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मुख्य सचिव  
Jitendra Kumar Sinha, IAS  
Chief Secretary



त्रिपुरा सरकार  
सचिवालय, न्यू कैपिटल कॉम्प्लेक्स  
अगरतला-799010, त्रिपुरा  
GOVERNMENT OF TRIPURA  
Secretariat, New Capital Complex  
Agartala-799010, Tripura

D.O.No.F.13(23)/TSPCB /NGT/606  
Dated 07<sup>th</sup> November, 2023

Dear Sir,

I would like to draw your kind attention to the Order dated 13.04.2023 passed by the Hon'ble National Green Tribunal, Principal Bench, New Delhi in OA No.606/2018 on the subject of "Compliance of Municipal Solid Waste Management Rules, 2016 and other Environmental Issues". In compliance with the Direction of the Hon'ble Tribunal, a Six Monthly Progress Report for the State of Tripura is prepared and enclosed herewith for kind consideration of the Hon'ble Tribunal.

With kind regards,

Yours sincerely,

  
(Jitendra Kumar Sinha)

Shri Ankit Singla  
Registrar General  
National Green Tribunal,  
Principal Bench, Faridkot House,  
Copernicus Marg, Near India Gate,  
New Delhi- 110001.



## 1. STATEPROFILE:

Tripura is the third smallest State in India, with geographical area of about 10,491 Km<sup>2</sup>. The topography of the State is characterized by hill ranges, valleys and plains. The prominent hill ranges are Baramura, Atharamura, Longtharai, Shakhan and Jampui. Tripura has a number of rivers originating in the hills of the State and flowing across the State before entering Bangladesh. The network of rivers includes Khowai, Dhalai, Manu, Juri and Longai flowing towards the North, while Gomati flows to west and the Muhuri and Feni to the south-west. The State has total recorded forest area of 6,294 sq. km, which is about 60.02% of its geographical area. However, total forest cover after taking into account the tree cover in non-forest areas, works out to 73.68% as per FSI Report, 2017. The State is extremely rich in biodiversity. As per Census-2011, Tripura had a population of 36,73,917 persons. The population density of Tripura in 2011 was 350 persons per sq.km. About 74% of population lives in Rural areas. The people of the Scheduled Tribes (ST) comprise about 31.00% (Approx.) of the population.

The State is organized in 8 Districts and 23 Sub-Divisions. The Rural Areas are organized in 58 Blocks and the Urban Areas have 20 Urban Local Bodies (Municipal Corporations/ Councils/ Nagar Panchayats). In Rural Areas, there are total 1,178 elected bodies (1176 GP/VC). Among the Urban Local Bodies, Agartala Municipal Corporation is the largest with total population of more than 4 lakhs as per Census-2011. In other urban local bodies, the population ranged between 7,000 to 41,000.

Tripura is primarily an agrarian State, with about 50% of the population depending on agriculture and allied activities. The industrialization process has suffered due to geographical disadvantages.

Since the State has large forest cover, with rich flora and fauna and a relatively cleaner environment, the State is placing a lot of emphasis on promoting Eco-tourism. The most valuable natural resource of the State is Natural Gas. The State currently has 1,000 MW of gas-based Power Plants. Natural Gas is also being used for cooking, as CNG for vehicles and as a fuel for the industrial units (instead of coal or diesel). This is also helping in controlling pollution.

## 2. BACKGROUND:

Municipal Solid Waste (MSW) remains one of the most serious challenges for environment protection. Deficiencies in proper management of solid waste have resulted in outbreak of serious diseases in the past and have such potential in future. The issue has been highlighted and considered at all concerned levels and has also been subject matter of decisions of Courts. This Tribunal also considered the matter

pursuant to order of the Hon'ble Supreme Court transferring the pending Writ Petition to this Tribunal.

Starting from 2018, the Hon'ble Tribunal has issued several directions to the concerned States for implementation. The Hon'ble Tribunal has also directed the concerned Chief Secretaries of the State to appear before the Hon'ble Tribunal. The Chief Secretary, Tripura has earlier appeared before the Hon'ble Tribunal on 07.05.2019 and 28.02.2020. In this year, the Chief Secretary, Tripura has again appeared before the Hon'ble National Green Tribunal, Principal Bench, New Delhi on 13.04.2023 and submitted the action taken by the State of Tripura in Solid Waste Management and Sewage Management.

In its Order dated 13.04.2023, the Hon'ble National Green Tribunal, Principal Bench, New Delhi has directed that:

- i) The Chief Secretary, Tripura may take further remedial measures to ensure compliance of SWM Rules considering the statutory timelines to be sacrosanct as already directed by this Tribunal vide judgment dated 22.12.201618 (para-10). Similarly, the timelines for ensuring setting up of necessary sewage management systems have to be accepted as rigid timelines in view of judgment of the Hon'ble Supreme Court dated 22.02.2017 (para-6)
- ii) Ring-fenced amount (Rs. 282.5 Crores + Rs. 100 Crores for urban solid and sewage management) be set apart in terms of statement of the Chief Secretary, Tripura which has been taken on record and further observations of the Tribunal and such funds be kept as "non-lapsable". (para-29)
- iii) Community compost pits be properly maintained, ensuring that compost produced is fully utilized and standardized designs be executed at town and village level and progress of installation duly monitored. (para-33).
- iv) Plastic waste and construction and demolition waste processing plants be set up ensuring that bio-medical, hazardous and E-waste are not co-mingled and treated with solid waste (para-34).
- v) Immediate efforts be made for ensuring connectivity with existing STPs and proposed STPs (para-35).
- vi) The issues relating to compliance of STPs with standards and utilization of treated sewage be monitored and looked into by centralized mechanism at State level. Instead of high costed STPs in small population towns/villages, oxidation ponds and other low cost options be preferred including modular STPs. Similarly, in-situ remediation projects be duly executed (para-45).
- vii) Chief Secretary may immediately set up orientation programme on regular basis at appropriate institutional level to deal with environmental issues at district

level (para-53).

- viii) As directed earlier in respect of State of UP, MoH&UA may review utilization of capacities of STPs established and utilization of treated sewage (para 60).
- ix) As directed earlier in respect of State of UP, MoH&UA with Ministry of Agriculture and Ministry of Chemical and Fertilizer may maximize use of treated sewage and the compost and reviewing subsidy policy (para-60).
- x) As directed earlier in respect of State of UP, Ministry of Power and Ministry of Non-Renewal Energy (MNRE) may hasten the process of setting up of waste to energy projects and lay down rolling plan (para-60).
- xi) Chief Secretary may set up a centralized single window mechanism for planning, capacity building and monitoring of waste management at the State level and District level (para-56) and;
- xii) State level Monitoring Mechanism be set up under Chief Secretary and District level Monitoring Mechanism under District Magistrate for monthly review starting from 1st May, 2023 (para-62).
- xiii) The State may explore utilizing applicable policies for carbon credit by increasing its forest cover, utilizing treated sewage (para-42).
- xiv) The compliance report to be filed may include progress achieved on solid and sewage management for all the 20 ULBs and 1176 Gram Panchayats on individual basis with statistics.

Further, six monthly progress reports with verifiable progress may be filed by the Chief Secretary to the Registrar General of this Tribunal by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF. Copies thereof may be furnished to the MoJS/NMCG, MoH&UA, CPHEEO (MoH&UA) and CPCB and also be placed on the website of the State Government.

Accordingly, the State has taken necessary initiatives in compliance with the direction of the Hon'ble Tribunal. A Point Wise progress report has been prepared for kind consideration of the Hon'ble National Green Tribunal.

**ACTION TAKEN BY THE STATE IN COMPLIANCE WITH THE  
DIRECTION OF THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI DATED 13.04.2023 IN THE MATTER  
OF OA NO. 606/2018**

**(I) ACTIONABLE POINT:**

*“The Chief Secretary, Tripura may take further remedial measures to ensure compliance of SWM Rules considering the statutory timelines to be sacrosanct as already directed by this Tribunal vide judgment dated 22.12.2016/18 (para 10). Similarly, the timelines for ensuring setting up of necessary sewage management systems have to be accepted as rigid timelines in view of judgment of the Hon’ble Supreme Court dated 22.02.2017 (para- 6)”*

**ACTION TAKEN BY THE STATE:**

The State has taken proper initiatives in Solid Waste Management & Sewage Management in urban as well as rural areas. Action Taken by the State in this regard is separately elucidated for urban areas and rural areas.

***Solid Waste Management in Urban Areas:***

1. The area of 20 Urban Local Bodies (ULBs) in Tripura is 239.29 km<sup>2</sup> with population of 9, 57,107. The density of population in urban areas is much higher than the state population density. As a result issues in urban area are more challenging to manage. In-spite of this state has given due importance to resolve the urban issues. State Government has attached top most priority to resolve diverse urban issues.
2. For compliance of the of Hon’ble National Green Tribunal in O.A 606/2018, a Solid Waste Management Policy has been framed and notified on 09.10.2018 by Government of Tripura. State has also framed the Tripura Municipal Solid Waste (Management & Handling) Cleanliness and Sanitation Rules, 2019 under Section 274 of the Tripura Municipal Act, 1994 to provide effective legal framework for compliance of the SWM Rules, 2016. In compliance with Rule 23 of SWM Rules, 2016, the State Government has already formed a State Level Committee and State Level Advisory Body under the Chairmanship of the Chief Secretary and Secretary, Urban Development Department respectively for proper implementation of Solid Waste Management Rules, 2016. A District Level Committee has also been formed in all the eight districts under the chairmanship of the District Magistrate & Collector to ensure the compliance. State has notified Padmashree Miss Dipa Karmakar, Gymnast as Brand Ambassador of Swachh Bharat Mission- Urban for awareness amongst citizens.

3. As a result of continuous monitoring at various level, state has been conferred the glorious award of Most Clean State in India (states with less than 100 ULBs category) to Tripura, under Swachh Survekshan 2022 by HE Smt. Droupadi Murmu, President of India and Agartala Municipal Corporation was awarded under “Special mentions 3 lakhs- 10 lakhs category” by Hon’ble Minister of State, Government of India under Indian Swachhata League 2022.

4. The State has given due importance to Municipal Solid Waste and Sewage Management in Tripura. All the 20 (twenty) Urban Local Bodies (ULBs) in the State have been certified as Open Defecation Free (ODF) by MoHUA during 2020. And as on date 7 (seven) ULBs are certified as Open Defecation Free Plus (ODF+). Sensitizing the public on the need for scientific waste management is being done through awareness programmes and meetings at various levels.

5. Setting up of new Sewage Treatment Plant in the State is the need of the hour, but projects for the same got delayed due to COVID Pandemic, non-availability of fund and scarcity of suitable land initially. However at the behest of Urban Authority in the State, expert consultants were inducted to conduct proper survey, identification, fixation and demarcation of sites proposed for setting up of decentralized solid waste processing and sewage treatment facilities. State has taken Rs.13.03 Cr as loan from NABARD to implement solid waste processing facilities.

6. All 20 ULBs have engaged third party agency to carry out ward wise quantification and characterization of solid waste generation. All ULBs are collecting user charges from households, commercial and institutional establishment on monthly basis through women SHGs. As a result total monthly user charge collection has increased from negligible amount to Rs.40-45 lakhs (approx.) per month which are used for the welfare of the women SHGs. Women SHGs are also producing by products from collected solid waste.

The current status on waste management in the State is enclosed herewith as **Annexure-1**.

#### **7. Status of Solid Waste Management:**

Municipal solid waste generation from 20 Urban Local Bodies (1 Corporation/ 13 Municipalities and 6 Nagar Panchayats) is estimated as 333.10 TPD. The local governments are primarily responsible for waste management within their jurisdictions. The State government facilitates their efforts through policy interventions, monitoring, coordination and technical support with various stakeholders in the waste management sector. The infrastructure for solid waste management created in urban local bodies is being co-used by the adjacent rural areas also.

Sl.No.	Name of ULB	Quantity of solid waste generation (TPD)
1	Agartala Municipal Corporation	230
2	Dharmanagar Municipal Council	13.84
3	Kailashahar Municipal Council	6.79
4	Kumarghat Municipal Council	4.47
5	Ambassa Municipal Council	4.53
6	Khowai Municipal Council	6.42
7	Teliamura Municipal Council	7
8	Ranirbazar Municipal Council	4.85
9	Mohanpur Municipal Council	5.61
10	Bishalgarh Municipal Council	6.5
11	Melaghar Municipal Council	5.65
12	Udaipur Municipal Council	9.37
13	Belonia Municipal Council	4.92
14	Santirbazar Municipal Council	3.05
15	Panisagar Nagar Panchayat	2.57
16	Kamalpur Nagar Panchayat	3.77
17	Jirania Nagar Panchayat	3.89
18	Sonamura Nagar Panchayat	3.77
19	Amarpur Nagar Panchayat	3.55
20	Sabroom Nagar Panchayat	2.53
<b>Total</b>		<b>333.08 say 333.1 TPD</b>

### 7.1 Non-Biodegradable Waste Management:

All the 20 Urban Local Bodies have instituted door to door collection of segregated waste from both households and from other waste generating institutions. In 20 ULBs, 149 Women Self Help groups (1294 members) are engaged for door to door waste collection. The route plan to cover all doorsteps in each and every ward is worked upon by the concerned authority of ULBs with the help of ward representatives. The segregated wastes are stored separately in separate containers and are transferred to their vehicles for transportation to the designated secondary segregation centres. After completion of waste collection from the designated route the women SHGs transfer the wet waste to the linked vehicle for transportation to the designated Composting Plant.

The women SHGs then carry the segregated Non-Biodegradable waste to the decentralized Secondary Segregation Centres. The Secondary Centres are operated and maintained by the designated women SHGs under the supervision of respective Urban

Local Bodies (ULBs). The women SHGs then re-segregate the collected non-biodegradable wastes into various categories as per market demand by local recyclers. The segregated wastes are again screened into finer categories as per market value. These are also washed, dried and bundled as per requirement. Upon filling up of a particular secondary centre all the materials are either sold to local recyclers in lieu of monetary benefit or transfer to Central Tertiary Treatment Plant for further processing/sale as per category of the waste.

There are total 85 (eighty five) numbers of Secondary Waste Segregation Centres which are already functional and are linked to the 16 Tertiary Waste Treatment Plant set up in decentralized manner to cover all 20 ULBs.

Facility	Type Of Plant (TPD)	Location	Number	Present Status
De-centralized Plants (ULB wise)	Secondary Waste Segregation Centre(Only Segregation of Dry waste into various categories is done by Women SHGs-Recycle/Sale)	Agartala MC	16	All are functional
		Bishalgarh MC	2	
		Kamalpur NP	3	
		Dharmanagar MC	3	
		Panisagar NP	3	
		Kailashahar MC	3	
		Kumarghat MC	4	
		Ambassa MC	4	
		Khowai MC	6	
		Teliamura MC	6	
		Ranirbazar MC	3	
		Jirania NP	3	
		Santirbazar MC	3	
		Mohanpur MC	5	
		Sabroom NP	5	
		Melaghar MC	3	
		Sonamura NP	3	
		Udaipur MC	3	
Amarpur NP	3			
Belonia MC	4			
<b>Total</b>			<b>85</b>	

Since the ULBs are very small in size, therefore there are no big recycler/factories which can buy granules/other input raw material produced out of dry waste. Hence, these are sold locally to small recyclers. Agartala Municipal Corporation has MRF facilities which are operational in PPP mode which caters to remaining ULBs as and when required.

## 7.2 Biodegradable waste management in the State :

In the State, biodegradable waste is managed with the help of 16 nos. decentralized 10 TPD capacity each Tertiary Waste Treatment Plants (out of which 12 are already functional, 1 no. ready to be inaugurated & 3 nos. will be made functional by December, 2023) and 250 TPD capacity Solid Waste Processing Plant at Agartala and another 6 TPD plant at Kamalpur. 2 (two) ULB will utilize neighbouring ULBs plant.

The photographs of under construction TWTP of 3 ULBs namely, Amarpur NP, Melagarh MC and Panisagar NP are enclosed at **Annexure-2**.

The plants are designed on Pit Composting/Wind-Row Composting/Vermi Composting based on the population of the ULBs. All the plants are equipped with allied machineries and skilled manpower to ensure proper Solid Waste processing. Each of these plants has also dedicated mechanism to deal with non-biodegradable waste. Tripura will be well equipped to cater all the Municipal Solid Waste being generated.

Facility	Type of Plant (TPD)	No.	Location	Capacity (TPD)	Present Status
De-Centralized Plants (ULB wise)	Tertiary Waste Treatment Plant (Biodegradable/Composting Facility -Vermi Composting /Windrow Composting / Pit Composting)	1	Agartala MC	250	Operational
		0	Bishalgarh MC	Using plant of Agartala	
		1	Kamalpur NP	6	Operational
		1	Dharmanagar MC	10	Operational
		1	Panisagar NP	10	By Dec,23
		1	Kailashahar MC	10	Operational
		1	Kumarghat MC	10	Operational
		1	Ambassa MC	10	Operational
		1	Khowai MC	10	Operational
		1	Teliamura MC	10	By Oct,23
		1	Ranirbazar MC	10	Operational

		0	Jirania NP	Using plant of Ranirbazar	
		1	Santirbazar MC	10	Operational
		1	Mohanpur MC	10	Operational
		1	Sabroom NP	10	Operational
		1	Melaghar MC	10	By Nov,23
		1	Sonamura NP	10	Operational
		1	Udaipur MC	10	Operational
		1	Amarpur NP	10	By Nov,23
		1	Belonia MC	10	Operational
<b>Total</b>		<b>18</b>		<b>416</b>	

### 8. Legacy Waste Management in the State:

Based on the inspection and report submitted by National Environmental Engineering Research Institute, Nagpur the Scientific Closure of abundant open dumpsite was satisfactorily completed in the year August-2022.

Total quantity of waste dumped	5000 MT
Dumpsites remediated (No)	01
Quantity of Waste cleared till date	5000 MT

S. N.	Name of ULBs for remediation	Estimated qty. (in tons)	Area (In acres)	Land to be Recovered (acres)	Estimated Project Cost (in Cr.) (90:10)	Status of work
1	Santibazar MC	8571	0.88	0.88	0.47	Remediation work started by agency
2	Belonia MC	19706	4	4	1.08	Remediation work started by agency
3	Sabroom NP	9367	0.688	0.688	0.52	Remediated
4	Dharmanagar MC	74598	1.5	1.5	4.10	Remediation work started by agency
5	Panisagar NP	3083	0.2	0.2	0.17	Remediated
6	Kailashahar MC	36510	1	1	2.01	Remediation work started by agency
7	Kumarghat	5248	0.45	0.45	0.29	Remediation work

S. N.	Name of ULBs for remediation	Estimated qty. (in tons)	Area (In acres)	Land to be Recovered (acres)	Estimated Project Cost (in Cr.) (90:10)	Status of work
	MC					started by agency
8	Udaipur MC	25660	1.48	1.48	1.41	Remediation work started by agency
9	Amarpur NP	15530	2.37	2.37	0.85	Remediation work started by agency
10	Khowai MC	9340	1	1	0.51	Remediated
11	Melagarh MC	8143	0.65	0.65	0.45	Remediation work started by agency
12	Sonamura NP	17971	0.4	0.4	0.99	Remediation work started by agency
13	Ambasa MC	5399	0.8	0.8	0.30	Remediation work started by agency
	<b>TOTAL</b>	<b>239126</b>	<b>15.418</b>	<b>15.418</b>	<b>13.15</b>	Remediation work started by agency

- In Agartala Municipal Corporation dumpsite remediated (neighboring ULBs namely Ranirbazar MC, Mohanpur MC, Jirania NP & Bishalgarh MC used dumpsite of Agartala).
- As Kamalpur NP has their solid waste processing plant since 2015, no dumpsite exists. Teliamura NP had a very small dumpsite which is already remediated.
- Dumpsite/Legacy Dumpsite work is taken up for remediation in 13 ULBs (Santirbazar MC, Belonia MC, Sabroom NP, Dharmanagar MC, Panisagar NP, Kailashahar MC, Kumarghat MC, Udaipur MC, Amarpur NP, Khowai MC, Melagarh MC, Sonamura NP & Ambassa MC) and will be completed by December, 2024.

## 9. Sewage Management in Urban Areas :

9.1. In Tripura, 82.4 MLD sewage is generated in 20 Urban Local Bodies based on Water Supply for Agartala Municipal Corporation @128 Liters/per capita/per day (approx), whereas per CPHEEO guidelines water supply is 135 Liters/per capita/per day and Water Supply for remaining ULBs is 70 Liters/per capita/per day (approx). Sewage generation is 80% of water supply - As per Central Public Health Environmental Engineering Organization (CPHEEO).

### 9.2 Summary of Liquid Waste Management in 20 ULBs:

Total Sewage Generation in Urban areas	:	<b>82.4 MLD</b>
Total Treatment Facility Operationalized	:	<b>9 MLD</b> (8 MLD STP at Chandinamura, Agartala MC & 1 MLD In-Situ Nalla flowing to river Howrah at Agartala MC).
Total Treatment Facility Under Construction/Proposed	:	<b>74.7 MLD</b>
To mitigate the gap of 74.7 MLD, the State has taken the following projects	:	<ul style="list-style-type: none"> <li>➤ 8 MLD STP (Akhaura ICP, Agartala): Under Construction</li> <li>➤ New Projects Taken up: <b>66.7 MLD</b> <ul style="list-style-type: none"> <li>a) <b>31.5 MLD</b> at Kantakhal&amp;KalapaniaKhal in Agartala MC</li> <li>b) <b>8 MLD</b> over Howrah (ADB fund of Agartala MC)</li> <li>c) <b>17.5 MLD</b> STP in 11 ULBs TUDA</li> <li>d) <b>9.7 MLD</b> in 8 ULBs (In-Situ Nalla / Oxidation Pond)</li> </ul> </li> </ul>

### 9.3 Detail Status of existing STP/Sewage Treatment facilities:

- a) One 8.0 (eight) MLD capacity STP is operational since 2017 at North Zone of Agartala Municipal Corporation which also caters to the neighbouring peri-urban areas. The said STP is capable of co-treatment of 20% fecal sludge as input.
- b) Septage from Agartala city and surrounding areas are carried in by cesspool emptier vehicle and treated at this plant.
- c) To increase the utilization to optimal capacity an action plan has been prepared by Agartala Municipal Corporation amounting to Rs. 6.18 Cr. State Government has approved the action plan and fund for the same is also sanctioned and placed to Agartala Municipal Corporation.
- d) In-Situ Nalla Treatment (Bioremediation) on pilot basis: -1 (One) MLD capacity In-Situ Nalla Treatment (Bioremediation) over 5 drains flowing to river Howrah at Agartala which are smaller & can't be remediated through STP. The project is completed and all drains have been commissioned. The project has been taken up from Agartala Smart City on pilot basis.

#### 9.4 Detail Status of under construction STP/sewage treatment facilities:

- a) One 8 (eight) MLD STP is under construction at Akhaura, ICP at Agartala which will be completed by 2023. The project has been taken up from Agartala Smart City. A detail of the project is enclosed herewith as **Annexure-3**.

#### 9.5 Detail Status of New Proposal for STP (66.70 MLD):

- a) One STP of 31.5 MLD capacity has been proposed at Kantakhal & Kalapania Khal in Agartala MC. Accordingly, LoA has already been issued vide No.4 (131)/2022/8831-41 dated 22-06-2023. Name of Agency is M/s Swapan Ch. De, Central Road Extension, Town Pratapgarh, Agartala, West Tripura. Details of the project is enclosed herewith as **Annexure-4**

##### **Present Status:**

- The Agency for the above work has submitted General Arrangement Drawings GAD, Data Sheet and QAP for 5 MLD, 10 MLD and 15 MLD and detail contour survey report along with layout of different capacity STPs.
- The drawings were checked and certain clarifications/modification was sought from the Agency beside certain other drawings and data.
- Soil testing has been completed and structural drawings are under preparation by the Agency which shall start submitting from 6<sup>th</sup> October, 2023 onwards in phased manner.

- b) One STP of 8 MLD capacity over Howrah is proposed to be constructed from ADB fund of Agartala MC. Details of the project is enclosed herewith as **Annexure-5**

- c) One STP each having total capacity of 17.5 MLD is proposed to be constructed for 11 ULBs of the State. Details of the project is enclosed herewith as **Annexure-6**

These project is Divided in 4 clusters:

- **Cluster-1:** Bid opened on 30.09.2023.
- **Cluster-2:** Bid opened on 25.08.2023 (Single bidder) clarification sought from bidder (10<sup>th</sup> Oct, 23)
- **Cluster-3 & 4:** Technical bid opened on 08.09.2023. Scrutiny completed, clarification required.
- **Evaluation going on, target completion date is 2 years.**

- d) In-Situ Nalla / Oxidation Pond having total capacities of 9.7 MLD covering 8 ULBs have been proposed. Details of the project is enclosed herewith as **Annexure-7**

- Survey work for 2 nos. Oxidation pond at Kamalpur & Bishalgarh completed. Target date of completion of the project 12 months.
- Survey work for In-Situ Nalla in 6 ULBs going on. Target date of completion of the project 15 months.

## 10. Status of Solid Waste Management in Rural Areas:

**10.1 Bio-degradable waste management:** In rural area of Tripura State for biodegradable waste management, decentralized treatment methods such as compost pit, bio gas plants etc. are extensively adopted by households. Out of total 192.50 TPD Bio-degradable waste generation from 1176 GPs/VCs, at present 178.56 TPD biodegradable waste are treated through 55,303 Individual Compost Pits, 2003 Community Compost Pits and 640 Bio-Gas Plants and through feeding to cattle. Till now, there is a gap for treatment of 13.94 TPD biodegradable waste. The gap will be mitigated by treating the biodegradable waste through 23520 Individual Compost Pits and 349 Community Compost Pits and the Target date of completion is December, 2024.

Photographs of the compost pits is attached herewith as **Annexure-8**.

**10.2. Non Bio-degradable waste management:** In the rural areas of Tripura, estimated non-biodegradable waste generation is 71.20 TPD. For management of non-biodegradable waste are being collected and segregated waste from both households and waste generating institutions. At present, about 35.72 TPD non- biodegradable waste is processed through 590 Waste segregation sheds at village level. Other than this a MoU has been signed at State level with Urban Development Department and PWD(DWS) for management of Non-Bio Degradable Dry Waste through existing/proposed Plastic Waste Management facilities under ULBs. The tagging of all GPs/VCs within 20 Km of the existing/proposed Plastic Waste Management facilities under urban areas are going on.

Till now, there is a gap for treatment of 35.48 TPD non-biodegradable waste. The gap will be mitigated through 586 segregation centers at village level and through GPs/VCs within 20 Km of the existing/proposed Plastic Waste Management facilities and the Target date of completion is December, 2024.

Some photographs of the Waste segregation sheds are attached as **Annexure-9**.

**10.3.** The progress achieved on solid and sewage management in all 1176 Gram Panchayats /VCs are attached as **Annexure-10, Annexure-11 and Annexure-12**.

## 11. Sewage Management in Rural Areas:

**11.1. Grey water management:** In rural area of Tripura State, 145.03 MLD grey water is generated in all 1176 GPs/ VCs. At present, 95.86 MLD grey water is treated through 7,469 Individual Soak Pits, 3,985 Community soak Pits and 3,51,254 kitchen gardens. Till now, there is a gap for treatment of 49.17 MLD grey water. The gap will be mitigated through 2,04,200 Individual Soak Pits and through 10210 Community Soak Pits and the Target date of completion is December, 2024.

Some photographs of the soak pits is attached as **Annexure-13**.

**11.2 Faecal Sludge Management:** In rural area of Tripura State, household rely on on-site sanitation and predominantly on twin pit systems which do not generate faecal sludge. At present, 3,20,975 number of twin pit toilets, 3,81,404 number of single pit toilets and 39,116 number of Septic tanks are available. Steps have been taken to convert single pit toilets to twin pit toilets, where feasible. So far 18,499 single pit toilets have been converted into twin pit toilets. State has also taken up as a survey throughout the rural areas for assess the feasibility of conversion of single pit toilets to twin pit toilets . The survey is going on and expected to complete by October, 2023. Based on survey the feasible single pit toilets will be converted into twin pit and for management of faecal sludge of the balance toilets a MoU has been signed with Urban Department, Government of Tripura to use the existing/proposed STPs of the ULBs.

**(II) ACTIONABLE POINT:**

*“Ring-fenced amount (Rs. 282.5 crores + Rs. 100 crores for urban solid and sewage management) be set apart in terms of statement of the Chief Secretary, Tripura which has been taken on record and further observations of the Tribunal and such funds be kept as “non-lapsable”. (para 29)”*

**ACTION TAKEN BY THE STATE :**

The State Government has taken up the issues relating to Solid Waste Management & Sewage Management on priority basis. In this regard, the State has already Ring Fenced an amount of Rs. 282.50 Crores vide Notification No. F.1 (14) - GA(CAB)/2005 Dated 13-01-2023 ( Rs. 147.58 Cr) and Notification No. F.1 (2) - GA(CAB)/2016 Dated 19-04-2023. (Rs. 135 Cr).The fund involvement of all the new/proposed projects taken to address the GAP in urban solid and sewage management is estimated to be covered within Rs.282.58 Crore. Copies of the said Notifications are enclosed herewith as **Annexure –14**.

**(III) ACTIONABLE POINT:**

*Community compost pits be properly maintained, ensuring that compost produced is fully utilized and standardized designs be executed at town and village level and progress of installation duly monitored. (para 33).*

**ACTION TAKEN BY THE STATE**

- Compost produced by ULBs are being sold locally, there is demand of the compost for use in the local tea gardens.
- For construction of community compost pits standardized design have been communicated to all implementing agency. A copy of model design is enclosed

as **Annexure-15**. Community compost pits are also been properly maintained. Regular inspection of the assets are going on. The Photographs are enclosed as **Annexure-16**.

**(IV) ACTIONABLE POINT:**

*“Plastic waste and construction and demolition waste processing plants be set up ensuring that bio-medical, hazardous and E-waste are not co-mingled and treated with solid waste (para-34).”*

**ACTION TAKEN BY THE STATE**

- a) Directorate had engaged several orientation workshops by inviting Solid Waste Management Expert and Resource persons who is acknowledged by Ministry to explore low cost solid waste management model. Additionally, several exposure visit and training sessions (involving various stake holders) to different successful SWM implementing state has been carried out. Based on which the state govt. has adopted a 3-tier approach to handle SWM which is as follows:
- i) **Tier-1** : Primary collection from source of waste generation by involving Women SHG and allied equipment. Basic waste segregation into dry & wet category is being enforced at the source.
  - ii) **Tier-2** : Dry waste are transported to the already operationalized 85 nos. secondary waste segregation centres across 20 ULBs and 3 MRF centres in operation only at Agartala through PPP. Further segregation of dry waste into broader categories is being done here.
  - iii) **Tier-3** : In the final step towards solid waste processing 16 nos. Tertiary Waste Treatment Plant (TWTP) are being targeted to cover 17 ULBs while 2 nos. solid waste processing plant are already operationalised at Kamalpur and Agartala. The plant of Agartala also co-process the solid waste of Bishalghar MC. 12 nos. TWTP out of 16 nos. are already operationalized till date while 1 no. is ready for inauguration and remaining 3 nos. are targeted to operationalize by December, 2023. The TWTP are targeted to process both organic/wet waste and dry waste by involving allied machineries and trained manpower. This has drastically change the solid waste management scenario in ULBs.
- b) Plastic waste and Construction & Demolition waste are segregated and is not co-mixed with other waste during processing.
- c) C & D Wastes are being used for Details of C&D Waste Management in Urban areas are enclosed in **Annexure-17**.
- d) One CBWTF has been set up at Debendra Chandra Nagar in West Tripura District and is presently operational. The Medicare Environmental Management Pvt. Ltd. Gachibowli, Hyderabad-500032 is operating the unit. This CBWTF now covers all 123 bedded hospitals of the State. Steps are also taken towards implementation of the Bar code

System through the CBWTF Service Provider. Capacity of this CBWTF is 5000 Kg/day. So, it can easily process the total Bio Medical Waste generated in the State. They have proper collection and transportation system.

- e) There are 13 registered Dry Waste Recyclers (Plastic Waste Recycling Units) in Tripura. A meeting with them was held on 19th September, 2023 at 11:30 AM in the office chamber of Mission Director SBM-U, DUD. The meeting was organised in a view to draw the registered recycler into the waste management eco-system so that they can play a pivotal role in management of not only dry waste but also to build a circular economy. Recyclers were encouraged to set up plants which can use plastic waste as raw material to produce various end products. Minutes of the said meeting is enclosed herewith as **Annexure-18**.
- f) The Urban Development Department and Rural Development Department of the State has signed a MoU for convergence of SBM-Urban & SBM –Grameen for Faecal Sludge Management (FSM) and Non-Bio Degradable Dry Waste Management including Plastic Waste Management (PWM) in rural areas by co-using the existing and proposed treatment processing facilities (STP/FSTPs and Tertiary Waste Treatment Plants) of adjacent ULBs. The copy of the said MoU is enclosed herewith as **Annexure-19**. In addition, maps of STP / FSTP and Tertiary Waste Treatment Plant are also enclosed herewith as **Annexure-19(A)**.

**The Highlights of MOU between SBM-Urban and SBM-Grameen are as follows:**

**a). Non-Bio Degradable Dry Waste Management including Plastic Waste Management (PWM) :**

- Each district shall tag their respective GPs to a suitable Urban Local Body for transportation of segregated dry waste.
- GPs shall be responsible to collect segregated dry waste and transport it to the Tertiary Waste Treatment Plant of the tagged ULB, cost of transportation to be borne by GPs.
- The Blocks shall construct interim Dry Waste storage sheds with a bailer machine as per requirement.
- The disposal of the received dry waste shall be the responsibility of the tagged ULBs, no revenue will be shared by ULB for processing of Dry waste of GPs.

**b). Faecal Sludge Management (FSM)**

- GramPanchayats (GPs) of Tripura shall avail the proposed STP/FSTP facilities of ULBs which are approximately within 20 K.M. distance GP.
- GPs have to be categorized into 3(three) groups such as falling under (10/15/20 Km.) for the purpose of notifying fixed tariffs/slabs.

- Interested Rural Households (Households having toilets with Single Pit/Septic Tank) may send their Faecal Sludge to the proposed STPs/FSTPs of the tagged ULB on payment of notified service charges.
- These GPs may be encouraged to utilize the entire value chain of the FSM being constructed/ proposed under ULBs.

**(V) ACTIONABLE POINT:**

*Immediate efforts be made for ensuring connectivity with existing STPs and proposed STPs (para 35).*

**ACTION TAKEN BY THE STATE :**

- a) 8 MLD STP at Chandinamura AMC already operational.
- b) Septage from Agartala city and surrounding areas are carried in by cesspool emptier vehicle and treated at this plant.
- c) To increase the utilization to optimal capacity an action plan has been prepared by Agartala Municipal Corporation amounting to Rs. 6.18 Cr. State Government has approved the action plan and fund for the same is also sanctioned.
- d) For ensuring connectivity with existing STPs and proposed STPs with rural areas a MoU has been signed at State level with Urban Development Department and PWD(DWS) to use the existing/proposed STPs of the ULBs. Based on this MoU, GP level notification of charges for availing the cesspool services is being notified.

**(VI) ACTIONABLE POINT:**

*“The issues relating to compliance of STPs with standards and utilization of treated sewage be monitored and looked into by centralized mechanism at State level. Instead of high costed STPs in small population towns/villages, oxidation ponds and other low cost options be preferred including modular STPs. Similarly, in-situ remediation projects be duly executed (para 45).”*

**ACTION TAKEN BY THE STATE :**

- a) Functioning of the existing STP is being monitored by the regulatory Authority TSPCB and it has been noticed that the existing STP at Bhubanban, Agartala is complying with the prescribed Standards. A copy of the treated water quality report is enclosed herewith as **Annexure-20**.
- b) The State has already prepared an Action Plan for utilization of the treated water in the State in compliance with the Direction of the Hon’ble NGT and the said Action Plan is under implementation. The State does not face any water scarcity at this stage. However, the treated water is being used for road watering and gardening purpose.
- c) At present total sewage generation in urban area is **82.4 MLD** and total Treatment Facility Operationalized is 9 MLD(8 MLD STP at Chandinamura Agartala MC & 1

MLD IN-Situ Nalla flowing to river Howrah at Agartala MC). Now, to mitigate the gap, the State has taken proper initiatives to set up STPs as well as Low Cast Oxidation Ponds and In-situ Nalla treatment. Present status of the proposed Low Cast Oxidation Ponds and In-situ Nalla treatment Facility having total capacity of **9.7 MLD** in 8 ULBs (In-Situ Nalla / Oxidation Pond) are as follows:

- Survey work for 2 nos. Oxidation pond at Kamalpur&Bishalghar completed. Target date of completion of the project 12 months.
- Survey work for In-Situ Nalla in 6 ULBs going on. Target date of completion of the project 15 months.

d) Steps has been taken to in-situ remediation of faecal sludge management in rural areas mainly through construction of Twin pit toilets and also to convert single pit toilets to twin pit toilets, where feasible.

**(VII) ACTIONABLE POINT:**

*“Chief Secretary may immediately set up orientation programme on regular basis at appropriate institutional level to deal with environmental issues at district level(para 53).”*

**ACTION TAKEN BY THE STATE :**

a) In compliance with the Direction of the Hon'ble NGT, workshops and training programme has already been conducted involving the District Administration, Urban Local Bodies and Rural Development Blocks through the State Institute of Public Administration and Rural Development [SIPARD). On 11.04.2023, the SIPARD, Tripura has Organized a training Programme on preparation and implementation of District Environment Plan (DEP) involving all the District Magistrates and District Administration. On 28.07.2023, the SIPARD has Organized an Orientation Programme on Solid & Liquid Waste Management in Rural and Urban areas; All DMs, SDMs, all ULBs, all RD Blocks and officers of the other line Departments like PWD(DWS), Health Department, NHM, Urban Development Departments also participated in the course. The content of the programmes are as follows:

- Overview of NGT Directions
- Solid Waste Management in Rural Areas
- Liquid Waste Management
- Bio-Medical Waste Management
- E-Waste Management
- Preparation and implementation of District Environment plan
- Status of Solid & Liquid Waste Management in the Urban & Rural areas

- b) Thereafter, on 31.07.2023, the SIPARD has Organized another Orientation Programme involving all DMs, SDMs, all ULBs, all RD Blocks and officers of the other line Departments Waste Management in Rural and Urban Areas and Preparation of District Environment Plan.

The proceedings of the aforesaid training programmes are enclosed as **Annexure-21**.

- c) Further to comply with the directions of the Hon'ble NGT, O.A 606/2018 Order dated 13.4.2023 senior Officers of the State along with key functionaries and relevant stakeholders visited the following locations to examine the successful model of low cost Sewage Management.

- A Team of officials from Urban Development Department, Agartala Municipal Corporation, Tripura Urban Planning and Development Authority and Tripura State Pollution Control Board had visited Indore, to have more exposure on Solid Waste Management and Sewage Management. The experience of officials helps in improvement of waste management in the State and the State is working in line of Indore's waste management mechanism.
- NeelaHauz constructed Wetland System & Bio-diversity park located near Sanjay Ban, ArunaAsaf Ali Marg, BasantKunj New Delhi dated in April, 2023.
- Low cost sanitation management system in Seechwal village which is around 85km away from Chandigarh. The team examined the entire gravity flow 3 tier drain and 3 well sewage treatment architecture of Punjab in May, 2023.

**(VIII) ACTIONABLE POINT:**

*“As directed earlier in respect of State of UP, MoH&UA may review utilisation of capacities of STPs established and utilization of treated sewage (para 60).”*

**ACTION TAKEN BY THE STATE :**

The concerned Department may take necessary initiatives in this regard.

**(IX) ACTIONABLE POINT:**

*“As directed earlier in respect of State of UP, MoH&UA with Ministry of Agriculture and Ministry of Chemical and Fertilizer may maximize use of treated sewage and the compost and reviewing subsidy policy (para 60).”*

**ACTION TAKEN BY THE STATE:**

The concerned Department may take necessary initiatives in this regard.

**(X) ACTIONABLE POINT:**

*“As directed earlier in respect of State of UP, Ministry of Power and Ministry of Non-Renewal Energy (MNRE) may hasten the process of setting up of waste to energy projects and lay down rolling plan (para 60).”*

**ACTION TAKEN BY THE STATE :**

Tripura Renewable Energy Development Agency (TREDA) is the State Nodal Agency for implementing New & Renewable Energy Projects in the State Tripura, India. TREDA was established in the year 1998 and the activity of TREDA was extended throughout the State. TREDA is dedicated to promote the new & renewable energy resources. TREDA has been already directed to take necessary initiatives in this regard. In addition, few private entrepreneurs have already taken initiatives for setting up of waste to fuel (oil) industries and land has been provided by the State.

**(XI) ACTIONABLE POINT:**

*Chief Secretary may set up a centralized single window mechanism for planning, capacity building and monitoring of waste management at the State level and District level (para 56) and;*

**ACTION TAKEN BY THE STATE :**

In compliance of the directions of the Hon’ble National Green Tribunal contained in Order dated 16.01.2019 in OA No. 606/2018, the Government of Tripura has already constituted a State Level Committee under the Chairmanship of Chief Secretary, Government of Tripura and District Level Task Force for planning, capacity building and monitoring of waste management at the State level and District level in coordination with the Urban Development Department and Rural Development Department alongwith Public Works Department (DWS).

**(XII) ACTIONABLE POINT:**

*State level Monitoring Mechanism be set up under Chief Secretary and District level Monitoring Mechanism under District Magistrate for monthly review starting from 1st May, 2023 (para 62).*

**ACTION TAKEN BY THE STATE :**

1. In compliance of the directions of the Hon’ble National Green Tribunal contained in Order dated 16.01.2019 in OA No. 606/2018, the Government of Tripura has already constituted a State Level Committee under the Chairmanship of Chief Secretary, Government of Tripura vide Memorandum dated 05.02.2019. The Committee has all concerned Departments as members, including Urban Development, Health & Family Welfare, Rural Development, Science, Technology & Environment, Forest, Home,

Industries & Commerce, Tripura State Pollution Control Board, etc. Later on, Education, Finance, Information & Cultural Affairs Departments, Fisheries Department, Transport Department, Agriculture Department, Chairman, Tripura State Pollution Control Board and Chief Wildlife Warden, Tripura have also been co-opted as members. All District Magistrate & Collectors and District Forest Officers also attending the review meetings through Video-conferencing. A copy of the State Level Committee constituted under the Chairmanship of the Chief Secretary is enclosed as **Annexure-22**.

2. Further, in compliance with the direction of the Hon'ble NGT, the meeting of the State Level Committee is being conducted every month to ensure close monitoring. The meetings have been attended by all members. Besides the District Magistrate & Collectors, the District Forests Officers, the Chief Executive Officers of Urban Local Bodies and the Block Development Officers also attend the meeting from respective Districts through video-conferencing. In all the meetings, a comprehensive review of all aspects of environment/ pollution related issues, including Solid Waste Management, Bio-medical Management, Plastic Waste Management, Pollution of river stretches, Air Pollution, Pollution in industrial clusters, Sand Mining, Construction and Demolition Waste Management, Sewage Treatment, District Environment Plan, etc. were undertaken. Specific directions were given for compliance of Rules in respect of each of the above aspects. The 22<sup>nd</sup> to 26<sup>th</sup> meetings of the State Level Committee were held on 15.05.2023, 06.07.2023, 11.08.2023, 04.09.2023 and 04.10.2023 respectively in which the progress on various issues was reviewed and further directions were given. The copies of the Minute of the aforementioned Meetings are enclosed as **Annexure-23**.
3. Further, as per directions of the Hon'ble NGT, District-level Special Task Force has been formed in all the Districts of Tripura. The District-level Special Task Force in all the Districts has started functioning. DMs have been directed to ensure that these Task Forces are meeting at least once a month. Accordingly, the meetings of District-Level Special Task Force for each district have been conducted on regular basis. Minutes of the said meetings are enclosed herewith as **Annexure-24**.
4. In addition, inter departmental review meetings are being conducted by the concerned Secretaries on regular basis.

**(XIII) ACTIONABLE POINT:**

*“The State may explore utilizing applicable policies for carbon credit by increasing its forest cover, utilizing treated sewage (para 42)”.*

**ACTION TAKEN BY THE STATE :**

The State has a huge forest cover. Moreover, proper Municipal Solid Waste

Management infrastructure is also present in the State. So, there is a scope to introduction of Carbon Credit. The Forest Department of the State has taken initiatives in this regard. The Forest Department has launched the Enhancing Landscape and Ecosystem Management Project of Tripura (ELEMENT) and the issue of carbon credit assessment is among the main objective of this project. The said project will be implemented within 5 years and extensive plantation is the key component to be executed in first 3 years of this project.

**(XIV) ACTIONABLE POINT:**

*“The compliance report to be filed may include progress achieved on solid and sewage management for all the 20 ULBs and 1176 Gram Panchayats on individual basis with statistics.”*

**ACTION TAKEN BY THE STATE**

The State has achieved a considerable progress in addressing the gap in Solid Waste Management and Sewage Management. Many initiatives have been taken in this regard. A brief Status Report has been prepared and submitted before the Hon’ble National Green Tribunal for kind consideration.



Ref No- BITAN/FIN/22-23/267

Date- 02.12.22

To  
The Director  
Tripura Urban Development Agency  
U.D. Bhawan Shakuntala Road  
Agartala, Tripura (W)

**Sub: State Waste Quantification Status**

Respected Sir,

Kindly find the detailed report on the above referred matter in below.

**Period of Waste Quantification from 03.02.2022 to 10.02.2022****State Report of Ulb (2021)**

SL	Name of ULB	Ward No	Households	Population	TPD	Sample Size 10% of Ward Household	Average per capita generation based on sample size(gm)	WET TPD (55% as per SBM 2.0)	DRY TPD(35% as per SBM 2.0)	Sanitary Waste (2%)	Dom. Haz Waste (2%)	Other (6%)	SLF (TPD) not more than 20% as per SBM guideline 2.0 (U) Pg 95
1	Belonia Municipal Council	1	412	1274	0.29	41	245	0.1605	0.10211	0.005835	0.005835	0.017505	0.06
2		2	427	1354	0.31	43	243	0.1705	0.10852	0.006201	0.006201	0.018604	0.06
3		3	363	1193	0.27	36	203	0.1503	0.09562	0.005464	0.005464	0.016392	0.05
4		4	409	1309	0.30	41	237	0.1649	0.10492	0.005995	0.005995	0.017986	0.06
5		5	444	1386	0.32	44	239	0.1746	0.11109	0.006348	0.006348	0.019044	0.06
6		6	387	1306	0.30	39	232	0.1645	0.10468	0.005981	0.005981	0.017944	0.06
7		7	348	1274	0.29	35	219	0.1605	0.10211	0.005835	0.005835	0.017505	0.06
8		8	403	1294	0.30	40	225	0.1630	0.10371	0.005927	0.005927	0.017780	0.06
9		9	362	1155	0.26	36	222	0.1455	0.09257	0.005290	0.005290	0.015870	0.05
10		10	361	1137	0.26	36	201	0.1432	0.09113	0.005207	0.005207	0.015622	0.05
11		11	359	1150	0.26	36	244	0.1448	0.09217	0.005267	0.005267	0.015801	0.05
12		12	361	1154	0.26	36	226	0.1453	0.09249	0.005285	0.005285	0.015856	0.05
13		13	389	1214	0.28	39	199	0.1529	0.09730	0.005560	0.005560	0.016680	0.06
14		14	455	1386	0.33	46	245	0.1815	0.11550	0.006600	0.006600	0.019800	0.07
15		15	355	1139	0.26	36	226	0.1435	0.09129	0.005217	0.005217	0.015650	0.05
16			405	1325	0.30	41	253	0.1669	0.10620	0.006069	0.006069	0.018206	0.06
17			452	1383	0.32	45	234	0.1742	0.11085	0.006334	0.006334	0.019002	0.06
	State Report as on 2021		5835	21433	4.92	669	3893	2.706	1.722	0.098	0.098	0.295	0.984
							229						

**N.B:- Waste Characterization and Quantifications have been done following "CPHEEO" guidelines.**

Thanks and Regards,

Asit Kumar Sasmal

Secretary  
BITAN

Institute for Training, Awareness &amp; Networking

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Ref No- BITAN/FIN/22-23/267

Date- 02.12.22

To  
The Director  
Tripura Urban Development Agency  
U.D. Bhawan Shakuntala Road  
Agartala, Tripura (W)

**Sub: State Waste Quantification Status**

Respected Sir,

Kindly find the detailed report on the above referred matter in below.

Period of Waste Quantification from 03.02.2022 to 10.02.2022													
State Report of Ulb (2021)													
SL	Name of ULB	Ward No	Households	Population	TPD	Sample Size 10% of Ward Household	Average per capita generation based on sample size(gm)	WET TPD (55% as per SBM 2.0)	DRY TPD(35% as per SBM 2.0)	Sanitary Waste (2%)	Dom. Haz Waste (2%)	Other (6%)	SLF (TPD) not more than 20% as per SBM guideline 2.0 (U) Pg 95
1	JIRANIA NAGAR PANCHAYAT	1	270	1215	0.35	27	292	0.1918	0.1225	0.0070	0.0070	0.021	0.070
2		2	307	1146	0.33	31	287	0.1809	0.1155	0.0066	0.0066	0.020	0.066
3		3	272	1062	0.30	27	284	0.1676	0.1067	0.0061	0.0061	0.018	0.061
4		4	314	1232	0.35	31	288	0.1945	0.1225	0.0071	0.0071	0.021	0.071
5		5	513	1990	0.57	51	294	0.3141	0.1999	0.0114	0.0114	0.034	0.114
6		6	415	1583	0.45	42	291	0.2475	0.1575	0.0091	0.0091	0.027	0.090
7		7	309	1190	0.34	31	285	0.1870	0.1190	0.0068	0.0068	0.020	0.068
8		8	264	1016	0.29	26	283	0.1595	0.1015	0.0058	0.0058	0.017	0.058
9		9	242	938	0.27	24	281	0.1485	0.0945	0.0054	0.0054	0.016	0.054
10		10	307	1260	0.36	31	289	0.1989	0.1266	0.0072	0.0072	0.022	0.072
11		11	237	936	0.27	24	283	0.1485	0.0945	0.0054	0.0054	0.016	0.054
State Report as on 2021			3450	13568	3.89	345	3157 287	2.139	1.361	0.078	0.078	0.234	0.778

**N.B:- Waste Characterization and Quantifications have been done following "CPHEEO" guidelines.**

Thanks and Regards,

**Asit Kumar Sasmal**  
Secretary  
BITAN

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Ref No- BITAN/FIN/22-23/267

Date- 02.12.22

To  
The Director  
Tripura Urban Development Agency  
U.D. Bhawan Shakuntala Road  
Agartala, Tripura (W)

### Sub: State Waste Quantification Status

Respected Sir,

Kindly find the detailed report on the above referred matter in below.

#### Period of Waste Quantification from 03.02.2022 to 10.02.2022

State Report of Ulb (2021)													
SL	Name of ULB	Ward No	Households	Population	TPD	Sample Size 10% of Ward Household	Average per capita generation based on sample size(gm)	WET TPD (55% as per SBM 2.0)	DRY TPD(35% as per SBM 2.0)	Sanitary Waste (2%)	Dom. Haz Waste (2%)	Other (6%)	SLF (TPD) not more than 20% as per SBM guideline 2.0 (U) Pg 95
1	Panisagar Nagar Panchayat	1	184	1029	0.23	18	241	0.1279	0.0814	0.0047	0.0047	0.0140	0.047
2		2	175	1003	0.23	18	239	0.1247	0.0793	0.0045	0.0045	0.0136	0.045
3		3	181	1030	0.23	18	243	0.1280	0.0815	0.0047	0.0047	0.0140	0.047
4		4	136	760	0.17	14	210	0.0945	0.0601	0.0034	0.0034	0.0103	0.034
5		5	164	894	0.20	16	213	0.1111	0.0707	0.0040	0.0040	0.0121	0.040
6		6	182	1016	0.23	18	209	0.1263	0.0804	0.0046	0.0046	0.0138	0.046
7		7	191	1133	0.26	19	239	0.1408	0.0896	0.0051	0.0051	0.0154	0.051
8		8	175	962	0.22	18	216	0.1196	0.0761	0.0043	0.0043	0.0130	0.043
9		9	138	732	0.17	14	211	0.0910	0.0579	0.0033	0.0033	0.0099	0.033
10		10	163	923	0.21	16	235	0.1147	0.0730	0.0042	0.0042	0.0125	0.042
11		11	138	757	0.17	14	220	0.0942	0.0599	0.0034	0.0034	0.0103	0.034
12		12	104	562	0.13	10	233	0.0699	0.0445	0.0025	0.0025	0.0076	0.025
13		13	102	570	0.13	10	229	0.0709	0.0451	0.0026	0.0026	0.0077	0.026
14	State Report as on 2021		2033	11371	2.57	203	2938	1.4135	0.8994	0.0514	0.0514	0.1542	0.5140
							226						

**N.B:- Waste Characterization and Quantifications have been done following "CPHEEO" guidelines.**

Thanks and Regards,

Asit Kumar Sasmal

Secretary  
BITAN  
Institute for Training, Awareness & Networking



Ref No- BITAN/FIN/22-23/267

Date- 02.12.22

To  
The Director  
Tripura Urban Development Agency  
U.D. Bhawan Shakuntala Road  
Agartala, Tripura (W)

### Sub: State Waste Quantification Status

Respected Sir,

Kindly find the detailed report on the above referred matter in below.

#### Period of Waste Quantification from 03.02.2022 to 10.02.2022

State Report of Ulb (2021)													
SL	Name of ULB	Ward No	Households	Population	TPD	Sample Size 10% of Ward Household	Average per capita generation based on sample size(gm)	WET TPD (55% as per SBM 2.0)	DRY TPD(35% as per SBM 2.0)	Sanitary Waste (2%)	Dom. Haz Waste (2%)	Other (6%)	SLF (TPD) not more than 20% as per SBM guideline 2.0 (U) Pg 95
1	Ranirbazar Municipal Council	1	344	1224	0.35	34	285	0.1952	0.1225	0.0071	0.0071	0.021	0.07
2		2	380	1498	0.41	38	294	0.2255	0.1435	0.0082	0.0082	0.025	0.08
3		3	315	1152	0.33	32	283	0.1815	0.1169	0.0067	0.0067	0.020	0.07
4		4	386	1619	0.47	39	296	0.2582	0.1643	0.0094	0.0094	0.028	0.09
5		5	397	1811	0.53	40	299	0.2889	0.1838	0.0105	0.0105	0.032	0.11
6		6	301	1133	0.33	30	291	0.1807	0.1150	0.0066	0.0066	0.020	0.07
7		7	296	1172	0.34	30	281	0.1869	0.1190	0.0068	0.0068	0.020	0.07
8		8	368	1041	0.30	37	278	0.1660	0.1057	0.0060	0.0060	0.018	0.06
9		9	356	1375	0.40	36	293	0.2193	0.1396	0.0080	0.0080	0.024	0.08
10		10	372	1432	0.42	37	298	0.2284	0.1453	0.0083	0.0083	0.025	0.08
11		11	312	1093	0.32	31	288	0.1743	0.1109	0.0063	0.0063	0.019	0.06
12		12	323	1235	0.36	32	295	0.1970	0.1254	0.0072	0.0072	0.021	0.07
13		13	311	1034	0.30	31	289	0.1649	0.1050	0.0060	0.0060	0.018	0.06
14		State Report as on 2021		4461	16819	4.85	446	3770 290	2.667	1.697	0.097	0.097	0.291

N.B:- Waste Characterization and Quantifications have been done following "CPHEEO" guidelines.

Thanks and Regards,

**Asit Kumar Sasmal**  
Secretary  
BITAN

Institute for Training, Awareness & Networking

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Ref No- BITAN/FIN/22-23/267

Date- 02.12.22

To  
The Director  
Tripura Urban Development Agency  
U.D. Bhawan Shakuntala Road  
Agartala, Tripura (W)

### Sub: State Waste Quantification Status

Respected Sir,

Kindly find the detailed report on the above referred matter in below.

#### Period of Waste Quantification from 03.02.2022 to 10.02.2022

##### State Report of ULB (2021)

SL	Name of ULB	Ward No	Households	Population	TPD	Sample Size 10% of Ward Household	Average per capita generation based on sample size(gm)	WET TPD (55% as per SBM 2.0)	DRY TPD(35% as per SBM 2.0)	Sanitary Waste (2%)	Dom. Haz Waste (2%)	Other (6%)	SLF (TPD) not more than 20% as per SBM guideline 2.0 (U) Pg 95
1	Santirbazar Municipal Council	1	212	955	0.19	21	201	0.1045	0.06650	0.003801	0.003801	0.011403	0.04
2		2	175	812	0.16	18	185	0.0889	0.05656	0.003232	0.003232	0.009695	0.03
3		3	273	1230	0.24	27	201	0.1320	0.08400	0.004895	0.004895	0.014686	0.05
4		4	275	1238	0.25	28	197	0.1355	0.08623	0.004927	0.004927	0.014782	0.05
5		5	232	1045	0.22	23	203	0.1210	0.07700	0.004400	0.004400	0.013200	0.04
6		6	174	785	0.16	17	186	0.0859	0.05468	0.003124	0.003124	0.009373	0.03
7		7	307	1265	0.25	31	207	0.1385	0.08811	0.005035	0.005035	0.015104	0.05
8		8	204	920	0.18	20	204	0.1007	0.06408	0.003662	0.003662	0.010985	0.04
9		9	201	905	0.18	20	198	0.0991	0.06303	0.003602	0.003602	0.010806	0.04
10		10	310	1295	0.26	31	207	0.1417	0.09020	0.005154	0.005154	0.015462	0.05
11		11	305	1235	0.25	31	210	0.1352	0.08602	0.004915	0.004915	0.014746	0.05
12		12	217	978	0.19	22	196	0.1070	0.06812	0.003892	0.003892	0.011677	0.04
13		13	190	855	0.17	19	202	0.0936	0.05955	0.003403	0.003403	0.010209	0.03
14		14	205	921	0.18	21	199	0.1008	0.06415	0.003666	0.003666	0.010997	0.04
15		15	188	846	0.17	19	189	0.0926	0.05892	0.003367	0.003367	0.010101	0.03
State Report as on 2021			3468	15285	3.05	347	2985	1.677	1.067	0.061	0.061	0.183	0.611
							199						

N.B:- Waste Characterization and Quantifications have been done following "CPHEEO" guidelines.

Thanks and Regards,

Asit Kumar Sasmal

Secretary  
BITAN

Institute for Training, Awareness & Networking

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Ref No- BITAN/FIN/22-23/267

Date- 02.12.22

To  
The Director  
Tripura Urban Development Agency  
U.D. Bhawan Shakuntala Road  
Agartala, Tripura (W)

### Sub: State Waste Quantification Status

Respected Sir,

Kindly find the detailed report on the above referred matter in below.

#### Period of Waste Quantification from 11.02.2022 to 18.02.2022

State Report of Ulb (2021)													
SL	Name of ULB	Ward No	Households	Population	TPD	Sample Size 10% of Ward Household	Average per capita generation based on sample size(gm)	WET TPD (55% as per SBM 2.0)	DRY TPD(35% as per SBM 2.0)	Sanitary Waste (2%)	Dom. Haz Waste (2%)	Other (6%)	SLF (TPD) not more than 20% as per SBM guideline 2.0 (U) Pg 95
1	Kailasahar Municipal Council	1	312	1052	0.298	31	299	0.1637	0.1042	0.0060	0.0060	0.0179	0.06
2		2	518	1320	0.374	52	310	0.2057	0.1307	0.0075	0.0075	0.0224	0.07
3		3	265	1088	0.308	27	315	0.1692	0.1078	0.0062	0.0062	0.0185	0.06
4		4	536	2074	0.587	54	250	0.3229	0.2054	0.0117	0.0117	0.0352	0.12
5		5	607	2104	0.595	61	290	0.3265	0.2084	0.0119	0.0119	0.0357	0.12
6		6	721	3021	0.855	72	276	0.4701	0.2992	0.0171	0.0171	0.0513	0.17
7		7	321	1039	0.294	32	310	0.1613	0.1029	0.0059	0.0059	0.0176	0.06
8		8	408	1329	0.376	41	256	0.2065	0.1316	0.0075	0.0075	0.0226	0.08
9		9	342	1303	0.369	34	277	0.2030	0.1291	0.0074	0.0074	0.0221	0.07
10		10	413	1360	0.385	41	299	0.2118	0.1347	0.0077	0.0077	0.0231	0.08
11		11	429	1378	0.390	43	325	0.2144	0.1365	0.0078	0.0078	0.0234	0.08
12		12	614	1817	0.514	61	276	0.2826	0.1800	0.0103	0.0103	0.0309	0.10
13		13	438	1324	0.375	44	265	0.2063	0.1311	0.0075	0.0075	0.0225	0.07
14		14	469	1360	0.385	47	288	0.2112	0.1347	0.0077	0.0077	0.0231	0.08
15		15	174	859	0.243	17	279	0.1337	0.0851	0.0049	0.0049	0.0146	0.05
16		16	157	470	0.133	16	397	0.0731	0.0466	0.0027	0.0027	0.0080	0.03
17		17	379	1113	0.315	38	286	0.1730	0.1102	0.0063	0.0063	0.0189	0.06
	State Report as on 2021		7103	24011	6.795	710	4998 294	3.73	2.38	0.14	0.14	0.41	1.36

N.B:- Waste Characterization and Quantifications have been done following "CPHEEO" guidelines.

Thanks and Regards,

Asit Kumar Sasmal

Secretary  
BITAN

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Ref No- BITAN/FIN/22-23/267

Date- 02.12.22

To  
The Director  
Tripura Urban Development Agency  
U.D. Bhawan Shakuntala Road  
Agartala, Tripura (W)

**Sub: State Waste Quantification Status**

Respected Sir,

Kindly find the detailed report on the above referred matter in below.

**Period of Waste Quantification from 11.02.2022 to 18.02.2022**

State Report of Ulb (2021)													
SL	Name of ULB	Ward No	Households	Population	TPD	Sample Size 10% of Ward Household	Average per capita generation based on sample size(gm)	WET TPD (55% as per SBM 2.0)	DRY TPD(35% as per SBM 2.0)	Sanitary Waste (2%)	Dom. Haz Waste (2%)	Other (6%)	SLF (TPD) not more than 20% as per SBM guideline 2.0 (U) Pg 95
1	SABROOM NAGAR PANCHAYAT	1	332	1053	0.30	33	297	0.1650	0.10500	0.006000	0.006000	0.018000	0.06
2		2	256	842	0.24	26	267	0.1320	0.08400	0.004800	0.004800	0.014400	0.05
3		3	364	1157	0.33	36	295	0.1826	0.11622	0.006641	0.006641	0.019924	0.07
4		4	238	801	0.23	24	271	0.1264	0.08046	0.004598	0.004598	0.013793	0.05
5		5	198	639	0.18	20	292	0.1009	0.06419	0.003668	0.003668	0.011004	0.04
6		6	262	807	0.23	26	259	0.1274	0.08106	0.004632	0.004632	0.013897	0.05
7		7	336	1091	0.31	34	301	0.1722	0.10959	0.006262	0.006262	0.018787	0.06
8		8	298	1035	0.30	30	299	0.1634	0.10397	0.005941	0.005941	0.017823	0.06
9		9	410	1403	0.40	41	302	0.2215	0.14093	0.008053	0.008053	0.024160	0.08
State Report as on 2021			2694	8828	2.53	269	2583 287	1.391	0.885	0.0506	0.0506	0.1518	0.506

**N.B:- Waste Characterization and Quantifications have been done following "CPHEEO" guidelines.**

Thanks and Regards,

**Asit Kumar Sasmal**

Secretary

BITAN

Institute for Training, Awareness &amp; Networking

**Kolkata Office:**3/3/1, D. A. Chowdhury Road (2<sup>nd</sup> Floor)  
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Ref No- BITAN/FIN/22-23/267

Date- 02.12.22

To  
The Director  
Tripura Urban Development Agency  
U.D. Bhawan Shakuntala Road  
Agartala, Tripura (W)

### Sub: State Waste Quantification Status

Respected Sir,

Kindly find the detailed report on the above referred matter in below.

#### Period of Waste Quantification from 11.02.2022 to 18.02.2022

#### State Report of Ulb (2021)

SL	Name of ULB	Ward No	Households	Population	TPD	Sample Size 10% of Ward Household	Average per capita generation based on sample size(gm)	WET TPD (55% as per SBM 2.0)	DRY TPD(35% as per SBM 2.0)	Sanitary Waste (2%)	Dom. Haz Waste (2%)	Other (6%)	SLF (TPD) not more than 20% as per SBM guideline 2.0 (U) Pg 95
1	Dharmanagar	1	532	2128	0.61	53	310	0.3371	0.21450	0.012257	0.012257	0.036772	0.12
2		2	392	1566	0.45	39	301	0.2481	0.15785	0.009020	0.009020	0.027060	0.09
3		3	461	1842	0.53	46	278	0.2918	0.18567	0.010610	0.010610	0.031830	0.11
4		4	399	1594	0.46	40	276	0.2525	0.16068	0.009181	0.009181	0.027544	0.09
5		5	564	2257	0.65	56	309	0.3575	0.22751	0.013000	0.013000	0.039001	0.13
6		6	511	2045	0.59	51	315	0.3239	0.20614	0.011779	0.011779	0.035338	0.12
7		7	554	2215	0.64	55	266	0.3509	0.22327	0.012758	0.012758	0.038275	0.13
8		8	533	2133	0.61	53	265	0.3379	0.21501	0.012286	0.012286	0.036858	0.12
9		9	512	2047	0.59	51	276	0.3242	0.20634	0.011791	0.011791	0.035372	0.12
10		10	505	2019	0.58	51	288	0.3198	0.20352	0.011629	0.011629	0.034888	0.12
11		11	510	2040	0.59	51	277	0.3231	0.20563	0.011750	0.011750	0.035251	0.12
12		12	513	2052	0.59	51	281	0.3250	0.20684	0.011820	0.011820	0.035459	0.12
13		13	512	2046	0.59	51	283	0.3241	0.20624	0.011785	0.011785	0.035355	0.12
14		14	512	2047	0.59	51	301	0.3242	0.20634	0.011791	0.011791	0.035372	0.12
15		15	539	2157	0.62	54	298	0.3417	0.21743	0.012424	0.012424	0.037273	0.12
16		16	451	1803	0.52	45	313	0.2860	0.18200	0.010385	0.010385	0.031156	0.10
17		17	401	1605	0.46	40	277	0.2542	0.16178	0.009245	0.009245	0.027734	0.09
18		18	416	1664	0.48	42	302	0.2640	0.16800	0.009585	0.009585	0.028754	0.10
19		19	384	1537	0.44	38	299	0.2435	0.15493	0.008853	0.008853	0.026559	0.09
20		20	511	2044	0.59	51	286	0.3238	0.20604	0.011773	0.011773	0.035320	0.12
21		21	534	2135	0.61	53	285	0.3382	0.21521	0.012298	0.012298	0.036893	0.12
22		22	500	1998	0.58	50	277	0.3165	0.20140	0.011508	0.011508	0.034525	0.12
23		23	492	1968	0.57	49	265	0.3117	0.19837	0.011336	0.011336	0.034007	0.11
24		24	428	1710	0.49	43	288	0.2668	0.16975	0.009700	0.009700	0.029100	0.10
25		25	356	1422	0.41	36	284	0.2255	0.14334	0.008191	0.008191	0.024572	0.08
							7200						
							288	7.612	4.844	0.277	0.277	0.830	2.768
	State Report as on 2021		12022	48074	13.84	1202							

N.B:- Waste Characterization and Quantifications have been done following "CPHEEO" guidelines.

Thanks and Regards,

Asit Kumar Sasmal

Secretary

BITAN

Institute for Training, Awareness & Networking

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Ref No- BITAN/FIN/22-23/267

Date- 02.12.22

To  
The Director  
Tripura Urban Development Agency  
U.D. Bhawan Shakuntala Road  
Agartala, Tripura (W)

**Sub: State Waste Quantification Status**

Respected Sir,

Kindly find the detailed report on the above referred matter in below.

**Period of Waste Quantification from 11.02.2022 to 18.02.2022****State Report of Ulb (2021)**

SL	Name of ULB	Ward No	Households	Population	TPD	Sample Size 10% of Ward Household	Average per capita generation based on sample size(gm)	WET TPD (55% as per SBM 2.0)	DRY TPD(35% as per SBM 2.0)	Sanitary Waste (2%)	Dom. Haz Waste (2%)	Other (6%)	SLF (TPD) not more than 20% as per SBM guideline 2.0 (U) Pg 95
1	Kailasahar Municipal Council	1	312	1052	0.298	31	299	0.1637	0.1042	0.0060	0.0060	0.0179	0.06
2		2	518	1320	0.374	52	310	0.2057	0.1307	0.0075	0.0075	0.0224	0.07
3		3	265	1088	0.308	27	315	0.1692	0.1078	0.0062	0.0062	0.0185	0.06
4		4	536	2074	0.587	54	250	0.3229	0.2054	0.0117	0.0117	0.0352	0.12
5		5	607	2104	0.595	61	290	0.3265	0.2084	0.0119	0.0119	0.0357	0.12
6		6	721	3021	0.855	72	276	0.4701	0.2992	0.0171	0.0171	0.0513	0.17
7		7	321	1039	0.294	32	310	0.1613	0.1029	0.0059	0.0059	0.0176	0.06
8		8	408	1329	0.376	41	256	0.2065	0.1316	0.0075	0.0075	0.0226	0.08
9		9	342	1303	0.369	34	277	0.2030	0.1291	0.0074	0.0074	0.0221	0.07
10		10	413	1360	0.385	41	299	0.2118	0.1347	0.0077	0.0077	0.0231	0.08
11		11	429	1378	0.390	43	325	0.2144	0.1365	0.0078	0.0078	0.0234	0.08
12		12	614	1817	0.514	61	276	0.2826	0.1800	0.0103	0.0103	0.0309	0.10
13		13	438	1324	0.375	44	265	0.2063	0.1311	0.0075	0.0075	0.0225	0.07
14		14	469	1360	0.385	47	288	0.2112	0.1347	0.0077	0.0077	0.0231	0.08
15		15	174	859	0.243	17	279	0.1337	0.0851	0.0049	0.0049	0.0146	0.05
16		16	157	470	0.133	16	397	0.0731	0.0466	0.0027	0.0027	0.0080	0.03
17		17	379	1113	0.315	38	286	0.1730	0.1102	0.0063	0.0063	0.0189	0.06
	State Report as on 2021		7103	24011	6.795	710	4998 294	3.73	2.38	0.14	0.14	0.41	1.36

**N.B:- Waste Characterization and Quantifications have been done following "CPHEEO" guidelines.**

Thanks and Regards,

**Asit Kumar Sasmal**

Secretary

BITAN

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Ref No- BITAN/FIN/22-23/267

Date- 02.12.22

To  
The Director  
Tripura Urban Development Agency  
U.D. Bhawan Shakuntala Road  
Agartala, Tripura (W)

### Sub: State Waste Quantification Status

Respected Sir,

Kindly find the detailed report on the above referred matter in below.

#### Period of Waste Quantification from 11.02.2022 to 18.02.2022

##### State Report of Ulb (2021)

SL	Name of Ulb	Ward No	Households	Population	TPD	Sample Size 10% of Ward Household	Average per capita generation based on sample size(gm)	WET TPD (55% as per SBM 2.0)	DRY TPD(35% as per SBM 2.0)	Sanitary Waste (2%)	Dom. Haz Waste (2%)	Other (6%)	SLF (TPD) not more than 20% as per SBM guideline 2.0 (U) Pg 95
1	Kumarghat Municipal Council	1	283	1039	0.305	28	310	0.1677	0.1069	0.0061	0.0061	0.0183	0.0610
2		2	263	957	0.281	26	305	0.1537	0.0985	0.0056	0.0056	0.0169	0.0550
3		3	244	893	0.263	24	299	0.1444	0.0919	0.0053	0.0053	0.0158	0.0525
4		4	228	831	0.244	23	281	0.1344	0.0855	0.0049	0.0049	0.0147	0.0489
5		5	304	1109	0.326	30	301	0.1791	0.1141	0.0065	0.0065	0.0196	0.0652
6		6	251	913	0.268	25	277	0.1476	0.0939	0.0054	0.0054	0.0161	0.0537
7		7	320	1172	0.345	32	283	0.1894	0.1206	0.0069	0.0069	0.0207	0.0689
8		8	315	1146	0.337	32	325	0.1853	0.1179	0.0067	0.0067	0.0202	0.0674
9		9	281	1031	0.303	28	269	0.1667	0.1061	0.0061	0.0061	0.0182	0.0606
10		10	323	1193	0.351	32	271	0.1929	0.1228	0.0070	0.0070	0.0210	0.0701
11		11	316	1151	0.338	32	311	0.1861	0.1184	0.0068	0.0068	0.0203	0.0677
12		12	268	976	0.287	27	295	0.1577	0.1004	0.0057	0.0057	0.0172	0.0574
13		13	233	849	0.250	23	288	0.1363	0.0864	0.0050	0.0050	0.0150	0.0499
14		14	252	921	0.271	25	301	0.1487	0.0939	0.0054	0.0054	0.0161	0.0542
15		15	287	1042	0.306	29	294	0.1684	0.1071	0.0060	0.0060	0.0181	0.0613
	State Report as on 2021		4168	15223	4.476	417	4410 294	2.458	1.5645	0.0894	0.0894	0.268	0.894

N.B:- Waste Characterization and Quantifications have been done following "CPHEEO" guidelines.

Thanks and Regards,

Asit Kumar Sasmal

Secretary

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Ref No- BITAN/FIN/22-23/267

Date- 02.12.22

To  
The Director  
Tripura Urban Development Agency  
U.D. Bhawan Shakuntala Road  
Agartala, Tripura (W)

### Sub: State Waste Quantification Status

Respected Sir,

Kindly find the detailed report on the above referred matter in below.

#### Period of Waste Quantification from 11.02.2022 to 18.02.2022

#### State Report of Ulb (2021)

SL	Name of ULB	Ward No	Households	Population	TPD	Sample Size 10% of Ward Household	Average per capita generation based on sample size(gm)	WET TPD (55% as per SBM 2.0)	DRY TPD(35% as per SBM 2.0)	Sanitary Waste (2%)	Dom. Haz Waste (2%)	Other (6%)	SLF (TPD) not more than 20% as per SBM guideline 2.0 (U) Pg 95
1	Amarpur Nagar Panchayat	1	245	807	0.236	25	275	0.1300	0.0828	0.0047	0.0047	0.0142	0.0473
2		2	312	1034	0.303	31	311	0.1666	0.1060	0.0061	0.0061	0.0182	0.0606
3		3	280	928	0.272	28	308	0.1495	0.0952	0.0054	0.0054	0.0163	0.0544
4		4	278	917	0.269	28	310	0.1478	0.0940	0.0054	0.0054	0.0161	0.0537
5		5	297	988	0.289	30	271	0.1592	0.1013	0.0058	0.0058	0.0174	0.0579
6		6	262	867	0.254	26	265	0.1397	0.0889	0.0051	0.0051	0.0152	0.0508
7		7	303	1003	0.294	30	289	0.1616	0.1029	0.0059	0.0059	0.0176	0.0588
8		8	285	941	0.276	29	302	0.1516	0.0965	0.0055	0.0055	0.0165	0.0551
9		9	322	1067	0.313	32	305	0.1719	0.1094	0.0063	0.0063	0.0188	0.0625
10		10	284	943	0.276	28	286	0.1520	0.0967	0.0055	0.0055	0.0166	0.0553
11		11	258	851	0.249	26	311	0.1371	0.0873	0.0050	0.0050	0.0150	0.0499
12		12	289	956	0.280	29	277	0.1541	0.0980	0.0056	0.0056	0.0168	0.0560
13		13	243	800	0.234	24	299	0.1289	0.0820	0.0047	0.0047	0.0141	0.0469
	State Report as on 2021		3658	12102	3.55	366	3809 293	1.95	1.24	0.071	0.071	0.213	0.71

N.B:- Waste Characterization and Quantifications have been done following "CPHEEO" guidelines.

Thanks and Regards,

Asit Kumar Sasmal

Secretary

BITAN

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Ref No- BITAN/FIN/22-23/267

Date- 02.12.22

To  
The Director  
Tripura Urban Development Agency  
U.D. Bhawan Shakuntala Road  
Agartala, Tripura (W)

### Sub: State Waste Quantification Status

Respected Sir,

Kindly find the detailed report on the above referred matter in below.

#### Period of Waste Quantification from 11.02.2022 to 18.02.2022

#### State Report of Ulb (2021)

SL	Name of ULB	Ward No	Households	Population	TPD	Sample Size 10% of Ward Household	Average per capita generation based on sample size(gm)	WET TPD (55% as per SBM 2.0)	DRY TPD(35% as per SBM 2.0)	Sanitary Waste (2%)	Dom. Haz Waste (2%)	Other (6%)	SLF (TPD) not more than 20% as per SBM guideline 2.0 (U) Pg 95
1	Khowai Municipal Council	1	369	1441	0.424	37	303	0.2330	0.1483	0.0085	0.0085	0.0254	0.0847
2		2	439	1755	0.516	44	294	0.2838	0.1806	0.0103	0.0103	0.0310	0.1032
3		3	365	1404	0.413	37	299	0.2270	0.1445	0.0083	0.0083	0.0248	0.0826
4		4	340	1358	0.399	34	301	0.2196	0.1397	0.0080	0.0080	0.0240	0.0799
5		5	283	1129	0.332	28	277	0.1826	0.1162	0.0066	0.0066	0.0199	0.0664
6		6	370	1472	0.433	37	286	0.2380	0.1515	0.0087	0.0087	0.0260	0.0866
7		7	298	1149	0.338	30	277	0.1858	0.1182	0.0068	0.0068	0.0203	0.0676
8		8	365	1470	0.432	37	302	0.2377	0.1513	0.0086	0.0086	0.0259	0.0864
9		9	408	1734	0.510	41	311	0.2804	0.1784	0.0102	0.0102	0.0306	0.1020
10		10	447	1746	0.513	45	288	0.2823	0.1797	0.0103	0.0103	0.0308	0.1027
11		11	365	1470	0.432	37	269	0.2377	0.1513	0.0086	0.0086	0.0259	0.0864
12		12	316	1247	0.367	32	304	0.2016	0.1283	0.0073	0.0073	0.0220	0.0733
13		13	321	1289	0.379	32	282	0.2084	0.1326	0.0076	0.0076	0.0227	0.0758
14		14	400	1672	0.492	40	302	0.2704	0.1720	0.0098	0.0098	0.0295	0.0983
15		15	379	1487	0.437	38	300	0.2404	0.1530	0.0087	0.0087	0.0262	0.0874
State Report as on 2021			5465	21823	6.42	547	4395 293	3.53	2.246	0.128	0.128	0.38	1.28

N.B:- Waste Characterization and Quantifications have been done following "CPHEEO" guidelines.

Thanks and Regards,

Asit Kumar Sasmal

Secretary

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To  
The Director  
Tripura Urban Development Agency  
U.D. Bhawan Shakuntala Road  
Agartala, Tripura (W)

**Sub: State Waste Quantification Status**

Respected Sir,

Kindly find the detailed report on the above referred matter in below.

**Period of Waste Quantification from 11.02.2022 to 18.02.2022****State Report of Ulb (2021)**

SL	Name of ULB	Ward No	Households	Population	TPD	Sample Size 10% of Ward Household	Average per capita generation based on sample size(gm)	WET TPD (55% as per SBM 2.0)	DRY TPD(35% as per SBM 2.0)	Sanitary Waste (2%)	Dom. Haz Waste (2%)	Other (6%)	SLF (TPD) not more than 20% as per SBM guideline 2.0 (U) Pg 95
1	Teliamura Municipal Council	1	490	1704	0.496	49	311	0.2728	0.1736	0.0099	0.0099	0.0298	0.0992
2		2	407	1442	0.411	41	267	0.2260	0.1438	0.0082	0.0082	0.0247	0.0822
3		3	351	1244	0.393	35	302	0.2162	0.1376	0.0079	0.0079	0.0236	0.0786
4		4	393	1735	0.494	39	298	0.2720	0.1731	0.0099	0.0099	0.0297	0.0989
5		5	622	2062	0.599	62	304	0.3295	0.2097	0.0120	0.0120	0.0359	0.1198
6		6	471	1708	0.487	47	309	0.2677	0.1704	0.0097	0.0097	0.0292	0.0974
7		7	304	1477	0.481	30	287	0.2646	0.1684	0.0096	0.0096	0.0289	0.0962
8		8	553	1986	0.566	55	313	0.3113	0.1981	0.0113	0.0113	0.0340	0.1132
9		9	533	1826	0.520	53	299	0.2862	0.1821	0.0104	0.0104	0.0312	0.1041
10		10	336	1157	0.355	34	261	0.1953	0.1243	0.0071	0.0071	0.0213	0.0710
11		11	344	1127	0.375	34	265	0.2063	0.1313	0.0075	0.0075	0.0225	0.0750
12		12	431	1476	0.421	43	269	0.2314	0.1472	0.0084	0.0084	0.0252	0.0841
13		13	342	1073	0.320	34	271	0.1760	0.1120	0.0064	0.0064	0.0192	0.0640
14		14	220	1561	0.485	22	249	0.2668	0.1698	0.0097	0.0097	0.0291	0.0970
15		15	709	1923	0.598	71	270	0.3289	0.2093	0.0120	0.0120	0.0359	0.1196
	State Report as on 2021		6506	23501	7.00	651	4275 285	3.85	2.450	0.140	0.140	0.42	1.40

**N.B:- Waste Characterization and Quantifications have been done following "CPHEEO" guidelines.**

Thanks and Regards,

**Asit Kumar Sasmal**

Secretary

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To  
The Director  
Tripura Urban Development Agency  
U.D. Bhawan Shakuntala Road  
Agartala, Tripura (W)

**Sub: State Waste Quantification Status**

Respected Sir,

Kindly find the detailed report on the above referred matter in below.

**Period of Waste Quantification from 19.02.2022 to 26.02.2022****State Report of Ulb (2021)**

SL	Name of ULB	Ward No	Households	Population	TPD	Sample Size 10% of Ward Household	Average per capita generation based on sample size(gm)	WET TPD (55% as per SBM 2.0)	DRY TPD(35% as per SBM 2.0)	Sanitary Waste (2%)	Dom. Haz Waste (2%)	Other (6%)	SLF (TPD) not more than 20% as per SBM guideline 2.0 (U) Pg 95
1	Bisalgarh Municipal Council	1	531	1569	0.460	53	275	0.2528	0.1609	0.0092	0.0092	0.0276	0.0919
2		2	522	1691	0.495	52	289	0.2725	0.1734	0.0099	0.0099	0.0297	0.0991
3		3	448	1547	0.453	45	311	0.2493	0.1586	0.0091	0.0091	0.0272	0.0907
4		4	358	1201	0.352	36	293	0.1935	0.1232	0.0070	0.0070	0.0211	0.0704
5		5	420	1394	0.408	42	303	0.2246	0.1430	0.0082	0.0082	0.0245	0.0817
6		6	389	1384	0.406	39	280	0.2230	0.1419	0.0081	0.0081	0.0243	0.0811
7		7	613	1747	0.512	61	295	0.2815	0.1792	0.0102	0.0102	0.0307	0.1024
8		8	418	1462	0.428	42	268	0.2356	0.1499	0.0086	0.0086	0.0257	0.0857
9		9	416	1558	0.456	42	288	0.2511	0.1598	0.0091	0.0091	0.0274	0.0913
10		10	442	1472	0.431	44	305	0.2372	0.1510	0.0086	0.0086	0.0259	0.0863
11		11	413	1445	0.423	41	285	0.2329	0.1482	0.0085	0.0085	0.0254	0.0847
12		12	352	1513	0.443	35	305	0.2438	0.1552	0.0089	0.0089	0.0266	0.0887
13		13	327	1227	0.360	33	290	0.1977	0.1258	0.0072	0.0072	0.0216	0.0719
14		14	432	1467	0.430	43	309	0.2364	0.1504	0.0086	0.0086	0.0258	0.0860
15		15	413	1475	0.432	41	299	0.2377	0.1513	0.0086	0.0086	0.0259	0.0864
	State Report as on 2021		6494	22152	6.49	649	4395 293	3.57	2.27	0.13	0.13	0.39	1.3

**N.B:- Waste Characterization and Quantifications have been done following "CPHEEO" guidelines.**

Thanks and Regards,

**Asit Kumar Sasmal**

Secretary

**BITAN**

Institute for Training, Awareness & Networking

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To  
The Director  
Tripura Urban Development Agency  
U.D. Bhawan Shakuntala Road  
Agartala, Tripura (W)

**Sub: State Waste Quantification Status**

Respected Sir,

Kindly find the detailed report on the above referred matter in below.

Period of Waste Quantification from 19.02.2022 to 26.02.2022													
State Report of Ulb (2021)													
SL	Name of ULB	Ward No	Households	Population	TPD	Sample Size 10% of Ward Household	Average per capita generation based on sample size(gm)	WET TPD (55% as per SBM 2.0)	DRY TPD(35% as per SBM 2.0)	Sanitary Waste (2%)	Dom. Haz Waste (2%)	Other (6%)	SLF (TPD) not more than 20% as per SBM guideline 2.0 (U) Pg 95
1	Melagarh	1	351	1462	0.411	35	288	0.2260	0.1438	0.0082	0.0082	0.0246	0.08216
2		2	226	1311	0.368	23	295	0.2026	0.1289	0.0074	0.0074	0.0221	0.07368
3		3	439	1589	0.447	44	297	0.2456	0.1563	0.0089	0.0089	0.0268	0.08930
4		4	481	1797	0.505	48	288	0.2777	0.1767	0.0101	0.0101	0.0303	0.10099
5		5	366	1563	0.439	37	293	0.2416	0.1537	0.0088	0.0088	0.0264	0.08784
6		6	394	1565	0.440	39	299	0.2419	0.1539	0.0088	0.0088	0.0264	0.08795
7		7	422	1511	0.425	42	261	0.2335	0.1486	0.0085	0.0085	0.0255	0.08492
8		8	362	1639	0.461	36	278	0.2533	0.1612	0.0092	0.0092	0.0276	0.09211
9		9	301	1644	0.462	30	271	0.2541	0.1617	0.0092	0.0092	0.0277	0.09239
10		10	443	1613	0.453	44	265	0.2493	0.1586	0.0091	0.0091	0.0272	0.09065
11		11	383	1560	0.438	38	276	0.2411	0.1534	0.0088	0.0088	0.0263	0.08767
12		12	381	1440	0.405	38	277	0.2226	0.1416	0.0081	0.0081	0.0243	0.08093
13		13	310	1370	0.385	31	265	0.2117	0.1347	0.0077	0.0077	0.0231	0.07699
	State Report as on 2021		4859	20064	5.6	486	3653 281	3.10	1.97	0.11	0.11	0.338	1.13

**N.B:- Waste Characterization and Quantifications have been done following "CPHEEO" guidelines.**

Thanks and Regards,

**Asit Kumar Sasmal**

Secretary

**BITAN**

Institute for Training, Awareness & Networking

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To  
The Director  
Tripura Urban Development Agency  
U.D. Bhawan Shakuntala Road  
Agartala, Tripura (W)

**Sub: State Waste Quantification Status**

Respected Sir,

Kindly find the detailed report on the above referred matter in below.

Period of Waste Quantification from 19.02.2022 to 26.02.2022													
State Report of Ulb (2021)													
SL	Name of ULB	Ward No	Households	Population	TPD	Sample Size 10% of Ward Household	Average per capita generation based on sample size(gm)	WET TPD (55% as per SBM 2.0)	DRY TPD(35% as per SBM 2.0)	Sanitary Waste (2%)	Dom. Haz Waste (2%)	Other (6%)	SLF (TPD) not more than 20% as per SBM guideline 2.0 (U) Pg 95
1	Sonamura	1	369	1628	0.466	37	292	0.2561	0.1630	0.0093	0.0093	0.0279	0.09312
2		2	439	1433	0.410	44	295	0.2254	0.1434	0.0082	0.0082	0.0246	0.08197
3		3	365	1516	0.434	37	297	0.2385	0.1518	0.0087	0.0087	0.0260	0.08672
4		4	340	1133	0.324	34	290	0.1782	0.1134	0.0065	0.0065	0.0194	0.06481
5		5	283	1350	0.386	28	300	0.2124	0.1351	0.0077	0.0077	0.0232	0.07722
6		6	370	1525	0.436	37	300	0.2399	0.1527	0.0087	0.0087	0.0262	0.08723
7		7	298	1583	0.453	30	265	0.2490	0.1585	0.0091	0.0091	0.0272	0.09055
8		8	365	1522	0.435	37	282	0.2394	0.1524	0.0087	0.0087	0.0261	0.08706
9		9	408	1395	0.399	41	275	0.2194	0.1396	0.0080	0.0080	0.0239	0.07979
10		10	447	1270	0.363	45	269	0.1998	0.1271	0.0073	0.0073	0.0218	0.07264
11		11	365	1444	0.413	37	281	0.2271	0.1445	0.0083	0.0083	0.0248	0.08260
	State Report as on 2021		4049	15799	4.5	405	3146 286	2.49	1.58	0.09	0.09	0.27	0.90

**N.B:- Waste Characterization and Quantifications have been done following "CPHEEO" guidelines.**

Thanks and Regards,

**Asit Kumar Sasmal**

Secretary

**BITAN**

Institute for Training, Awareness & Networking

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To  
The Director  
Tripura Urban Development Agency  
U.D. Bhawan Shakuntala Road  
Agartala, Tripura (W)

**Sub: State Waste Quantification Status**

Respected Sir,

Kindly find the detailed report on the above referred matter in below.

**Period of Waste Quantification from 19.02.2022 to 26.02.2022****State Report of Ulb (2021)**

SL	Name of ULB	Ward No	Households	Population	TPD	Sample Size 10% of Ward Household	Average per capita generation based on sample size(gm)	WET TPD (55% as per SBM 2.0)	DRY TPD(35% as per SBM 2.0)	Sanitary Waste (2%)	Dom. Haz Waste (2%)	Other (6%)	SLF (TPD) not more than 20% as per SBM guideline 2.0 (U) Pg 95
1	Ambasa	1	317	1094	0.307	32	292	0.1691	0.1076	0.0061	0.0061	0.0184	0.06148
2		2	389	1341	0.377	39	299	0.2073	0.1319	0.0075	0.0075	0.0226	0.07536
3		3	355	1197	0.336	36	297	0.1850	0.1177	0.0067	0.0067	0.0202	0.06727
4		4	426	1397	0.393	43	289	0.2159	0.1374	0.0079	0.0079	0.0236	0.07851
5		5	289	1067	0.300	29	296	0.1649	0.1049	0.0060	0.0060	0.0180	0.05997
6		6	303	998	0.280	30	283	0.1542	0.0982	0.0056	0.0056	0.0168	0.05609
7		7	326	1036	0.291	33	261	0.1601	0.1019	0.0058	0.0058	0.0175	0.05822
8		8	420	1392	0.391	42	278	0.2151	0.1369	0.0078	0.0078	0.0235	0.07823
9		9	326	1070	0.301	33	299	0.1654	0.1052	0.0060	0.0060	0.0180	0.06013
10		10	262	876	0.246	26	265	0.1354	0.0862	0.0049	0.0049	0.0148	0.04923
11		11	279	971	0.273	28	276	0.1501	0.0955	0.0055	0.0055	0.0164	0.05457
12		12	255	898	0.252	26	275	0.1388	0.0883	0.0050	0.0050	0.0151	0.05047
13		13	242	836	0.235	24	265	0.1292	0.0822	0.0047	0.0047	0.0141	0.04698
14		14	228	796	0.224	23	263	0.1230	0.0783	0.0045	0.0045	0.0134	0.04474
15		15	336	1158	0.325	34	277	0.1790	0.1139	0.0065	0.0065	0.0195	0.06508
	State Report as on 2021		4753	16127	4.53	475	4215 281	2.49	1.59	0.09	0.09	0.27	0.91

**N.B:- Waste Characterization and Quantifications have been done following "CPHEEO" guidelines.**

Thanks and Regards,

**Asit Kumar Sasmal**

Secretary

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To  
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Tripura Urban Development Agency  
U.D. Bhawan Shakuntala Road  
Agartala, Tripura (W)

**Sub: State Waste Quantification Status**

Respected Sir,

**Period of Waste Quantification from 19.02.2022 to 26.02.2022****State Report of Ulb (2021)**

SL	Name of ULB	Ward No	Households	Population	TPD	Sample Size 10% of Ward Household	Average per capita generation based on sample size(gm)	WET TPD (55% as per SBM 2.0)	DRY TPD(35% as per SBM 2.0)	Sanitary Waste (2%)	Dom. Haz Waste (2%)	Other (6%)	SLF (TPD) not more than 20% as per SBM guideline 2.0 (U) Pg 95
1	Kamalpur	1	333	1287	0.372	33	301	0.2046	0.1302	0.0074	0.0074	0.0223	0.07439
2		2	301	1246	0.360	30	305	0.1981	0.1260	0.0072	0.0072	0.0216	0.07202
3		3	385	1239	0.358	39	307	0.1969	0.1253	0.0072	0.0072	0.0215	0.07161
4		4	341	1129	0.326	34	309	0.1795	0.1142	0.0065	0.0065	0.0196	0.06526
5		5	383	1222	0.353	38	296	0.1942	0.1236	0.0071	0.0071	0.0212	0.07063
6		6	377	1229	0.355	38	283	0.1953	0.1243	0.0071	0.0071	0.0213	0.07104
7		7	364	1160	0.335	36	261	0.1844	0.1173	0.0067	0.0067	0.0201	0.06705
8		8	316	1180	0.341	32	278	0.1876	0.1194	0.0068	0.0068	0.0205	0.06820
9		9	399	1299	0.375	40	299	0.2065	0.1314	0.0075	0.0075	0.0225	0.07508
10		10	279	1149	0.332	28	264	0.1826	0.1162	0.0066	0.0066	0.0199	0.06641
11		11	334	906	0.262	33	276	0.1440	0.0916	0.0052	0.0052	0.0157	0.05237
	State Report as on 2021		3812	13046	3.77	381	3179 289	2.07	1.32	0.08	0.08	0.23	0.75

**N.B:- Waste Characterization and Quantifications have been done following "CPHEEO" guidelines.**

**Thanks and Regards,**

**Asit Kumar Sasmal**

Secretary

BITAN

Institute for Training, Awareness & Networking

**Kolkata Office:**

3/3/1, D. A. Chowdhury Road (2<sup>nd</sup> Floor)

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To  
 The Director  
 Tripura Urban Development Agency  
 U.D. Bhawan Shakuntala Road  
 Agartala, Tripura (W)

### Sub: State Waste Quantification Status

Respected Sir,

Kindly find the detailed report on the above referred matter in below.

Period of Waste Quantification from 11.02.2022 to 18.02.2022  
 State Report of Ulb (2021)

Sl	Name of ULB	Ward N	Households	Population	TPD	Sample Size 10% of Ward Household	Average per capita generation based on sample size(gm)	WET TPD (5% as per SBM 2.0)	DRY TPD(5% as per SBM 2.0)	Sanitary Waste (2%)	Dom. Haz Waste (2%)	Other (6%)	S/LF (TPD) not more than 20% as per SBM guideline 2.0 (U) Pg 95
1	Agartala	1	1764	7501	3.20	176	477	1.7616	1.12102	0.064059	0.064059	0.192176	0.64
2		2	4410	18364	7.84	441	303	4.3128	2.74450	0.156829	0.156829	0.470486	1.57
3		3	3233	13674	5.84	323	404	3.2113	2.04358	0.116776	0.116776	0.350328	1.17
4		4	2532	10634	4.54	253	425	2.4974	1.58925	0.090814	0.090814	0.272443	0.91
5		5	3277	10795	4.61	328	439	2.5352	1.61331	0.092189	0.092189	0.276568	0.92
6		6	2744	11794	5.04	274	440	2.7698	1.76261	0.100721	0.100721	0.302162	1.01
7		7	2437	10778	4.60	244	421	2.5512	1.61077	0.092044	0.092044	0.276152	0.92
8		8	2536	10649	4.55	254	444	2.5009	1.59149	0.090942	0.090942	0.272827	0.91
9		9	3053	12803	5.47	305	431	3.0068	1.91341	0.109338	0.109338	0.328013	1.09
10		10	2661	12945	5.53	266	422	3.0401	1.93463	0.110550	0.110550	0.331651	1.11
11		11	2760	10606	4.53	276	444	2.4908	1.58507	0.090575	0.090575	0.271726	0.91
12		12	2777	11003	4.70	278	466	2.5841	1.64440	0.093966	0.093966	0.281897	0.94
13		13	2924	15619	6.67	292	318	3.6681	2.33426	0.133386	0.133386	0.400159	1.33
14		14	3353	14014	5.98	335	428	3.2912	2.09439	0.119680	0.119680	0.359039	1.20
15		15	3212	13353	5.70	321	433	3.1360	1.99561	0.114035	0.114035	0.342104	1.14
16		16	2981	11380	4.86	298	444	2.6726	1.70074	0.097185	0.097185	0.291556	0.97
17		17	2331	11491	4.91	233	453	2.6987	1.71733	0.098133	0.098133	0.294399	0.98
18		18	1641	6379	2.72	164	449	1.4879	0.95319	0.054468	0.054468	0.163404	0.54
19		19	1891	8058	3.44	189	401	1.8924	1.20427	0.068815	0.068815	0.206446	0.69
20		20	2512	9259	3.95	251	399	2.1745	1.38376	0.079072	0.079072	0.237216	0.79
21		21	2527	11372	4.86	253	428	2.6707	1.69955	0.097117	0.097117	0.291351	0.97
22		22	2113	8075	3.45	211	395	1.8964	1.20681	0.068961	0.068961	0.206882	0.69
23		23	2696	10784	4.60	270	410	2.5326	1.61167	0.092095	0.092095	0.276286	0.92
24		24	2666	10788	4.61	267	425	2.5336	1.61227	0.092130	0.092130	0.276389	0.92
25		25	3113	11176	4.77	311	398	2.6247	1.67025	0.095443	0.095443	0.286329	0.95
26		26	2209	9701	4.14	221	416	2.2785	1.44981	0.082847	0.082847	0.248540	0.83
27		27	2130	8520	3.64	213	404	2.0009	1.27331	0.072761	0.072761	0.218282	0.73
28		28	2778	10456	4.46	278	410	2.4556	1.56265	0.089294	0.089294	0.267883	0.89
29		29	2844	11354	4.85	284	398	2.6665	1.69686	0.096963	0.096963	0.290889	0.97
30		30	2265	9023	3.85	227	402	2.1191	1.34849	0.077056	0.077056	0.231169	0.77
31		31	3610	11800	5.04	361	444	2.7712	1.76351	0.100772	0.100772	0.302316	1.01
32		32	3443	11969	5.11	344	456	2.8109	1.78877	0.102215	0.102215	0.306646	1.02
33		33	2036	9114	3.89	204	448	2.1404	1.36209	0.077834	0.077834	0.235501	0.78
34		34	2232	9439	4.03	223	439	2.2165	1.41051	0.080601	0.080601	0.241802	0.81
35		35	2290	9998	4.27	229	423	2.3480	1.49420	0.085383	0.085383	0.256149	0.85
36		36	2346	9479	4.05	235	444	2.2261	1.41664	0.080951	0.080951	0.242852	0.81
37		37	2404	10048	4.29	240	478	2.3598	1.50167	0.085810	0.085810	0.257430	0.86
38		38	2542	11049	4.72	254	489	2.5946	1.65112	0.094350	0.094350	0.283050	0.94
39		39	2757	9642	4.12	276	444	2.2644	1.44100	0.082343	0.082343	0.247028	0.82
40		40	2642	9171	3.92	264	403	2.1538	1.37061	0.078320	0.078320	0.234961	0.78
41		41	2781	10171	4.34	278	397	2.3887	1.52006	0.086860	0.086860	0.260981	0.87
42		42	2486	9358	4.08	249	406	2.2447	1.42844	0.081625	0.081625	0.244876	0.82
43		43	2460	12101	5.17	246	431	2.8419	1.80849	0.103343	0.103343	0.310028	1.03
44		44	1607	6139	2.62	161	377	1.4417	0.91747	0.052427	0.052427	0.157281	0.52
45		45	2912	9381	4.01	291	444	2.2031	1.40199	0.080114	0.080114	0.240341	0.80
46		46	2505	9891	4.22	251	459	2.3228	1.47821	0.084469	0.084469	0.253407	0.84
47		47	2172	9458	4.04	217	468	2.2212	1.41350	0.080771	0.080771	0.242314	0.81
48		48	2626	9896	4.23	263	467	2.3241	1.47896	0.084512	0.084512	0.253536	0.85
49		49	2897	9896	4.23	290	456	2.3241	1.47896	0.084512	0.084512	0.253536	0.85
50		50	1929	8999	3.84	193	467	2.1134	1.34490	0.076851	0.076851	0.230554	0.77
51		51	2597	9758	4.17	260	410	2.2917	1.45833	0.083333	0.083333	0.250000	0.83
State Report as on 2021			133644	539302	230.28	13364	427	126.6551	80.599	4.6	4.6	13.8	46

N.B:- Waste Characterization and Quantifications have been done following "CPHEEO" guidelines.

Thanks and Regards,

Asit Kumar Sasmal

Secretary  
BITAN

Institute for Training, Awareness & Networking

1. Construction Progress of Amarpur Tertiary Waste Treatment Plant (Target completion date is 15th November, 2023).



2. Construction Progress of Melaghar Tertiary Waste Treatment Plant (Target completion date 30th November, 2023)



3. Construction Progress of Panisagar Tertiary Waste Treatment Plant (Target completion date 30th December, 2023).



- ❖ **Name Of Work:-** DESIGN, SUPPLY, CONSTRUCTION, INSTALLATION, TESTING AND COMMISSIONING OF SEWAGE TREATMENT PLANT OF CAPACITY 8 MLD AT AKHAURA CHANNEL NEAR ICP BASED ON OPEN TECHNOLOGY AND ALL CONTINGENT WORKS LIKE DIVERSION CHANNEL AT AKHAURA CANAL, INTAKE PUMP HOUSE, SEWAGE WATER PIPELINE FROM PUMPING STATION TO STP ALONGWITH CIVIL, ELECTRICAL, MECHANICAL, PIPING AND INSTRUMENTATION WORKS WITH THREE MONTH'S TRIAL RUN AND POST COMPLETION OPERATION & MAINTENANCE OF ENTIRE SYSTEM FOR 01 (ONE) YEAR INCLUDING (03) THREE YEARS DEFECTS LIABILITY PERIOD.
- ❖ **Name of Contractor:-**Mecgale Noble JV
- ❖ **LOA:-** F.4(18)/ASCL/2018-19(P-3) / 746-758 Dated:- 11/02/2020.
- ❖ **Expected date of completion work:-** 31/12/2023
- ❖ **Tender/Contract Agreement Value:** Rs. 24,73,50,000/-
- ❖ **Gross Upto date Bill value:** Rs. 12,04,05,494/-
- ❖ **Financial Progress:-** 49%
- ❖ **Physical Progress:-** 65%
- ❖ Work in progress, current pictures of STP site attached below.

**SBR basin structural work has been completed.**





SEWAGE TREATMENT PLANT near JCP  
Sep 27, 2023, 14:36

**Admin Building structural work & finishing work has been completed.**



SEWAGE TREATMENT PLANT near JCP  
Sep 27, 2023, 14:31

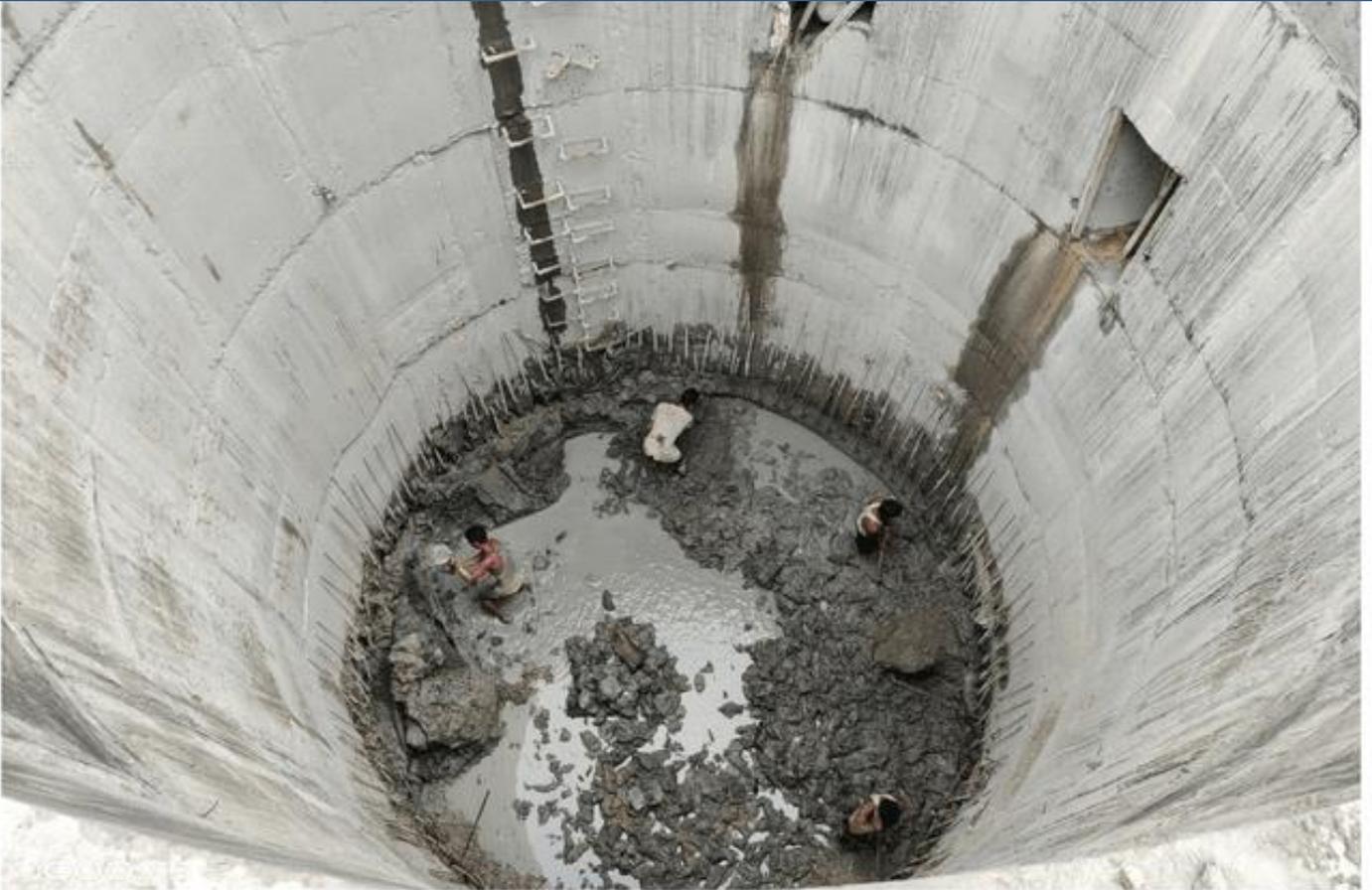
856



**Sewage Pumping Station (SPS) control room work in progress.**



Sewage Pumping Station well foundation work in progress.



**Name of work :-** Design, Supply, Construction, Installation, Testing and Commissioning of various capacities of Sewage Treatment Plants at different locations in Agartala City and Post Completion Operation & Maintenance for 03 (Three) Years including Defects Liability Period of 01 (One) Year

SL	Name of Project	Latitude	Longitude
1	8 MLD Sewage Treatment Plant near Akhaura Border	23.841546°	91.255659°
2	5 MLD Sewage Treatment Plant at KalapaniaKhal	23.833118°	91.252640°
3 (a)	10 MLD Sewage Treatment Plant at Katakhal near Ranjit Nagar	23.850253°	91.263913°
3(b)	15 MLD Sewage Treatment Plant at Katakhal near Abhaynagar Bridge	23.841380°	91.287419°
3(c)	1.5 MLD Sewage Treatment Plant at Katakhal near Astabal Bridge	23.842990°	91.283414°

LoA issued : No.4(131)/2022/8831-41 dated 22-06-2023.

Name of Agency : M/s Swapan Ch. De, Central Road Extension, Town Pratapgarh, Agartala, West Tripura.

Present Status:

The Agency for the above work has submitted the SBR (C-Tech) General Arrangement Drawings GAD, Decanter GAD, Data Sheet and QAP for 5 MLD, 10 MLD and 15 MLD and detail contour survey report, basic engineering details for Mechanical part along with layout of different capacity STPs.

The drawings were checked and certain clarifications/modification were sought from the Agency beside certain other drawings and data. On receipt of all the details as asked for the approval shall be communicated.

Soil testing have been completed and structural drawings are under preparation by the Agency which shall be submitted soon.

Asian Development Bank

India Resident Mission

10 October 2023

Dr. Shailesh Yadav  
Project Director/Municipal Commissioner  
Agartala Smart City Limited and  
Agartala Municipal Corporation  
Government of Tripura

Dear Dr. Yadav:

**Loan 6047-IND: Agartala Municipal Infrastructure Development Project;  
Loan 4133-IND: Agartala City Urban Development Project (ACUDP) and  
TA6814-IND: Capacity Development for the ACUDP  
— Aide Mémoire of Loan Review Mission and TA Inception Mission from 11-  
15 September 2023.**

1. We wish to express our sincere appreciation for the kind assistance and co-operation extended by the Agartala Smart City Limited (ASCL) and Agartala Municipal Corporation (AMC), Government of Tripura, project management unit, and the project implementation units. A copy of the Aide Memoire that summarizes the Mission's findings, issues and agreements reached, is attached for your record and use.
2. Under Loan 4133-IND, till date cumulative contract award of \$57.6 million (94% of the loan) has been recorded; and a total of \$4.5 million (7% of the loan) disbursed. For timely and effective implementation of the project, a time-bound action plan was prepared and agreed (Appendix 2 of the Aide Memoire), which includes: i) expedite the work and achieve the disbursement target of CY 2023 by 30 November 2023; ii) finalize the recruitment of New Project Management Consultancy by 15 January 2024; iii) closely monitor and expedite the progress of all works, particularly the smart road package; iv) review and take decision for the Smart Road subproject as per the provision of the contract by 31 October 2023; v) submit Audited Entity Financial Statements for FY 2022-23 before 31 March 2024 for ACUDP.
3. The time bound action plan agreed for PRF 6047-IND includes: i) GOT to decide on the size of ensuing loan; (ii) decide final list of subprojects to be posed to Department of Economic Affairs (DEA); and (iii) Submit PPR to DEA.
3. We request you to share with us an updated status of the time-bound action plan at the end of each month for our information.

Sincerely,

  
for Takeo Konishi  
Country Director  


Attachment: Aide Memoire with appendices

Copy to: **Government of India (GOI):**  
Ms. Juhi Mukherjee, Joint Secretary (ADB), DEA-MOF, GOI  
Dr. Vyomesh Pant, Under Secretary (ADB-I), DEA, Ministry of Finance



Asian Development Bank

## Aide Memoire

Project Review Mission

15 September 2023

## AIDE-MÉMOIRE

**LOAN 6047-IND: AGARTALA MUNICIPAL INFRASTRUCTURE DEVELOPMENT PROJECT**  
**LOAN 4133-IND: AGARTALA CITY URBAN DEVELOPMENT PROJECT**  
**TA6814-IND: CAPACITY BUILDING FOR AGARTALA CITY URBAN DEVELOPMENT PROJECT**

**LOAN REVIEW AND TA INCEPTION MISSION**  
**(11–15 September 2023)**

**I. INTRODUCTION**

1. The Asian Development Bank (ADB) fielded a project review mission and technical assistance (TA) inception mission (the Mission)<sup>1</sup> from 11–15 September 2023 to discuss the (i) Agartala Municipal Infrastructure Development Project [under Project Readiness Financing (PRF) Facility] herein referred to as “PRF Project” (ii) Agartala City Urban Development Project (ACUDP) and (iii) TA for Capacity Development for Agartala City Urban Development Project herein referred to as “TA” with the officials of Agartala Municipal Corporation (AMC), Agartala Smart City Limited (ASCL) and Urban Development Department (UDD), Government of Tripura (GOT). The objectives of the Mission were to: (i) review the progress of overall PRF-6047-IND implementation; (ii) discuss the progress of PRF outputs, outcome, and ensuing project components; (iii) discuss measures to expedite preparatory activities for the ensuing loan; (iv) site visits to identified sites (sewerage and septage management, stormwater drainage, urban roads, and urban amenities, etc.); (v) review the current status of implementation of the ACUDP and previous mission agreed action plan; (vi) discussions with PMU officials, representatives of implementing agencies and project consultants regarding project implementation and measures to expedite; (vii) discuss contract-wise likely disbursement achievement for the calendar year 2023; (viii) introductory kick off meeting as part of TA inception mission with TA consultancy firm along with relevant stakeholders; and (ix) identify and discuss issues and reach agreement on the aide memoire and time-bound action plan.

2. The Mission’s findings were discussed at a wrap-up meeting on 14 September 2023, with Secretary UDD and Secretary Finance, GOT in the presence of the Municipal Commissioner, AMC cum Chief Executive Officer (CEO) of ASCL. The list of officials who participated in the Mission meetings is presented in Attachment 1. The content of this aide-memoire is subject to the approval of the higher authorities of the government and ADB. The Mission kindly requests the government to confirm the understandings set out herein by 06 October 2023.

**II. BACKGROUND**

3. The PRF Project was approved by ADB on 10 October 2022 for an amount of \$3.00 million to be implemented from October 2022 to February 2025. The loan and project agreements were

<sup>1</sup> The Mission comprised of Bhavesh Kumar, Senior Project Officer (Urban), INRM (Mission Leader); and Pedro Almeida, Senior Urban Development Specialist, SG-WUD (Mission Member).

signed by the DEA, UDD-GOT, and ADB on 29 November 2022. The PRF loan became effective on 24 January 2023. UDD, GOT is the executing agency (EA), and the AMC is designated as the implementing agency (IA).

4. ADB approved the ACUDP on 27 October 2021, for an amount of \$61 million, to support the GOT in improving Agartala’s urban mobility and livability. The impact of the project is to establish Agartala as an economic–commercial hub in northeast India with improved quality of life. The project will finance climate-resilient and inclusive roads and strengthen the capacity of concerned agencies to ensure improved urban service delivery. The outputs of the project are to (i) upgrade urban roads and drainage, (ii) renovate tourist places and make it more eco-friendly, and (iii) create public awareness of sanitation and hygiene and improve capacity of concerned agencies in urban service delivery. The loan was signed on 12 November 2021 and declared effective on 23 December 2021. The loan closing date is 30 June 2029.

5. A technical assistance of US\$1 million, for capacity development for the ACDUP, financed on a grant basis by ADB’s Technical Assistance Special Fund (TASF-others) was signed on 31 December 2021. The TA-6814 for capacity development of ACUDP (loan 4133) has been awarded to Ecorys Nederland BV, Netherlands Joint venture with Ecorys India Pvt Ltd, India, and Tractebel Engineering Private Limited, India (referred to as ‘Ecorys’) on 19 April 2023 and is to be completed by 20 March 2027. The TA has major two outputs (i) capacity in tourism operations improved and (ii) public awareness on sanitation and hygiene, and capacity of concerned agencies in urban service delivery improved.

6. The PMU is established at AMC and is led by the Municipal Commissioner, designated as the Project Director for managing the PRF implementation. Notification for PMU was issued on 20 February 2023. There are 5 individual consultant positions in PMU, of which Urban development expert (project manager) and financial management expert have been mobilized. Others are likely to be finalized by Q4 2023.

7. ASCL is acting as the executing and implementing agency for ACUDP (loan 4133) and TA and implementing the project through a dedicated PMU based in Agartala and two dedicated PIUs (PIU-1 and PIU-2) also based in Agartala under the project. PIU-1 is responsible for the implementation of Smart Road Project and PIU-2 is for the Ujjayanta palace and MBB College lake subprojects. PMC appointed by GOT under smart city project and four individual consultants (social, environmental safeguard, financial management, and gender) out of five appointed through ADB financing are currently supporting the PMU and the PIUs in project implementation and ensuring compliance of ADB requirements.

### III. MISSION FINDINGS

#### PRF project (Loan 6047 – IND)

##### A. Status of Implementation

8. **Contract awards.** All contracts are related to consulting services, the PDMC firm being the largest contract. As of 15 September 2023, the PDMC contract amounting to \$1.66 million has been awarded out of a total loan amount of \$3.00 million. Out of five Individual consultants (IC) contracts, two have been awarded amounting to \$0.13 million and balance three are likely to be awarded by Q4 2023 (Table 1).

**Table 1. Status of Contract Awards**

**Loan 6047 – PRF project**

<b>Package</b>	<b>Type</b>	<b>Allocation (\$)*</b>	<b>Status</b>	<b>Actual Award Quarter</b>	<b>Contract Value (\$)^</b>
PDMC-01	Consulting	2,310,000	Awarded	Q2 2022	1,620,642.03
IC-01	Consulting	131,000	Awarded	Q2 2023	82,189.54
IC-05	Consulting	88,500	Awarded	Q2 2023	52,836.13
IC-02, IC-03, and IC-04	Consulting	175,000	To be initiated.	Q4 2023.	-

\* Cost exclusive of goods and services tax (GST).

^ ADB share (97.4% of total expenditure<sup>1</sup>). Contract awarded value of PDMC contract is \$1,66,3903.52).

Note:1. Excluding taxes and duties imposed within the territory of Borrower.

**B. Project Management**

9. **Project Management Unit.** A PMU was established under AMC represented by members from AMC. The PMU consisted of eight (8) designated staff, and it was noted that PMU is fully staffed. The eight positions are i) Project Director, AMIDP, ii) Addl. Project Director, AMIDP, iii) Deputy Project Director, AMIDP, iv) Drawing and Disbursement Officer, PMU, AMIDP, v) Procurement Expert, PMU, AMIDP, vi) Technical Expert, PMU, AMIDP, vii) Account Officer, PMU, AMIDP, and viii) Junior System Analyst, PMU, AMIDP. The Mission advised GOT and AMC to closely monitor the PRF progress. AMC has designated a Deputy Project Director as the coordinating contact person and technical deliverable reviewer for PDMC who will also monitor the progress of PRF implementation and coordinate with the ADB team regularly.

10. The PMU is designed to be supported by five (5)-IC positions [urban development expert (project manager)-fulltime for 18 months duration; procurement and contract management expert-fulltime for 12 months; environment safeguards expert (intermittent), social safeguards expert (intermittent), and financial management expert-fulltime for 15 months duration]. Of these, Urban development expert (project manager) and Financial management expert - have been mobilized. The PMU informed that for the remaining three positions - procurement and contract management expert, and safeguards experts - the process of recruitment shall be initiated expected to be mobilized by Q4 2023. The role of individual experts under AMC is crucial in monitoring and managing the PRF implementation, it was advised that the experts should continue to take lead role in managing the overall PRF in consultation with AMC and in reviewing the submissions of all deliverables by PDMC to improve the overall quality of deliverables. The PRF is being supported by one Project Design and Management Consultant (PDMC) who has been mobilized since 09 December 2022.

11. The Mission observed a recurring issue where the PDMC frequently proposes replacing experts, which is adversely affecting the timely completion and quality of deliverables. The mission expressed serious concerns regarding the timely deployment and expertise quality, including that of non-key experts. To address this concern, the mission suggested that the mobilization of experts should be meticulously planned, aligning with the specific project requirements. In projects where multiple deliverables depend on the collaborative input of diverse experts, effective coordination is vital. The role of an experienced Team Leader is of importance in ensuring smooth coordination and success. The mission also advised the AMC to conduct a performance evaluation of newly replaced experts one month after their mobilization. Additionally, the approval of their CVs should be reconfirmed based on this post-mobilization assessment. This approach will help ensure that the right experts are in place and that project outcomes meet the desired standards.

12. **Contract awards and disbursement projection.** Mission noted and agreed to the quarterly contract awards and disbursement projection till year 2024 as in Table 2.

**Table 2. Contract Awards and Disbursement Projection**

Contract Awards							Disbursements					
Year	Q1	Q2	Q3	Q4	Total peryear	Cumulative	Q1	Q2	Q3	Q4	Total peryear	Cumulative
2023 Target	1.70	-	0.20	0.20	<b>2.10</b>	<b>2.10</b>	-	0.17	0.20	0.40	0.77	<b>0.77</b>
2023 Achievement	1.65	-	0.08	0.05	<b>1.79</b>	<b>1.79</b>	-	0.06	0.16			<b>0.22</b>
2024 Target	-	0.40	0.50	-	<b>0.90</b>	<b>3.00</b>	0.50	0.70	0.50	0.53	2.23	<b>3.00</b>

### C. Ensuing Project Preparation

13. The PRF will ensure high readiness for the ensuing project by delivering two outputs: (i) feasibility studies, detailed engineering designs, and due diligence of priority subprojects completed; and (ii) institutional capacity strengthened. As part of ADB value addition through advance action, ADB's knowledge and support technical assistance (KSTA) have submitted the following reports: (i) diagnostic assessment report, (ii) strategic urban infrastructure investment plan for Agartala; and (iii) institutional capacity development plan. Mission advised PDMC to refer to these documents while designing the ensuing project.

14. In view of the office memorandum dated 25 May 2023 from Department of Expenditure, Ministry of Finance, GOI putting a total ceiling of loan approval/ signing on seeking external assistance for the state of Tripura for 2023-24 to 2025-26 at INR 4146.79 cr (\$503.8 million) and amount to be posed for new projects at INR 918 cr (\$111.5 million), the AMC and finance department of GOT needs to collectively decide on the amount that will be posed to DEA. The decision is expected by 15 October 2023. The total size of external assistance for AMIDP was initially envisaged at \$150 million.

15. The Mission advised that the state should consider a holistic and integrated approach in the development of municipal infrastructure in Agartala. The project should adopt the use of innovative practices with the latest technology in design addressing aspects of safeguards, gender equality, and social inclusion. Designing a meaningful evidence-based informed decision-based project would contribute towards enhancing climate-resilient infrastructure, and overall improve urban resilience and livability in Agartala.

16. During the presentation on the PRF's progress, PDMC highlighted several key submissions, including the inception report, review reports of infrastructure assessment and investment plan, diagnostic reports, review reports of the institutional capacity development plan, longlists and shortlists of sector-wise projects, and a preliminary infrastructure assessment report. While the Mission acknowledged the receipt of these reports, it advised PDMC to prioritize the implementation of the recommendations from the reports prepared under KSTA. Additionally, timelines for the submission of remaining deliverables were discussed. PDMC was asked to reconsider these timelines, particularly in light of the targeted submission of the PPR to DEA by October 30, 2023, to ensure enhanced readiness. PDMC was asked to submit a revised timeline to AMC by 20 September 2023. It's worth noting that the scope of work for the PDMC involves preparatory efforts for a loan amounting to a minimum of \$150 million, and the project size should be determined accordingly.

17. ADB advised to conduct safeguards study concurrently with engineering designs and complete the social related field survey activities and initial environment examination by end of December 2023. During the mission, it was discussed that the format for the sample socio-economic survey questionnaire, which had been agreed upon between AMC and PDMC, should be utilized. ADB will provide necessary advice on the questionnaire. The PDMC also mentioned their intention to employ a mobile application for conducting the survey.

18. The mission emphasized the need for the PDMC to focus on enhancing institutional capacity, and it was recommended that a detailed workplan be developed for output 2. Considering the unique city profile and climatic conditions of Agartala, it was observed that Agartala requires a Comprehensive Drainage Master Plan. PDMC was tasked with the responsibility of preparing and finalizing this master plan by December 2023, with groundwork already underway. To ensure the quality of such reports, it was suggested that assistance from institutions like the National Institute of Technology (NIT) and Tripura Institute of Technology (TIT) be sought, as local institutes of repute could provide valuable local context.

19. PDMC expressed the need for new positions, and it was agreed that AMC would evaluate these requirements and make recommendations for their inclusion. Furthermore, it was stressed that training needs should be finalized in consultation with ASCL and AMC, with a focus on avoiding overlaps with other interventions under ACUDP-TA and PRF. The mission advised organizing a joint meeting with the Technical Assistance (TA) consultant firm, Ecorys, to better understand priorities and the scope of their work.

20. In view of the Department of Expenditure (DOE) capping for northeast states, ADB advised to prioritize preparation of the DPRs accordingly. The total scope of work for PDMC however would remain unchanged. PDMC was also advised to carry out a comprehensive transport planning considering the road network of the entire city and recommend widening and upgradation of road and traffic management. Preliminary traffic studies including traffic surveys and demand forecasting has to be carried out by PDMC. For details Urban roads - Appendix 2 of Project Administration Manual (PAM) may be referred. While preparing long term master plan for sewerage and drainage a consultative approach was suggested by including local departments and academic institutions at an early stage. PDMC explained the rationale to include parks and water bodies according to Urban and Regional Development Plans Formulation and Implementation (URDPFI)<sup>2</sup>.

21. There was discussion on the prioritization matrix prepared by PDMC, mission advised to prepare the same in excel format and share the matrix at earliest. Cost estimates of the sub-projects were discussed, PDMC was asked to rationalize some of the cost estimates and while designing should consider inclusion of climate adaptation and mitigation risk measures. The estimates were agreed to be finalized by 25th September 2023.

22. Mission advised AMC to convene a meeting with National Urban Digital Mission (NUDM) for collaborating in preparing a digital strategy/ e-Governance solutions for municipal services. The meeting will explore the possibility of integrating and implementing Urban Platform for Delivery of Online Governance (UPYOG). Mission also advised that for long term sustainability of any infrastructure being developed, it is important to review the current tariff level/ user charges and tariff structure particularly for water supply and sewerage and recommend an implementation schedule

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<sup>2</sup> Guidelines issued by the Ministry of Urban Development, Government of India, to provide a framework for the preparation and implementation of urban and regional development plans. Guidelines were first issued in 1996 and revised in 2014.

for cost recovery strategy. Affordability and willingness to pay survey for Agartala city may be taken up by PDMC, that should also consider the outcome of any similar survey carried out or report prepared.

23. The Mission along with the Municipal Commissioner and other officials visited roads, drains, parks, and water bodies at various locations that are likely to be included in the ensuing loan and discussed the final list of projects during the field visit discussed the component-wise status of services and infrastructure in the city of Agartala. Mission informed that all selected sub projects should be aligned with the Paris agreement. Guidance Note on Implementing Operations' Alignment with the Paris Agreement at ADB was shared with AMC.

24. **Water Supply.** The city has around 60% of house service connections. GOI-funded Atal Mission for Rejuvenation and Urban Transformation (AMRUT) is being implemented in selected parts of the city. Mission advised that the remaining parts may be considered in the project scope to achieve 100% water supply for the city. Existing sources and their sustainability should be assessed for fulfilling the future demand and adequate provision shall be made to meet the gaps. AMC may consider a 24/7 water supply in selected areas with sizable and metered connections. There are 39,000 domestic meters installed but the flat rate system is being followed. For ensuring water supply subprojects in Agartala, it was advised that the PMU, in collaboration with PDMC, should hold a joint meeting with Tripura Jal Board (TJB) to gain insights into the current coverage and future plans. Additionally, when planning interventions in newly added wards, a holistic approach was recommended.

25. **Sanitation.** The city has an existing 8 MLD sewerage treatment plant with a sewerage network in the north zone. Approx. 3,000 houses are connected to the sewerage network and the plant is operational at about 1/4<sup>th</sup> of its capacity. Sewer connections may be provided especially in those areas where sewer networks have been laid for optimum utilization of the capacity of the treatment plant. Presently, five STPs on SBR technology and one MBBR technology are under construction. There will still be a gap of 16 MLD to meet the overall treatment requirement. STP of 8 MLD is being planned under the ensuing project which will meet almost 85% sewerage treatment capacity of the city. PMU informed that since the city is densely populated, household connections and laying of sewage collection network is not feasible in narrow bye lanes. Mission advised that, though Interception and Diversion shall be proposed on the identified drain to treat the drains before discharging to the outfall drains, there should be a long-term strategy to provide a sewer network and maximum coverage. PDMC was advised to work out the strategy.

26. **Roads.** The selection of roads may be part of the integrated urban development along with other components to improve connectivity. The pavement design should be optimized and should be planned as per national urban design guidelines to improve walkability, cycle tracks, signage, utility corridors, and streetlights. Mission advised that while preparing the detailed project reports, PDMC should consider the aspects related to climate- and disaster-resilient infrastructure. Due consideration should be given to planning for universal access and gender-sensitive urban design. The stakeholder consultations should be carried out to cover the aspects of diversity-equity-inclusion. Project like underground parking within the school campus may be evaluated based on the traffic study and overall urban mobility plan of the city alongside improved surface facilities for the school/students.

27. **Drainage.** Mission advised the development of a comprehensive master plan before identifying and proposing drainage sections under the upcoming project. This master plan will serve as a framework to effectively address urban flooding issues in designated areas. PMU suggested that, in the case of Kalapania Khal, it may be covered in necessary segments with provisions for

regular cleaning and desilting. However, Mission emphasized that the decision to cover drains should be location-specific, tailored to local needs, and adaptable to optimize design, cost, and operation and maintenance considerations. Furthermore, drainage systems integrated into road improvement initiatives should align seamlessly with the overarching master plan. Proposals for adequate covering should be made to enhance road usability, ensuring a holistic approach to urban flood mitigation.

28. **Parks and Waterbodies.** Mission advised that water bodies and parks for development in a city require a comprehensive and inclusive approach which should be considered based on the needs of the community, environmental sustainability, and accessibility. Newly developed areas should be assessed for the inclusion of public parks and water bodies, with a focus on revenue-generating opportunities for sustainable operation and maintenance (O&M). It is crucial to evaluate these decisions to maximize the overall benefits they offer to the local citizens.

29. **Safeguards and Gender.** Mission advised that the ensuing project should avoid subprojects in, or close to, national parks, wildlife sanctuaries, or any other environmentally sensitive areas. The Mission emphasized that gender-sensitive/ gender mainstreamed/ gender equality and social inclusion (GESI) approaches in planning interventions and GESI-responsive design features in the design of the ensuing project/subprojects are equally a key consideration, based on sex-disaggregated data. In this regard, the EA/ IA and consultants should duly refer to the ADB Policy on Gender and Development, 1998.

30. ADB's Social and Environmental Safeguard consultants provided a safeguard training session on ADB SPS 2009, including ADB requirements for ensuing loan to AMC officials and PDMC, followed by orientation on social and environmental safeguard requirements for the preparation of safeguard documents for project processing. The Mission observed that the social safeguard expert from PDMC has not yet mobilized and urged PDMC to expedite this recruitment. Activities related to social safeguard for the proposed project are yet to be initiated. Mission advised to mobilize the social expert by 25<sup>th</sup> September 2023 to understand the project and undertake field visits along with design engineers for impact assessment. PMU should initiate the process of land identification for project components and start processing the land transfer, as required, to prevent any delay in processing. PDMC may start identifying and preparing a list of roads and other components that are owned by other government departments where inter departmental transfer of land, and getting no-objection certificates is to be undertaken before project implementation. Mission also assessed the current conditions and potential environmental impacts associated with each component. During the visits, observations on environmental safeguards were made which included identifying potential risks to natural resources, assessing potential impacts on local communities or ecosystems, and determining appropriate mitigation measures to be implemented.

31. **Audited Project Financial Statement (APFS) and Audited Entity Financial Statement (AEFS).** Mission noted that there was no disbursement in the financial year 2022-23, hence APFS submission is not due this year. The Mission reminded that the financial information presented in APFS should be reconciled with ADB's disbursement records. The Mission emphasized on the timely appointment of independent auditors [either through Comptroller and Auditor General (CAG) of India or auditors empaneled under CAG or private auditors] using the terms of references (TORs) outlined in the PAM to ensure timely submission of first APFS due next year on or before 30 September 2024. In addition to APFS, AMC shall also provide annual entity financial statements (AEFS) prepared in accordance with national reporting standards prevalent in the country and audited in accordance with procedures followed as per regulatory norms applicable to AMC. The AEFS shall be submitted not later than 1 month after its approval.

32. **Quarterly progress report (QPR).** The Mission noted that QPR for the period of April –June 2023 has been submitted. Mission advised that the last QPR for each year will be expanded to be an annual progress report. The first annual progress report, covering the period up to December 2023, was agreed to be submitted by the end of January 2024 or earlier. The Mission reminded the PMU to continue monitoring and documenting the inputs on planning and design for environment and social safeguard requirements, as part of the regular monitoring and report it through QPRs.

33. In the meeting with Municipal Commissioner, AMC, the mission emphasized the importance of timely delivery of Outputs 1 and 2 of the PRF and digital strategy/ e-governance solutions. The Mission emphasized substantially completing feasibility reports under Output 1 and Output 2 work of preparation of GIS-based municipal resource mobilization road map/ digital strategy/ e-governance solutions. Mission advised that before finalizing any deliverable through a report under Output 2, PDMC should organize a stakeholders consultation meeting and workshop to brief on the content of the report and its recommendation. Any suggestions shall be incorporated in the final submission to AMC. The Municipal Commissioner shared updates on the successful implementation of a Geographic Information System (GIS)-based property tax evaluation system. This system has enabled the precise assessment of property taxes, leading to the issuance of accurate property tax demands to citizens.

34. The timelines agreed during the mission are in **Attachment 2**.

**Table 3: Status of agreed action plan of previous mission**

S. No.	Action	Responsibility	Timeline	Status
1.	Submission of Inception Report	AMC	15 March 2023	Submitted
2.	PMU to be fully mobilized	AMC	24 February 2023	Mobilized
3.	Submission of Detailed Feedback with Review Comments/ Suggestions on first-two Draft Reports prepared under ADB KSTA Support	AMC/ PDMC	03 March 2023	Submitted and finalized
4.	Finalized reports prepared under ADB KSTA Support: (i) Diagnostic Assessment Report (ii) Strategic Urban Infrastructure Investment Plan for Agartala (iii) Institutional Capacity Development Plan	ADB	31 March 2023 31 March 2023 30 April 2023	Reports finalized
5.	Submission of Quarterly Progress Report-1 (for December 2022–March 2023 period)	AMC	30 April 2023	Submitted
6.	Complete the recruitment of 2-Individual Consultants for PMU (IC-01 and IC-05) already initiated: Urban Development Expert (Project Manager) and Financial Management Expert	AMC	31 March 2023	Two ICs mobilized
7.	Initiate recruitment of remaining 3-Individual Consultants for PMU (IC-02, IC-03, and IC-04)	UDD/ AMC	7 April 2023	To be initiated

S. No.	Action	Responsibility	Timeline	Status
8.	Feasibility Reports of All Short-listed Subprojects: Phase-I Subprojects Phase-II Subprojects	AMC/PDMC	15 May 2023 31 May 2023	To be finalized
9	Institutional capacity strengthening deliverables: GIS-based municipal resource mobilization road map Digital strategy/ e-governance solutions, etc.	AMC	31 July 2023  31 August 2023	To be finalized
10	Conduct First Review Mission	ADB/ UDD/ AMC	May 2023	September 2023
11	PPR submission to DEA for ensuing loan(s)*	UDD/ AMC	16 August 2023	TBD

35. The ensuing project tentative scope components are: (i) flood and water logging reduction with increased stormwater drains and flood management including early-warning systems, (ii) sanitation coverage increase connected to existing STP in critical areas which will reduce water bodies contamination, (iii) urban roads, parking and streetlighting to reduce congestion and increase livability and citizen's (particularly women) safety, (iv) water supply coverage increase in lacking areas, (v) open spaces/water bodies rejuvenation, and (vi) reforms, institutional capacity, behavior change, and communication awareness campaigns.

#### **Technical Assistance for Capacity Development of ACUDP (TA 6814)**

36. An inception mission was fielded for technical assistance under TA-6814 - Capacity Development for the ACDUP. The TA agreement was signed on 31 December 2021. Under the TA, Ecorys Nederland BV, Netherlands Joint venture with Ecorys India Pvt Ltd, India, and Tractebel Engineering Private Limited, India (referred to as 'Ecorys') has been recruited and contract signed on 19 April 2023 with a completion date of 20 March 2027. The mission discussed the consultant's working arrangements. The terms of reference were also discussed, and it was agreed that Ecorys will submit a work program and training calendar for the entire duration of the contract by 20 October 2023 which should be acceptable and circulated to all stakeholders as advance information. The workplan and calendar shall be subject to change as per the needs and requirements. The draft inception report incorporating comments shall be finalized by 31 October 2023 which will include the workplan and training calendar.

37. The mission noted that the TA firm has mobilized with their 7 experts along with the Team leader (TL), (International expert). Two technical staff have also been mobilized and initially, they will be deployed continuously. The TA team was advised to closely coordinate and liaise with the ASCL officials for the smooth implementation of the TA. Since the total contract period of the consulting firm is for 47 months with man months of experts ranging from 3-8 months with the highest inputs of 15 months for TL, it was agreed that the utilization of experts shall be planned as per the capacity development program designed for the entire duration. The field input and home inputs shall be utilized in proportion as proposed by the firm. It was also agreed that the input of support staff should be only field input.

38. For smooth implementation and coordination purposes, the CEO of ASCL nominated Ms. Mautusi Chaudhuri (Environmental expert) as the nodal officer from ASCL. Nodal officers from other

stakeholders (UDD, TUDA, TTDCL, PWD, AMC) have also been nominated. On the advice of the Mission, CEO ASCL agreed to provide permanent sitting space with adequate size room and furniture for the TA consultant firm. The firm shall be responsible for its upkeep and maintenance till the assignment period.

39. The TA firm had submitted the Inception report and as part of the Inception Mission for the TA, the Ecorys team made a presentation during the Mission, which was chaired by CEO, ASCL and attended by other PMU officials. Ecorys team introduced their team members and provided a brief on the project details, the key tasks, objectives, and the tentative operational plan with the list of trainings and workshops. Mission briefed the overall objective of the assignment which is focused primarily on capacity building initiatives and advised to identify the training needs of the target groups. Mission further advised that all workshops conducted should be preceded by a 'Training Needs Assessment' and have a pre-and-post-evaluation survey. It was suggested that the workshops, training and public awareness program shall be evenly spread over the entire contract period to maximize its impact, and wherever feasible, training topics may be clubbed to have a more concise training list. The extended engagement allows for a deeper understanding of gaps and needs, enabling the adjustment and refinement of capacity-building programs, as necessary. Mission advised Ecorys to develop a training calendar for the entire period indicating minimum training, workshops/ seminars, and public awareness program. The training calendar shall be submitted along with the revised inception report.

40. CEO ASCL informed the Mission and the TA firm that the vending zone in front of the Ujjayanta Palace is being developed as the 'Model Food Street' which will be a non-motorized zone (NMZ) during the weekends, and advised that trainings should also be identified for shopkeepers and street food vendors, that should also focus on the Food Safety workshops. CEO also emphasized on his expectations from Ecorys on improving the credit rating of the AMC, enabling access to the carbon credit market, enabling access to market finance, and raising municipal bonds. The CEO informed that multiple projects are on-going/completed in Agartala that shall earn the city carbon credits. As such, the TA consultant shall provide suggestions concerning the same, work out a suitable strategy, and identify if additional resources are required.

41. Mission advised that key experts for providing training and for providing regular handhold support to ASCL and AMC should be identified separately. Financial support staff under the guidance of a financial expert shall be working closely with ASCL and AMC to improve their financial management capacities. Mission further advised that tasks related to the provision of software (tourist satisfaction, project management, ERP, etc.) shall be deliberated further and will be provided in due course of time.

42. Before the mission, virtual meetings were held to review the preparatory works. Some of the suggestions that were reiterated and conveyed during the mission are (i) multiple ADB funded projects (on-going & proposed) in Agartala, efforts should be made to avoid overlapping and duplications, (ii) a monthly update report shall be provided to ASCL and ADB, (iii) monthly virtual meetings shall be organized between ADB and TA team to brief on the progress of the TA implementation, (iv) understanding the behavioral aspects of Agartala's citizens is crucial. Any changes that can improve urban services should be designed and incorporated into subsequent workshops, (iv) activities reporting improved knowledge should have a survey conducted before and after the training to measure its effectiveness.

43. Stakeholders' consultation was organized for direct interaction to brief them on the objective of the capacity development assignment. The consultation was well received, officers and

representatives from UDD, TUDA, TTDCL, PWD and others were present during the consultation. The first workshop was also organized on the topic of project management and procurement by the TA firm. It was also agreed that TA firm shall submit a monthly report to ADB along with inputs of each expert and support staff during the month. Before taking up any workshop or training program, TA firm shall inform ASCL and seek their guidance on the probable dates and any other related issues – prior concurrence from ADB shall also be obtained. A bimonthly tripartite meeting shall be organized by TA firm to provide a brief on the progress of TA which shall be attended by AMC, ADB and the TA firm.

44. Expected outputs and activities as part of the scope of work of TA firm broadly discussed during inception mission are as under:

- a. **Expected Outputs:** Ujjayanta Palace staff reported knowledge increase on tourism related operations and capacity for community mobilization. The related expected activities are to strengthen Ujjayanta Palace staff knowledge and skills on tourism- related operations and capacity for community mobilization which include (i) Assess staff knowledge level on tourism and develop training modules to increase staff knowledge and skills on tourism- related operations; (ii) Assess and develop set of measures, activities to increase tourism revenue in the Ujjayanta Palace; (iii) Develop guidelines and conduct training modules to eligible staff to increase Ujjayanta Palace tourists' satisfaction (from reception, guide, acknowledgement, etc.); (iv) Preparation of a tourism promotion plan; (v) Develop and implement a tourist satisfaction questionnaire; (vi) Enhance eligible staff capacity to develop and conduct community mobilization campaigns and attract institutions and other stakeholders; (vii) Identify, participate in meetings with representatives of participatory institutions and other stakeholders to consolidate eventual activities to perform in the Ujjayanta Palace and Maharaj Bir Bikram College; and Development and implementation of a software to manage entrances, tourist satisfaction, etc.
  
- b. **Expected Outputs:** Agartala Municipal Council (AMC), Agartala Smart Cities Limited (ASCL), Tripura Urban Planning and Development Authority (TUDA) and Urban Development Department (UDD) technical and urban staff reported knowledge increased.
  - The related expected activities are, strengthen project management and operation and maintenance of urban infrastructure which includes (i) Prepare assessment report and Strategic Action Plan (SAP) for systematic improvements of project management and Operation and Maintenance of Urban Infrastructure; (ii) Assess current project and asset management systems and propose improvement actions; (iii) Survey, categorize, and develop and implement asset management plan including cost implications for asset maintenance and replacement; (iv) Develop adapted guidelines per each entity for project management (including project cycle explanation and milestones checklists) and for operation and maintenance of urban infrastructure; (v) Develop training modules for project management operation and maintenance (O&M) of Urban Infrastructure; (vi) Identify financing sources and responsibilities for payment of O&M; (vii) Support updating and finalizing fund flow for payment of O&M; (viii) Acquisition and implementation of software/ hardware for Project Management and Asset Management; and (ix) Prepare and develop statistical mechanisms to be applied for project performance management and monitoring.
  - The related expected activities are strengthen own-source revenue generation and financial management, which include (i) Prepare assessment report and SAP for systematic improvement of financial management systems to comply with national/international best practices; (ii) Identify and categorize assets/facilities that generate revenue; (iii) Preparation of own-source revenue mobilization plan to enhance revenues over medium to long term (e.g.

increase green tax, increase in fee) and ensure financial sustainability; and (iv) Acquisition and implementation of 'Enterprise Resource Planning (ERP) Software'.

- The related expected activities are strengthen climate resilient urban planning, gender analysis and mainstreaming, and gender-responsive budgeting in urban planning that include, (i) Develop guidelines/procedures/checklists to enhance climate resilient urban planning, gender analysis and mainstreaming, and gender-responsive budgeting in urban planning; (ii) Develop comprehensive and detailed table of contents for draft feasibility studies for future urban development investments; and (iii) Develop improvement plan and training modules to strengthen capacity for climate resilient urban planning, including identification of additional resources (staff, equipment), systems and processes
- c. **Expected outputs:** Public Health Division of AMC technical staff reported knowledge increase. The expected activities are increased knowledge on preventive healthcare, water and vector- borne disease control and birth/death registration system that include (i) prepare assessment report and SAP for systematic improvements for addressing public health issues in the city; (ii) conduct studies & surveys for needs assessment in strengthening the Public Health Infrastructure following accepted scientific norms & preparing plan of action for filling the gaps identified & supervising the implementation of the plan of action; (iii) develop training modules in accelerating progress in Public Health; (iv) develop adequate workshop towards strengthening Public health services in Agartala; and Increase awareness of Modernization of Sanitary and Phytosanitary (SPS) Measures for implementing food safety measures in the India.
- d. **Expected outputs:** Groundwork for future institutional reforms laid, including mapping institutional structure of envisage Tripura Jal Board. The expected activities are increased knowledge on institutional reforms that include (i) map the institutional structure, mandates, staff requirements, and job descriptions and qualifications; (ii) prepare service standards and key performance indicators that are clearly defined and measurable; (iii) review the institutional strengthening and capacity building requirements, tariff policy/structure and revenue generation/cost recovery mechanisms, municipal governance structure/ government performance parameters; (iv) assess capacity requirements for staff, and prepare an institutional strengthening/capacity development plan; and (v) develop a monitoring framework for the water utility reflecting the service level national benchmarks/standards and key performance indicators, and assist identified stakeholder authorities in undertaking monitoring and producing reports.
- e. **Expected outputs:** Awareness programs and Livelihood enhancement conducted.
- The expected Activities are households reached for behavior change focusing on water conservation, health, sanitation and hygiene; and awareness on the spread of epidemics or pandemics such as COVID-19 that include (i) conducting a need assessment survey on local communities in the project influence areas to be covered to understand what is already known about a target behavior and compile evidence about the behavior to be changed and the target audience, the context for the intervention and its parameters for awareness programs on water, sanitation, and hygiene (WASH) (Target: 30% women); (ii) prepare appropriate and customized resource materials and a schedule for the awareness programs to fill the knowledge gap; (iii) finalize resource materials and a schedule for the awareness programs in consultation with AMC/ASCL; (iv) conduct awareness programs for community members on WASH; (v) submit a brief inception report outlining customized resource materials, schedule, methods, tools to be employed and expected outcomes of the awareness programs; and (vi) evaluate immediate outcomes of awareness campaigns for community members including

women participants through a final-program surveys Submit a completion report on outcomes of the awareness programs.

- The expected activities are livelihood enhancement training focusing on (i) conducting a value chain analysis and need assessment survey of the existing products and potential shopkeepers in Ujjayanta Palace shopping arcade to be developed (Target: 30% women); (ii) identify interventions for value addition, product modification and improvement including trades for women artisans, or business unit owners in need of support to rejuvenate their units; (iii) converge with regional resource agencies for support and linkages to upscale and improve the existing business activities for the shopkeeper; (iv) Prepare training resource materials and a schedule for the training programs in consultation with AMC/ASCL; (v) organize vocational training programs for the select shopkeepers including women in two-three batches; (vi) guide the trained beneficiaries and provide them with necessary linkages (credit, raw material, design support, and local marketing); and (vii) Assess Immediate outcome of the training and submit a completion report on outcomes of the awareness program.

### **Agartala City Urban Development Project**

45. All the contracts are awarded and are at various stages of implementation. To date, cumulative contract award of \$57.62 million (94.4% of the loan) has been recorded; and a total of \$4.48 million (7.7% of the contract award) disbursed. The Mission noted that the physical works are ongoing under all three subprojects. The updated component-wise summary of contract award and disbursement under Project is shown in Table 2.

**Table 2. Status of Contract Awards**

<b>Loan 4133 – ACUDP</b>			
<b>Component</b>	<b>Loan Allocation</b>	<b>Contracts Awarded</b>	<b>Disbursed</b>
Civil works and Equipment	54.34	54.54	4.45
Operation and Maintenance	1.04	02.68	0.00
Consulting Services	0.51	00.39	0.03
Unallocated	5.11	00.00	0.00
<b>Total</b>	<b>61.00</b>	<b>57.62</b>	<b>4.48</b>

as on 15 September 2023.

46. Mission visited project sites of all three ongoing work contracts and appreciated the progress under the Ujjayanta palace and MBB lake despite various coordination related issues. However, the progress on the 23 km of smart road project was observed to be dismal.

47. **Renovation and Restoration of Ujjayanta Palace:** The works under the subproject comprise of renovation and restoration of external areas of the Ujjayanta Palace. This subproject was awarded on 9 February 2021 and civil works are expected to be completed by 31 December 2023. The mission visited the site and was pleased to note the substantial progress in i) astabal shopping arcade and toilet block, ii) the food court and toilet block, iii) the parking area, iv) the musical fountain control room, v) rear garden fountain plaza, amphitheater, entrance plaza and vi) pathway work. Work was under progress in the front garden, food court, rear garden, drainage system, and musical fountain under Ujjayanta palace. Mission advised improving the Environmental, Health, and Safety (EHS) practices at the work sites and taking up balance works. The physical progress in Ujjayanta palace reported was 55%. The likely disbursement by 30 November 2023 would be \$0.5 million under the contract as per the projection of ASCL.

48. **Maharaja Bir Bikram (MBB) College Lake Revitalization:** The works under the subproject are for the rejuvenation of 50,000 square meters of MBB College lake area through upgrading an eco-park, developing a water recreation area and lakeside public area, create a thematic garden

and garden gazebos, enhancing lake water quality with artificial wetlands and adequate aeration, and using waste and effluent management strategies. This subproject was awarded on 9 February 2021 and civil works are expected to be completed by 31 December 2023. The mission noted that the work of piling was under progress using floating ponton and tripod arrangement instead of creating coffer dam. Earlier, ASCL decided to reduce the width of walkway than originally proposed due to public consultation, thereby reducing numbers of piles from 521 to only 120 numbers. These piles are being provided at “Public zone B & work inside the water body”. Progress was noted on Cafeteria, Machan area, Gazebo, and Boundary wall public zone. Other than the crucial work of piling under progress were, rain garden, feature wall, boundary wall at Bir Bikram Memorial College (BBMC), and pathways. Works that are yet to be undertaken are the deck slab, car parking, toilet block, electromechanical works, watch towers etc. The contracting agency was advised to improve deployment and complete the work at the earliest. The physical progress of work reported was 35%. The likely disbursement by 30 November 2023 would be \$0.3 million under the contract as per the projection of ASCL.

49. Mission advised (i) to improve the progress of works at all fronts in both the contracts, (ii) provide eligible time extension to the contract as per the provision of contract, (iii) that any variation to the contract having financial implication may be brought to the notice of ADB, (iv) that variations having financial implications higher than 15% would require ADB’s concurrence and (v) to provide drawings to the contractor on time.

50. **Smart Roads in Agartala:** The work under the subproject is for the construction of 23 km of climate -resilient smart roads and 48 km of new or existing storm water drains along with underground utility ducts on selected stretches. This subproject was awarded on 9 November 2021 and became effective on 16 February 2022. The progress under the contract is very slow, with only 1-2% of physical progress achieved. The mission visited the project cum site office and noted that adequate numbers of machinery had been procured and a field laboratory has been established by the contractor. Manpower deployment was concentrated on only one of the road stretches which was inadequate. The work progress under the contract package so far is: (i) topographic confirmatory survey of 20 km out 23 km completed and good for construction drawings for 20 km of stretch provided to contractor; and (ii) work started on Barjala road section.

51. The mission expressed their concern on slow progress and asked PMU to closely monitor the progress and initiate timely contractual actions. The mission was informed that several notices have been given for slow progress and two notices of correction have been issued under GCC 15.1 to the contractor. A reply of notice to correction was provided by contractor. Mission was informed that the poor cash flow of contractor is resulting in inadequate mobilization of manpower and material. During the earlier mission contractor firm representative had agreed to complete the work of two stretches of 7.85 kms consisting of Barjala road and VIP road (including electrical, utility shifting, drainage etc.) by April 2023 and assured that the remaining works would be completed by original completion date of June 2024. The progress till the date of mission was almost negligible on these roads. During the tripartite discussion, the contracting firm’s representative said that because of the festivals, and monsoon season there was also labour problem that they were trying to overcome. The likely disbursement by 30 November 2023 would be \$0.2 million under the contract as per the projection of ASCL.

52. Mission advised to deploy experienced project managers and technical staff for better management of work sites and improve progress. The contracting firm requested one last opportunity of one month to show visible progress on the ground and agreed that ASCL may decide as deemed fit under the contract. It was agreed that a revised work plan of one month will be submitted by 16 September which will be reviewed first after 15 days on 01 October 2023 by ASCL

and then after one month on 18 October 2023. If the firm fails to show progress it shall be at the discretion of ASCL to take further contractual action.

53. Mission asked the contracting firm to furnish ASCL the documents like the purchase order, intent of subcontracting (if any), and invoice for procurement of items such as DI/CI pipes, electrical poles, etc. to show the intent of achieving the target. The mission also requested to furnish details of the utilization of 5% of the Mobilization Advance.

54. **Table 4: Status of agreed action plan of previous mission**

No	Subject	Agreed Action	Agency	Deadline	Status
1	Expedite the work and achieve the disbursement target of CY 20203:	<ul style="list-style-type: none"> <li>Submit the claims worth \$1.15 million by March 2023</li> <li>Submit the claims worth \$2.20 million by June 2023</li> <li>Submit the claims worth \$2.10 million by September 2023</li> <li>Submit the claims worth \$1.20 million by November 2023</li> </ul>	ASCL/GOT	30 Nov 2023	\$1.31 million submitted till 15 September 2023
2	Reallocation of loan proceeds	<ul style="list-style-type: none"> <li>Reallocation loan proceeds to be completed</li> </ul>	DEA/ASCL/ADB	20 March 2023	Completed
3	Recruitment of New PMC	Publish the EOI for the recruitment of New PMC	ASCL/GOT	31 March 2023	Published
4	Works under Project	<p>Close monitoring of all ongoing works</p> <p><b>Ujjayanta Palace</b></p> <ul style="list-style-type: none"> <li>Adhere to the revised work plan for the deployment of resources</li> <li>Issue Good for Construction drawing and design for remaining 12 drawings which are related to front garden and eastern edge lake development .</li> <li>Ensure mobilization of dedicated project manager and technical staff.</li> <li>Set up field laboratory</li> <li>Ensure maintenance of quality control documents and reporting as per the contract.</li> </ul> <p><b>MBB Lake</b></p> <ul style="list-style-type: none"> <li>Adhere to the revised work plan for the deployment of resources.</li> <li>Issue remaining 11 GFC drawings wo the contractor Issue all drawing and design of phase-2</li> <li>Ensure mobilization of dedicated project manager and technical staff.</li> <li>Set up field laboratory</li> <li>Display project details in one of the Gazebo</li> <li>Ensure maintenance of quality control documents and reporting as per the contract.</li> </ul>	<p>Contractor/ASCL/PMC</p> <p>ASCL/PMC</p> <p>Contractor</p> <p>Contractor/P IU PMU PMC/ Contractor/</p> <p>ASCL</p> <p>ASCL</p> <p>Contractor/P IU PMC/PIU</p> <p>PMC/PIU</p> <p>Contractor</p> <p>Contractor</p>	<p>Continuous</p> <p>10 April 2023</p> <p>immediately</p> <p>15 April 2023</p> <p>Continuous</p> <p>Continuous</p> <p>20 April 2022</p> <p>Immediately</p> <p>15 April 2023</p> <p>31 March 2023</p> <p>Continuous</p> <p>Continuous</p>	<p>Ongoing</p> <p>Ongoing</p> <p>Completed</p> <p>Completed</p> <p>Completed</p> <p>Ongoing</p> <p>Ongoing</p> <p>Ongoing</p> <p>Completed</p> <p>Ongoing</p> <p>Ongoing</p> <p>Completed</p> <p>Ongoing</p> <p>Not yet done</p> <p>Ongoing</p>

No	Subject	Agreed Action	Agency	Deadline	Status
		<b>Smart Road Project</b> <ul style="list-style-type: none"> <li>Submit catch up plan sequencing of major activities reflecting human and material/ equipment mobilization</li> <li>Strictly follow the revised work plan</li> <li>Complete the work in totality for the two stretches of 7.85 km consisting Barjala road and VIP road</li> <li>Provide remaining Good for Construction drawings for remaining 3 kms of stretch</li> <li>Ensure maintenance of quality control documents and reporting as per the contract.</li> </ul>	PMC  Contractor/ Contractor  PMC/PIU/ ASCL  Contractor/ ASCL PMC/PIU	10 March 2023  Continuous 30 April 2023  15 April 2023  Continuous	Submitted but not adhered  Not followed Minimal progress barely 2% Ongoing  Ongoing
5	Frequency of site visits by the safeguard specialists	<ul style="list-style-type: none"> <li>Increase the frequency of site visits by the safeguard specialists and ensure their continuity on the project.</li> </ul>	ASCL/PIU/ PMC	Immediate	Ongoing
6.	Safety measures	<ul style="list-style-type: none"> <li>Ensure the safety measures are in place to safeguard and access the properties</li> </ul>	ASCL/PIU/ PMC	Immediate	Ongoing, to be improved
7.	Annual Audit of the Project Accounts	<ul style="list-style-type: none"> <li>Submit Audited Entity Financial Statements for FY 2021-22</li> </ul>	ASCL	31 March 2023	Submitted

#### D. WRAP UP MEETING

55. On September 14, 2023, the Mission met with the Secretary of the Urban Development Department and Secretary of Finance Department of the Government of Tripura, as well as the CEO/Municipal Commissioner of the ASCL/ AMC. The Mission provided an overview of its objectives and progress to date. It included summaries of discussions held with the Executing Agency (EA), Implementing Agency (IA), and key findings from the PRF, ACUDP, and the Technical Assistance (TA) Inception Mission. One crucial matter raised during the meeting was the issue of the Department of Expenditure (DOE) ceiling for external assistance to Northeastern state including Tripura. The Government of Tripura expressed its perspective, suggesting the possibility of adopting a phased approach when submitting the Preliminary Project Report (PPR) for the ensuing loan, which is anticipated to be in the range of \$70-80 million. The Mission highlighted that a timely decision regarding this approach would greatly assist in defining the scope of work and allow ADB to initiate working on the project documents (mainly the Project Concept Note). In response, the Government of Tripura committed to deciding by October 15, 2023.

56. Mission also provided an update on the slow progress of Smart city roads under ACUDP. Secretary UDD was informed that the contracting firm has been given one month to show progress on the ground. Based on the performance, ASCL will initiate necessary contractual proceedings in the interest of the work.

57. Mission sought support and collaboration from the Government of Tripura and other stakeholders regarding the Technical Assistance (TA) provided for the ACUDP. TA entails capacity building of stakeholders in Agartala including the Tourism Department and UDD.

58. The agreed action plan is presented in **Attachment 2**.

**IV. ACKNOWLEDGEMENT**

59. The Mission expresses its appreciation to the State Government of Tripura, UDD, ASCL and AMC for the courtesies extended and excellent cooperation provided.



Bhavesh Kumar  
Senior Project Officer (Urban)  
India Resident Mission  
Asian Development Bank  
15 September 2023

Attachments

Attachment 1. List of Persons Met

Attachment 2. Agreed Action Plan

Attachment 3. Site visit of proposed works under AMIDP

## List of Persons Met

Sl.No.	Name	Designation	Email address
<b>Urban Development Department, Government of Tripura</b>			
1	Abhishek Singh	Secretary	secretaryswse010422@gmail.com
<b>Finance Department, Government of Tripura</b>			
1	Apurba Roy	Secretary Finance	
<b>Agartala Municipal Corporation/ Agartala Smart city Limited</b>			
2	Shailesh K. Yadav	Municipal Commissioner	<a href="mailto:amc.tripura@gmail.com">amc.tripura@gmail.com</a>
3	Muhammad Sajjad P.	Addl. Municipal Commissioner	<a href="mailto:mdsajadp@gmail.com">mdsajadp@gmail.com</a>
4	Sujoy Choudhury	Head of Planning	<a href="mailto:sujoy.choudhury@gmail.com">sujoy.choudhury@gmail.com</a>
5	Suchitra Bhattacharya	Accounts Officer	-
6	Victor Chowdhury	Junior Engineer	<a href="mailto:enggvictor@gmail.com">enggvictor@gmail.com</a>
7	Abhishek Podder	Junior Engineer	-
8	Sukanta Banik	D.D.O, AMC	-
9	Aniruddha Das	Jr. System analyst, e-Gov, AMC	-
<b>TA Consultant firm – Ecorys</b>			
10	Christopher Ashton	Team Leader	
11	Rahul Jotshi	O&M Expert	
12	Ganvir Singh Bhangu	Contract Management Expert	
13	Jayashree Mahana	Landscape Architect	
14	Dr. Prachi Sharma	Gender Expert	
15	Anupama Sharma	Municipal Health & Food Safety Expert	
16	Tamali Ganguly	Community Mobilisation Expert	
17	Rakesh Kr. Bhatt	BCC & WASH Expert	
18	Baisakhi Roy	Technical Staff	
19	Nirupam Singha	Technical Staff	
20	Yawar Ali	Project Coordinator	
<b>PDMC Consultant - SMEC</b>			
21	Gyanasis Jena	PDMC, SMEC	9910110925
22	Ramesh B. Narayanappa	SMEC	9035400044
23	Sujoy Choudhry	AMC	
24	ER. J. Chakraborti	EE DIV – III/ DWS/AMC	9436122536
25	ER. Dwipajon Debnath	EE-Dim – II, AMC	9863043900
26	ER. Victor Chowdhry	Procurement Expert, PMU, AMC	9774133372
27	MD. Mahtab Alam	Urban Der. Expert (IC) AMIDP	9810173467
28	Bitansu Biswas	Financial Management Expert, IC, AMIDP	9830154226
29	Suchitra Bhattacharya	AMC	9774249958
30	Pinki Saha. PMU	AMC	9862886666
31	Abhishek Podder	AMC	9612936247
32	Anirudha Das	AMC	9856784382
33	Sunil Kr. Gupta	PDMC	8009092233
34	Harikrishna Bala	PDMC	9930212036
35	Abhinav Kaushal	Architect, PDMC	9451482831
36	Niladri Nayak	Procurement Expert, PDMC	9937007480
37	Amlan Singha Roy	QS, PDMC	9734667934
38	Dr. Ashutosh Montanty	C&DM, PDMC	8249478227
39	Prasenjit Ghosh	Environmental Expert, PDMC	8240177692
40	Kali. Shankar Ghosh	Social Safeguard Consultant, ADB	9831317118
41	Govind Singh Rathore	Environment safeguard Consultant, ADB	9560967524

42	Uttam	AE, AMC	9612868521
43	Debarun Sen	AMC	9366221745
44	Moutoshi Sarkar	Design Engineer, Urban Infrastructure, PDMC	7005074108
45	Rekha Dubay	Social safeguard, PDMC-AMIDP	9903325701
46	Brindavani. K.	Design Engineer, Urban Roads, PDMC, AMIDP	8096155123
47	Zubair Ali	Design Engineer, Urban Roads, PDMC, AMIDP	9911334349
48	Manabik Paul	Draughtsman, PDMC, AMIDP	9748230408
49	Kaushik Bhattacharjee	Design Engineer, Storm water Drain, PDMC, AMIDP	8794323097
50	M. Kullayappa	Water supply Expert, PDMC, AMIDP	9884229632
51	Ankit Yadav	GIS Expert, PDMC, AMIDP	9794483405
52	Pradyot Kr. Khan	Financial management Expert, PDMC, AMIDP	9331655501
53	Bimal Kumar Jha	Skill and capacity Development Expert, PDMC, AMIDP	9771855953
54	Raman Mishra	Landscape Architect, PDMC, AMIDP	
55	Himadri Acharjee	Office Manager, PDMC, AMIDP	7005569026
56	Nibedita Saha	Draughtsman, PDMC, AMIDP	7005253963
57	Manish Shah	Transport/ Pavement Engineer, PDMC, AMIDP	9825117760

#### Training Program on SPS 2009

Sl. No.	Name	Profession/ Organization	Contact Details
1	Md. Sajad P, IAS	Addl. Municipal Commisioner, AMC	
2	Sujoy Choudhry	SE/Dy. Project Director, AMC	
3	ER. Joydeb Chakraborti	EE DIV – III/ DWS/AMC	9436122536
4	Kali. Shankar Ghosh	Social Safeguard consultant, ADB	9831317118
5	Gyanasis Jena	PDMC, SMEC	9910110925
6	ER. Dwipajon Debnath	EE-Div-II, AMC	9863043900
7	ER. Soumitra Roy	EE/Div-iv, AMC	9436461480
8	ER. Victor Chowdhry	Procurement Expert, PMU	9774133372
9	MD. Mahtab Alam	Urban Der. Expert (IC) AMIDP	9810173467
10	Bitansu Biswas	Financial Management Expert, IC, AMIDP	9830154226
11	Suchitra Bhattacharya	AMC	9774249958
12	Pinki Saha	AMC	9862886666
13	Abhishek Podder	AMC	9612936247
14	Abhinav Kaushal	Architect, PDMC	9451482831
15	Raman Mishra	Landscape Architect, PDMC	8433022960
16	Manish Shah	Transport/ Pavement Engineer	9825117760
17	Brindavani. K.	Design Engineer, Urban Roads	8096155123
18	Zubair Ali	Design Engineer, Urban Roads	9911334349
19	Govind Singh Rathore	Environment safeguard Consultant, ADB	9560967524
20	Dr. Ashutosh Montanty	C&DM, PDMC	8249478227
21	Prasenjit Ghosh	Environmental Expert, PDMC	8240177692
22	Harikrishna Bala	Dy. Team Leader, PDMC	9930212036
23	M. Kullayappa	Water supply Expert	9884229632

## 879

24	Amlan Singha Roy	QS, PDMC	9734667934
25	Niladri Nayak	Procurement Expert, PDMC	9937007480
26	Sunil Kr. Gupta	Team Leader, PDMC-AMIDP	8009092233
27	Rekha Dubay	Social safeguard, PDMC-AMIDP	9903325701

## Agreed action plan of AMIDP

S. No	Action	Responsibility	Timeline
1	Decision on size of ensuing loan	GOT/ AMC	15 October 2023
2	Decide final list of projects to be posed	AMC/ PDMC	20 October 2023
3	Submission of PPR by GOT (Subject to the decision of sl no 1)	GOT/ AMC	30 October 2023
4	Preparation/ updation of Drainage masterplan	PDMC	31 January 2024
5	Preparation of Transport / Urban mobility plan	PDMC	31 January 2024
6	Reconnaissance mission	ADB	March 2024
<b>A</b>	<b>Output 1</b>		
<b>1</b>	<b>Infrastructure</b>		
1.1	Draft Feasibility Report	PDMC	16 October 2023
1.2	Final Submission of Feasibility Report	PDMC	15 November 2023
1.3	Survey (Topographical & Socio-Economic baseline)	PDMC	30 December 2023
1.4	Submission of Draft DPR	PDMC	28 February 2024
1.5	Submission of Final DPR	PDMC	15 April 2024
<b>2</b>	<b>Safeguard Documentation</b>		
2.1	Initial Poverty and social analysis/poverty reduction and social strategy	PDMC	20 December 2023
2.2	Due Diligence Report (DDR)/ Resettlement Plans (RP)	PDMC	31 January 2024
2.3	Initial Environmental Examination Report	PDMC	30 December 2023
2.4	GESI Action Plan	PDMC	15 February 2024
<b>3</b>	<b>Climate Resilience Framework</b>		
3.1	Climate risk framework	PDMC	10 October 2023
3.2	Preparation of draft CRA Report	PDMC	30 October 2023
3.3	Preparation of final CRA Report	PDMC	15 November 2023
<b>4</b>	<b>Procurement</b>		
4.1	SPP Study and workshop	PDMC	30 November 2023
4.2	Contract Management Plans study & Report	PDMC	31 December 2023
4.3	Contract Packages Final (Sub Projects)	PDMC	31 December 2023
4.4	SPP Study Report	PDMC	31 January 2024
4.5	Contract Modalities finalization	PDMC	31 January 2024
4.6	Draft Bid Documents	PDMC	31 March 2024
4.7	Final Bid Documents includes (Technical Specification, Bid level working drawings, BOQ)	PDMC	31 May 2024
4.8	Invitation of Bids, pre bid meeting	PDMC	30 June 2024
4.9	Evaluation, Contract award	PDMC	30 November 2024
<b>B</b>	<b>Output 2</b>		
<b>1</b>	<b>Institutional Capacity Development</b>		
	Training calendar to be finalized and approved	PDMC/ AMC	15 October 2023
1.1	Submission of plan for training, workshops and seminars and approval; a. capacity increase on financial management b. Procurement c. Climate change d. Safeguards and GESI e. Operation and management, and sustainability	PDMC/ AMC	15 October 2023

1.2	Conduct training, workshops and seminars	PDMC	20 Oct-2023 onwards
1.3	Strengthening AMC's Governance and System – plan for training, workshops and seminars to be submitted and approved  - Final report to be submitted	PDMC/ AMC  PDMC	15 October 2023  30 March 2024
1.4	Preparing a GIS-based municipal resource mobilization roadmap	PDMC	31 January 2024
1.5	Draft Digital Strategy /EGovernance Solution for municipal services (stakeholder consultation and meeting with NUDM)	PDMC/ AMC	15 October 2023
1.6	Final Digital Strategy /EGovernance Solution	PDMC	30 November 2023
1.7	Prepare a Project Performance Monitoring System (PPMS) and set up FMS	PDMC	15 December 2023

### Agreed action plan of ACUDP

No	Agreed Action	Agency	Deadline
1	Expedite the work and achieve the disbursement target of CY 20203: • Submit minimum claim of worth \$1.0 million	ASCL/GOT	30 Nov 2023
2	Recruitment of New PMC • Finalize recruitment	ASCL/GOT	15 January 2023
3	<b>Works under Project</b>  Close monitoring of all ongoing works  <b>Ujjayanta Palace</b> • Adhere to the revised work plan for the deployment of resources  • Ensure maintenance of quality control documents and reporting as per the contract.  • Time extension as per contract  <b>MBB Lake</b> • Adhere to the revised work plan for the deployment of resources.  • Ensure maintenance of quality control documents and reporting as per the contract.  • Time extension as per contract  <b>Smart Road Project</b> • Submit catch up plan sequencing of major activities reflecting human and material/ equipment mobilization  • Progress to be reviewed by ASCL  • Review and decision as per contract	Contractor/ ASCL/PMC  ASCL/PMC Contractor/ PIU  ASCL/PMC  Contractor Contractor/PIU ASCL/PMC  Contractor  ASCL ASCL	Continuous  To be completed by Q1/ 2024  Continuous  31 October 2023  To be completed by Q2/ 2024 immediately  31 October 2023  16 September 2023  01 October 2023 18 October 2023
4.	Safety measures • Ensure the safety measures are in place to safeguard and access the properties	ASCL/PIU/ PMC	Immediate
5.	• Submission of Annual Project Financial Statement	ASCL	30 September 2023

**Site Visit of Environmental and Social safeguard consultant with ADB mission on 13.09.2023 for AMIDP**

Sl.	Location of visit	Ward	Observations	Pictures
1	Radhanagar Pond	Ward No 12 (North Zone)	<ul style="list-style-type: none"> <li>• Water use for swimming, bathing, recreational fishing, washing, puja/rituals, and other HH activities.</li> <li>• Situated within residential area.</li> <li>• During summer the water level goes down.</li> <li>• Household waste was observed in surroundings</li> </ul>	 
2	Elbert Ekka park to GB road via Chanmari & SDO Chowmuhani	Ward No 6 (North Zone)	<ul style="list-style-type: none"> <li>• Will be developed as bypass road connecting Assam Agartala Road</li> <li>• Road will serve as alternate road to connect Airport and will reduce traffic on Airport Road</li> </ul>	

					
3	Storm water drain - Khayarpur Drain (Joypur bridge)	Ward No 9 (East Zone)	<ul style="list-style-type: none"> <li>• The drain is situated on Assam-Agartala Road and ward no 09.</li> <li>• This whole ward is under flood prone area.</li> <li>• The drain will outfall in Haora River leading to Bangladesh</li> </ul>		Haora river
					Khayarpur Drain and Haora River meeting point

4	Rente's colony park development	Ward No 29 (South Zone)	<ul style="list-style-type: none"><li>• Used as public park for kids playing area, community gathering.</li><li>• Ward member informed public is ready to pay user charge if park is developed.</li></ul>	
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<p>5</p>	<p>Const. of CC road from the Bhulu Sutradhar to Water Pump via Niranjn Biswas</p>	<p>Ward No 51 (South zone)</p>	<ul style="list-style-type: none"> <li>Existing Mud and brick road.</li> <li>The road will connect around 2000 HHs</li> </ul>					
<p>6</p>	<p>Insite Nalla treatment (already completed project)</p>	<p>Ward No 33</p>	<ul style="list-style-type: none"> <li>Modified constructed wetland technique is used with combination of plants, air injection and filtration.                             <ul style="list-style-type: none"> <li>Bamboo trees are used in plant beds, previous plantation was washed in rains.</li> <li>Iron bars as primary screen</li> <li>Jute bags filled with gravels is used as fine filter before water meeting river.</li> </ul> </li> <li>Visually water quality improvement was observed after treatment, but no lab testing report was available</li> </ul>	<table border="1"> <tr> <td data-bbox="1058 565 1461 912">  </td> <td data-bbox="1461 565 1764 912">  </td> </tr> <tr> <td data-bbox="1058 912 1461 977"> <p>Information board of the project done by ASCL</p> </td> <td data-bbox="1461 912 1764 977"> <p>Iron bars as primety screen for solid waste</p> </td> </tr> </table>			<p>Information board of the project done by ASCL</p>	<p>Iron bars as primety screen for solid waste</p>
								
<p>Information board of the project done by ASCL</p>	<p>Iron bars as primety screen for solid waste</p>							

					
				<p>Jute bags with gravels as last filter before water meeting river</p>	<p>Recently placed Bamboos plants in drain</p>



## TRIPURA URBAN PLANNING AND DEVELOPMENT AUTHORITY (TUDA)

(Directorate of Urban Development)

Shakuntala Road, Near RabindraBhawan

Agartala, Tripura (W), PIN Code: 799001

Telephone No: 0381-2329301(O), Email: tuda.trp@gmail.com

## Upto date Tender Status of STP

Sl. No.	Name of Work	PR/ET No. & DMR/ET No. & Tender ID	Estimated Cost Put to Tender (in INR)	Bid Floating Date	Pre-Bid Meeting	Date of Opening of Tender	Bidders Participated In Prebid Meeting	Bidders Who Dropped Tender	Present Status	Remarks
1	In-Situ Nallah Treatment for Sabroom, Panisagar, Sonamura, Shantirbazar, Jiranua, Amarapur, Kamalpur & Bishalgarh (8 towns).	04/EE/TUDA/2022-23 Dt.06.01.23 & 05/EE/TUDA/2022-23 Dt.06.01.23 & Tender ID: 2023 TUDA 36481.1	₹ 15,60,18,604.00	06.01.2023	21.01.2023 at 15.00 hrs	Technical Bid-06.03.2023 Financial Bid-15.03.2023 06:00 pm	1. A.G. BIO WATER REMEDIATION, Nagpur. 2. Eco Protection Engineers. Pvt. Ltd., Chennai. 3. M/S SCD Construction. 4. Eesavayasa Technologies Pvt. Ltd. 5. Raj Krishna Construction Company.	Only one bidder participated Namely "A.G. BIO WATER REMEDIATION", Nagpur.	5 nos sites namely Bishalgarh MC, Kamalpur MC & Panisagar NP, Jiranua NP and Sonamura NP out of 8 has been handed over to the agency.	The meeting of Technical Committee for approval of design & drawing was held on 12.10.2023. The committee suggested the agency to rectified the drawing and resubmit the same as early as possible.
2	DBO for used water management including STP in Udaipur, Belonia and Melaghar towns (3 towns). Cluster-2	20/EE/TUDA/2023-24 Dt.17.08.23 & 15/EE/TUDA/2023-24 Dt.09.06.23 & Tender ID: 2023 TUDA 41014.1	₹ 25,60,90,103.00	17-08-2023	06-09-2023 at 16:00 hrs	Technical Bid opened on 30-09-2023 on 05:30 pm.	1. Suryan International Pvt. Ltd., Odisha 2. Eco Protection Engineers. Pvt. Ltd., Chennai,	Bidder participated in the Tender:- 1. Surya International Pvt. Ltd, Orissa. 2. Techno Global Services Pvt. Ltd, Kolkata. 3. HydrotechParyavaran India Pvt. Ltd, Mohali, Panjab. 4. M/S Sourabh Construction Pvt. Ltd, Mandi dabiwall, Sirsa, Haryana.	Technical Scrutiny is in process.	
3	DBO for used water management including STP in Dharmanagar, Kailasahar and Kumarghat towns (3 towns). Cluster-3	15/EE/TUDA/2023-24 Dt.30.06.23 & 16/EE/TUDA/2023-24 Dt.05.07.23 & Tender ID: 2023 TUDA 39812.1	₹ 28,09,32,164.00	05-07-2023	20-07-2023 at 16:00 hrs	Technical Bid opened on 25-08-2023 on 04:30 pm.	1. Sainath Envirotech, Tuticorin 2. Rohanta Infra Solution, Delhi 3. M/s Aggarwal Construction Co.	Only one bidder participated Namely "Techno Global Services ltd".	Scrutiny Completed. After receiving shortfall documents and further scrutiny, the file has sent to the higher authority for obtaining approval to start Technical Evaluation.	
4	DBO for used water management including STP in Ambassa, Khowai & Teliamura towns (3 towns). Cluster-4	16/EE/TUDA/2023-24 Dt.19.07.23 & 17/EE/TUDA/2023-24 Dt.12.07.23 & Tender ID: 2023 TUDA 40179.1	₹ 25,95,96,143.00	19-07-2023	09-08-2023 at 16:00 hrs	Technical Bid opened on 08.09.2023 at 04:28 pm	1. Sainath Envirotech, Tuticorin	Bidder participated in the Tender:- 1. Surya International Pvt. Ltd, Orissa. 2. Techno Global Services Pvt. Ltd, Kolkata	Scrutiny Completed. The file has sent to the higher authority for obtaining approval for to start Technical Evaluation.	
5	DBO for used water management including STP in Ranirbazar & Mohanpur towns (2 towns). Cluster-1	17/EE/TUDA/2023-24 Dt.19.07.23 & 18/EE/TUDA/2023-24 Dt.12.07.23 & Tender ID: 2023 TUDA 40178.1	₹ 16,02,46,615.00	19-07-2023	09-08-2023 at 06:00 hrs	Technical Bid opened on 08.09.2023 at 04:43 pm	1. Sainath Envirotech, Tuticorin	Bidder participated in the Tender:- 1. Surya International Pvt. Ltd, Orissa. 2. Techno Global Services Pvt. Ltd, Kolkata. 3.Sainath Envirotech, Tuticorin.	Scrutiny Completed. The file has sent to the higher authority for obtaining approval for to start Technical Evaluation.	

(Er. S. Debbarma)  
 Assistant Engineer,  
 TUDA, Agartala.



**TRIPURA URBAN PLANNING AND DEVELOPMENT AUTHORITY (TUDA)**  
(Directorate of Urban Development)  
Shakuntala Road, Near Rabindra Bhawan  
Agartala, Tripura (W), PIN Code: 799001  
Telephone No: 0381-2329301(O), Email: tuda.trp@gmail.com

**No. F. 3(57)-TUDA/PROJECT/2023/P-II / 2131-36**

**Dated, 7<sup>th</sup> August, 2023**

**“Letter For Commencement of Work”**

**To**

**M/s AG Bio Water Remediation LLP-AKCCPL (Consortium),  
Corporate office: 11-C, Prithviraj Road, New Delhi-110011**

**Subject:** In-situ Nallah Treatment of Waste-water by Proven Technology under Phytoremediation/ Bioremediation method on Design, Built and Operate (DBO) basis and Post Completion Operation & Maintenance for 05 (Five) Years Including Defects Liability Period of 01 (One) Year for Sabroom, Panisagar, Sonamura, Santirbazar, Jirania, Amarpur, Kamalpur and Bishalgarh Towns (Eight towns in total) in Tripura.

**Reference:**

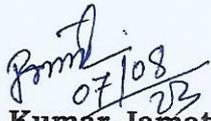
- (i) DNIeT No: 05/EE/TUDA/2022-23 dated, 09.01.2023.
- (ii) Performance Guarantee submitted by you vide No. 08040100000127 dt 28.06.2023 for the above work.
- (iii) This office Letter of Acceptance (LOA) of your tender **no. F. 3(57)-TUDA/PROJECT/2023/P-II/1020-42 dated 26/07/2023**

Dear Sir

You are requested to contact with the **Assistant Engineer** (Er. Sukumar Debbarma) **Tripura Urban Planning and Development Authority (TUDA)** for taking possession of work site and starting the work at once.

In continuation to the letters referred to above, you are requested to attend this office to **complete the formal agreement** within **15 days** from the date of issue of this letter.

Yours faithfully,

  
**(Er. Natya Kumar Jamatia)**  
**Executive Engineer, TUDA**

**Copy to:**

1. The Commissioner, TUDA for kind information.
2. The Chief Engineer, Urban Development Dept. for kind information.
3. The Chief Planner, TUDA for kind information.
4. Er. S. Debbarma, AE, TUDA for information and necessary action.
5. Er. R. Debbarma, JE, TUDA for information and necessary action.

Community Sanitary Complex at Rural Areas



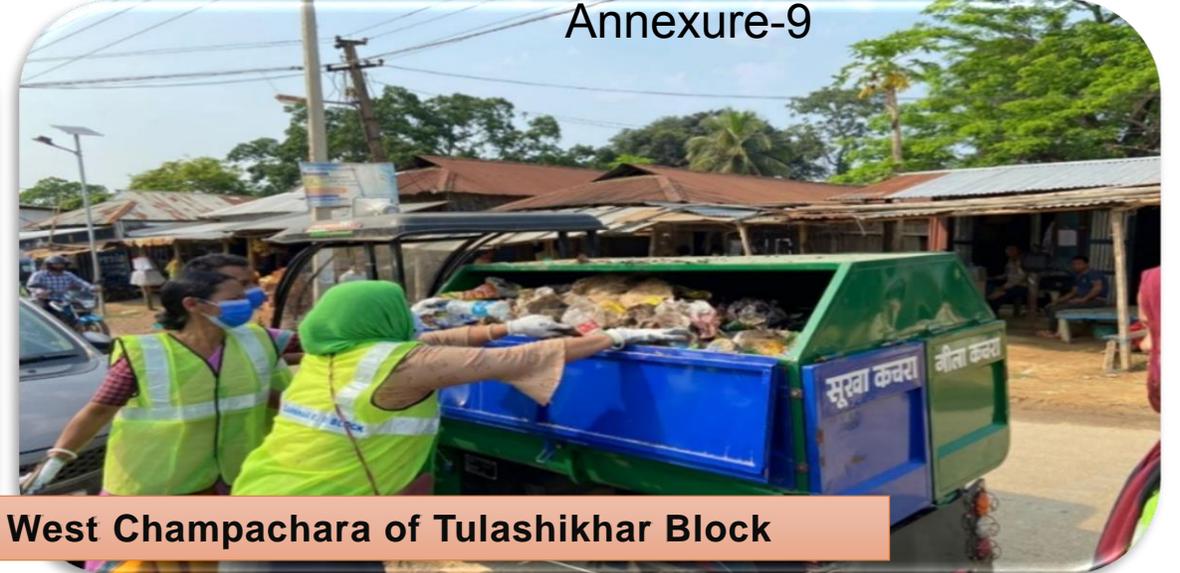
# Glimpses of Solid Waste Management (SWM) related activities in Rural Areas

890

Annexure-9



**D2D Collection of waste from households in West Champachara of Tulashikhar Block**



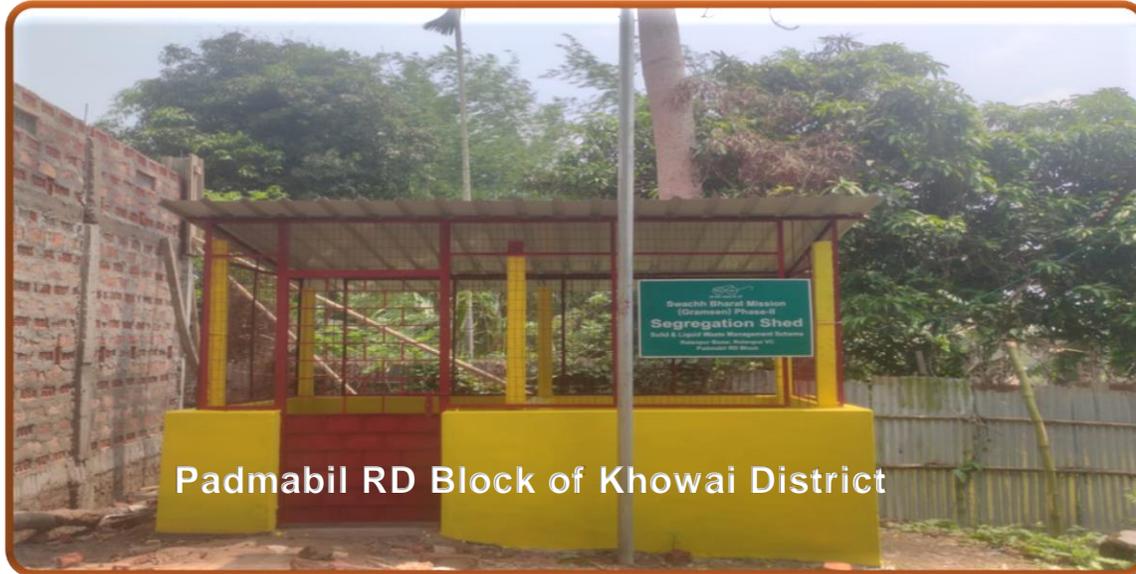
**Collection of waste from households in Madhya Brajapur of Charilam RD Block**



**D2D Collection of waste in Gomati District**

# Glimpses of Segregation Shades Constructed in Rural Areas

891



Padmabil RD Block of Khowai District



Segregation Shed at Gomati District



Segregation Shed at Old Agartala Block



Segregation Shed at Old Agartala Block

# Steps for Plastic Waste Management in Rural Areas <sup>892</sup>



Plastic Bank



**GP wise Status of Biodegradable Solid Waste Generation in TPD and Present  
Status of Waste Management**

Sl.No.	District	Block	GP/VC	Total Biodegradable Solid Waste Generation in TPD	Total waste managed (in TPD)
1	DHALAI	AMBASSA	BAGMARA	0.19	0.12
2	DHALAI	AMBASSA	BALARAM	0.10	0.07
3	DHALAI	AMBASSA	BASUDEV PARA	0.15	0.10
4	DHALAI	AMBASSA	GHANTACHARA	0.07	0.08
5	DHALAI	AMBASSA	GURUDHAN PARA	0.08	0.08
6	DHALAI	AMBASSA	HARIMANGAL	0.08	0.05
7	DHALAI	AMBASSA	JAGANNATHPUR	0.11	0.10
8	DHALAI	AMBASSA	JEOLCHERRA	0.12	0.08
9	DHALAI	AMBASSA	KACHIMCHARA	0.11	0.07
10	DHALAI	AMBASSA	KAMALACHERRA	0.18	0.17
11	DHALAI	AMBASSA	KATHALBARI	0.14	0.14
12	DHALAI	AMBASSA	KEKMACHERRA	0.10	0.09
13	DHALAI	AMBASSA	KULAI	0.11	0.13
14	DHALAI	AMBASSA	KULAI R.F. EXTENSION	0.20	0.21
15	DHALAI	AMBASSA	LALCHHARI	0.08	0.06
16	DHALAI	AMBASSA	PASCHIM BALARAM	0.06	0.04
17	DHALAI	AMBASSA	PASCHIM LALCHARI	0.09	0.06
18	DHALAI	AMBASSA	PASCHIM NALICHERRA	0.08	0.05
19	DHALAI	AMBASSA	PURBA NALICHERRA	0.17	0.14
20	DHALAI	AMBASSA	RAIPASSA	0.05	0.06
21	DHALAI	AMBASSA	SIKARIBARI	0.12	0.13
22	DHALAI	AMBASSA	UTTAR NALICHERRA	0.12	0.08
23	DHALAI	CHAWMANU	CHALTACHERRA	0.17	0.11
24	DHALAI	CHAWMANU	DEBACHERRA	0.17	0.11
25	DHALAI	CHAWMANU	DURGACHERRA	0.20	0.23
26	DHALAI	CHAWMANU	EAST GOBINDABARI	0.20	0.13
27	DHALAI	CHAWMANU	EAST MALIDHAR	0.11	0.08
28	DHALAI	CHAWMANU	MAKARCHERRA	0.18	0.12
29	DHALAI	CHAWMANU	MANIKPUR	0.19	0.12
30	DHALAI	CHAWMANU	NATIN MANU	0.18	0.12
31	DHALAI	CHAWMANU	PASCHIM CHAWMANU	0.17	0.11
32	DHALAI	CHAWMANU	PURBA CHAWMANU	0.10	0.06
33	DHALAI	CHAWMANU	RAJDHAR	0.18	0.12
34	DHALAI	CHAWMANU	UTTAR LONGTHARAI	0.19	0.12
35	DHALAI	CHAWMANU	WEST GOBINDABARI	0.25	0.17
36	DHALAI	CHAWMANU	WEST MALIDHAR	0.11	0.07
37	DHALAI	DUMBURNAGAR	BHAGIRATH	0.21	0.16
38	DHALAI	DUMBURNAGAR	CHITRAJHARI	0.15	0.10
39	DHALAI	DUMBURNAGAR	DALAPATI	0.16	0.11
40	DHALAI	DUMBURNAGAR	DHALAJHARI	0.11	0.07
41	DHALAI	DUMBURNAGAR	GANDACHERRA	0.15	0.12
42	DHALAI	DUMBURNAGAR	JAGABANDHUPARA	0.13	0.11
43	DHALAI	DUMBURNAGAR	KALAJHARI	0.12	0.08
44	DHALAI	DUMBURNAGAR	KALYANSING	0.19	0.13
45	DHALAI	DUMBURNAGAR	LAXMIPUR	0.24	0.18

Sl.No.	District	Block	GP/VC	Total Biodegradable Solid Waste Generation in TPD	Total waste managed (in TPD)
46	DHALAI	DUMBURNAGAR	NAKYACHARA	0.11	0.07
47	DHALAI	DUMBURNAGAR	NARAYAN PUR	0.21	0.17
48	DHALAI	DUMBURNAGAR	PANCHARATAN	0.15	0.12
49	DHALAI	DUMBURNAGAR	PASCHIM GANDACHERRA	0.11	0.10
50	DHALAI	DUMBURNAGAR	RAMNAGAR	0.16	0.16
51	DHALAI	DUMBURNAGAR	RANIR PUKUR	0.09	0.06
52	DHALAI	DUMBURNAGAR	RATANNAGAR	0.18	0.14
53	DHALAI	DUMBURNAGAR	SARMA	0.16	0.13
54	DHALAI	DUMBURNAGAR	ULTACHERRA	0.18	0.12
55	DHALAI	DUMBURNAGAR	UTTAR GANDACHERRA	0.11	0.07
56	DHALAI	DURGA CHOWMUHANI	BALIGAON	0.16	0.10
57	DHALAI	DURGA CHOWMUHANI	BAMANCHERRA	0.21	0.14
58	DHALAI	DURGA CHOWMUHANI	BILASHCHERRA	0.12	0.08
59	DHALAI	DURGA CHOWMUHANI	CHHATRAI	0.10	0.07
60	DHALAI	DURGA CHOWMUHANI	CHOTO SURMA	0.23	0.15
61	DHALAI	DURGA CHOWMUHANI	CHULUBARI	0.22	0.15
62	DHALAI	DURGA CHOWMUHANI	DEBICHERRA	0.21	0.14
63	DHALAI	DURGA CHOWMUHANI	DHANCHANDRA CHOW. PARA	0.11	0.07
64	DHALAI	DURGA CHOWMUHANI	DURAIISHIB BARI	0.15	0.10
65	DHALAI	DURGA CHOWMUHANI	EAST LAMBUCHERRA	0.08	0.05
66	DHALAI	DURGA CHOWMUHANI	HALAHALI	0.23	0.20
67	DHALAI	DURGA CHOWMUHANI	HALHULI	0.21	0.14
68	DHALAI	DURGA CHOWMUHANI	HAREKHOLA	0.10	0.07
69	DHALAI	DURGA CHOWMUHANI	KALACHARI	0.16	0.10
70	DHALAI	DURGA CHOWMUHANI	KUCHAINALA	0.12	0.08
71	DHALAI	DURGA CHOWMUHANI	MAHABIR	0.14	0.09
72	DHALAI	DURGA CHOWMUHANI	MANIKBHANDAR	0.17	0.11
73	DHALAI	DURGA CHOWMUHANI	MARACHERRA	0.17	0.11
74	DHALAI	DURGA CHOWMUHANI	MAYACHARI	0.19	0.13
75	DHALAI	DURGA CHOWMUHANI	MOHANPUR	0.16	0.10
76	DHALAI	DURGA CHOWMUHANI	NOAGAON	0.14	0.09
77	DHALAI	DURGA CHOWMUHANI	SHIBBARI	0.09	0.06
78	DHALAI	DURGA CHOWMUHANI	SHYAMRAICHERRA	0.11	0.07
79	DHALAI	DURGA CHOWMUHANI	SOUTH KALACHARRI	0.09	0.06
80	DHALAI	DURGA CHOWMUHANI	SOUTH MANIK BHANDAR	0.14	0.09
81	DHALAI	DURGA CHOWMUHANI	SRIRAMPUR	0.08	0.05
82	DHALAI	DURGA CHOWMUHANI	UTTAR HALHALI	0.15	0.10
83	DHALAI	DURGA CHOWMUHANI	WEST KUCHAINALA	0.16	0.10
84	DHALAI	DURGA CHOWMUHANI	WEST LAMBOOCHERRA	0.09	0.06
85	DHALAI	GANGANAGAR	CHAKMA PARA	0.13	0.08
86	DHALAI	GANGANAGAR	GANGANAGAR	0.15	0.10
87	DHALAI	GANGANAGAR	KARANMANI PARA	0.18	0.12
88	DHALAI	GANGANAGAR	KARMA PARA	0.09	0.09
89	DHALAI	GANGANAGAR	RADHARAMBARI	0.11	0.10
90	DHALAI	GANGANAGAR	SIDDHA PARA	0.12	0.08
91	DHALAI	GANGANAGAR	TETAIYA	0.10	0.10
92	DHALAI	MANU	BATTALA	0.17	0.14
93	DHALAI	MANU	CHAILENGTHA	0.20	0.16

Sl.No.	District	Block	GP/VC	Total Biodegradable Solid Waste Generation in TPD	Total waste managed (in TPD)
94	DHALAI	MANU	CHICHING CHERRA	0.18	0.14
95	DHALAI	MANU	DAKSHIN DHUMACHERRA	0.19	0.15
96	DHALAI	MANU	DALUCHERRA	0.09	0.09
97	DHALAI	MANU	DEMCHERRA	0.10	0.09
98	DHALAI	MANU	DEO R.F	0.18	0.15
99	DHALAI	MANU	EAST MANU	0.24	0.19
100	DHALAI	MANU	GAINAMA	0.21	0.17
101	DHALAI	MANU	JAMIRCHERRA	0.23	0.18
102	DHALAI	MANU	KANCHANCHERRA	0.20	0.16
103	DHALAI	MANU	KARATICHERRA	0.16	0.13
104	DHALAI	MANU	LABANCHERRA	0.23	0.18
105	DHALAI	MANU	LALCHERRA	0.17	0.14
106	DHALAI	MANU	LONGTHARAI R.F.	0.12	0.11
107	DHALAI	MANU	MAINAMA	0.22	0.17
108	DHALAI	MANU	MANU	0.26	0.20
109	DHALAI	MANU	NAITANG CHERRA	0.17	0.13
110	DHALAI	MANU	NALKATA	0.22	0.17
111	DHALAI	MANU	NORTH MAINAMA	0.14	0.12
112	DHALAI	MANU	PASCHIM KARAMCHERRA	0.12	0.11
113	DHALAI	MANU	PASCHIM KATHALCHERRA	0.15	0.13
114	DHALAI	MANU	PASCHIM MASLI	0.10	0.09
115	DHALAI	MANU	PURBA KARAMCHERRA	0.15	0.12
116	DHALAI	MANU	PURBA KATHALCHERRA	0.21	0.16
117	DHALAI	MANU	PURBA MASLI	0.19	0.15
118	DHALAI	MANU	SINDHUKUMAR PARA	0.20	0.16
119	DHALAI	MANU	SOUTH CHAILENGTA	0.13	0.11
120	DHALAI	MANU	SOUTH LALCHERRA	0.14	0.12
121	DHALAI	MANU	UTTAR DHUMACHERRA	0.15	0.12
122	DHALAI	MANU	WEST JAMIRCHERRA	0.09	0.06
123	DHALAI	RAISHYABARI	BAWALKHALI	0.21	0.16
124	DHALAI	RAISHYABARI	NARIKAL KUNJA	0.14	0.09
125	DHALAI	RAISHYABARI	PASCHIM POTACHERRA	0.15	0.13
126	DHALAI	RAISHYABARI	PURBA POTACHERRA	0.19	0.13
127	DHALAI	RAISHYABARI	RAIMA	0.25	0.16
128	DHALAI	RAISHYABARI	RAISHYABARI	0.17	0.11
129	DHALAI	RAISHYABARI	TAICHAKMA	0.19	0.12
130	DHALAI	RAISHYABARI	THAKURCHERRA	0.16	0.11
131	DHALAI	SALEMA	APARESKAR	0.14	0.09
132	DHALAI	SALEMA	ASAPURNA ROAJA PARA	0.12	0.10
133	DHALAI	SALEMA	AVANGA	0.19	0.15
134	DHALAI	SALEMA	BARALUTMA	0.15	0.12
135	DHALAI	SALEMA	CHANKAP	0.14	0.12
136	DHALAI	SALEMA	DAKSHIN KACHUCHERRA	0.16	0.13
137	DHALAI	SALEMA	DEBBARI	0.13	0.11
138	DHALAI	SALEMA	JAMTHUM	0.14	0.12
139	DHALAI	SALEMA	KATALUTMA	0.15	0.13
140	DHALAI	SALEMA	MAHARANIPUR	0.20	0.15
141	DHALAI	SALEMA	MECHURIA	0.10	0.09

Sl.No.	District	Block	GP/VC	Total Biodegradable Solid Waste Generation in TPD	Total waste managed (in TPD)
142	DHALAI	SALEMA	MENDHI	0.21	0.16
143	DHALAI	SALEMA	NAKFUL	0.09	0.09
144	DHALAI	SALEMA	NORTH KACHUCHERRA	0.19	0.15
145	DHALAI	SALEMA	PANBOA	0.19	0.15
146	DHALAI	SALEMA	PASCHIM DALUCHERRA	0.14	0.12
147	DHALAI	SALEMA	PURBA DALUCHERRA	0.19	0.15
148	DHALAI	SALEMA	SALEMA	0.19	0.15
149	DHALAI	SALEMA	SANTIRBAZAR	0.10	0.09
150	DHALAI	SALEMA	SIMBUCKCHAK	0.12	0.11
151	DHALAI	SALEMA	SINGINALA	0.11	0.10
152	GOMATI	AMARPUR	BAMPUR	0.16	0.26
153	GOMATI	AMARPUR	BHOMRACHERRA	0.16	0.21
154	GOMATI	AMARPUR	BIRGONJ	0.15	0.13
155	GOMATI	AMARPUR	BURBURIA	0.12	0.11
156	GOMATI	AMARPUR	DALAK	0.17	0.14
157	GOMATI	AMARPUR	DEBBARI	0.07	0.05
158	GOMATI	AMARPUR	GHUNGIA	0.12	0.13
159	GOMATI	AMARPUR	KHEDARNAL	0.11	0.10
160	GOMATI	AMARPUR	KURMACHERRA	0.19	0.15
161	GOMATI	AMARPUR	LALGIRI	0.22	0.14
162	GOMATI	AMARPUR	MAILAK	0.14	0.15
163	GOMATI	AMARPUR	MALBASA	0.11	0.10
164	GOMATI	AMARPUR	NUTAN BAZAR	0.28	0.42
165	GOMATI	AMARPUR	PAHARPUR	0.16	0.13
166	GOMATI	AMARPUR	PASCHIM DALAK	0.08	0.08
167	GOMATI	AMARPUR	PASCHIM DULUMA	0.16	0.13
168	GOMATI	AMARPUR	PASCHIM MALBASA	0.13	0.08
169	GOMATI	AMARPUR	PASCHIM SARBONG	0.14	0.09
170	GOMATI	AMARPUR	PURBA DULUMA	0.12	0.10
171	GOMATI	AMARPUR	PURBA MALBASA	0.19	0.15
172	GOMATI	AMARPUR	PURBA RANGAMATI	0.12	0.11
173	GOMATI	AMARPUR	PURBA SARBONG	0.09	0.09
174	GOMATI	AMARPUR	RAJKANG	0.20	0.16
175	GOMATI	AMARPUR	RANGAMATI	0.24	0.19
176	GOMATI	AMARPUR	RANGKANG	0.24	0.18
177	GOMATI	AMARPUR	SARBONG	0.13	0.14
178	GOMATI	AMARPUR	THAKCHARA	0.13	0.08
179	GOMATI	AMARPUR	UTTAR CHELLAGONG	0.18	0.25
180	GOMATI	KAKRABAN	DAKSHIN MIRZA	0.08	0.08
181	GOMATI	KAKRABAN	DAKSHIN RANI	0.13	0.11
182	GOMATI	KAKRABAN	DHUDPUSKARINI	0.34	0.25
183	GOMATI	KAKRABAN	DHUPTALI	0.09	0.08
184	GOMATI	KAKRABAN	GANGACHERRA	0.22	0.17
185	GOMATI	KAKRABAN	HARIJALA	0.24	0.18
186	GOMATI	KAKRABAN	ICHACHERRA	0.20	0.16
187	GOMATI	KAKRABAN	JAMJURI	0.33	0.24
188	GOMATI	KAKRABAN	KAKRABAN	0.30	0.22
189	GOMATI	KAKRABAN	KUSAMARA	0.35	0.26

Sl.No.	District	Block	GP/VC	Total Biodegradable Solid Waste Generation in TPD	Total waste managed (in TPD)
190	GOMATI	KAKRABAN	MIRZA	0.19	0.15
191	GOMATI	KAKRABAN	MURAPARA	0.16	0.13
192	GOMATI	KAKRABAN	PALATANA	0.25	0.19
193	GOMATI	KAKRABAN	PURBA MIRZA	0.18	0.14
194	GOMATI	KAKRABAN	PURBA PALATANA	0.20	0.16
195	GOMATI	KAKRABAN	PURBA TULAMURA	0.09	0.09
196	GOMATI	KAKRABAN	RANI	0.22	0.17
197	GOMATI	KAKRABAN	SAMUKCHERRA	0.09	0.09
198	GOMATI	KAKRABAN	SHILGHATI	0.21	0.16
199	GOMATI	KAKRABAN	TULAMURA	0.17	0.14
200	GOMATI	KAKRABAN	UTTAR SHILGHATI	0.18	0.14
201	GOMATI	KAKRABAN	UTTAR TULAMURA	0.13	0.11
202	GOMATI	KARBOOK	CHELLAGONG	0.10	0.07
203	GOMATI	KARBOOK	DAKSHIN CHELLAGONG	0.17	0.11
204	GOMATI	KARBOOK	DAKSHIN EKCHARI	0.09	0.06
205	GOMATI	KARBOOK	EAST KARBOOK	0.15	0.10
206	GOMATI	KARBOOK	ICHACHARI	0.15	0.12
207	GOMATI	KARBOOK	JALAYA	0.12	0.11
208	GOMATI	KARBOOK	JATANBARI	0.15	0.10
209	GOMATI	KARBOOK	JENTA TWISA	0.16	0.18
210	GOMATI	KARBOOK	KARBOOK	0.18	0.38
211	GOMATI	KARBOOK	LABACHERRA	0.16	0.26
212	GOMATI	KARBOOK	LAWGONG	0.12	0.08
213	GOMATI	KARBOOK	MUKCHARI	0.15	0.13
214	GOMATI	KARBOOK	NEW GOMTI	0.11	0.10
215	GOMATI	KARBOOK	PANGBARI	0.13	0.09
216	GOMATI	KARBOOK	PASCHIM EKCHARI	0.10	0.07
217	GOMATI	KARBOOK	PASCHIM MANIKYA DEWAN	0.21	0.27
218	GOMATI	KARBOOK	PATICHARI	0.29	0.24
219	GOMATI	KARBOOK	PURBA MANIKYA DEWAN	0.17	0.11
220	GOMATI	KARBOOK	RAMBHADRA	0.07	0.05
221	GOMATI	KARBOOK	SOUTH KARBOOK	0.15	0.13
222	GOMATI	KARBOOK	UTTAR EKCHARI	0.20	0.28
223	GOMATI	KARBOOK	WEST KARBOOK	0.18	0.12
224	GOMATI	KILLA	ATHARABULA	0.14	0.11
225	GOMATI	KILLA	BAGMA	0.17	0.14
226	GOMATI	KILLA	DAKSHIN BARMURA	0.20	0.16
227	GOMATI	KILLA	DAKSHIN BRAJENDRANAGAR	0.18	0.14
228	GOMATI	KILLA	DARJEELING	0.12	0.13
229	GOMATI	KILLA	DEWANBARI	0.19	0.15
230	GOMATI	KILLA	JALEMA	0.17	0.14
231	GOMATI	KILLA	JOYINGBARI	0.17	0.14
232	GOMATI	KILLA	KACHIGANG	0.18	0.14
233	GOMATI	KILLA	KILLA	0.25	0.19
234	GOMATI	KILLA	KOWAIMURA	0.19	0.15
235	GOMATI	KILLA	NOABARI	0.10	0.09
236	GOMATI	KILLA	PURBA KHUPILONG	0.19	0.12
237	GOMATI	KILLA	RAIYABARI	0.21	0.17

Sl.No.	District	Block	GP/VC	Total Biodegradable Solid Waste Generation in TPD	Total waste managed (in TPD)
238	GOMATI	KILLA	UTTAR BARMURA	0.11	0.10
239	GOMATI	KILLA	UTTAR BRAJENDRANAGAR	0.25	0.19
240	GOMATI	MATABARI	ADIPUR	0.11	0.07
241	GOMATI	MATABARI	BRAHMMACHERRA	0.07	0.05
242	GOMATI	MATABARI	CHANDRAPUR COLLONY	0.04	0.03
243	GOMATI	MATABARI	CHANDRAPUR R.F	0.07	0.05
244	GOMATI	MATABARI	CHANDRAPUR VILLAGE	0.19	0.13
245	GOMATI	MATABARI	DAKSHIN MAHARANI	0.18	0.12
246	GOMATI	MATABARI	DAKSHIN MATABARI	0.17	0.11
247	GOMATI	MATABARI	DAKSHIN MURAPARA	0.15	0.10
248	GOMATI	MATABARI	EAST SOUTH MAHARANI	0.03	0.02
249	GOMATI	MATABARI	FULKUMARI	0.28	0.18
250	GOMATI	MATABARI	GAMARIA	0.17	0.11
251	GOMATI	MATABARI	GARJEE	0.09	0.06
252	GOMATI	MATABARI	GARJEECHERRA	0.09	0.06
253	GOMATI	MATABARI	HOLAKHET	0.18	0.14
254	GOMATI	MATABARI	INDIRANAGAR	0.27	0.20
255	GOMATI	MATABARI	JOALIKHAMAR	0.08	0.18
256	GOMATI	MATABARI	KALABON	0.12	0.08
257	GOMATI	MATABARI	KHILPARA	0.41	0.27
258	GOMATI	MATABARI	KUNJABAN	0.18	0.12
259	GOMATI	MATABARI	LAXMIPUR	0.11	0.07
260	GOMATI	MATABARI	MAHARANI	0.22	0.15
261	GOMATI	MATABARI	MATABARI	0.19	0.15
262	GOMATI	MATABARI	PASCHIM KHILPARA	0.02	0.07
263	GOMATI	MATABARI	PERATIA	0.11	0.23
264	GOMATI	MATABARI	PITRA	0.18	0.12
265	GOMATI	MATABARI	POTAMATI	0.11	0.07
266	GOMATI	MATABARI	PURBA CHANDRAPUR R.F	0.12	0.08
267	GOMATI	MATABARI	PURBA GARJEECHERRA	0.16	0.10
268	GOMATI	MATABARI	PURBA KUNJABAN	0.13	1.23
269	GOMATI	MATABARI	PURBA MOGPUSKARINI	0.11	0.08
270	GOMATI	MATABARI	RAJNAGAR	0.23	0.15
271	GOMATI	MATABARI	SIMSIMA	0.09	0.06
272	GOMATI	MATABARI	TAINANI	0.11	0.08
273	GOMATI	MATABARI	UTTAR CHANDRAPUR	0.14	0.09
274	GOMATI	MATABARI	UTTAR KALABON	0.10	0.07
275	GOMATI	MATABARI	UTTAR MAHARANI	0.24	0.16
276	GOMATI	OMPI	BAISHYAMANI PARA	0.10	0.06
277	GOMATI	OMPI	CHECHUA	0.17	0.11
278	GOMATI	OMPI	DAKSHIN CHHANGANG	0.15	0.12
279	GOMATI	OMPI	DAKSHIN TAIDU	0.10	0.06
280	GOMATI	OMPI	DHANLEKHA	0.11	0.07
281	GOMATI	OMPI	EKJANCHERRA	0.13	0.08
282	GOMATI	OMPI	GAMAICHERRA	0.18	0.17
283	GOMATI	OMPI	HARIPUR	0.09	0.06
284	GOMATI	OMPI	JAMBUKCHERRA	0.16	0.10
285	GOMATI	OMPI	MELCHI	0.10	0.07

Sl.No.	District	Block	GP/VC	Total Biodegradable Solid Waste Generation in TPD	Total waste managed (in TPD)
286	GOMATI	OMPI	OMPICHERRA	0.08	0.06
287	GOMATI	OMPI	OMPINAGAR	0.22	0.15
288	GOMATI	OMPI	PALKU	0.18	0.12
289	GOMATI	OMPI	PASCHIM TAICHHLONG	0.16	0.10
290	GOMATI	OMPI	PURBA TAICHHLONG	0.13	0.09
291	GOMATI	OMPI	SONACHERRA	0.13	0.09
292	GOMATI	OMPI	SOUTH OMPI	0.11	0.12
293	GOMATI	OMPI	TAICHAKMA	0.10	0.06
294	GOMATI	OMPI	TAIDU	0.08	0.05
295	GOMATI	OMPI	TAIDU DHEPA	0.10	0.06
296	GOMATI	OMPI	UTTAR CHHANGANG	0.07	0.04
297	GOMATI	OMPI	UTTAR TAIDU	0.12	0.08
298	GOMATI	SILACHARI	AILMARA	0.20	0.16
299	GOMATI	SILACHARI	BAGACHATAL	0.07	0.10
300	GOMATI	SILACHARI	BARABIL	0.16	0.13
301	GOMATI	SILACHARI	GHORAKAPPA	0.12	0.11
302	GOMATI	SILACHARI	HAJACHARI	0.09	0.08
303	GOMATI	SILACHARI	KAPTALI	0.07	0.13
304	GOMATI	SILACHARI	SILACHARI	0.19	0.15
305	GOMATI	SILACHARI	SUKNACHARI	0.14	0.14
306	GOMATI	TEPANIA	AMTALI	0.24	0.16
307	GOMATI	TEPANIA	BAGABASA	0.23	0.21
308	GOMATI	TEPANIA	BARABIYA	0.11	0.10
309	GOMATI	TEPANIA	CHATARIA	0.22	0.17
310	GOMATI	TEPANIA	DAKSHIN BAGMA	0.14	0.09
311	GOMATI	TEPANIA	DHAJANAGAR	0.29	0.19
312	GOMATI	TEPANIA	GAKULPUR	0.27	0.18
313	GOMATI	TEPANIA	GARJANMURA	0.28	0.18
314	GOMATI	TEPANIA	HADRA	0.34	0.22
315	GOMATI	TEPANIA	KARAIMURA	0.20	0.13
316	GOMATI	TEPANIA	PASCHIM DHAJANAGAR	0.12	0.08
317	GOMATI	TEPANIA	PASCHIM KHUJILONG	0.11	0.15
318	GOMATI	TEPANIA	PURBA BARABIYA	0.13	0.09
319	GOMATI	TEPANIA	PURBA DHAJANAGAR	0.18	0.12
320	GOMATI	TEPANIA	PURBA GOKULPUR	0.24	0.16
321	GOMATI	TEPANIA	RANGAMATI	0.11	0.07
322	GOMATI	TEPANIA	SALGARA	0.20	0.16
323	GOMATI	TEPANIA	TEPANIA	0.26	0.17
324	GOMATI	TEPANIA	UTTAR SALGHARA	0.17	0.11
325	KHOWAI	KALYANPUR	DAKSHIN DURGAPUR	0.22	0.17
326	KHOWAI	KALYANPUR	DURGAPUR	0.14	0.12
327	KHOWAI	KALYANPUR	DWARIKPUR	0.18	0.14
328	KHOWAI	KALYANPUR	EAST GHILATALI	0.07	0.07
329	KHOWAI	KALYANPUR	GHILATALI	0.14	0.12
330	KHOWAI	KALYANPUR	KALYANPUR	0.17	0.19
331	KHOWAI	KALYANPUR	KAMALNAGAR	0.09	0.08
332	KHOWAI	KALYANPUR	NAKSHIRAI DEBBARMA	0.09	0.08
333	KHOWAI	KALYANPUR	PASCHIM DWARIKPUR	0.14	0.12

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334	KHOWAI	KALYANPUR	PASCHIM GHILATALI	0.09	0.09
335	KHOWAI	KALYANPUR	PASCHIM KUNJABAN	0.14	0.12
336	KHOWAI	KALYANPUR	PRAMODNAGAR	0.08	0.08
337	KHOWAI	KALYANPUR	PREM SINGH ORANG	0.04	0.06
338	KHOWAI	KALYANPUR	PURBA KALYANPUR	0.22	0.17
339	KHOWAI	KALYANPUR	PURBA KUNJABAN	0.19	0.20
340	KHOWAI	KALYANPUR	RAJANI SARDAR PARA	0.14	0.12
341	KHOWAI	KALYANPUR	RUPRAI	0.07	0.07
342	KHOWAI	KALYANPUR	SOUTH GILATALI	0.11	0.10
343	KHOWAI	KALYANPUR	UTTAR GHILATALI	0.07	0.07
344	KHOWAI	KALYANPUR	UTTAR KAMALNAGAR	0.21	0.17
345	KHOWAI	KHOWAI	BAGAN	0.12	0.10
346	KHOWAI	KHOWAI	BARABIL	0.16	0.13
347	KHOWAI	KHOWAI	DAKSHIN SINGICHERRA	0.10	0.09
348	KHOWAI	KHOWAI	DHALABIL	0.16	0.13
349	KHOWAI	KHOWAI	GOURNAGAR	0.11	0.10
350	KHOWAI	KHOWAI	JAMBURA	0.30	0.22
351	KHOWAI	KHOWAI	LAXMI NARAYANPUR	0.24	0.18
352	KHOWAI	KHOWAI	MADHYA GANKI	0.26	0.20
353	KHOWAI	KHOWAI	MANDAYA SINGICHERRA	0.12	0.10
354	KHOWAI	KHOWAI	PAHARMURA	0.16	0.13
355	KHOWAI	KHOWAI	PASCHIM CHEBRI	0.23	0.17
356	KHOWAI	KHOWAI	PASCHIM GANKI	0.24	0.18
357	KHOWAI	KHOWAI	PASCHIM SINGICHERRA	0.19	0.15
358	KHOWAI	KHOWAI	PASCHIM SONATALA	0.25	0.19
359	KHOWAI	KHOWAI	PURBA CHEBRI	0.11	0.10
360	KHOWAI	KHOWAI	PURBA GANKI	0.21	0.16
361	KHOWAI	KHOWAI	PURBA RAMCHANDRA GHAT	0.24	0.21
362	KHOWAI	KHOWAI	PURBA SONATALA	0.03	0.05
363	KHOWAI	KHOWAI	SAMATAL PADMABIL	0.11	0.10
364	KHOWAI	KHOWAI	SANTINAGAR	0.14	0.12
365	KHOWAI	KHOWAI	SIPAIHOUR	0.12	0.10
366	KHOWAI	KHOWAI	SONATALA	0.15	0.12
367	KHOWAI	KHOWAI	UTTAR CHEBRI	0.17	0.13
368	KHOWAI	KHOWAI	UTTAR RAMCHANDRA GHAT	0.15	0.13
369	KHOWAI	KHOWAI	UTTAR SINGICHERRA	0.08	0.08
370	KHOWAI	MUNGIKAMI	ATHARAMURA	0.20	0.16
371	KHOWAI	MUNGIKAMI	DAKSHIN GOKULNAGAR	0.19	0.15
372	KHOWAI	MUNGIKAMI	DAKSHIN MAHARANIPUR	0.15	0.13
373	KHOWAI	MUNGIKAMI	HALUDIA	0.12	0.10
374	KHOWAI	MUNGIKAMI	KAKRACHERRA	0.12	0.11
375	KHOWAI	MUNGIKAMI	MAHARANIPUR	0.16	0.13
376	KHOWAI	MUNGIKAMI	MANIK DEBBARMA	0.19	0.15
377	KHOWAI	MUNGIKAMI	NAMANJOY	0.13	0.11
378	KHOWAI	MUNGIKAMI	NONACHERRA	0.10	0.09
379	KHOWAI	MUNGIKAMI	PURBA LAXMIPUR	0.19	0.15
380	KHOWAI	MUNGIKAMI	RAMKRISHNAPUR	0.15	0.12
381	KHOWAI	MUNGIKAMI	SRIRAMKHARA	0.19	0.15

Sl.No.	District	Block	GP/VC	Total Biodegradable Solid Waste Generation in TPD	Total waste managed (in TPD)
382	KHOWAI	MUNGIAKAMI	TUIKARMA	0.16	0.13
383	KHOWAI	MUNGIAKAMI	UTTAR GOKULNAGAR	0.18	0.14
384	KHOWAI	PADMABIL	AKHRABARI	0.17	0.11
385	KHOWAI	PADMABIL	BAGABIL	0.16	0.11
386	KHOWAI	PADMABIL	DAKSHIN PADMABIL	0.17	0.16
387	KHOWAI	PADMABIL	DAKSHIN RAM CHANDRA GHAT	0.25	0.27
388	KHOWAI	PADMABIL	GAYAMANIBARI	0.18	0.14
389	KHOWAI	PADMABIL	JALAI TWICHA	0.12	0.08
390	KHOWAI	PADMABIL	KHIRODENAGAR	0.12	0.16
391	KHOWAI	PADMABIL	MARE HADUK	0.22	0.17
392	KHOWAI	PADMABIL	PACHHIM BELCHERRA	0.25	0.19
393	KHOWAI	PADMABIL	PAGLABARI	0.23	0.18
394	KHOWAI	PADMABIL	PURBA BELCHERRA	0.14	0.09
395	KHOWAI	PADMABIL	RAMDAYAL BARI	0.23	0.20
396	KHOWAI	PADMABIL	RASARAJ NAGAR	0.17	0.11
397	KHOWAI	PADMABIL	RATANPUR	0.28	0.21
398	KHOWAI	PADMABIL	TUICHACHINBARI	0.20	0.13
399	KHOWAI	PADMABIL	UPENDRANAGAR	0.22	0.14
400	KHOWAI	PADMABIL	UTTAR PADMABIL	0.21	0.29
401	KHOWAI	TELIAMURA	BRAHMACHERRA	0.17	0.11
402	KHOWAI	TELIAMURA	CHAKMAGHAT	0.25	0.19
403	KHOWAI	TELIAMURA	DAKSHIN KRISHNAPUR	0.23	0.15
404	KHOWAI	TELIAMURA	DAKSHIN PULINPUR	0.11	0.07
405	KHOWAI	TELIAMURA	DUSKI	0.12	0.10
406	KHOWAI	TELIAMURA	EAST SARDUKARKARI	0.14	0.09
407	KHOWAI	TELIAMURA	GAMAIBARI	0.19	0.15
408	KHOWAI	TELIAMURA	HADRAI	0.17	0.11
409	KHOWAI	TELIAMURA	HOWAIBARI	0.21	0.14
410	KHOWAI	TELIAMURA	JAGANNATHBARI	0.30	0.19
411	KHOWAI	TELIAMURA	KHAMARBARI	0.14	0.10
412	KHOWAI	TELIAMURA	KHASHIA MANGAL	0.10	0.09
413	KHOWAI	TELIAMURA	LAXMIPUR	0.28	0.18
414	KHOWAI	TELIAMURA	MADHYA KRISHNAPUR	0.21	0.17
415	KHOWAI	TELIAMURA	MAIGANGA	0.31	0.20
416	KHOWAI	TELIAMURA	MOHARCHERRA	0.34	0.23
417	KHOWAI	TELIAMURA	PASCHIM HOWAIBARI	0.19	0.15
418	KHOWAI	TELIAMURA	PASCHIM TELIAMURA	0.23	0.15
419	KHOWAI	TELIAMURA	RUPA CHERRA	0.12	0.08
420	KHOWAI	TELIAMURA	SARDU KARKARI	0.12	0.08
421	KHOWAI	TELIAMURA	SOUTH HADRAI	0.11	0.08
422	KHOWAI	TELIAMURA	TUICHINDRAI	0.20	0.13
423	KHOWAI	TELIAMURA	UTTAR KRISHNAPUR	0.24	0.18
424	KHOWAI	TELIAMURA	UTTAR PULINPUR	0.23	0.15
425	KHOWAI	TELIAMURA	VIVEKANANDANAGAR	0.21	0.17
426	KHOWAI	TULASIKHAR	ASHARAMBARI	0.13	0.11
427	KHOWAI	TULASIKHAR	BADLABARI	0.12	0.08
428	KHOWAI	TULASIKHAR	BANBAZAR	0.14	0.12
429	KHOWAI	TULASIKHAR	BEHALABARI	0.14	0.15

Sl.No.	District	Block	GP/VC	Total Biodegradable Solid Waste Generation in TPD	Total waste managed (in TPD)
430	KHOWAI	TULASIKHAR	BIDYABIL	0.13	0.09
431	KHOWAI	TULASIKHAR	EAST BADLABARI	0.12	0.08
432	KHOWAI	TULASIKHAR	EAST BEHALABARI	0.03	0.02
433	KHOWAI	TULASIKHAR	HALONG MATAI	0.11	0.10
434	KHOWAI	TULASIKHAR	PASCHIM BACHAIBARI	0.13	0.11
435	KHOWAI	TULASIKHAR	PASCHIM CHAMPACHERRA	0.23	0.17
436	KHOWAI	TULASIKHAR	PASCHIM KARINGICHERRA	0.15	0.13
437	KHOWAI	TULASIKHAR	PASCHIM LAXMICHERRA	0.13	0.11
438	KHOWAI	TULASIKHAR	PASCHIM RAJNAGAR	0.16	0.13
439	KHOWAI	TULASIKHAR	PASCHIM TAKCHAYABARI	0.12	0.08
440	KHOWAI	TULASIKHAR	PURBA BACHAIBARI	0.29	0.22
441	KHOWAI	TULASIKHAR	PURBA CHAMPACHERRA	0.22	0.14
442	KHOWAI	TULASIKHAR	PURBA RAJNGAR	0.21	0.14
443	KHOWAI	TULASIKHAR	PURBA SINGHICHERRA	0.10	0.07
444	KHOWAI	TULASIKHAR	PURBA TAKCHAYA	0.14	0.12
445	KHOWAI	TULASIKHAR	RADHA CHARAN NAGAR	0.09	0.06
446	KHOWAI	TULASIKHAR	RAJNAGAR	0.04	0.02
447	KHOWAI	TULASIKHAR	SHIKARIBARI	0.11	0.10
448	KHOWAI	TULASIKHAR	TUICHINGRAM BARI	0.21	0.14
449	NORTH TRIPUR	DAMCHERRA	DAMCHERRA	0.24	0.18
450	NORTH TRIPUR	DAMCHERRA	DAMCHERRA R.F	0.23	0.18
451	NORTH TRIPUR	DAMCHERRA	HINGSKANG	0.05	0.06
452	NORTH TRIPUR	DAMCHERRA	JURI R.F	0.10	0.09
453	NORTH TRIPUR	DAMCHERRA	KACHARICHERRA	0.14	0.12
454	NORTH TRIPUR	DAMCHERRA	KALAGANG SARKHI	0.05	0.06
455	NORTH TRIPUR	DAMCHERRA	KHEDACHERRA	0.17	0.14
456	NORTH TRIPUR	DAMCHERRA	MONACHERRA	0.11	0.07
457	NORTH TRIPUR	DAMCHERRA	PIPLACHERRA	0.12	0.10
458	NORTH TRIPUR	DAMCHERRA	RAHUMCHERRA	0.12	0.10
459	NORTH TRIPUR	DAMCHERRA	THUMSARAI PARA	0.10	0.17
460	NORTH TRIPUR	DAMCHERRA	UTTAMJOY PARA	0.08	0.08
461	NORTH TRIPUR	DAMCHERRA	WEST DAMCHERRA	0.06	0.07
462	NORTH TRIPUR	DASDA	ANANDA SAGAR	0.16	0.13
463	NORTH TRIPUR	DASDA	DAINCHERRA	0.15	0.13
464	NORTH TRIPUR	DASDA	DAKSHIN DASDA	0.08	0.08
465	NORTH TRIPUR	DASDA	DAKSHIN TUICHAMA	0.21	0.14
466	NORTH TRIPUR	DASDA	DASAMANI PARA	0.14	0.09
467	NORTH TRIPUR	DASDA	GACHIRAM PARA	0.11	0.07
468	NORTH TRIPUR	DASDA	KALAPANI	0.11	0.07
469	NORTH TRIPUR	DASDA	KANGRAI	0.12	0.08
470	NORTH TRIPUR	DASDA	KHAKCHAN PARA	0.15	0.10
471	NORTH TRIPUR	DASDA	KHUMPUI	0.09	0.09
472	NORTH TRIPUR	DASDA	MANU CHAILENGTA	0.09	0.08
473	NORTH TRIPUR	DASDA	PASCHIM BHANDARIMA	0.17	0.11
474	NORTH TRIPUR	DASDA	PASCHIM SATNALA	0.15	0.10
475	NORTH TRIPUR	DASDA	PURBA BHANDARIMA	0.08	0.08
476	NORTH TRIPUR	DASDA	PURBA SATNALA	0.11	0.07
477	NORTH TRIPUR	DASDA	RADHAMADHAV PUR	0.13	0.09

Sl.No.	District	Block	GP/VC	Total Biodegradable Solid Waste Generation in TPD	Total waste managed (in TPD)
478	NORTH TRIPUR	DASDA	SHAKHAN SHERMOON	0.09	0.06
479	NORTH TRIPUR	DASDA	SUBHASHNAGAR	0.37	0.27
480	NORTH TRIPUR	DASDA	TUISCHAMA	0.10	0.09
481	NORTH TRIPUR	DASDA	UTTAR DASDA	0.22	0.17
482	NORTH TRIPUR	JAMPUI HILLS	KALAGANG	0.10	0.07
483	NORTH TRIPUR	JAMPUI HILLS	KANPUI	0.10	0.06
484	NORTH TRIPUR	JAMPUI HILLS	LONGAIVALLEY	0.10	0.06
485	NORTH TRIPUR	JAMPUI HILLS	PASCHIM HMANPUI	0.13	0.09
486	NORTH TRIPUR	JAMPUI HILLS	SABUAL	0.13	0.08
487	NORTH TRIPUR	JAMPUI HILLS	TLANGSANG	0.07	0.04
488	NORTH TRIPUR	JAMPUI HILLS	VANGHMUN	0.11	0.07
489	NORTH TRIPUR	JUBARAJNAGAR	BAGAPASA	0.13	0.14
490	NORTH TRIPUR	JUBARAJNAGAR	BALIDHUM	0.13	0.11
491	NORTH TRIPUR	JUBARAJNAGAR	CHARUPASSA	0.08	0.08
492	NORTH TRIPUR	JUBARAJNAGAR	DEQANPASA	0.19	0.13
493	NORTH TRIPUR	JUBARAJNAGAR	DUPIRBOND	0.22	0.15
494	NORTH TRIPUR	JUBARAJNAGAR	HUPLONG	0.24	0.19
495	NORTH TRIPUR	JUBARAJNAGAR	JUBARAJNAGAR	0.14	0.12
496	NORTH TRIPUR	JUBARAJNAGAR	KAMESWAR	0.16	0.11
497	NORTH TRIPUR	JUBARAJNAGAR	LALCHERRA	0.15	0.13
498	NORTH TRIPUR	JUBARAJNAGAR	MADHUBAN	0.08	0.08
499	NORTH TRIPUR	JUBARAJNAGAR	MANGALKHALI	0.09	0.08
500	NORTH TRIPUR	JUBARAJNAGAR	NORTH GANGANAGAR	0.16	0.13
501	NORTH TRIPUR	JUBARAJNAGAR	PASCHIM DEWANPASA	0.10	0.12
502	NORTH TRIPUR	JUBARAJNAGAR	PASCHIM TILTHAI	0.13	0.08
503	NORTH TRIPUR	JUBARAJNAGAR	PURBA TILTHAI	0.17	0.19
504	NORTH TRIPUR	JUBARAJNAGAR	RADHAPUR	0.25	0.22
505	NORTH TRIPUR	JUBARAJNAGAR	RAJNAGAR	0.25	0.19
506	NORTH TRIPUR	JUBARAJNAGAR	SOUTH GANGANAGAR	0.18	0.63
507	NORTH TRIPUR	JUBARAJNAGAR	SRIPUR	0.21	0.19
508	NORTH TRIPUR	JUBARAJNAGAR	TANGIBARI	0.18	0.14
509	NORTH TRIPUR	JUBARAJNAGAR	UPTAKHALI	0.16	0.16
510	NORTH TRIPUR	JUBARAJNAGAR	ZAITHANG	0.07	0.05
511	NORTH TRIPUR	KADAMTALA	BAGHAN	0.22	0.19
512	NORTH TRIPUR	KADAMTALA	BARGUL	0.13	1.04
513	NORTH TRIPUR	KADAMTALA	BISHNUPUR	0.19	0.23
514	NORTH TRIPUR	KADAMTALA	BRAJENDRA NAGAR	0.28	0.37
515	NORTH TRIPUR	KADAMTALA	CHURAIBARI	0.21	0.16
516	NORTH TRIPUR	KADAMTALA	DAKSHIN KADAMTALA	0.08	1.16
517	NORTH TRIPUR	KADAMTALA	FULBARI	0.16	0.16
518	NORTH TRIPUR	KADAMTALA	KADAMTALA	0.33	0.24
519	NORTH TRIPUR	KADAMTALA	KALAGANGERPAR	0.22	0.17
520	NORTH TRIPUR	KADAMTALA	KURTI	0.20	0.15
521	NORTH TRIPUR	KADAMTALA	PURBA CHURAI BARI	0.11	1.29
522	NORTH TRIPUR	KADAMTALA	PURBA FULBARI	0.16	0.16
523	NORTH TRIPUR	KADAMTALA	RAJNAGAR	0.12	1.71
524	NORTH TRIPUR	KADAMTALA	RANIBARI	0.16	0.50
525	NORTH TRIPUR	KADAMTALA	SARALA	0.07	0.17

Sl.No.	District	Block	GP/VC	Total Biodegradable Solid Waste Generation in TPD	Total waste managed (in TPD)
526	NORTH TRIPUR	KADAMTALA	SARASPUR	0.29	0.24
527	NORTH TRIPUR	KADAMTALA	SATSANGAM	0.21	0.42
528	NORTH TRIPUR	KADAMTALA	TARAKPUR	0.14	0.14
529	NORTH TRIPUR	KADAMTALA	UTTAR FULBARI	0.19	0.15
530	NORTH TRIPUR	KALACHERRA	ALGAPUR	0.16	0.13
531	NORTH TRIPUR	KALACHERRA	BALICHARA	0.10	0.32
532	NORTH TRIPUR	KALACHERRA	BARUKANDI	0.28	0.23
533	NORTH TRIPUR	KALACHERRA	BHAGYAPUR	0.24	0.78
534	NORTH TRIPUR	KALACHERRA	CHANDRAPUR	0.23	0.18
535	NORTH TRIPUR	KALACHERRA	EAST HURUA	0.25	0.19
536	NORTH TRIPUR	KALACHERRA	GOBINDAPUR	0.21	0.16
537	NORTH TRIPUR	KALACHERRA	ICHAILALCHERRA	0.28	0.21
538	NORTH TRIPUR	KALACHERRA	LAXMINAGAR	0.21	0.34
539	NORTH TRIPUR	KALACHERRA	NADIAPUR SANICHERRA	0.17	0.21
540	NORTH TRIPUR	KALACHERRA	NORTH HURUA	0.21	0.16
541	NORTH TRIPUR	KALACHERRA	PRATYEKROY	0.21	0.99
542	NORTH TRIPUR	KALACHERRA	RAGHNA	0.19	0.25
543	NORTH TRIPUR	KALACHERRA	SAKAIBARI	0.14	0.48
544	NORTH TRIPUR	KALACHERRA	SANICHERRA	0.12	0.10
545	NORTH TRIPUR	KALACHERRA	SOUTH HURUA	0.18	0.82
546	NORTH TRIPUR	KALACHERRA	WEST ICAHILALCHERRA	0.08	0.65
547	NORTH TRIPUR	LALJURI	CHANDIPUR	0.17	0.14
548	NORTH TRIPUR	LALJURI	DAKSHIN LALJURI	0.20	0.16
549	NORTH TRIPUR	LALJURI	JAMARAI PARA	0.10	0.09
550	NORTH TRIPUR	LALJURI	JOYMANI PARA	0.11	0.07
551	NORTH TRIPUR	LALJURI	KANCHANCHERRA	0.17	0.14
552	NORTH TRIPUR	LALJURI	KANCHANPUR	0.36	0.23
553	NORTH TRIPUR	LALJURI	MAKUMCHERRA	0.14	0.09
554	NORTH TRIPUR	LALJURI	RABINDRANAGAR	0.12	0.11
555	NORTH TRIPUR	LALJURI	SALKAHAM	0.06	0.04
556	NORTH TRIPUR	LALJURI	SANTIPUR	0.11	0.07
557	NORTH TRIPUR	LALJURI	SHIBNAGAR	0.19	0.13
558	NORTH TRIPUR	LALJURI	UJAN MACHMARA	0.11	0.07
559	NORTH TRIPUR	LALJURI	UTTAR LALJURI	0.09	0.08
560	NORTH TRIPUR	PANISAGAR	AGNIPASA	0.10	0.07
561	NORTH TRIPUR	PANISAGAR	BILTHAI	0.19	0.15
562	NORTH TRIPUR	PANISAGAR	CHANDRA HALAM PARA	0.10	0.07
563	NORTH TRIPUR	PANISAGAR	DAKSHIN PADMABIL	0.16	0.10
564	NORTH TRIPUR	PANISAGAR	DAKSHIN PANISAGAR	0.06	0.04
565	NORTH TRIPUR	PANISAGAR	DEOCHERRA	0.30	0.20
566	NORTH TRIPUR	PANISAGAR	INDURALI	0.07	0.05
567	NORTH TRIPUR	PANISAGAR	JALABASA	0.12	0.08
568	NORTH TRIPUR	PANISAGAR	NOAGAON	0.12	0.08
569	NORTH TRIPUR	PANISAGAR	PASCHIM PADMABIL	0.17	0.11
570	NORTH TRIPUR	PANISAGAR	PEKUCHERRA	0.11	0.07
571	NORTH TRIPUR	PANISAGAR	PURBA JALABASSA	0.19	0.13
572	NORTH TRIPUR	PANISAGAR	PURBA ROWA	0.15	0.10
573	NORTH TRIPUR	PANISAGAR	RAMNAGAR	0.18	0.12

Sl.No.	District	Block	GP/VC	Total Biodegradable Solid Waste Generation in TPD	Total waste managed (in TPD)
574	NORTH TRIPUR	PANISAGAR	ROWA	0.29	0.22
575	NORTH TRIPUR	PANISAGAR	UTTAR DEOCHERRA	0.09	0.06
576	NORTH TRIPUR	PANISAGAR	UTTAR PADMABIL	0.17	0.11
577	NORTH TRIPUR	PANISAGAR	WEST PANISAGAR	0.21	0.14
578	SEPAHIJALA	BISHALGARH	ARABINDANAGAR	0.25	0.17
579	SEPAHIJALA	BISHALGARH	BADIYAR DIGHI	0.29	0.19
580	SEPAHIJALA	BISHALGARH	BHATI LARAMA	0.21	0.17
581	SEPAHIJALA	BISHALGARH	BHATIBARI	0.26	0.17
582	SEPAHIJALA	BISHALGARH	CHAMPAMURA	0.32	0.21
583	SEPAHIJALA	BISHALGARH	CHANDRANAGAR	0.33	0.22
584	SEPAHIJALA	BISHALGARH	DAKSHIN MADHUPUR	0.28	0.18
585	SEPAHIJALA	BISHALGARH	DEBIPUR	0.17	0.24
586	SEPAHIJALA	BISHALGARH	GAKULNAGAR	0.41	0.30
587	SEPAHIJALA	BISHALGARH	GAZARIA	0.19	0.15
588	SEPAHIJALA	BISHALGARH	GHANIAMARA	0.25	0.19
589	SEPAHIJALA	BISHALGARH	GOLAGHATI	0.47	0.31
590	SEPAHIJALA	BISHALGARH	GOPINAGAR	0.27	0.18
591	SEPAHIJALA	BISHALGARH	HARISHNAGAR	0.16	0.11
592	SEPAHIJALA	BISHALGARH	KAIYADEPHA	0.25	0.17
593	SEPAHIJALA	BISHALGARH	KAMALASAGAR	0.31	0.20
594	SEPAHIJALA	BISHALGARH	KASBA	0.37	0.24
595	SEPAHIJALA	BISHALGARH	KONABAN	0.15	0.10
596	SEPAHIJALA	BISHALGARH	KRISHNA KISHORENAGAR	0.44	0.29
597	SEPAHIJALA	BISHALGARH	LAXMIBIL	0.41	0.30
598	SEPAHIJALA	BISHALGARH	LEMBUTALI	0.30	0.20
599	SEPAHIJALA	BISHALGARH	MADHUPUR	0.21	0.24
600	SEPAHIJALA	BISHALGARH	MADHYA LAXMIBILL	0.24	0.18
601	SEPAHIJALA	BISHALGARH	NABINAGAR	0.42	0.30
602	SEPAHIJALA	BISHALGARH	NEHEL CHANDRANAGAR	0.29	0.19
603	SEPAHIJALA	BISHALGARH	PATHALIA	0.21	0.19
604	SEPAHIJALA	BISHALGARH	PATHRIADWAR	0.21	0.14
605	SEPAHIJALA	BISHALGARH	PRABHURAMPUR	0.46	0.30
606	SEPAHIJALA	BISHALGARH	PURATHAL RAJNAGAR	0.17	0.11
607	SEPAHIJALA	BISHALGARH	PURBA GAKULNAGAR	0.18	0.12
608	SEPAHIJALA	BISHALGARH	RADHANAGAR	0.17	0.11
609	SEPAHIJALA	BISHALGARH	RAGHUNATHPUR	0.20	0.13
610	SEPAHIJALA	BISHALGARH	ROUTHKHALA	0.34	0.40
611	SEPAHIJALA	BOXANAGAR	ANANDANAGAR	0.13	0.14
612	SEPAHIJALA	BOXANAGAR	ARALIA	0.14	0.14
613	SEPAHIJALA	BOXANAGAR	ASHABARI	0.18	0.12
614	SEPAHIJALA	BOXANAGAR	BAGBER	0.04	0.03
615	SEPAHIJALA	BOXANAGAR	BEJOYNAGAR	0.09	0.11
616	SEPAHIJALA	BOXANAGAR	BOXANAGAR	0.20	0.13
617	SEPAHIJALA	BOXANAGAR	DAKSHIN KALAMCHORA	0.20	0.18
618	SEPAHIJALA	BOXANAGAR	DAYALPARA	0.07	0.05
619	SEPAHIJALA	BOXANAGAR	DHANIRAMPUR	0.11	0.15
620	SEPAHIJALA	BOXANAGAR	DURGAPUR	0.12	0.08
621	SEPAHIJALA	BOXANAGAR	KALASHIMURA	0.21	0.19

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622	SEPAHIJALA	BOXANAGAR	KAMALNAGAR	0.24	0.19
623	SEPAHIJALA	BOXANAGAR	KULUBARI	0.19	0.18
624	SEPAHIJALA	BOXANAGAR	MADHYA BOXANAGAR	0.17	0.11
625	SEPAHIJALA	BOXANAGAR	MAINAMA	0.14	0.15
626	SEPAHIJALA	BOXANAGAR	MANIKYANAGAR	0.23	0.18
627	SEPAHIJALA	BOXANAGAR	MATINAGAR	0.26	0.22
628	SEPAHIJALA	BOXANAGAR	NABADWIPCHANDRANAGAR	0.05	0.06
629	SEPAHIJALA	BOXANAGAR	PUTIA	0.14	0.09
630	SEPAHIJALA	BOXANAGAR	RAHIMPUR	0.20	0.18
631	SEPAHIJALA	BOXANAGAR	UTTAR KALAMCHORA	0.14	0.14
632	SEPAHIJALA	BOXANAGAR	VALUARCHAR	0.20	0.13
633	SEPAHIJALA	CHARILAM	AMTALI	0.24	0.42
634	SEPAHIJALA	CHARILAM	ARALIA	0.24	0.24
635	SEPAHIJALA	CHARILAM	BANGSHIBARI	0.13	0.22
636	SEPAHIJALA	CHARILAM	BANSTATLI	0.14	0.35
637	SEPAHIJALA	CHARILAM	BARJALA	0.16	0.16
638	SEPAHIJALA	CHARILAM	BATHANMURA	0.10	0.12
639	SEPAHIJALA	CHARILAM	BIHRAMGANJ	0.25	0.22
640	SEPAHIJALA	CHARILAM	BRAJAPUR	0.20	0.16
641	SEPAHIJALA	CHARILAM	CHESRIMAI	0.16	0.18
642	SEPAHIJALA	CHARILAM	DAKSHIN CHARILAM	0.32	0.34
643	SEPAHIJALA	CHARILAM	DHARIATHAL	0.08	0.21
644	SEPAHIJALA	CHARILAM	LALSINGHMURA	0.14	0.12
645	SEPAHIJALA	CHARILAM	MADYA BRAJAPUR	0.17	0.32
646	SEPAHIJALA	CHARILAM	NEW CHELIKHALA	0.13	0.13
647	SEPAHIJALA	CHARILAM	PADMANAGAR	0.09	0.19
648	SEPAHIJALA	CHARILAM	RAMCHERRA	0.19	0.18
649	SEPAHIJALA	CHARILAM	RAMNAGAR	0.15	0.33
650	SEPAHIJALA	CHARILAM	RANGMALA	0.18	0.38
651	SEPAHIJALA	CHARILAM	SUTARMURA	0.21	0.35
652	SEPAHIJALA	CHARILAM	UTTAR BRAJAPUR	0.15	0.12
653	SEPAHIJALA	CHARILAM	UTTAR CHARILAM	0.21	0.19
654	SEPAHIJALA	JAMPAIJALA	AMARENDRA NAGAR	0.20	0.16
655	SEPAHIJALA	JAMPAIJALA	CHIKANCHERRA	0.18	0.12
656	SEPAHIJALA	JAMPAIJALA	CHOYGHARIA	0.12	0.08
657	SEPAHIJALA	JAMPAIJALA	DAYARAMPARA	0.23	0.15
658	SEPAHIJALA	JAMPAIJALA	EAST RATANPUR	0.28	0.21
659	SEPAHIJALA	JAMPAIJALA	GOLIRAIBARI	0.15	0.10
660	SEPAHIJALA	JAMPAIJALA	HACHUK KHURIO	0.12	0.08
661	SEPAHIJALA	JAMPAIJALA	HIRAPUR	0.09	0.11
662	SEPAHIJALA	JAMPAIJALA	JAGAIBARI	0.07	0.05
663	SEPAHIJALA	JAMPAIJALA	JAMPUIJALA	0.22	0.20
664	SEPAHIJALA	JAMPAIJALA	JUGAL KISHORENAGAR	0.13	0.09
665	SEPAHIJALA	JAMPAIJALA	KALAIIBARI	0.26	0.19
666	SEPAHIJALA	JAMPAIJALA	KENDRAICHERRA	0.32	0.23
667	SEPAHIJALA	JAMPAIJALA	KILLA-BARMA	0.19	0.15
668	SEPAHIJALA	JAMPAIJALA	LAITACHERRA	0.17	0.14
669	SEPAHIJALA	JAMPAIJALA	MADHYA GHANIAMARA	0.23	0.72

Sl.No.	District	Block	GP/VC	Total Biodegradable Solid Waste Generation in TPD	Total waste managed (in TPD)
670	SEPAHIJALA	JAMPAIJALA	MOHANPUR	0.19	0.15
671	SEPAHIJALA	JAMPAIJALA	NORTH TAKARJALA	0.19	0.12
672	SEPAHIJALA	JAMPAIJALA	PASCHIM TAKARJALA	0.18	0.20
673	SEPAHIJALA	JAMPAIJALA	PATHALIAGHAT	0.20	0.16
674	SEPAHIJALA	JAMPAIJALA	PEDUARJALA	0.28	0.52
675	SEPAHIJALA	JAMPAIJALA	PRAVAPUR	0.14	0.15
676	SEPAHIJALA	JAMPAIJALA	PROMODENAGAR	0.13	0.11
677	SEPAHIJALA	JAMPAIJALA	PURBA TAKARJALA	0.22	0.17
678	SEPAHIJALA	JAMPAIJALA	RATANPUR	0.15	0.15
679	SEPAHIJALA	JAMPAIJALA	SHANKUMABARI	0.11	0.10
680	SEPAHIJALA	JAMPAIJALA	THELAKUNG	0.20	0.13
681	SEPAHIJALA	JAMPAIJALA	TWIMA	0.25	0.16
682	SEPAHIJALA	JAMPAIJALA	TWISIKAMBUK	0.13	0.09
683	SEPAHIJALA	JAMPAIJALA	UJAN GHANIAMARA	0.09	0.09
684	SEPAHIJALA	JAMPAIJALA	UJAN PATHALIAGHAT	0.17	0.14
685	SEPAHIJALA	KATHALIA	BASPUKUR	0.13	0.14
686	SEPAHIJALA	KATHALIA	BEJIMARA	0.21	0.14
687	SEPAHIJALA	KATHALIA	BHABANIPUR	0.29	0.22
688	SEPAHIJALA	KATHALIA	DAKSHIN MAHESHPUR	0.21	0.19
689	SEPAHIJALA	KATHALIA	DAKSHIN PAHARPUR	0.21	0.16
690	SEPAHIJALA	KATHALIA	DHANPUR	0.19	0.18
691	SEPAHIJALA	KATHALIA	JAGATRAMPUR	0.19	0.15
692	SEPAHIJALA	KATHALIA	JATRAPUR	0.16	0.13
693	SEPAHIJALA	KATHALIA	KAICHAKHOLA	0.05	0.03
694	SEPAHIJALA	KATHALIA	KALAPANIA	0.20	0.16
695	SEPAHIJALA	KATHALIA	KALIKHOLA	0.11	0.07
696	SEPAHIJALA	KATHALIA	KALIKRISHNA NAGAR	0.19	0.18
697	SEPAHIJALA	KATHALIA	KATHALIA	0.16	0.13
698	SEPAHIJALA	KATHALIA	MANAIPATHAR	0.30	0.23
699	SEPAHIJALA	KATHALIA	MONARCHAK	0.20	0.16
700	SEPAHIJALA	KATHALIA	NIDAYA	0.31	0.25
701	SEPAHIJALA	KATHALIA	NIRVOYPUR	0.20	0.16
702	SEPAHIJALA	KATHALIA	RABINDRANAGAR	0.16	0.13
703	SEPAHIJALA	KATHALIA	SONAPUR	0.14	0.12
704	SEPAHIJALA	KATHALIA	SOVAPUR	0.27	0.20
705	SEPAHIJALA	KATHALIA	SRIMANTAPUR	0.19	0.15
706	SEPAHIJALA	KATHALIA	THALIBARI	0.14	0.12
707	SEPAHIJALA	KATHALIA	UTTAR MAHESHPUR	0.23	0.18
708	SEPAHIJALA	KATHALIA	UTTAR PAHARPUR	0.29	0.22
709	SEPAHIJALA	Nalchar	BAGABASA	0.17	0.11
710	SEPAHIJALA	Nalchar	BARDWAL	0.13	0.09
711	SEPAHIJALA	Nalchar	CHANDANMURA	0.16	0.13
712	SEPAHIJALA	Nalchar	CHOWMUHANI	0.18	0.12
713	SEPAHIJALA	Nalchar	DAKSHIN NALCHAR	0.25	0.19
714	SEPAHIJALA	Nalchar	INDRAKUMAR	0.08	0.05
715	SEPAHIJALA	Nalchar	JHUMERDHEPA	0.24	0.18
716	SEPAHIJALA	Nalchar	KALIRAM	0.07	0.07
717	SEPAHIJALA	Nalchar	KEMTALI	0.22	0.15

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718	SEPAHIJALA	Nalchar	KHAS CHOWMUHANI	0.17	0.11
719	SEPAHIJALA	Nalchar	KHEDABARI	0.13	0.09
720	SEPAHIJALA	Nalchar	KUMARIAKUCHA	0.15	0.13
721	SEPAHIJALA	Nalchar	LAXMANDHEPA	0.18	0.14
722	SEPAHIJALA	Nalchar	PADMINI NAGAR	0.06	0.07
723	SEPAHIJALA	Nalchar	PASCHIM DURLOVNARAYAN	0.12	0.10
724	SEPAHIJALA	Nalchar	PASCHIM NALCHAR	0.29	0.30
725	SEPAHIJALA	Nalchar	PONGBARI	0.24	0.21
726	SEPAHIJALA	Nalchar	PURBA DURLOVNARAYAN	0.26	0.23
727	SEPAHIJALA	Nalchar	PURBA NALCHAER	0.29	0.22
728	SEPAHIJALA	Nalchar	RAJIBNAGAR	0.09	0.09
729	SEPAHIJALA	Nalchar	RAMPADA PARA	0.09	0.06
730	SEPAHIJALA	Nalchar	RANGAMATI	0.18	0.12
731	SEPAHIJALA	Nalchar	SHIBNAGAR	0.12	0.10
732	SEPAHIJALA	Nalchar	TAIJILING	0.11	0.10
733	SEPAHIJALA	Nalchar	TAKSA PARA	0.11	0.07
734	SEPAHIJALA	MOHANBHOG	ANANDAPUR	0.12	0.08
735	SEPAHIJALA	MOHANBHOG	BANIACHARA	0.13	0.09
736	SEPAHIJALA	MOHANBHOG	CHANDUL	0.18	0.22
737	SEPAHIJALA	MOHANBHOG	DAKSHIN TAIBANDAL	0.13	0.17
738	SEPAHIJALA	MOHANBHOG	DASARATH BARI	0.19	0.13
739	SEPAHIJALA	MOHANBHOG	GRANTALI	0.25	0.24
740	SEPAHIJALA	MOHANBHOG	KALAMKHET	0.13	0.17
741	SEPAHIJALA	MOHANBHOG	KAMRANGATALI	0.16	0.11
742	SEPAHIJALA	MOHANBHOG	MOHANBHOG	0.16	0.13
743	SEPAHIJALA	MOHANBHOG	PURBA CHANDIGHAR	0.22	0.23
744	SEPAHIJALA	MOHANBHOG	TELKAJLA	0.22	0.14
745	SEPAHIJALA	MOHANBHOG	URAMI	0.19	0.13
746	SEPAHIJALA	MOHANBHOG	UTTAR TAIBANDAL	0.19	0.21
747	SOUTH TRIPUR	BAGAFA	BAGAFA	0.11	0.31
748	SOUTH TRIPUR	BAGAFA	BAIKHORA	0.17	0.11
749	SOUTH TRIPUR	BAGAFA	BETAGA	0.20	0.21
750	SOUTH TRIPUR	BAGAFA	BIRCHANDRANAGAR	0.15	0.10
751	SOUTH TRIPUR	BAGAFA	DAKSHIN TAKMACHARA	0.18	0.12
752	SOUTH TRIPUR	BAGAFA	DEBIPUR	0.16	0.11
753	SOUTH TRIPUR	BAGAFA	EAST BAGAFA	0.05	0.03
754	SOUTH TRIPUR	BAGAFA	GARDHANG	0.19	0.13
755	SOUTH TRIPUR	BAGAFA	KANCHANNAGAR	0.23	0.59
756	SOUTH TRIPUR	BAGAFA	KATHALIACHERRA	0.15	0.26
757	SOUTH TRIPUR	BAGAFA	LAWGONG	0.09	0.06
758	SOUTH TRIPUR	BAGAFA	LAXMICHERRA	0.12	0.08
759	SOUTH TRIPUR	BAGAFA	LOWGANG	0.20	0.15
760	SOUTH TRIPUR	BAGAFA	MANDHYA KATHALIA	0.14	0.09
761	SOUTH TRIPUR	BAGAFA	MANU	0.16	0.21
762	SOUTH TRIPUR	BAGAFA	PASCHIM KATHALIA	0.10	0.06
763	SOUTH TRIPUR	BAGAFA	PATICHARI	0.18	0.12
764	SOUTH TRIPUR	BAGAFA	RADHAKISHORE GANJA	0.13	0.08
765	SOUTH TRIPUR	BAGAFA	RAJAPUR	0.18	0.17

Sl.No.	District	Block	GP/VC	Total Biodegradable Solid Waste Generation in TPD	Total waste managed (in TPD)
766	SOUTH TRIPUR	BAGAFA	SUBHASH COLONY	0.12	0.10
767	SOUTH TRIPUR	BAGAFA	SULTHUNG MANU	0.16	0.11
768	SOUTH TRIPUR	BAGAFA	TAKMACHERRA	0.18	0.12
769	SOUTH TRIPUR	BHARAT CHANDRA NAG	CHITTAMARA	0.22	0.17
770	SOUTH TRIPUR	BHARAT CHANDRA NAG	DAKSHIN BHARAT CHANDRA NAG	0.29	0.22
771	SOUTH TRIPUR	BHARAT CHANDRA NAG	EAST KALABARIA	0.28	0.29
772	SOUTH TRIPUR	BHARAT CHANDRA NAG	EAST PIPARIAKHOLA	0.14	0.25
773	SOUTH TRIPUR	BHARAT CHANDRA NAG	ISHAN CHANDRANAGAR	0.24	0.18
774	SOUTH TRIPUR	BHARAT CHANDRA NAG	KASHARI R.F	0.12	0.08
775	SOUTH TRIPUR	BHARAT CHANDRA NAG	LAXMIPUR	0.24	0.19
776	SOUTH TRIPUR	BHARAT CHANDRA NAG	NETAJI SUBHASH CHANDRA NA	0.19	0.18
777	SOUTH TRIPUR	BHARAT CHANDRA NAG	PAIKHOLA	0.18	0.48
778	SOUTH TRIPUR	BHARAT CHANDRA NAG	PASCHIM PAIKHOLA	0.21	0.22
779	SOUTH TRIPUR	BHARAT CHANDRA NAG	SUKANTA NAGAR	0.22	0.59
780	SOUTH TRIPUR	BHARAT CHANDRA NAG	UTTAR BHARAT CHANDRA NAG	0.29	0.76
781	SOUTH TRIPUR	BHARAT CHANDRA NAG	WEST KALABARIA	0.23	0.56
782	SOUTH TRIPUR	HRISHYAMUKH	ABHOYNAGAR	0.17	0.32
783	SOUTH TRIPUR	HRISHYAMUKH	BASPADUA	0.17	0.37
784	SOUTH TRIPUR	HRISHYAMUKH	DAKSHIN MATAI	0.26	0.27
785	SOUTH TRIPUR	HRISHYAMUKH	DAKSHIN SONAICHARI	0.16	0.31
786	SOUTH TRIPUR	HRISHYAMUKH	DEBIPUR	0.13	0.29
787	SOUTH TRIPUR	HRISHYAMUKH	DHANANJOY NAGAR	0.09	0.30
788	SOUTH TRIPUR	HRISHYAMUKH	GABURCHERRA	0.10	0.22
789	SOUTH TRIPUR	HRISHYAMUKH	HARIPUR	0.29	0.42
790	SOUTH TRIPUR	HRISHYAMUKH	HRISHYAMUKH	0.27	0.23
791	SOUTH TRIPUR	HRISHYAMUKH	JAYKATPUR	0.15	0.28
792	SOUTH TRIPUR	HRISHYAMUKH	JAYPUR	0.15	0.23
793	SOUTH TRIPUR	HRISHYAMUKH	KAILASH NAGAR	0.07	0.07
794	SOUTH TRIPUR	HRISHYAMUKH	KRISHNANAGAR	0.24	0.42
795	SOUTH TRIPUR	HRISHYAMUKH	MANIRAMPUR	0.07	0.20
796	SOUTH TRIPUR	HRISHYAMUKH	MATAI	0.15	0.15
797	SOUTH TRIPUR	HRISHYAMUKH	MOHINI NAGAR	0.11	0.17
798	SOUTH TRIPUR	HRISHYAMUKH	NALUA	0.14	0.25
799	SOUTH TRIPUR	HRISHYAMUKH	NORTH SARASHIMA	0.17	0.29
800	SOUTH TRIPUR	HRISHYAMUKH	RATANPUR	0.10	0.15
801	SOUTH TRIPUR	HRISHYAMUKH	SARASHIMA	0.11	0.18
802	SOUTH TRIPUR	HRISHYAMUKH	SHIBPUR	0.15	0.33
803	SOUTH TRIPUR	HRISHYAMUKH	SONAICHARI	0.09	0.19
804	SOUTH TRIPUR	HRISHYAMUKH	UTTAR SONAICHARI	0.18	0.35
805	SOUTH TRIPUR	JOLAIBARI	ABANGCHARA	0.15	0.10
806	SOUTH TRIPUR	JOLAIBARI	BIRENDRANAGAR	0.13	0.13
807	SOUTH TRIPUR	JOLAIBARI	CHARKABAI	0.21	0.19
808	SOUTH TRIPUR	JOLAIBARI	DAKSHIN HICHACHERRA	0.15	0.10
809	SOUTH TRIPUR	JOLAIBARI	DAKSHIN JOLAIBARI	0.15	0.21
810	SOUTH TRIPUR	JOLAIBARI	DEBDARU	0.17	0.11
811	SOUTH TRIPUR	JOLAIBARI	EAST CHARAKBAI	0.17	0.11
812	SOUTH TRIPUR	JOLAIBARI	EAST PILLAK	0.19	0.12
813	SOUTH TRIPUR	JOLAIBARI	KALSHI	0.15	0.12

Sl.No.	District	Block	GP/VC	Total Biodegradable Solid Waste Generation in TPD	Total waste managed (in TPD)
814	SOUTH TRIPUR	JOLAIBARI	KALSHIMUKH	0.19	0.18
815	SOUTH TRIPUR	JOLAIBARI	LATUA TILLA	0.24	0.16
816	SOUTH TRIPUR	JOLAIBARI	MADHYA PILLAK	0.10	0.11
817	SOUTH TRIPUR	JOLAIBARI	MUHURIPUR	0.20	0.21
818	SOUTH TRIPUR	JOLAIBARI	MUHURIPUR R.F.	0.13	0.35
819	SOUTH TRIPUR	JOLAIBARI	PASCHIM JOLAIBARI	0.20	0.18
820	SOUTH TRIPUR	JOLAIBARI	RAMRAIBARI	0.16	0.10
821	SOUTH TRIPUR	JOLAIBARI	SRIKANTABARI	0.14	0.61
822	SOUTH TRIPUR	JOLAIBARI	SWADESH NAGAR	0.10	0.35
823	SOUTH TRIPUR	JOLAIBARI	THAKUR CHERRA	0.13	0.19
824	SOUTH TRIPUR	JOLAIBARI	TUIRBHUMA KOWAIFUNG	0.15	0.28
825	SOUTH TRIPUR	JOLAIBARI	UTTAR HICHACHERRA	0.15	0.10
826	SOUTH TRIPUR	JOLAIBARI	UTTAR JOLAIBARI	0.22	0.69
827	SOUTH TRIPUR	JOLAIBARI	WEST CHARAKBAI	0.12	0.08
828	SOUTH TRIPUR	JOLAIBARI	WEST PILLAK	0.19	0.44
829	SOUTH TRIPUR	POANGBARI	AMLIGHAT	0.09	0.11
830	SOUTH TRIPUR	POANGBARI	DAKSHIN SRINAGAR	0.10	0.14
831	SOUTH TRIPUR	POANGBARI	DASHARATH NAGAR	0.12	0.15
832	SOUTH TRIPUR	POANGBARI	KRISHNANAGAR	0.17	0.21
833	SOUTH TRIPUR	POANGBARI	MADHAB NAGAR	0.23	0.20
834	SOUTH TRIPUR	POANGBARI	PASCHIM TAKKATULSHI	0.10	0.15
835	SOUTH TRIPUR	POANGBARI	PURBA TEKKA TULSHI R.F	0.08	0.13
836	SOUTH TRIPUR	POANGBARI	RAJNAGAR	0.19	0.18
837	SOUTH TRIPUR	POANGBARI	SRI NAGAR	0.13	0.22
838	SOUTH TRIPUR	POANGBARI	SUBHASH NAGAR	0.08	0.08
839	SOUTH TRIPUR	RAJNAGAR	BARPATHARI	0.19	0.49
840	SOUTH TRIPUR	RAJNAGAR	BATISHA	0.16	0.13
841	SOUTH TRIPUR	RAJNAGAR	DAKSHIN RADHANAGAR	0.17	0.11
842	SOUTH TRIPUR	RAJNAGAR	DAKSHIN RAJNAGAR	0.18	0.17
843	SOUTH TRIPUR	RAJNAGAR	DAKSHIN SRIRAMPUR	0.09	0.06
844	SOUTH TRIPUR	RAJNAGAR	DIMATALI	0.09	0.06
845	SOUTH TRIPUR	RAJNAGAR	DURGAPUR	0.16	0.16
846	SOUTH TRIPUR	RAJNAGAR	EKINPUR	0.17	0.19
847	SOUTH TRIPUR	RAJNAGAR	GOURANGABAZAR	0.09	0.11
848	SOUTH TRIPUR	RAJNAGAR	INDIRANAGAR	0.12	0.10
849	SOUTH TRIPUR	RAJNAGAR	JASHMURA	0.16	0.19
850	SOUTH TRIPUR	RAJNAGAR	JOYCHANDPUR	0.15	0.20
851	SOUTH TRIPUR	RAJNAGAR	NIHARNAGAR	0.16	0.24
852	SOUTH TRIPUR	RAJNAGAR	RADHANAGAR	0.15	0.23
853	SOUTH TRIPUR	RAJNAGAR	RAJNAGAR	0.16	0.34
854	SOUTH TRIPUR	RAJNAGAR	RANGAMURA	0.17	0.24
855	SOUTH TRIPUR	RAJNAGAR	TRISHNA	0.11	0.23
856	SOUTH TRIPUR	RAJNAGAR	UTTAR RANGAMURA	0.13	0.19
857	SOUTH TRIPUR	RAJNAGAR	UTTAR SRIRAMPUR	0.17	0.16
858	SOUTH TRIPUR	RAJNAGAR	WEST PIPARIAKHOLA	0.06	0.15
859	SOUTH TRIPUR	RUPAICHARI	BAGAMARA	0.11	0.13
860	SOUTH TRIPUR	RUPAICHARI	BAISHNABPUR	0.09	0.08
861	SOUTH TRIPUR	RUPAICHARI	BANKUL MAHAMANI	0.11	0.12

Sl.No.	District	Block	GP/VC	Total Biodegradable Solid Waste Generation in TPD	Total waste managed (in TPD)
862	SOUTH TRIPUR	RUPAICHARI	BISHNUPUR	0.13	0.11
863	SOUTH TRIPUR	RUPAICHARI	CHALITA BANKUL	0.17	0.16
864	SOUTH TRIPUR	RUPAICHARI	CHATAKCHARI	0.13	0.11
865	SOUTH TRIPUR	RUPAICHARI	DAKSHIN MANUBANKUL	0.13	0.11
866	SOUTH TRIPUR	RUPAICHARI	GARIFA	0.08	0.08
867	SOUTH TRIPUR	RUPAICHARI	KATHALCHARI	0.10	0.09
868	SOUTH TRIPUR	RUPAICHARI	MAGROOM	0.08	0.08
869	SOUTH TRIPUR	RUPAICHARI	PASCHIM LUDHUA	0.14	0.12
870	SOUTH TRIPUR	RUPAICHARI	PURBA LUDHUA	0.11	0.10
871	SOUTH TRIPUR	RUPAICHARI	PURBA MANUBANKUL	0.09	0.08
872	SOUTH TRIPUR	RUPAICHARI	PURBA SABROOM	0.09	0.09
873	SOUTH TRIPUR	RUPAICHARI	RUPAICHARI	0.14	0.53
874	SOUTH TRIPUR	RUPAICHARI	SONAICHARI	0.09	0.29
875	SOUTH TRIPUR	RUPAICHARI	UTTAR BIJOYPUR	0.12	0.10
876	SOUTH TRIPUR	RUPAICHARI	UTTAR MANUBANKUL	0.12	0.10
877	SOUTH TRIPUR	SATCHAND	BATTALA	0.13	0.14
878	SOUTH TRIPUR	SATCHAND	BETAGA	0.14	0.14
879	SOUTH TRIPUR	SATCHAND	BIJOYNAGAR	0.11	0.07
880	SOUTH TRIPUR	SATCHAND	BRAJENDRANAGAR	0.12	0.08
881	SOUTH TRIPUR	SATCHAND	CHALITACHHARI	0.14	0.12
882	SOUTH TRIPUR	SATCHAND	DAKSHIN BHURATALI	0.11	0.10
883	SOUTH TRIPUR	SATCHAND	DAMDAMA	0.09	0.06
884	SOUTH TRIPUR	SATCHAND	DOULBARI	0.15	0.10
885	SOUTH TRIPUR	SATCHAND	FULCHARI	0.16	0.10
886	SOUTH TRIPUR	SATCHAND	GAGAN CH. PARA	0.07	0.05
887	SOUTH TRIPUR	SATCHAND	GARDHANG	0.07	0.05
888	SOUTH TRIPUR	SATCHAND	GOACHAND NANDIGRAM	0.13	0.08
889	SOUTH TRIPUR	SATCHAND	HARBATALI	0.12	0.13
890	SOUTH TRIPUR	SATCHAND	INDIRANAGAR	0.18	0.17
891	SOUTH TRIPUR	SATCHAND	KALACHARA	0.12	0.11
892	SOUTH TRIPUR	SATCHAND	KALADHEPA	0.12	0.08
893	SOUTH TRIPUR	SATCHAND	KALAPANIA	0.10	0.09
894	SOUTH TRIPUR	SATCHAND	KALIRBAZAR	0.11	0.07
895	SOUTH TRIPUR	SATCHAND	MAGURCHERRA	0.14	0.09
896	SOUTH TRIPUR	SATCHAND	MAIRA	0.15	0.10
897	SOUTH TRIPUR	SATCHAND	MANU BAZAR	0.22	0.17
898	SOUTH TRIPUR	SATCHAND	NABAGRAM	0.13	0.08
899	SOUTH TRIPUR	SATCHAND	PASCHIM HARINA	0.09	0.06
900	SOUTH TRIPUR	SATCHAND	PASCHIM JALEFA	0.13	0.11
901	SOUTH TRIPUR	SATCHAND	PASCHIM SABROOM	0.07	0.05
902	SOUTH TRIPUR	SATCHAND	PURBA HARINA	0.14	0.15
903	SOUTH TRIPUR	SATCHAND	PURBA JALEFA	0.13	0.09
904	SOUTH TRIPUR	SATCHAND	RAJIBNAGAR	0.10	0.12
905	SOUTH TRIPUR	SATCHAND	RATANMANI	0.14	0.12
906	SOUTH TRIPUR	SATCHAND	SAKBARI	0.10	0.06
907	SOUTH TRIPUR	SATCHAND	SATCHAND	0.14	0.12
908	SOUTH TRIPUR	SATCHAND	SINDUK PATHAR	0.19	0.13
909	SOUTH TRIPUR	SATCHAND	SUKANTA PALLI	0.10	0.07

Sl.No.	District	Block	GP/VC	Total Biodegradable Solid Waste Generation in TPD	Total waste managed (in TPD)
910	SOUTH TRIPUR	SATCHAND	TAIKUMBA	0.09	0.06
911	SOUTH TRIPUR	SATCHAND	THAIBUNG	0.19	0.23
912	SOUTH TRIPUR	SATCHAND	UTTAR BHURATALI	0.08	0.05
913	SOUTH TRIPUR	SATCHAND	UTTAR KALADHEPA	0.07	0.05
914	SOUTH TRIPUR	SATCHAND	UTTAR TAICHHAMA	0.11	0.07
915	SOUTH TRIPUR	SATCHAND	VIVEKANANDA PALLI	0.15	0.20
916	UNAKOTI	CHANDIPUR	BILASHPUR	0.24	0.16
917	UNAKOTI	CHANDIPUR	BIRCHANDRA NAGAR	0.25	0.27
918	UNAKOTI	CHANDIPUR	CHANDIPUR	0.30	0.30
919	UNAKOTI	CHANDIPUR	CHANTAIL	0.22	0.14
920	UNAKOTI	CHANDIPUR	DHANBILASH	0.34	0.23
921	UNAKOTI	CHANDIPUR	FULTALI	0.18	0.17
922	UNAKOTI	CHANDIPUR	GOLAKPUR	0.23	0.15
923	UNAKOTI	CHANDIPUR	HALAIRPAR	0.12	0.13
924	UNAKOTI	CHANDIPUR	JAMTAILBARI	0.15	0.10
925	UNAKOTI	CHANDIPUR	JARULTALI	0.17	0.11
926	UNAKOTI	CHANDIPUR	MANUVALLEY	0.16	0.11
927	UNAKOTI	CHANDIPUR	MILONG	0.13	0.11
928	UNAKOTI	CHANDIPUR	MURTICHERRA	0.08	0.06
929	UNAKOTI	CHANDIPUR	RANGRUNG	0.21	0.21
930	UNAKOTI	CHANDIPUR	SAMRUPAR	0.28	0.18
931	UNAKOTI	CHANDIPUR	SINGRIBIL	0.12	0.15
932	UNAKOTI	CHANDIPUR	SOROJINI	0.11	0.15
933	UNAKOTI	CHANDIPUR	SRIRAMPUR	0.20	0.18
934	UNAKOTI	GOURNAGAR	BHAGABAN NAGAR	0.15	0.18
935	UNAKOTI	GOURNAGAR	DEORACHERRA	0.25	0.22
936	UNAKOTI	GOURNAGAR	DHALIARKANDI	0.16	0.11
937	UNAKOTI	GOURNAGAR	EAST YEJAKHAWRA	0.15	0.10
938	UNAKOTI	GOURNAGAR	FULBARI KANDHI	0.19	0.12
939	UNAKOTI	GOURNAGAR	GOLDHARPUR	0.12	0.10
940	UNAKOTI	GOURNAGAR	GOURNAGAR	0.18	0.22
941	UNAKOTI	GOURNAGAR	HIRACHERRA	0.22	0.14
942	UNAKOTI	GOURNAGAR	ICHABPUR	0.16	0.18
943	UNAKOTI	GOURNAGAR	IRANI	0.18	0.12
944	UNAKOTI	GOURNAGAR	JALAI	0.19	0.12
945	UNAKOTI	GOURNAGAR	JUBARAJNAGAR	0.18	0.12
946	UNAKOTI	GOURNAGAR	KAULIKURA	0.15	0.10
947	UNAKOTI	GOURNAGAR	KHOWRABIL	0.14	0.09
948	UNAKOTI	GOURNAGAR	LATIAPURA	0.14	0.12
949	UNAKOTI	GOURNAGAR	LAXMIPUR	0.20	0.13
950	UNAKOTI	GOURNAGAR	MAGURULI	0.10	0.09
951	UNAKOTI	GOURNAGAR	NOORPUR	0.15	0.10
952	UNAKOTI	GOURNAGAR	RANGAUTI	0.15	0.10
953	UNAKOTI	GOURNAGAR	SRINATHPUR	0.21	0.14
954	UNAKOTI	GOURNAGAR	TILLAGAON	0.18	0.14
955	UNAKOTI	GOURNAGAR	UNOKOTI	0.14	0.09
956	UNAKOTI	GOURNAGAR	YEJAKHAWRA	0.13	0.09
957	UNAKOTI	KUMARGHAT	AMBEDKAR NAGAR	0.22	0.17

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958	UNAKOTI	KUMARGHAT	BETCHERRA	0.21	0.22
959	UNAKOTI	KUMARGHAT	DAKSHIN UNAKOTI	0.11	0.12
960	UNAKOTI	KUMARGHAT	DARCHAWI	0.10	0.11
961	UNAKOTI	KUMARGHAT	DEMDUM	0.12	0.13
962	UNAKOTI	KUMARGHAT	DEO-VELLY	0.20	0.16
963	UNAKOTI	KUMARGHAT	DUDPUR	0.22	0.15
964	UNAKOTI	KUMARGHAT	EAST KANCHANBARI	0.29	0.27
965	UNAKOTI	KUMARGHAT	EAST RAITWISA	0.17	0.13
966	UNAKOTI	KUMARGHAT	EAST RATACHERRA	0.19	0.15
967	UNAKOTI	KUMARGHAT	FATIKCHERRE DASARATH DEB	0.12	0.15
968	UNAKOTI	KUMARGHAT	FATIKROY	0.15	0.15
969	UNAKOTI	KUMARGHAT	GAKULNAGAR	0.20	0.18
970	UNAKOTI	KUMARGHAT	GANGANAGAR	0.17	0.19
971	UNAKOTI	KUMARGHAT	JAGANNATHPUR	0.23	0.18
972	UNAKOTI	KUMARGHAT	JURICHERRA	0.11	0.07
973	UNAKOTI	KUMARGHAT	KANCHANBARI	0.11	0.10
974	UNAKOTI	KUMARGHAT	KRISHNANAGAR	0.19	0.20
975	UNAKOTI	KUMARGHAT	LALJURI	0.13	0.14
976	UNAKOTI	KUMARGHAT	MASAULI	0.12	0.11
977	UNAKOTI	KUMARGHAT	RADHANAGAR	0.23	0.23
978	UNAKOTI	KUMARGHAT	RAJKANDI	0.11	0.07
979	UNAKOTI	KUMARGHAT	RAJNAGAR	0.22	0.17
980	UNAKOTI	KUMARGHAT	RATIABARI	0.19	0.15
981	UNAKOTI	KUMARGHAT	SAIDACHERRA	0.16	0.10
982	UNAKOTI	KUMARGHAT	SAIDARPAR	0.18	0.12
983	UNAKOTI	KUMARGHAT	SONAIMURI	0.28	0.23
984	UNAKOTI	KUMARGHAT	SUKANTA NAGAR	0.21	0.22
985	UNAKOTI	KUMARGHAT	TARANINAGAR	0.20	0.13
986	UNAKOTI	KUMARGHAT	UJANDUDPUR	0.14	0.15
987	UNAKOTI	KUMARGHAT	VIDYASAGAR	0.12	0.10
988	UNAKOTI	KUMARGHAT	WEST KANCHANBARI	0.14	0.12
989	UNAKOTI	KUMARGHAT	WEST MASAULI	0.18	0.17
990	UNAKOTI	KUMARGHAT	WEST RATACHERRA	0.21	0.16
991	UNAKOTI	PECHARTHAL	ANDHAR CHERRA	0.15	0.12
992	UNAKOTI	PECHARTHAL	BAGAICHERRA	0.16	0.21
993	UNAKOTI	PECHARTHAL	DAKSHIN DHANICHERRA	0.14	0.14
994	UNAKOTI	PECHARTHAL	DAKSHIN MACHMARA	0.15	0.20
995	UNAKOTI	PECHARTHAL	KARAICHERRA	0.12	0.11
996	UNAKOTI	PECHARTHAL	MACHMARA	0.33	0.25
997	UNAKOTI	PECHARTHAL	NABINCHERRA	0.18	0.14
998	UNAKOTI	PECHARTHAL	NALKATA	0.22	0.27
999	UNAKOTI	PECHARTHAL	PECHARTHAL	0.21	0.16
1000	UNAKOTI	PECHARTHAL	PURBA ANDHARCHERRA	0.14	0.10
1001	UNAKOTI	PECHARTHAL	RAMGUNA	0.20	0.16
1002	UNAKOTI	PECHARTHAL	SHANTIPUR	0.26	0.22
1003	UNAKOTI	PECHARTHAL	SOLONALA	0.25	0.19
1004	UNAKOTI	PECHARTHAL	SONARAMPARA	0.14	0.09
1005	UNAKOTI	PECHARTHAL	UTTAR DHANICHERRA	0.18	0.20

Sl.No.	District	Block	GP/VC	Total Biodegradable Solid Waste Generation in TPD	Total waste managed (in TPD)
1006	UNAKOTI	PECHARTHAL	UTTAR MACHMARA	0.12	0.16
1007	WEST TRIPURA	BAMUTIA	ANANGANAGAR	0.19	0.15
1008	WEST TRIPURA	BAMUTIA	BHAGALPUR	0.17	0.14
1009	WEST TRIPURA	BAMUTIA	DEBENDRANAGAR	0.13	0.11
1010	WEST TRIPURA	BAMUTIA	DIGHALIA	0.12	0.11
1011	WEST TRIPURA	BAMUTIA	LAXMILUNGA	0.20	0.16
1012	WEST TRIPURA	BAMUTIA	LEMBUCHERRA	0.17	0.14
1013	WEST TRIPURA	BAMUTIA	NABAGRAM	0.10	0.09
1014	WEST TRIPURA	BAMUTIA	NARSHINGARH	0.19	0.15
1015	WEST TRIPURA	BAMUTIA	NUTANNAGAR	0.19	0.18
1016	WEST TRIPURA	BAMUTIA	PASCHIM BHMUTIA	0.24	0.18
1017	WEST TRIPURA	BAMUTIA	PASCHIM GANDHIGRAM	0.20	0.16
1018	WEST TRIPURA	BAMUTIA	PATUNAGAR	0.17	0.14
1019	WEST TRIPURA	BAMUTIA	PURBA BHAMUTIA	0.27	0.20
1020	WEST TRIPURA	BAMUTIA	PURBA GANDHIGRAM	0.34	0.25
1021	WEST TRIPURA	BAMUTIA	SINGARBILL	0.22	0.17
1022	WEST TRIPURA	BAMUTIA	TALTALA	0.10	0.09
1023	WEST TRIPURA	BAMUTIA	UTTAR BAMUTIA	0.15	0.12
1024	WEST TRIPURA	BAMUTIA	UTTAR GANDHIGRAM	0.17	0.14
1025	WEST TRIPURA	BAMUTIA	UTTAR LAXMILUNGA	0.16	0.13
1026	WEST TRIPURA	BAMUTIA	UTTAR LEMBUCHERRA	0.10	0.12
1027	WEST TRIPURA	BELBARI	BELBARI	0.14	0.09
1028	WEST TRIPURA	BELBARI	BIKRAM MOLSOM	0.13	0.08
1029	WEST TRIPURA	BELBARI	BUBAGWRA	0.08	0.06
1030	WEST TRIPURA	BELBARI	CHAMPABARI	0.08	0.05
1031	WEST TRIPURA	BELBARI	CHAMPAKNAGAR	0.12	0.11
1032	WEST TRIPURA	BELBARI	DAKSHIN RADHAPUR	0.11	0.07
1033	WEST TRIPURA	BELBARI	EAST BELBARI	0.12	0.10
1034	WEST TRIPURA	BELBARI	JANMAJOYNAGAR	0.12	0.08
1035	WEST TRIPURA	BELBARI	JIRANIAKHALA	0.12	0.08
1036	WEST TRIPURA	BELBARI	PASCHIM JIRANIAKHALA	0.19	0.12
1037	WEST TRIPURA	BELBARI	PURBA JANMAJOYNAGAR	0.08	0.05
1038	WEST TRIPURA	BELBARI	RADHAPUR	0.18	0.12
1039	WEST TRIPURA	BELBARI	RASA DASARATHNAGAR	0.10	0.06
1040	WEST TRIPURA	BELBARI	SAIDRA	0.12	0.08
1041	WEST TRIPURA	BELBARI	SANTINAGAR	0.06	0.04
1042	WEST TRIPURA	DUKLI	ANANDANAGAR	0.24	0.19
1043	WEST TRIPURA	DUKLI	BAGMARA	0.14	0.12
1044	WEST TRIPURA	DUKLI	BALLABPUR	0.15	0.12
1045	WEST TRIPURA	DUKLI	BELABAR	0.50	0.36
1046	WEST TRIPURA	DUKLI	BIKRAMNAGAR	0.23	0.18
1047	WEST TRIPURA	DUKLI	CHARIPARA	0.62	0.44
1048	WEST TRIPURA	DUKLI	CHOWMUHANI BAZAR	0.23	0.18
1049	WEST TRIPURA	DUKLI	EAST JARULBACHAI	0.13	0.11
1050	WEST TRIPURA	DUKLI	FULTALI	0.18	0.15
1051	WEST TRIPURA	DUKLI	ISHANCHANDRA NAGAR	0.42	0.30
1052	WEST TRIPURA	DUKLI	JARUL BACHAI	0.08	0.10
1053	WEST TRIPURA	DUKLI	KALIDAS	0.07	0.07

Sl.No.	District	Block	GP/VC	Total Biodegradable Solid Waste Generation in TPD	Total waste managed (in TPD)
1054	WEST TRIPURA	DUKLI	KANCHANMALA	0.24	0.18
1055	WEST TRIPURA	DUKLI	KATHALTALI	0.03	0.05
1056	WEST TRIPURA	DUKLI	MADHUBAN	0.53	0.37
1057	WEST TRIPURA	DUKLI	MAHISHKHOLA	0.36	0.26
1058	WEST TRIPURA	DUKLI	MALAYNAGAR	0.41	0.30
1059	WEST TRIPURA	DUKLI	PANDABPUR	0.29	0.22
1060	WEST TRIPURA	DUKLI	SEKEREKOTE	0.32	0.26
1061	WEST TRIPURA	DUKLI	SRINAGAR	0.26	0.20
1062	WEST TRIPURA	DUKLI	SURJYAMANI NAGAR	0.37	0.27
1063	WEST TRIPURA	DUKLI	WEST ANANDANAGAR	0.10	0.12
1064	WEST TRIPURA	DUKLI	WEST JARULBACHAI	0.19	0.15
1065	WEST TRIPURA	HEZAMARA	BAIKUNTHAPUR	0.15	0.13
1066	WEST TRIPURA	HEZAMARA	BALURBONDH	0.19	0.12
1067	WEST TRIPURA	HEZAMARA	BARKHATAL	0.10	0.12
1068	WEST TRIPURA	HEZAMARA	BHARAT CHOWDHURY	0.15	0.10
1069	WEST TRIPURA	HEZAMARA	CHANDPUR	0.17	0.11
1070	WEST TRIPURA	HEZAMARA	DUMRAKARIDAK	0.11	0.08
1071	WEST TRIPURA	HEZAMARA	KAMUKCHERRA	0.08	0.05
1072	WEST TRIPURA	HEZAMARA	MEGLIBONDH	0.08	0.05
1073	WEST TRIPURA	HEZAMARA	PASCHIM CHANDPUR	0.13	0.09
1074	WEST TRIPURA	HEZAMARA	PASCHIM TAMAKARI	0.15	0.13
1075	WEST TRIPURA	HEZAMARA	PURBA CHANDPUR	0.17	0.11
1076	WEST TRIPURA	HEZAMARA	PURBA NOAGAON VILLAGE	0.15	0.10
1077	WEST TRIPURA	HEZAMARA	PURBA SIMNA	0.12	0.08
1078	WEST TRIPURA	HEZAMARA	PURBA TAMAKARI	0.15	0.10
1079	WEST TRIPURA	HEZAMARA	RAMSANKAR	0.12	0.08
1080	WEST TRIPURA	HEZAMARA	RUBRI TWISA	0.18	0.12
1081	WEST TRIPURA	HEZAMARA	SANKHOLA	0.13	0.11
1082	WEST TRIPURA	HEZAMARA	SARAT CHOWDHURY PARA	0.11	0.10
1083	WEST TRIPURA	HEZAMARA	SONARAM VILLAGE	0.11	0.10
1084	WEST TRIPURA	HEZAMARA	SURENDRANAGAR	0.16	0.13
1085	WEST TRIPURA	HEZAMARA	TUICHAMONGKARAI	0.10	0.10
1086	WEST TRIPURA	JIRANIA	BARJALA BINAPANI	0.16	0.16
1087	WEST TRIPURA	JIRANIA	BISHRAMBARI	0.13	0.14
1088	WEST TRIPURA	JIRANIA	DURGANAGAR	0.22	0.20
1089	WEST TRIPURA	JIRANIA	HARIJOY CHOUDHURY	0.18	0.17
1090	WEST TRIPURA	JIRANIA	JOYNAGAR	0.15	0.10
1091	WEST TRIPURA	JIRANIA	KAIYACHANBARI	0.01	0.06
1092	WEST TRIPURA	JIRANIA	KOBRAKHAMAR	0.09	0.09
1093	WEST TRIPURA	JIRANIA	KRISHNANAGAR	0.16	0.11
1094	WEST TRIPURA	JIRANIA	MADHAB BARI	0.07	0.10
1095	WEST TRIPURA	JIRANIA	MADHYA DEBENDRANAGAR	0.25	0.16
1096	WEST TRIPURA	JIRANIA	MAJLISHPUR	0.43	0.33
1097	WEST TRIPURA	JIRANIA	PASCHIM BARJALA	0.15	0.15
1098	WEST TRIPURA	JIRANIA	PASCHIM DEBENDRANAGAR	0.06	0.04
1099	WEST TRIPURA	JIRANIA	PASCHIM MAJALISHPUR	0.03	0.02
1100	WEST TRIPURA	JIRANIA	PURBA BARJALA	0.19	0.13
1101	WEST TRIPURA	JIRANIA	PURBA DEBENDRANAGAR	0.16	0.11

Sl.No.	District	Block	GP/VC	Total Biodegradable Solid Waste Generation in TPD	Total waste managed (in TPD)
1102	WEST TRIPURA	JIRANIA	SACHINDRANAGAR	0.24	0.18
1103	WEST TRIPURA	JIRANIA	UTTAR JOYNAGAR	0.09	0.13
1104	WEST TRIPURA	JIRANIA	UTTAR MAJLISHPUR	0.29	0.21
1105	WEST TRIPURA	LEFUNGA	ABHICHARAN VILLAGE	0.17	0.11
1106	WEST TRIPURA	LEFUNGA	BHAGABAN CHOW. VILLAGE	0.10	0.14
1107	WEST TRIPURA	LEFUNGA	BIRMOHAN VILLAGE	0.19	0.31
1108	WEST TRIPURA	LEFUNGA	BODHJUNGNAGAR VILLAGE	0.13	0.08
1109	WEST TRIPURA	LEFUNGA	GAMCHAKOBRA VILLAGE	0.14	0.12
1110	WEST TRIPURA	LEFUNGA	RAJGHAT VILLAGE	0.14	0.14
1111	WEST TRIPURA	LEFUNGA	SAMBHURAM PARA VILLAGE	0.10	0.09
1112	WEST TRIPURA	LEFUNGA	SIPAI PARA VILLAGE	0.14	0.14
1113	WEST TRIPURA	LEFUNGA	UTTAR BODHJUNGNAGAR VILL	0.15	0.13
1114	WEST TRIPURA	LEFUNGA	UTTAR DEBENDRANAGAR VILL	0.14	0.09
1115	WEST TRIPURA	MANDAI	AARI	0.15	0.12
1116	WEST TRIPURA	MANDAI	ASHIGARH	0.15	0.10
1117	WEST TRIPURA	MANDAI	BORAKHA	0.07	0.07
1118	WEST TRIPURA	MANDAI	CHARGHARIA	0.13	0.11
1119	WEST TRIPURA	MANDAI	DAKSHIN SHIBNAGAR	0.10	0.09
1120	WEST TRIPURA	MANDAI	DINABANDHUNAGAR	0.12	0.10
1121	WEST TRIPURA	MANDAI	DINAKOBRA	0.12	0.11
1122	WEST TRIPURA	MANDAI	HARBANG	0.08	0.08
1123	WEST TRIPURA	MANDAI	KAIRAI	0.14	0.12
1124	WEST TRIPURA	MANDAI	KATHIRAMBARI	0.20	0.16
1125	WEST TRIPURA	MANDAI	KHAMTHING-BARI	0.12	0.11
1126	WEST TRIPURA	MANDAI	KHENGRAI	0.09	0.08
1127	WEST TRIPURA	MANDAI	KHURMPUI	0.12	0.11
1128	WEST TRIPURA	MANDAI	KWCHAR	0.14	0.12
1129	WEST TRIPURA	MANDAI	LAXMIPUR	0.27	0.21
1130	WEST TRIPURA	MANDAI	MANDHAINAGAR	0.11	0.10
1131	WEST TRIPURA	MANDAI	PATNI	0.12	0.11
1132	WEST TRIPURA	MANDAI	PURBA DINABANDHUNAGAR	0.18	0.14
1133	WEST TRIPURA	MANDAI	PURBA NOABADI	0.17	0.14
1134	WEST TRIPURA	MANDAI	RABIASARDAR	0.09	0.06
1135	WEST TRIPURA	MANDAI	RAMCHANDRANAGAR	0.17	0.14
1136	WEST TRIPURA	MANDAI	SHIBNAGAR	0.12	0.10
1137	WEST TRIPURA	MANDAI	SOUTH RAMCHANDRANAGAR	0.16	0.13
1138	WEST TRIPURA	MANDAI	THAIPALAK PHANG	0.13	0.09
1139	WEST TRIPURA	MANDAI	VRIGUDASBARI	0.12	0.08
1140	WEST TRIPURA	MANDAI	WAKHINAGAR	0.15	0.12
1141	WEST TRIPURA	MOHANPUR	BIJOYNAGAR	0.20	0.16
1142	WEST TRIPURA	MOHANPUR	BRAHMAKUNDA	0.15	0.12
1143	WEST TRIPURA	MOHANPUR	FATIKCHERRA	0.13	0.11
1144	WEST TRIPURA	MOHANPUR	GAZARIA	0.12	0.13
1145	WEST TRIPURA	MOHANPUR	HARINAKHOLA	0.23	0.18
1146	WEST TRIPURA	MOHANPUR	ISHANPUR	0.11	0.10
1147	WEST TRIPURA	MOHANPUR	KALACHERRA	0.17	0.27
1148	WEST TRIPURA	MOHANPUR	KALKALIA	0.22	0.17
1149	WEST TRIPURA	MOHANPUR	KAMALGHAT	0.16	0.13

Sl.No.	District	Block	GP/VC	Total Biodegradable Solid Waste Generation in TPD	Total waste managed (in TPD)
1150	WEST TRIPURA	MOHANPUR	MANTALA	0.14	0.20
1151	WEST TRIPURA	MOHANPUR	MOHINIPUR	0.17	0.23
1152	WEST TRIPURA	MOHANPUR	PASCHIM FATIKCHERRA	0.12	0.16
1153	WEST TRIPURA	MOHANPUR	PASCHIM KAMALGHAT	0.14	0.12
1154	WEST TRIPURA	MOHANPUR	RANGACHERRA	0.10	0.09
1155	WEST TRIPURA	MOHANPUR	SATDUBIA	0.23	0.18
1156	WEST TRIPURA	MOHANPUR	SIMNA	0.12	0.11
1157	WEST TRIPURA	MOHANPUR	SOUTH TARANAGAR	0.14	0.12
1158	WEST TRIPURA	MOHANPUR	VIDYANAGAR	0.22	0.17
1159	WEST TRIPURA	OLD AGARTALA	BARDHAMAN THAKUR PARA	0.06	0.07
1160	WEST TRIPURA	OLD AGARTALA	BRIDHYANAGAR	0.18	0.14
1161	WEST TRIPURA	OLD AGARTALA	DALURA	0.16	0.13
1162	WEST TRIPURA	OLD AGARTALA	DEBRAM THAKUR	0.09	0.08
1163	WEST TRIPURA	OLD AGARTALA	DHUPCHARRA	0.08	0.08
1164	WEST TRIPURA	OLD AGARTALA	DURGA CHOWDHURY	0.16	0.13
1165	WEST TRIPURA	OLD AGARTALA	MADHYA CHAMPAMURA	0.06	0.09
1166	WEST TRIPURA	OLD AGARTALA	MEGHLIPARA	0.25	0.19
1167	WEST TRIPURA	OLD AGARTALA	PASCHIM CHAMPAMURA	0.11	0.07
1168	WEST TRIPURA	OLD AGARTALA	PASCHIM NOABADI	0.13	0.11
1169	WEST TRIPURA	OLD AGARTALA	PASCHIM NOAGAON	0.21	0.19
1170	WEST TRIPURA	OLD AGARTALA	PASCHIM RADHAMOHANPUR	0.17	0.14
1171	WEST TRIPURA	OLD AGARTALA	PURBA CHAMPAMURA	0.16	0.16
1172	WEST TRIPURA	OLD AGARTALA	PURBA NOAGAON	0.21	0.17
1173	WEST TRIPURA	OLD AGARTALA	RADHA KISHORENAGAR	0.14	0.14
1174	WEST TRIPURA	OLD AGARTALA	RADHAMOHANPUR	0.10	0.09
1175	WEST TRIPURA	OLD AGARTALA	TULAKONA	0.12	0.11
1176	WEST TRIPURA	OLD AGARTALA	UTTAR CHAMPAMURA	0.17	0.16
<b>Total</b>				<b>192.50</b>	<b>178.56</b>

**GP wise Status of Non-biodegradable Solid Waste Generaton in TPD and  
Present Status of Waste Management**

Sl.No.	District	Block	GP/VC	Total Non-biodegradable Solid Waste Generaton in TPD	Total waste managed (in TPD)
1	DHALAI	AMBASSA	BAGMARA	0.07	0.00
2	DHALAI	AMBASSA	BALARAM	0.04	0.00
3	DHALAI	AMBASSA	BASUDEV PARA	0.05	0.18
4	DHALAI	AMBASSA	GHANTACHARA	0.03	0.00
5	DHALAI	AMBASSA	GURUDHAN PARA	0.03	0.00
6	DHALAI	AMBASSA	HARIMANGAL	0.03	0.00
7	DHALAI	AMBASSA	JAGANNATHPUR	0.04	0.00
8	DHALAI	AMBASSA	JEOLCHERRA	0.04	0.00
9	DHALAI	AMBASSA	KACHIMCHARA	0.04	0.00
10	DHALAI	AMBASSA	KAMALACHERRA	0.07	0.00
11	DHALAI	AMBASSA	KATHALBARI	0.05	0.06
12	DHALAI	AMBASSA	KEKMACHERRA	0.04	0.00
13	DHALAI	AMBASSA	KULAI	0.04	0.06
14	DHALAI	AMBASSA	KULAI R.F. EXTENSION	0.07	0.06
15	DHALAI	AMBASSA	LALCHHARI	0.03	0.00
16	DHALAI	AMBASSA	PASCHIM BALARAM	0.02	0.00
17	DHALAI	AMBASSA	PASCHIM LALCHARI	0.03	0.00
18	DHALAI	AMBASSA	PASCHIM NALICHERRA	0.03	0.00
19	DHALAI	AMBASSA	PURBA NALICHERRA	0.06	0.00
20	DHALAI	AMBASSA	RAIPASSA	0.02	0.00
21	DHALAI	AMBASSA	SIKARIBARI	0.04	0.00
22	DHALAI	AMBASSA	UTTAR NALICHERRA	0.04	0.00
23	DHALAI	CHAWMANU	CHALTACHERRA	0.06	0.00
24	DHALAI	CHAWMANU	DEBACHERRA	0.06	0.00
25	DHALAI	CHAWMANU	DURGACHERRA	0.07	0.00
26	DHALAI	CHAWMANU	EAST GOBINDABARI	0.07	0.00
27	DHALAI	CHAWMANU	EAST MALIDHAR	0.04	0.00
28	DHALAI	CHAWMANU	MAKARCHERRA	0.06	0.00
29	DHALAI	CHAWMANU	MANIKPUR	0.07	0.00
30	DHALAI	CHAWMANU	NATIN MANU	0.07	0.00
31	DHALAI	CHAWMANU	PASCHIM CHAWMANU	0.06	0.00
32	DHALAI	CHAWMANU	PURBA CHAWMANU	0.04	0.00
33	DHALAI	CHAWMANU	RAJDHAR	0.07	0.00
34	DHALAI	CHAWMANU	UTTAR LONGTHARAI	0.07	0.00
35	DHALAI	CHAWMANU	WEST GOBINDABARI	0.09	0.00
36	DHALAI	CHAWMANU	WEST MALIDHAR	0.04	0.00
37	DHALAI	DUMBURNAGAR	BHAGIRATH	0.08	0.00
38	DHALAI	DUMBURNAGAR	CHITRAJHARI	0.06	0.00
39	DHALAI	DUMBURNAGAR	DALAPATI	0.06	0.00
40	DHALAI	DUMBURNAGAR	DHALAJHARI	0.04	0.00
41	DHALAI	DUMBURNAGAR	GANDACHERRA	0.05	0.00
42	DHALAI	DUMBURNAGAR	JAGABANDHUPARA	0.05	0.00
43	DHALAI	DUMBURNAGAR	KALAJHARI	0.04	0.00
44	DHALAI	DUMBURNAGAR	KALYANSING	0.07	0.00
45	DHALAI	DUMBURNAGAR	LAXMIPUR	0.09	0.00

Sl.No.	District	Block	GP/VC	Total Non-biodegradable Solid Waste Generation in TPD	Total waste managed (in TPD)
46	DHALAI	DUMBURNAGAR	NAKYACHARA	0.04	0.00
47	DHALAI	DUMBURNAGAR	NARAYAN PUR	0.08	0.00
48	DHALAI	DUMBURNAGAR	PANCHARATAN	0.06	0.06
49	DHALAI	DUMBURNAGAR	PASCHIM GANDACHERRA	0.04	0.00
50	DHALAI	DUMBURNAGAR	RAMNAGAR	0.06	0.06
51	DHALAI	DUMBURNAGAR	RANIR PUKUR	0.03	0.00
52	DHALAI	DUMBURNAGAR	RATANNAGAR	0.07	0.00
53	DHALAI	DUMBURNAGAR	SARMA	0.06	0.00
54	DHALAI	DUMBURNAGAR	ULTACHERRA	0.07	0.00
55	DHALAI	DUMBURNAGAR	UTTAR GANDACHERRA	0.04	0.00
56	DHALAI	DURGA CHOWMUHANI	BALIGAON	0.06	0.00
57	DHALAI	DURGA CHOWMUHANI	BAMANCHERRA	0.08	0.00
58	DHALAI	DURGA CHOWMUHANI	BILASHCHERRA	0.05	0.00
59	DHALAI	DURGA CHOWMUHANI	CHHATRAI	0.04	0.00
60	DHALAI	DURGA CHOWMUHANI	CHOTO SURMA	0.08	0.00
61	DHALAI	DURGA CHOWMUHANI	CHULUBARI	0.08	0.00
62	DHALAI	DURGA CHOWMUHANI	DEBICHERRA	0.08	0.00
63	DHALAI	DURGA CHOWMUHANI	DHANCHANDRA CHOW. PARA	0.04	0.00
64	DHALAI	DURGA CHOWMUHANI	DURAI SHIB BARI	0.05	0.00
65	DHALAI	DURGA CHOWMUHANI	EAST LAMBUCHERRA	0.03	0.00
66	DHALAI	DURGA CHOWMUHANI	HALAHALI	0.09	0.00
67	DHALAI	DURGA CHOWMUHANI	HALHULI	0.08	0.00
68	DHALAI	DURGA CHOWMUHANI	HAREKHOLA	0.04	0.00
69	DHALAI	DURGA CHOWMUHANI	KALACHARI	0.06	0.00
70	DHALAI	DURGA CHOWMUHANI	KUCHAINALA	0.04	0.00
71	DHALAI	DURGA CHOWMUHANI	MAHABIR	0.05	0.00
72	DHALAI	DURGA CHOWMUHANI	MANIKBHANDAR	0.06	0.00
73	DHALAI	DURGA CHOWMUHANI	MARACHERRA	0.06	0.00
74	DHALAI	DURGA CHOWMUHANI	MAYACHARI	0.07	0.00
75	DHALAI	DURGA CHOWMUHANI	MOHANPUR	0.06	0.00
76	DHALAI	DURGA CHOWMUHANI	NOAGAON	0.05	0.00
77	DHALAI	DURGA CHOWMUHANI	SHIBBARI	0.03	0.00
78	DHALAI	DURGA CHOWMUHANI	SHYAMRAICHERRA	0.04	0.00
79	DHALAI	DURGA CHOWMUHANI	SOUTH KALACHARRI	0.04	0.00
80	DHALAI	DURGA CHOWMUHANI	SOUTH MANIK BHANDAR	0.05	0.00
81	DHALAI	DURGA CHOWMUHANI	SRIRAMPUR	0.03	0.00
82	DHALAI	DURGA CHOWMUHANI	UTTAR HALHALI	0.05	0.00
83	DHALAI	DURGA CHOWMUHANI	WEST KUCHAINALA	0.06	0.00
84	DHALAI	DURGA CHOWMUHANI	WEST LAMBOOCHERRA	0.03	0.00
85	DHALAI	GANGANAGAR	CHAKMA PARA	0.05	0.00
86	DHALAI	GANGANAGAR	GANGANAGAR	0.05	0.00
87	DHALAI	GANGANAGAR	KARANMANI PARA	0.07	0.00
88	DHALAI	GANGANAGAR	KARMA PARA	0.03	0.00
89	DHALAI	GANGANAGAR	RADHARAMBARI	0.04	0.00
90	DHALAI	GANGANAGAR	SIDDHA PARA	0.05	0.00
91	DHALAI	GANGANAGAR	TETAIYA	0.04	0.00
92	DHALAI	MANU	BATTALA	0.06	0.00
93	DHALAI	MANU	CHAILENGTHA	0.07	0.00

Sl.No.	District	Block	GP/VC	Total Non-biodegradable Solid Waste Generation in TPD	Total waste managed (in TPD)
94	DHALAI	MANU	CHICHING CHERRA	0.07	0.00
95	DHALAI	MANU	DAKSHIN DHUMACHERRA	0.07	0.00
96	DHALAI	MANU	DALUCHERRA	0.03	0.00
97	DHALAI	MANU	DEMCHERRA	0.04	0.00
98	DHALAI	MANU	DEO R.F	0.07	0.00
99	DHALAI	MANU	EAST MANU	0.09	0.00
100	DHALAI	MANU	GAINAMA	0.08	0.00
101	DHALAI	MANU	JAMIRCHERRA	0.09	0.00
102	DHALAI	MANU	KANCHANCHERRA	0.07	0.00
103	DHALAI	MANU	KARATICHERRA	0.06	0.00
104	DHALAI	MANU	LABANCHERRA	0.09	0.00
105	DHALAI	MANU	LALCHERRA	0.06	0.00
106	DHALAI	MANU	LONGTHARAI R.F.	0.05	0.00
107	DHALAI	MANU	MAINAMA	0.08	0.00
108	DHALAI	MANU	MANU	0.10	0.00
109	DHALAI	MANU	NAITANG CHERRA	0.06	0.00
110	DHALAI	MANU	NALKATA	0.08	0.00
111	DHALAI	MANU	NORTH MAINAMA	0.05	0.00
112	DHALAI	MANU	PASCHIM KARAMCHERRA	0.05	0.00
113	DHALAI	MANU	PASCHIM KATHALCHERRA	0.06	0.00
114	DHALAI	MANU	PASCHIM MASLI	0.04	0.00
115	DHALAI	MANU	PURBA KARAMCHERRA	0.05	0.00
116	DHALAI	MANU	PURBA KATHALCHERRA	0.08	0.00
117	DHALAI	MANU	PURBA MASLI	0.07	0.00
118	DHALAI	MANU	SINDHUKUMAR PARA	0.08	0.00
119	DHALAI	MANU	SOUTH CHAILENGTA	0.05	0.00
120	DHALAI	MANU	SOUTH LALCHERRA	0.05	0.00
121	DHALAI	MANU	UTTAR DHUMACHERRA	0.05	0.00
122	DHALAI	MANU	WEST JAMIRCHERRA	0.03	0.00
123	DHALAI	RAISHYABARI	BAWALKHALI	0.08	0.00
124	DHALAI	RAISHYABARI	NARIKAL KUNJA	0.05	0.00
125	DHALAI	RAISHYABARI	PASCHIM POTACHERRA	0.06	0.00
126	DHALAI	RAISHYABARI	PURBA POTACHERRA	0.07	0.00
127	DHALAI	RAISHYABARI	RAIMA	0.09	0.00
128	DHALAI	RAISHYABARI	RAISHYABARI	0.06	0.06
129	DHALAI	RAISHYABARI	TAICHAKMA	0.07	0.00
130	DHALAI	RAISHYABARI	THAKURCHERRA	0.06	0.00
131	DHALAI	SALEMA	APARESKAR	0.05	0.00
132	DHALAI	SALEMA	ASAPURNA ROAJA PARA	0.04	0.00
133	DHALAI	SALEMA	AVANGA	0.07	0.00
134	DHALAI	SALEMA	BARALUTMA	0.05	0.00
135	DHALAI	SALEMA	CHANKAP	0.05	0.00
136	DHALAI	SALEMA	DAKSHIN KACHUCHERRA	0.06	0.00
137	DHALAI	SALEMA	DEBBARI	0.05	0.00
138	DHALAI	SALEMA	JAMTHUM	0.05	0.00
139	DHALAI	SALEMA	KATALUTMA	0.06	0.00
140	DHALAI	SALEMA	MAHARANIPUR	0.07	0.00
141	DHALAI	SALEMA	MECHURIA	0.04	0.00

Sl.No.	District	Block	GP/VC	Total Non-biodegradable Solid Waste Generation in TPD	Total waste managed (in TPD)
142	DHALAI	SALEMA	MENDHI	0.08	0.00
143	DHALAI	SALEMA	NAKFUL	0.03	0.00
144	DHALAI	SALEMA	NORTH KACHUCHERRA	0.07	0.00
145	DHALAI	SALEMA	PANBOA	0.07	0.00
146	DHALAI	SALEMA	PASCHIM DALUCHERRA	0.05	0.00
147	DHALAI	SALEMA	PURBA DALUCHERRA	0.07	0.00
148	DHALAI	SALEMA	SALEMA	0.07	0.00
149	DHALAI	SALEMA	SANTIRBAZAR	0.04	0.00
150	DHALAI	SALEMA	SIMBUCKCHAK	0.04	0.00
151	DHALAI	SALEMA	SINGINALA	0.04	0.00
152	GOMATI	AMARPUR	BAMPUR	0.06	0.12
153	GOMATI	AMARPUR	BHOMRACHERRA	0.06	0.06
154	GOMATI	AMARPUR	BIRGONJ	0.06	0.06
155	GOMATI	AMARPUR	BURBURIA	0.05	0.00
156	GOMATI	AMARPUR	DALAK	0.06	0.06
157	GOMATI	AMARPUR	DEBBARI	0.03	0.00
158	GOMATI	AMARPUR	GHUNGIA	0.05	0.06
159	GOMATI	AMARPUR	KHEDARNAL	0.04	0.12
160	GOMATI	AMARPUR	KURMACHERRA	0.07	0.06
161	GOMATI	AMARPUR	LALGIRI	0.08	0.00
162	GOMATI	AMARPUR	MAILAK	0.05	0.06
163	GOMATI	AMARPUR	MALBASA	0.04	0.06
164	GOMATI	AMARPUR	NUTAN BAZAR	0.10	0.06
165	GOMATI	AMARPUR	PAHARPUR	0.06	0.06
166	GOMATI	AMARPUR	PASCHIM DALAK	0.03	0.06
167	GOMATI	AMARPUR	PASCHIM DULUMA	0.06	0.00
168	GOMATI	AMARPUR	PASCHIM MALBASA	0.05	0.06
169	GOMATI	AMARPUR	PASCHIM SARBONG	0.05	0.00
170	GOMATI	AMARPUR	PURBA DULUMA	0.04	0.00
171	GOMATI	AMARPUR	PURBA MALBASA	0.07	0.00
172	GOMATI	AMARPUR	PURBA RANGAMATI	0.05	0.12
173	GOMATI	AMARPUR	PURBA SARBONG	0.03	0.00
174	GOMATI	AMARPUR	RAJKANG	0.08	0.06
175	GOMATI	AMARPUR	RANGAMATI	0.09	0.06
176	GOMATI	AMARPUR	RANGKANG	0.09	0.00
177	GOMATI	AMARPUR	SARBONG	0.05	0.00
178	GOMATI	AMARPUR	THAKCHARA	0.05	0.06
179	GOMATI	AMARPUR	UTTAR CHELLAGONG	0.07	0.06
180	GOMATI	KAKRABAN	DAKSHIN MIRZA	0.03	0.00
181	GOMATI	KAKRABAN	DAKSHIN RANI	0.05	0.00
182	GOMATI	KAKRABAN	DHUDPUSKARINI	0.12	0.00
183	GOMATI	KAKRABAN	DHUPTALI	0.03	0.06
184	GOMATI	KAKRABAN	GANGACHERRA	0.08	0.00
185	GOMATI	KAKRABAN	HARIJALA	0.09	0.00
186	GOMATI	KAKRABAN	ICHACHERRA	0.07	0.00
187	GOMATI	KAKRABAN	JAMJURI	0.12	0.00
188	GOMATI	KAKRABAN	KAKRABAN	0.11	0.00
189	GOMATI	KAKRABAN	KUSAMARA	0.13	0.00

Sl.No.	District	Block	GP/VC	Total Non-biodegradable Solid Waste Generation in TPD	Total waste managed (in TPD)
190	GOMATI	KAKRABAN	MIRZA	0.07	0.00
191	GOMATI	KAKRABAN	MURAPARA	0.06	0.00
192	GOMATI	KAKRABAN	PALATANA	0.09	0.00
193	GOMATI	KAKRABAN	PURBA MIRZA	0.07	0.06
194	GOMATI	KAKRABAN	PURBA PALATANA	0.07	0.00
195	GOMATI	KAKRABAN	PURBA TULAMURA	0.03	0.00
196	GOMATI	KAKRABAN	RANI	0.08	0.00
197	GOMATI	KAKRABAN	SAMUKCHERRA	0.03	0.00
198	GOMATI	KAKRABAN	SHILGHATI	0.08	0.00
199	GOMATI	KAKRABAN	TULAMURA	0.06	0.00
200	GOMATI	KAKRABAN	UTTAR SHILGHATI	0.07	0.00
201	GOMATI	KAKRABAN	UTTAR TULAMURA	0.05	0.00
202	GOMATI	KARBOOK	CHELLAGONG	0.04	0.00
203	GOMATI	KARBOOK	DAKSHIN CHELLAGONG	0.06	0.00
204	GOMATI	KARBOOK	DAKSHIN EKCHARI	0.03	0.00
205	GOMATI	KARBOOK	EAST KARBOOK	0.06	0.00
206	GOMATI	KARBOOK	ICHACHARI	0.06	0.00
207	GOMATI	KARBOOK	JALAYA	0.05	0.00
208	GOMATI	KARBOOK	JATANBARI	0.05	0.00
209	GOMATI	KARBOOK	JENTA TWISA	0.06	0.00
210	GOMATI	KARBOOK	KARBOOK	0.07	0.06
211	GOMATI	KARBOOK	LABACHERRA	0.06	0.06
212	GOMATI	KARBOOK	LAWGONG	0.04	0.00
213	GOMATI	KARBOOK	MUKCHARI	0.06	0.00
214	GOMATI	KARBOOK	NEW GOMTI	0.04	0.00
215	GOMATI	KARBOOK	PANGBARI	0.05	0.00
216	GOMATI	KARBOOK	PASCHIM EKCHARI	0.04	0.00
217	GOMATI	KARBOOK	PASCHIM MANIKYA DEWAN	0.08	0.06
218	GOMATI	KARBOOK	PATICHARI	0.11	0.00
219	GOMATI	KARBOOK	PURBA MANIKYA DEWAN	0.06	0.00
220	GOMATI	KARBOOK	RAMBHADRA	0.03	0.00
221	GOMATI	KARBOOK	SOUTH KARBOOK	0.06	0.00
222	GOMATI	KARBOOK	UTTAR EKCHARI	0.07	0.00
223	GOMATI	KARBOOK	WEST KARBOOK	0.06	0.00
224	GOMATI	KILLA	ATHARABULA	0.05	0.06
225	GOMATI	KILLA	BAGMA	0.06	0.06
226	GOMATI	KILLA	DAKSHIN BARMURA	0.07	0.00
227	GOMATI	KILLA	DAKSHIN BRAJENDRANAGAR	0.07	0.06
228	GOMATI	KILLA	DARJEELING	0.04	0.06
229	GOMATI	KILLA	DEWANBARI	0.07	0.06
230	GOMATI	KILLA	JALEMA	0.06	0.06
231	GOMATI	KILLA	JOYINGBARI	0.06	0.06
232	GOMATI	KILLA	KACHIGANG	0.07	0.00
233	GOMATI	KILLA	KILLA	0.09	0.06
234	GOMATI	KILLA	KOWAIMURA	0.07	0.06
235	GOMATI	KILLA	NOABARI	0.04	0.06
236	GOMATI	KILLA	PURBA KHUPILONG	0.07	0.00
237	GOMATI	KILLA	RAIYABARI	0.08	0.06

Sl.No.	District	Block	GP/VC	Total Non-biodegradable Solid Waste Generation in TPD	Total waste managed (in TPD)
238	GOMATI	KILLA	UTTAR BARMURA	0.04	0.12
239	GOMATI	KILLA	UTTAR BRAJENDRANAGAR	0.09	0.06
240	GOMATI	MATABARI	ADIPUR	0.04	0.00
241	GOMATI	MATABARI	BRAHMMACHERRA	0.03	0.00
242	GOMATI	MATABARI	CHANDRAPUR COLLONY	0.02	0.00
243	GOMATI	MATABARI	CHANDRAPUR R.F	0.03	0.00
244	GOMATI	MATABARI	CHANDRAPUR VILLAGE	0.07	0.00
245	GOMATI	MATABARI	DAKSHIN MAHARANI	0.07	0.00
246	GOMATI	MATABARI	DAKSHIN MATABARI	0.06	0.00
247	GOMATI	MATABARI	DAKSHIN MURAPARA	0.06	0.00
248	GOMATI	MATABARI	EAST SOUTH MAHARANI	0.01	0.00
249	GOMATI	MATABARI	FULKUMARI	0.10	0.00
250	GOMATI	MATABARI	GAMARIA	0.06	0.00
251	GOMATI	MATABARI	GARJEE	0.03	0.00
252	GOMATI	MATABARI	GARJEECHERRA	0.03	0.00
253	GOMATI	MATABARI	HOLAKHET	0.07	0.06
254	GOMATI	MATABARI	INDIRANAGAR	0.10	0.06
255	GOMATI	MATABARI	JOALIKHAMAR	0.03	0.00
256	GOMATI	MATABARI	KALABON	0.05	0.00
257	GOMATI	MATABARI	KHILPARA	0.15	0.00
258	GOMATI	MATABARI	KUNJABAN	0.07	0.00
259	GOMATI	MATABARI	LAXMIPUR	0.04	0.00
260	GOMATI	MATABARI	MAHARANI	0.08	0.00
261	GOMATI	MATABARI	MATABARI	0.07	0.06
262	GOMATI	MATABARI	PASCHIM KHILPARA	0.01	0.00
263	GOMATI	MATABARI	PERATIA	0.04	0.00
264	GOMATI	MATABARI	PITRA	0.07	0.00
265	GOMATI	MATABARI	POTAMATI	0.04	0.00
266	GOMATI	MATABARI	PURBA CHANDRAPUR R.F	0.04	0.00
267	GOMATI	MATABARI	PURBA GARJEECHERRA	0.06	0.00
268	GOMATI	MATABARI	PURBA KUNJABAN	0.05	0.00
269	GOMATI	MATABARI	PURBA MOGPUSKARINI	0.04	0.00
270	GOMATI	MATABARI	RAJNAGAR	0.09	0.00
271	GOMATI	MATABARI	SIMSIMA	0.03	0.00
272	GOMATI	MATABARI	TAINANI	0.04	0.00
273	GOMATI	MATABARI	UTTAR CHANDRAPUR	0.05	0.00
274	GOMATI	MATABARI	UTTAR KALABON	0.04	0.00
275	GOMATI	MATABARI	UTTAR MAHARANI	0.09	0.00
276	GOMATI	OMPI	BAISHYAMANI PARA	0.04	0.00
277	GOMATI	OMPI	CHECHUA	0.06	0.00
278	GOMATI	OMPI	DAKSHIN CHHANGANG	0.06	0.00
279	GOMATI	OMPI	DAKSHIN TAIDU	0.04	0.00
280	GOMATI	OMPI	DHANLEKHA	0.04	0.00
281	GOMATI	OMPI	EKJANCHERRA	0.05	0.00
282	GOMATI	OMPI	GAMAICHERRA	0.07	0.00
283	GOMATI	OMPI	HARIPUR	0.03	0.00
284	GOMATI	OMPI	JAMBUKCHERRA	0.06	0.00
285	GOMATI	OMPI	MELCHI	0.04	0.00

Sl.No.	District	Block	GP/VC	Total Non-biodegradable Solid Waste Generation in TPD	Total waste managed (in TPD)
286	GOMATI	OMPI	OMPICHERRA	0.03	0.00
287	GOMATI	OMPI	OMPINAGAR	0.08	0.00
288	GOMATI	OMPI	PALKU	0.07	0.00
289	GOMATI	OMPI	PASCHIM TAICHHLONG	0.06	0.00
290	GOMATI	OMPI	PURBA TAICHHLONG	0.05	0.00
291	GOMATI	OMPI	SONACHERRA	0.05	0.00
292	GOMATI	OMPI	SOUTH OMPI	0.04	0.00
293	GOMATI	OMPI	TAICHAKMA	0.04	0.00
294	GOMATI	OMPI	TAIDU	0.03	0.00
295	GOMATI	OMPI	TAIDU DHEPA	0.04	0.00
296	GOMATI	OMPI	UTTAR CHHANGANG	0.02	0.00
297	GOMATI	OMPI	UTTAR TAIDU	0.04	0.00
298	GOMATI	SILACHARI	AILMARA	0.07	0.06
299	GOMATI	SILACHARI	BAGACHATAL	0.02	0.06
300	GOMATI	SILACHARI	BARABIL	0.06	0.06
301	GOMATI	SILACHARI	GHORAKAPPA	0.05	0.06
302	GOMATI	SILACHARI	HAJACHARI	0.03	0.06
303	GOMATI	SILACHARI	KAPTALI	0.03	0.06
304	GOMATI	SILACHARI	SILACHARI	0.07	0.06
305	GOMATI	SILACHARI	SUKNACHARI	0.05	0.06
306	GOMATI	TEPANIA	AMTALI	0.09	0.00
307	GOMATI	TEPANIA	BAGABASA	0.09	0.00
308	GOMATI	TEPANIA	BARABIYA	0.04	0.00
309	GOMATI	TEPANIA	CHATARIA	0.08	0.06
310	GOMATI	TEPANIA	DAKSHIN BAGMA	0.05	0.00
311	GOMATI	TEPANIA	DHAJANAGAR	0.11	0.00
312	GOMATI	TEPANIA	GAKULPUR	0.10	0.00
313	GOMATI	TEPANIA	GARJANMURA	0.10	0.00
314	GOMATI	TEPANIA	HADRA	0.12	0.00
315	GOMATI	TEPANIA	KARAIMURA	0.07	0.00
316	GOMATI	TEPANIA	PASCHIM DHAJANAGAR	0.04	0.00
317	GOMATI	TEPANIA	PASCHIM KHUJILONG	0.04	0.00
318	GOMATI	TEPANIA	PURBA BARABIYA	0.05	0.00
319	GOMATI	TEPANIA	PURBA DHAJANAGAR	0.07	0.00
320	GOMATI	TEPANIA	PURBA GOKULPUR	0.09	0.00
321	GOMATI	TEPANIA	RANGAMATI	0.04	0.00
322	GOMATI	TEPANIA	SALGARA	0.07	0.00
323	GOMATI	TEPANIA	TEPANIA	0.10	0.00
324	GOMATI	TEPANIA	UTTAR SALGHARA	0.06	0.00
325	KHOWAI	KALYANPUR	DAKSHIN DURGAPUR	0.08	0.06
326	KHOWAI	KALYANPUR	DURGAPUR	0.05	0.06
327	KHOWAI	KALYANPUR	DWARIKPUR	0.07	0.06
328	KHOWAI	KALYANPUR	EAST GHILATALI	0.03	0.00
329	KHOWAI	KALYANPUR	GHILATALI	0.05	0.06
330	KHOWAI	KALYANPUR	KALYANPUR	0.06	0.12
331	KHOWAI	KALYANPUR	KAMALNAGAR	0.03	0.06
332	KHOWAI	KALYANPUR	NAKSHIRAI DEBBARMA	0.03	0.00
333	KHOWAI	KALYANPUR	PASCHIM DWARIKPUR	0.05	0.00

Sl.No.	District	Block	GP/VC	Total Non-biodegradable Solid Waste Generation in TPD	Total waste managed (in TPD)
334	KHOWAI	KALYANPUR	PASCHIM GHILATALI	0.03	0.06
335	KHOWAI	KALYANPUR	PASCHIM KUNJABAN	0.05	0.00
336	KHOWAI	KALYANPUR	PRAMODNAGAR	0.03	0.00
337	KHOWAI	KALYANPUR	PREM SINGH ORANG	0.02	0.00
338	KHOWAI	KALYANPUR	PURBA KALYANPUR	0.08	0.12
339	KHOWAI	KALYANPUR	PURBA KUNJABAN	0.07	0.06
340	KHOWAI	KALYANPUR	RAJANI SARDAR PARA	0.05	0.00
341	KHOWAI	KALYANPUR	RUPRAI	0.03	0.00
342	KHOWAI	KALYANPUR	SOUTH GILATALI	0.04	0.06
343	KHOWAI	KALYANPUR	UTTAR GHILATALI	0.03	0.00
344	KHOWAI	KALYANPUR	UTTAR KAMALNAGAR	0.08	0.06
345	KHOWAI	KHOWAI	BAGAN	0.04	0.06
346	KHOWAI	KHOWAI	BARABIL	0.06	0.06
347	KHOWAI	KHOWAI	DAKSHIN SINGICHERRA	0.04	0.06
348	KHOWAI	KHOWAI	DHALABIL	0.06	0.06
349	KHOWAI	KHOWAI	GOURNAGAR	0.04	0.06
350	KHOWAI	KHOWAI	JAMBURA	0.11	0.06
351	KHOWAI	KHOWAI	LAXMI NARAYANPUR	0.09	0.06
352	KHOWAI	KHOWAI	MADHYA GANKI	0.10	0.18
353	KHOWAI	KHOWAI	MANDAYA SINGICHERRA	0.04	0.06
354	KHOWAI	KHOWAI	PAHARMURA	0.06	0.06
355	KHOWAI	KHOWAI	PASCHIM CHEBRI	0.08	0.06
356	KHOWAI	KHOWAI	PASCHIM GANKI	0.09	0.06
357	KHOWAI	KHOWAI	PASCHIM SINGICHERRA	0.07	0.06
358	KHOWAI	KHOWAI	PASCHIM SONATALA	0.09	0.12
359	KHOWAI	KHOWAI	PURBA CHEBRI	0.04	0.06
360	KHOWAI	KHOWAI	PURBA GANKI	0.08	0.06
361	KHOWAI	KHOWAI	PURBA RAMCHANDRA GHAT	0.09	0.12
362	KHOWAI	KHOWAI	PURBA SONATALA	0.01	0.06
363	KHOWAI	KHOWAI	SAMATAL PADMABIL	0.04	0.06
364	KHOWAI	KHOWAI	SANTINAGAR	0.05	0.06
365	KHOWAI	KHOWAI	SIPAIHOUR	0.04	0.06
366	KHOWAI	KHOWAI	SONATALA	0.05	0.06
367	KHOWAI	KHOWAI	UTTAR CHEBRI	0.06	0.06
368	KHOWAI	KHOWAI	UTTAR RAMCHANDRA GHAT	0.06	0.06
369	KHOWAI	KHOWAI	UTTAR SINGICHERRA	0.03	0.06
370	KHOWAI	MUNGIKAMI	ATHARAMURA	0.07	0.06
371	KHOWAI	MUNGIKAMI	DAKSHIN GOKULNAGAR	0.07	0.06
372	KHOWAI	MUNGIKAMI	DAKSHIN MAHARANIPUR	0.06	0.06
373	KHOWAI	MUNGIKAMI	HALUDIA	0.04	0.06
374	KHOWAI	MUNGIKAMI	KAKRACHERRA	0.04	0.06
375	KHOWAI	MUNGIKAMI	MAHARANIPUR	0.06	0.06
376	KHOWAI	MUNGIKAMI	MANIK DEBBARMA	0.07	0.06
377	KHOWAI	MUNGIKAMI	NAMANJOY	0.05	0.06
378	KHOWAI	MUNGIKAMI	NONACHERRA	0.04	0.06
379	KHOWAI	MUNGIKAMI	PURBA LAXMIPUR	0.07	0.06
380	KHOWAI	MUNGIKAMI	RAMKRISHNAPUR	0.05	0.06
381	KHOWAI	MUNGIKAMI	SRIRAMKHARA	0.07	0.06

Sl.No.	District	Block	GP/VC	Total Non-biodegradable Solid Waste Generation in TPD	Total waste managed (in TPD)
382	KHOWAI	MUNGIAKAMI	TUIKARMA	0.06	0.06
383	KHOWAI	MUNGIAKAMI	UTTAR GOKULNAGAR	0.06	0.06
384	KHOWAI	PADMABIL	AKHRABARI	0.06	0.00
385	KHOWAI	PADMABIL	BAGABIL	0.06	0.00
386	KHOWAI	PADMABIL	DAKSHIN PADMABIL	0.06	0.06
387	KHOWAI	PADMABIL	DAKSHIN RAM CHANDRA GHAT	0.09	0.06
388	KHOWAI	PADMABIL	GAYAMANIBARI	0.07	0.06
389	KHOWAI	PADMABIL	JALAI TWICHA	0.04	0.00
390	KHOWAI	PADMABIL	KHIRODENAGAR	0.04	0.06
391	KHOWAI	PADMABIL	MARE HADUK	0.08	0.00
392	KHOWAI	PADMABIL	PACHHIM BELCHERRA	0.09	0.00
393	KHOWAI	PADMABIL	PAGLABARI	0.08	0.00
394	KHOWAI	PADMABIL	PURBA BELCHERRA	0.05	0.00
395	KHOWAI	PADMABIL	RAMDAYAL BARI	0.08	0.00
396	KHOWAI	PADMABIL	RASARAJ NAGAR	0.06	0.00
397	KHOWAI	PADMABIL	RATANPUR	0.10	0.06
398	KHOWAI	PADMABIL	TUICHACHINBARI	0.07	0.00
399	KHOWAI	PADMABIL	UPENDRANAGAR	0.08	0.00
400	KHOWAI	PADMABIL	UTTAR PADMABIL	0.08	0.06
401	KHOWAI	TELIAMURA	BRAHMACHERRA	0.06	0.00
402	KHOWAI	TELIAMURA	CHAKMAGHAT	0.09	0.00
403	KHOWAI	TELIAMURA	DAKSHIN KRISHNAPUR	0.09	0.00
404	KHOWAI	TELIAMURA	DAKSHIN PULINPUR	0.04	0.00
405	KHOWAI	TELIAMURA	DUSKI	0.04	0.00
406	KHOWAI	TELIAMURA	EAST SARDUKARKARI	0.05	0.00
407	KHOWAI	TELIAMURA	GAMAIBARI	0.07	0.00
408	KHOWAI	TELIAMURA	HADRAI	0.06	0.00
409	KHOWAI	TELIAMURA	HOWAIBARI	0.08	0.00
410	KHOWAI	TELIAMURA	JAGANNATHBARI	0.11	0.00
411	KHOWAI	TELIAMURA	KHAMARBARI	0.05	0.00
412	KHOWAI	TELIAMURA	KHASHIA MANGAL	0.04	0.00
413	KHOWAI	TELIAMURA	LAXMIPUR	0.10	0.00
414	KHOWAI	TELIAMURA	MADHYA KRISHNAPUR	0.08	0.00
415	KHOWAI	TELIAMURA	MAIGANGA	0.12	0.00
416	KHOWAI	TELIAMURA	MOHARCHERRA	0.13	0.00
417	KHOWAI	TELIAMURA	PASCHIM HOWAIBARI	0.07	0.00
418	KHOWAI	TELIAMURA	PASCHIM TELIAMURA	0.08	0.00
419	KHOWAI	TELIAMURA	RUPA CHERRA	0.04	0.00
420	KHOWAI	TELIAMURA	SARDU KARKARI	0.05	0.00
421	KHOWAI	TELIAMURA	SOUTH HADRAI	0.04	0.00
422	KHOWAI	TELIAMURA	TUICHINDRAI	0.08	0.00
423	KHOWAI	TELIAMURA	UTTAR KRISHNAPUR	0.09	0.00
424	KHOWAI	TELIAMURA	UTTAR PULINPUR	0.09	0.00
425	KHOWAI	TELIAMURA	VIVEKANANDANAGAR	0.08	0.06
426	KHOWAI	TULASIKHAR	ASHARAMBARI	0.05	0.06
427	KHOWAI	TULASIKHAR	BADLABARI	0.04	0.00
428	KHOWAI	TULASIKHAR	BANBAZAR	0.05	0.06
429	KHOWAI	TULASIKHAR	BEHALABARI	0.05	0.06

Sl.No.	District	Block	GP/VC	Total Non-biodegradable Solid Waste Generation in TPD	Total waste managed (in TPD)
430	KHOWAI	TULASIKHAR	BIDYABIL	0.05	0.00
431	KHOWAI	TULASIKHAR	EAST BADLABARI	0.05	0.00
432	KHOWAI	TULASIKHAR	EAST BEHALABARI	0.01	0.00
433	KHOWAI	TULASIKHAR	HALONG MATAI	0.04	0.00
434	KHOWAI	TULASIKHAR	PASCHIM BACHAIBARI	0.05	0.00
435	KHOWAI	TULASIKHAR	PASCHIM CHAMPACHERRA	0.08	0.06
436	KHOWAI	TULASIKHAR	PASCHIM KARINGICHERRA	0.06	0.00
437	KHOWAI	TULASIKHAR	PASCHIM LAXMICHERRA	0.05	0.00
438	KHOWAI	TULASIKHAR	PASCHIM RAJNAGAR	0.06	0.00
439	KHOWAI	TULASIKHAR	PASCHIM TAKCHAYABARI	0.04	0.00
440	KHOWAI	TULASIKHAR	PURBA BACHAIBARI	0.11	0.00
441	KHOWAI	TULASIKHAR	PURBA CHAMPACHERRA	0.08	0.00
442	KHOWAI	TULASIKHAR	PURBA RAJNGAR	0.08	0.00
443	KHOWAI	TULASIKHAR	PURBA SINGHICHERRA	0.04	0.00
444	KHOWAI	TULASIKHAR	PURBA TAKCHAYA	0.05	0.00
445	KHOWAI	TULASIKHAR	RADHA CHARAN NAGAR	0.03	0.00
446	KHOWAI	TULASIKHAR	RAJNAGAR	0.01	0.00
447	KHOWAI	TULASIKHAR	SHIKARIBARI	0.04	0.00
448	KHOWAI	TULASIKHAR	TUICHINGRAM BARI	0.08	0.00
449	NORTH TRIPUR	DAMCHERRA	DAMCHERRA	0.09	0.00
450	NORTH TRIPUR	DAMCHERRA	DAMCHERRA R.F	0.09	0.00
451	NORTH TRIPUR	DAMCHERRA	HINGSKANG	0.02	0.00
452	NORTH TRIPUR	DAMCHERRA	JURI R.F	0.04	0.00
453	NORTH TRIPUR	DAMCHERRA	KACHARICHERRA	0.05	0.00
454	NORTH TRIPUR	DAMCHERRA	KALAGANG SARKHI	0.02	0.00
455	NORTH TRIPUR	DAMCHERRA	KHEDACHERRA	0.06	0.00
456	NORTH TRIPUR	DAMCHERRA	MONACHERRA	0.04	0.00
457	NORTH TRIPUR	DAMCHERRA	PIPLACHERRA	0.04	0.00
458	NORTH TRIPUR	DAMCHERRA	RAHUMCHERRA	0.04	0.06
459	NORTH TRIPUR	DAMCHERRA	THUMSARAI PARA	0.04	0.00
460	NORTH TRIPUR	DAMCHERRA	UTTAMJOY PARA	0.03	0.00
461	NORTH TRIPUR	DAMCHERRA	WEST DAMCHERRA	0.02	0.00
462	NORTH TRIPUR	DASDA	ANANDA SAGAR	0.06	0.00
463	NORTH TRIPUR	DASDA	DAINCHERRA	0.06	0.06
464	NORTH TRIPUR	DASDA	DAKSHIN DASDA	0.03	0.06
465	NORTH TRIPUR	DASDA	DAKSHIN TUICHAMA	0.08	0.00
466	NORTH TRIPUR	DASDA	DASAMANI PARA	0.05	0.00
467	NORTH TRIPUR	DASDA	GACHIRAM PARA	0.04	0.00
468	NORTH TRIPUR	DASDA	KALAPANI	0.04	0.00
469	NORTH TRIPUR	DASDA	KANGRAI	0.04	0.00
470	NORTH TRIPUR	DASDA	KHAKCHAN PARA	0.06	0.00
471	NORTH TRIPUR	DASDA	KHUMPUI	0.03	0.00
472	NORTH TRIPUR	DASDA	MANU CHAILENGTA	0.03	0.00
473	NORTH TRIPUR	DASDA	PASCHIM BHANDARIMA	0.06	0.00
474	NORTH TRIPUR	DASDA	PASCHIM SATNALA	0.06	0.00
475	NORTH TRIPUR	DASDA	PURBA BHANDARIMA	0.03	0.00
476	NORTH TRIPUR	DASDA	PURBA SATNALA	0.04	0.00
477	NORTH TRIPUR	DASDA	RADHAMADHAV PUR	0.05	0.06

Sl.No.	District	Block	GP/VC	Total Non-biodegradable Solid Waste Generation in TPD	Total waste managed (in TPD)
478	NORTH TRIPUR	DASDA	SHAKHAN SHERMOON	0.03	0.00
479	NORTH TRIPUR	DASDA	SUBHASHNAGAR	0.14	0.06
480	NORTH TRIPUR	DASDA	TUISCHAMA	0.04	0.00
481	NORTH TRIPUR	DASDA	UTTAR DASDA	0.08	0.06
482	NORTH TRIPUR	JAMPUI HILLS	KALAGANG	0.04	0.00
483	NORTH TRIPUR	JAMPUI HILLS	KANPUI	0.04	0.00
484	NORTH TRIPUR	JAMPUI HILLS	LONGAIVALLEY	0.04	0.00
485	NORTH TRIPUR	JAMPUI HILLS	PASCHIM HMANPUI	0.05	0.00
486	NORTH TRIPUR	JAMPUI HILLS	SABUAL	0.05	0.00
487	NORTH TRIPUR	JAMPUI HILLS	TLANGSANG	0.02	0.00
488	NORTH TRIPUR	JAMPUI HILLS	VANGHMUN	0.04	0.00
489	NORTH TRIPUR	JUBARAJNAGAR	BAGAPASA	0.05	0.06
490	NORTH TRIPUR	JUBARAJNAGAR	BALIDHUM	0.05	0.06
491	NORTH TRIPUR	JUBARAJNAGAR	CHARUPASSA	0.03	0.06
492	NORTH TRIPUR	JUBARAJNAGAR	DEQANPASA	0.07	0.00
493	NORTH TRIPUR	JUBARAJNAGAR	DUPIRBOND	0.08	0.00
494	NORTH TRIPUR	JUBARAJNAGAR	HUPLONG	0.09	0.06
495	NORTH TRIPUR	JUBARAJNAGAR	JUBARAJNAGAR	0.05	0.06
496	NORTH TRIPUR	JUBARAJNAGAR	KAMESWAR	0.06	0.00
497	NORTH TRIPUR	JUBARAJNAGAR	LALCHERRA	0.06	0.06
498	NORTH TRIPUR	JUBARAJNAGAR	MADHUBAN	0.03	0.06
499	NORTH TRIPUR	JUBARAJNAGAR	MANGALKHALI	0.03	0.06
500	NORTH TRIPUR	JUBARAJNAGAR	NORTH GANGANAGAR	0.06	0.06
501	NORTH TRIPUR	JUBARAJNAGAR	PASCHIM DEWANPASA	0.04	0.06
502	NORTH TRIPUR	JUBARAJNAGAR	PASCHIM TILTHAI	0.05	0.00
503	NORTH TRIPUR	JUBARAJNAGAR	PURBA TILTHAI	0.06	0.06
504	NORTH TRIPUR	JUBARAJNAGAR	RADHAPUR	0.09	0.06
505	NORTH TRIPUR	JUBARAJNAGAR	RAJNAGAR	0.09	0.06
506	NORTH TRIPUR	JUBARAJNAGAR	SOUTH GANGANAGAR	0.07	0.06
507	NORTH TRIPUR	JUBARAJNAGAR	SRIPUR	0.08	0.06
508	NORTH TRIPUR	JUBARAJNAGAR	TANGIBARI	0.07	0.06
509	NORTH TRIPUR	JUBARAJNAGAR	UPTAKHALI	0.06	0.06
510	NORTH TRIPUR	JUBARAJNAGAR	ZAITHANG	0.03	0.00
511	NORTH TRIPUR	KADAMTALA	BAGHAN	0.08	0.06
512	NORTH TRIPUR	KADAMTALA	BARGUL	0.05	0.06
513	NORTH TRIPUR	KADAMTALA	BISHNUPUR	0.07	0.06
514	NORTH TRIPUR	KADAMTALA	BRAJENDRA NAGAR	0.10	0.06
515	NORTH TRIPUR	KADAMTALA	CHURAIBARI	0.08	0.06
516	NORTH TRIPUR	KADAMTALA	DAKSHIN KADAMTALA	0.03	0.06
517	NORTH TRIPUR	KADAMTALA	FULBARI	0.06	0.06
518	NORTH TRIPUR	KADAMTALA	KADAMTALA	0.12	0.06
519	NORTH TRIPUR	KADAMTALA	KALAGANGERPAR	0.08	0.06
520	NORTH TRIPUR	KADAMTALA	KURTI	0.07	0.06
521	NORTH TRIPUR	KADAMTALA	PURBA CHURAI BARI	0.04	0.06
522	NORTH TRIPUR	KADAMTALA	PURBA FULBARI	0.06	0.06
523	NORTH TRIPUR	KADAMTALA	RAJNAGAR	0.05	0.06
524	NORTH TRIPUR	KADAMTALA	RANIBARI	0.06	0.06
525	NORTH TRIPUR	KADAMTALA	SARALA	0.02	0.06

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526	NORTH TRIPUR	KADAMTALA	SARASPUR	0.11	0.06
527	NORTH TRIPUR	KADAMTALA	SATSANGAM	0.08	0.06
528	NORTH TRIPUR	KADAMTALA	TARAKPUR	0.05	0.06
529	NORTH TRIPUR	KADAMTALA	UTTAR FULBARI	0.07	0.06
530	NORTH TRIPUR	KALACHERRA	ALGAPUR	0.06	0.06
531	NORTH TRIPUR	KALACHERRA	BALICHARA	0.04	0.06
532	NORTH TRIPUR	KALACHERRA	BARUKANDI	0.10	0.06
533	NORTH TRIPUR	KALACHERRA	BHAGYAPUR	0.09	0.12
534	NORTH TRIPUR	KALACHERRA	CHANDRAPUR	0.09	0.06
535	NORTH TRIPUR	KALACHERRA	EAST HURUA	0.09	0.12
536	NORTH TRIPUR	KALACHERRA	GOBINDAPUR	0.08	0.12
537	NORTH TRIPUR	KALACHERRA	ICHAILALCHERRA	0.10	0.06
538	NORTH TRIPUR	KALACHERRA	LAXMINAGAR	0.08	0.06
539	NORTH TRIPUR	KALACHERRA	NADIAPUR SANICHERRA	0.06	0.12
540	NORTH TRIPUR	KALACHERRA	NORTH HURUA	0.08	0.12
541	NORTH TRIPUR	KALACHERRA	PRATYEKROY	0.08	0.06
542	NORTH TRIPUR	KALACHERRA	RAGHNA	0.07	0.06
543	NORTH TRIPUR	KALACHERRA	SAKAIBARI	0.05	0.12
544	NORTH TRIPUR	KALACHERRA	SANICHERRA	0.04	0.12
545	NORTH TRIPUR	KALACHERRA	SOUTH HURUA	0.07	0.06
546	NORTH TRIPUR	KALACHERRA	WEST ICAHILALCHERRA	0.03	0.06
547	NORTH TRIPUR	LALJURI	CHANDIPUR	0.06	0.00
548	NORTH TRIPUR	LALJURI	DAKSHIN LALJURI	0.07	0.00
549	NORTH TRIPUR	LALJURI	JAMARAI PARA	0.04	0.00
550	NORTH TRIPUR	LALJURI	JOYMANI PARA	0.04	0.00
551	NORTH TRIPUR	LALJURI	KANCHANCHERRA	0.06	0.00
552	NORTH TRIPUR	LALJURI	KANCHANPUR	0.13	0.00
553	NORTH TRIPUR	LALJURI	MAKUMCHERRA	0.05	0.00
554	NORTH TRIPUR	LALJURI	RABINDRANAGAR	0.05	0.00
555	NORTH TRIPUR	LALJURI	SALKAHAM	0.02	0.00
556	NORTH TRIPUR	LALJURI	SANTIPUR	0.04	0.00
557	NORTH TRIPUR	LALJURI	SHIBNAGAR	0.07	0.00
558	NORTH TRIPUR	LALJURI	UJAN MACHMARA	0.04	0.00
559	NORTH TRIPUR	LALJURI	UTTAR LALJURI	0.03	0.00
560	NORTH TRIPUR	PANISAGAR	AGNIPASA	0.04	0.06
561	NORTH TRIPUR	PANISAGAR	BILTHAI	0.07	0.00
562	NORTH TRIPUR	PANISAGAR	CHANDRA HALAM PARA	0.04	0.06
563	NORTH TRIPUR	PANISAGAR	DAKSHIN PADMABIL	0.06	0.00
564	NORTH TRIPUR	PANISAGAR	DAKSHIN PANISAGAR	0.02	0.06
565	NORTH TRIPUR	PANISAGAR	DEOCHERRA	0.11	0.00
566	NORTH TRIPUR	PANISAGAR	INDURALI	0.03	0.00
567	NORTH TRIPUR	PANISAGAR	JALABASA	0.05	0.00
568	NORTH TRIPUR	PANISAGAR	NOAGAON	0.05	0.00
569	NORTH TRIPUR	PANISAGAR	PASCHIM PADMABIL	0.06	0.00
570	NORTH TRIPUR	PANISAGAR	PEKUCHERRA	0.04	0.06
571	NORTH TRIPUR	PANISAGAR	PURBA JALABASSA	0.07	0.00
572	NORTH TRIPUR	PANISAGAR	PURBA ROWA	0.06	0.00
573	NORTH TRIPUR	PANISAGAR	RAMNAGAR	0.07	0.00

Sl.No.	District	Block	GP/VC	Total Non-biodegradable Solid Waste Generation in TPD	Total waste managed (in TPD)
574	NORTH TRIPUR	PANISAGAR	ROWA	0.11	0.06
575	NORTH TRIPUR	PANISAGAR	UTTAR DEOCHERRA	0.03	0.00
576	NORTH TRIPUR	PANISAGAR	UTTAR PADMABIL	0.06	0.00
577	NORTH TRIPUR	PANISAGAR	WEST PANISAGAR	0.08	0.00
578	SEPAHIJALA	BISHALGARH	ARABINDANAGAR	0.09	0.06
579	SEPAHIJALA	BISHALGARH	BADIYAR DIGHI	0.11	0.06
580	SEPAHIJALA	BISHALGARH	BHATI LARAMA	0.08	0.06
581	SEPAHIJALA	BISHALGARH	BHATIBARI	0.09	0.06
582	SEPAHIJALA	BISHALGARH	CHAMPAMURA	0.12	0.00
583	SEPAHIJALA	BISHALGARH	CHANDRANAGAR	0.12	0.00
584	SEPAHIJALA	BISHALGARH	DAKSHIN MADHUPUR	0.10	0.06
585	SEPAHIJALA	BISHALGARH	DEBIPUR	0.06	0.06
586	SEPAHIJALA	BISHALGARH	GAKULNAGAR	0.15	0.24
587	SEPAHIJALA	BISHALGARH	GAZARIA	0.07	0.00
588	SEPAHIJALA	BISHALGARH	GHANIAMARA	0.09	0.06
589	SEPAHIJALA	BISHALGARH	GOLAGHATI	0.17	0.06
590	SEPAHIJALA	BISHALGARH	GOPINAGAR	0.10	0.06
591	SEPAHIJALA	BISHALGARH	HARISHNAGAR	0.06	0.00
592	SEPAHIJALA	BISHALGARH	KAIYADEPHA	0.09	0.00
593	SEPAHIJALA	BISHALGARH	KAMALASAGAR	0.11	0.06
594	SEPAHIJALA	BISHALGARH	KASBA	0.14	0.00
595	SEPAHIJALA	BISHALGARH	KONABAN	0.05	0.06
596	SEPAHIJALA	BISHALGARH	KRISHNA KISHORENAGAR	0.16	0.06
597	SEPAHIJALA	BISHALGARH	LAXMIBIL	0.15	0.06
598	SEPAHIJALA	BISHALGARH	LEMBUTALI	0.11	0.06
599	SEPAHIJALA	BISHALGARH	MADHUPUR	0.08	0.18
600	SEPAHIJALA	BISHALGARH	MADHYA LAXMIBILL	0.09	0.06
601	SEPAHIJALA	BISHALGARH	NABINAGAR	0.16	0.06
602	SEPAHIJALA	BISHALGARH	NEHEL CHANDRANAGAR	0.11	0.00
603	SEPAHIJALA	BISHALGARH	PATHALIA	0.08	0.06
604	SEPAHIJALA	BISHALGARH	PATHRIADWAR	0.08	0.00
605	SEPAHIJALA	BISHALGARH	PRABHURAMPUR	0.17	0.00
606	SEPAHIJALA	BISHALGARH	PURATHAL RAJNAGAR	0.06	0.00
607	SEPAHIJALA	BISHALGARH	PURBA GAKULNAGAR	0.07	0.06
608	SEPAHIJALA	BISHALGARH	RADHANAGAR	0.06	0.06
609	SEPAHIJALA	BISHALGARH	RAGHUNATHPUR	0.08	0.12
610	SEPAHIJALA	BISHALGARH	ROUTHKHALA	0.12	0.12
611	SEPAHIJALA	BOXANAGAR	ANANDANAGAR	0.05	0.00
612	SEPAHIJALA	BOXANAGAR	ARALIA	0.05	0.00
613	SEPAHIJALA	BOXANAGAR	ASHABARI	0.07	0.06
614	SEPAHIJALA	BOXANAGAR	BAGBER	0.02	0.00
615	SEPAHIJALA	BOXANAGAR	BEJOYNAGAR	0.03	0.06
616	SEPAHIJALA	BOXANAGAR	BOXANAGAR	0.08	0.06
617	SEPAHIJALA	BOXANAGAR	DAKSHIN KALAMCHORA	0.07	0.06
618	SEPAHIJALA	BOXANAGAR	DAYALPARA	0.03	0.00
619	SEPAHIJALA	BOXANAGAR	DHANIRAMPUR	0.04	0.06
620	SEPAHIJALA	BOXANAGAR	DURGAPUR	0.05	0.00
621	SEPAHIJALA	BOXANAGAR	KALASHIMURA	0.08	0.00

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622	SEPAHIJALA	BOXANAGAR	KAMALNAGAR	0.09	0.06
623	SEPAHIJALA	BOXANAGAR	KULUBARI	0.07	0.06
624	SEPAHIJALA	BOXANAGAR	MADHYA BOXANAGAR	0.06	0.00
625	SEPAHIJALA	BOXANAGAR	MAINAMA	0.05	0.00
626	SEPAHIJALA	BOXANAGAR	MANIKYANAGAR	0.08	0.06
627	SEPAHIJALA	BOXANAGAR	MATINAGAR	0.10	0.06
628	SEPAHIJALA	BOXANAGAR	NABADWIPCHANDRANAGAR	0.02	0.00
629	SEPAHIJALA	BOXANAGAR	PUTIA	0.05	0.06
630	SEPAHIJALA	BOXANAGAR	RAHIMPUR	0.07	0.06
631	SEPAHIJALA	BOXANAGAR	UTTAR KALAMCHORA	0.05	0.12
632	SEPAHIJALA	BOXANAGAR	VALUARCHAR	0.07	0.06
633	SEPAHIJALA	CHARILAM	AMTALI	0.09	0.06
634	SEPAHIJALA	CHARILAM	ARALIA	0.09	0.06
635	SEPAHIJALA	CHARILAM	BANGSHIBARI	0.05	0.06
636	SEPAHIJALA	CHARILAM	BANSTATLI	0.05	0.06
637	SEPAHIJALA	CHARILAM	BARJALA	0.06	0.06
638	SEPAHIJALA	CHARILAM	BATHANMURA	0.04	0.06
639	SEPAHIJALA	CHARILAM	BIAHRAMGANJ	0.09	0.06
640	SEPAHIJALA	CHARILAM	BRAJAPUR	0.08	0.06
641	SEPAHIJALA	CHARILAM	CHESRIMAI	0.06	0.06
642	SEPAHIJALA	CHARILAM	DAKSHIN CHARILAM	0.12	0.06
643	SEPAHIJALA	CHARILAM	DHARIATHAL	0.03	0.12
644	SEPAHIJALA	CHARILAM	LALSINGHMURA	0.05	0.06
645	SEPAHIJALA	CHARILAM	MADYA BRAJAPUR	0.06	0.06
646	SEPAHIJALA	CHARILAM	NEW CHELIKHALA	0.05	0.00
647	SEPAHIJALA	CHARILAM	PADMANAGAR	0.03	0.06
648	SEPAHIJALA	CHARILAM	RAMCHERRA	0.07	0.06
649	SEPAHIJALA	CHARILAM	RAMNAGAR	0.06	0.12
650	SEPAHIJALA	CHARILAM	RANGMALA	0.07	0.06
651	SEPAHIJALA	CHARILAM	SUTARMURA	0.08	0.06
652	SEPAHIJALA	CHARILAM	UTTAR BRAJAPUR	0.06	0.06
653	SEPAHIJALA	CHARILAM	UTTAR CHARILAM	0.08	0.06
654	SEPAHIJALA	JAMPAIJALA	AMARENDRA NAGAR	0.07	0.06
655	SEPAHIJALA	JAMPAIJALA	CHIKANCHERRA	0.07	0.00
656	SEPAHIJALA	JAMPAIJALA	CHOYGHARIA	0.04	0.00
657	SEPAHIJALA	JAMPAIJALA	DAYARAMPARA	0.08	0.00
658	SEPAHIJALA	JAMPAIJALA	EAST RATANPUR	0.10	0.00
659	SEPAHIJALA	JAMPAIJALA	GOLIRAIBARI	0.05	0.00
660	SEPAHIJALA	JAMPAIJALA	HACHUK KHURIO	0.04	0.00
661	SEPAHIJALA	JAMPAIJALA	HIRAPUR	0.03	0.06
662	SEPAHIJALA	JAMPAIJALA	JAGAIBARI	0.03	0.00
663	SEPAHIJALA	JAMPAIJALA	JAMPUIJALA	0.08	0.06
664	SEPAHIJALA	JAMPAIJALA	JUGAL KISHORENAGAR	0.05	0.06
665	SEPAHIJALA	JAMPAIJALA	KALAIIBARI	0.09	0.06
666	SEPAHIJALA	JAMPAIJALA	KENDRAICHERRA	0.12	0.06
667	SEPAHIJALA	JAMPAIJALA	KILLA-BARMA	0.07	0.06
668	SEPAHIJALA	JAMPAIJALA	LAITACHERRA	0.06	0.12
669	SEPAHIJALA	JAMPAIJALA	MADHYA GHANIAMARA	0.09	0.12

Sl.No.	District	Block	GP/VC	Total Non-biodegradable Solid Waste Generation in TPD	Total waste managed (in TPD)
670	SEPAHIJALA	JAMPAIJALA	MOHANPUR	0.07	0.06
671	SEPAHIJALA	JAMPAIJALA	NORTH TAKARJALA	0.07	0.12
672	SEPAHIJALA	JAMPAIJALA	PASCHIM TAKARJALA	0.07	0.06
673	SEPAHIJALA	JAMPAIJALA	PATHALIAGHAT	0.07	0.06
674	SEPAHIJALA	JAMPAIJALA	PEDUARJALA	0.11	0.06
675	SEPAHIJALA	JAMPAIJALA	PRAVAPUR	0.05	0.06
676	SEPAHIJALA	JAMPAIJALA	PROMODENAGAR	0.05	0.06
677	SEPAHIJALA	JAMPAIJALA	PURBA TAKARJALA	0.08	0.06
678	SEPAHIJALA	JAMPAIJALA	RATANPUR	0.06	0.06
679	SEPAHIJALA	JAMPAIJALA	SHANKUMABARI	0.04	0.06
680	SEPAHIJALA	JAMPAIJALA	THELAKUNG	0.07	0.00
681	SEPAHIJALA	JAMPAIJALA	TWIMA	0.09	0.00
682	SEPAHIJALA	JAMPAIJALA	TWISIKAMBUK	0.05	0.00
683	SEPAHIJALA	JAMPAIJALA	UJAN GHANIAMARA	0.03	0.06
684	SEPAHIJALA	JAMPAIJALA	UJAN PATHALIAGHAT	0.06	0.06
685	SEPAHIJALA	KATHALIA	BASPUKUR	0.05	0.00
686	SEPAHIJALA	KATHALIA	BEJIMARA	0.08	0.06
687	SEPAHIJALA	KATHALIA	BHABANIPUR	0.11	0.06
688	SEPAHIJALA	KATHALIA	DAKSHIN MAHESHPUR	0.08	0.06
689	SEPAHIJALA	KATHALIA	DAKSHIN PAHARPUR	0.08	0.06
690	SEPAHIJALA	KATHALIA	DHANPUR	0.07	0.06
691	SEPAHIJALA	KATHALIA	JAGATRAMPUR	0.07	0.06
692	SEPAHIJALA	KATHALIA	JATRAPUR	0.06	0.00
693	SEPAHIJALA	KATHALIA	KAICHAKHOLA	0.02	0.00
694	SEPAHIJALA	KATHALIA	KALAPANIA	0.07	0.06
695	SEPAHIJALA	KATHALIA	KALIKHOLA	0.04	0.00
696	SEPAHIJALA	KATHALIA	KALIKRISHNA NAGAR	0.07	0.06
697	SEPAHIJALA	KATHALIA	KATHALIA	0.06	0.06
698	SEPAHIJALA	KATHALIA	MANAIPATHAR	0.11	0.06
699	SEPAHIJALA	KATHALIA	MONARCHAK	0.07	0.06
700	SEPAHIJALA	KATHALIA	NIDAYA	0.11	0.06
701	SEPAHIJALA	KATHALIA	NIRVOYPUR	0.07	0.06
702	SEPAHIJALA	KATHALIA	RABINDRANAGAR	0.06	0.06
703	SEPAHIJALA	KATHALIA	SONAPUR	0.05	0.06
704	SEPAHIJALA	KATHALIA	SOVAPUR	0.10	0.06
705	SEPAHIJALA	KATHALIA	SRIMANTAPUR	0.07	0.06
706	SEPAHIJALA	KATHALIA	THALIBARI	0.05	0.06
707	SEPAHIJALA	KATHALIA	UTTAR MAHESHPUR	0.08	0.06
708	SEPAHIJALA	KATHALIA	UTTAR PAHARPUR	0.11	0.00
709	SEPAHIJALA	Nalchar	BAGABASA	0.06	0.06
710	SEPAHIJALA	Nalchar	BARDWAL	0.05	0.00
711	SEPAHIJALA	Nalchar	CHANDANMURA	0.06	0.06
712	SEPAHIJALA	Nalchar	CHOWMUHANI	0.07	0.00
713	SEPAHIJALA	Nalchar	DAKSHIN NALCHAR	0.09	0.06
714	SEPAHIJALA	Nalchar	INDRAKUMAR	0.03	0.06
715	SEPAHIJALA	Nalchar	JHUMERDHEPA	0.09	0.06
716	SEPAHIJALA	Nalchar	KALIRAM	0.02	0.00
717	SEPAHIJALA	Nalchar	KEMTALI	0.08	0.00

Sl.No.	District	Block	GP/VC	Total Non-biodegradable Solid Waste Generation in TPD	Total waste managed (in TPD)
718	SEPAHIJALA	Nalchar	KHAS CHOWMUHANI	0.06	0.06
719	SEPAHIJALA	Nalchar	KHEDABARI	0.05	0.06
720	SEPAHIJALA	Nalchar	KUMARIAKUCHA	0.06	0.06
721	SEPAHIJALA	Nalchar	LAXMANDHEPA	0.07	0.06
722	SEPAHIJALA	Nalchar	PADMINI NAGAR	0.02	0.06
723	SEPAHIJALA	Nalchar	PASCHIM DURLOVNARAYAN	0.04	0.06
724	SEPAHIJALA	Nalchar	PASCHIM NALCHAR	0.11	0.06
725	SEPAHIJALA	Nalchar	PONGBARI	0.09	0.06
726	SEPAHIJALA	Nalchar	PURBA DURLOVNARAYAN	0.10	0.06
727	SEPAHIJALA	Nalchar	PURBA NALCHAER	0.11	0.06
728	SEPAHIJALA	Nalchar	RAJIBNAGAR	0.04	0.06
729	SEPAHIJALA	Nalchar	RAMPADA PARA	0.04	0.00
730	SEPAHIJALA	Nalchar	RANGAMATI	0.07	0.00
731	SEPAHIJALA	Nalchar	SHIBNAGAR	0.04	0.06
732	SEPAHIJALA	Nalchar	TAIJILING	0.04	0.06
733	SEPAHIJALA	Nalchar	TAKSA PARA	0.04	0.06
734	SEPAHIJALA	MOHANBHOG	ANANDAPUR	0.04	0.00
735	SEPAHIJALA	MOHANBHOG	BANIACHARA	0.05	0.00
736	SEPAHIJALA	MOHANBHOG	CHANDUL	0.06	0.06
737	SEPAHIJALA	MOHANBHOG	DAKSHIN TAIBANDAL	0.05	0.00
738	SEPAHIJALA	MOHANBHOG	DASARATH BARI	0.07	0.00
739	SEPAHIJALA	MOHANBHOG	GRANTALI	0.09	0.06
740	SEPAHIJALA	MOHANBHOG	KALAMKHET	0.05	0.00
741	SEPAHIJALA	MOHANBHOG	KAMRANGATALI	0.06	0.00
742	SEPAHIJALA	MOHANBHOG	MOHANBHOG	0.06	0.00
743	SEPAHIJALA	MOHANBHOG	PURBA CHANDIGHAR	0.08	0.00
744	SEPAHIJALA	MOHANBHOG	TELKAJLA	0.08	0.00
745	SEPAHIJALA	MOHANBHOG	URAMI	0.07	0.06
746	SEPAHIJALA	MOHANBHOG	UTTAR TAIBANDAL	0.07	0.06
747	SOUTH TRIPUR	BAGAFA	BAGAFA	0.04	0.00
748	SOUTH TRIPUR	BAGAFA	BAIKHORA	0.06	0.00
749	SOUTH TRIPUR	BAGAFA	BETAGA	0.07	0.06
750	SOUTH TRIPUR	BAGAFA	BIRCHANDRANAGAR	0.05	0.12
751	SOUTH TRIPUR	BAGAFA	DAKSHIN TAKMACHARA	0.07	0.00
752	SOUTH TRIPUR	BAGAFA	DEBIPUR	0.06	0.00
753	SOUTH TRIPUR	BAGAFA	EAST BAGAFA	0.02	0.00
754	SOUTH TRIPUR	BAGAFA	GARDHANG	0.07	0.00
755	SOUTH TRIPUR	BAGAFA	KANCHANNAGAR	0.08	0.12
756	SOUTH TRIPUR	BAGAFA	KATHALIACHERRA	0.06	0.24
757	SOUTH TRIPUR	BAGAFA	LAWGONG	0.03	0.00
758	SOUTH TRIPUR	BAGAFA	LAXMICHERRA	0.04	0.00
759	SOUTH TRIPUR	BAGAFA	LOWGANG	0.07	0.00
760	SOUTH TRIPUR	BAGAFA	MANDHYA KATHALIA	0.05	0.06
761	SOUTH TRIPUR	BAGAFA	MANU	0.06	0.06
762	SOUTH TRIPUR	BAGAFA	PASCHIM KATHALIA	0.04	0.00
763	SOUTH TRIPUR	BAGAFA	PATICHARI	0.07	0.00
764	SOUTH TRIPUR	BAGAFA	RADHAKISHORE GANJA	0.05	0.06
765	SOUTH TRIPUR	BAGAFA	RAJAPUR	0.07	0.12

Sl.No.	District	Block	GP/VC	Total Non-biodegradable Solid Waste Generation in TPD	Total waste managed (in TPD)
766	SOUTH TRIPUR	BAGAFA	SUBHASH COLONY	0.04	0.18
767	SOUTH TRIPUR	BAGAFA	SULTHUNG MANU	0.06	0.18
768	SOUTH TRIPUR	BAGAFA	TAKMACHERRA	0.07	0.00
769	SOUTH TRIPUR	BHARAT CHANDRA NAG	CHITTAMARA	0.08	0.00
770	SOUTH TRIPUR	BHARAT CHANDRA NAG	DAKSHIN BHARAT CHANDRA NAG	0.11	0.06
771	SOUTH TRIPUR	BHARAT CHANDRA NAG	EAST KALABARIA	0.10	0.06
772	SOUTH TRIPUR	BHARAT CHANDRA NAG	EAST PIPARIAKHOLA	0.05	0.00
773	SOUTH TRIPUR	BHARAT CHANDRA NAG	ISHAN CHANDRANAGAR	0.09	0.06
774	SOUTH TRIPUR	BHARAT CHANDRA NAG	KASHARI R.F	0.05	0.06
775	SOUTH TRIPUR	BHARAT CHANDRA NAG	LAXMIPUR	0.09	0.06
776	SOUTH TRIPUR	BHARAT CHANDRA NAG	NETAJI SUBHASH CHANDRA NA	0.07	0.06
777	SOUTH TRIPUR	BHARAT CHANDRA NAG	PAIKHOLA	0.07	0.06
778	SOUTH TRIPUR	BHARAT CHANDRA NAG	PASCHIM PAIKHOLA	0.08	0.06
779	SOUTH TRIPUR	BHARAT CHANDRA NAG	SUKANTA NAGAR	0.08	0.06
780	SOUTH TRIPUR	BHARAT CHANDRA NAG	UTTAR BHARAT CHANDRA NAG	0.11	0.06
781	SOUTH TRIPUR	BHARAT CHANDRA NAG	WEST KALABARIA	0.08	0.06
782	SOUTH TRIPUR	HRISHYAMUKH	ABHOYNAGAR	0.06	0.06
783	SOUTH TRIPUR	HRISHYAMUKH	BASPADUA	0.06	0.06
784	SOUTH TRIPUR	HRISHYAMUKH	DAKSHIN MATAI	0.10	0.00
785	SOUTH TRIPUR	HRISHYAMUKH	DAKSHIN SONAICHARI	0.06	0.06
786	SOUTH TRIPUR	HRISHYAMUKH	DEBIPUR	0.05	0.00
787	SOUTH TRIPUR	HRISHYAMUKH	DHANANJOY NAGAR	0.04	0.06
788	SOUTH TRIPUR	HRISHYAMUKH	GABURCHERRA	0.04	0.12
789	SOUTH TRIPUR	HRISHYAMUKH	HARIPUR	0.11	0.06
790	SOUTH TRIPUR	HRISHYAMUKH	HRISHYAMUKH	0.10	0.06
791	SOUTH TRIPUR	HRISHYAMUKH	JAYKATPUR	0.05	0.06
792	SOUTH TRIPUR	HRISHYAMUKH	JAYPUR	0.06	0.06
793	SOUTH TRIPUR	HRISHYAMUKH	KAILASH NAGAR	0.03	0.06
794	SOUTH TRIPUR	HRISHYAMUKH	KRISHNANAGAR	0.09	0.06
795	SOUTH TRIPUR	HRISHYAMUKH	MANIRAMPUR	0.03	0.06
796	SOUTH TRIPUR	HRISHYAMUKH	MATAI	0.06	0.06
797	SOUTH TRIPUR	HRISHYAMUKH	MOHINI NAGAR	0.04	0.00
798	SOUTH TRIPUR	HRISHYAMUKH	NALUA	0.05	0.06
799	SOUTH TRIPUR	HRISHYAMUKH	NORTH SARASHIMA	0.06	0.06
800	SOUTH TRIPUR	HRISHYAMUKH	RATANPUR	0.04	0.06
801	SOUTH TRIPUR	HRISHYAMUKH	SARASHIMA	0.04	0.06
802	SOUTH TRIPUR	HRISHYAMUKH	SHIBPUR	0.06	0.06
803	SOUTH TRIPUR	HRISHYAMUKH	SONAICHARI	0.03	0.06
804	SOUTH TRIPUR	HRISHYAMUKH	UTTAR SONAICHARI	0.07	0.06
805	SOUTH TRIPUR	JOLAIBARI	ABANGCHARA	0.05	0.06
806	SOUTH TRIPUR	JOLAIBARI	BIRENDRANAGAR	0.05	0.06
807	SOUTH TRIPUR	JOLAIBARI	CHARKABAI	0.08	0.00
808	SOUTH TRIPUR	JOLAIBARI	DAKSHIN HICHACHERRA	0.06	0.00
809	SOUTH TRIPUR	JOLAIBARI	DAKSHIN JOLAIBARI	0.06	0.06
810	SOUTH TRIPUR	JOLAIBARI	DEBDARU	0.06	0.00
811	SOUTH TRIPUR	JOLAIBARI	EAST CHARAKBAI	0.06	0.06
812	SOUTH TRIPUR	JOLAIBARI	EAST PILLAK	0.07	0.06
813	SOUTH TRIPUR	JOLAIBARI	KALSHI	0.05	0.06

Sl.No.	District	Block	GP/VC	Total Non-biodegradable Solid Waste Generation in TPD	Total waste managed (in TPD)
814	SOUTH TRIPUR	JOLAIBARI	KALSHIMUKH	0.07	0.00
815	SOUTH TRIPUR	JOLAIBARI	LATUA TILLA	0.09	0.06
816	SOUTH TRIPUR	JOLAIBARI	MADHYA PILLAK	0.04	0.06
817	SOUTH TRIPUR	JOLAIBARI	MUHURIPUR	0.07	0.00
818	SOUTH TRIPUR	JOLAIBARI	MUHURIPUR R.F.	0.05	0.06
819	SOUTH TRIPUR	JOLAIBARI	PASCHIM JOLAIBARI	0.07	0.06
820	SOUTH TRIPUR	JOLAIBARI	RAMRAIBARI	0.06	0.06
821	SOUTH TRIPUR	JOLAIBARI	SRIKANTABARI	0.05	0.00
822	SOUTH TRIPUR	JOLAIBARI	SWADESH NAGAR	0.04	0.06
823	SOUTH TRIPUR	JOLAIBARI	THAKUR CHERRA	0.05	0.06
824	SOUTH TRIPUR	JOLAIBARI	TUIRBHUMA KOWAIFUNG	0.06	0.00
825	SOUTH TRIPUR	JOLAIBARI	UTTAR HICHACHERRA	0.06	0.00
826	SOUTH TRIPUR	JOLAIBARI	UTTAR JOLAIBARI	0.08	0.06
827	SOUTH TRIPUR	JOLAIBARI	WEST CHARAKBAI	0.04	0.06
828	SOUTH TRIPUR	JOLAIBARI	WEST PILLAK	0.07	0.06
829	SOUTH TRIPUR	POANGBARI	AMLIGHAT	0.03	0.06
830	SOUTH TRIPUR	POANGBARI	DAKSHIN SRINAGAR	0.04	0.00
831	SOUTH TRIPUR	POANGBARI	DASHARATH NAGAR	0.04	0.00
832	SOUTH TRIPUR	POANGBARI	KRISHNANAGAR	0.06	0.06
833	SOUTH TRIPUR	POANGBARI	MADHAB NAGAR	0.08	0.00
834	SOUTH TRIPUR	POANGBARI	PASCHIM TAKKATULSHI	0.04	0.00
835	SOUTH TRIPUR	POANGBARI	PURBA TEKKA TULSHI R.F	0.03	0.06
836	SOUTH TRIPUR	POANGBARI	RAJNAGAR	0.07	0.00
837	SOUTH TRIPUR	POANGBARI	SRI NAGAR	0.05	0.06
838	SOUTH TRIPUR	POANGBARI	SUBHASH NAGAR	0.03	0.06
839	SOUTH TRIPUR	RAJNAGAR	BARPATHARI	0.07	0.06
840	SOUTH TRIPUR	RAJNAGAR	BATISHA	0.06	0.00
841	SOUTH TRIPUR	RAJNAGAR	DAKSHIN RADHANAGAR	0.06	0.00
842	SOUTH TRIPUR	RAJNAGAR	DAKSHIN RAJNAGAR	0.07	0.00
843	SOUTH TRIPUR	RAJNAGAR	DAKSHIN SRIRAMPUR	0.03	0.00
844	SOUTH TRIPUR	RAJNAGAR	DIMATALI	0.03	0.00
845	SOUTH TRIPUR	RAJNAGAR	DURGAPUR	0.06	0.00
846	SOUTH TRIPUR	RAJNAGAR	EKINPUR	0.06	0.06
847	SOUTH TRIPUR	RAJNAGAR	GOURANGABAZAR	0.03	0.00
848	SOUTH TRIPUR	RAJNAGAR	INDIRANAGAR	0.04	0.00
849	SOUTH TRIPUR	RAJNAGAR	JASHMURA	0.06	0.00
850	SOUTH TRIPUR	RAJNAGAR	JOYCHANDPUR	0.05	0.12
851	SOUTH TRIPUR	RAJNAGAR	NIHARNAGAR	0.06	0.06
852	SOUTH TRIPUR	RAJNAGAR	RADHANAGAR	0.06	0.12
853	SOUTH TRIPUR	RAJNAGAR	RAJNAGAR	0.06	0.06
854	SOUTH TRIPUR	RAJNAGAR	RANGAMURA	0.06	0.06
855	SOUTH TRIPUR	RAJNAGAR	TRISHNA	0.04	0.00
856	SOUTH TRIPUR	RAJNAGAR	UTTAR RANGAMURA	0.05	0.00
857	SOUTH TRIPUR	RAJNAGAR	UTTAR SRIRAMPUR	0.06	0.00
858	SOUTH TRIPUR	RAJNAGAR	WEST PIPARIAKHOLA	0.02	0.00
859	SOUTH TRIPUR	RUPAICHARI	BAGAMARA	0.04	0.06
860	SOUTH TRIPUR	RUPAICHARI	BAISHNABPUR	0.03	0.00
861	SOUTH TRIPUR	RUPAICHARI	BANKUL MAHAMANI	0.04	0.06

Sl.No.	District	Block	GP/VC	Total Non-biodegradable Solid Waste Generation in TPD	Total waste managed (in TPD)
862	SOUTH TRIPUR	RUPAICHARI	BISHNUPUR	0.05	0.00
863	SOUTH TRIPUR	RUPAICHARI	CHALITA BANKUL	0.06	0.00
864	SOUTH TRIPUR	RUPAICHARI	CHATAKCHARI	0.05	0.00
865	SOUTH TRIPUR	RUPAICHARI	DAKSHIN MANUBANKUL	0.05	0.06
866	SOUTH TRIPUR	RUPAICHARI	GARIFA	0.03	0.00
867	SOUTH TRIPUR	RUPAICHARI	KATHALCHARI	0.04	0.00
868	SOUTH TRIPUR	RUPAICHARI	MAGROOM	0.03	0.06
869	SOUTH TRIPUR	RUPAICHARI	PASCHIM LUDHUA	0.05	0.06
870	SOUTH TRIPUR	RUPAICHARI	PURBA LUDHUA	0.04	0.00
871	SOUTH TRIPUR	RUPAICHARI	PURBA MANUBANKUL	0.03	0.00
872	SOUTH TRIPUR	RUPAICHARI	PURBA SABROOM	0.03	0.00
873	SOUTH TRIPUR	RUPAICHARI	RUPAICHARI	0.05	0.06
874	SOUTH TRIPUR	RUPAICHARI	SONAICHARI	0.03	0.06
875	SOUTH TRIPUR	RUPAICHARI	UTTAR BIJOYPUR	0.04	0.00
876	SOUTH TRIPUR	RUPAICHARI	UTTAR MANUBANKUL	0.04	0.00
877	SOUTH TRIPUR	SATCHAND	BATTALA	0.05	0.06
878	SOUTH TRIPUR	SATCHAND	BETAGA	0.05	0.00
879	SOUTH TRIPUR	SATCHAND	BIJOYNAGAR	0.04	0.00
880	SOUTH TRIPUR	SATCHAND	BRAJENDRANAGAR	0.04	0.06
881	SOUTH TRIPUR	SATCHAND	CHALITACHHARI	0.05	0.00
882	SOUTH TRIPUR	SATCHAND	DAKSHIN BHURATALI	0.04	0.00
883	SOUTH TRIPUR	SATCHAND	DAMDAMA	0.03	0.00
884	SOUTH TRIPUR	SATCHAND	DOULBARI	0.05	0.00
885	SOUTH TRIPUR	SATCHAND	FULCHARI	0.06	0.00
886	SOUTH TRIPUR	SATCHAND	GAGAN CH. PARA	0.03	0.00
887	SOUTH TRIPUR	SATCHAND	GARDHANG	0.03	0.00
888	SOUTH TRIPUR	SATCHAND	GOACHAND NANDIGRAM	0.05	0.00
889	SOUTH TRIPUR	SATCHAND	HARBATALI	0.04	0.00
890	SOUTH TRIPUR	SATCHAND	INDIRANAGAR	0.07	0.00
891	SOUTH TRIPUR	SATCHAND	KALACHARA	0.05	0.06
892	SOUTH TRIPUR	SATCHAND	KALADHEPA	0.04	0.00
893	SOUTH TRIPUR	SATCHAND	KALAPANIA	0.04	0.06
894	SOUTH TRIPUR	SATCHAND	KALIRBAZAR	0.04	0.00
895	SOUTH TRIPUR	SATCHAND	MAGURCHERRA	0.05	0.00
896	SOUTH TRIPUR	SATCHAND	MAIRA	0.05	0.00
897	SOUTH TRIPUR	SATCHAND	MANU BAZAR	0.08	0.06
898	SOUTH TRIPUR	SATCHAND	NABAGRAM	0.05	0.00
899	SOUTH TRIPUR	SATCHAND	PASCHIM HARINA	0.03	0.00
900	SOUTH TRIPUR	SATCHAND	PASCHIM JALEFA	0.05	0.06
901	SOUTH TRIPUR	SATCHAND	PASCHIM SABROOM	0.03	0.06
902	SOUTH TRIPUR	SATCHAND	PURBA HARINA	0.05	0.06
903	SOUTH TRIPUR	SATCHAND	PURBA JALEFA	0.05	0.00
904	SOUTH TRIPUR	SATCHAND	RAJIBNAGAR	0.04	0.06
905	SOUTH TRIPUR	SATCHAND	RATANMANI	0.05	0.00
906	SOUTH TRIPUR	SATCHAND	SAKBARI	0.04	0.00
907	SOUTH TRIPUR	SATCHAND	SATCHAND	0.05	0.06
908	SOUTH TRIPUR	SATCHAND	SINDUK PATHAR	0.07	0.00
909	SOUTH TRIPUR	SATCHAND	SUKANTA PALLI	0.04	0.06

Sl.No.	District	Block	GP/VC	Total Non-biodegradable Solid Waste Generation in TPD	Total waste managed (in TPD)
910	SOUTH TRIPUR	SATCHAND	TAIKUMBA	0.03	0.00
911	SOUTH TRIPUR	SATCHAND	THAIBUNG	0.07	0.06
912	SOUTH TRIPUR	SATCHAND	UTTAR BHURATALI	0.03	0.06
913	SOUTH TRIPUR	SATCHAND	UTTAR KALADHEPA	0.03	0.00
914	SOUTH TRIPUR	SATCHAND	UTTAR TAICHHAMA	0.04	0.00
915	SOUTH TRIPUR	SATCHAND	VIVEKANANDA PALLI	0.05	0.00
916	UNAKOTI	CHANDIPUR	BILASHPUR	0.09	0.00
917	UNAKOTI	CHANDIPUR	BIRCHANDRA NAGAR	0.09	0.00
918	UNAKOTI	CHANDIPUR	CHANDIPUR	0.11	0.06
919	UNAKOTI	CHANDIPUR	CHANTAIL	0.08	0.00
920	UNAKOTI	CHANDIPUR	DHANBILASH	0.13	0.00
921	UNAKOTI	CHANDIPUR	FULTALI	0.06	0.00
922	UNAKOTI	CHANDIPUR	GOLAKPUR	0.09	0.00
923	UNAKOTI	CHANDIPUR	HALAIRPAR	0.04	0.06
924	UNAKOTI	CHANDIPUR	JAMTAILBARI	0.05	0.06
925	UNAKOTI	CHANDIPUR	JARULTALI	0.06	0.00
926	UNAKOTI	CHANDIPUR	MANUVALLEY	0.06	0.00
927	UNAKOTI	CHANDIPUR	MILONG	0.05	0.00
928	UNAKOTI	CHANDIPUR	MURTICHERRA	0.03	0.00
929	UNAKOTI	CHANDIPUR	RANGRUNG	0.08	0.00
930	UNAKOTI	CHANDIPUR	SAMRUPAR	0.10	0.00
931	UNAKOTI	CHANDIPUR	SINGRIBIL	0.04	0.00
932	UNAKOTI	CHANDIPUR	SOROJINI	0.04	0.06
933	UNAKOTI	CHANDIPUR	SRIRAMPUR	0.07	0.06
934	UNAKOTI	GOURNAGAR	BHAGABAN NAGAR	0.06	0.06
935	UNAKOTI	GOURNAGAR	DEORACHERRA	0.09	0.06
936	UNAKOTI	GOURNAGAR	DHALIARKANDI	0.06	0.00
937	UNAKOTI	GOURNAGAR	EAST YEJAKHAWRA	0.06	0.00
938	UNAKOTI	GOURNAGAR	FULBARI KANDHI	0.07	0.00
939	UNAKOTI	GOURNAGAR	GOLDHARPUR	0.04	0.00
940	UNAKOTI	GOURNAGAR	GOURNAGAR	0.07	0.06
941	UNAKOTI	GOURNAGAR	HIRACHERRA	0.08	0.00
942	UNAKOTI	GOURNAGAR	ICHABPUR	0.06	0.06
943	UNAKOTI	GOURNAGAR	IRANI	0.07	0.00
944	UNAKOTI	GOURNAGAR	JALAI	0.07	0.00
945	UNAKOTI	GOURNAGAR	JUBARAJNAGAR	0.07	0.00
946	UNAKOTI	GOURNAGAR	KAULIKURA	0.06	0.00
947	UNAKOTI	GOURNAGAR	KHOWRABIL	0.05	0.00
948	UNAKOTI	GOURNAGAR	LATIAPURA	0.05	0.00
949	UNAKOTI	GOURNAGAR	LAXMIPUR	0.07	0.00
950	UNAKOTI	GOURNAGAR	MAGURULI	0.04	0.00
951	UNAKOTI	GOURNAGAR	NOORPUR	0.05	0.00
952	UNAKOTI	GOURNAGAR	RANGAUTI	0.06	0.00
953	UNAKOTI	GOURNAGAR	SRINATHPUR	0.08	0.00
954	UNAKOTI	GOURNAGAR	TILLAGAON	0.07	0.00
955	UNAKOTI	GOURNAGAR	UNOKOTI	0.05	0.00
956	UNAKOTI	GOURNAGAR	YEJAKHAWRA	0.05	0.06
957	UNAKOTI	KUMARGHAT	AMBEDKAR NAGAR	0.08	0.06

Sl.No.	District	Block	GP/VC	Total Non-biodegradable Solid Waste Generation in TPD	Total waste managed (in TPD)
958	UNAKOTI	KUMARGHAT	BETCHERRA	0.08	0.06
959	UNAKOTI	KUMARGHAT	DAKSHIN UNAKOTI	0.04	0.06
960	UNAKOTI	KUMARGHAT	DARCHAWI	0.04	0.00
961	UNAKOTI	KUMARGHAT	DEMDUM	0.04	0.06
962	UNAKOTI	KUMARGHAT	DEO-VELLY	0.07	0.06
963	UNAKOTI	KUMARGHAT	DUDPUR	0.08	0.00
964	UNAKOTI	KUMARGHAT	EAST KANCHANBARI	0.11	0.06
965	UNAKOTI	KUMARGHAT	EAST RAITWISA	0.06	0.06
966	UNAKOTI	KUMARGHAT	EAST RATACHERRA	0.07	0.00
967	UNAKOTI	KUMARGHAT	FATIKCHERRE DASARATH DEB	0.04	0.06
968	UNAKOTI	KUMARGHAT	FATIKROY	0.06	0.06
969	UNAKOTI	KUMARGHAT	GAKULNAGAR	0.07	0.06
970	UNAKOTI	KUMARGHAT	GANGANAGAR	0.06	0.06
971	UNAKOTI	KUMARGHAT	JAGANNATHPUR	0.09	0.06
972	UNAKOTI	KUMARGHAT	JURICHERRA	0.04	0.00
973	UNAKOTI	KUMARGHAT	KANCHANBARI	0.04	0.06
974	UNAKOTI	KUMARGHAT	KRISHNANAGAR	0.07	0.06
975	UNAKOTI	KUMARGHAT	LALJURI	0.05	0.06
976	UNAKOTI	KUMARGHAT	MASAULI	0.05	0.06
977	UNAKOTI	KUMARGHAT	RADHANAGAR	0.09	0.00
978	UNAKOTI	KUMARGHAT	RAJKANDI	0.04	0.00
979	UNAKOTI	KUMARGHAT	RAJNAGAR	0.08	0.06
980	UNAKOTI	KUMARGHAT	RATIABARI	0.07	0.00
981	UNAKOTI	KUMARGHAT	SAIDACHERRA	0.06	0.00
982	UNAKOTI	KUMARGHAT	SAIDARPAR	0.07	0.00
983	UNAKOTI	KUMARGHAT	SONAIMURI	0.10	0.06
984	UNAKOTI	KUMARGHAT	SUKANTA NAGAR	0.08	0.06
985	UNAKOTI	KUMARGHAT	TARANINAGAR	0.07	0.00
986	UNAKOTI	KUMARGHAT	UJANDUDPUR	0.05	0.06
987	UNAKOTI	KUMARGHAT	VIDYASAGAR	0.04	0.06
988	UNAKOTI	KUMARGHAT	WEST KANCHANBARI	0.05	0.06
989	UNAKOTI	KUMARGHAT	WEST MASAULI	0.07	0.00
990	UNAKOTI	KUMARGHAT	WEST RATACHERRA	0.08	0.06
991	UNAKOTI	PECHARTHAL	ANDHAR CHERRA	0.06	0.06
992	UNAKOTI	PECHARTHAL	BAGAICHERRA	0.06	0.06
993	UNAKOTI	PECHARTHAL	DAKSHIN DHANICHERRA	0.05	0.06
994	UNAKOTI	PECHARTHAL	DAKSHIN MACHMARA	0.06	0.06
995	UNAKOTI	PECHARTHAL	KARAICHERRA	0.04	0.06
996	UNAKOTI	PECHARTHAL	MACHMARA	0.12	0.00
997	UNAKOTI	PECHARTHAL	NABINCHERRA	0.07	0.06
998	UNAKOTI	PECHARTHAL	NALKATA	0.08	0.06
999	UNAKOTI	PECHARTHAL	PECHARTHAL	0.08	0.30
1000	UNAKOTI	PECHARTHAL	PURBA ANDHARCHERRA	0.05	0.00
1001	UNAKOTI	PECHARTHAL	RAMGUNA	0.07	0.06
1002	UNAKOTI	PECHARTHAL	SHANTIPUR	0.09	0.06
1003	UNAKOTI	PECHARTHAL	OLONALA	0.09	0.06
1004	UNAKOTI	PECHARTHAL	SONARAMPARA	0.05	0.00
1005	UNAKOTI	PECHARTHAL	UTTAR DHANICHERRA	0.07	0.06

Sl.No.	District	Block	GP/VC	Total Non-biodegradable Solid Waste Generation in TPD	Total waste managed (in TPD)
1006	UNAKOTI	PECHARTHAL	UTTAR MACHMARA	0.05	0.06
1007	WEST TRIPURA	BAMUTIA	ANANGANAGAR	0.07	0.00
1008	WEST TRIPURA	BAMUTIA	BHAGALPUR	0.06	0.00
1009	WEST TRIPURA	BAMUTIA	DEBENDRANAGAR	0.05	0.00
1010	WEST TRIPURA	BAMUTIA	DIGHALIA	0.04	0.00
1011	WEST TRIPURA	BAMUTIA	LAXMILUNGA	0.07	0.00
1012	WEST TRIPURA	BAMUTIA	LEMBUCHERRA	0.06	0.00
1013	WEST TRIPURA	BAMUTIA	NABAGRAM	0.04	0.00
1014	WEST TRIPURA	BAMUTIA	NARSHINGARH	0.07	0.00
1015	WEST TRIPURA	BAMUTIA	NUTANNAGAR	0.07	0.00
1016	WEST TRIPURA	BAMUTIA	PASCHIM BHMUTIA	0.09	0.00
1017	WEST TRIPURA	BAMUTIA	PASCHIM GANDHIGRAM	0.07	0.00
1018	WEST TRIPURA	BAMUTIA	PATUNAGAR	0.06	0.00
1019	WEST TRIPURA	BAMUTIA	PURBA BHAMUTIA	0.10	0.00
1020	WEST TRIPURA	BAMUTIA	PURBA GANDHIGRAM	0.13	0.00
1021	WEST TRIPURA	BAMUTIA	SINGARBILL	0.08	0.00
1022	WEST TRIPURA	BAMUTIA	TALTALA	0.04	0.00
1023	WEST TRIPURA	BAMUTIA	UTTAR BAMUTIA	0.05	0.00
1024	WEST TRIPURA	BAMUTIA	UTTAR GANDHIGRAM	0.06	0.00
1025	WEST TRIPURA	BAMUTIA	UTTAR LAXMILUNGA	0.06	0.00
1026	WEST TRIPURA	BAMUTIA	UTTAR LEMBUCHERRA	0.04	0.00
1027	WEST TRIPURA	BELBARI	BELBARI	0.05	0.00
1028	WEST TRIPURA	BELBARI	BIKRAM MOLSOM	0.05	0.06
1029	WEST TRIPURA	BELBARI	BUBAGWRA	0.03	0.00
1030	WEST TRIPURA	BELBARI	CHAMPABARI	0.03	0.00
1031	WEST TRIPURA	BELBARI	CHAMPAKNAGAR	0.05	0.00
1032	WEST TRIPURA	BELBARI	DAKSHIN RADHAPUR	0.04	0.00
1033	WEST TRIPURA	BELBARI	EAST BELBARI	0.04	0.00
1034	WEST TRIPURA	BELBARI	JANMAJOYNAGAR	0.04	0.00
1035	WEST TRIPURA	BELBARI	JIRANIAKHALA	0.04	0.00
1036	WEST TRIPURA	BELBARI	PASCHIM JIRANIAKHALA	0.07	0.00
1037	WEST TRIPURA	BELBARI	PURBA JANMAJOYNAGAR	0.03	0.00
1038	WEST TRIPURA	BELBARI	RADHAPUR	0.07	0.00
1039	WEST TRIPURA	BELBARI	RASA DASARATHNAGAR	0.04	0.00
1040	WEST TRIPURA	BELBARI	SAIDRA	0.04	0.00
1041	WEST TRIPURA	BELBARI	SANTINAGAR	0.02	0.06
1042	WEST TRIPURA	DUKLI	ANANDANAGAR	0.09	0.06
1043	WEST TRIPURA	DUKLI	BAGMARA	0.05	0.06
1044	WEST TRIPURA	DUKLI	BALLABPUR	0.05	0.00
1045	WEST TRIPURA	DUKLI	BELABAR	0.19	1.09
1046	WEST TRIPURA	DUKLI	BIKRAMNAGAR	0.08	0.06
1047	WEST TRIPURA	DUKLI	CHARIPARA	0.23	0.06
1048	WEST TRIPURA	DUKLI	CHOWMUHANI BAZAR	0.09	0.06
1049	WEST TRIPURA	DUKLI	EAST JARULBACHAI	0.05	0.00
1050	WEST TRIPURA	DUKLI	FULTALI	0.07	0.06
1051	WEST TRIPURA	DUKLI	ISHANCHANDRA NAGAR	0.16	0.06
1052	WEST TRIPURA	DUKLI	JARUL BACHAI	0.03	0.00
1053	WEST TRIPURA	DUKLI	KALIDAS	0.03	0.00

Sl.No.	District	Block	GP/VC	Total Non-biodegradable Solid Waste Generation in TPD	Total waste managed (in TPD)
1054	WEST TRIPURA	DUKLI	KANCHANMALA	0.09	0.06
1055	WEST TRIPURA	DUKLI	KATHALTALI	0.01	0.00
1056	WEST TRIPURA	DUKLI	MADHUBAN	0.19	0.00
1057	WEST TRIPURA	DUKLI	MAHISHKHOLA	0.13	0.00
1058	WEST TRIPURA	DUKLI	MALAYNAGAR	0.15	0.00
1059	WEST TRIPURA	DUKLI	PANDABPUR	0.11	0.06
1060	WEST TRIPURA	DUKLI	SEKEREKOTE	0.12	0.00
1061	WEST TRIPURA	DUKLI	SRINAGAR	0.10	0.06
1062	WEST TRIPURA	DUKLI	SURJYAMANI NAGAR	0.14	0.06
1063	WEST TRIPURA	DUKLI	WEST ANANDANAGAR	0.04	0.06
1064	WEST TRIPURA	DUKLI	WEST JARULBACHAI	0.07	0.00
1065	WEST TRIPURA	HEZAMARA	BAIKUNTHAPUR	0.06	0.00
1066	WEST TRIPURA	HEZAMARA	BALURBONDH	0.07	0.00
1067	WEST TRIPURA	HEZAMARA	BARKHATAL	0.04	0.00
1068	WEST TRIPURA	HEZAMARA	BHARAT CHOWDHURY	0.06	0.00
1069	WEST TRIPURA	HEZAMARA	CHANDPUR	0.06	0.00
1070	WEST TRIPURA	HEZAMARA	DUMRAKARIDAK	0.04	0.00
1071	WEST TRIPURA	HEZAMARA	KAMUKCHERRA	0.03	0.00
1072	WEST TRIPURA	HEZAMARA	MEGLIBONDH	0.03	0.00
1073	WEST TRIPURA	HEZAMARA	PASCHIM CHANDPUR	0.05	0.00
1074	WEST TRIPURA	HEZAMARA	PASCHIM TAMAKARI	0.06	0.00
1075	WEST TRIPURA	HEZAMARA	PURBA CHANDPUR	0.06	0.00
1076	WEST TRIPURA	HEZAMARA	PURBA NOAGAON VILLAGE	0.05	0.00
1077	WEST TRIPURA	HEZAMARA	PURBA SIMNA	0.05	0.00
1078	WEST TRIPURA	HEZAMARA	PURBA TAMAKARI	0.06	0.00
1079	WEST TRIPURA	HEZAMARA	RAMSANKAR	0.04	0.00
1080	WEST TRIPURA	HEZAMARA	RUBRI TWISA	0.07	0.00
1081	WEST TRIPURA	HEZAMARA	SANKHOLA	0.05	0.00
1082	WEST TRIPURA	HEZAMARA	SARAT CHOWDHURY PARA	0.04	0.00
1083	WEST TRIPURA	HEZAMARA	SONARAM VILLAGE	0.04	0.00
1084	WEST TRIPURA	HEZAMARA	SURENDRANAGAR	0.06	0.00
1085	WEST TRIPURA	HEZAMARA	TUICHAMONGKARAI	0.04	0.00
1086	WEST TRIPURA	JIRANIA	BARJALA BINAPANI	0.06	0.06
1087	WEST TRIPURA	JIRANIA	BISHRAMBARI	0.05	0.06
1088	WEST TRIPURA	JIRANIA	DURGANAGAR	0.08	0.06
1089	WEST TRIPURA	JIRANIA	HARIJOY CHOUDHURY	0.07	0.06
1090	WEST TRIPURA	JIRANIA	JOYNAGAR	0.06	0.12
1091	WEST TRIPURA	JIRANIA	KAIYACHANBARI	0.00	0.06
1092	WEST TRIPURA	JIRANIA	KOBRAKHAMAR	0.03	0.00
1093	WEST TRIPURA	JIRANIA	KRISHNANAGAR	0.06	0.00
1094	WEST TRIPURA	JIRANIA	MADHAB BARI	0.03	0.06
1095	WEST TRIPURA	JIRANIA	MADHYA DEBENDRANAGAR	0.09	0.00
1096	WEST TRIPURA	JIRANIA	MAJLISHPUR	0.16	0.06
1097	WEST TRIPURA	JIRANIA	PASCHIM BARJALA	0.06	0.00
1098	WEST TRIPURA	JIRANIA	PASCHIM DEBENDRANAGAR	0.02	0.00
1099	WEST TRIPURA	JIRANIA	PASCHIM MAJALISHPUR	0.01	0.06
1100	WEST TRIPURA	JIRANIA	PURBA BARJALA	0.07	0.06
1101	WEST TRIPURA	JIRANIA	PURBA DEBENDRANAGAR	0.06	0.00

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1102	WEST TRIPURA	JIRANIA	SACHINDRANAGAR	0.09	0.06
1103	WEST TRIPURA	JIRANIA	UTTAR JOYNAGAR	0.03	0.00
1104	WEST TRIPURA	JIRANIA	UTTAR MAJLISHPUR	0.11	0.06
1105	WEST TRIPURA	LEFUNGA	ABHICHARAN VILLAGE	0.06	0.00
1106	WEST TRIPURA	LEFUNGA	BHAGABAN CHOW. VILLAGE	0.04	0.00
1107	WEST TRIPURA	LEFUNGA	BIRMOHAN VILLAGE	0.07	0.12
1108	WEST TRIPURA	LEFUNGA	BODHJUNGNAGAR VILLAGE	0.05	0.06
1109	WEST TRIPURA	LEFUNGA	GAMCHAKOBRA VILLAGE	0.05	0.00
1110	WEST TRIPURA	LEFUNGA	RAJGHAT VILLAGE	0.05	0.12
1111	WEST TRIPURA	LEFUNGA	SAMBHURAM PARA VILLAGE	0.04	0.00
1112	WEST TRIPURA	LEFUNGA	SIPAI PARA VILLAGE	0.05	0.12
1113	WEST TRIPURA	LEFUNGA	UTTAR BODHJUNGNAGAR VILL	0.06	0.00
1114	WEST TRIPURA	LEFUNGA	UTTAR DEBENDRANAGAR VILL	0.05	0.00
1115	WEST TRIPURA	MANDAI	AARI	0.06	0.00
1116	WEST TRIPURA	MANDAI	ASHIGARH	0.05	0.00
1117	WEST TRIPURA	MANDAI	BORAKHA	0.03	0.00
1118	WEST TRIPURA	MANDAI	CHARGHARIA	0.05	0.00
1119	WEST TRIPURA	MANDAI	DAKSHIN SHIBNAGAR	0.04	0.00
1120	WEST TRIPURA	MANDAI	DINABANDHUNAGAR	0.04	0.00
1121	WEST TRIPURA	MANDAI	DINAKOBRA	0.04	0.00
1122	WEST TRIPURA	MANDAI	HARBANG	0.03	0.00
1123	WEST TRIPURA	MANDAI	KAIRAI	0.05	0.00
1124	WEST TRIPURA	MANDAI	KATHIRAMباري	0.08	0.00
1125	WEST TRIPURA	MANDAI	KHAMTHING-BARI	0.05	0.00
1126	WEST TRIPURA	MANDAI	KHENGRAI	0.03	0.00
1127	WEST TRIPURA	MANDAI	KHURMPUI	0.05	0.00
1128	WEST TRIPURA	MANDAI	KWCHAR	0.05	0.00
1129	WEST TRIPURA	MANDAI	LAXMIPUR	0.10	0.00
1130	WEST TRIPURA	MANDAI	MANDHAINAGAR	0.04	0.00
1131	WEST TRIPURA	MANDAI	PATNI	0.04	0.00
1132	WEST TRIPURA	MANDAI	PURBA DINABANDHUNAGAR	0.07	0.00
1133	WEST TRIPURA	MANDAI	PURBA NOABADI	0.06	0.00
1134	WEST TRIPURA	MANDAI	RABIASARDAR	0.03	0.00
1135	WEST TRIPURA	MANDAI	RAMCHANDRANAGAR	0.06	0.00
1136	WEST TRIPURA	MANDAI	SHIBNAGAR	0.04	0.00
1137	WEST TRIPURA	MANDAI	SOUTH RAMCHANDRANAGAR	0.06	0.00
1138	WEST TRIPURA	MANDAI	THAIPALAK PHANG	0.05	0.00
1139	WEST TRIPURA	MANDAI	VRIGUDASBARI	0.04	0.06
1140	WEST TRIPURA	MANDAI	WAKHINAGAR	0.05	0.00
1141	WEST TRIPURA	MOHANPUR	BIJOYNAGAR	0.07	0.06
1142	WEST TRIPURA	MOHANPUR	BRAHMAKUNDA	0.06	0.18
1143	WEST TRIPURA	MOHANPUR	FATIKCHERRA	0.05	0.12
1144	WEST TRIPURA	MOHANPUR	GAZARIA	0.05	0.06
1145	WEST TRIPURA	MOHANPUR	HARINAKHOLA	0.09	0.36
1146	WEST TRIPURA	MOHANPUR	ISHANPUR	0.04	0.12
1147	WEST TRIPURA	MOHANPUR	KALACHERRA	0.06	0.36
1148	WEST TRIPURA	MOHANPUR	KALKALIA	0.08	0.36
1149	WEST TRIPURA	MOHANPUR	KAMALGHAT	0.06	0.00

Sl.No.	District	Block	GP/VC	Total Non-biodegradable Solid Waste Generation in TPD	Total waste managed (in TPD)
1150	WEST TRIPURA	MOHANPUR	MANTALA	0.05	0.06
1151	WEST TRIPURA	MOHANPUR	MOHINIPUR	0.06	0.24
1152	WEST TRIPURA	MOHANPUR	PASCHIM FATIKCHERRA	0.04	0.06
1153	WEST TRIPURA	MOHANPUR	PASCHIM KAMALGHAT	0.05	0.00
1154	WEST TRIPURA	MOHANPUR	RANGACHERRA	0.04	0.18
1155	WEST TRIPURA	MOHANPUR	SATDUBIA	0.09	0.06
1156	WEST TRIPURA	MOHANPUR	SIMNA	0.05	0.18
1157	WEST TRIPURA	MOHANPUR	SOUTH TARANAGAR	0.05	0.12
1158	WEST TRIPURA	MOHANPUR	VIDYANAGAR	0.08	0.12
1159	WEST TRIPURA	OLD AGARTALA	BARDHAMAN THAKUR PARA	0.02	0.00
1160	WEST TRIPURA	OLD AGARTALA	BRIDHYANAGAR	0.07	0.00
1161	WEST TRIPURA	OLD AGARTALA	DALURA	0.06	0.00
1162	WEST TRIPURA	OLD AGARTALA	DEBRAM THAKUR	0.03	0.06
1163	WEST TRIPURA	OLD AGARTALA	DHUPCHARRA	0.03	0.06
1164	WEST TRIPURA	OLD AGARTALA	DURGA CHOWDHURY	0.06	0.00
1165	WEST TRIPURA	OLD AGARTALA	MADHYA CHAMPAMURA	0.02	0.06
1166	WEST TRIPURA	OLD AGARTALA	MEGHLIPARA	0.09	0.06
1167	WEST TRIPURA	OLD AGARTALA	PASCHIM CHAMPAMURA	0.04	0.00
1168	WEST TRIPURA	OLD AGARTALA	PASCHIM NOABADI	0.05	0.06
1169	WEST TRIPURA	OLD AGARTALA	PASCHIM NOAGAON	0.08	0.06
1170	WEST TRIPURA	OLD AGARTALA	PASCHIM RADHAMOHANPUR	0.06	0.00
1171	WEST TRIPURA	OLD AGARTALA	PURBA CHAMPAMURA	0.06	0.00
1172	WEST TRIPURA	OLD AGARTALA	PURBA NOAGAON	0.08	0.06
1173	WEST TRIPURA	OLD AGARTALA	RADHA KISHORENAGAR	0.05	0.06
1174	WEST TRIPURA	OLD AGARTALA	RADHAMOHANPUR	0.04	0.00
1175	WEST TRIPURA	OLD AGARTALA	TULAKONA	0.04	0.06
1176	WEST TRIPURA	OLD AGARTALA	UTTAR CHAMPAMURA	0.06	0.06
<b>Total</b>				<b>71.20</b>	<b>35.75</b>

**GP wise Status of Liquid Waste Generaton in MLD and Present Status of  
Waste Management**

Sl.No.	District	Block	GP/VC	Total Non-biodegradable Solid Waste Generaton in MLD	Total waste managed (in MLD)
1	DHALAI	AMBASSA	BAGMARA	0.14	0.07
2	DHALAI	AMBASSA	BALARAM	0.07	0.03
3	DHALAI	AMBASSA	BASUDEV PARA	0.11	0.05
4	DHALAI	AMBASSA	GHANTACHARA	0.06	0.11
5	DHALAI	AMBASSA	GURUDHAN PARA	0.06	0.07
6	DHALAI	AMBASSA	HARIMANGAL	0.06	0.06
7	DHALAI	AMBASSA	JAGANNATHPUR	0.08	0.05
8	DHALAI	AMBASSA	JEOLCHERRA	0.09	0.06
9	DHALAI	AMBASSA	KACHIMCHARA	0.08	0.08
10	DHALAI	AMBASSA	KAMALACHERRA	0.13	0.13
11	DHALAI	AMBASSA	KATHALBARI	0.10	0.08
12	DHALAI	AMBASSA	KEKMACHERRA	0.08	0.12
13	DHALAI	AMBASSA	KULAI	0.09	0.12
14	DHALAI	AMBASSA	KULAI R.F. EXTENSION	0.15	0.12
15	DHALAI	AMBASSA	LALCHHARI	0.06	0.09
16	DHALAI	AMBASSA	PASCHIM BALARAM	0.04	0.05
17	DHALAI	AMBASSA	PASCHIM LALCHARI	0.07	0.04
18	DHALAI	AMBASSA	PASCHIM NALICHERRA	0.06	0.03
19	DHALAI	AMBASSA	PURBA NALICHERRA	0.13	0.07
20	DHALAI	AMBASSA	RAIPASSA	0.04	0.05
21	DHALAI	AMBASSA	SIKARIBARI	0.09	0.08
22	DHALAI	AMBASSA	UTTAR NALICHERRA	0.09	0.05
23	DHALAI	CHAWMANU	CHALTACHERRA	0.12	0.06
24	DHALAI	CHAWMANU	DEBACHERRA	0.13	0.07
25	DHALAI	CHAWMANU	DURGACHERRA	0.15	0.08
26	DHALAI	CHAWMANU	EAST GOBINDABARI	0.15	0.08
27	DHALAI	CHAWMANU	EAST MALIDHAR	0.09	0.05
28	DHALAI	CHAWMANU	MAKARCHERRA	0.13	0.07
29	DHALAI	CHAWMANU	MANIKPUR	0.14	0.07
30	DHALAI	CHAWMANU	NATIN MANU	0.14	0.07
31	DHALAI	CHAWMANU	PASCHIM CHAWMANU	0.13	0.07
32	DHALAI	CHAWMANU	PURBA CHAWMANU	0.07	0.04
33	DHALAI	CHAWMANU	RAJDHAR	0.14	0.07
34	DHALAI	CHAWMANU	UTTAR LONGTHARAI	0.14	0.07
35	DHALAI	CHAWMANU	WEST GOBINDABARI	0.19	0.10
36	DHALAI	CHAWMANU	WEST MALIDHAR	0.08	0.05
37	DHALAI	DUMBURNAGAR	BHAGIRATH	0.16	0.10
38	DHALAI	DUMBURNAGAR	CHITRAJHARI	0.11	0.07
39	DHALAI	DUMBURNAGAR	DALAPATI	0.12	0.06
40	DHALAI	DUMBURNAGAR	DHALAJHARI	0.08	0.04
41	DHALAI	DUMBURNAGAR	GANDACHERRA	0.11	0.14
42	DHALAI	DUMBURNAGAR	JAGABANDHUPARA	0.10	0.13
43	DHALAI	DUMBURNAGAR	KALAJHARI	0.09	0.05
44	DHALAI	DUMBURNAGAR	KALYANSING	0.14	0.09
45	DHALAI	DUMBURNAGAR	LAXMIPUR	0.18	0.11

Sl.No.	District	Block	GP/VC	Total Non-biodegradable Solid Waste Generation in MLD	Total waste managed (in MLD)
46	DHALAI	DUMBURNAGAR	NAKYACHARA	0.08	0.10
47	DHALAI	DUMBURNAGAR	NARAYAN PUR	0.16	0.18
48	DHALAI	DUMBURNAGAR	PANCHARATAN	0.11	0.06
49	DHALAI	DUMBURNAGAR	PASCHIM GANDACHERRA	0.08	0.05
50	DHALAI	DUMBURNAGAR	RAMNAGAR	0.12	0.15
51	DHALAI	DUMBURNAGAR	RANIR PUKUR	0.07	0.09
52	DHALAI	DUMBURNAGAR	RATANNAGAR	0.13	0.07
53	DHALAI	DUMBURNAGAR	SARMA	0.12	0.10
54	DHALAI	DUMBURNAGAR	ULTACHERRA	0.13	0.13
55	DHALAI	DUMBURNAGAR	UTTAR GANDACHERRA	0.08	0.10
56	DHALAI	DURGA CHOWMUHANI	BALIGAON	0.12	0.06
57	DHALAI	DURGA CHOWMUHANI	BAMANCHERRA	0.16	0.08
58	DHALAI	DURGA CHOWMUHANI	BILASHCHERRA	0.09	0.05
59	DHALAI	DURGA CHOWMUHANI	CHHATRAI	0.08	0.05
60	DHALAI	DURGA CHOWMUHANI	CHOTO SURMA	0.17	0.09
61	DHALAI	DURGA CHOWMUHANI	CHULUBARI	0.17	0.09
62	DHALAI	DURGA CHOWMUHANI	DEBICHERRA	0.16	0.08
63	DHALAI	DURGA CHOWMUHANI	DHANCHANDRA CHOW. PARA	0.08	0.05
64	DHALAI	DURGA CHOWMUHANI	DURASHIB BARI	0.11	0.06
65	DHALAI	DURGA CHOWMUHANI	EAST LAMBUCHERRA	0.06	0.04
66	DHALAI	DURGA CHOWMUHANI	HALAHALI	0.17	0.10
67	DHALAI	DURGA CHOWMUHANI	HALHULI	0.16	0.08
68	DHALAI	DURGA CHOWMUHANI	HAREKHOLA	0.08	0.05
69	DHALAI	DURGA CHOWMUHANI	KALACHARI	0.12	0.06
70	DHALAI	DURGA CHOWMUHANI	KUCHAINALA	0.09	0.05
71	DHALAI	DURGA CHOWMUHANI	MAHABIR	0.10	0.05
72	DHALAI	DURGA CHOWMUHANI	MANIKBHANDAR	0.13	0.07
73	DHALAI	DURGA CHOWMUHANI	MARACHERRA	0.13	0.07
74	DHALAI	DURGA CHOWMUHANI	MAYACHARI	0.15	0.08
75	DHALAI	DURGA CHOWMUHANI	MOHANPUR	0.12	0.06
76	DHALAI	DURGA CHOWMUHANI	NOAGAON	0.11	0.06
77	DHALAI	DURGA CHOWMUHANI	SHIBBARI	0.07	0.04
78	DHALAI	DURGA CHOWMUHANI	SHYAMRAICHERRA	0.08	0.05
79	DHALAI	DURGA CHOWMUHANI	SOUTH KALACHARRI	0.07	0.04
80	DHALAI	DURGA CHOWMUHANI	SOUTH MANIK BHANDAR	0.10	0.05
81	DHALAI	DURGA CHOWMUHANI	SRIRAMPUR	0.06	0.04
82	DHALAI	DURGA CHOWMUHANI	UTTAR HALHALI	0.11	0.06
83	DHALAI	DURGA CHOWMUHANI	WEST KUCHAINALA	0.12	0.06
84	DHALAI	DURGA CHOWMUHANI	WEST LAMBOOCHERRA	0.07	0.04
85	DHALAI	GANGANAGAR	CHAKMA PARA	0.09	0.04
86	DHALAI	GANGANAGAR	GANGANAGAR	0.11	0.06
87	DHALAI	GANGANAGAR	KARANMANI PARA	0.14	0.07
88	DHALAI	GANGANAGAR	KARMA PARA	0.07	0.03
89	DHALAI	GANGANAGAR	RADHARAMBARI	0.08	0.04
90	DHALAI	GANGANAGAR	SIDDHA PARA	0.09	0.04
91	DHALAI	GANGANAGAR	TETAIYA	0.08	0.08
92	DHALAI	MANU	BATTALA	0.13	0.07
93	DHALAI	MANU	CHAILENGTHA	0.15	0.14

Sl.No.	District	Block	GP/VC	Total Non-biodegradable Solid Waste Generation in MLD	Total waste managed (in MLD)
94	DHALAI	MANU	CHICHING CHERRA	0.14	0.08
95	DHALAI	MANU	DAKSHIN DHUMACHERRA	0.15	0.11
96	DHALAI	MANU	DALUCHERRA	0.07	0.04
97	DHALAI	MANU	DEMCHERRA	0.08	0.05
98	DHALAI	MANU	DEO R.F	0.14	0.08
99	DHALAI	MANU	EAST MANU	0.18	0.13
100	DHALAI	MANU	GAINAMA	0.16	0.08
101	DHALAI	MANU	JAMIRCHERRA	0.17	0.09
102	DHALAI	MANU	KANCHANCHERRA	0.15	0.08
103	DHALAI	MANU	KARATICHERRA	0.12	0.06
104	DHALAI	MANU	LABANCHERRA	0.17	0.09
105	DHALAI	MANU	LALCHERRA	0.13	0.08
106	DHALAI	MANU	LONGTHARAI R.F.	0.09	0.05
107	DHALAI	MANU	MAINAMA	0.17	0.12
108	DHALAI	MANU	MANU	0.20	0.13
109	DHALAI	MANU	NAITANG CHERRA	0.12	0.06
110	DHALAI	MANU	NALKATA	0.16	0.08
111	DHALAI	MANU	NORTH MAINAMA	0.10	0.08
112	DHALAI	MANU	PASCHIM KARAMCHERRA	0.09	0.06
113	DHALAI	MANU	PASCHIM KATHALCHERRA	0.12	0.06
114	DHALAI	MANU	PASCHIM MASLI	0.08	0.10
115	DHALAI	MANU	PURBA KARAMCHERRA	0.11	0.07
116	DHALAI	MANU	PURBA KATHALCHERRA	0.15	0.08
117	DHALAI	MANU	PURBA MASLI	0.14	0.10
118	DHALAI	MANU	SINDHUKUMAR PARA	0.15	0.08
119	DHALAI	MANU	SOUTH CHAILENGTA	0.09	0.14
120	DHALAI	MANU	SOUTH LALCHERRA	0.10	0.05
121	DHALAI	MANU	UTTAR DHUMACHERRA	0.11	0.09
122	DHALAI	MANU	WEST JAMIRCHERRA	0.07	0.07
123	DHALAI	RAISHYABARI	BAWALKHALI	0.16	0.08
124	DHALAI	RAISHYABARI	NARIKAL KUNJA	0.11	0.06
125	DHALAI	RAISHYABARI	PASCHIM POTACHERRA	0.12	0.07
126	DHALAI	RAISHYABARI	PURBA POTACHERRA	0.15	0.09
127	DHALAI	RAISHYABARI	RAIMA	0.18	0.09
128	DHALAI	RAISHYABARI	RAISHYABARI	0.13	0.07
129	DHALAI	RAISHYABARI	TAICHAKMA	0.14	0.07
130	DHALAI	RAISHYABARI	THAKURCHERRA	0.12	0.06
131	DHALAI	SALEMA	APARESKAR	0.10	0.07
132	DHALAI	SALEMA	ASAPURNA ROAJA PARA	0.09	0.12
133	DHALAI	SALEMA	AVANGA	0.14	0.13
134	DHALAI	SALEMA	BARALUTMA	0.11	0.07
135	DHALAI	SALEMA	CHANKAP	0.11	0.09
136	DHALAI	SALEMA	DAKSHIN KACHUCHERRA	0.12	0.16
137	DHALAI	SALEMA	DEBBARI	0.10	0.15
138	DHALAI	SALEMA	JAMTHUM	0.11	0.13
139	DHALAI	SALEMA	KATALUTMA	0.11	0.15
140	DHALAI	SALEMA	MAHARANIPUR	0.15	0.18
141	DHALAI	SALEMA	MECHURIA	0.08	0.10

Sl.No.	District	Block	GP/VC	Total Non-biodegradable Solid Waste Generation in MLD	Total waste managed (in MLD)
142	DHALAI	SALEMA	MENDHI	0.16	0.16
143	DHALAI	SALEMA	NAKFUL	0.07	0.09
144	DHALAI	SALEMA	NORTH KACHUCHERRA	0.14	0.17
145	DHALAI	SALEMA	PANBOA	0.14	0.10
146	DHALAI	SALEMA	PASCHIM DALUCHERRA	0.10	0.06
147	DHALAI	SALEMA	PURBA DALUCHERRA	0.14	0.10
148	DHALAI	SALEMA	SALEMA	0.14	0.14
149	DHALAI	SALEMA	SANTIRBAZAR	0.07	0.07
150	DHALAI	SALEMA	SIMBUCKCHAK	0.09	0.12
151	DHALAI	SALEMA	SINGINALA	0.09	0.06
152	GOMATI	AMARPUR	BAMPUR	0.12	0.10
153	GOMATI	AMARPUR	BHOMRACHERRA	0.12	0.08
154	GOMATI	AMARPUR	BIRGONJ	0.12	0.06
155	GOMATI	AMARPUR	BURBURIA	0.09	0.05
156	GOMATI	AMARPUR	DALAK	0.13	0.08
157	GOMATI	AMARPUR	DEBBARI	0.05	0.04
158	GOMATI	AMARPUR	GHUNGIA	0.09	0.05
159	GOMATI	AMARPUR	KHEDARNAL	0.08	0.05
160	GOMATI	AMARPUR	KURMACHERRA	0.14	0.07
161	GOMATI	AMARPUR	LALGIRI	0.17	0.09
162	GOMATI	AMARPUR	MAILAK	0.11	0.07
163	GOMATI	AMARPUR	MALBASA	0.08	0.05
164	GOMATI	AMARPUR	NUTAN BAZAR	0.21	0.18
165	GOMATI	AMARPUR	PAHARPUR	0.12	0.06
166	GOMATI	AMARPUR	PASCHIM DALAK	0.06	0.04
167	GOMATI	AMARPUR	PASCHIM DULUMA	0.12	0.06
168	GOMATI	AMARPUR	PASCHIM MALBASA	0.10	0.05
169	GOMATI	AMARPUR	PASCHIM SARBONG	0.11	0.06
170	GOMATI	AMARPUR	PURBA DULUMA	0.09	0.05
171	GOMATI	AMARPUR	PURBA MALBASA	0.15	0.08
172	GOMATI	AMARPUR	PURBA RANGAMATI	0.09	0.05
173	GOMATI	AMARPUR	PURBA SARBONG	0.07	0.04
174	GOMATI	AMARPUR	RAJKANG	0.15	0.08
175	GOMATI	AMARPUR	RANGAMATI	0.18	0.09
176	GOMATI	AMARPUR	RANGKANG	0.18	0.09
177	GOMATI	AMARPUR	SARBONG	0.10	0.05
178	GOMATI	AMARPUR	THAKCHARA	0.10	0.06
179	GOMATI	AMARPUR	UTTAR CHELLAGONG	0.13	0.08
180	GOMATI	KAKRABAN	DAKSHIN MIRZA	0.06	0.06
181	GOMATI	KAKRABAN	DAKSHIN RANI	0.10	0.08
182	GOMATI	KAKRABAN	DHUDPUSKARINI	0.25	0.15
183	GOMATI	KAKRABAN	DHUPTALI	0.06	0.06
184	GOMATI	KAKRABAN	GANGACHERRA	0.17	0.12
185	GOMATI	KAKRABAN	HARIJALA	0.18	0.12
186	GOMATI	KAKRABAN	ICHACHERRA	0.15	0.11
187	GOMATI	KAKRABAN	JAMJURI	0.25	0.15
188	GOMATI	KAKRABAN	KAKRABAN	0.22	0.14
189	GOMATI	KAKRABAN	KUSAMARA	0.27	0.16

Sl.No.	District	Block	GP/VC	Total Non-biodegradable Solid Waste Generation in MLD	Total waste managed (in MLD)
190	GOMATI	KAKRABAN	MIRZA	0.15	0.11
191	GOMATI	KAKRABAN	MURAPARA	0.12	0.09
192	GOMATI	KAKRABAN	PALATANA	0.18	0.12
193	GOMATI	KAKRABAN	PURBA MIRZA	0.13	0.10
194	GOMATI	KAKRABAN	PURBA PALATANA	0.15	0.11
195	GOMATI	KAKRABAN	PURBA TULAMURA	0.07	0.07
196	GOMATI	KAKRABAN	RANI	0.17	0.12
197	GOMATI	KAKRABAN	SAMUKCHERRA	0.07	0.07
198	GOMATI	KAKRABAN	SHILGHATI	0.16	0.11
199	GOMATI	KAKRABAN	TULAMURA	0.13	0.10
200	GOMATI	KAKRABAN	UTTAR SHILGHATI	0.13	0.10
201	GOMATI	KAKRABAN	UTTAR TULAMURA	0.10	0.08
202	GOMATI	KARBOOK	CHELLAGONG	0.08	0.06
203	GOMATI	KARBOOK	DAKSHIN CHELLAGONG	0.13	0.08
204	GOMATI	KARBOOK	DAKSHIN EKCHARI	0.07	0.05
205	GOMATI	KARBOOK	EAST KARBOOK	0.12	0.10
206	GOMATI	KARBOOK	ICHACHARI	0.11	0.12
207	GOMATI	KARBOOK	JALAYA	0.09	0.05
208	GOMATI	KARBOOK	JATANBARI	0.11	0.07
209	GOMATI	KARBOOK	JENTA TWISA	0.12	0.10
210	GOMATI	KARBOOK	KARBOOK	0.13	0.14
211	GOMATI	KARBOOK	LABACHERRA	0.12	0.10
212	GOMATI	KARBOOK	LAWGONG	0.09	0.06
213	GOMATI	KARBOOK	MUKCHARI	0.11	0.07
214	GOMATI	KARBOOK	NEW GOMTI	0.08	0.06
215	GOMATI	KARBOOK	PANGBARI	0.10	0.06
216	GOMATI	KARBOOK	PASCHIM EKCHARI	0.08	0.06
217	GOMATI	KARBOOK	PASCHIM MANIKYA DEWAN	0.16	0.14
218	GOMATI	KARBOOK	PATICHARI	0.22	0.13
219	GOMATI	KARBOOK	PURBA MANIKYA DEWAN	0.13	0.10
220	GOMATI	KARBOOK	RAMBHADRA	0.05	0.04
221	GOMATI	KARBOOK	SOUTH KARBOOK	0.11	0.09
222	GOMATI	KARBOOK	UTTAR EKCHARI	0.15	0.11
223	GOMATI	KARBOOK	WEST KARBOOK	0.13	0.14
224	GOMATI	KILLA	ATHARABULA	0.10	0.14
225	GOMATI	KILLA	BAGMA	0.13	0.07
226	GOMATI	KILLA	DAKSHIN BARMURA	0.15	0.08
227	GOMATI	KILLA	DAKSHIN BRAJENDRANAGAR	0.14	0.07
228	GOMATI	KILLA	DARJEELING	0.09	0.05
229	GOMATI	KILLA	DEWANBARI	0.14	0.07
230	GOMATI	KILLA	JALEMA	0.13	0.07
231	GOMATI	KILLA	JOYINGBARI	0.13	0.07
232	GOMATI	KILLA	KACHIGANG	0.13	0.07
233	GOMATI	KILLA	KILLA	0.19	0.10
234	GOMATI	KILLA	KOWAIMURA	0.14	0.07
235	GOMATI	KILLA	NOABARI	0.07	0.04
236	GOMATI	KILLA	PURBA KHUPILONG	0.14	0.08
237	GOMATI	KILLA	RAIYABARI	0.16	0.08

Sl.No.	District	Block	GP/VC	Total Non-biodegradable Solid Waste Generation in MLD	Total waste managed (in MLD)
238	GOMATI	KILLA	UTTAR BARMURA	0.09	0.05
239	GOMATI	KILLA	UTTAR BRAJENDRANAGAR	0.19	0.09
240	GOMATI	MATABARI	ADIPUR	0.08	0.09
241	GOMATI	MATABARI	BRAHMMACHERRA	0.05	0.04
242	GOMATI	MATABARI	CHANDRAPUR COLLONY	0.03	0.06
243	GOMATI	MATABARI	CHANDRAPUR R.F	0.05	0.03
244	GOMATI	MATABARI	CHANDRAPUR VILLAGE	0.14	0.07
245	GOMATI	MATABARI	DAKSHIN MAHARANI	0.13	0.08
246	GOMATI	MATABARI	DAKSHIN MATABARI	0.13	0.15
247	GOMATI	MATABARI	DAKSHIN MURAPARA	0.11	0.06
248	GOMATI	MATABARI	EAST SOUTH MAHARANI	0.02	0.02
249	GOMATI	MATABARI	FULKUMARI	0.21	0.11
250	GOMATI	MATABARI	GAMARIA	0.13	0.07
251	GOMATI	MATABARI	GARJEE	0.06	0.04
252	GOMATI	MATABARI	GARJEECHERRA	0.07	0.04
253	GOMATI	MATABARI	HOLAKHET	0.13	0.07
254	GOMATI	MATABARI	INDIRANAGAR	0.20	0.10
255	GOMATI	MATABARI	JOALIKHAMAR	0.06	0.04
256	GOMATI	MATABARI	KALABON	0.09	0.05
257	GOMATI	MATABARI	KHILPARA	0.31	0.16
258	GOMATI	MATABARI	KUNJABAN	0.14	0.07
259	GOMATI	MATABARI	LAXMIPUR	0.08	0.05
260	GOMATI	MATABARI	MAHARANI	0.17	0.09
261	GOMATI	MATABARI	MATABARI	0.14	0.07
262	GOMATI	MATABARI	PASCHIM KHILPARA	0.01	0.01
263	GOMATI	MATABARI	PERATIA	0.08	0.08
264	GOMATI	MATABARI	PITRA	0.14	0.07
265	GOMATI	MATABARI	POTAMATI	0.08	0.05
266	GOMATI	MATABARI	PURBA CHANDRAPUR R.F	0.09	0.05
267	GOMATI	MATABARI	PURBA GARJEECHERRA	0.12	0.06
268	GOMATI	MATABARI	PURBA KUNJABAN	0.10	0.05
269	GOMATI	MATABARI	PURBA MOGPUSKARINI	0.09	0.05
270	GOMATI	MATABARI	RAJNAGAR	0.18	0.09
271	GOMATI	MATABARI	SIMSIMA	0.07	0.04
272	GOMATI	MATABARI	TAINANI	0.09	0.05
273	GOMATI	MATABARI	UTTAR CHANDRAPUR	0.11	0.06
274	GOMATI	MATABARI	UTTAR KALABON	0.08	0.05
275	GOMATI	MATABARI	UTTAR MAHARANI	0.18	0.09
276	GOMATI	OMPI	BAISHYAMANI PARA	0.07	0.04
277	GOMATI	OMPI	CHECHUA	0.13	0.07
278	GOMATI	OMPI	DAKSHIN CHHANGANG	0.11	0.06
279	GOMATI	OMPI	DAKSHIN TAIDU	0.07	0.04
280	GOMATI	OMPI	DHANLEKHA	0.08	0.05
281	GOMATI	OMPI	EKJANCHERRA	0.09	0.05
282	GOMATI	OMPI	GAMAICHERRA	0.14	0.07
283	GOMATI	OMPI	HARIPUR	0.07	0.04
284	GOMATI	OMPI	JAMBUKCHERRA	0.12	0.11
285	GOMATI	OMPI	MELCHI	0.08	0.05

Sl.No.	District	Block	GP/VC	Total Non-biodegradable Solid Waste Generation in MLD	Total waste managed (in MLD)
286	GOMATI	OMPI	OMPICHERRA	0.06	0.06
287	GOMATI	OMPI	OMPINAGAR	0.17	0.11
288	GOMATI	OMPI	PALKU	0.13	0.07
289	GOMATI	OMPI	PASCHIM TAICHHLONG	0.12	0.09
290	GOMATI	OMPI	PURBA TAICHHLONG	0.10	0.07
291	GOMATI	OMPI	SONACHERRA	0.10	0.09
292	GOMATI	OMPI	SOUTH OMPI	0.08	0.05
293	GOMATI	OMPI	TAICHAKMA	0.07	0.05
294	GOMATI	OMPI	TAIDU	0.06	0.07
295	GOMATI	OMPI	TAIDU DHEPA	0.07	0.05
296	GOMATI	OMPI	UTTAR CHHANGANG	0.05	0.05
297	GOMATI	OMPI	UTTAR TAIDU	0.09	0.05
298	GOMATI	SILACHARI	AILMARA	0.15	0.08
299	GOMATI	SILACHARI	BAGACHATAL	0.05	0.04
300	GOMATI	SILACHARI	BARABIL	0.12	0.09
301	GOMATI	SILACHARI	GHORAKAPPA	0.09	0.05
302	GOMATI	SILACHARI	HAJACHARI	0.07	0.06
303	GOMATI	SILACHARI	KAPTALI	0.05	0.05
304	GOMATI	SILACHARI	SILACHARI	0.14	0.19
305	GOMATI	SILACHARI	SUKNACHARI	0.10	0.05
306	GOMATI	TEPANIA	AMTALI	0.18	0.09
307	GOMATI	TEPANIA	BAGABASA	0.18	0.09
308	GOMATI	TEPANIA	BARABIYA	0.08	0.05
309	GOMATI	TEPANIA	CHATARIA	0.17	0.09
310	GOMATI	TEPANIA	DAKSHIN BAGMA	0.10	0.05
311	GOMATI	TEPANIA	DHAJANAGAR	0.22	0.14
312	GOMATI	TEPANIA	GAKULPUR	0.20	0.11
313	GOMATI	TEPANIA	GARJANMURA	0.21	0.11
314	GOMATI	TEPANIA	HADRA	0.25	0.13
315	GOMATI	TEPANIA	KARAIMURA	0.15	0.08
316	GOMATI	TEPANIA	PASCHIM DHAJANAGAR	0.09	0.05
317	GOMATI	TEPANIA	PASCHIM KHUJILONG	0.08	0.05
318	GOMATI	TEPANIA	PURBA BARABIYA	0.10	0.08
319	GOMATI	TEPANIA	PURBA DHAJANAGAR	0.14	0.07
320	GOMATI	TEPANIA	PURBA GOKULPUR	0.18	0.09
321	GOMATI	TEPANIA	RANGAMATI	0.08	0.05
322	GOMATI	TEPANIA	SALGARA	0.15	0.08
323	GOMATI	TEPANIA	TEPANIA	0.20	0.11
324	GOMATI	TEPANIA	UTTAR SALGHARA	0.13	0.09
325	KHOWAI	KALYANPUR	DAKSHIN DURGAPUR	0.16	0.08
326	KHOWAI	KALYANPUR	DURGAPUR	0.11	0.06
327	KHOWAI	KALYANPUR	DWARIKPUR	0.13	0.07
328	KHOWAI	KALYANPUR	EAST GHILATALI	0.05	0.03
329	KHOWAI	KALYANPUR	GHILATALI	0.11	0.06
330	KHOWAI	KALYANPUR	KALYANPUR	0.13	0.07
331	KHOWAI	KALYANPUR	KAMALNAGAR	0.07	0.04
332	KHOWAI	KALYANPUR	NAKSHIRAI DEBBARMA	0.07	0.04
333	KHOWAI	KALYANPUR	PASCHIM DWARIKPUR	0.11	0.06

Sl.No.	District	Block	GP/VC	Total Non-biodegradable Solid Waste Generation in MLD	Total waste managed (in MLD)
334	KHOWAI	KALYANPUR	PASCHIM GHILATALI	0.07	0.04
335	KHOWAI	KALYANPUR	PASCHIM KUNJABAN	0.11	0.06
336	KHOWAI	KALYANPUR	PRAMODNAGAR	0.06	0.04
337	KHOWAI	KALYANPUR	PREM SINGH ORANG	0.03	0.02
338	KHOWAI	KALYANPUR	PURBA KALYANPUR	0.17	0.17
339	KHOWAI	KALYANPUR	PURBA KUNJABAN	0.14	0.07
340	KHOWAI	KALYANPUR	RAJANI SARDAR PARA	0.10	0.05
341	KHOWAI	KALYANPUR	RUPRAI	0.06	0.04
342	KHOWAI	KALYANPUR	SOUTH GILATALI	0.08	0.05
343	KHOWAI	KALYANPUR	UTTAR GHILATALI	0.06	0.04
344	KHOWAI	KALYANPUR	UTTAR KAMALNAGAR	0.16	0.08
345	KHOWAI	KHOWAI	BAGAN	0.09	0.05
346	KHOWAI	KHOWAI	BARABIL	0.12	0.06
347	KHOWAI	KHOWAI	DAKSHIN SINGICHERRA	0.07	0.03
348	KHOWAI	KHOWAI	DHALABIL	0.12	0.06
349	KHOWAI	KHOWAI	GOURNAGAR	0.09	0.04
350	KHOWAI	KHOWAI	JAMBURA	0.22	0.11
351	KHOWAI	KHOWAI	LAXMI NARAYANPUR	0.18	0.09
352	KHOWAI	KHOWAI	MADHYA GANKI	0.20	0.10
353	KHOWAI	KHOWAI	MANDAYA SINGICHERRA	0.09	0.04
354	KHOWAI	KHOWAI	PAHARMURA	0.12	0.06
355	KHOWAI	KHOWAI	PASCHIM CHEBRI	0.17	0.08
356	KHOWAI	KHOWAI	PASCHIM GANKI	0.18	0.09
357	KHOWAI	KHOWAI	PASCHIM SINGICHERRA	0.14	0.07
358	KHOWAI	KHOWAI	PASCHIM SONATALA	0.19	0.09
359	KHOWAI	KHOWAI	PURBA CHEBRI	0.08	0.04
360	KHOWAI	KHOWAI	PURBA GANKI	0.16	0.08
361	KHOWAI	KHOWAI	PURBA RAMCHANDRA GHAT	0.18	0.10
362	KHOWAI	KHOWAI	PURBA SONATALA	0.03	0.01
363	KHOWAI	KHOWAI	SAMATAL PADMABIL	0.08	0.04
364	KHOWAI	KHOWAI	SANTINAGAR	0.10	0.05
365	KHOWAI	KHOWAI	SIPAIHOUR	0.09	0.04
366	KHOWAI	KHOWAI	SONATALA	0.11	0.05
367	KHOWAI	KHOWAI	UTTAR CHEBRI	0.12	0.06
368	KHOWAI	KHOWAI	UTTAR RAMCHANDRA GHAT	0.12	0.06
369	KHOWAI	KHOWAI	UTTAR SINGICHERRA	0.06	0.03
370	KHOWAI	MUNGIKAMI	ATHARAMURA	0.15	0.07
371	KHOWAI	MUNGIKAMI	DAKSHIN GOKULNAGAR	0.15	0.08
372	KHOWAI	MUNGIKAMI	DAKSHIN MAHARANIPUR	0.11	0.06
373	KHOWAI	MUNGIKAMI	HALUDIA	0.09	0.08
374	KHOWAI	MUNGIKAMI	KAKRACHERRA	0.09	0.04
375	KHOWAI	MUNGIKAMI	MAHARANIPUR	0.12	0.06
376	KHOWAI	MUNGIKAMI	MANIK DEBBARMA	0.14	0.07
377	KHOWAI	MUNGIKAMI	NAMANJOY	0.10	0.05
378	KHOWAI	MUNGIKAMI	NONACHERRA	0.08	0.04
379	KHOWAI	MUNGIKAMI	PURBA LAXMIPUR	0.14	0.07
380	KHOWAI	MUNGIKAMI	RAMKRISHNAPUR	0.11	0.06
381	KHOWAI	MUNGIKAMI	SRIRAMKHARA	0.15	0.08

Sl.No.	District	Block	GP/VC	Total Non-biodegradable Solid Waste Generation in MLD	Total waste managed (in MLD)
382	KHOWAI	MUNGIAKAMI	TUIKARMA	0.12	0.06
383	KHOWAI	MUNGIAKAMI	UTTAR GOKULNAGAR	0.13	0.07
384	KHOWAI	PADMABIL	AKHRABARI	0.13	0.07
385	KHOWAI	PADMABIL	BAGABIL	0.12	0.06
386	KHOWAI	PADMABIL	DAKSHIN PADMABIL	0.13	0.06
387	KHOWAI	PADMABIL	DAKSHIN RAM CHANDRA GHAT	0.19	0.11
388	KHOWAI	PADMABIL	GAYAMANIBARI	0.14	0.07
389	KHOWAI	PADMABIL	JALAI TWICHA	0.09	0.05
390	KHOWAI	PADMABIL	KHIRODENAGAR	0.09	0.06
391	KHOWAI	PADMABIL	MARE HADUK	0.16	0.10
392	KHOWAI	PADMABIL	PACHHIM BELCHERRA	0.19	0.10
393	KHOWAI	PADMABIL	PAGLABARI	0.17	0.09
394	KHOWAI	PADMABIL	PURBA BELCHERRA	0.11	0.06
395	KHOWAI	PADMABIL	RAMDAYAL BARI	0.17	0.10
396	KHOWAI	PADMABIL	RASARAJ NAGAR	0.12	0.06
397	KHOWAI	PADMABIL	RATANPUR	0.21	0.11
398	KHOWAI	PADMABIL	TUICHACHINBARI	0.15	0.08
399	KHOWAI	PADMABIL	UPENDRANAGAR	0.16	0.08
400	KHOWAI	PADMABIL	UTTAR PADMABIL	0.16	0.11
401	KHOWAI	TELIAMURA	BRAHMACHERRA	0.13	0.08
402	KHOWAI	TELIAMURA	CHAKMAGHAT	0.19	0.11
403	KHOWAI	TELIAMURA	DAKSHIN KRISHNAPUR	0.18	0.10
404	KHOWAI	TELIAMURA	DAKSHIN PULINPUR	0.08	0.05
405	KHOWAI	TELIAMURA	DUSKI	0.09	0.06
406	KHOWAI	TELIAMURA	EAST SARDUKARKARI	0.11	0.06
407	KHOWAI	TELIAMURA	GAMAIBARI	0.14	0.08
408	KHOWAI	TELIAMURA	HADRAI	0.13	0.09
409	KHOWAI	TELIAMURA	HOWAIBARI	0.15	0.08
410	KHOWAI	TELIAMURA	JAGANNATHBARI	0.22	0.12
411	KHOWAI	TELIAMURA	KHAMARBARI	0.11	0.06
412	KHOWAI	TELIAMURA	KHASHIA MANGAL	0.07	0.05
413	KHOWAI	TELIAMURA	LAXMIPUR	0.21	0.11
414	KHOWAI	TELIAMURA	MADHYA KRISHNAPUR	0.16	0.09
415	KHOWAI	TELIAMURA	MAIGANGA	0.23	0.12
416	KHOWAI	TELIAMURA	MOHARCHERRA	0.26	0.13
417	KHOWAI	TELIAMURA	PASCHIM HOWAIBARI	0.15	0.11
418	KHOWAI	TELIAMURA	PASCHIM TELIAMURA	0.17	0.10
419	KHOWAI	TELIAMURA	RUPA CHERRA	0.09	0.05
420	KHOWAI	TELIAMURA	SARDU KARKARI	0.09	0.05
421	KHOWAI	TELIAMURA	SOUTH HADRAI	0.09	0.06
422	KHOWAI	TELIAMURA	TUICHINDRAI	0.15	0.09
423	KHOWAI	TELIAMURA	UTTAR KRISHNAPUR	0.18	0.10
424	KHOWAI	TELIAMURA	UTTAR PULINPUR	0.17	0.10
425	KHOWAI	TELIAMURA	VIVEKANANDANAGAR	0.16	0.08
426	KHOWAI	TULASIKHAR	ASHARAMBARI	0.10	0.05
427	KHOWAI	TULASIKHAR	BADLABARI	0.09	0.05
428	KHOWAI	TULASIKHAR	BANBAZAR	0.11	0.06
429	KHOWAI	TULASIKHAR	BEHALABARI	0.11	0.06

Sl.No.	District	Block	GP/VC	Total Non-biodegradable Solid Waste Generation in MLD	Total waste managed (in MLD)
430	KHOWAI	TULASIKHAR	BIDYABIL	0.10	0.05
431	KHOWAI	TULASIKHAR	EAST BADLABARI	0.09	0.05
432	KHOWAI	TULASIKHAR	EAST BEHALABARI	0.03	0.02
433	KHOWAI	TULASIKHAR	HALONG MATAI	0.08	0.05
434	KHOWAI	TULASIKHAR	PASCHIM BACHAIBARI	0.10	0.05
435	KHOWAI	TULASIKHAR	PASCHIM CHAMPACHERRA	0.17	0.09
436	KHOWAI	TULASIKHAR	PASCHIM KARINGICHERRA	0.12	0.06
437	KHOWAI	TULASIKHAR	PASCHIM LAXMICHERRA	0.10	0.05
438	KHOWAI	TULASIKHAR	PASCHIM RAJNAGAR	0.12	0.06
439	KHOWAI	TULASIKHAR	PASCHIM TAKCHAYABARI	0.09	0.05
440	KHOWAI	TULASIKHAR	PURBA BACHAIBARI	0.22	0.11
441	KHOWAI	TULASIKHAR	PURBA CHAMPACHERRA	0.16	0.08
442	KHOWAI	TULASIKHAR	PURBA RAJNGAR	0.16	0.08
443	KHOWAI	TULASIKHAR	PURBA SINGHICHERRA	0.08	0.05
444	KHOWAI	TULASIKHAR	PURBA TAKCHAYA	0.10	0.05
445	KHOWAI	TULASIKHAR	RADHA CHARAN NAGAR	0.07	0.04
446	KHOWAI	TULASIKHAR	RAJNAGAR	0.03	0.02
447	KHOWAI	TULASIKHAR	SHIKARIBARI	0.08	0.05
448	KHOWAI	TULASIKHAR	TUICHINGRAM BARI	0.15	0.08
449	NORTH TRIPUR	DAMCHERRA	DAMCHERRA	0.18	0.09
450	NORTH TRIPUR	DAMCHERRA	DAMCHERRA R.F	0.18	0.09
451	NORTH TRIPUR	DAMCHERRA	HINGSKANG	0.03	0.02
452	NORTH TRIPUR	DAMCHERRA	JURI R.F	0.07	0.04
453	NORTH TRIPUR	DAMCHERRA	KACHARICHERRA	0.10	0.05
454	NORTH TRIPUR	DAMCHERRA	KALAGANG SARKHI	0.04	0.03
455	NORTH TRIPUR	DAMCHERRA	KHEDACHERRA	0.13	0.08
456	NORTH TRIPUR	DAMCHERRA	MONACHERRA	0.08	0.05
457	NORTH TRIPUR	DAMCHERRA	PIPLACHERRA	0.09	0.05
458	NORTH TRIPUR	DAMCHERRA	RAHUMCHERRA	0.09	0.05
459	NORTH TRIPUR	DAMCHERRA	THUMSARAI PARA	0.08	0.05
460	NORTH TRIPUR	DAMCHERRA	UTTAMJOY PARA	0.06	0.04
461	NORTH TRIPUR	DAMCHERRA	WEST DAMCHERRA	0.05	0.03
462	NORTH TRIPUR	DASDA	ANANDA SAGAR	0.12	0.08
463	NORTH TRIPUR	DASDA	DAINCHERRA	0.12	0.06
464	NORTH TRIPUR	DASDA	DAKSHIN DASDA	0.06	0.04
465	NORTH TRIPUR	DASDA	DAKSHIN TUICHAMA	0.16	0.08
466	NORTH TRIPUR	DASDA	DASAMANI PARA	0.10	0.06
467	NORTH TRIPUR	DASDA	GACHIRAM PARA	0.09	0.05
468	NORTH TRIPUR	DASDA	KALAPANI	0.08	0.05
469	NORTH TRIPUR	DASDA	KANGRAI	0.09	0.06
470	NORTH TRIPUR	DASDA	KHAKCHAN PARA	0.12	0.09
471	NORTH TRIPUR	DASDA	KHUMPUI	0.07	0.07
472	NORTH TRIPUR	DASDA	MANU CHAILENGTA	0.07	0.07
473	NORTH TRIPUR	DASDA	PASCHIM BHANDARIMA	0.13	0.08
474	NORTH TRIPUR	DASDA	PASCHIM SATNALA	0.11	0.09
475	NORTH TRIPUR	DASDA	PURBA BHANDARIMA	0.06	0.04
476	NORTH TRIPUR	DASDA	PURBA SATNALA	0.08	0.07
477	NORTH TRIPUR	DASDA	RADHAMADHAV PUR	0.10	0.07

Sl.No.	District	Block	GP/VC	Total Non-biodegradable Solid Waste Generation in MLD	Total waste managed (in MLD)
478	NORTH TRIPUR	DASDA	SHAKHAN SHERMOON	0.07	0.07
479	NORTH TRIPUR	DASDA	SUBHASHNAGAR	0.28	0.16
480	NORTH TRIPUR	DASDA	TUISCHAMA	0.08	0.06
481	NORTH TRIPUR	DASDA	UTTAR DASDA	0.16	0.10
482	NORTH TRIPUR	JAMPUI HILLS	KALAGANG	0.07	0.04
483	NORTH TRIPUR	JAMPUI HILLS	KANPUI	0.07	0.06
484	NORTH TRIPUR	JAMPUI HILLS	LONGAIVALLEY	0.07	0.06
485	NORTH TRIPUR	JAMPUI HILLS	PASCHIM HMANPUI	0.10	0.05
486	NORTH TRIPUR	JAMPUI HILLS	SABUAL	0.10	0.08
487	NORTH TRIPUR	JAMPUI HILLS	TLANGSANG	0.05	0.06
488	NORTH TRIPUR	JAMPUI HILLS	VANGHMUN	0.08	0.07
489	NORTH TRIPUR	JUBARAJNAGAR	BAGAPASA	0.10	0.05
490	NORTH TRIPUR	JUBARAJNAGAR	BALIDHUM	0.10	0.05
491	NORTH TRIPUR	JUBARAJNAGAR	CHARUPASSA	0.06	0.04
492	NORTH TRIPUR	JUBARAJNAGAR	DEQANPASA	0.14	0.07
493	NORTH TRIPUR	JUBARAJNAGAR	DUPIRBOND	0.17	0.09
494	NORTH TRIPUR	JUBARAJNAGAR	HUPLONG	0.18	0.11
495	NORTH TRIPUR	JUBARAJNAGAR	JUBARAJNAGAR	0.10	0.05
496	NORTH TRIPUR	JUBARAJNAGAR	KAMESWAR	0.12	0.06
497	NORTH TRIPUR	JUBARAJNAGAR	LALCHERRA	0.12	0.07
498	NORTH TRIPUR	JUBARAJNAGAR	MADHUBAN	0.06	0.04
499	NORTH TRIPUR	JUBARAJNAGAR	MANGALKHALI	0.06	0.04
500	NORTH TRIPUR	JUBARAJNAGAR	NORTH GANGANAGAR	0.12	0.06
501	NORTH TRIPUR	JUBARAJNAGAR	PASCHIM DEWANPASA	0.08	0.08
502	NORTH TRIPUR	JUBARAJNAGAR	PASCHIM TILTHAI	0.10	0.05
503	NORTH TRIPUR	JUBARAJNAGAR	PURBA TILTHAI	0.13	0.08
504	NORTH TRIPUR	JUBARAJNAGAR	RADHAPUR	0.19	0.10
505	NORTH TRIPUR	JUBARAJNAGAR	RAJNAGAR	0.19	0.10
506	NORTH TRIPUR	JUBARAJNAGAR	SOUTH GANGANAGAR	0.13	0.07
507	NORTH TRIPUR	JUBARAJNAGAR	SRIPUR	0.16	0.09
508	NORTH TRIPUR	JUBARAJNAGAR	TANGIBARI	0.13	0.07
509	NORTH TRIPUR	JUBARAJNAGAR	UPTAKHALI	0.12	0.07
510	NORTH TRIPUR	JUBARAJNAGAR	ZAITHANG	0.05	0.03
511	NORTH TRIPUR	KADAMTALA	BAGHAN	0.16	0.16
512	NORTH TRIPUR	KADAMTALA	BARGUL	0.10	0.09
513	NORTH TRIPUR	KADAMTALA	BISHNUPUR	0.14	0.16
514	NORTH TRIPUR	KADAMTALA	BRAJENDRA NAGAR	0.21	0.13
515	NORTH TRIPUR	KADAMTALA	CHURAIBARI	0.16	0.09
516	NORTH TRIPUR	KADAMTALA	DAKSHIN KADAMTALA	0.06	0.06
517	NORTH TRIPUR	KADAMTALA	FULBARI	0.12	0.12
518	NORTH TRIPUR	KADAMTALA	KADAMTALA	0.25	0.21
519	NORTH TRIPUR	KADAMTALA	KALAGANGERPAR	0.17	0.16
520	NORTH TRIPUR	KADAMTALA	KURTI	0.15	0.14
521	NORTH TRIPUR	KADAMTALA	PURBA CHURAI BARI	0.08	0.05
522	NORTH TRIPUR	KADAMTALA	PURBA FULBARI	0.12	0.07
523	NORTH TRIPUR	KADAMTALA	RAJNAGAR	0.09	0.12
524	NORTH TRIPUR	KADAMTALA	RANIBARI	0.12	0.13
525	NORTH TRIPUR	KADAMTALA	SARALA	0.05	0.10

Sl.No.	District	Block	GP/VC	Total Non-biodegradable Solid Waste Generation in MLD	Total waste managed (in MLD)
526	NORTH TRIPUR	KADAMTALA	SARASPUR	0.22	0.20
527	NORTH TRIPUR	KADAMTALA	SATSANGAM	0.15	0.15
528	NORTH TRIPUR	KADAMTALA	TARAKPUR	0.10	0.09
529	NORTH TRIPUR	KADAMTALA	UTTAR FULBARI	0.14	0.15
530	NORTH TRIPUR	KALACHERRA	ALGAPUR	0.12	0.06
531	NORTH TRIPUR	KALACHERRA	BALICHARA	0.07	0.03
532	NORTH TRIPUR	KALACHERRA	BARUKANDI	0.21	0.10
533	NORTH TRIPUR	KALACHERRA	BHAGYAPUR	0.18	0.09
534	NORTH TRIPUR	KALACHERRA	CHANDRAPUR	0.17	0.08
535	NORTH TRIPUR	KALACHERRA	EAST HURUA	0.19	0.09
536	NORTH TRIPUR	KALACHERRA	GOBINDAPUR	0.15	0.07
537	NORTH TRIPUR	KALACHERRA	ICHAILALCHERRA	0.21	0.10
538	NORTH TRIPUR	KALACHERRA	LAXMINAGAR	0.16	0.08
539	NORTH TRIPUR	KALACHERRA	NADIAPUR SANICHERRA	0.13	0.06
540	NORTH TRIPUR	KALACHERRA	NORTH HURUA	0.16	0.08
541	NORTH TRIPUR	KALACHERRA	PRATYEKROY	0.16	0.08
542	NORTH TRIPUR	KALACHERRA	RAGHNA	0.14	0.07
543	NORTH TRIPUR	KALACHERRA	SAKAIBARI	0.11	0.05
544	NORTH TRIPUR	KALACHERRA	SANICHERRA	0.09	0.04
545	NORTH TRIPUR	KALACHERRA	SOUTH HURUA	0.14	0.07
546	NORTH TRIPUR	KALACHERRA	WEST ICAHILALCHERRA	0.06	0.03
547	NORTH TRIPUR	LALJURI	CHANDIPUR	0.13	0.06
548	NORTH TRIPUR	LALJURI	DAKSHIN LALJURI	0.15	0.07
549	NORTH TRIPUR	LALJURI	JAMARAI PARA	0.07	0.04
550	NORTH TRIPUR	LALJURI	JOYMANI PARA	0.08	0.05
551	NORTH TRIPUR	LALJURI	KANCHANCHERRA	0.13	0.07
552	NORTH TRIPUR	LALJURI	KANCHANPUR	0.27	0.14
553	NORTH TRIPUR	LALJURI	MAKUMCHERRA	0.10	0.05
554	NORTH TRIPUR	LALJURI	RABINDRANAGAR	0.09	0.05
555	NORTH TRIPUR	LALJURI	SALKAHAM	0.04	0.03
556	NORTH TRIPUR	LALJURI	SANTIPUR	0.08	0.05
557	NORTH TRIPUR	LALJURI	SHIBNAGAR	0.15	0.08
558	NORTH TRIPUR	LALJURI	UJAN MACHMARA	0.08	0.05
559	NORTH TRIPUR	LALJURI	UTTAR LALJURI	0.07	0.04
560	NORTH TRIPUR	PANISAGAR	AGNIPASA	0.08	0.06
561	NORTH TRIPUR	PANISAGAR	BILTHAI	0.14	0.09
562	NORTH TRIPUR	PANISAGAR	CHANDRA HALAM PARA	0.08	0.07
563	NORTH TRIPUR	PANISAGAR	DAKSHIN PADMABIL	0.12	0.09
564	NORTH TRIPUR	PANISAGAR	DAKSHIN PANISAGAR	0.04	0.05
565	NORTH TRIPUR	PANISAGAR	DEOCHERRA	0.22	0.15
566	NORTH TRIPUR	PANISAGAR	INDURALI	0.05	0.06
567	NORTH TRIPUR	PANISAGAR	JALABASA	0.09	0.05
568	NORTH TRIPUR	PANISAGAR	NOAGAON	0.09	0.05
569	NORTH TRIPUR	PANISAGAR	PASCHIM PADMABIL	0.13	0.07
570	NORTH TRIPUR	PANISAGAR	PEKUCHERRA	0.08	0.08
571	NORTH TRIPUR	PANISAGAR	PURBA JALABASSA	0.14	0.07
572	NORTH TRIPUR	PANISAGAR	PURBA ROWA	0.11	0.06
573	NORTH TRIPUR	PANISAGAR	RAMNAGAR	0.14	0.07

Sl.No.	District	Block	GP/VC	Total Non-biodegradable Solid Waste Generation in MLD	Total waste managed (in MLD)
574	NORTH TRIPUR	PANISAGAR	ROWA	0.22	0.15
575	NORTH TRIPUR	PANISAGAR	UTTAR DEOCHERRA	0.07	0.04
576	NORTH TRIPUR	PANISAGAR	UTTAR PADMABIL	0.13	0.07
577	NORTH TRIPUR	PANISAGAR	WEST PANISAGAR	0.16	0.08
578	SEPAHIJALA	BISHALGARH	ARABINDANAGAR	0.19	0.15
579	SEPAHIJALA	BISHALGARH	BADIYAR DIGHI	0.22	0.11
580	SEPAHIJALA	BISHALGARH	BHATI LARAMA	0.16	0.09
581	SEPAHIJALA	BISHALGARH	BHATIBARI	0.19	0.10
582	SEPAHIJALA	BISHALGARH	CHAMPAMURA	0.24	0.12
583	SEPAHIJALA	BISHALGARH	CHANDRANAGAR	0.25	0.13
584	SEPAHIJALA	BISHALGARH	DAKSHIN MADHUPUR	0.21	0.11
585	SEPAHIJALA	BISHALGARH	DEBIPUR	0.13	0.07
586	SEPAHIJALA	BISHALGARH	GAKULNAGAR	0.31	0.23
587	SEPAHIJALA	BISHALGARH	GAZARIA	0.15	0.09
588	SEPAHIJALA	BISHALGARH	GHANIAMARA	0.19	0.10
589	SEPAHIJALA	BISHALGARH	GOLAGHATI	0.35	0.24
590	SEPAHIJALA	BISHALGARH	GOPINAGAR	0.20	0.17
591	SEPAHIJALA	BISHALGARH	HARISHNAGAR	0.12	0.07
592	SEPAHIJALA	BISHALGARH	KAIYADEPHA	0.19	0.12
593	SEPAHIJALA	BISHALGARH	KAMALASAGAR	0.23	0.12
594	SEPAHIJALA	BISHALGARH	KASBA	0.28	0.14
595	SEPAHIJALA	BISHALGARH	KONABAN	0.11	0.07
596	SEPAHIJALA	BISHALGARH	KRISHNA KISHORENAGAR	0.33	0.27
597	SEPAHIJALA	BISHALGARH	LAXMIBIL	0.31	0.16
598	SEPAHIJALA	BISHALGARH	LEMBUTALI	0.23	0.18
599	SEPAHIJALA	BISHALGARH	MADHUPUR	0.16	0.11
600	SEPAHIJALA	BISHALGARH	MADHYA LAXMIBILL	0.18	0.14
601	SEPAHIJALA	BISHALGARH	NABINAGAR	0.32	0.21
602	SEPAHIJALA	BISHALGARH	NEHEL CHANDRANAGAR	0.22	0.13
603	SEPAHIJALA	BISHALGARH	PATHALIA	0.16	0.09
604	SEPAHIJALA	BISHALGARH	PATHRIADWAR	0.16	0.08
605	SEPAHIJALA	BISHALGARH	PRABHURAMPUR	0.34	0.17
606	SEPAHIJALA	BISHALGARH	PURATHAL RAJNAGAR	0.13	0.12
607	SEPAHIJALA	BISHALGARH	PURBA GAKULNAGAR	0.14	0.07
608	SEPAHIJALA	BISHALGARH	RADHANAGAR	0.13	0.07
609	SEPAHIJALA	BISHALGARH	RAGHUNATHPUR	0.15	0.12
610	SEPAHIJALA	BISHALGARH	ROUTHKHALA	0.25	0.13
611	SEPAHIJALA	BOXANAGAR	ANANDANAGAR	0.10	0.11
612	SEPAHIJALA	BOXANAGAR	ARALIA	0.10	0.06
613	SEPAHIJALA	BOXANAGAR	ASHABARI	0.13	0.08
614	SEPAHIJALA	BOXANAGAR	BAGBER	0.03	0.07
615	SEPAHIJALA	BOXANAGAR	BEJOYNAGAR	0.07	0.04
616	SEPAHIJALA	BOXANAGAR	BOXANAGAR	0.15	0.09
617	SEPAHIJALA	BOXANAGAR	DAKSHIN KALAMCHORA	0.15	0.09
618	SEPAHIJALA	BOXANAGAR	DAYALPARA	0.05	0.03
619	SEPAHIJALA	BOXANAGAR	DHANIRAMPUR	0.09	0.20
620	SEPAHIJALA	BOXANAGAR	DURGAPUR	0.09	0.06
621	SEPAHIJALA	BOXANAGAR	KALASHIMURA	0.16	0.12

Sl.No.	District	Block	GP/VC	Total Non-biodegradable Solid Waste Generation in MLD	Total waste managed (in MLD)
622	SEPAHIJALA	BOXANAGAR	KAMALNAGAR	0.18	0.11
623	SEPAHIJALA	BOXANAGAR	KULUBARI	0.14	0.11
624	SEPAHIJALA	BOXANAGAR	MADHYA BOXANAGAR	0.13	0.08
625	SEPAHIJALA	BOXANAGAR	MAINAMA	0.11	0.09
626	SEPAHIJALA	BOXANAGAR	MANIKYANAGAR	0.17	0.10
627	SEPAHIJALA	BOXANAGAR	MATINAGAR	0.20	0.16
628	SEPAHIJALA	BOXANAGAR	NABADWIPCHANDRANAGAR	0.04	0.11
629	SEPAHIJALA	BOXANAGAR	PUTIA	0.10	0.07
630	SEPAHIJALA	BOXANAGAR	RAHIMPUR	0.15	0.08
631	SEPAHIJALA	BOXANAGAR	UTTAR KALAMCHORA	0.10	0.06
632	SEPAHIJALA	BOXANAGAR	VALUARCHAR	0.15	0.16
633	SEPAHIJALA	CHARILAM	AMTALI	0.18	0.10
634	SEPAHIJALA	CHARILAM	ARALIA	0.18	0.09
635	SEPAHIJALA	CHARILAM	BANGSHIBARI	0.10	0.15
636	SEPAHIJALA	CHARILAM	BANSTATLI	0.11	0.10
637	SEPAHIJALA	CHARILAM	BARJALA	0.12	0.10
638	SEPAHIJALA	CHARILAM	BATHANMURA	0.08	0.08
639	SEPAHIJALA	CHARILAM	BIAHRAMGANJ	0.19	0.16
640	SEPAHIJALA	CHARILAM	BRAJAPUR	0.15	0.08
641	SEPAHIJALA	CHARILAM	CHESRIMAI	0.12	0.12
642	SEPAHIJALA	CHARILAM	DAKSHIN CHARILAM	0.24	0.21
643	SEPAHIJALA	CHARILAM	DHARIATHAL	0.06	0.13
644	SEPAHIJALA	CHARILAM	LALSINGHMURA	0.11	0.19
645	SEPAHIJALA	CHARILAM	MADYA BRAJAPUR	0.12	0.09
646	SEPAHIJALA	CHARILAM	NEW CHELIKHALA	0.09	0.10
647	SEPAHIJALA	CHARILAM	PADMANAGAR	0.07	0.17
648	SEPAHIJALA	CHARILAM	RAMCHERRA	0.14	0.07
649	SEPAHIJALA	CHARILAM	RAMNAGAR	0.11	0.11
650	SEPAHIJALA	CHARILAM	RANGMALA	0.13	0.12
651	SEPAHIJALA	CHARILAM	SUTARMURA	0.16	0.14
652	SEPAHIJALA	CHARILAM	UTTAR BRAJAPUR	0.11	0.16
653	SEPAHIJALA	CHARILAM	UTTAR CHARILAM	0.15	0.14
654	SEPAHIJALA	JAMPAIJALA	AMARENDRA NAGAR	0.15	0.11
655	SEPAHIJALA	JAMPAIJALA	CHIKANCHERRA	0.13	0.14
656	SEPAHIJALA	JAMPAIJALA	CHOYGHARIA	0.09	0.12
657	SEPAHIJALA	JAMPAIJALA	DAYARAMPARA	0.17	0.16
658	SEPAHIJALA	JAMPAIJALA	EAST RATANPUR	0.21	0.14
659	SEPAHIJALA	JAMPAIJALA	GOLIRAIBARI	0.11	0.10
660	SEPAHIJALA	JAMPAIJALA	HACHUK KHURIO	0.09	0.05
661	SEPAHIJALA	JAMPAIJALA	HIRAPUR	0.07	0.09
662	SEPAHIJALA	JAMPAIJALA	JAGAIBARI	0.05	0.09
663	SEPAHIJALA	JAMPAIJALA	JAMPUIJALA	0.17	0.09
664	SEPAHIJALA	JAMPAIJALA	JUGAL KISHORENAGAR	0.10	0.09
665	SEPAHIJALA	JAMPAIJALA	KALAIIBARI	0.19	0.11
666	SEPAHIJALA	JAMPAIJALA	KENDRAICHERRA	0.24	0.15
667	SEPAHIJALA	JAMPAIJALA	KILLA-BARMA	0.14	0.07
668	SEPAHIJALA	JAMPAIJALA	LAITACHERRA	0.13	0.12
669	SEPAHIJALA	JAMPAIJALA	MADHYA GHANIAMARA	0.18	0.15

Sl.No.	District	Block	GP/VC	Total Non-biodegradable Solid Waste Generation in MLD	Total waste managed (in MLD)
670	SEPAHIJALA	JAMPAIJALA	MOHANPUR	0.14	0.09
671	SEPAHIJALA	JAMPAIJALA	NORTH TAKARJALA	0.14	0.14
672	SEPAHIJALA	JAMPAIJALA	PASCHIM TAKARJALA	0.14	0.11
673	SEPAHIJALA	JAMPAIJALA	PATHALIAGHAT	0.15	0.14
674	SEPAHIJALA	JAMPAIJALA	PEDUARJALA	0.21	0.12
675	SEPAHIJALA	JAMPAIJALA	PRAVAPUR	0.11	0.09
676	SEPAHIJALA	JAMPAIJALA	PROMODENAGAR	0.10	0.10
677	SEPAHIJALA	JAMPAIJALA	PURBA TAKARJALA	0.17	0.15
678	SEPAHIJALA	JAMPAIJALA	RATANPUR	0.12	0.15
679	SEPAHIJALA	JAMPAIJALA	SHANKUMABARI	0.08	0.08
680	SEPAHIJALA	JAMPAIJALA	THELAKUNG	0.15	0.09
681	SEPAHIJALA	JAMPAIJALA	TWIMA	0.19	0.10
682	SEPAHIJALA	JAMPAIJALA	TWISIKAMBUK	0.10	0.17
683	SEPAHIJALA	JAMPAIJALA	UJAN GHANIAMARA	0.07	0.13
684	SEPAHIJALA	JAMPAIJALA	UJAN PATHALIAGHAT	0.13	0.14
685	SEPAHIJALA	KATHALIA	BASPUKUR	0.10	0.05
686	SEPAHIJALA	KATHALIA	BEJIMARA	0.16	0.08
687	SEPAHIJALA	KATHALIA	BHABANIPUR	0.22	0.11
688	SEPAHIJALA	KATHALIA	DAKSHIN MAHESHPUR	0.16	0.08
689	SEPAHIJALA	KATHALIA	DAKSHIN PAHARPUR	0.16	0.15
690	SEPAHIJALA	KATHALIA	DHANPUR	0.14	0.14
691	SEPAHIJALA	KATHALIA	JAGATRAMPUR	0.14	0.09
692	SEPAHIJALA	KATHALIA	JATRAPUR	0.12	0.10
693	SEPAHIJALA	KATHALIA	KAICHAKHOLA	0.04	0.03
694	SEPAHIJALA	KATHALIA	KALAPANIA	0.15	0.08
695	SEPAHIJALA	KATHALIA	KALIKHOLA	0.08	0.05
696	SEPAHIJALA	KATHALIA	KALIKRISHNA NAGAR	0.14	0.14
697	SEPAHIJALA	KATHALIA	KATHALIA	0.12	0.06
698	SEPAHIJALA	KATHALIA	MANAIPATHAR	0.23	0.12
699	SEPAHIJALA	KATHALIA	MONARCHAK	0.15	0.08
700	SEPAHIJALA	KATHALIA	NIDAYA	0.23	0.12
701	SEPAHIJALA	KATHALIA	NIRVOYPUR	0.15	0.08
702	SEPAHIJALA	KATHALIA	RABINDRANAGAR	0.12	0.06
703	SEPAHIJALA	KATHALIA	SONAPUR	0.11	0.06
704	SEPAHIJALA	KATHALIA	SOVAPUR	0.20	0.10
705	SEPAHIJALA	KATHALIA	SRIMANTAPUR	0.15	0.08
706	SEPAHIJALA	KATHALIA	THALIBARI	0.10	0.05
707	SEPAHIJALA	KATHALIA	UTTAR MAHESHPUR	0.17	0.12
708	SEPAHIJALA	KATHALIA	UTTAR PAHARPUR	0.22	0.11
709	SEPAHIJALA	Nalchar	BAGABASA	0.13	0.10
710	SEPAHIJALA	Nalchar	BARDWAL	0.10	0.06
711	SEPAHIJALA	Nalchar	CHANDANMURA	0.12	0.07
712	SEPAHIJALA	Nalchar	CHOWMUHANI	0.14	0.07
713	SEPAHIJALA	Nalchar	DAKSHIN NALCHAR	0.19	0.12
714	SEPAHIJALA	Nalchar	INDRAKUMAR	0.06	0.04
715	SEPAHIJALA	Nalchar	JHUMERDHEPA	0.18	0.16
716	SEPAHIJALA	Nalchar	KALIRAM	0.05	0.08
717	SEPAHIJALA	Nalchar	KEMTALI	0.17	0.17

Sl.No.	District	Block	GP/VC	Total Non-biodegradable Solid Waste Generation in MLD	Total waste managed (in MLD)
718	SEPAHIJALA	Nalchar	KHAS CHOWMUHANI	0.13	0.09
719	SEPAHIJALA	Nalchar	KHEDABARI	0.10	0.07
720	SEPAHIJALA	Nalchar	KUMARIAKUCHA	0.11	0.06
721	SEPAHIJALA	Nalchar	LAXMANDHEPA	0.13	0.12
722	SEPAHIJALA	Nalchar	PADMINI NAGAR	0.04	0.08
723	SEPAHIJALA	Nalchar	PASCHIM DURLOVNARAYAN	0.09	0.05
724	SEPAHIJALA	Nalchar	PASCHIM NALCHAR	0.22	0.17
725	SEPAHIJALA	Nalchar	PONGBARI	0.18	0.13
726	SEPAHIJALA	Nalchar	PURBA DURLOVNARAYAN	0.20	0.11
727	SEPAHIJALA	Nalchar	PURBA NALCHAER	0.22	0.13
728	SEPAHIJALA	Nalchar	RAJIBNAGAR	0.07	0.07
729	SEPAHIJALA	Nalchar	RAMPADA PARA	0.07	0.04
730	SEPAHIJALA	Nalchar	RANGAMATI	0.13	0.07
731	SEPAHIJALA	Nalchar	SHIBNAGAR	0.09	0.10
732	SEPAHIJALA	Nalchar	TAIJILING	0.09	0.06
733	SEPAHIJALA	Nalchar	TAKSA PARA	0.08	0.06
734	SEPAHIJALA	MOHANBHOG	ANANDAPUR	0.09	0.09
735	SEPAHIJALA	MOHANBHOG	BANIACHARA	0.10	0.06
736	SEPAHIJALA	MOHANBHOG	CHANDUL	0.13	0.16
737	SEPAHIJALA	MOHANBHOG	DAKSHIN TAIBANDAL	0.10	0.12
738	SEPAHIJALA	MOHANBHOG	DASARATH BARI	0.14	0.12
739	SEPAHIJALA	MOHANBHOG	GRANTALI	0.19	0.16
740	SEPAHIJALA	MOHANBHOG	KALAMKHET	0.10	0.07
741	SEPAHIJALA	MOHANBHOG	KAMRANGATALI	0.12	0.08
742	SEPAHIJALA	MOHANBHOG	MOHANBHOG	0.12	0.10
743	SEPAHIJALA	MOHANBHOG	PURBA CHANDIGHAR	0.17	0.16
744	SEPAHIJALA	MOHANBHOG	TELKAJLA	0.16	0.19
745	SEPAHIJALA	MOHANBHOG	URAMI	0.14	0.14
746	SEPAHIJALA	MOHANBHOG	UTTAR TAIBANDAL	0.15	0.14
747	SOUTH TRIPUR	BAGAFA	BAGAFA	0.08	0.10
748	SOUTH TRIPUR	BAGAFA	BAIKHORA	0.12	0.12
749	SOUTH TRIPUR	BAGAFA	BETAGA	0.15	0.08
750	SOUTH TRIPUR	BAGAFA	BIRCHANDRANAGAR	0.11	0.12
751	SOUTH TRIPUR	BAGAFA	DAKSHIN TAKMACHARA	0.14	0.10
752	SOUTH TRIPUR	BAGAFA	DEBIPUR	0.12	0.06
753	SOUTH TRIPUR	BAGAFA	EAST BAGAFA	0.04	0.04
754	SOUTH TRIPUR	BAGAFA	GARDHANG	0.15	0.13
755	SOUTH TRIPUR	BAGAFA	KANCHANNAGAR	0.17	0.12
756	SOUTH TRIPUR	BAGAFA	KATHALIACHERRA	0.11	0.11
757	SOUTH TRIPUR	BAGAFA	LAWGONG	0.07	0.13
758	SOUTH TRIPUR	BAGAFA	LAXMICHERRA	0.09	0.12
759	SOUTH TRIPUR	BAGAFA	LOWGANG	0.15	0.16
760	SOUTH TRIPUR	BAGAFA	MANDHYA KATHALIA	0.10	0.11
761	SOUTH TRIPUR	BAGAFA	MANU	0.12	0.18
762	SOUTH TRIPUR	BAGAFA	PASCHIM KATHALIA	0.07	0.04
763	SOUTH TRIPUR	BAGAFA	PATICHARI	0.13	0.13
764	SOUTH TRIPUR	BAGAFA	RADHAKISHORE GANJA	0.10	0.13
765	SOUTH TRIPUR	BAGAFA	RAJAPUR	0.13	0.21

Sl.No.	District	Block	GP/VC	Total Non-biodegradable Solid Waste Generation in MLD	Total waste managed (in MLD)
766	SOUTH TRIPUR	BAGAFA	SUBHASH COLONY	0.09	0.10
767	SOUTH TRIPUR	BAGAFA	SULTHUNG MANU	0.12	0.06
768	SOUTH TRIPUR	BAGAFA	TAKMACHERRA	0.13	0.07
769	SOUTH TRIPUR	BHARAT CHANDRA NAG	CHITTAMARA	0.16	0.08
770	SOUTH TRIPUR	BHARAT CHANDRA NAG	DAKSHIN BHARAT CHANDRA NA	0.22	0.11
771	SOUTH TRIPUR	BHARAT CHANDRA NAG	EAST KALABARIA	0.21	0.11
772	SOUTH TRIPUR	BHARAT CHANDRA NAG	EAST PIPARIAKHOLA	0.11	0.06
773	SOUTH TRIPUR	BHARAT CHANDRA NAG	ISHAN CHANDRANAGAR	0.18	0.09
774	SOUTH TRIPUR	BHARAT CHANDRA NAG	KASHARI R.F	0.09	0.05
775	SOUTH TRIPUR	BHARAT CHANDRA NAG	LAXMIPUR	0.18	0.13
776	SOUTH TRIPUR	BHARAT CHANDRA NAG	NETAJI SUBHASH CHANDRA NA	0.15	0.13
777	SOUTH TRIPUR	BHARAT CHANDRA NAG	PAIKHOLA	0.14	0.07
778	SOUTH TRIPUR	BHARAT CHANDRA NAG	PASCHIM PAIKHOLA	0.16	0.08
779	SOUTH TRIPUR	BHARAT CHANDRA NAG	SUKANTA NAGAR	0.17	0.10
780	SOUTH TRIPUR	BHARAT CHANDRA NAG	UTTAR BHARAT CHANDRA NAG	0.22	0.11
781	SOUTH TRIPUR	BHARAT CHANDRA NAG	WEST KALABARIA	0.17	0.17
782	SOUTH TRIPUR	HRISHYAMUKH	ABHOYNAGAR	0.13	0.07
783	SOUTH TRIPUR	HRISHYAMUKH	BASPADUA	0.13	0.07
784	SOUTH TRIPUR	HRISHYAMUKH	DAKSHIN MATAI	0.19	0.14
785	SOUTH TRIPUR	HRISHYAMUKH	DAKSHIN SONAICHARI	0.12	0.06
786	SOUTH TRIPUR	HRISHYAMUKH	DEBIPUR	0.10	0.09
787	SOUTH TRIPUR	HRISHYAMUKH	DHANANJOY NAGAR	0.07	0.12
788	SOUTH TRIPUR	HRISHYAMUKH	GABURCHERRA	0.08	0.06
789	SOUTH TRIPUR	HRISHYAMUKH	HARIPUR	0.22	0.11
790	SOUTH TRIPUR	HRISHYAMUKH	HRISHYAMUKH	0.20	0.10
791	SOUTH TRIPUR	HRISHYAMUKH	JAYKATPUR	0.11	0.07
792	SOUTH TRIPUR	HRISHYAMUKH	JAYPUR	0.12	0.06
793	SOUTH TRIPUR	HRISHYAMUKH	KAILASH NAGAR	0.05	0.08
794	SOUTH TRIPUR	HRISHYAMUKH	KRISHNANAGAR	0.18	0.09
795	SOUTH TRIPUR	HRISHYAMUKH	MANIRAMPUR	0.05	0.04
796	SOUTH TRIPUR	HRISHYAMUKH	MATAI	0.11	0.07
797	SOUTH TRIPUR	HRISHYAMUKH	MOHINI NAGAR	0.08	0.12
798	SOUTH TRIPUR	HRISHYAMUKH	NALUA	0.10	0.06
799	SOUTH TRIPUR	HRISHYAMUKH	NORTH SARASHIMA	0.13	0.07
800	SOUTH TRIPUR	HRISHYAMUKH	RATANPUR	0.08	0.05
801	SOUTH TRIPUR	HRISHYAMUKH	SARASHIMA	0.08	0.05
802	SOUTH TRIPUR	HRISHYAMUKH	SHIBPUR	0.12	0.10
803	SOUTH TRIPUR	HRISHYAMUKH	SONAICHARI	0.07	0.04
804	SOUTH TRIPUR	HRISHYAMUKH	UTTAR SONAICHARI	0.14	0.10
805	SOUTH TRIPUR	JOLAIBARI	ABANGCHARA	0.11	0.09
806	SOUTH TRIPUR	JOLAIBARI	BIRENDRANAGAR	0.09	0.05
807	SOUTH TRIPUR	JOLAIBARI	CHARKABAI	0.16	0.10
808	SOUTH TRIPUR	JOLAIBARI	DAKSHIN HICHACHERRA	0.11	0.09
809	SOUTH TRIPUR	JOLAIBARI	DAKSHIN JOLAIBARI	0.12	0.09
810	SOUTH TRIPUR	JOLAIBARI	DEBDARU	0.13	0.07
811	SOUTH TRIPUR	JOLAIBARI	EAST CHARAKBAI	0.13	0.07
812	SOUTH TRIPUR	JOLAIBARI	EAST PILLAK	0.14	0.07
813	SOUTH TRIPUR	JOLAIBARI	KALSHI	0.11	0.09

Sl.No.	District	Block	GP/VC	Total Non-biodegradable Solid Waste Generation in MLD	Total waste managed (in MLD)
814	SOUTH TRIPUR	JOLAIBARI	KALSHIMUKH	0.14	0.07
815	SOUTH TRIPUR	JOLAIBARI	LATUA TILLA	0.18	0.09
816	SOUTH TRIPUR	JOLAIBARI	MADHYA PILLAK	0.07	0.07
817	SOUTH TRIPUR	JOLAIBARI	MUHURIPUR	0.15	0.08
818	SOUTH TRIPUR	JOLAIBARI	MUHURIPUR R.F.	0.10	0.09
819	SOUTH TRIPUR	JOLAIBARI	PASCHIM JOLAIBARI	0.15	0.08
820	SOUTH TRIPUR	JOLAIBARI	RAMRAIBARI	0.12	0.08
821	SOUTH TRIPUR	JOLAIBARI	SRIKANTABARI	0.11	0.06
822	SOUTH TRIPUR	JOLAIBARI	SWADESH NAGAR	0.07	0.04
823	SOUTH TRIPUR	JOLAIBARI	THAKUR CHERRA	0.10	0.06
824	SOUTH TRIPUR	JOLAIBARI	TUIRBHUMA KOWAIFUNG	0.12	0.07
825	SOUTH TRIPUR	JOLAIBARI	UTTAR HICHACHERRA	0.12	0.06
826	SOUTH TRIPUR	JOLAIBARI	UTTAR JOLAIBARI	0.16	0.08
827	SOUTH TRIPUR	JOLAIBARI	WEST CHARAKBAI	0.09	0.05
828	SOUTH TRIPUR	JOLAIBARI	WEST PILLAK	0.15	0.08
829	SOUTH TRIPUR	POANGBARI	AMLIGHAT	0.06	0.04
830	SOUTH TRIPUR	POANGBARI	DAKSHIN SRINAGAR	0.08	0.05
831	SOUTH TRIPUR	POANGBARI	DASHARATH NAGAR	0.09	0.05
832	SOUTH TRIPUR	POANGBARI	KRISHNANAGAR	0.12	0.07
833	SOUTH TRIPUR	POANGBARI	MADHAB NAGAR	0.17	0.09
834	SOUTH TRIPUR	POANGBARI	PASCHIM TAKKATULSHI	0.08	0.05
835	SOUTH TRIPUR	POANGBARI	PURBA TEKKA TULSHI R.F	0.06	0.04
836	SOUTH TRIPUR	POANGBARI	RAJNAGAR	0.14	0.08
837	SOUTH TRIPUR	POANGBARI	SRI NAGAR	0.10	0.06
838	SOUTH TRIPUR	POANGBARI	SUBHASH NAGAR	0.06	0.04
839	SOUTH TRIPUR	RAJNAGAR	BARPATHARI	0.15	0.09
840	SOUTH TRIPUR	RAJNAGAR	BATISHA	0.12	0.07
841	SOUTH TRIPUR	RAJNAGAR	DAKSHIN RADHANAGAR	0.13	0.07
842	SOUTH TRIPUR	RAJNAGAR	DAKSHIN RAJNAGAR	0.14	0.09
843	SOUTH TRIPUR	RAJNAGAR	DAKSHIN SRIRAMPUR	0.07	0.05
844	SOUTH TRIPUR	RAJNAGAR	DIMATALI	0.07	0.04
845	SOUTH TRIPUR	RAJNAGAR	DURGAPUR	0.12	0.06
846	SOUTH TRIPUR	RAJNAGAR	EKINPUR	0.13	0.18
847	SOUTH TRIPUR	RAJNAGAR	GOURANGABAZAR	0.07	0.05
848	SOUTH TRIPUR	RAJNAGAR	INDIRANAGAR	0.09	0.06
849	SOUTH TRIPUR	RAJNAGAR	JASHMURA	0.12	0.10
850	SOUTH TRIPUR	RAJNAGAR	JOYCHANDPUR	0.11	0.07
851	SOUTH TRIPUR	RAJNAGAR	NIHARNAGAR	0.12	0.07
852	SOUTH TRIPUR	RAJNAGAR	RADHANAGAR	0.12	0.06
853	SOUTH TRIPUR	RAJNAGAR	RAJNAGAR	0.12	0.07
854	SOUTH TRIPUR	RAJNAGAR	RANGAMURA	0.13	0.08
855	SOUTH TRIPUR	RAJNAGAR	TRISHNA	0.08	0.05
856	SOUTH TRIPUR	RAJNAGAR	UTTAR RANGAMURA	0.10	0.06
857	SOUTH TRIPUR	RAJNAGAR	UTTAR SRIRAMPUR	0.13	0.08
858	SOUTH TRIPUR	RAJNAGAR	WEST PIPARIAKHOLA	0.05	0.04
859	SOUTH TRIPUR	RUPAICHARI	BAGAMARA	0.09	0.05
860	SOUTH TRIPUR	RUPAICHARI	BAISHNABPUR	0.06	0.04
861	SOUTH TRIPUR	RUPAICHARI	BANKUL MAHAMANI	0.08	0.05

Sl.No.	District	Block	GP/VC	Total Non-biodegradable Solid Waste Generation in MLD	Total waste managed (in MLD)
862	SOUTH TRIPUR	RUPAICHARI	BISHNUPUR	0.09	0.05
863	SOUTH TRIPUR	RUPAICHARI	CHALITA BANKUL	0.13	0.07
864	SOUTH TRIPUR	RUPAICHARI	CHATAKCHARI	0.10	0.05
865	SOUTH TRIPUR	RUPAICHARI	DAKSHIN MANUBANKUL	0.10	0.05
866	SOUTH TRIPUR	RUPAICHARI	GARIFA	0.06	0.04
867	SOUTH TRIPUR	RUPAICHARI	KATHALCHARI	0.08	0.05
868	SOUTH TRIPUR	RUPAICHARI	MAGROOM	0.06	0.04
869	SOUTH TRIPUR	RUPAICHARI	PASCHIM LUDHUA	0.10	0.05
870	SOUTH TRIPUR	RUPAICHARI	PURBA LUDHUA	0.08	0.05
871	SOUTH TRIPUR	RUPAICHARI	PURBA MANUBANKUL	0.07	0.04
872	SOUTH TRIPUR	RUPAICHARI	PURBA SABROOM	0.07	0.04
873	SOUTH TRIPUR	RUPAICHARI	RUPAICHARI	0.11	0.07
874	SOUTH TRIPUR	RUPAICHARI	SONAICHARI	0.07	0.09
875	SOUTH TRIPUR	RUPAICHARI	UTTAR BIJOYPUR	0.09	0.05
876	SOUTH TRIPUR	RUPAICHARI	UTTAR MANUBANKUL	0.09	0.05
877	SOUTH TRIPUR	SATCHAND	BATTALA	0.10	0.05
878	SOUTH TRIPUR	SATCHAND	BETAGA	0.10	0.05
879	SOUTH TRIPUR	SATCHAND	BIJOYNAGAR	0.08	0.05
880	SOUTH TRIPUR	SATCHAND	BRAJENDRANAGAR	0.09	0.05
881	SOUTH TRIPUR	SATCHAND	CHALITACHHARI	0.11	0.06
882	SOUTH TRIPUR	SATCHAND	DAKSHIN BHURATALI	0.08	0.05
883	SOUTH TRIPUR	SATCHAND	DAMDAMA	0.07	0.04
884	SOUTH TRIPUR	SATCHAND	DOULBARI	0.11	0.06
885	SOUTH TRIPUR	SATCHAND	FULCHARI	0.12	0.06
886	SOUTH TRIPUR	SATCHAND	GAGAN CH. PARA	0.05	0.03
887	SOUTH TRIPUR	SATCHAND	GARDHANG	0.06	0.04
888	SOUTH TRIPUR	SATCHAND	GOACHAND NANDIGRAM	0.10	0.05
889	SOUTH TRIPUR	SATCHAND	HARBATALI	0.09	0.05
890	SOUTH TRIPUR	SATCHAND	INDIRANAGAR	0.14	0.07
891	SOUTH TRIPUR	SATCHAND	KALACHARA	0.09	0.14
892	SOUTH TRIPUR	SATCHAND	KALADHEPA	0.09	0.06
893	SOUTH TRIPUR	SATCHAND	KALAPANIA	0.08	0.05
894	SOUTH TRIPUR	SATCHAND	KALIRBAZAR	0.08	0.05
895	SOUTH TRIPUR	SATCHAND	MAGURCHERRA	0.10	0.05
896	SOUTH TRIPUR	SATCHAND	MAIRA	0.11	0.06
897	SOUTH TRIPUR	SATCHAND	MANU BAZAR	0.16	0.08
898	SOUTH TRIPUR	SATCHAND	NABAGRAM	0.10	0.05
899	SOUTH TRIPUR	SATCHAND	PASCHIM HARINA	0.07	0.05
900	SOUTH TRIPUR	SATCHAND	PASCHIM JALEFA	0.10	0.05
901	SOUTH TRIPUR	SATCHAND	PASCHIM SABROOM	0.05	0.03
902	SOUTH TRIPUR	SATCHAND	PURBA HARINA	0.11	0.11
903	SOUTH TRIPUR	SATCHAND	PURBA JALEFA	0.10	0.05
904	SOUTH TRIPUR	SATCHAND	RAJIBNAGAR	0.08	0.05
905	SOUTH TRIPUR	SATCHAND	RATANMANI	0.10	0.05
906	SOUTH TRIPUR	SATCHAND	SAKBARI	0.07	0.04
907	SOUTH TRIPUR	SATCHAND	SATCHAND	0.11	0.07
908	SOUTH TRIPUR	SATCHAND	SINDUK PATHAR	0.15	0.08
909	SOUTH TRIPUR	SATCHAND	SUKANTA PALLI	0.07	0.04

Sl.No.	District	Block	GP/VC	Total Non-biodegradable Solid Waste Generation in MLD	Total waste managed (in MLD)
910	SOUTH TRIPUR	SATCHAND	TAIKUMBA	0.07	0.04
911	SOUTH TRIPUR	SATCHAND	THAIBUNG	0.14	0.07
912	SOUTH TRIPUR	SATCHAND	UTTAR BHURATALI	0.06	0.04
913	SOUTH TRIPUR	SATCHAND	UTTAR KALADHEPA	0.05	0.03
914	SOUTH TRIPUR	SATCHAND	UTTAR TAICHHAMA	0.08	0.05
915	SOUTH TRIPUR	SATCHAND	VIVEKANANDA PALLI	0.11	0.06
916	UNAKOTI	CHANDIPUR	BILASHPUR	0.18	0.09
917	UNAKOTI	CHANDIPUR	BIRCHANDRA NAGAR	0.19	0.11
918	UNAKOTI	CHANDIPUR	CHANDIPUR	0.23	0.14
919	UNAKOTI	CHANDIPUR	CHANTAIL	0.16	0.08
920	UNAKOTI	CHANDIPUR	DHANBILASH	0.26	0.13
921	UNAKOTI	CHANDIPUR	FULTALI	0.13	0.07
922	UNAKOTI	CHANDIPUR	GOLAKPUR	0.17	0.09
923	UNAKOTI	CHANDIPUR	HALAIRPAR	0.09	0.04
924	UNAKOTI	CHANDIPUR	JAMTAILBARI	0.11	0.06
925	UNAKOTI	CHANDIPUR	JARULTALI	0.13	0.07
926	UNAKOTI	CHANDIPUR	MANUVALLEY	0.12	0.06
927	UNAKOTI	CHANDIPUR	MILONG	0.09	0.05
928	UNAKOTI	CHANDIPUR	MURTICHERRA	0.06	0.04
929	UNAKOTI	CHANDIPUR	RANGRUNG	0.16	0.08
930	UNAKOTI	CHANDIPUR	SAMRUPAR	0.21	0.11
931	UNAKOTI	CHANDIPUR	SINGRIBIL	0.09	0.05
932	UNAKOTI	CHANDIPUR	SOROJINI	0.08	0.05
933	UNAKOTI	CHANDIPUR	SRIRAMPUR	0.15	0.08
934	UNAKOTI	GOURNAGAR	BHAGABAN NAGAR	0.11	0.05
935	UNAKOTI	GOURNAGAR	DEORACHERRA	0.19	0.09
936	UNAKOTI	GOURNAGAR	DHALIARKANDI	0.12	0.06
937	UNAKOTI	GOURNAGAR	EAST YEAJAKHAWRA	0.11	0.07
938	UNAKOTI	GOURNAGAR	FULBARI KANDHI	0.14	0.07
939	UNAKOTI	GOURNAGAR	GOLDHARPUR	0.09	0.05
940	UNAKOTI	GOURNAGAR	GOURNAGAR	0.13	0.07
941	UNAKOTI	GOURNAGAR	HIRACHERRA	0.16	0.08
942	UNAKOTI	GOURNAGAR	ICHABPUR	0.12	0.06
943	UNAKOTI	GOURNAGAR	IRANI	0.13	0.07
944	UNAKOTI	GOURNAGAR	JALAI	0.14	0.07
945	UNAKOTI	GOURNAGAR	JUBARAJNAGAR	0.14	0.07
946	UNAKOTI	GOURNAGAR	KAULIKURA	0.11	0.06
947	UNAKOTI	GOURNAGAR	KHOWRABIL	0.10	0.05
948	UNAKOTI	GOURNAGAR	LATIAPURA	0.10	0.05
949	UNAKOTI	GOURNAGAR	LAXMIPUR	0.15	0.09
950	UNAKOTI	GOURNAGAR	MAGURULI	0.08	0.05
951	UNAKOTI	GOURNAGAR	NOORPUR	0.11	0.06
952	UNAKOTI	GOURNAGAR	RANGAUTI	0.11	0.07
953	UNAKOTI	GOURNAGAR	SRINATHPUR	0.16	0.08
954	UNAKOTI	GOURNAGAR	TILLAGAON	0.14	0.07
955	UNAKOTI	GOURNAGAR	UNOKOTI	0.11	0.06
956	UNAKOTI	GOURNAGAR	YEAJAKHAWRA	0.10	0.07
957	UNAKOTI	KUMARGHAT	AMBEDKAR NAGAR	0.16	0.08

Sl.No.	District	Block	GP/VC	Total Non-biodegradable Solid Waste Generation in MLD	Total waste managed (in MLD)
958	UNAKOTI	KUMARGHAT	BETCHERRA	0.16	0.08
959	UNAKOTI	KUMARGHAT	DAKSHIN UNAKOTI	0.08	0.05
960	UNAKOTI	KUMARGHAT	DARCHAWI	0.07	0.03
961	UNAKOTI	KUMARGHAT	DEMDUM	0.09	0.05
962	UNAKOTI	KUMARGHAT	DEO-VELLY	0.15	0.18
963	UNAKOTI	KUMARGHAT	DUDPUR	0.17	0.09
964	UNAKOTI	KUMARGHAT	EAST KANCHANBARI	0.22	0.13
965	UNAKOTI	KUMARGHAT	EAST RAITWISA	0.12	0.06
966	UNAKOTI	KUMARGHAT	EAST RATACHERRA	0.14	0.13
967	UNAKOTI	KUMARGHAT	FATIKCHERRE DASARATH DEB	0.09	0.12
968	UNAKOTI	KUMARGHAT	FATIKROY	0.12	0.06
969	UNAKOTI	KUMARGHAT	GAKULNAGAR	0.15	0.07
970	UNAKOTI	KUMARGHAT	GANGANAGAR	0.13	0.08
971	UNAKOTI	KUMARGHAT	JAGANNATHPUR	0.18	0.10
972	UNAKOTI	KUMARGHAT	JURICHERRA	0.08	0.05
973	UNAKOTI	KUMARGHAT	KANCHANBARI	0.09	0.05
974	UNAKOTI	KUMARGHAT	KRISHNANAGAR	0.14	0.17
975	UNAKOTI	KUMARGHAT	LALJURI	0.10	0.05
976	UNAKOTI	KUMARGHAT	MASAULI	0.09	0.04
977	UNAKOTI	KUMARGHAT	RADHANAGAR	0.17	0.09
978	UNAKOTI	KUMARGHAT	RAJKANDI	0.08	0.05
979	UNAKOTI	KUMARGHAT	RAJNAGAR	0.17	0.10
980	UNAKOTI	KUMARGHAT	RATIABARI	0.15	0.14
981	UNAKOTI	KUMARGHAT	SAIDACHERRA	0.12	0.06
982	UNAKOTI	KUMARGHAT	SAIDARPAR	0.13	0.07
983	UNAKOTI	KUMARGHAT	SONAIMURI	0.21	0.27
984	UNAKOTI	KUMARGHAT	SUKANTA NAGAR	0.16	0.08
985	UNAKOTI	KUMARGHAT	TARANINAGAR	0.15	0.08
986	UNAKOTI	KUMARGHAT	UJANDUDPUR	0.11	0.07
987	UNAKOTI	KUMARGHAT	VIDYASAGAR	0.09	0.06
988	UNAKOTI	KUMARGHAT	WEST KANCHANBARI	0.10	0.09
989	UNAKOTI	KUMARGHAT	WEST MASAULI	0.13	0.08
990	UNAKOTI	KUMARGHAT	WEST RATACHERRA	0.16	0.08
991	UNAKOTI	PECHARTHAL	ANDHAR CHERRA	0.11	0.11
992	UNAKOTI	PECHARTHAL	BAGAICHERRA	0.12	0.07
993	UNAKOTI	PECHARTHAL	DAKSHIN DHANICHERRA	0.11	0.06
994	UNAKOTI	PECHARTHAL	DAKSHIN MACHMARA	0.11	0.16
995	UNAKOTI	PECHARTHAL	KARAICHERRA	0.09	0.04
996	UNAKOTI	PECHARTHAL	MACHMARA	0.25	0.15
997	UNAKOTI	PECHARTHAL	NABINCHERRA	0.13	0.10
998	UNAKOTI	PECHARTHAL	NALKATA	0.16	0.16
999	UNAKOTI	PECHARTHAL	PECHARTHAL	0.16	0.12
1000	UNAKOTI	PECHARTHAL	PURBA ANDHARCHERRA	0.11	0.05
1001	UNAKOTI	PECHARTHAL	RAMGUNA	0.15	0.08
1002	UNAKOTI	PECHARTHAL	SHANTIPUR	0.19	0.10
1003	UNAKOTI	PECHARTHAL	SOLONALA	0.19	0.09
1004	UNAKOTI	PECHARTHAL	SONARAMPARA	0.10	0.12
1005	UNAKOTI	PECHARTHAL	UTTAR DHANICHERRA	0.14	0.10

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1006	UNAKOTI	PECHARTHAL	UTTAR MACHMARA	0.09	0.08
1007	WEST TRIPURA	BAMUTIA	ANANGANAGAR	0.14	0.07
1008	WEST TRIPURA	BAMUTIA	BHAGALPUR	0.13	0.07
1009	WEST TRIPURA	BAMUTIA	DEBENDRANAGAR	0.10	0.05
1010	WEST TRIPURA	BAMUTIA	DIGHALIA	0.09	0.05
1011	WEST TRIPURA	BAMUTIA	LAXMILUNGA	0.15	0.08
1012	WEST TRIPURA	BAMUTIA	LEMBUCHERRA	0.13	0.07
1013	WEST TRIPURA	BAMUTIA	NABAGRAM	0.07	0.04
1014	WEST TRIPURA	BAMUTIA	NARSHINGARH	0.14	0.07
1015	WEST TRIPURA	BAMUTIA	NUTANNAGAR	0.15	0.08
1016	WEST TRIPURA	BAMUTIA	PASCHIM BHMUTIA	0.18	0.09
1017	WEST TRIPURA	BAMUTIA	PASCHIM GANDHIGRAM	0.15	0.08
1018	WEST TRIPURA	BAMUTIA	PATUNAGAR	0.13	0.07
1019	WEST TRIPURA	BAMUTIA	PURBA BHAMUTIA	0.20	0.10
1020	WEST TRIPURA	BAMUTIA	PURBA GANDHIGRAM	0.26	0.13
1021	WEST TRIPURA	BAMUTIA	SINGARBILL	0.17	0.09
1022	WEST TRIPURA	BAMUTIA	TALTALA	0.07	0.04
1023	WEST TRIPURA	BAMUTIA	UTTAR BAMUTIA	0.11	0.06
1024	WEST TRIPURA	BAMUTIA	UTTAR GANDHIGRAM	0.13	0.07
1025	WEST TRIPURA	BAMUTIA	UTTAR LAXMILUNGA	0.12	0.06
1026	WEST TRIPURA	BAMUTIA	UTTAR LEMBUCHERRA	0.07	0.04
1027	WEST TRIPURA	BELBARI	BELBARI	0.10	0.05
1028	WEST TRIPURA	BELBARI	BIKRAM MOLSOM	0.10	0.09
1029	WEST TRIPURA	BELBARI	BUBAGWRA	0.06	0.04
1030	WEST TRIPURA	BELBARI	CHAMPABARI	0.06	0.06
1031	WEST TRIPURA	BELBARI	CHAMPAKNAGAR	0.09	0.05
1032	WEST TRIPURA	BELBARI	DAKSHIN RADHAPUR	0.08	0.06
1033	WEST TRIPURA	BELBARI	EAST BELBARI	0.09	0.07
1034	WEST TRIPURA	BELBARI	JANMAJOYNAGAR	0.09	0.06
1035	WEST TRIPURA	BELBARI	JIRANIAKHALA	0.09	0.06
1036	WEST TRIPURA	BELBARI	PASCHIM JIRANIAKHALA	0.14	0.07
1037	WEST TRIPURA	BELBARI	PURBA JANMAJOYNAGAR	0.06	0.04
1038	WEST TRIPURA	BELBARI	RADHAPUR	0.13	0.07
1039	WEST TRIPURA	BELBARI	RASA DASARATHNAGAR	0.07	0.04
1040	WEST TRIPURA	BELBARI	SAIDRA	0.09	0.05
1041	WEST TRIPURA	BELBARI	SANTINAGAR	0.05	0.03
1042	WEST TRIPURA	DUKLI	ANANDANAGAR	0.18	0.13
1043	WEST TRIPURA	DUKLI	BAGMARA	0.10	0.07
1044	WEST TRIPURA	DUKLI	BALLABPUR	0.11	0.10
1045	WEST TRIPURA	DUKLI	BELABAR	0.38	0.32
1046	WEST TRIPURA	DUKLI	BIKRAMNAGAR	0.17	0.12
1047	WEST TRIPURA	DUKLI	CHARIPARA	0.56	0.30
1048	WEST TRIPURA	DUKLI	CHOWMUHANI BAZAR	0.18	0.11
1049	WEST TRIPURA	DUKLI	EAST JARULBACHAI	0.10	0.10
1050	WEST TRIPURA	DUKLI	FULTALI	0.14	0.10
1051	WEST TRIPURA	DUKLI	ISHANCHANDRA NAGAR	0.32	0.22
1052	WEST TRIPURA	DUKLI	JARUL BACHAI	0.06	0.05
1053	WEST TRIPURA	DUKLI	KALIDAS	0.06	0.06

Sl.No.	District	Block	GP/VC	Total Non-biodegradable Solid Waste Generation in MLD	Total waste managed (in MLD)
1054	WEST TRIPURA	DUKLI	KANCHANMALA	0.18	0.13
1055	WEST TRIPURA	DUKLI	KATHALTALI	0.02	0.07
1056	WEST TRIPURA	DUKLI	MADHUBAN	0.40	0.29
1057	WEST TRIPURA	DUKLI	MAHISHKHOLA	0.27	0.17
1058	WEST TRIPURA	DUKLI	MALAYNAGAR	0.31	0.19
1059	WEST TRIPURA	DUKLI	PANDABPUR	0.22	0.16
1060	WEST TRIPURA	DUKLI	SEKEREKOTE	0.24	0.15
1061	WEST TRIPURA	DUKLI	SRINAGAR	0.20	0.10
1062	WEST TRIPURA	DUKLI	SURJYAMANI NAGAR	0.28	0.19
1063	WEST TRIPURA	DUKLI	WEST ANANDANAGAR	0.08	0.06
1064	WEST TRIPURA	DUKLI	WEST JARULBACHAI	0.14	0.09
1065	WEST TRIPURA	HEZAMARA	BAIKUNTHAPUR	0.12	0.09
1066	WEST TRIPURA	HEZAMARA	BALURBONDH	0.14	0.09
1067	WEST TRIPURA	HEZAMARA	BARKHATAL	0.07	0.05
1068	WEST TRIPURA	HEZAMARA	BHARAT CHOWDHURY	0.12	0.07
1069	WEST TRIPURA	HEZAMARA	CHANDPUR	0.13	0.08
1070	WEST TRIPURA	HEZAMARA	DUMRAKARIDAK	0.09	0.08
1071	WEST TRIPURA	HEZAMARA	KAMUKCHERRA	0.06	0.04
1072	WEST TRIPURA	HEZAMARA	MEGLIBONDH	0.06	0.05
1073	WEST TRIPURA	HEZAMARA	PASCHIM CHANDPUR	0.10	0.09
1074	WEST TRIPURA	HEZAMARA	PASCHIM TAMAKARI	0.12	0.08
1075	WEST TRIPURA	HEZAMARA	PURBA CHANDPUR	0.13	0.08
1076	WEST TRIPURA	HEZAMARA	PURBA NOAGAON VILLAGE	0.11	0.06
1077	WEST TRIPURA	HEZAMARA	PURBA SIMNA	0.09	0.05
1078	WEST TRIPURA	HEZAMARA	PURBA TAMAKARI	0.12	0.08
1079	WEST TRIPURA	HEZAMARA	RAMSANKAR	0.09	0.15
1080	WEST TRIPURA	HEZAMARA	RUBRI TWISA	0.14	0.08
1081	WEST TRIPURA	HEZAMARA	SANKHOLA	0.10	0.06
1082	WEST TRIPURA	HEZAMARA	SARAT CHOWDHURY PARA	0.08	0.07
1083	WEST TRIPURA	HEZAMARA	SONARAM VILLAGE	0.08	0.06
1084	WEST TRIPURA	HEZAMARA	SURENDRANAGAR	0.12	0.08
1085	WEST TRIPURA	HEZAMARA	TUICHAMONGKARAI	0.08	0.06
1086	WEST TRIPURA	JIRANIA	BARJALA BINAPANI	0.12	0.08
1087	WEST TRIPURA	JIRANIA	BISHRAMBARI	0.10	0.06
1088	WEST TRIPURA	JIRANIA	DURGANAGAR	0.17	0.09
1089	WEST TRIPURA	JIRANIA	HARIJOY CHOUDHURY	0.13	0.07
1090	WEST TRIPURA	JIRANIA	JOYNAGAR	0.11	0.06
1091	WEST TRIPURA	JIRANIA	KAIYACHANBARI	0.01	0.04
1092	WEST TRIPURA	JIRANIA	KOBRAKHAMAR	0.07	0.04
1093	WEST TRIPURA	JIRANIA	KRISHNANAGAR	0.12	0.06
1094	WEST TRIPURA	JIRANIA	MADHAB BARI	0.05	0.04
1095	WEST TRIPURA	JIRANIA	MADHYA DEBENDRANAGAR	0.18	0.11
1096	WEST TRIPURA	JIRANIA	MAJLISHPUR	0.32	0.17
1097	WEST TRIPURA	JIRANIA	PASCHIM BARJALA	0.12	0.08
1098	WEST TRIPURA	JIRANIA	PASCHIM DEBENDRANAGAR	0.04	0.05
1099	WEST TRIPURA	JIRANIA	PASCHIM MAJALISHPUR	0.02	0.02
1100	WEST TRIPURA	JIRANIA	PURBA BARJALA	0.15	0.08
1101	WEST TRIPURA	JIRANIA	PURBA DEBENDRANAGAR	0.12	0.06

Sl.No.	District	Block	GP/VC	Total Non-biodegradable Solid Waste Generation in MLD	Total waste managed (in MLD)
1102	WEST TRIPURA	JIRANIA	SACHINDRANAGAR	0.18	0.09
1103	WEST TRIPURA	JIRANIA	UTTAR JOYNAGAR	0.06	0.04
1104	WEST TRIPURA	JIRANIA	UTTAR MAJLISHPUR	0.22	0.11
1105	WEST TRIPURA	LEFUNGA	ABHICHARAN VILLAGE	0.13	0.11
1106	WEST TRIPURA	LEFUNGA	BHAGABAN CHOW. VILLAGE	0.07	0.09
1107	WEST TRIPURA	LEFUNGA	BIRMOHAN VILLAGE	0.15	0.10
1108	WEST TRIPURA	LEFUNGA	BODHJUNGNAGAR VILLAGE	0.09	0.11
1109	WEST TRIPURA	LEFUNGA	GAMCHAKOBRA VILLAGE	0.10	0.11
1110	WEST TRIPURA	LEFUNGA	RAJGHAT VILLAGE	0.11	0.11
1111	WEST TRIPURA	LEFUNGA	SAMBHURAM PARA VILLAGE	0.08	0.08
1112	WEST TRIPURA	LEFUNGA	SIPAI PARA VILLAGE	0.10	0.08
1113	WEST TRIPURA	LEFUNGA	UTTAR BODHJUNGNAGAR VILL	0.11	0.07
1114	WEST TRIPURA	LEFUNGA	UTTAR DEBENDRANAGAR VILL	0.10	0.11
1115	WEST TRIPURA	MANDAI	AARI	0.11	0.06
1116	WEST TRIPURA	MANDAI	ASHIGARH	0.11	0.06
1117	WEST TRIPURA	MANDAI	BORAKHA	0.05	0.03
1118	WEST TRIPURA	MANDAI	CHARGHARIA	0.10	0.05
1119	WEST TRIPURA	MANDAI	DAKSHIN SHIBNAGAR	0.07	0.04
1120	WEST TRIPURA	MANDAI	DINABANDHUNAGAR	0.09	0.05
1121	WEST TRIPURA	MANDAI	DINAKOBRA	0.09	0.05
1122	WEST TRIPURA	MANDAI	HARBANG	0.06	0.04
1123	WEST TRIPURA	MANDAI	KAIRAI	0.11	0.06
1124	WEST TRIPURA	MANDAI	KATHIRAMBARI	0.15	0.08
1125	WEST TRIPURA	MANDAI	KHAMTHING-BARI	0.09	0.05
1126	WEST TRIPURA	MANDAI	KHENGRAI	0.06	0.04
1127	WEST TRIPURA	MANDAI	KHURMPUI	0.09	0.05
1128	WEST TRIPURA	MANDAI	KWCHAR	0.10	0.05
1129	WEST TRIPURA	MANDAI	LAXMIPUR	0.21	0.11
1130	WEST TRIPURA	MANDAI	MANDHAINAGAR	0.08	0.05
1131	WEST TRIPURA	MANDAI	PATNI	0.09	0.05
1132	WEST TRIPURA	MANDAI	PURBA DINABANDHUNAGAR	0.19	0.10
1133	WEST TRIPURA	MANDAI	PURBA NOABADI	0.13	0.07
1134	WEST TRIPURA	MANDAI	RABIASARDAR	0.07	0.04
1135	WEST TRIPURA	MANDAI	RAMCHANDRANAGAR	0.13	0.07
1136	WEST TRIPURA	MANDAI	SHIBNAGAR	0.09	0.05
1137	WEST TRIPURA	MANDAI	SOUTH RAMCHANDRANAGAR	0.12	0.06
1138	WEST TRIPURA	MANDAI	THAIPALAK PHANG	0.10	0.05
1139	WEST TRIPURA	MANDAI	VRIGUDASBARI	0.09	0.05
1140	WEST TRIPURA	MANDAI	WAKHINAGAR	0.11	0.06
1141	WEST TRIPURA	MOHANPUR	BIJOYNAGAR	0.15	0.07
1142	WEST TRIPURA	MOHANPUR	BRAHMAKUNDA	0.11	0.07
1143	WEST TRIPURA	MOHANPUR	FATIKCHERRA	0.10	0.08
1144	WEST TRIPURA	MOHANPUR	GAZARIA	0.09	0.08
1145	WEST TRIPURA	MOHANPUR	HARINAKHOLA	0.18	0.10
1146	WEST TRIPURA	MOHANPUR	ISHANPUR	0.08	0.05
1147	WEST TRIPURA	MOHANPUR	KALACHERRA	0.13	0.10
1148	WEST TRIPURA	MOHANPUR	KALKALIA	0.27	0.16
1149	WEST TRIPURA	MOHANPUR	KAMALGHAT	0.12	0.06

Sl.No.	District	Block	GP/VC	Total Non-biodegradable Solid Waste Generation in MLD	Total waste managed (in MLD)
1150	WEST TRIPURA	MOHANPUR	MANTALA	0.11	0.09
1151	WEST TRIPURA	MOHANPUR	MOHINIPUR	0.13	0.12
1152	WEST TRIPURA	MOHANPUR	PASCHIM FATIKCHERRA	0.09	0.08
1153	WEST TRIPURA	MOHANPUR	PASCHIM KAMALGHAT	0.11	0.07
1154	WEST TRIPURA	MOHANPUR	RANGACHERRA	0.07	0.07
1155	WEST TRIPURA	MOHANPUR	SATDUBIA	0.17	0.10
1156	WEST TRIPURA	MOHANPUR	SIMNA	0.09	0.08
1157	WEST TRIPURA	MOHANPUR	SOUTH TARANAGAR	0.10	0.07
1158	WEST TRIPURA	MOHANPUR	VIDYANAGAR	0.17	0.12
1159	WEST TRIPURA	OLD AGARTALA	BARDHAMAN THAKUR PARA	0.05	0.03
1160	WEST TRIPURA	OLD AGARTALA	BRIDHYANAGAR	0.13	0.07
1161	WEST TRIPURA	OLD AGARTALA	DALURA	0.12	0.06
1162	WEST TRIPURA	OLD AGARTALA	DEBRAM THAKUR	0.07	0.04
1163	WEST TRIPURA	OLD AGARTALA	DHUPCHARRA	0.06	0.04
1164	WEST TRIPURA	OLD AGARTALA	DURGA CHOWDHURY	0.12	0.06
1165	WEST TRIPURA	OLD AGARTALA	MADHYA CHAMPAMURA	0.04	0.03
1166	WEST TRIPURA	OLD AGARTALA	MEGHLIPARA	0.19	0.11
1167	WEST TRIPURA	OLD AGARTALA	PASCHIM CHAMPAMURA	0.09	0.05
1168	WEST TRIPURA	OLD AGARTALA	PASCHIM NOABADI	0.09	0.05
1169	WEST TRIPURA	OLD AGARTALA	PASCHIM NOAGAON	0.16	0.10
1170	WEST TRIPURA	OLD AGARTALA	PASCHIM RADHAMOHANPUR	0.13	0.07
1171	WEST TRIPURA	OLD AGARTALA	PURBA CHAMPAMURA	0.12	0.06
1172	WEST TRIPURA	OLD AGARTALA	PURBA NOAGAON	0.16	0.08
1173	WEST TRIPURA	OLD AGARTALA	RADHA KISHORENAGAR	0.10	0.05
1174	WEST TRIPURA	OLD AGARTALA	RADHAMOHANPUR	0.07	0.04
1175	WEST TRIPURA	OLD AGARTALA	TULAKONA	0.09	0.07
1176	WEST TRIPURA	OLD AGARTALA	UTTAR CHAMPAMURA	0.13	0.07
<b>Total</b>				<b>145.03</b>	<b>95.86</b>

# Glimpses of Liquid Waste Management (LWM) related activities in Rural Areas

968

Annexure-13



Community and Household level Soak pit under Khowai Block



Household level Soak pit under Sepahijala District



**GOVERNMENT OF TRIPURA  
URBAN DEVELOPMENT DEPARTMENT**

NO.F.7(55)-UDD/DUD/NGT/2021/

Dated, Agartala, The 3rd January, 2023.

**MEMORANDUM FOR THE COUNCIL OF MINISTERS.**

**Sub : Proposal for allocation of required fund for execution of Sewage Treatment Plant (STP)/ Fecal Sludge Treatment Plant(FSTP)/ In-Situ Nala Treatment Plant etc for 20 Urban Local Bodies in state- approval thereof.**

**Background :**

Swachh Bharat Mission Urban 2.0 (SBM-U) has mandated waste water treatment in all Urban Local Bodies. Additionally, Hon'ble NGT in O.A 606/2018 has mandated personal appearance of the Chief Secretary of every state regarding compliance of Hon'ble NGT O.A 606/2018 on solid, liquid and others waste management in the State. The upcoming personal appearance of the Chief Secretary, Tripura is tentatively scheduled on April,2023. It has been observed that huge penalty is being imposed on State by Hon'ble NGT for noncompliance of its order. The status of Liquid Waste Management in our State is not up to the standard in comparison with its generation (82.4 MLD in 20 ULBs) and treatment (8 MLD STP operational, 8 MLD STP & 1 MLD In-Situ Nala Treatment under construction within Agartala Municipal Corporation). To mitigate the balance/gap of 65.40 MLD huge funds are required. As per SBM-2.0 Guidelines fund allocation is only Rs.48.40 Cr for the waste water management which is insufficient to cope up the present requirement of fund.

A State Level High Power Committee (SHPC) meeting of SBM-U 2.0 under the chairmanship of the Chief Secretary, Tripura was held on 26-12-2022 and it was decided that for compliance of Hon'ble NGT Order, proposal as prepared by Urban Development Department for waste water and solid waste management may be considered and state finance department would ring-fence the additional fund required for execution of works from time to time in addition of SBM 2.0 allocation.

Urban Development Department has prepared an action plan amounting to Rs. 220.00 Cr (approx) for 20 ULBs of which Rs. 72.15 Cr as central assistance under SBM 2.0 and Rs. 147.58 Cr as State Share which was approved by State Level High Power Committee (SHPC) - **Annexure-A.**

**2. Proposal :**

This is a proposal for ring-fencing of **Rs.147.58Crore** (approx) from State Finances to implement the decision of State Level High Power Committee (SHPC) for implementation of treatment facilities of 66 MLD Sewage Treatment Plant & In-Situ Nala Treatment in Agartala and other 19 ULBs. This is required to meet the order of the Hon'ble NGT in O.A 606/2018.

Contd...



3. **Justification :**

Due to non availability of sufficient fund under SBM-2.0 allocation, it is hardly possible by Urban Development Department to comply with the order of Hon'ble NGT. Urban Development Department requires Rs.147.58 Cr approximately from time to time to execute the proposed action plan regarding waste water and solid waste management for 20 ULBs in time bound manner. Therefore, ring-fencing of Rs.147.58Cr as state share by Finance Department is essential & will be required during execution of works in field from time to time.

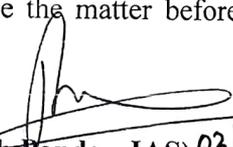
4. **Finance Department:**

Vide U.O No.12397/FIN(B)/2022 dated-26.12.2022, Finance Department has " in principle " agreed for providing requisite fund as and when required by the Urban Development Department. Different projects under proposed facilities will be considered under different schemes as per type of the projects and fund requirement. Finance Department has requested the Urban Development Department to place the matter before the Cabinet (**copy enclosed at Annexure-B**).

5. **Approval Sought:**

The Council of Ministers may kindly approve the proposal as per **Para 2** of this note. This will ensure requisite fund as and when required by Urban Development Department for waste water and solid waste management in 20 ULBs of the State.

6. The Hon'ble Chief Minister has kindly consented to place the matter before the Council of Ministers.

  
(Brijesh Pandey, IAS) 03/01/22  
Secretary to the  
Government of Tripura

**To**  
The Additional Secretary to the  
Govt. of Tripura.  
GA(Confidential & Cabinet) Department.  
Agartala, Tripura.  
(alongwith 20[twenty] spare copies.

18/1/23  
SBN



MOST IMMEDIATE  
CABINET MEETING

GOVERNMENT OF TRIPURA  
GENERAL ADMINISTRATION (CONFIDENTIAL & CABINET) DEPARTMENT

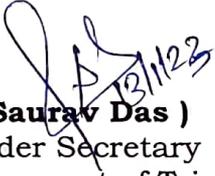
No. F.1 (14) -GA(CAB)/2005

January 13, 2023

**MEMORANDUM**

Subject: - Record of decision of the meeting of the Council of Ministers held on 3<sup>rd</sup> January, 2023.

A copy of the record of decision of the meeting of the Council of Ministers held on 3<sup>rd</sup> January, 2023 as approved by the Chief Minister is forwarded under Rule 20 (2) of the Rules of Executive Business.

  
( **Saurav Das** )  
Under Secretary  
Government of Tripura

To  
The Secretary  
Urban Development Department

Copy with the enclosures forwarded to the Secretary to the Governor of Tripura, Raj Bhavan, Agartala for information of the Governor.

  
( **Saurav Das** )  
Under Secretary  
Government of Tripura

**RECORD OF DECISION OF THE MEETING OF THE COUNCIL OF  
MINISTERS HELD ON 3<sup>RD</sup> JANUARY, 2023 AT 4-00 PM IN THE CABINET  
ROOM, SECRETARIAT**

The following were present:

1. Prof. (Dr.) Manik Saha, Chief Minister.
2. Shri Jishnu Dev Varma, Deputy Chief Minister.
3. Shri Ratan Lal Nath, Cabinet Minister.
4. Shri Pranajit Singha Roy, Cabinet Minister.
5. Shri Manoj Kanti Deb, Cabinet Minister.
6. Smt.Santana Chakma, Cabinet Minister.
7. Shri Ram Prasad Paul, Cabinet Minister.
8. Shri Bhagaban Chandra Das, Cabinet Minister.
9. Shri Sushanta Chowdhury, Cabinet Minister.
10. Shri Rampada Jamatia, Cabinet Minister.
11. Shri J. K. Sinha, Chief Secretary & Secretary to the Council of Ministers.

**In attendance: -**

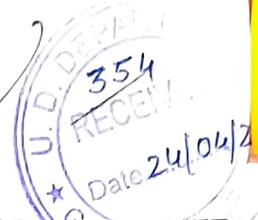
1. Shri K.S. Sethi, Principal Secretary, Forest, Science, Tech. & Env. Deptts.
2. Shri T. K. Chakma, Secretary, GA (SA) Department.
3. Shri Debasish Basu, Secretary, Health & FW Department.
4. Shri B. Pandey, Secretary, Finance, PWD & Power Departments.
5. Shri Kiran Gitte, Secretary, Election Department.
6. Shri Apurba Roy, Secretary, GA(P&T), Agriculture & Home (Fire & ES) Departments.
7. Shri S. Choudhury, Secretary, Education (Higher), Home & Labour Deptts.
8. Dr. P. K. Chakraborty, Secretary, GA (C & C), Education (YAS) Deptt.
9. Shri Tapas Ray, Secretary, Cooperation, Education (SW & SE), Home (Jail) etc. Department.
10. Shri L.T. Darlong, Secretary, T.W. Department.
11. Shri Biswajit Palit, Secretary, Law Department.
12. Shri Abhishek Chandra, Spl. Secretary, SC Welfare Department.
13. Dr. Sandeep R. Rathod, Spl. Secretary, Food, CS & CA, RD (Panchayat) Departments.

**Item No.39** Proposal for allocation of required fund for execution of Sewage Treatment Plant (STP)/Fecal Sludge Treatment Plant (FSTP)/In-Situ Nala Treatment Plant etc. for 20 Urban Local Bodies in state – approval thereof under Urban Development Department. (U.D. Deptt. File No.F.7(55)-UDD/DUD/NGT/2021/10994 dated 03.01.2023)

**The Council of Ministers approved the proposal of the Department at para – 5 of the Cabinet Memorandum.**

  
Under Secretary to the  
Government of Tripura.

Dir. UDD / Cabinet  
File



**MOST IMMEDIATE**  
**CABINET MEETING**

**GOVERNMENT OF TRIPURA**  
**GENERAL ADMINISTRATION (CONFIDENTIAL & CABINET) DEPARTMENT**

No. F.1 (2) -GA(CAB)/2016

April 19 , 2023

**MEMORANDUM**

Subject: - Record of decision of the meeting of the Council of Ministers held on 18<sup>th</sup> April, 2023.

A copy of the record of decision of the meeting of the Council of Ministers held on 18<sup>th</sup> April, 2023 as approved by the Chief Minister is forwarded under Rule 20 (2) of the Rules of Executive Business.

  
( **Saurav Das** )  
Under Secretary  
Government of Tripura

✓  
To  
The Secretary  
Urban Development Department

Copy with the enclosures forwarded to the Secretary to the Governor of Tripura, Raj Bhavan, Agartala for information of the Governor.

  
( **Saurav Das** )  
Under Secretary  
Government of Tripura

**RECORD OF DECISION OF THE MEETING OF THE COUNCIL  
OF MINISTERS HELD ON 18<sup>TH</sup> APRIL, 2023 AT 11-30 AM IN  
THE CABINET ROOM, SECRETARIAT**

The following were present:

1. Prof. (Dr.) Manik Saha, Chief Minister.
2. Shri Ratan Lal Nath, Cabinet Minister.
3. Shri Pranajit Singha Roy, Cabinet Minister.
4. Smt. Santana Chakma, Cabinet Minister.
5. Shri Tinku Roy, Cabinet Minister.
6. Shri Bikash Debbarma, Cabinet Minister.
7. Shri Sudhangshu Das, Cabinet Minister.
8. Shri Sukla Charan Noatia, Cabinet Minister.
9. Shri J. K. Sinha, Chief Secretary & Secretary to the Council of Ministers.

**In attendance: -**

1. Shri T. K. Chakma, Secretary, GA(SA) Department.
2. Shri Debasish Basu, Secretary, Health & FW Department.
3. Shri Abhishek Singh, Secretary, PWD/UDD/Labour Deptt.
4. Shri Apurba Roy, Secretary, GA (P&T)/Home (Fire & ES)/Planning Department.
5. Shri S. Choudhury, Secretary, Home Department.
6. Shri U.K. Chakma, Secretary, GA (Ptg. & Sty.) Department.
7. Shri Biswajit Palit, Secretary, Law Department.

**Item No. 6** Proposal for allocation of additional fund for execution of Sewage Treatment Plant (STP)/Fecal Sludge Treatment Plant (FSTP)/In-Situ Nala Treatment Plant for 20 Urban Local Bodies and 50 Km extension of existing Barjala STP pipeline to comply with order of Hon'ble NGT in O.A 606/2018 – approval thereof under Urban Development Department. (U.D. Deptt. File No.F.7(55)-UDD/DUD/NGT/2021/745 dated 17.04.2023)

**The Council of Ministers approved the proposal of the Department at para - 5 of the Cabinet Memorandum.**

  
Under Secretary to the  
Government of Tripura.

GOVERNMENT OF TRIPURA  
URBAN DEVELOPMENT DEPARTMENTNO.F.7(55)-UDD/DUD/NGT/2021/ 745 Dated, Agartala, The 17<sup>th</sup> April, 2023.MEMORANDUM FOR THE COUNCIL OF MINISTERS.

**Sub :** Proposal for allocation of additional fund for execution of Sewage Treatment Plant (STP)/ Fecal Sludge Treatment Plant(FSTP)/ In-Situ Nala Treatment Plant for 20 Urban Local Bodies and 50 Km extension of existing Barjala STP pipeline to comply with order of Hon'ble NGT in O.A 606/2018 - approval thereof.

Background :

Hon'ble NGT in O.A 606/2018 has mandated that states shall take all necessary measures to ensure Solid, Liquid & other Waste management in the State & called for personal appearance of the Chief Secretary of every state regarding compliance of same. The upcoming personal appearance of the Chief Secretary, Tripura is tentatively scheduled on 13<sup>th</sup> April, 2023. It has been observed that for other states huge penalty is being imposed by Hon'ble NGT for non compliance of its order in letter and spirit. There is gap in capacity between generation of liquid wastage (82.4 MLD in 20 ULBs) and its treatment (8 MLD STP operational, 8 MLD STP & 1 MLD In-Situ Nala Treatment under construction within Agartala Municipal Corporation from Smart City) in the State. To mitigate the balance/gap of 65.4 MLD huge funds is required.

A State Level High Power Committee (SHPC) meeting under the Chairmanship of the Chief Secretary, Tripura was held on 26-12-2022 and it was decided that for compliance of Hon'ble NGT Order, proposal of Urban Development Department for waste water management may be considered and state finance department may be requested to ensure placement of fund required for execution of works from time to time in addition of SBM 2.0 allocations.

Earlier, the Council of Ministers in its meeting held on 3.1.2023 has ring fenced an amount of Rs.147.58 Cr as per proposal of Urban Development Department for construction of STPs and In Situ Nalla treatment plants. Now, as per tender value and additional requirement of extension of 50 Km sewage pipe line of Barjala STP as per Hon'ble NGT order, total of Rs.282.58Cr will be required, out of which Rs.147.58 has already been ring fenced. Now, balance amount of Rs.135.00 Cr is needed to be ring fenced to avoid any penalty of Hon'ble NGT. It may be mentioned that in case few components of these works/ projects are sanctioned in any of the schemes of Central Government etc then the entire amount as ring fenced wouldn't be required and accordingly it would be reduced by that much amount

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2. Proposal :

This is a proposal for additional ring-fencing of Rs.135.00 Cr (approximately) as State Share by Finance Department to comply with the order of Hon'ble NGT in O.A 606/2018 through execution of the decision of State Level High Power Committee (SHPC) for implementation of treatment facilities of 66 MLD Sewage Treatment Plant, In-Situ Nala Treatment in 20 ULBs and inclusion of new proposal for extension of 50 Km pipe line in Barjala STP, Agartala.

3. Justification :

Due to non availability of sufficient fund under SBM-2.0 allocation, it is hardly possible by Urban Development Department to comply with the order of Hon'ble NGT for solid and liquid wastage management in Tripura. Urban Development Department requires additional Rs.135.00 Cr (approximately) from time to time to execute the proposed action plan regarding waste water in 20 ULBs and extension of 50 Km sewage pipeline in time bound manner of Hon'ble NGT. Therefore, ring-fencing of additional Rs.135.00 Cr as state share by Finance Department is essential & will be required during execution of works in field from time to time.

4. Finance Department:

Vide U.O No.14/FIN(EXPDT-1)2023 dated-10.04.2023, Finance Department concurs with the proposal of the Urban Development Department of meet the statutory requirement as per National Green Tribunals Order. **(copy enclosed at Annexure-B).**

5. Approval Sought:

The Council of Ministers may kindly approve the proposal as per Para 2 of this note. This will ensure requisite fund as and when required by Urban Development for waste water treatment facilities in 20 ULBs along with sewage pipe line extension for existing Barjala STP in AMC.

The Hon'ble Chief Minister has kindly consented to place the matter before the Council of Ministers.

  
(Abhishek Singh)  
Secretary to the  
Government of Tripura

To  
The Additional Secretary to the  
Govt. of Tripura,  
GA(Confidential & Cabinet) Department,  
Agartala, Tripura.  
(alongwith 20[twenty] spare copies.

Note No.50

Ref: Note -49 (ante)

Finance Department concurs with the proposal of the Department to meet the statutory requirement as per National Green Tribunals Order.

  
(B. Debbarma)

Under Secretary  
Finance Department

~~Secretary,  
Urban Development Department.~~

  
10/04/2013

U.O. No. 17  
FIN (EXPDT-I) 2098  
Dated 10-04-2013

978

GOVERNMENT OF TRIPURA  
RURAL DEVELOPMENT DEPARTMENT  
SECRETARIAT AGARTALA

Annexure-15

NO.F. 4(7)/CE/RD/MGNREGA/2021-22/ 1969

Dated, the 21<sup>st</sup> March, 2022.

To  
All District Magistrate & Collectors,  
West (Agartala)/ Khowai/ North (Dharmanagar)/  
Unakoti (Kailashahar)/Gomati (Udaipur)/  
Sepahijala (Bishramganj)/ South (Belonia)/  
Dhalai (Ambassa) District.

Subject :-Model Estimate for construction of Compost pit under MGNREGA.

Madam/Sir,

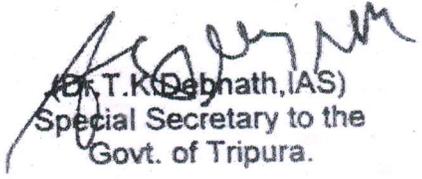
Please find enclosed herewith following 2(two) nos. technically approved model estimate for construction of Compost pit under MGNREGA..

Sl.No.	Name of work	Estimated cost
(i)	Estimate for compost pit for individual -	₹ 14800.00
(ii)	Estimate for compost pit for Community	₹ 38700.00

You are requested to implement the Compost pit under MGNREGA after location specific estimate following the model drawing and estimate.

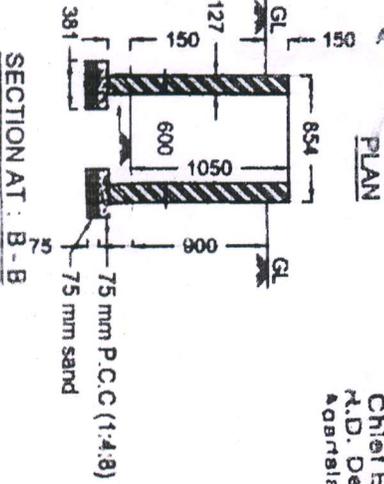
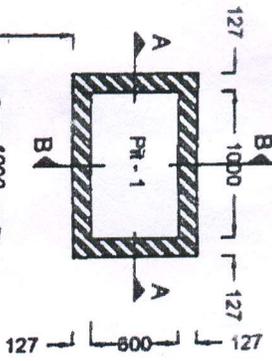
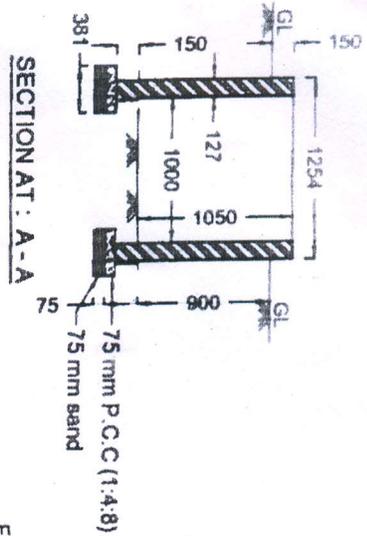
Encl :- 2(two) Nos. model estimate.

Yours faithfully,

  
Dr. T.K. Debnath, IAS)  
Special Secretary to the  
Govt. of Tripura.

Copy to the:-

1. PS to the Principal Secretary to the Govt. of Tripura, RD Department for kind information of the authority.
2. All EEs of RD Department.
3. All BDOs.

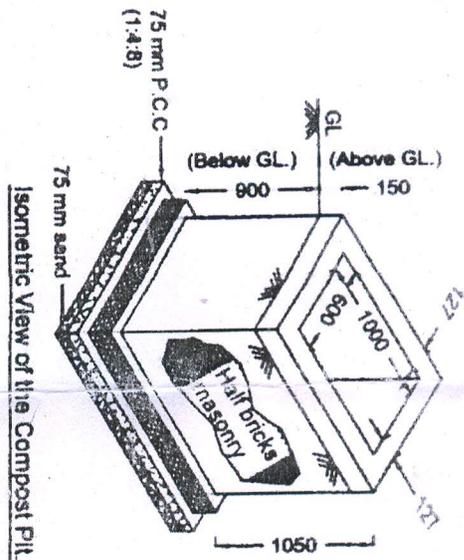


Er. B. B. Datta  
Assistant Engineer,  
O/o. the CE, (PDD), Agt.  
Agartala, Tripura (W).

(Er. U. Keating)  
Executive Engineer-I  
O/o the Chief Engineer  
R. D. Deptt.

Er. S. K. Das  
Chief Engineer,  
R.D. Department,  
Agartala, Tripura

Er. B. B. Datta  
Junior Engineer, CE-I  
O/o. the CE, PDD  
Agartala, Tripura (W).



**NOTES:-**

1. All Dimensions are in mm
2. One unit of Compost Pit for individual households (5 - 8 persons) will consists of 2(Two) Pits of 1 m x 0.6m x 0.9m each, when one Pit gets filled up in 8 months, the next Pit can be used. By the time second Pit fills up, the compost from first Pit can be removed and utilized. The distance between the Pits should be at least 1.5m.
3. Half bricks masonry (1st class Bricks) shall be with Cement mortar 1:4 (1 Cement : 4 fine sand)
4. CC work shall be 1:4:8 with (1 Cement : 4 fine sand : 8 graded well burnt brick aggregate 40 mm nominal size) shall be used.
5. Ground water table at work site shall be at least 2.0 m below F.G.L. and foundation of the structure shall always be placed on original soil.
6. All works shall be done as per relevant BIS Codes & Tripura PWD specification of works.

**GOVERNMENT OF TRIPURA  
PLANNING & DESIGN UNIT, PWD (D W S), AGARTALA.**

**JOB:-** MODEL DRAWING FOR CONSTRUCTION OF INDIVIDUAL HOUSEHOLD LEVEL COMPOST PIT

**TITLE:-** Structural Details for Construction of individual household Level Compost Pit

**DRAWING NO.:-** /CE /ACE /PADU / DWS / 2021 - 22

Junior Engineer P & DU PWD(D W S) P N Complex, Agartala	Assistant Engineer P & DU PWD(D W S) P N Complex, Agartala	Executive Engineer P & DU PWD(D W S) P N Complex, Agartala	Superintending Engineer P & DU PWD(D W S) P N Complex, Agartala	Addl. Chief Engineer P & DU PWD(D W S) P N Complex, Agartala	Chief Engineer PWD (DWS) Tripura, Agartala
---	--	--	---	--	--

**MODEL ESTIMATE FOR CONSTRUCTION OF INDIVIDUAL HOUSEHOLD LEVEL COMPOST PIT UNDER MGNREGA FOR FY-2021-22.**

Sl No.	Particulats	Qty	Unit	Rate (In Rs)	Total (In Rs)
<b>A) Material Component</b>					
1	local sand	0.270	cum	499.00	135.00
2	Brick Aggregate (single size):40 mm nominal size	0.186	cum	4319.40	803.00
3	Brick Aggregate (single size):20 mm nominal size	0.074	cum	4319.40	321.00
4	sand	0.638	cum	591.00	377.00
5	Cement	3.988	Bag	385.00	1535.00
6	1st class bricks	462.8	nos	12.98	6007.00
7	Extra Charge(Sund. & contg.,Water charge, scaffolding etc.				608.82
				<b>Sub Total (A)=</b>	<b>9786.82</b>
<b>B) Labour Component</b>					
1	Foreman/Mason (brick layer) 1st class	0.06	day	425.00	27.03
2	Mason (average)	0.55	day	400.00	218.84
3	Mate/ Bhisti/ waterman	1.76	day	300.00	528.89
				<b>Toatl=</b>	<b>774.76</b>
					<b>774.76</b>
4	Belder/Coolie (MGNREGA)	5.26	day	212.00	1115.60
				<b>Total =</b>	<b>1115.60</b>
				<b>Sub Total (B)=</b>	<b>1890.36</b>
				<b>Total (C = A+B)=</b>	<b>11677.18</b>
Add for Citizen information Board (CIB) (C1)					2500.00
Add for Photography (C2)					500.00
Add 1% Labour cess (C3)					117.00
<b>Grand Total (C+C1+C2+C3)= ₹</b>					<b>14794.18</b>
					<b>Say ₹ 14800.00</b>
<b>(Rupees Forteen Thousand Eight Hundred &amp; Zero Paise only)</b>					

Er. Mithun Debnath  
Junior Engineer, Gr-I  
O/o. the CE, RDD  
Agartala, Tripura (W).

Er. B. B. Datta  
Assistant Engineer,  
O/o. the CE, (RDD), Agt.

T.S. No. 163 ICE/RDD/MODEL(MGNREGA) dt. 17.03.2022

(Er. C. Reang)  
Executive Engineer-I  
O/o the Chief Engineer  
R. D. Deptt.

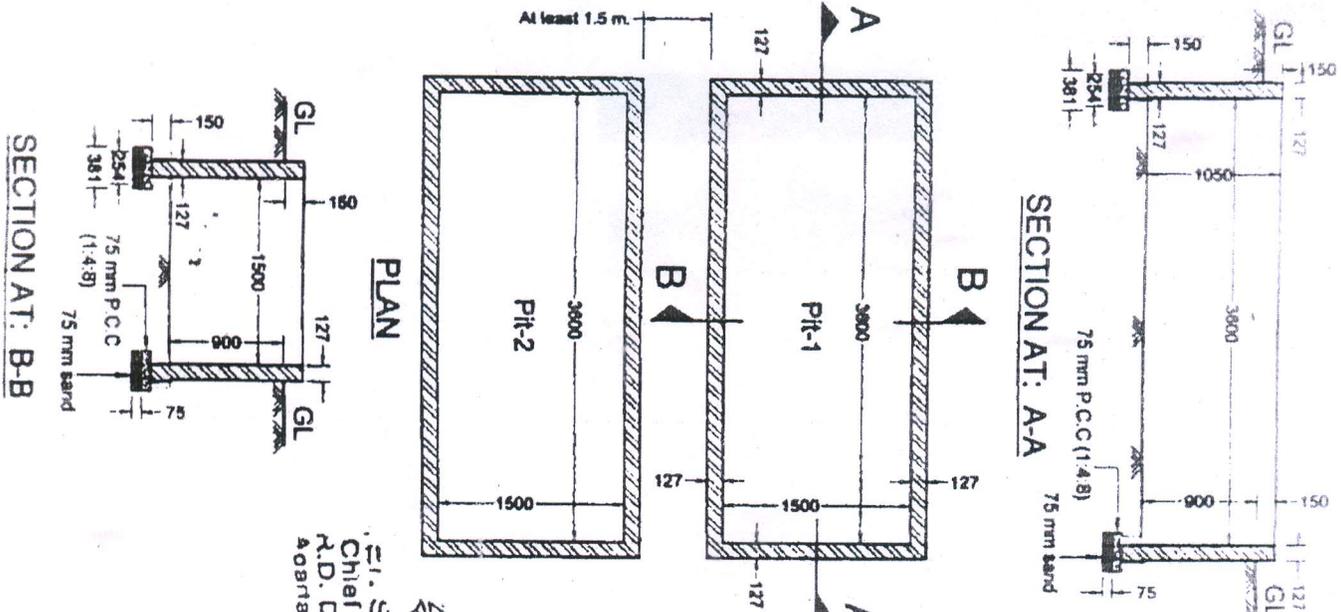
Technically sanctioned for an amount  
of ₹ 14,800/- (Rupees Forteen Thousand  
Eight hundred & zero Paise) only.

Er. S. K. Das  
Chief Engineer,  
R.D. Department,  
Agartala Tripura









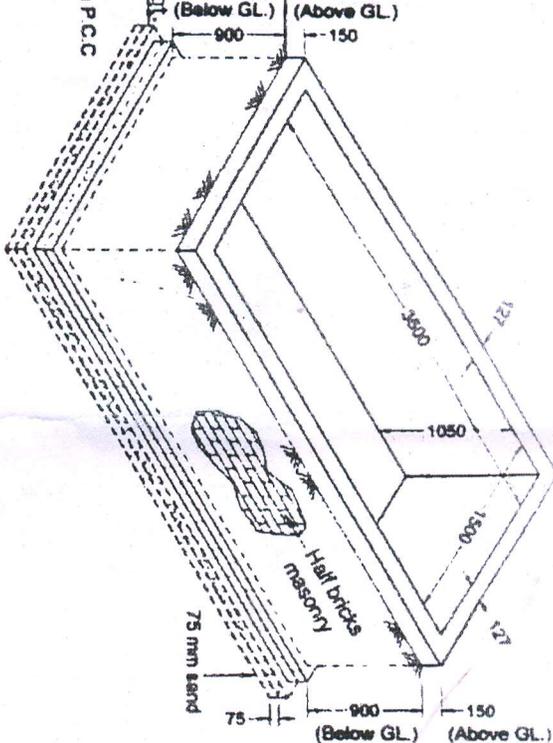
Chief Engineer,  
R.D. Department,  
Agartala, Tripura.

17/03/2022

(Er. U. Reang)  
Executive Engineer-1  
O/o the Chief Engineer  
R. D. Deptt.

Er. Hritish Debnath  
Junior Engineer, Gr-I  
O/o. the CE, RDD  
Agartala, Tripura (W).

Isometric View of the Compost Pit.



- NOTES:-
1. All Dimensions are in mm
  2. One unit of Compost Pit for 100-150 households will consists of 2(Two) Pits of 3.6m x 1.5m each, within one Pit gets filled up in 6 months, the next Pit can be used. By the time second Pit fills up, the compost from first Pit can be removed and utilized. The distance between the Pits should be at least 1.5m.
  3. Half bricks masonry (1st class Bricks) shall be with Cement mortar 1:4 (1 Cement: 4 fine sand)
  4. CC work shall be 1:4:8 with (1 Cement: 4 fine sand & graded well burnt brick aggregate 40 mm nominal size) shall be used.
  5. Ground water table at work site shall be at least 2.0 m below F.G.L. and foundation of the structure shall always be placed on original soil.
  6. All works shall be done as per relevant BIS Codes & Tripura PWD specification of works.

GOVERNMENT OF TRIPURA	
PLANNING & DESIGN UNIT, PWD (DWS), AGARTALA.	
JOB:-	MODEL DRAWING FOR CONSTRUCTION OF COMMUNITY LEVEL COMPOST PIT
TITLE:-	Structural Details for Construction of Community Level Compost Pit
DRAWING NO.:-	02 / CE / ACE / PWD / DWS / 2020 - 21
Junior Engineer P.A.O. (P.W.D. W.S.) P.M. Complex, Agartala	Assistant Engineer P.A.O. (P.W.D. W.S.) P.M. Complex, Agartala
Executive Engineer P.A.O. (P.W.D. W.S.) P.M. Complex, Agartala	Superintending Engineer P.A.O. (P.W.D. W.S.) P.M. Complex, Agartala
Chief Engineer P.W.D. (DWS) Agartala	

**MODEL ESTIMATE FOR CONSTRUCTION OF COMMUNITY LEVEL COMPOST PIT UNDER  
MGNREGA FOR FY 2021-22.**

Sl No.	Particulats	Qty	Unit	Rate (In Rs)	Total (In Rs)
<b>A) Material Component</b>					
1	local sand	0.670	cum	499.00	334.00
2	Brick Aggregate (single size):40 mm nominal size	0.461	cum	4319.40	1992.00
3	Brick Aggregate (single size):20 mm nominal size	0.184	cum	4319.400	796.00
4	sand	1.478	cum	700.00	1034.00
5	Cement	11.451	Bag	385.00	4409.00
6	1st class bricks	1336.4	nos	12.98	17346.00
7	Extra Charge(Sund. & contg.,Water charge, scaffolding etc.				1771.37
				<b>Sub Total (A)=</b>	<b>27682.37</b>
<b>B) Labour Component</b>					
1	Foreman/Mason (brick layer) 1st class	0.25	day	425.00	105.98
2	Mason (average)	1.70	day	400.00	680.45
3	Mate/ Bhisti/ waterman	7.32	day	300.00	2196.04
				Toatl=	2982.47
					2982.47
4	Belder/Coolie	18.71	day	212.00	3965.82
				Total =	3965.82
				<b>Sub Total (B)=</b>	<b>6948.29</b>
				<b>Total (C = A+B)=</b>	<b>34630.66</b>
Add for Citizen information Board (C1)					3200.00
Add for Photography (C2)					500.00
Add 1% Labour cess (C3)					347.00
<b>Grand Total (C+C1+C2+C3)= ₹</b>					<b>38677.66</b>
Say ₹					<b>38700.00</b>
<b>(Rupees Thirty Eight Thousand Seven Hundred &amp; Zero Paise only)</b>					

Er. Mithun Debnath  
Junior Engineer, Gr-I  
O/o. the CE, RDD  
Agartala, Tripura (W).

Er. B. B. Datta  
Assistant Engineer,  
O/o. the CE, (RDD), Agt.

(Er. U. Reang)  
Executive Engineer-I  
O/o the Chief Engineer  
R. D. Deptt.

T.S. No 164 ICE/RDD/Model/MGNREGA/17/03/2022

Technically sanctioned for an amount  
of ₹ 38700.00 (Rupees Thirty Eight  
thousand seven hundred & zero paise only).

Er. S.K. Das  
Chief Engineer,  
R.D. Department,  
Agartala Tripura

MODEL ESTIMATE FOR CONSTRUCTION OF INDIVIDUAL HOUSEHOLD LEVEL COMPOST PIT UNDER MGNREGA FOR FY-2021-22

20/19

Sl No as per PWD SOR-2020	Particulars	Total	Unit	Particulars	Qty	Unit Rate	Total										
1	21	Clearing jungle including uprooting of rank vegetation, grass, brush wood, trees and saplings of girth upto 30 cm measured at a height of 1 m above ground level and removal of rubbish upto a distance of 50 m outside the periphery of the area cleared.															
	Foundations:			Foreman		0.006/day	425.0										
	Area of 2nos pit	1	x	1	x	1.508	x	3.72	=	5.604	Sqm	Beldar(M)	=	0.045/day	212.0	9.50	
												Coolie - (F)	=	0.045/day	212.0	9.50	
												Sundries and contingencies @3%	=	Rs 0.64		21.38	
												TOTAL =		5.600	Sqm		
2	212 PWD-2011	Earth work in excavation by manual means over areas (exceeding 30cm in depth, 1.5m in width as well as 10 sqm on plan) including disposal of excavated earth, lead upto 50m and lift upto 1.5m, disposed earth to be levelled and neatly dressed. -All kinds of soil															
		For 2 nos pit	GL to Bed Level	2	1.508	x	1.108	x	0.90	=	3.008	Cum	Foreman	=	0.041/day	425.0	17.38
		Bed level to Foundation	1	9.448	x	0.381	x	0.30	=	1.080	Cum	Beldar	=	1.023/day	212.0	216.77	
												Coolie	=	1.227/day	212.0	260.12	
												Add Tools & Plants Charges @ 2.50	=	Rs 12.36			
												Sundries and contingencies @3%	=	14.828		494.28	
												TOTAL =		4.090	Cum		
3	216	Filling available excavated earth (excluding rock) in trenches, plinth, sides of foundations etc. in layers not exceeding 20cm in depth, consolidating each deposited layer by ramming and watering, lead up to 50 m and lift upto 1.5 m. -All kinds of soil															
		Qty vide item no.	2	0.333	x	1.080	=	0.360	Cum	Foreman	=	0.004/day	425.0	1.53			
												Beldar - For watering and ramming the filling	=	0.025/day	212.0	5.34	
												Coolie	=	0.036/day	212.0	7.63	
												Beldar - (M)	=	0.050/day	212.0	10.68	
												Sundries and contingencies @3%	=	0.756		25.19	
4	218	Supplying and filling in plinth, under floor, foundations etc. with sand (fine) from local quarry with all lifts including spreading in horizontal layers, watering, grading to required slope, ramming, consolidating and compacting each layer by using plate compactor or by any suitable method complete.															

Mr. Mithun Debnath  
 Junior Engineer, GRT  
 O/o. the CE, RDD  
 Agartala, Tripura (WN)

Mr. B. D. Das  
 Assistant Engineer, PWS  
 O/o. the CE, (P.D.O.)  
 Agartala, Tripura (WN)

Page 1 of 3





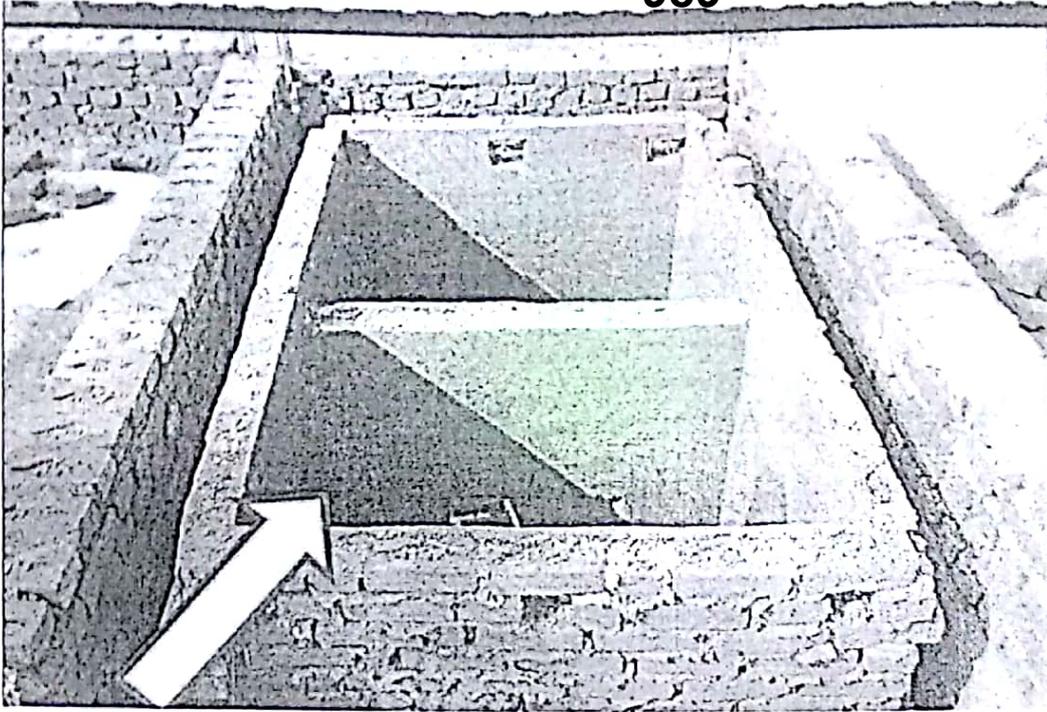
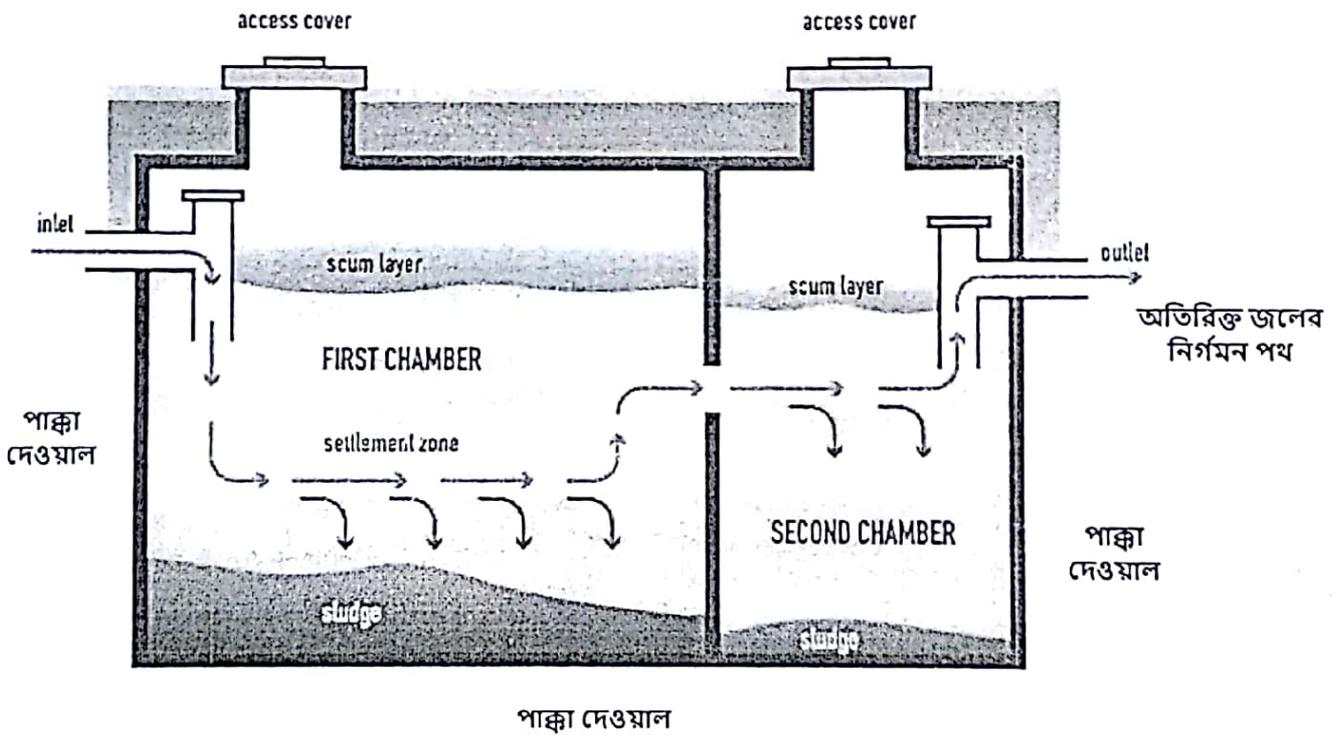


Photo: Design of Septic Tank



**Construction and Demolition Waste Management in Tripura**

State has already notified the “**The Tripura Construction and Demolition Waste Management Policy. 2019**”. However, State Government could not set up plants due to financial crunch and non-availability of private players willing to setup plants in PPP model.

It is pertinent to bring to notice that ULBs are managing the Construction and Demolition(C&D) waste generated in their jurisdiction by involving Women Self Help Groups. These groups are trained on manufacturing of various paver blocks also they have been provided with start-up fund and basic tools like die cast/manual crusher etc. The paver blocks manufactured by these Women SHG are locally certified for strength and durability. The paver blocks has huge local market demand. The C&D waste are also used for filling up low lying areas and road construction.

In the pretext of setting up a proper C&D waste management plant, a suitable land has been identified and demarked for C&D plant at Bodhjungle, Agartala Municipal Corporation. An Action Plan has been submitted to Ministry and extensive persuasion is being done to receive funds from Ministry of Housing and Urban Affairs (MoHUA) under SBM-U 2.0. Agartala is not covered under the National Clean Air Program therefore MoHUA is being perused to assists State under Special Case as Agartala is the capital of Tripura and is a North Eastern State.

MoHUA has initially consented on providing the required fund under Special Assistance for which several meeting with Senior Officers of CPHEEO has been organised. A copy of the same is enclosed with this report at **Annexure-1**.

As per the request of MoHUA and CPHEEO an action plan for setting up a C&D Waste Management plant for all ULBs centrally at Agartala has been prepared and submitted to MoHUA for acceptance and approval of Ministry. Copy of action plan is enclosed with this report at **Annexure-2**.

Sample pictures of paver blocks manufactured from C&D waste by Women SHG











996

**Minutes of the discussion on Construction & Demolition (C&D) Waste Management of Agartala Municipal Corporation with MoHUA held on 26-08-2022 at 4.00 PM under the chairmanship of Director, UDD through Video Conferencing.**

At the outset, the Director, DUD, Tripura welcomed all the participants & briefed the objective of the meeting and initiated the discussion related to the requirement of fund for Construction & Demolition (C&D) Waste Management of Agartala Municipal Corporation. After detailed discussion the following decisions were taken in the meeting.

List of Participants may be perused at “**Annexure- A**”.

Director, DUD informed that State of Tripura has already notified the “The Tripura Construction and Demolition Waste Management Policy, 2019” and there is a provision for construction of C&D waste processing plant for Agartala city. A suitable land for the same has also been identified. Additionally, a meeting with JS & MD SBM-U, MoHUA took place on 23-08-2022 where JS& MD SBM-U, MoHUA agreed to consider funding for the same.

Joint Adviser, PHEE, MoHUA informed that Agartala city does not come under National Clean Air Program (NCAP) nor does it qualify for above 5(five) lakh population as per census 2011. Hence fund allocation for the said C&D plant under SBM (U) 2.0 is not available. It has to be taken up under Special Assistance case if duly approved by Cabinet Minister. As it is a capital city and there is no other C&D processing plant in the State, there is a case for consideration by the Minister. He further suggested to link the neighboring ULBs to the proposed C&D processing plant at Agartala city to be operated by a private party only, for sustainability.

Joint Adviser, PHEE, MoHUA has informed the following as mandatory provisions to be ensured by Govt. of Tripura before submission of C&D Action Plan:

- i) Notification of Bye- laws on C&D waste: to which Agartala Municipal Corporation has already notified the Bye- laws on Solid Waste Management including C&D in the year 2017. The said bye-Laws includes penalty provisions (**Copy enclosed**). But the record of penalties and fees collected in the years after notification is not available.
- ii) Memorandum of Agreement between the clusters of ULBs to be signed with Agartala MC being the lead and owner of the project.
- iii) Preparation of Action Plan as per City Solid Waste Action Plan (CSWAP) for approval of fund under SBM-U 2.0 for a 100 TPD plant. The project cost is Rs. 6.0 crore (90:10) for NER states with a provision of 5 year O&M (to be ensured by Govt. of Tripura) as per Article 6.9.2 of SBM-U 2.0 Guidelines.
- iv) Availability of land for setting up C&D plant.
- v) Letter from Hon’ble Chief Minister/ Hon’ble Minister, Govt. of Tripura addressed to the Hon’ble Cabinet Minister, MoHUA requesting to consider funding for the C&D waste processing plant at Agartala under Special assistance case.

- vi) Assistant Adviser, PHE, MoHUA assured any assistance in calculation of C&D waste and preparation of C&D waste Action Plan for Agartala City in cluster mode.
- vii) C&D charges to be notified in building plan approvals.
- viii) C&D waste depots to be set up at all ULBs for segregation and storage into various categories for reuse.
- ix) A collection mechanism for C&D waste for Agartala City is already in practice where Rs. 1250 per trip is charged and a user charge of Approx. Rs. 12.50 lakh per annum is collected. Year-wise record maybe produced.
- x) Mechanical Wing, Agartala Municipal Corporation to prepare and submit C&D action plan to this Directorate for onward submission to Ministry, as discussed in this meeting.

The meeting ended with thanks to all.

  
**Addl. Secretary & Director,  
Urban Development Department  
Government of Tripura**

-----  
**GOVERNMENT OF TRIPURA  
URBAN DEVELOPMENT DEPARTMENT**

No.F.16(15) UDD/DUD/2019(P-III)/6642

Dated: 31<sup>st</sup> August, 2022

To

All the Members Present in the meeting.

  
**Addl. Secretary & Director,  
Urban Development Department  
Government of Tripura**

**GOVERNMENT OF TRIPURA**  
**DIRECTORATE OF URBAN DEVELOPMENT**  
**U.D Bhawan, Sakuntala Road**  
**Ph:0381-232-9301, email: [directorurbantripura@gmail.com](mailto:directorurbantripura@gmail.com).**

No.F.16(21)-UDD/DUD/2019/7255-57

Dated: Agartala The <sup>12th</sup> September, 2022

To  
The  
Joint Secretary & National Mission Director  
Swachh Bharat Mission-Urban,  
Government of India  
Nirman Bhawan,  
Ministry of Housing and Urban Affairs  
New Delhi 110011

**Sub:** Submission of C&D Action Plan for Agartala Municipal Corporation.

Madam,

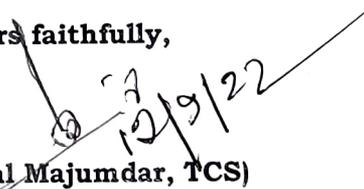
At the onset I would like to draw your kind attention to our meeting that took place on 23<sup>rd</sup> & 24<sup>th</sup> August 2022 where you agreed to fund the C&D waste processing plant for Agartala Municipal Corporation under Special Case and requested to discursion with Sri. J.B. Ravindar, Joint Adviser, PHEE, MoHUA.

In this regard, a workshop to discuss the Construction & Demolition (C&D) Waste Management of Agartala Municipal Corporation with Joint Adviser, PHEE, MoHUA was held on 26-08-2022 at 4.00 PM and accordingly the minutes of the meeting was shared with your good office on 01-09-2022 (**copy enclosed**).

Whereas, in the said discussion Joint Adviser, PHEE, MoHUA requested sate to prepare an Action Plan on the C&D waste management of Agartala city. Accordingly an Action Plan has been prepared and enclosed herewith for kind perusal and necessary action.

**Encl: As Stated**

Yours faithfully,

  
(Dr. Tamal Majumdar, TCS)  
Addl. Secretary & Director  
Urban Development Department,

**Copy to:**

1. PS to Secretary, UD Department for kind information of Secretary, UDD.
2. Sri. J.B. Ravindar, Joint Adviser, PHEE, MoHUA for kind information and necessary action.

\*\*Discard Single Use Plastic\*\*



**Construction & Demolition Action Plan for Agartala Municipal Corporation****1. Background**

Agartala Municipal Corporation is one of the oldest urban area in India, it was founded in 1838 AD by Maharaja Krishna Kishore Manikya (1830-49 AD). The Municipal Administration in Agartala was established in 1874 A.D. It is spread throughout 85 sq. Km area. Generation of construction and demolition waste is huge. As per Construction and Demolition Waste Rules-2016 the disposal and the processing/recycle of the waste is to be made by the local authorities, observing the guidelines depicted in the said rules.

**2. Estimation of C& D Waste of Agartala**

- (i) Range 60-100 kg per sq.m of new construction,
- (ii) Range 150-250 kg per sq.m of building repair,
- (iii) Range 200-300 kg per sq.m for demolition of buildings.

**3. ULB Wise Estimation of C&D Waste**

Sl. No.	Name of ULB	Present Population	Present C&D Waste Generation (in TPD)	Projected Population 2026	C&D Waste Generated ( in TPD)
1	Agartala MC	598878	44.92	687226	51.54
2	Dharmanagar MC	49438	2.47	52472	2.62
3	Panisagar NP	11715	0.59	12434	0.62
4	Kailashahar MC	24737	1.24	26255	1.31
5	Kumarghat MC	15683	0.78	16645	0.83
6	Ambassa MC	16848	0.84	17882	0.89
7	Kamalpur NP	12482	0.62	13248	0.66
8	Khowai MC	22483	1.12	23862	1.19
9	Teliamura MC	24211	1.21	25697	1.28
10	Ranirbazar MC	17327	0.87	18391	0.92
11	Jirania NP	14000	0.70	14859	0.74
12	Mohanpur MC	20618	1.03	21883	1.09
13	Bishalgarh MC	22908	1.15	24314	1.22
14	Melaghar MC	20720	1.04	21991	1.10
15	Sonamura NP	13513	0.68	14343	0.72
16	Udaipur MC	40019	2.00	42475	2.12
17	Amarpur NP	12468	0.62	13233	0.66
18	Belonia MC	22081	1.10	23436	1.17
19	Santirbazar MC	15747	0.79	16713	0.84
20	Sabroom NP	7142	0.36	7580	0.38
<b>Total</b>		<b>983018</b>	<b>64.12</b>	<b>1094938</b>	<b>71.93</b>

Table: 1

**Note:**

- I.** Projected population is calculated assuming 15% decadal growth for 19 ULBs & 35% for Agartala MC.
- II.** For Agartala MC C&D Waste generation is calculated assuming 75 grms/per capita/per day.
- III.** For remaining ULBs C&D Waste generation is calculated assuming 50 grms/per capita/per day.

From the above, it may be noted that the highest waste generation comes from demolition of buildings. C & D waste generation figures for any region fluctuate as it depends largely on the type & nature of construction / demolition activities in progress in the city. Due to foreseen international Trade Treaty with Bangladesh and availability of International route through check post at Ahkaura of Agartala City and an overbridged/ port connecting Bangladesh through Sabroom Nagar Panchayat has attracted huge investment which in turn has resulted in influx of Construction & Demolition activities. Therefore it is pertinent to highlight **the requirement of a C&D Waste Processing Plant.**

#### 4. Regulatory Framework

State Government has notified the following:

- **“The Tripura Municipal Solid Waste (Management and Handling) Cleanliness and Sanitation Rules, 2019”** vide No.F.14(4)-UDD/DUD/2018/16216-96 Dated 08-03-2019 (**Annexure-1**).
- **“The Tripura Construction and Demolition Waste Management Policy. 2019”** vide : NO.F.16(21)-UDD/DUD/2019/11760-35 dated 21-012-2019 (**Annexure-2**).
- **Solid Waste Management user charges** notified vide: No.F.14(4)-UDD/ DUD/ 2018/4445-73 dated 04-07-2029 (**Annexure-3**).

Agartala Municipal Corporation has notified the the SWM Bye-Laws **“AGARTALA MUNICIPAL CORPORATION SOLID WASTEMANAGEMENT REGULATION, 2017”** vide F. No: 375/Mech. Div/AMC/2017/10692-10702 dated 18th August, 2017 (**Annexure-4**).

#### 5. Current practice of Agartala Municipal Corporation in C & D Waste Management.

- ❖ Agartala MC is divided in 4 (four) zones North, South, East and Central which are headed by Additional Municipal Commissioners/ Zonal Officers.
- ❖ As per the notified state policy of C & D Waste Management each zone has identified bulk waste generators and has carried out a vast awareness activity on C & D Waste Management and enforced prior intimation/application from the owners/entrepreneurs/builders/contractors/individual etc. who intend to generate C & D waste from activity such as construction or demolition. A reported case of violation is levied with penalty as per prevalent norms.
- ❖ Dumping of construction material along roadside is not allowed by the corporation. A reported case of violation is levied with penalty as per prevalent norms.
- ❖ Upon receipt of such intimation/application a designated team surveys the site and recommends appropriate safety measures to be adhered before conducting the actual act of generating C&D waste.
- ❖ Demolition waste are not allowed to be deposited along the road side. In case of non-availability of space Agartala MC arranges a standby transport mechanism to transfer

# 1001

the demolition waste immediately upon generation. Wastes are transported in a covered manner to prevent Air Pollution. A user charge of Rs. 1250.00 is charged per trip by Agartala Municipal Corporation for transporting C&D waste.

❖ In the existing method collected C&D waste are disposed of separately. Initially the waste are segregated for extraction of reusable and recyclable items by involving both manual labour and machineries. After segregation the remaining waste are loaded by skid steer loader and transported by tipper truck to the dumping yard located at DC Nagar in earmarked place which is a ditch. Additionally, the waste are utilized for filling up low lying areas where State Government Projects are planned in some cases it is used to fill the low lying areas of personal property where owner request the corporation to do so.

## 6. Typical composition of Indian C&D waste Material:

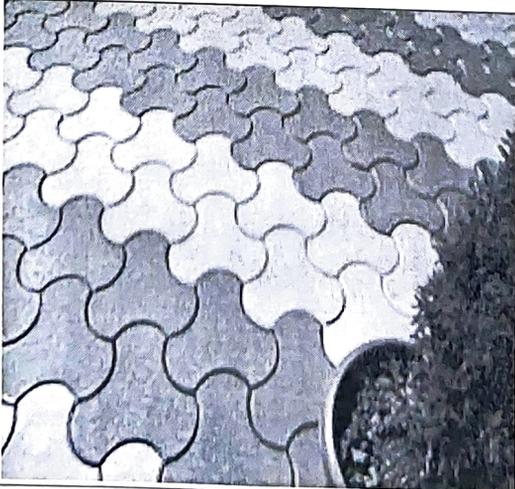
Material	Composition
Soil, Sand & Gravel	36%
Brick & Masonry	31%
Concrete	23%
Metals	5%
Bitumen	2%
Wood	2%
Others	1%

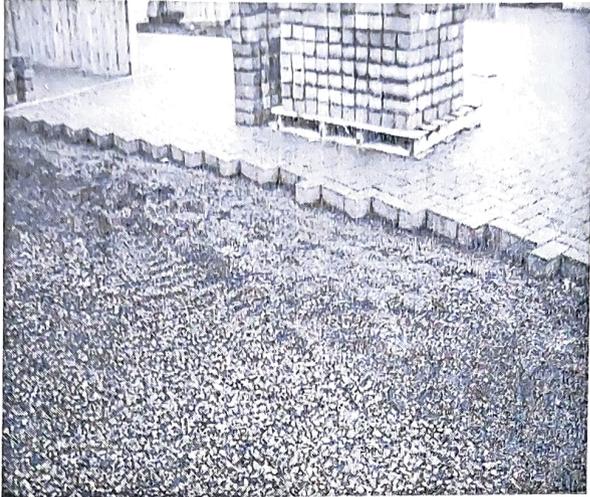
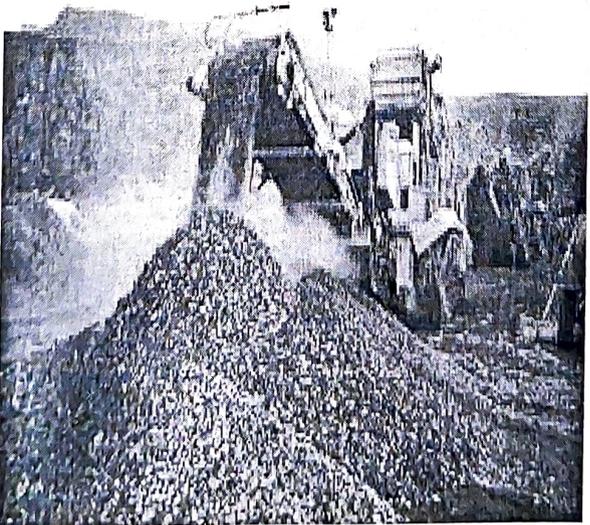
**Source:** Technology Information, Forecasting and Assessment Council, Department of Science and Technology, Government of India, 2001

## 7. C&D waste and its utilization as raw and recycled:

- Reuse (at site) of bricks, stone slabs, timber, conduits, piping railings etc. to the extent possible and depending upon their condition.
- Sale / auction of material which cannot be used at the site due to design constraint or change in design.
- Plastics, broken glass, scrap metal etc. can be used by recycling industries.
- Rubble, brick bats, broken plaster/concrete pieces etc. can be used for building activity, such as, levelling, under coat of lanes where the traffic does not constitute of heavy moving loads.
- Larger unusable pieces can be sent for filling up low-lying areas.
- Fine material, such as, sand, dust etc. can be used as cover material over sanitary landfill.
- Use as a granular sub-base (the layer above compacted earthen sub-grade) in road construction. Sub-base is generally constructed using non-plastic moorum. Processed C&D waste (after sizing and sieving) can be used in road pavement for sub-base construction.

8. C&D Waste Recycled Products & its Applications :

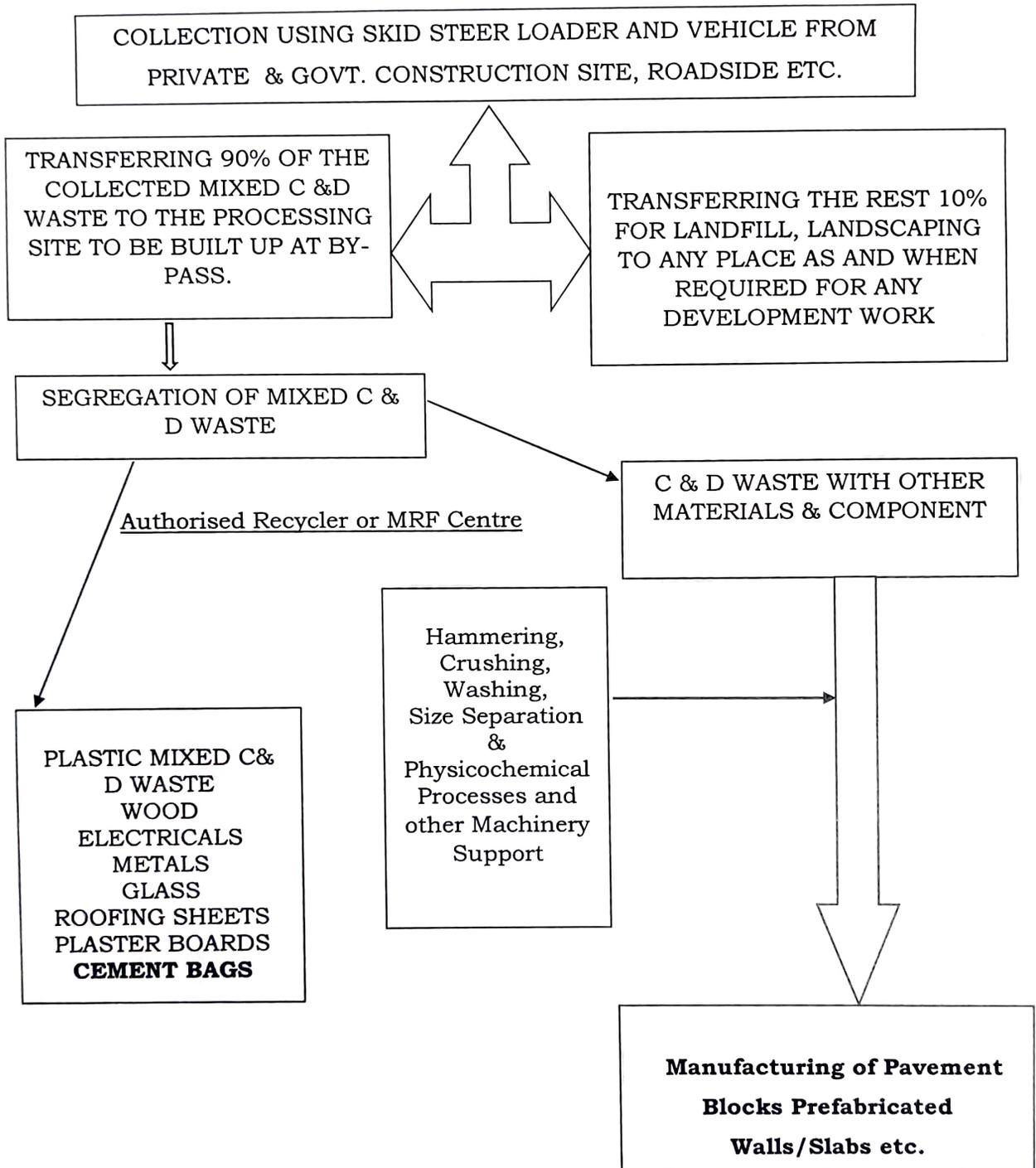
S.N.	Product Name	Image Specimen	Uses
1	Ready Mix Concrete.		<ul style="list-style-type: none"> <li>• Most versatile construction material.</li> <li>• Used in all kind of construction activities.</li> </ul>
2	Hollow Bricks		<ul style="list-style-type: none"> <li>• Used in construction of buildings and houses, especially compound walls.</li> <li>• Provides heat insulation.</li> </ul>
3	Pavement blocks		<ul style="list-style-type: none"> <li>• Parking Pavements</li> <li>• Pedestrian Pathways</li> <li>• Passageway Pedestrian subways</li> </ul>

<p>4</p>	<p><b>Granular Sub Base (GSB)</b></p>		<ul style="list-style-type: none"><li>• Used for the load bearing layer immediately below the pavement layer.</li><li>• Provide strength and support to the overlying pavement.</li></ul>
<p>5</p>	<p><b>Manufactured Sand</b></p>		<ul style="list-style-type: none"><li>• Sold as per customer requirements.</li></ul>
<p>6</p>	<p><b>Aggregates</b></p>		<ul style="list-style-type: none"><li>• Sold as per customer requirements.</li></ul>

12/19

**1004**  
**Proposed initiative under the action plan**

**Flow chart**



## 9. Proposed initiative to be taken for the proposed C&D Processing Plant :

- ❖ Agartala is the capital city of Tripura and there is no C&D waste processing plant in the state.
- ❖ The Corporation has already identified a suitable land for construction of a C&D waste processing plant.
- ❖ Agartala Municipal Corporation has already notified the Bye- laws on Solid Waste Management including C&D in the year 2017. The said Bye-Laws includes penalty provisions. An updated revised Bye-Laws will be notified if required. C&D waste charges will be incorporated in building plans, both by state and ULBs.
- ❖ Every ULB shall appoint a dedicated trained task force comprising of officers in the rank of Junior Engineer, Sanitary Inspectors and other Officers as deemed fit to carry out survey of any prior reported case of C&D waste generation.
- ❖ The generators shall be made liable for adherence of the safety measures as suggested by the above task force, in case of non-compliance penalty will be imposed.
- ❖ C&D waste depots will be set up by ULBs for storage & segregation of C&D waste collected into various categories.
- ❖ A more effective and robust C&D waste collection mechanism will be planned by ULBs while ensuring compliance from generators, as per norms. User charge if required will be revised to justify the O&M charges of the proposed processing plant.
- ❖ A C&D waste processing plant is proposed with a design capacity to handle the C&D waste generation of all 20 ULBs including peripheral rural areas for the year 2026.
- ❖ The plant will be operated by a private agency but owned by Agartala MC. A Memorandum of Agreement (MoA) shall be separately signed with the selected private agency keeping in mind all applicable rules, acts and regulations. A penalty provision shall also be included in the MoA, in case the agency fails to perform as per the terms and conditions agreed upon, penalty will be levied as per norms. The agency shall also be responsible for maintaining health and safety measures.
- ❖ A DPR will be prepared which shall take into account all applicable Rules, Acts and shall incorporate the latest available design and cost effective/ sustainable technology. It shall also incorporate the health, safety and sanitation measures.
- ❖ DPR shall be prepared upon receipt of fund from Ministry. The cost of DPR preparation to be borne from the amount sanctioned by Ministry for C&D plant separately.
- ❖ To curb Air Pollution all transportation shall be made in a covered manner. Plants shall also be design in a way so that it does not pollute the air with fine dust particles, DPR shall incorporate the same.

*Handwritten signature/initials*

# 1006

- ❖ A gap analysis study may be done for availability and fitness of the available machineries / vehicles. The gap shall be incorporated in the DPR for collection, transportation, sorting and segregation of C&D waste.
- ❖ The proposed plant shall display the intake quantity of C&D waste and available stock of bye-products and shall maintain a registrar of the operation of plant on day to day basis.
- ❖ Memorandum of Agreement (MoA) between the clusters of ULBs (all 19 ULBs) will be signed with Agartala being the lead for the owner of the project.
- ❖ A discrete mechanism of waste segregation, storage and transportations to the proposed processing plant will be worked out and included in the Memorandum of Agreement, compliance from all ULBs will be ensured by the Directorate.
- ❖ For ensuring sustenance of the proposed plant revenue generation and user charge collection effective measures will be taken.
- ❖ State level decision will be taken to mandate utilization of the end products of the proposed C&D plant by line Departments. Fine sand, Aggregate may be utilised by PWD for construction purpose wherever feasible. Paver Blocks, Kerbstones, Hollow Bricks, Wall Tiles etc. may be procured from this proposed plant and used by all line Departments for renovation, construction, road cushioning, road laying, beautification projects etc.
- ❖ ULBs shall popularize the end products of the proposed C&D plant amongst citizens, builders, contractors etc.
- ❖ A dedicated marketing mechanism will be developed upon discursion with all stakeholders.
- ❖ Aggressive measures such as tax benefit may be granted to projects where the entire project procures most of the raw materials from the proposed plant.
- ❖ C&D waste from peripheral rural areas and Bulk Waste Generators shall be processed in the proposed plant in lieu of user charge and on a condition that they carry in the C&D waste to the proposed plant or in case transportation has to be provided by the ULB then an agreed upon user charge may be paid by the generators.
- ❖ A detailed mechanism shall be worked upon so that sufficient C&D waste arrives at the proposed plant on a daily basis so that the plant can operate seamlessly on day to day basis.
- ❖ The end products of the proposed plant (paver block, wall tiles, hollow blocks, hollow bricks, kerbstone, dumble blocks etc.) shall bear a brand name "**TRIPURESWARI ECO-BLOCKS**".

10. As per SBM-U 2.0 Guidelines: **1007**

**Module3:** C&D Waste Processing Action Plan (only for 154 non-complying (NCAP cities) and 5-lakh size ULBs)

**M3.1** ULBs Gap Assessment for Processing of Construction and Demolition Waste (Considering Special case as there is no other C&D waste Processing Plant in the state)

Estimated C&D Waste generated @75 for Agartala MC & @50gm/capita for the remaining 19 ULBs of total Municipal Solid Waste in TPD (Refer table -1 above.)	71.93 TPD
Add 25% extra for bulk C&D waste generators, depositing with ULB	17.98 TPD
Add 20% over and above	17.98 TPD
Total C&D waste currently generated in TPD	64.12 TPD
Existing capacity of C&D waste processing plant available in TPD	No C & D waste processing Plant available
Proposed capacity in TPD for 2025	108 TPD

**M3.2 State/UT- Consolidated Financial Action Plan for C&D Waste Processing: Financials (Rs. In Crore).**

C&D Waste Processing	FY 2021-22	TOTAL (Equal to SBM-U 2.0 allocation for C&D Waste Plants)
Action Plan Amount	Rs. 6.48 Cr	Approvals to be obtained by 31.3.2022 for all the ULBs concerned in one go, thus prioritizing control of air pollution
Detailed Statement of ULB-wise C&D waste processing plant proposals are to be furnished		Proposal may be referred above.  (Memorandum of Agreement (MoA) between the clusters of ULBs (all 19 ULBs) will be signed with Agartala being the lead for the owner of the project)

**M3.3 State/UT-Consolidated C&D Waste Processing Plants Implementation Action Plan**

Setting up C&D Waste Processing Plant	Before/ Outside SBM 2.0	By 31.07.2022	By 31.03.2023	Total
1 ULB (Agartala MC)	0	0		DPR preparation for C&D Processing Plant will be taken up after release of fund from MoHUA.

**Minutes of Meeting held under the chairmanship of Mission Director, SBM-U, Directorate of Urban Development, Government of Tripura with identified DRY WASTE recyclers.**

Date : 19<sup>th</sup> September, 2023  
 Time : 11:30 AM  
 Venue : office chamber of Mission Director SBM-U, DUD  
 Chaired by : Shri. Rajat Pant, Director, DUD, Government of Tripura.

List of Participants is enclosed as “Annexure- A”.

At the beginning, Mission Director SBM-U, DUD welcomed all the participants present in the meeting and initiated the discussion related to the DRY WASTE management scenario in Tripura and scope in improvement by the involvement of Recyclers.

After threadbare discussion following were decided:

1. The recyclers submitted that each one of them are having their own recycling centres where they are collecting various DRY WASTE from all the ULBs in lieu of payment and further processing it for onward sale. 2 nos. recyclers are manufacturing chicken feed dispenser while another 2 nos. are setting up their battery and rope manufacturing units from recycled items.
2. Recyclers have additionally expressed interest to operate and maintain MRF facilities as for example the MRF centre leased out by Agartala Municipal Corporation at Chandinamura.
3. Mission Director SBM-U, informed that Tertiary Waste Treatment Plants (TWTP) are being constructed in 16 ULBs out of which 11 numbers are operationalised. The TWTP has provision and ample free space for management of DRY WASTE. Since the recyclers expressed interest the TWTP may be leased out to them on a TRIAL basis for 3 months upon approval of competent authority.
4. An joint inspection visit may be undertaken by both parties to evaluate the recycling mechanism of the recyclers and facilities of TWTP constructed in ULBs.
5. Upon inspection and approval of competent authority an MOU may be prepared for leasing the TWTP to the recyclers following codal formalities.

The meeting ended with thanks to all.

  
 Joint Secretary & Director,  
 Urban Development Department  
 Government of Tripura

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**GOVERNMENT OF TRIPURA**  
**URBAN DEVELOPMENT DEPARTMENT**

No.F.3(1) UDD/EWS/VII(S)/P-IV

Dated: September, 2023

To

All the Members Present in the meeting.

  
 Joint Secretary & Director,  
 Urban Development Department  
 Government of Tripura

Copy To:

1. PS to Secretary, UD Department for kind information of Secretary, UDD.



1010

GOVERNMENT OF TRIPURA  
DIRECTORATE OF URBAN DEVELOPMENT  
U.D.BHAWAN.NEAR RABINDRA BHAWAN.  
AGARTALA : TRIPURA(W)  
E-MAIL : [directorurbantripura@gmail.com](mailto:directorurbantripura@gmail.com)  
PH.- 03812329301

NO.F.1(4)-UDD/DUD/ESTT/2022/ 6475-6488

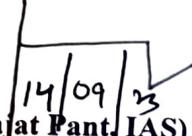
Dated, 14<sup>th</sup> September, 2023

**MEETING NOTICE**

A State level meeting to discuss various aspects of management of dry waste especially plastic waste generated in ULBs of Tripura and their forward linkage with identified recyclers is scheduled on **19.09.2023 at 11.30 AM** in the Conference Hall of Urban Development Department, U.D. Bhawan, 4<sup>th</sup> floor, Sakuntala Road, Agartala.

Following proprietors of identified recyclers are requested to make it convenient to attend the said meeting as per date, time and venue accordingly.

1. Md. Mannan Mia, Ph – 9774699870, Sahil and Sahin Enterprise, Agartala.
2. Sri Sankar Chandra Deb, Ph- 9774083599, S.D. Metal, Malay Nagar, Agartala.
3. Sri Prahalad Deb, Ph-7005638791, P.D. Enterprise, Agartala.
4. Sri Samir Bhowmik, Ph: 9612122775, Tripura Scrap Centre, R.K.Nagar.
5. Sri Biswajit Deb, Ph: 9862456023, M/s Surya Industry Bodhjunnagar Industrial Estate, Agartala.
6. Sri. Chandan Saha, Ph:9436770328, Loknath Industry Bishalgarh.
7. Smt. Sutapa Saha, Ph: 9862519355, Loknath Enterprise, Bishalgarh.
8. Sri Subham Das, Ph- 9366619695, Joy Ram Plastic, Kathal Tali Industrial Estate.
9. Sri Dipali D/N Saha, Ph- 9862651233, Saha Enterprise, Dukli Industrial Estate.
10. Smt. Chaya Dey, Ph: 7005171123, Loknath Commercial, Agartala.
11. Sri Biswajit Deb, Ph : 9862456023, M/s Surya Industry, R.K. Nagar.
12. Sri. Sajib Saha, Ph:9774007070, Tarasankar Plastic Industries, West Dukli.
13. Smt. Sutapa Saha, Ph: 9862519355, Lokhnath Enterprise, Bishalgarh.

  
(Rajat Pant, IAS)  
Joint Secretary & Director  
Directorate of Urban Development

**Copy to:-**

1. PS to Secretary, UD Department for kind information of Secretary, UDD.

SIC



F. No.16 (27)-UDD/DUD/SBM-U 2.O/2021

Dated: Agartala The October, 2023

### MEMORANDUM OF UNDERSTANDING

**Sub:** Faecal Sludge Management (FSM) and Non-Bio Degradable Dry Waste Management including Plastic Waste Management (PWM) in rural areas by co-using the existing and proposed treatment/processing facilities (STP/FSTPs and Tertiary Waste Treatment Plants) of ULBs- reg.

Management of solid and liquid waste has been mandated as the responsibility of Urban Local Bodies (ULBs)/ Rural Local Bodies (RLBs) and that of the State Government by Hon'ble NGT (an arm of the Hon'ble Supreme Court of India). Various specific Hon'ble NGT Orders, such as O.A. 606/2018 w.r.t. Solid Waste Management, O.A. 593/2017 & O.A. 673/2018 w.r.t. Liquid Waste Management and Polluted River Stretches, O.A. 247/2017 w.r.t Plastic Waste Management has already been issued to State with various Directives. However, failing to comply the Directives may attracts imposition of huge financial penalty on State.

Whereas, a letter was issued by Secretaries of both the Ministries vide D.O.No.S-18011/6/2021-SBM-DDWS dated 14<sup>th</sup> September, 2021, highlighting scope to formulate State Level implementing Strategies where **resources of Urban and Rural thus created could be co-used respectively by Urban Local Bodies (ULBs) / Rural Local Bodies (RLBs) or in a cluster approach.**

**Whereas, Urban Development Department and PWD (DWS) Department hereby decides to leverage the existing and proposed infrastructure of both Urban and Rural w.r.t solid and liquid waste management to be co-used by each other to cater to the requirements of respective urban/rural areas and thus aid in complying with the directive of Hon'ble NGT.**

Whereas, a brief convergence on the various scopes of solid and liquid waste management infrastructure sharing and co-use by Urban Local Bodies (ULBs) and Rural Local Bodies (RLBs) has been decided in the following manner:

**1. Faecal Sludge Management (FSM) in rural areas:**

- i) Convergence on Faecal Sludge and Septage Management (FSSM) shall ensure Gram Panchayats (GPs) of Tripura to avail facilities infrastructures like 17.5 MLD STP with co-treatment facility which are proposed to be constructed in a de-centralized manner at 11 Municipal Councils namely Dharmanagar, Udaipur, Mohanpur, Kailashahar, Ranirbazar, Melaghar, Belonai, Khowai, Kumarghat,, Ambassa and Teliamura. District Magistrate & Collector shall involve their respective BDOs to tag the Gram Panchayats which are within approximately 20 K.M. distance from the ULB with proposed STP / FSTPs (to be constructed in Gram Panchayats). GPs have to be categorised into 3(three) groups such as falling under (10/15/20 Km.) for the purpose of notifying fixed tariffs/slabs.

- 1012
- a) Rural Households (Households having toilets with Single Pit/Septic Tank) may send their Septage/ Faecal Sludge to the proposed STPs of the tagged ULB or to the FSTPs to be constructed in GPs on payment of notified service charges.
- b) These GPs may be encouraged to utilize the entire value chain of the FSM starting from availing the cesspool vehicles and allied manpower to the proposed STPs / FSTPs being constructed/proposed under ULBs or at Gram Panchayats.
- c) The cost of the services shall be fixed by the DM and Collector as below:

i) For 3 KLD Cesspool Emptier vehicles:

Category	One-way distance of GP from the ULB boundary (In Km)	Total Distance (In Km)	Approximate fuel requirement in litres (@ 5 kms. per litres)	Fuel charges (@ Rs. 90 per litres)	Base price for FSSM Cesspool inside the ULB (In Rs.)	Total Charge (In Rs.)
A	10	20	4	360	X	360+X
B	15	30	6	540	X	540+X
C	20	40	8	720	X	720+X

Note: X is the fixed base price for FSSM Cesspool emptying charge inside the ULB

ii) For 1 KLD Cesspool Emptier vehicles:

Category	One-way distance of GP from the ULB boundary (In Km)	Total Distance (In Km)	Approximate fuel requirement in litres (@ 7 kms per litres)	Fuel charges (@ Rs. 90 per litres)	Base price for FSSM Cesspool inside the ULB (In Rs.)	Total Charge (In Rs.)
A	10	20	3	270	X	270+X
B	15	30	4	360	X	360+X
C	20	40	6	540	X	540+X

- d) GP/VC wise notification of the charges for availing the cesspool services shall be notified by the respective GP/VC.
- e) Wider dissemination of availability of services and benefits thereof are to be promoted by Member Secretary (DSBMMC), GP/VC and BDOs through IEC activities.
- f) Multiple households with single pits can call for a single trip of cesspool vehicle, based on actual volume to be excavated. Households in the rural areas will be able to request for desludging services through helpline number which will be notified by concerned ULBs.
- g) The mode of payment of User Fee for availing the cesspool vehicle service shall be done using digitized mode (i.e. through mobile application) or facilitated using M-POS machine during desludging. The M-POS machine is to be made available in the cesspool vehicle and receipt should be handed over to the beneficiary immediately prior to actual desludging. The charges should be collected on site compulsorily.

## 2. Non-Bio Degradable Dry Waste Management including Plastic Waste Management (PWM) in rural areas:

- a) Each district shall tag their respective GPs to a suitable Urban Local Body for transportation of segregated dry waste.
- b) GPs shall be responsible to transport segregated dry waste only to the Tertiary Waste Treatment Plant of the tagged ULB. The GP shall ensure that no wet waste / C&D waste/Hazardous waste & E-waste are transported to the Tertiary Waste Treatment Plant. The frequency of transport shall depend on the volume to be transported. The Blocks can construct interim storage as per requirement. The Blocks may choose to procure a bailer to compress plastic waste before transportation to increase transport efficiency.
- c) The disposal of the received dry waste shall be the responsibility of the tagged ULBs.
- d) The ULBS shall dispose-off recyclable dry waste through recyclers and other suitable mechanism following relevant Rules and Guidelines as amended from time to time.
- e) The GPs shall bear the cost of transportation of the segregated dry waste to the tagged Tertiary Waste Treatment Plant.
- f) ULB shall not make any payment on account of the revenue earned by it on processing of the said dry waste nor charge any cost for processing of the dry waste to the GPs.
- g) On delivery to the Tertiary Waste Treatment Plant site acknowledgement of materials received indicating approximate quantity or volume from the GPs may be done by the ULBs.

As FSM & PWM are activities regulated by the relevant Environment Acts, Rules, Regulations & Orders of Hon'ble NGT and time bound actions are warranted, District Magistrate & Collectors are requested to plan, execute and monitor feecal sludge and plastic waste management in both urban and rural areas as per above guidelines.

**The tagging of all GPs within 20 km to proposed facilities of PWM and STPs/FSTPs may be completed by 18.10.2023 and list to be shared with the Government in both the Departments.**

(Dr. Sandeep R. Rathod, IAS)

  
Secretary

PWD (Sanitation Part of DWS)  
Government of Tripura

(Abhishek Singh, IAS)

  
Secretary

Urban Development Department,  
Government of Tripura

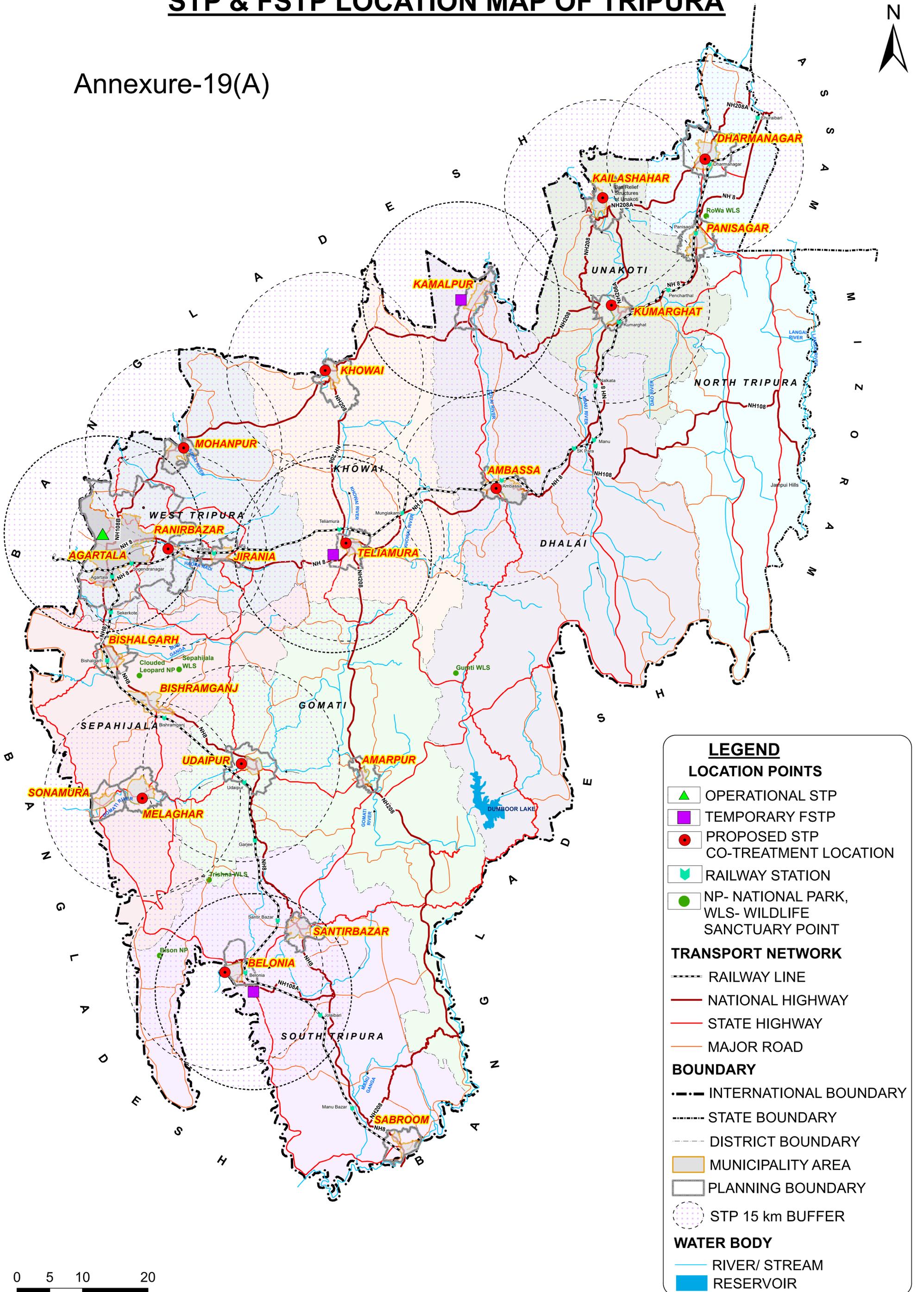
### Copy to:

1. The Mission Director, SBM-U & SBM-G, for kind information and necessary action.
2. The District Magistrate & Collectors, 8 District, for kind information and necessary action.
3. The Municipal Commissioner, AMC, for kind information and necessary action.
4. The Member Secretary, TSPCB, for kind information and necessary action.
5. The Chief Executive Officer, 13 Municipal Councils, for kind information and necessary action.
6. The Executive Officer, 6 Nagar Panchayats, for kind information and necessary action.
7. The Member Secretary (DSBMMC), 8 Districts, for kind information and necessary action.
8. All BDOs, 58 Blocks, for kind information and necessary action.

# STP & FSTP LOCATION MAP OF TRIPURA

1014

Annexure-19(A)



**LEGEND**

**LOCATION POINTS**

- OPERATIONAL STP
- TEMPORARY FSTP
- PROPOSED STP CO-TREATMENT LOCATION
- RAILWAY STATION
- NP- NATIONAL PARK, WLS- WILDLIFE SANCTUARY POINT

**TRANSPORT NETWORK**

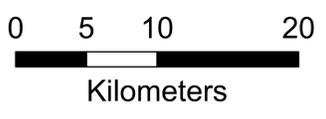
- RAILWAY LINE
- NATIONAL HIGHWAY
- STATE HIGHWAY
- MAJOR ROAD

**BOUNDARY**

- INTERNATIONAL BOUNDARY
- STATE BOUNDARY
- DISTRICT BOUNDARY
- MUNICIPALITY AREA
- PLANNING BOUNDARY
- STP 15 km BUFFER

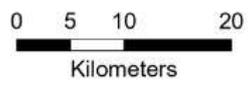
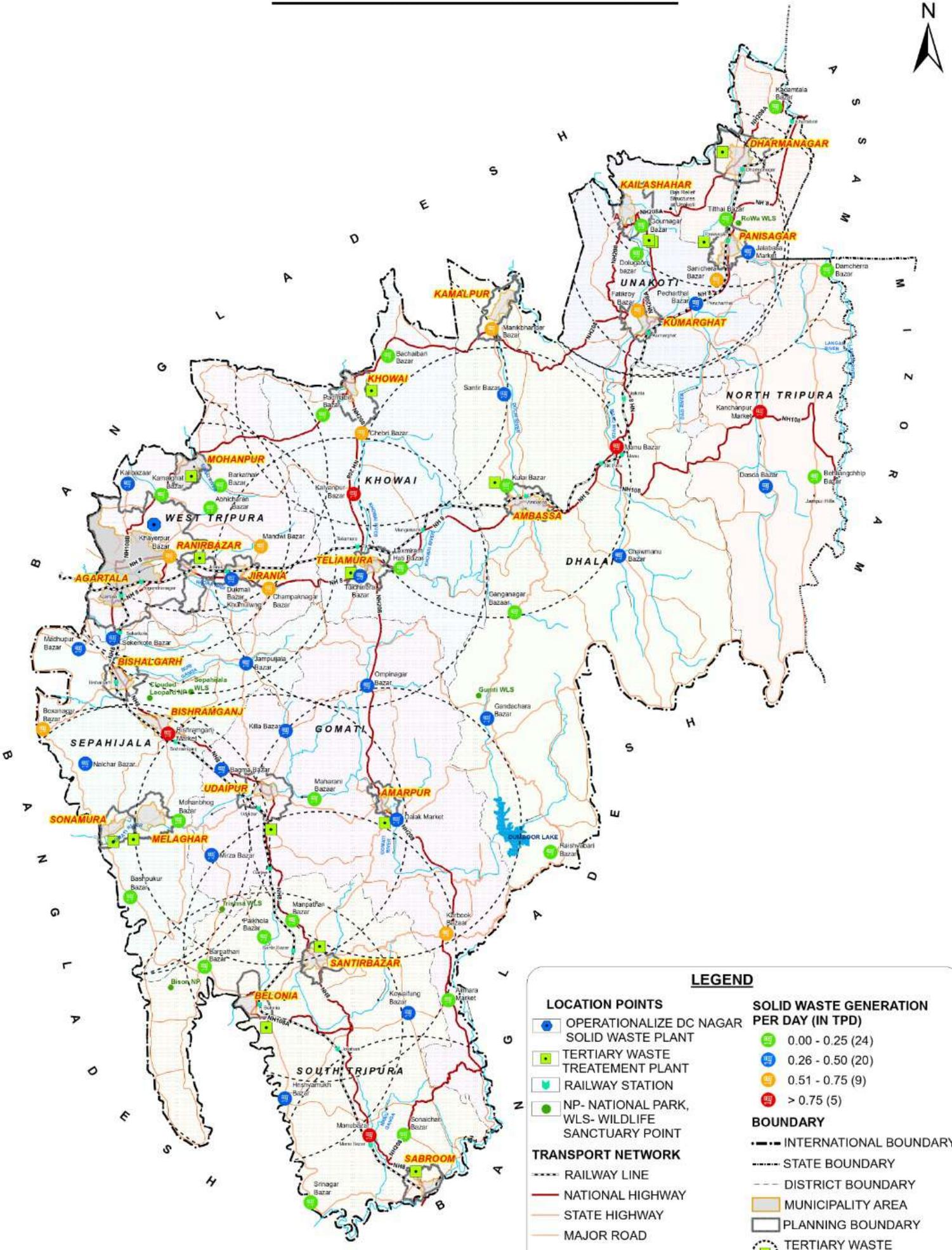
**WATER BODY**

- RIVER/ STREAM
- RESERVOIR



# TERTIARY WASTE TREATMENT PLANT AND MAJOR MARKET LOCATION MAP OF TRIPURA

2015



**LEGEND**

<b>LOCATION POINTS</b>		<b>SOLID WASTE GENERATION PER DAY (IN TPD)</b>	
	OPERATIONALIZE DC NAGAR SOLID WASTE PLANT		0.00 - 0.25 (24)
	TERTIARY WASTE TREATMENT PLANT		0.26 - 0.50 (20)
	RAILWAY STATION		0.51 - 0.75 (9)
	NP- NATIONAL PARK, WLS- WILDLIFE SANCTUARY POINT		> 0.75 (5)
<b>TRANSPORT NETWORK</b>		<b>BOUNDARY</b>	
	RAILWAY LINE		INTERNATIONAL BOUNDARY
	NATIONAL HIGHWAY		STATE BOUNDARY
	STATE HIGHWAY		DISTRICT BOUNDARY
	MAJOR ROAD		MUNICIPALITY AREA
<b>WATER BODY</b>			PLANNING BOUNDARY
	RIVER/ STREAM		TERTIARY WASTE TREATMENT PLANT 20 KM BUFFER
	RESERVOIR		

**ANALYTICAL RESULTS OF SEWAGE TREATMENT PLANT OF AMC, BHUBANBAN, TRIPURA (W) DURING FEBRUARY, 2023 TO SEPTEMBER, 2023**

SL. NO	PARAMETERS	SEWAGE TREATMENT PLANT OF AMC, BHUBANBAN, TRIPURA (W)										Standard (Into Public Sewers)
		Feb, 23	Mar, 23	Apr, 23	May, 23	Jun, 23	Jul, 23	Aug, 23	Sep, 23			
1.	pH	6.59	6.58	6.68	6.2	6.45	6.67	6.36	6.31			5.5-9.0
2.	Total Suspended Solids (mg/l)	68	56	52	54	58	52	48	48			600
3.	Total Dissolved Solids (mg/l)	374	324	318	262	284	242	238	248			-
4.	Biochemical Oxygen Demand (mg/l)	18	17	16	18	18	15	13	14			350
5.	Chemical Oxygen Demand (mg/l)	134	134	128	128	128	124	124	124			-
6.	Sulphide (mg/l)	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL			-
7.	Oil & Grease (mg/l)	5	5	5	6	5	5	5	5			20

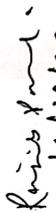
\*BDL: Below detectable limit

**A. Materials and Methods:**

Treated waste water samples from the Sewage Treatment Plant of AMC (8 MLD), Chandinamura, West Bhubanban, Barjala, Agartala were collected on monthly basis. The collected samples were analyzed in the laboratory of TSPCB using the standard methods given in **APHA, 2012** (American Public Health Association).

**B. Observations:**

From the analytical results in the year of 2023 (February, 2023 to September, 2023) it has been observed that, all the analyzed parameters of the treated waste water samples from the Sewage Treatment Plant of AMC (8 MLD), Chandinamura, West Bhubanban, Barjala, Agartala were within the prescribed standard limit of CPCB for disposal into public sewers.

  
 16/10/23  
 (Dr. Rajib Paul)  
 JSA, TSPCB  
 (Dr. RAJIB PAUL)  
 Junior Scientific Assistant,  
 TSPCB, Agartala.

  
 (Sushanta Das)  
 JS, TSPCB  
 (SUSHANTA DAS)  
 Junior Scientist  
 TSPCB, Agartala.



1017  
लोक प्रशासन और ग्रामीण विकास राज्य संस्थान  
(सिपार्ड)  
पता : अरुन्धतिनगर, सर्वपथ मिशन, केम्पेर बाजार, आगरतला, त्रिपुरा,  
पिन : ७९९००३

STATE INSTITUTE OF PUBLIC ADMINISTRATION  
AND RURAL DEVELOPMENT (SIPARD)  
Address : Arudhalinagar, S. D. Mission,  
Camper Bazar, Agartala, Tripura, Pin - 799003

File No. FSIPARD/Trg.Wing/5.3(20)/2023/1250-52

Date : 11.4.2023

To  
The Director  
Department of Science,  
Technology & Environment  
Vigyan, Prayukti O Parivesh Bhawan,  
Gurkhabasti,  
P.N Complex  
Agartala.

**Annexure-21**

Sub : Completion of Programme on 'District Environment Plan and its Implementation' on 11.4.2023. Reg.

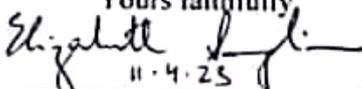
Sir,

In reference to your letter bearing No. F.8(39)OSTE/ENV/PI-II/L/1105-108 dated 15.08.2023 regarding training to District Magistrates on, 'District Environment Plan and its Implementation', I am directed to inform you that the State Institute of Public Administration and Rural Development (SIPARD) has conducted the programme on District Environment Plan and its Implementation attended by the eight Districts on 11<sup>th</sup> April 2023 with the support of the Tripura State Pollution Control Board.

The sessions covered and the speakers are given below :

Sl. No.	Topic	Resource Person
1	Need for District Environment and its Implementation	Dr Bishu Karmakar Member Secretary, Tripura State Pollution Control Board
2	Environmental Issues in Tripura	Dr Balkrishna Choudhary Assistant Professor and Head, Environmental Science Department, Ram Thakur College
3	Preparation of District Environmental Plan	Shri Dipak Rudra Paul, Junior Scientist, Tripura State Pollution Control Board

Presentations of the speakers is attached in CD for doing the needful.

Yours faithfully,  
  
11.4.23  
(Dr Elizabeth L. Sangliana)  
Asst. Professor & Course Director, SIPARD

Copy to :

1. PS to Chief Secretary, Tripura for kind information of the Chief Secretary
2. PPS to the Principal Secretary, ST&E, Government of Tripura for kind information of the Principal Secretary

## REPORT

### OF ORIENTATION PROGRAMME ON

- 1) **Solid and Liquid Waste Management In Rural and Urban Areas on 28<sup>th</sup> July, 2023**
- 2) **Waste Management In Rural and Urban Areas and Preparation of District Environment Plan on 31<sup>st</sup> July, 2023**

**Organized by** – State Institute of Public Administration and Rural Development with technical support from Tripura State Pollution Control Board.

#### **Background:**

The Hon'ble National Green Tribunal , Principle Bench, New Delhi has passed an Order dated 13.04.2023 of in O.A No.606 of 2018 dealing with the subject of compliance of Municipal Solid Waste Management Rules,2016 and Sewage Management of the State. In this Judgment, the Hon'ble National Green Tribunal has directed "*Chief Secretary may immediately set up orientation programme on regular basis at appropriate institutional level to deal with environmental issues at district level*".

Moreover, in the 22<sup>nd</sup> and 23<sup>rd</sup> State Level Committee meeting during 15<sup>th</sup> May, 20223 and 6<sup>th</sup> July, 2023 held under the Chairmanship of the Chief Secretary, Tripura, it was decided that the SIPARD shall organize such orientation programmes related to environmental issues. Accordingly two nos. of online orientation programme are planned to be conducted by SIPARD on 28<sup>th</sup> July, 2023 and 31<sup>st</sup> July, 2023 for the officers of the line departments and for the Officers of the District Administrations of the state. Departments were informed regarding these programmes and its importance and participants was invited from all these concerned departments for attending these orientation programmes.

## **Orientation Programmes:**

In compliance with the direction of the Hon'ble National Green tribunal and pursuance of the decision of the State Level Committee meeting, the State Institute of Public Administration and Rural Development (SIPARD) organized two orientation courses in online mode involving all DMs, SDMs, UD Department, PWD(DWS), all ULBs, all RD Blocks. The officers of the other line Departments like PWD(DWS), Health Department, NHM, Urban Development Departments also participated in the course. Resource Persons from Tripura State Pollution Control Board, PWD(DWS) Department and Urban Development Department imparted online sessions in these programmes. The content of the programmes are as follows.

1. Overview of NGT Directions
2. Solid Waste Management in Rural Areas
3. Liquid Waste Management
4. Bio-Medical Waste Management
5. E-Waste Management
6. Preparation and implementation of District Environment Plan
7. Status of Solid & Liquid Waste Management in the Urban & Rural areas

Resource Persons from Tripura State Pollution Control Board, PWD(DWS) Department, Urban Development Department imparted sessions during these orientation programmes. The sessions were conducted in an interactive manner and through PowerPoint presentations. The list of the resource persons is given below.

1. Dr. Bishu Karmakar, Member Secretary, TSPCB
2. Er Manas Mukherjee, Executive Engineer & Divisional Head (Waste Management Division), TSPCB
3. Er. Rajib Majumber, Director, WSSO, PWD(DWS) Department, Govt. of Tripura
4. Sri Dipak Rudra Pal, Jr Scientist & Nodal Officer (Law), TSPCB
5. Sri Supayan Santra, Urban Development Department, Govt. of Tripura
6. Sri Manojit Debnath, Consultant, WSSO, WSSO, PWD(DWS) Department, Govt. of Tripura

Some of the glimpsages of these orientation Programme.

28th July, 2023

**Faecal Sludge Treatment Approaches**

1. Retrofit Single pit to Twin pit
2. Co-treatment in STP in the nearby cities 10-15km distance

3:47 PM | mac-vdga-jbt

**SBM-G Phase II Fund Convergence**

- For Individual Assets only IHHL is permitted under the SBM-G fund; other individual assets like Soak-pit/compost pit can be made through 15<sup>th</sup> FC or MNREGS
- For village-level CSC & other Community SLWM assets SBM-G fund & 15<sup>th</sup> FC fund may be used.
- PMU at Block Level cluster of blocks level - GOBARATHAN & ESTP/STP 100% SBM-G funds can be used.
- For O&M of SLWM/GOBARATHAN/FSM assets at village/block district level SHI model is suggested.

SBM-G Components	SBM-G	15 <sup>th</sup> FC	MNREGS	Business Model
<b>Village Level Activities</b>				
OHHL	Yes	No	Yes	-
ODF	No	Yes	Yes	-
Sustainability	Yes	Yes	Yes	O&M of CSC
CSC's	Yes	Yes	Yes	-
Segregation Bin at IIIH level	No	Yes	No	-
Segregation Bin at Community level	No	Yes	No	-
Solid Waste Management	No	Yes	Yes	-
Assets at Village Level	Yes	Yes	Yes	O&M of Vehicles
Tri-Cycles/Other Vehicle	Yes	Yes	No	-
Setting up of Collection cum segregation center	Yes	Yes	Yes	O&M of the unit

3:39 PM | mac-vdga-jbt

**Block Level Plastic Management Units(PMU) Progress**

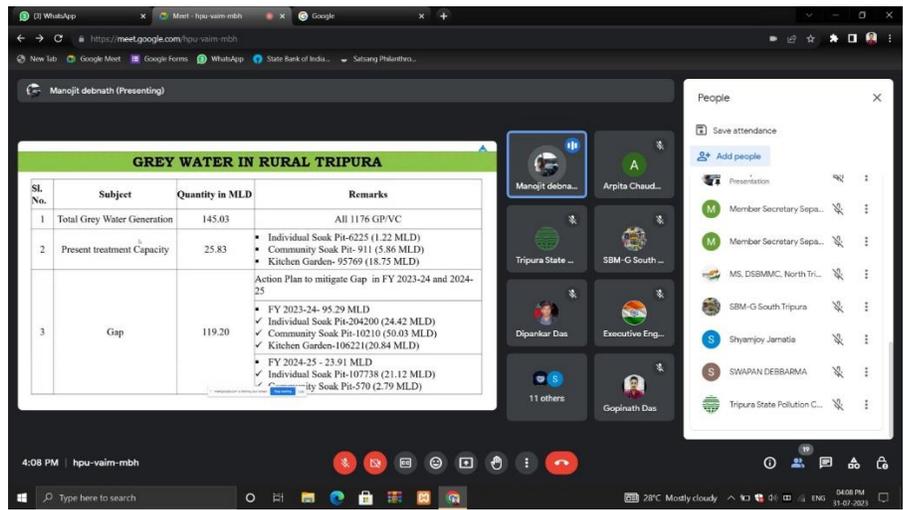
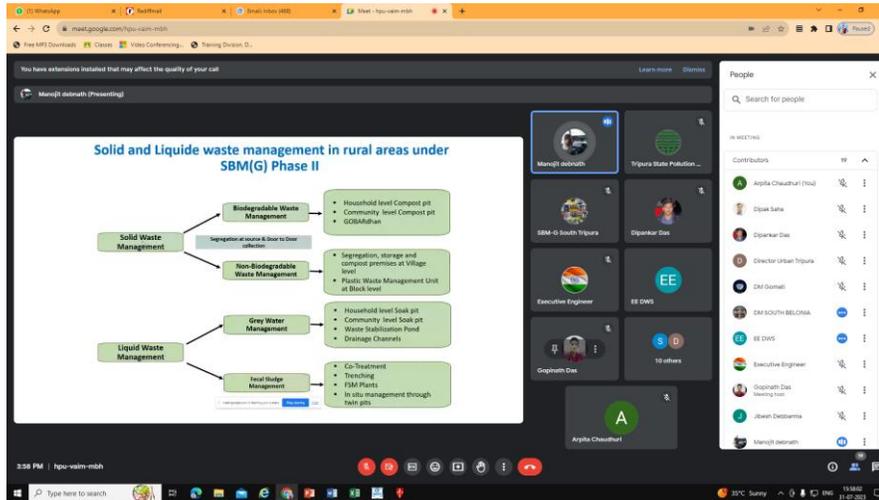
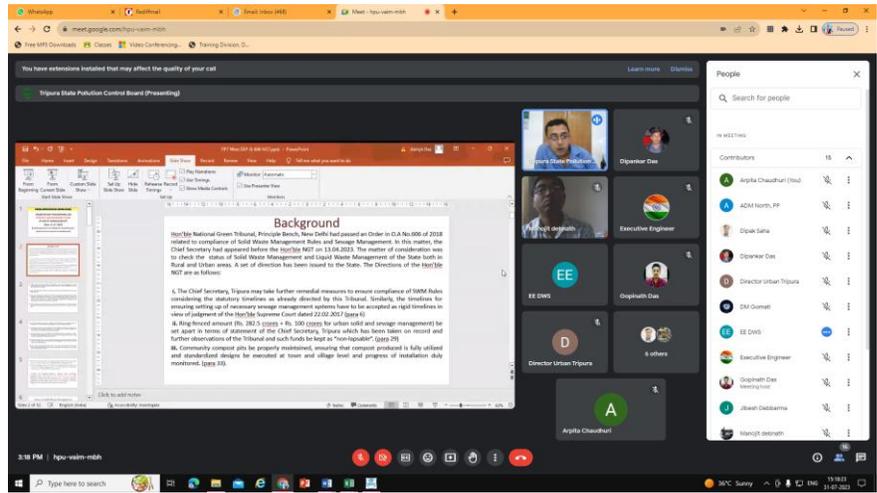
District	Target	Achieved	In-progress	Total PMU Undertaken	% Undertaken	Balance
Unakoti	4	0	1	1	25.00	3
Khowai	6	0	1	1	16.67	5
Dhalai	8	0	1	1	12.50	7
Gomat	8	0	1	1	12.50	7
South Tripura	8	0	1	1	12.50	7
North Tripura	8	0	0	0	0.00	8
Sepahjala	7	0	0	0	0.00	7
West Tripura	9	0	0	0	0.00	9
<b>Total</b>	<b>58</b>	<b>0</b>	<b>5</b>	<b>5</b>	<b>8.62</b>	<b>53</b>

The Policy for use of waste plastic in construction & Periodical renewal of bituminous road with details standard procedure has been approved by the State Government

3:45 PM | mac-vdga-jbt

Some of the glimpsages of these orientation Programme.

31st July, 2023





लोक प्रशासन और ग्रामीण विकास मंत्रालय  
(सिपाई)

पता: अरुन्धतिनगर, सर्वधर्म मिशन, केम्पेर बाजार, अगरतला, त्रिपुरा,  
पिन: ७९९००३

STATE INSTITUTE OF PUBLIC ADMINISTRATION  
AND RURAL DEVELOPMENT (SIPARD)

Address : Arundhatinagar, S.D. Mission  
Camper Bazar, Agartala, Tripura, Pin - 799003

SIPARD/TRG-WING/5.2(22)/2022

Dated 21/7/2023

To,  
The District Magistrate & Collector,  
North/Unakoti/Dhalai/ Khowai/West / Sepahijala/ Gomati / South District,  
Kailashahar/ Dharmanagar/Ambassa/Khowai/ Agartala / Bishramgunj /  
Udaipur / Belonia  
Government of Tripura,

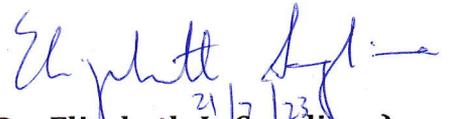
Sub : Online sessions on 'Solid and liquid Waste Management in Rural and Urban areas'  
and 'District Environment Plan' on 31/7/2023 from 15:00 — 16:30 hrs.

Sir,

I am directed to inform you that as per the direction of Hon'ble National Green Tribunal (NGT)'s order vide OA. No, 606/ 2018 dated 13.04.2023, the State Institute of Public Administration and Rural Development (SIPARD) along with technical support of Tripura State Pollution Control Board will conduct online sessions on 'Solid and liquid Waste management in Rural and Urban areas' and 'District Environment Plan' on 31/7/2023 from 15:00 — 16:30 hrs. This programme will be organized for all District Magistrate & Collectors (or Representatives from District Administrations involved in waste management), Officers from Urban Development Department and PWD(DWS) Department.

The online platform for the programme is <https://meet.google.com/hpu-vaim-mbh>.

Yours faithfully,

  
(Dr. Elizabeth L. Sangliana)  
Head, Research Wing,  
SIPARD

**Copy to:**

1. PS to Chief Secretary, Tripura for kind information of the Chief Secretary
2. PPS to the Principal Secretary, ST&E, Government of Tripura for kind information of the Principal Secretary
3. PS to Director, SIPARD for kind information of Director, SIPARD
4. The Member Secretary, TSPCB for kind information

GOVERNMENT OF TRIPURA  
DIRECTORATE OF URBAN DEVELOPMENT  
U.D BHAWAN, SAKUNTALA ROAD  
Ph:0381-232-9301, email: [directorurbantripura@gmail.com](mailto:directorurbantripura@gmail.com).

F.No.2(448)-UDD/DUD/SBM/2016/(P-II)/1223-39

Dated, Agartala, 8<sup>th</sup> May, 2023

GOVT. ORDER

The State Government in Urban Development Department has nominated 7 (seven) officials of Govt. of Tripura to undertake the study of success stories of low cost Sanitation Management System adopting Seechewal Model & Faecal Sludge Treatment Plants at some of the towns in Punjab from 10.05.2023 to 13.05.2023. They will also be visiting Regional office, Punjab Pollution Control Board (PPCB) at Mohali for interaction with PPCB officials. Details of the officials are given below:

1. Mission Director, SBM-U (Additional Secretary & Director, UDD).
2. Additional Municipal Commissioner, Agartala Municipal Corporation.
3. Sub-Divisional Magistrate, Bishalghar Municipal Council.
4. Sub-Divisional Magistrate, Amarpur Nagar Panchayat.
5. Sub-Divisional Magistrate, Kamalpur Nagar Panchayat.
6. Sub-Divisional Magistrate, Panisagar Nagar Panchayat.
7. Mr. Partha Bhawmik, Junior Engineer, Tripura Urban Development Authority.

They will make their travel plans accordingly and all expenditure to be meet up from SBM-U IEC fund.

By Order  
Sd/-  
(Sri. Abhishek Singh)  
Secretary  
Urban Development Department

To:

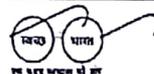
1. Mission Director, SBM-U (Additional Secretary & Director, UDD).
2. Additional Municipal Commissioner, Agartala Municipal Corporation.
3. Sub-Divisional Magistrate, Bishalghar Municipal Council.
4. Sub-Divisional Magistrate, Amarpur Nagar Panchayat.
5. Sub-Divisional Magistrate, Kamalpur Nagar Panchayat.
6. Sub-Divisional Magistrate, Panisagar Nagar Panchayat.
7. Mr. Partha Bhawmik, Junior Engineer, Tripura Urban Development Authority.

Copy to.

1. PS to the Secretary, UD Department, Govt. of Tripura for kind information of the Secretary, UD Department.
2. PS to the Secretary, UD Department, Govt. of Punjab for kind information of the Secretary, UD Department.
3. The Member Secretary, Punjab Pollution Control Board, for kind information and necessary action.
4. The Director, UD Department, Govt. of Punjab, for kind information and necessary action.
5. The DM & Collector, North/Dhalai/Sepahijala & Gomati, for kind information.
6. The Chief Planner, TUDA, for information.

(Dr. Tamal Majumder)  
Addl. Secretary & Director  
Urban Development Department

**\*\*Discard Single Use Plastic\*\***



1024  
GOVERNMENT OF TRIPURA  
URBAN DEVELOPMENT DEPARTMENT  
5<sup>TH</sup> FLOOR, UD BIHAWAN  
SAKUNTALA ROAD, AGARTALA  
PH: 0381-232-9301, EMAIL: directorurbantripura@gmail.com

F.No.2(448)-UDD/DUD/SBM/2016/(P-II)/1219-22

Dated, Agartala, 8<sup>th</sup> May, 2023

To  
Member Secretary,  
Punjab Pollution Control Board,  
Department of Science, Technology & Environment  
Directorate of Environment & Climate Change  
Government of Punjab

Sub: Regarding the tour programme of Officials of Govt. of Tripura from 10.05.2023 to 13.05.2023  
reg.

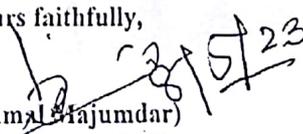
Sir.

In reference to the subject cited above, it is informed that in compliance of Hon'ble NGT direction dated 13.04.2023 in O.A. No. 606/2018, 10 (ten) officials of Govt. of Tripura will be visiting Punjab from 10.05.2023 to 13.05.2023 to undertake the study of success stories of low cost Sanitation Management System adopting Seechewal Model & Faecal Sludge Treatment Plants at some of the towns in Punjab. They will also be visiting Regional office Punjab Pollution Control Board (PPCB) at Mohali for interaction with PPCB officials.

In view of above, the list of officers for the said visit is enclosed herewith with a request to kindly depute a Nodal Officer for necessary co-ordination with the Urban Development Department, Govt. of Tripura. The Nodal Officer may contact Dr. Tamal Majumdar, Additional Secretary & Director, Directorate of Urban Development, Govt. of Tripura (Mobile No.- 9436129055) for further co-ordination regarding the visit.

Encl: As Stated

Yours faithfully,

  
(Dr. Tamal Majumdar)  
Additional Secretary & Director  
Directorate of Urban Development

Copy to:

1. PS to the Secretary, UD Department, Govt. of Tripura for kind information of the Secretary, UD Department.
2. PS to the Secretary, UD Department, Govt. of Punjab for kind information of the Secretary, UD Department.
3. The Director, UD Department, Govt. of Punjab for kind information.

**GOVERNMENT OF TRIPURA**  
**URBAN DEVELOPMENT DEPARTMENT**  
**5<sup>TH</sup> FLOOR, UD BHAWAN**  
**SAKUNTALA ROAD, AGARTALA**  
PH: 0381-232-9301, EMAIL: directorurbantripura@gmail.com

F.No.2(448)-UDD/DUD/SBM/2016/(P-II) / 1215-18'

Dated, Agartala, 8<sup>th</sup> May, 2023

To  
Secretary,  
Urban Development Department  
Government of Punjab

**Sub:** Regarding the tour programme of Officials of Govt. of Tripura from 10.05.2023 to 13.05.2023  
reg.

Sir,

In reference to the subject cited above, it is informed that in compliance of Hon'ble NGT direction dated 13.04.2023 in O.A. No. 606/2018, 10 (ten) officials of Govt. of Tripura will be visiting Punjab from 10.05.2023 to 13.05.2023 to undertake the study of success stories of low cost Sanitation Management System adopting Seechewal Model & Faecal Sludge Treatment Plants at some of the towns in Punjab. They will also be visiting Regional office Punjab Pollution Control Board (PPCB) at Mohali for interaction with PPCB officials.

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Encl: As Stated

Yours faithfully,

  
(Sri. Abhishek Singh)  
Secretary

Urban Development Department

Copy to:

1. The Director, UD Department, Govt. of Punjab, for kind information and necessary action.
2. The Member Secretary, Punjab Pollution Control Board, for kind information and necessary action.
3. The Director, UD Department, Govt. of Tripura, for kind information and necessary action.

ANNEXURE-C

GOVERNMENT OF TRIPURA  
 DIRECTORATE OF URBAN DEVELOPMENT DEPARTMENT  
 3<sup>rd</sup> FLOOR OF KHADYA BHAWAN  
 PANDIT NEHRU COMPLEX  
 AGARTALA: TRIPURA (WEST)  
 No.F. 116-PS/WDD/SWMP/KSAGARTALA: TRIPURA (WEST) 14655-69  
MEMORANDUM

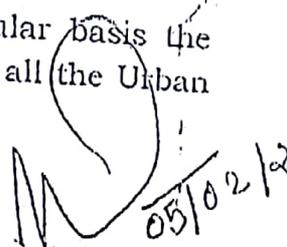
Dated, 5<sup>th</sup> February, 2019.

In compliance of the order of the Hon'ble National Green Tribunal(Principal Bench) dated 16/01/2019 in original application No. 606/2018 in the matter of compliance of Solid Waste Management Rules,2016 and in pursuance of approval of the State Government vide No. 382-CS/2019 dated 31.01.2019, a State Level Committee (SLC) is constituted with the following members.

- |  |                   |
|--|-------------------|
| 1. Chief Secretary, Tripura,   | Chairman.         |
| 2. Principal Secretary, Urban Development Department-  | Member.           |
| 3. Principal Secretary, Rural Development Department-  | Member.           |
| 4. Principal Secretary, Revenue Department-  | Member.           |
| 5. Principal Chief Conservator of Forest-  | Member.           |
| 6. Secretary in Charge of Agriculture Department-  | Member.           |
| 7. Secretary in Charge of Health Department-   | Member.           |
| 8. Secretary in-Charge of Department of Science,<br>Technology & Environment-  | Member.           |
| 9. Additional Director General/Inspector General of Police-  | Member.           |
| 10. Director, Urban Development Department-  | Member.           |
| 11. Director, Department of Industries & Commerce-   | Member.           |
| 12. D.M & Collector, West Tripura, Sepahijala, Gomati<br>South Tripura, Khowai, Dhalai, Unakoti & North<br>Tripura District- | Member.           |
| 13. Municipal Commissioner, Agartala Municipal Corporation-  | Member.           |
| 14. Member Secretary, Tripura State Pollution<br>Control Board- (TSPCB)  | Member Secretary. |
| 15. A representative of Central Pollution Control Board-   | Member.           |

06 FEB 2019

The State Level Committee will monitor on regular basis the implementation of Solid Waste Management Rules, 2016 in all the Urban Local Bodies of the State in letter and spirit.

  
 (Dr. Milind Ramteke, IAS)  
 Addl. Secretary, UD Department  
 Government of Tripura

To:-

1. The PPS to the Chief Secretary, Tripura for kind information of the Chief Secretary.
2. Principal Secretary, Urban Development Department Govt. of Tripura.
3. Principal Secretary, Rural Development Department Govt. of Tripura.
4. Principal Secretary, Revenue Department Govt. of Tripura.
5. Principal Chief Conservator of Forest, Govt. of Tripura.
6. Secretary in Charge of Agriculture Department Member Govt. of Tripura.
7. Secretary in Charge of Health Department Member Govt. of Tripura.
8. Secretary in-Charge of Department of Science, Technology & Environment Govt. of Tripura.
9. Additional Director General / Inspector General of Police, Govt. of Tripura.
10. Director, Urban Development Department, Govt. of Tripura.
11. Director, Department of Industries & Commerce- Govt. of Tripura.
12. D.M & Collector, West Tripura, Sepahijala, Gomati, South Tripura, Khowai, Dhalai, Unakoti & North Tripura District.
13. Municipal Commissioner, Agartala Municipal Corporation.
14. Member Secretary, Tripura State Pollution Control Board.
15. Representative of Central Pollution Control Board.

Copy to :-

The Manager, Government Press, Agartala with a request to publish the Memorandum in an extra ordinary issue of Tripura Gazette.

**Minutes of 22<sup>nd</sup> meeting of State Level Committee held under the Chairmanship of Chief Secretary, Tripura on 15/05/2023 at 11:00 AM in Video Conference Room of the Civil Secretariat to review the progress of implementation regarding the Directions dated 13/04/2023 of the Hon'ble NGT in OA No. 606 of 2018 in the matter of compliance of Solid Waste Management Rules, 2016 and other environment related issues of State.**

The 22<sup>nd</sup> meeting of the State Level Committee was held under the Chairmanship of Chief Secretary, Tripura on 15/05/2023 at 11.00 AM in the Video Conference Room of the Civil Secretariat to review the progress of implementation regarding the Directions dated 13.04.2023 of Hon'ble National Green Tribunal in O.A. No.606/2018 in the matter of Compliance of Solid Waste Management Rules, 2016 and other environment related issues of State.

The list of officers attended the VC meeting as mentioned at **Annexure-I**. The District Magistrate and Collectors of 8 (eight) Districts, DFOs of all 8 (Eight) Districts, Sub-Divisional Magistrates, BDOs of all RD Blocks and Commissioners/CEOs/EOs of all Urban Local Bodies participated in the meeting through Video Conferencing.

The decisions taken in respect of each of the issues are as follows:

Sl No	Responsible Departments/ Organizations	Action Points as per NGT order	Decision taken in meeting of 22 <sup>nd</sup> State Level Committee held on 15.05.2023
<b>Issue : Solid Waste Management &amp; Sewage Management</b> <b>Ref : NGT Orders dated 13.04.2023 in O.A. No : 606/2018</b>			
1.	UDD/PWD (DWS)/RDD/ Panchayet/DMs/ULBs	The Chief Secretary, Tripura may take further remedial measures to ensure compliance of SWM Rules considering the statutory timelines to be sacrosanct as already directed by this Tribunal vide judgment dated 22.12.2016 (para-10). Similarly, the timelines for ensuring setting up of necessary sewage management systems have to be accepted as rigid timelines in view of judgment of the Hon'ble Supreme Court dated 22.02.2017	<ul style="list-style-type: none"> <li>UDD shall take remedial measures to ensure the compliance of SWM Rules, 2016 and also for ensuring setting up of necessary sewage management systems in urban areas of the State to mitigate the gaps within the stipulated timeline through the ULBs.</li> <li>All DMs shall take remedial measures to ensure the compliance of SWM Rules, 2016 and also for ensuring setting up of necessary sewage management systems in rural areas of the State to mitigate the gaps within the stipulated timeline in coordination with RDD, Panchayet and PWD (DWS) Department.</li> </ul>
2.	Finance/ UDD/PWD (DWS)/RDD/ Panchayet	Ring-fenced amount (Rs. 282.5 crores + Rs. 100 crores for urban solid and sewage management) be set apart in terms of statement of the Chief Secretary, Tripura which has been taken on record and further observations of the Tribunal and such funds be kept as "non-lapsable".	The Finance Department shall provide necessary financial support for setting up of solid waste processing plant and sewage management system to the concerned department based on their proposal.

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3.	<b>UDD/PWD (DWS)/RDD/ Panchayet/DMs/ULBs</b>	Community compost pits be properly maintained, ensuring that compost produced is fully utilized and standardized designs be executed at town and village level and progress of installation duly monitored.	<ul style="list-style-type: none"> <li>• UDD shall maintain and monitor the working of compost pits already installed in ULBs. The compost produced shall be utilised following standardized norms.</li> <li>• RDD, PWD (DWS) and Panchayat Department shall jointly assess the requirement of Community Compost Pits/Individual Compost Pits in rural areas to process the bio degradable solid wastes and also to take necessary initiatives to set up required Community Compost Pits/Individual Compost Pits involving the concerned DMs. The compost produced shall be utilised following standardized norms accordingly.</li> </ul>
4.	<b>UDD/PWD (DWS)/RDD/ Panchayet/Health Department/DMs/ULBs</b>	Plastic waste and construction & demolition waste processing plants be set up ensuring that bio-medical, hazardous and E-waste are not co-mingled and treated with solid waste.	<ul style="list-style-type: none"> <li>• UDD shall take necessary initiatives to set up Material Recovery Facilities and Construction &amp; Demolition Waste Processing Plants in urban areas so that other wastes are not mixed with solid wastes involving ULBs.</li> <li>• All DMs shall take necessary initiatives to set up Material Recovery Facilities and Construction &amp; Demolition Waste Processing facilities in rural areas so that other wastes are not mixed with solid wastes, in coordination with RDD, Panchayat and PWD (DWS) Department.</li> <li>• All DMs shall also take necessary initiatives to utilise the existing Material Recovery Facilities and Construction &amp; Demolition Waste Processing Plants at urban areas for the adjacent rural areas in coordination with RDD, Panchayat and PWD (DWS) Department, as feasible.</li> <li>• Health Department shall take initiatives for collection, transportation and processing of bio-medical wastes following the BMW Rules, 2016 so that these wastes are not mixed with solid wastes.</li> </ul>
	<b>UDD, ULBs</b>	Immediate efforts be made for ensuring connectivity with existing STPs and proposed STPs	UDD shall take necessary initiatives to ensure the sewerage connectivity with the existing as well as proposed STPs for their full capacity utilisation.

	<b>UDD, ULBs, AMC, TSPCB</b>	The issues relating to compliance of STPs with standards and utilization of treated sewage be monitored and looked into by centralised mechanism at State level. Instead of high costed STPs in small population towns/villages, oxidation ponds and other low cost options be preferred including modular STPs. Similarly, in-situ remediation projects be duly executed	<ul style="list-style-type: none"> <li>• TSPCB shall monitor the compliance of STPs with the standards on monthly basis.</li> <li>• An Action Plan has already been prepared for utilisation treated sewage. UDD shall share the said Action Plan to all ULBs for its effective implementation. All ULBs shall take necessary initiatives to utilise the treated sewage as per the Action Plan.</li> <li>• UDD shall take necessary initiatives to set up low cost oxidation ponds suitably in small population towns following the sewacchewal model of Punjab. UDD may also explore the feasibility of other low cost options including modular STPs.</li> <li>• AMC shall expedite the in-situ bio-remediation projects of 5 drain already taken up at Agartala.</li> </ul>
	<b>SIPARD</b>	Chief Secretary may immediately set up orientation programme on regular basis at appropriate institutional level to deal with environmental issues at district level	SIPARD shall organise orientation programmes on Solid Waste Management, Sewage Management, District Environment Plan and other relevant environmental issues at District level involving all DMs and Officials of Blocks & ULBs.
	-	As directed earlier in respect of State of UP, MoH&UA may review utilisation of capacities of STPs established and utilisation of treated sewage	<ul style="list-style-type: none"> <li>• Copy of the order dated 13.04.2023 of the Hon'ble National Green Tribunal in OA No. 606 of 2018 has already been forwarded to the MoH&amp;UA for necessary action.</li> </ul>
	-	As directed earlier in respect of State of UP, MoH&UA with Ministry of Agriculture and Ministry of Chemical and Fertilizer may maximize use of treated sewage and the compost and reviewing subsidy policy.	<ul style="list-style-type: none"> <li>• Copy of the order dated 13.04.2023 of the Hon'ble National Green Tribunal in OA No. 606 of 2018 already been forwarded to the MoH&amp;UA, Ministry of Agriculture and Ministry of Chemical and Fertilizer, GOI, for necessary action.</li> </ul>
	-	As directed earlier in respect of State of UP, Ministry of Power and Ministry of Non-Renewal Energy (MNRE) may hasten the process of setting up of waste to energy projects and lay down rolling plan	<ul style="list-style-type: none"> <li>• Copy of the order dated 13.04.2023 of the Hon'ble National Green Tribunal in OA No. 606 of 2018 already been forwarded to the Ministry of Power and Ministry of Non-Renewal Energy (MNRE), GOI, for necessary action.</li> </ul>



<b>DSTE/DMs/TSPCB</b>	Chief Secretary may set up a centralized single window mechanism for planning, capacity building and monitoring of waste management at the State level and District level	<ul style="list-style-type: none"> <li>• The State Level Committee (SLC) has already been constituted under the Chairmanship of the Chief Secretary for planning capacity building and to monitor the waste management of the State and other environmental issues. The SLC shall review the status of the waste management of the State on monthly basis.</li> <li>• District Level Monitoring Committee shall review the status of the waste management of the concerned district on fortnightly basis.</li> </ul>
<b>DSTE/TSPCB</b>	State level Monitoring Mechanism be set up under Chief Secretary and District level Monitoring Mechanism under District Magistrate for monthly review starting from 1st May, 2023.	<ul style="list-style-type: none"> <li>• The State Level Committee (SLC) has already been constituted under the Chairmanship of the Chief Secretary to monitor the waste management of the State and other environmental issues.</li> <li>• District Level Monitoring Committee under the Chairmanship of the DMs shall be notified for monitoring of waste management at the District level.</li> </ul>
<b>Forest/DSTE</b>	The State may explore utilizing applicable policies for carbon credit by increasing its forest cover, utilizing treated sewage.	<ul style="list-style-type: none"> <li>• The Forest Department and DSTE may take necessary initiatives for utilizing applicable policies for carbon credit by increasing its forest cover and utilizing treated sewage in the State.</li> </ul>
<b>UDD/RDD/PWD (DWS)/Panchayat/ULBs/DMs/TSPCB</b>	The compliance report to be filed may include progress achieved on solid and sewage management for all the 20 ULBs and 1176 Gram Panchayats on individual basis with statistics.	<ul style="list-style-type: none"> <li>• All concerned Departments shall take time bound actions in compliance with the direction of the Hon'ble NGT and submit Action Taken Report indicating progress achieved on solid and sewage management for all the 20 ULBs and 1176 Gram Panchayats on individual basis with statistics.</li> <li>• TSPCB shall compile the Action Taken Report for urban and rural areas individually and place the report before the SLC accordingly.</li> </ul>

<b>UDD/PWD(DWS)/ DSTE/TSPCB</b>	Six monthly progress reports with verifiable progress may be filed by the Chief Secretary to the Registrar General of this Tribunal by e-mail at <a href="mailto:judicial-ngt@gov.in">judicial-ngt@gov.in</a> preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF. Copies thereof may be furnished to the MoJS/NMCG, MoH&UA, CPHEEO (MoH&UA) and CPCB and also be placed on the website of the State Government.	<ul style="list-style-type: none"> <li>Based on the ATR submitted by all concerned departments, a comprehensive report reflecting progress with statistics shall be prepared and necessary initiatives taken to file before the Hon'ble NGT within stipulated timeline.</li> </ul>	
<b>Issue : Plastic Waste Management as per Plastic Waste Management Rules, 2016</b> <b>Ref : NGT order dated 06.12.2019 in OA No.247/2017</b>			
	<b>DMs/SPs/SDMs/ SDPOs/BDOs</b>	Enforcement of ban imposed on the use Identified Single Use Plastic Items	<ul style="list-style-type: none"> <li>Comprehensive Action Plan for phasing out of SUP for the State will be shared with all concerned Departments for its effective implementation.</li> <li>All concerned shall take necessary initiatives for Enforcement of ban imposed on the use of Identified Single Use Plastic Items in the State</li> </ul>
	<b>UDD/I&amp;C</b>	Plastic waste Recycling Infrastructure	<ul style="list-style-type: none"> <li>UDD shall take necessary initiatives for strengthening the plastic waste recycling infrastructure in the State.</li> <li>I &amp; C Department shall take initiatives to facilitate the entrepreneurs for setting up of plastic waste recycling infrastructure in the State.</li> </ul>
	<b>I &amp; C</b>	Development, Manufacture and Promotion of Alternatives of Single Use Plastic Items and Promoting New Innovative Ideas	<ul style="list-style-type: none"> <li>I &amp; C Department shall provide necessary assistance to entrepreneurs for setting up of manufacturing units of alternative items of SUP like bags made of jute, cloth &amp; compostable plastics and other compostable items, utensils made of bamboo, areca nut leafs etc.</li> </ul>
	<b>ICA/UDD/ULBs/ TSPCB/ Education Department</b>	Awareness Generation and Capacity Building	<ul style="list-style-type: none"> <li>Extensive Awareness Generation programmes shall be conducted by the ICA, ULBs and TSPCB.</li> <li>Education Department may also generate awareness among the school and college students through the Eco-Clubs.</li> </ul>

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**Issue : Restoration of Polluted River Stretches**

Ref :NGT Orders dated 28.02.2020 in O.A. No : 606/2018 and orders dated 29.11.2019 & 21.09.2020 in OA No.673/2018 (Application Disposed )

<b>UDD/Forests/PWD (WR)/ I &amp; C/DMs/ULBs</b>	Implementation of the Individual Action Plan for Restoration of Identified Six polluted River stretches	All concerned shall implement the Action Plan for Restoration of Identified Six polluted River stretches.
<b>DSTE(RRC)/TSPCB</b>	Monitoring of the implementation of Action Plan for restoration of Rivers by River Rejuvenation Committee (RRC)	The RRC shall monitor the implementation of the Action Plan for restoration of identified river stretches with special emphasis on Haora River.
<b>UDD/Forests/PWD (WR)/ I &amp; C/DMs/ULBs/TSPCB</b>	Submission of Monthly Progress Report showing incremental progress in implementation of the Action Plan	<ul style="list-style-type: none"> <li>All concerned shall submit the monthly progress report within 20<sup>th</sup> of every month showing incremental progress to the TSPCB.</li> <li>Monthly Progress Report shall be submitted to NMCG with a copy to CPCB within stipulated timeline by the TSPCB.</li> </ul>

**Issue : Bio Medical Waste Management as per Bio Medical Waste Management Rules, 2016 and Scientific Disposal of Bio-Medical Waste arising out of COVID-19 Treatment/ Handling/ Diagnosis'**  
 Ref : NGT Orders dated 22.01.2020 in O.A. No.710-713 of 2017 and NGT Orders dated 21.04.2020 & 18.01.2021 in O.A. No.72/2020. (Application is Disposed on 18.01.2021)

<b>Health&amp; Family Welfare/TSPCB/NHM</b>	Setting up of proposed ETP/STP at Hospitals and operational status of existing ETP/STP	Installation of STPs/ETPs at all Government bedded hospitals shall be completed at the earliest.
<b>Health&amp; Family Welfare/TSPCB/NHM</b>	Operational status of Common Bio Medical Treatment Facility (CBWTF)	Proper monitoring shall be done to check the operational status of the CBWTF at DC Nagar.
<b>Health&amp; Family Welfare/TSPCB/NHM</b>	Training/workshops for healthcare workers on Bio-Medical Waste (BMW) Management as well COVID-19 issues	Regular training shall be imparted to all Health care workers and concerned Officials regarding implementation of BMW management Rules. TSPCB shall provide technical assistance in this regard.
<b>Health&amp; Family Welfare/TSPCB</b>	Status of Authorisation for Government Health Care Facilities under BMW Rules, 2016	Health& Family Welfare/TSPCB shall ensure that all the Health care Facilities in the State shall obtain Authorization under BMW Rules, 2016.
<b>TSPCB</b>	Submission of Annual Report to CPCB	TSPCB shall submit the Annual Report on implementation of the Bio Medical Waste Management Rules in the State to CPCB within stipulated timeline.

<b>Issue : E -Waste Management</b> <b>Ref : NGT Order dated 02.09.2019 in OA No. 512 of 2018</b> <b>(Application Disposed of on 15.01.2021)</b>		
<b>IT Department</b>	Implementation of guideline for disposal of e-wastes from Government offices using Buy Back mechanism notified on 22.12.2022 by the IT Department.	IT Department shall share the guideline for disposal of e-wastes from Government offices using Buy Back mechanism notified on 22.12.2022 for its effective implementation.
<b>IT Department/TSPCB</b>	IEC Activities	Regular IEC activities shall be conducted through NGOs/Eco-Club Schools or any other means to generate public awareness.
<b>TSPCB</b>	Submission of Annual Report to CPCB	TSPCB shall submit the Annual Report on implementation of the E-Waste Management rules in prescribed format to CPCB within stipulated timeline.
<b>Issue : Air pollution including noise pollution</b> <b>Ref : NGT Order dated 20.11.2019 In OA No. 681/2018 and orders dated 10.02.2020 in OA No. 158/2016/EZ and Oder dated 17.11.2020 in OA No. 118 of 2020.</b> <b>(The application is disposed on 08.04.2021)</b>		
<b>Home (Police) Department/Transport/ Forests/UDD/ PWD (R&amp;B)/ICA/ DMs/SDMs/SDPOs/ TSPCB</b>	Implementation of Action Plan for controlling noise pollution	<ul style="list-style-type: none"> <li>• All concerned Departments shall take necessary initiatives for effective implementation of the Action Plan for controlling noise pollution.</li> <li>• TSPCB shall share the Action Plan again to all concerned for taking necessary action.</li> </ul>
<b>Transport/Forests/UD D/ICA/ Traffic Police/DMs/ULBs/ TSPCB</b>	Implementation of Action Plan for controlling air pollution	<ul style="list-style-type: none"> <li>• All concerned Departments shall take necessary measures for effective implementation of the Action Plan for controlling air pollution.</li> <li>• TSPCB shall share the Action Plan again to all concerned for taking necessary action.</li> </ul>
<b>Home (Police) Department</b>	Monitoring of sound level at different locations on regular basis and initiation of appropriate legal action against the violators to control the noise pollution of the State.	<ul style="list-style-type: none"> <li>• The Home (Police) Department shall monitor sound levels at different locations on regular basis, and initiation of appropriate legal action against the violators to control the noise pollution in the State. The SDPOs are the designated Authority for concerned Sub-divisions to control noise pollution.</li> <li>• The Home (Police) Department shall impart training to all Police Personals.</li> </ul>

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**Issue : 100 industrial clusters/ CETPs/ ETPs**

**Ref : NGT Order dated 14.11.2019 in OA No. 1038 of 2018**

	<b>I &amp; C, TIDC</b>	Connection of pipeline of industrial wastewater with existing CETP.	The I & C/TIDC shall expedite the pipeline connection of industrial waste water with the existing CETP at Budhjungnagar
	<b>I &amp; C, TIDC</b>	Operational of Online Continuous Emission Monitoring System (OCEMS) of the CETP	The I & C/TIDC shall take necessary action for installation of OCEMS in the existing CETP at Budhjungnagar.
	<b>AMC</b>	Operational of Online Continuous Emission Monitoring System (OCEMS) of existing STP, AMC	The AMC shall take necessary action for installation of OCEMS in the existing STP at Bhubanban.
	<b>TSPCB</b>	Regular monitoring of Air/Water quality in the industrial clusters	TSPCB shall regularly monitor the Air/Water quality in the Industrial Clusters and take appropriate action as per rule.

**Issue : Identification, Protection & Restoration of water bodies**

**Ref : NGT Order dated 01.06.2020 & 18.11.2020 in M.A. No. 26/2019 in OA No. 325/2015**

**(Application is disposed on 18.11.2020)**

	<b>Forest Department/ Fisheries/ State Level Committee (STE)/TSPCB</b>	Identification, protection and restoration works of the water bodies.	<ul style="list-style-type: none"> <li>The TSAC has identified 1910 water bodies in the state through satellite image. Till date 1000 samples from water bodies have been collected and physical verification have been done.</li> <li>Necessary instruction shall be provided by TSPCB for restoration of the polluted water bodies.</li> </ul>
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**Issue : Illegal sand mining**

**Ref : NGT Order dated 26.02.2021 in OA No. 360/2015 (Application is Disposed of on 26.02.2021)**

	<b>DMs</b>	Appropriate action against the illegal sand mining activities	DMs shall take appropriate action against the illegal sand mining activities.
	<b>Forests/DMs/SEIAA</b>	Implementation of Sustainable Sand Mining Management Guidelines 2016 (SSMG-2016) and SSMG-2020	Forests/DMs/SEIAA shall take initiatives for implementation of Sustainable Sand Mining Management Guidelines 2016 (SSMG-2016) and SSMG-2020.
	<b>DSTE</b>	Submission of Annual Report to MoEFCC	Annual Reports has already been submitted to MoEFCC on 29.04.2023

(Animesh Das, IAS)

Director

Science, Technology & Environment  
Government of Tripura

**List of Participants in 22<sup>nd</sup> State Level Committee Meeting held under the  
Chairmanship of Chief Secretary, Tripura on 15/05/2023**

Sl. No.	Name, Designation & Department
1.	Sri JK Sinha, Chief Secretary, Government of Tripura
2.	Sri KS Sethi, Principal Secretary to the Government of Tripura, Foesrt and Science, Technology & Environment Department and PCCF & HoFF, Tripura
3.	Sri Puneet Agarwal, Principal Secretary to the Government of Tripura, IT Department.
4.	Sri Apurba Roy, Secretary to the Government of Tripura, Agriculture Department
5.	Sri Brijesh Pandey, Secretary to the Government of Tripura, Finance Department
6.	Sri Abhisekh Singh, Secretary to the Government of Tripura, UDD, PWD Department
7.	Sri S. Choudhury, Secretary to the Government of Tripura, Education Department
8.	Dr Sandeep Rathod, Secretary to the Government of Tripura, RD Department
9.	Sri Gaurab Chakraborty, Inspector General of Police (PH & W) , Government of Tripura
10.	Dr. Sailesh Yadav, Municipal Commissioner, Agartala Municipal Corporation
11.	Md Sajad P, Additional Municipal Commissioner, Agartala Municipal Corporation
12.	Sri Animesh Das, Additional Secretary & Director, Science, Technology & Environment Department, Government of Tripura.
13.	Dr. Tamal Majumder, Director, Urban Development Department, Government of Tripura
14.	Dr. Bishu Karmakar, Member Secretary, Tripura State Pollution Control Board



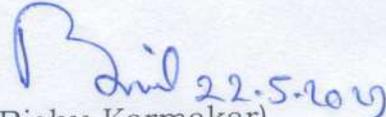
# TRIPURA STATE POLLUTION CONTROL BOARD

(A Statutory Organisation Under Government of Tripura)  
Department of Science Technology & Environment

No.F.13(23)/TSPCB/NGT/606/Pt-II/ 2338-357 May 22, 2023

To

1. Principal Chief Conservator of Forest, Govt. of Tripura
2. Secretary, Finance Department, Govt. of Tripura.
3. Secretary, Education Department, Govt. of Tripura.
4. Secretary, Urban Development Department, Govt. of Tripura.
5. Secretary, ICA Department, Tripura.
6. Secretary, Rural Development Department, Govt. of Tripura.
7. Secretary, Health Department, Govt. of Tripura.
8. Secretary, Revenue Department, Govt. of Tripura.
9. Secretary, Agriculture Department, Govt. of Tripura.
10. Additional Director General/Inspector General of Police, Govt. of Tripura.
11. Director, Urban Development Department, Govt. of Tripura.
12. Director, Department of Industries & Commerce, Govt. of Tripura.
13. Director, Science, Technology & Environment, Govt. of Tripura.
14. Director, WSSO, PWD (DWS), Govt. of Tripura.
15. District Magistrate & Collector, West Tripura, Sepahijala, Gomati, South Tripura, Khowai, Dhalai, Unakoti & North Tripura District.
16. District Forest Officer, West Tripura, Sepahijala, Gomati, South Tripura, Khowai, Dhalai, Unakoti & North Tripura District.
17. Municipal Commissioner, Agartala Municipal Corporation, Govt. of Tripura.
18. Regional Director, Central Pollution Control Board, Shillong.

  
(Dr. Bishu Karmakar)  
Member Secretary

Copy to:

1. The PPS to the Chief Secretary, Tripura for kind information of the Chief Secretary.
2. The PPS to the Principal Secretary, Science, Technology & Environment, Govt. of Tripura for kind information of the Principal Secretary.

Address :

**PARIVESH BHAWAN**

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Contact :

Chairman : 0381 - 2322462

Member Secretary : 0381 - 2325421

Head of Office : 0381 - 2322455

OCMS Help Desk : 0381 - 2328792

**Minutes of 23<sup>rd</sup> meeting of State Level Committee held under the Chairmanship of Chief Secretary, Tripura on 06/07/2023 at 4:00 PM in Video Conference Room of the Civil Secretariat to review the progress of implementation regarding the Directions dated 13/04/2023 of the Hon'ble NGT in OA No. 606 of 2018 in the matter of compliance of Solid Waste Management Rules, 2016 and other environment related issues of State.**

The 23<sup>rd</sup> meeting of the State Level Committee was held under the Chairmanship of Chief Secretary, Tripura on 06/07/2023 at 4.00 PM in the Video Conference Room of the Civil Secretariat to review the progress of implementation regarding the Directions dated 13.04.2023 of Hon'ble National Green Tribunal in O.A. No.606/2018 in the matter of Compliance of Solid Waste Management Rules, 2016 and other environment related issues of State.

The list of officers attended the VC meeting is mentioned at **Annexure-I**. The District Magistrate and Collectors of 8 (eight) Districts, DFOs of all 8 (Eight) Districts, Sub-Divisional Magistrates, BDOs of all RD Blocks and Commissioners/CEOs/EOs of all Urban Local Bodies participated in the meeting through Video Conferencing.

The decisions taken in respect of each of the issues are as follows:

Sl No	Responsible Departments / Organizations	Action Points as per NGT order	Progress as on Date	Decision taken in meeting of 23 <sup>rd</sup> State Level Committee held on 06.07.2023
<b>Issue : Solid Waste Management &amp; Sewage Management</b>				
<b>Ref : NGT Orders dated 13.04.2023 in O.A. No : 606/2018</b>				
1.	UDD/PWD (DWS)/RDD / Panchayet/D Ms/ULBs	The Chief Secretary, Tripura may take further remedial measures to ensure compliance of SWM Rules considering the statutory timelines to be sacrosanct as already directed by this Tribunal vide judgment dated 22.12.2016 (para-10). Similarly, the timelines for ensuring setting up of necessary sewage management systems have to be accepted as rigid timelines in view of judgment of the	<p style="text-align: center;"><b>Urban Area</b></p> <p>➤ <b>Solid Waste Management:</b></p> <p>Present MSW generation of the State is 333.1 TPD. 11 nos. Tertiary Waste Treatment Plants (TWTP) at ULB level has already been made operational. 2 nos. TWTP is ready for inauguration (Teliamura &amp; Belonia MC). In addition, 3 nos. TWTP are in various stage of construction (Melaghar, Amarpur &amp; Panisagar). Further, 85 nos. Secondary Centers scattered in 20 ULBs presently made operationalised. Presently, SW Processing Plant of capacity 250 TPD &amp; 6 TPD is functional at Agartala and Kamalpur respectively. It is expected that the remaining TWTPs are made operational by</p>	<ul style="list-style-type: none"> <li>• UDD may expedite the setting up of the remaining Solid Waste Processing Plants/TWTP and necessary sewage management systems in urban areas of the State to mitigate the gaps in Solid as well as Liquid Waste management in each ULBs within the stipulated timeline.</li> <li>• PWD (DWS)/ RDD/ Panchayet shall take necessary measures to ensure the compliance of SWM Rules, 2016 and also for ensuring setting up of necessary sewage management systems in rural areas of the State to mitigate the gaps in Solid as well as Liquid Waste</li> </ul>

Sl No	Responsible Departments / Organizations	Action Points as per NGT order	Progress as on Date	Decision taken in meeting of 23 <sup>rd</sup> State Level Committee held on 06.07.2023
		Hon'ble Supreme Court dated 22.02.2017	<p>August, 2023. Moreover, new TWTP is proposed for Bishalgarh MC.</p> <p>➤ <b>Sewage Management:</b> Total sewage generation in 20 ULBs is 82.4 MLD.</p> <p>➤ <b>Existing/Under construction:</b></p> <ul style="list-style-type: none"> <li>• 8 MLD STP at Chandinamura AMC already operational.</li> <li>• 8 MLD STP at Akhaura ICP, AMC is under construction. Work will be completed by September, 2023.</li> <li>• 1 MLD In-Situ Nalla Treatment is under construction in 5 drains flowing to river Howrah.</li> <li>• Action Plan to address the GAP of 65.5 MLD (say 66 MLD) has been finalised in SLC meeting dated 26-012-2022.</li> </ul> <p>➤ <b>New proposal:</b></p> <ul style="list-style-type: none"> <li>• 31.5 MLD STP at Kantakhal &amp; Kalapania Khal of AMC - work order issued.</li> <li>• 7.3 MLD in-situ nalla/oxidation pond over Kantakhal &amp; Kalapania Khal of AMC - tender cancelled.</li> <li>• Instead of above (7.3 MLD in-situ nalla) an 8 MLD STP is proposed which is under tendering stage.</li> <li>• 9.7 MLD in-Situ nalla in 8 small ULBs - work order issued.</li> <li>• 17.5 MLD STP in 11 ULBs - tender cancelled, retendering done.</li> <li>• Total new proposed <math>\{(31.5+8) \text{ AMC} + (9.7+17.5) \text{ TUDA}\} = 66.7 \text{ MLD}</math></li> </ul> <p><b>Rural Area:</b></p> <ul style="list-style-type: none"> <li>• The GP/VCs which are within</li> </ul>	<p>management in rural areas within the stipulated timeline.</p> <ul style="list-style-type: none"> <li>• All DMs shall take remedial measures to ensure the compliance of SWM Rules, 2016 and also for ensuring setting up of necessary sewage management systems in rural areas of the State to mitigate the gaps within the stipulated timeline in coordination with RDD, Panchayet and PWD (DWS) Department.</li> <li>• The UDD has informed that Oxidation Pond/ Insitu Nalla Treatment facility for sewage treatment is feasible in Kumarghat/ Bishalgarh /Amarpur. Initiatives may be taken to set up Oxidation Pond within stipulated timeline.</li> </ul>

Sl No	Responsible Departments / Organizations	Action Points as per NGT order	Progress as on Date	Decision taken in meeting of 23 <sup>rd</sup> State Level Committee held on 06.07.2023
			<p>the 10-15 KM radius from the ULBs will be linked with the STPs having Co-Treatment facilities of Faecal sludge and septage of proposed and existing STPs in ULBs.</p> <ul style="list-style-type: none"> <li>• 8(eight) Mobile Faecal Sludge Treatment Units (one for each District) shall be purchased during 2023-24 for sewage management in the rest of the GP/VCs.</li> <li>• Action has been taken to retrofit 283272 Single pit and Septic tank toilets during 2023-24 for in situ management of faecal sludge. Out of which 2239 toilets has been retrofitted.</li> </ul>	
2.	Finance/ UDD/PWD (DWS)/RDD / Panchayet	Ring-fenced amount (Rs. 282.5 crores + Rs. 100 crores for urban solid and sewage management) be set apart in terms of statement of the Chief Secretary, Tripura which has been taken on record and further observations of the Tribunal and such funds be kept as "non-lapsable".	<ul style="list-style-type: none"> <li>• An amount of Rs. 282.58 Cr has been ring-fenced by state government.</li> </ul>	The Finance Department shall provide necessary financial support for setting up of solid waste processing plant and sewage management system to the concerned department based on their proposal.
3.	UDD/PWD (DWS)/RDD / Panchayet/D Ms/ULBs	Community compost pits be properly maintained, ensuring that compost produced is fully utilized and standardized designs be executed at town and village level and progress	<ul style="list-style-type: none"> <li>• Compost produced by ULBs are certified and is being sold locally and is also made available in flipkart and amazon.</li> <li>• Total 4200 Community Compost Pits and 224992 Individual Compost Pits has been targeted to construct in rural area. Out of which 1353 Community Compost Pits and</li> </ul>	<ul style="list-style-type: none"> <li>• The UDD shall maintain and monitor the functioning of compost pits already set up in ULBs. The compost produced shall be utilised following standardized norms.</li> <li>• RDD, PWD (DWS) and Panchayat Department shall expedite</li> </ul>

Sl No	Responsible Departments / Organizations	Action Points as per NGT order	Progress as on Date	Decision taken in meeting of 23 <sup>rd</sup> State Level Committee held on 06.07.2023
		of installation duly monitored.	43588 Individual Compost Pits constructed so far in rural areas and works for 160 Community Compost Pits and 3729 Individual Compost Pits is going on.	the setting up of the Community Compost Pits/Individual Compost Pits in rural areas to process the bio degradable solid wastes and also to take necessary initiatives to set up required Community Compost Pits/Individual Compost Pits involving the concerned DMs.
4.	UDD/PWD (DWS)/RDD / Panchayet/Health Department /DMs/ULBs	Plastic waste and construction & demolition waste processing plants be set up ensuring that bio-medical, hazardous and E-waste are not comingled and treated with solid waste.	<ul style="list-style-type: none"> <li>• MRF facility is already operationalised in Agartala MC.</li> <li>• 85 Secondary Waste Segregation Centers (SWSC) are operationalised in 20 ULBs.</li> <li>• Tertiary Waste Treatment Plants has also the provision to further segregate and store Dry Waste.</li> <li>• Plastic and C&amp;D waste are isolated properly it is not mixed with solid waste after processing.</li> <li>• Few ULBs are producing paver blocks using C&amp;D waste.</li> <li>• An action Plan under SBM-U 2.0 has been submitted to MoHUA and is under active persuasion for setting up a C&amp;D processing plant at Agartala MC under special assistance case.</li> <li>• For solid waste management in rural areas, total 1005 Storage for Plastic segregation &amp; compost premises at GP/VC level and 58 Plastic Waste Management Units at Block level has been targeted to construct. So far 308 Storage for Plastic, segregation &amp; compost premises at GP/VC level has been constructed.</li> <li>• People are being motivated for not to mixed the</li> </ul>	<ul style="list-style-type: none"> <li>• UDD/ULBs/DMs shall monitor the functioning of Material Recovery Facilities/SWSC and Tertiary Waste Treatment Plants.</li> <li>• UDD shall take necessary initiatives for setting up of Construction &amp; Demolition Waste Processing Plants in urban areas so that other wastes are not mixed with solid wastes involving ULBs.</li> <li>• All DMs shall take necessary initiatives to set up Material Recovery Facilities and Construction &amp; Demolition Waste Processing facilities in rural areas so that other wastes are not mixed with solid wastes, in coordination with RDD, Panchayat and PWD (DWS) Department.</li> <li>• All DMs shall also take necessary initiatives to utilise the existing Material Recovery Facilities and Construction &amp; Demolition Waste Processing Plants at urban areas for the adjacent</li> </ul>

Sl No	Responsible Departments / Organizations	Action Points as per NGT order	Progress as on Date	Decision taken in meeting of 23 <sup>rd</sup> State Level Committee held on 06.07.2023
			Biodegradable and Non-Biodegradable waste. <ul style="list-style-type: none"> <li>Material Recovery Facilities and Construction &amp; Demolition Waste Processing Plants at urban areas are being used for the adjacent VP/VCs.</li> </ul>	rural areas in coordination with concerned departments, as required. <ul style="list-style-type: none"> <li>Health Department shall take initiatives for proper collection, transportation and processing of bio-medical wastes following the BMW Rules, 2016 so that these wastes are not mixed with solid wastes.</li> </ul>
	UDD, ULBs	Immediate efforts be made for ensuring connectivity with existing STPs and proposed STPs	<ul style="list-style-type: none"> <li>State has already considered the said sewerage connectivity fund requirement while ring-fencing funds</li> <li>A DPR has been prepared by Engg. Wing UDD in 2017 amounting to Rs. 47 Cr approx. with a provision to connect 34.16 km sewage line &amp; 1590 nos House Hold Connection.</li> <li>An Action Plan to increase the utilization capacity of 8 MLD STP at chandinamura, AMC to optimal capacity is under preparation by AMC. Financial assistance for the same has been requested from SBM-U 2.0 under Special Assistance case to Tripura.</li> </ul>	UDD shall take necessary initiatives to ensure the sewerage connectivity with the existing as well as proposed STPs for their full capacity utilisation within stipulated timeline.
	UDD, ULBs, AMC, TSPCB	The issues relating to compliance of STPs with standards and utilization of treated sewage be monitored and looked into by centralised mechanism at State level. Instead of high costed STPs in small population	<ul style="list-style-type: none"> <li>TSPCB shall monitor the compliance of STPs with the standards on monthly basis.</li> <li>An Action Plan has already been prepared for utilisation treated sewage. UDD shall share the said Action Plan to all ULBs for its effective implementation. All ULBs shall take necessary initiatives to utilise the treated sewage as per the Action Plan.</li> </ul>	<ul style="list-style-type: none"> <li>TSPCB shall continue its monitoring of compliance of STPs on monthly basis.</li> <li>All ULBs shall take necessary initiatives to utilise the treated sewage as per the Action Plan for utilisation treated sewage.</li> <li>UDD shall take necessary initiatives to set up low cost oxidation</li> </ul>

Sl No	Responsible Departments / Organizations	Action Points as per NGT order	1043 Programs as on Date	Decision taken in meeting of 23 <sup>rd</sup> State Level Committee held on 06.07.2023
		towns/villages, oxidation ponds and other low cost options be preferred including modular STPs. Similarly, in-situ remediation projects be duly executed	<ul style="list-style-type: none"> <li>UDD shall take necessary initiatives to set up low cost oxidation ponds suitably in small population towns following the sewacchewal model of Punjab. UDD may also explore the feasibility of other low cost options including modular STPs.</li> <li>AMC shall expedite the in-situ bio-remediation projects of 5 drain already taken up at Agartala.</li> </ul>	<p>ponds suitably in small population towns following the sewacchewal model of Punjab. Oxidation Pond/ Insitu Nalla Treatment facility for sewage treatment is feasible in Kumarghat/ Bishalgarh /Amarpur. Initiatives may be taken to set up Oxidation Pond within stipulated timeline.</p> <ul style="list-style-type: none"> <li>AMC shall expedite the in-situ bio-remediation projects of 5 drain already taken up at Agartala.</li> </ul>
	<b>SIPARD</b>	Chief Secretary may immediately set up orientation programme on regular basis at appropriate institutional level to deal with environmental issues at district level	SIPARD has been communicated in this regard for taking necessary action. The SIPARD has taken initiatives for organizing orientation programme / Training Programme.	SIPARD shall organise orientation programmes on Solid Waste Management, Sewage Management, District Environment Plan and other relevant environmental issues at District level involving all DMs and Officials of Blocks & ULBs within July, 2023.
	<b>DSTE/TSPCB</b>	State level Monitoring Mechanism be set up under Chief Secretary and District level Monitoring Mechanism under District Magistrate for monthly review starting from 1st May, 2023.	<ul style="list-style-type: none"> <li>The meeting of the State Level Committee (SLC) are being conducted on regular basis under the Chairmanship of the Chief Secretary, Tripura.</li> <li>The DMs are reviewing the status of SWM and Sewage management along with other environmental issues.</li> </ul>	<ul style="list-style-type: none"> <li>Regular review meetings at the State as well as District level shall be convened to check the status of SWM and Sewage management along with other environmental issues.</li> <li>A suitable date shall be decided for conducting State Level Committee Meeting Monthly.</li> </ul>
	<b>Forest/DSTE</b>	The State may explore utilizing applicable policies for carbon credit by increasing its forest cover, utilizing	The Forest Department and DSTE has taken initiatives for utilizing applicable policies for carbon credit by increasing its forest cover and utilizing treated sewage in the State	DSTE, UDD and Forest Department may take necessary initiatives in this regard.

Sl No	Responsible Departments / Organization s	Action Points as per NGT order	Progress as on Date	Decision taken in meeting of 23 <sup>rd</sup> State Level Committee held on 06.07.2023
		treated sewage.		
<b>Issue : Plastic Waste Management as per Plastic Waste Management Rules, 2016</b>				
<b>Ref : NGT order dated 06.12.2019 in OA No.247/2017</b>				
	DMs/SPs/SD Ms/ SDPOs/BDOs	Enforcement of ban imposed on the use Identified Single Use Plastic Items	<ul style="list-style-type: none"> <li>Comprehensive Action Plan for phasing out of SUP for the State has already been shared with all concerned Departments for its effective implementation. Enforcement drives are being conducted by the concerned Authorities.</li> </ul>	<ul style="list-style-type: none"> <li>Comprehensive Action Plan for phasing out of SUP for the State will be shared with all concerned Departments for its effective implementation.</li> <li>All concerned shall take necessary initiatives for Enforcement of ban imposed on the use of Identified Single Use Plastic Items in the State.</li> </ul>
	UDD/I&C	Plastic waste Recycling Infrastructure	<ul style="list-style-type: none"> <li>Plastic wastes Management have been given special emphasis in the entire waste management value chain. Trainings are imparted to all stakeholders handling solid waste in all 20 ULBs.</li> <li>Segregation of dry, wet and plastic waste starts from the household level to the intermediate level at secondary waste segregation centre and finally sent to Tertiary centre for higher level of sorting, cleaning, washing, storing, bailing, shredding and resale</li> </ul>	<ul style="list-style-type: none"> <li>UDD shall take necessary initiatives for strengthening the plastic waste recycling infrastructure in the State.</li> <li>I &amp; C Department shall take initiatives to facilitate the entrepreneurs for setting up of plastic waste recycling infrastructure in the State.</li> </ul>
	I & C	Development, Manufacture and Promotion of Alternatives of Single Use Plastic Items and Promoting New Innovative Ideas	<ul style="list-style-type: none"> <li>The I &amp; C Department are being providing necessary assistance to the entrepreneurs for setting up of manufacturing units of alternative items of SUP.</li> </ul>	<ul style="list-style-type: none"> <li>I &amp; C Department shall provide necessary assistance to entrepreneurs for setting up of manufacturing units of alternative items of SUP like bags made of jute, cloth &amp; compostable plastics and other compostable items, utensils made of bamboo, areca nut leaves etc.</li> </ul>
	ICA/UDD/UL	Awareness	Extensive awareness activities	Extensive Awareness

Sl No	Responsible Departments / Organizations	Action Points as per NGT order	Progress as on Date	Decision taken in meeting of 23 <sup>rd</sup> State Level Committee held on 06.07.2023
	Bs/ TSPCB/ Education Department	Generation and Capacity Building	are being conducted by all concerned with objective to eliminate the SUP from the State.	Generation programmes shall be conducted by the ICA, ULBs and TSPCB. • Education Department may also generate awareness among the school and college students through the Eco-Clubs.

**Issue : Restoration of Polluted River Stretches**  
**Ref :NGT Orders dated 28.02.2020 in O.A. No : 606/2018 and orders dated 29.11.2019 & 21.09.2020 in OA No.673/2018 (Application Disposed )**

UDD/Forests /PWD (WR)/ I & C/DMs/ULBs	Implementation of the Individual Action Plan for Restoration of Identified Six polluted River stretches	Action Plan for Restoration of Identified Six polluted River stretches is under implementation. Sewage management/ treatment initiative are being centrally implemented by TUDA. AMC is taking initiative for setting up of waste water treatment plants.	• All concerned shall implement the Action Plan for Restoration of Identified Six polluted River stretches.
DSTE(RRC)/ TSPCB	Monitoring of the implementation of Action Plan for restoration of Rivers by River Rejuvenation Committee (RRC)	The RRC is monitoring the implementation of the Action Plan for restoration of identified river stretches with special emphasis on Haora River. The Haora River Front Development Project is under implementation. It is in the verge of completion.	• The RRC shall monitor the implementation of the Action Plan for restoration of identified river stretches with special emphasis on Haora River.
UDD/Forests /PWD (WR)/ I & C /DMs/ULBs/ TSPCB	Submission of Monthly Progress Report showing incremental progress in implementation of the Action Plan	<ul style="list-style-type: none"> <li>• UDD, Forest and TSPCB are submitting monthly Progress Report on regular basis.</li> <li>• Monthly Progress Report is being submitted to NMCG within copy to CPCB on regular basis.</li> </ul>	<ul style="list-style-type: none"> <li>• All concerned shall submit the monthly progress report within 20<sup>th</sup> of every month showing incremental progress to the TSPCB.</li> <li>• Monthly Progress Report shall be submitted to NMCG with a copy to CPCB within stipulated timeline by the TSPCB.</li> </ul>

**Issue : Bio Medical Waste Management as per Bio Medical Waste Management Rules, 2016 and Scientific Disposal of Bio-Medical Waste arising out of COVID-19 Treatment/ Handling/ Diagnosis'**  
**Ref : NGT Orders dated 22.01.2020 in O.A. No.710-713 of 2017 and NGT Orders dated 21.04.2020**

Sl No	Responsible Departments / Organizations	Action Points as per NGT order	Progress as on Date	Decision taken in meeting of 23 <sup>rd</sup> State Level Committee held on 06.07.2023
<b>&amp; 18.01.2021 in O.A. No.72/2020. (Application is Disposed on 18.01.2021)</b>				
	Health & Family Welfare/TSP CB/NHM	Setting up of proposed ETP/STP at Hospitals and operational status of existing ETP/STP	Installation of STPs/ETPs in the Government hospitals is going on. All District Hospitals and IGM hospital has already been covered. Another, 9 Sub-divisional Hospitals has been taken up for installation of STP/ETP.	Installation of STPs/ETPs at all Government bedded hospitals shall be completed at the earliest.
	Health & Family Welfare/TSP CB/NHM	Operational status of Common Bio Medical Treatment Facility (CBWTF)	CBWTF is Operational in the State. Proper monitoring is being done by the TSPCB.	Proper monitoring shall be done to check the operational status of the CBWTF at DC Nagar.
	Health & Family Welfare/TSP CB/NHM	Training/workshops for healthcare workers on Bio-Medical Waste (BMW) Management as well COVID-19 issues	Regular Training are being imparted all Health care workers and concerned Officials regarding implementation of BMW management Rules. TSPCB is providing the technical assistance in this regard.	Regular training shall be imparted to all Health care workers and concerned Officials regarding implementation of BMW management Rules. TSPCB shall provide technical assistance in this regard.
	Health & Family Welfare/TSPCB	Status of Authorisation for Government Health Care Facilities under BMW Rules, 2016	152 nos of the Government Health Care Establishment have already obtained Authorization under BMW Rules, 2016. The Health Department has adopted a protocol wherein a condition has been incorporated that only the Health Care Facilities with valid BMW Authorization Certificate can apply for Kayakalp Award. Other remaining HCFs have taken initiatives for obtaining BMW Authorization.	Health & Family Welfare/TSPCB shall ensure that all the Health care Facilities in the State shall obtain Authorization under BMW Rules, 2016.
	TSPCB	Submission of Annual Report to CPCB	Annual Report on implementation of the Bio Medical Waste Management rules in prescribed format will be submitted to CPCB within July, 2023.	TSPCB shall submit the Annual Report on implementation of the Bio Medical Waste Management Rules in the State to CPCB within stipulated timeline.

Sl No	Responsible Departments / Organizations	Action Points as per NGT order	Progress as on Date	Decision taken in meeting of 23 <sup>rd</sup> State Level Committee held on 06.07.2023
<b>Issue : E -Waste Management</b> <b>Ref : NGT Order dated 02.09.2019 in OA No. 512 of 2018</b> <b>(Application Disposed of on 15.01.2021)</b>				
	IT Department	Implementation of guideline for disposal of e-wastes from Government offices using Buy Back mechanism notified on 22.12.2022 by the IT Department.	IT Department has already shared the guideline for disposal of e-wastes from Government offices using Buy Back mechanism notified on 22.12.2022 for its effective implementation.	All Government Departments shall effectively implement the guideline for disposal of e-wastes from Government offices using Buy Back mechanism notified on 22.12.2022.
	IT Department /TSPCB	IEC Activities	Regular IEC activities are being conducted to generate public awareness.	Regular IEC activities shall be conducted through NGOs/ Eco-Club Schools or any other means to generate public awareness.
	TSPCB	Submission of Annual Report to CPCB	Annual Report on implementation of the E-Waste Management rules in prescribed format will be submitted to CPCB within July, 2023.	TSPCB shall submit the Annual Report on implementation of the E-Waste Management rules in prescribed format to CPCB within stipulated timeline.
<b>Issue : Air pollution including noise pollution</b> <b>Ref : NGT Order dated 20.11.2019 In OA No. 681/2018 and orders dated 10.02.2020 in OA No. 158/2016/EZ and Oder dated 17.11.2020 in OA No. 118 of 2020.</b> <b>(The application is disposed on 08.04.2021)</b>				
	Home (Police) Department /Transport/ Forests/UDD / PWD (R&B)/ICA/ DMs/SDMs/S DPOs/ TSPCB	Implementation of Action Plan for controlling noise pollution	<ul style="list-style-type: none"> <li>TSPCB has already shared the Action Plan for Controlling Noise Pollution in the State to all the stake holders. Necessary initiatives are being taken by all concerned.</li> </ul>	<ul style="list-style-type: none"> <li>All concerned Departments shall take necessary initiatives for effective implementation of the Action Plan for controlling noise pollution.</li> </ul>
	Transport/F forests/UDD/ ICA/ Traffic Police/DMs/ ULBs/ TSPCB	Implementation of Action Plan for controlling air pollution	<ul style="list-style-type: none"> <li>TSPCB has already shared the Action Plan for Controlling Air Pollution in the State to all the stake holders. Necessary initiatives are being taken by all concerned.</li> </ul>	<ul style="list-style-type: none"> <li>All concerned Departments shall take necessary initiatives for effective implementation of the Action Plan for controlling air pollution.</li> </ul>

Sl No	Responsible Departments / Organizations	Action Points as per NGT order	Progress as on Date	Decision taken in meeting of 23 <sup>rd</sup> State Level Committee held on 06.07.2023
	Home (Police) Department	Monitoring of sound level at different locations on regular basis and initiation of appropriate legal action against the violators to control the noise pollution of the State.	Sound Level Meter has been distributed to the District Police and necessary training has been imparted.	<ul style="list-style-type: none"> <li>The Home (Police) Department shall monitor sound levels at different locations on regular basis, and appropriate legal action against the violators to control the noise pollution in the State shall be initiated.</li> <li>The SDPOs are the designated Authority for concerned Sub-divisions to control noise pollution.</li> <li>The Home (Police) Department shall impart training to all Police Personals on regular basis.</li> </ul>
<b>Issue : 100 industrial clusters/ CETPs/ ETPs</b>				
<b>Ref : NGT Order dated 14.11.2019 in OA No. 1038 of 2018</b>				
	I & C, TIDC	Connection of pipeline of industrial wastewater with existing CETP.	The I & C/TIDC shall complete the pipeline connection of industrial waste water with the existing CETP at Budhjungnagar	The I & C/ TIDC shall expedite the pipeline connection of industrial waste water with the existing CETP at Budhjungnagar
	I & C, TIDC	Operational of Online Continuous Emission Monitoring System (OCEMS) of the CETP	The I & C/ TIDC shall expedite the installation of OCEMS in the existing CETP at Budhjungnagar.	The I & C/TIDC shall take necessary action for installation of OCEMS in the existing CETP at Budhjungnagar at the earliest.
	AMC	Operational of Online Continuous Emission Monitoring System (OCEMS) of existing STP, AMC	The AMC shall take expedite the installation of OCEMS in the existing STP at Bhubanban.	The AMC shall take necessary action for installation of OCEMS in the existing STP at Bhubanban at the earliest.

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Sl No	Responsible Departments / Organizations	Action Points as per NGT order	Progress as on Date	Decision taken in meeting of 23 <sup>rd</sup> State Level Committee held on 06.07.2023
	TSPCB	Regular monitoring of Air/Water quality in the industrial clusters	Regular Monitoring of Air/Water quality are being conducted by the TSPCB in the industrial clusters.	TSPCB shall regularly monitor the Air / Water quality in the Industrial Clusters and take appropriate action as per rule.
<b>Issue : Identification, Protection &amp; Restoration of water bodies</b>				
<b>Ref : NGT Order dated 01.06.2020 &amp; 18.11.2020 in M.A. No. 26/2019 in OA No. 325/2015 (Application is disposed on 18.11.2020)</b>				
	Forest Department / Fisheries/ State Level Committee (STE)/TSPCB	Identification, protection and restoration works of the water bodies.	<ul style="list-style-type: none"> <li>1000 nos Water samples have been collected from West Tripura, Sepahijala, North Tripura, Unakoti District and physical as well as chemical parameters have been analyzed. Collection of water samples from other districts are going on. Necessary instruction is being provided by restoration of the polluted water bodies.</li> </ul>	<ul style="list-style-type: none"> <li>The TSAC has identified 1910 water bodies in the state through satellite image. Till date 1000 samples from water bodies have been collected and physical &amp; chemical verification have been done. Remaining samples shall be collected and water quality analysis be done.</li> </ul>
<b>Issue : Illegal sand mining</b>				
<b>Ref : NGT Order dated 26.02.2021 in OA No. 360/2015 (Application is Disposed of on 26.02.2021)</b>				
	DMs	Appropriate action against the illegal sand mining activities	Appropriate actions against the illegal sand mining activities are being taken by the DMs.	DMs shall take appropriate action against the illegal sand mining activities.
	Forests/DMs /SEIAA	Implementation of Sustainable Sand Mining Management Guidelines 2016 (SSMG-2016) and SSMG-2020	Sustainable Sand Mining Management Guidelines 2016 (SSMG-2016) and SSMG-2020 are being implemented by all concerned.	Forests Department /DMs/ SEIAA shall take initiatives for implementation of Sustainable Sand Mining Management Guidelines 2016 (SSMG-2016) and SSMG-2020.
	DSTE	Submission of Annual Report to MoEFCC	Annual Report has already been submitted.	Annual Reports has already been submitted to MoEFCC on 29.04.2023

*A. Das*  
13/07/2023

(Animesh Das, IAS)  
Director  
Science, Technology & Environment  
Government of Tripura

**List of Participants in 23<sup>rd</sup> State Level Committee Meeting held under the  
Chairmanship of Chief Secretary, Tripura on 06/07/2023**

Sl. No.	Name, Designation & Department
1.	Sri JK Sinha, Chief Secretary, Government of Tripura
2.	Sri KS Sethi, Principal Secretary to the Government of Tripura, Foesrt and Science, Technology & Environment Department and PCCF & HoFF, Tripura
3.	Sri S. Choudhury, Secretary to the Government of Tripura, Education Department
4.	Sri Gaurab Chakraborty, Inspector General of Police (Welfare) , Government of Tripura
5.	Sri Animesh Das, Additional Secretary & Director, Science, Technology & Environment Department, Government of Tripura.
6.	Dr. Tamal Majumder, Director, Urban Development Department, Government of Tripura
7.	Sri Devananda Reang, Director of Panchayat, Government of Tripura
8.	Smt Sutirtha Paul, Geologist, I & C, Government of Tripura
9.	Er. Swapan Kumar Das, Chief Engineer, RD, Government of Tripura
10.	Sri L. Darlong, Addl. CEO, TRLM/AMD, TULM, Government of Tripura
11.	Dr Elizabeth L. Sangliana, Assistant Professor, SIPARD
12.	Sri Sajal Biswas, OSD-TIDC Limited
13.	Sri Ajit Kumar Debbarma, SE, PWD(DWS), Government of Tripura
14.	Sri Subhasish Bhattacharjee, Dy. MC, Agartala Municipal Corporation
15.	Sri Subhasis Das, Addl. Secretary, Health & FW & MD, NHM, Government of Tripura
16.	Sri Arun Kr Roy, Addl. Secretary, RD Department, Government of Tripura
17.	Sri P. Vijay Kumar, Head, CIPET-Agartala
18.	Dr. Bishu Karmakar, Member Secretary, Tripura State Pollution Control Board
19.	Sri Manojit Debnath, State Consultant on Sanitation and Hygiene, PWD (DWS)

**Minutes of 24<sup>th</sup> meeting of State Level Committee held under the Chairmanship of Chief Secretary, Tripura on 11/08/2023 at 4:00 PM in Video Conference Room of the Civil Secretariat to review the progress of implementation regarding the Directions dated 13/04/2023 of the Hon'ble NGT in OA No. 606 of 2018 in the matter of compliance of Solid Waste Management Rules, 2016 and other environment related issues of State.**

The 24<sup>th</sup> meeting of the State Level Committee was held under the Chairmanship of Chief Secretary, Tripura on 11/08/2023 at 4.00 PM in the Video Conference Room of the Civil Secretariat to review the progress of implementation regarding the Directions dated 13.04.2023 of Hon'ble National Green Tribunal in O.A. No.606/2018 in the matter of Compliance of Solid Waste Management Rules, 2016 and other environment related issues of State.

The list of officers attended the VC meeting is mentioned at **Annexure-I**. The District Magistrate and Collectors of 8 (eight) Districts, DFOs of all 8 (Eight) Districts, Sub-Divisional Magistrates, BDOs of all RD Blocks and Commissioners/CEOs/EOs of all Urban Local Bodies participated in the meeting through Video Conferencing.

The decisions taken in respect of each of the issues are as follows:

Sl No	Responsible Department/ Organization	Action Points as per NGT order	Progress as on Date	Decision taken in meeting of 24 <sup>th</sup> State Level Committee held on 11.08.2023
<b>Issue : Solid Waste Management &amp; Sewage Management</b>				
<b>Ref : NGT Orders dated 13.04.2023 in O.A. No : 606/2018</b>				
1.	UDD/PWD (DWS)/RDD / Panchayet/ DMs/ULBs	The Chief Secretary, Tripura may take further remedial measures to ensure compliance of SWM Rules considering the statutory timelines to be sacrosanct as already directed by this Tribunal vide judgment dated 22.12.2016 (para-10). Similarly, the timelines for ensuring setting up of necessary sewage management systems have to be accepted as rigid timelines in view of judgment of the Hon'ble Supreme	<p style="text-align: center;"><b>Urban Area</b></p> <p>➤ <b>Solid Waste Management:</b></p> <p>Present MSW generation of the State is 333.1 TPD. 11 nos. Tertiary Waste Treatment Plants (TWTP) at ULB level has already been made operational. 2 nos. TWTP is ready for inauguration (Teliamura &amp; Belonia MC). In addition, 3 nos. TWTP are in various stage of construction (Melaghar, Amarpur &amp; Panisagar). Further, 85 nos. Secondary Centers scattered in 20 ULBs of the State are presently made operationalised. Presently, SW Processing Plant of capacity 250 TPD &amp; 6 TPD is functional at Agartala and Kamalpur respectively. It is expected that the remaining TWTPs are made operational by September,</p>	<ul style="list-style-type: none"> <li>• UDD shall take necessary initiatives for setting up of the remaining Solid Waste Processing Plants/TWTP and necessary sewage management systems in urban areas of the State to mitigate the gaps in Solid as well as Liquid Waste management in each ULBs within the stipulated timeline.</li> <li>• PWD (DWS)/ RDD/ Panchayet shall take necessary initiatives to ensure the compliance of SWM Rules, 2016 and also for ensuring setting up of necessary sewage management systems in rural areas of the State to mitigate the gaps in Solid as well as Liquid Waste management in rural</li> </ul>

Sl No	Responsible Department/ Organization	Action Points as per NGT order	Progress as on Date	Decision taken in meeting of 24 <sup>th</sup> State Level Committee held on 11.08.2023
		Court dated 22.02.2017	<p>2023.</p> <p>➤ <b>Sewage Management:</b> Total sewage generation in 20 ULBs is 82.4 MLD.</p> <p>➤ <b>Existing/Under construction:</b></p> <ul style="list-style-type: none"> <li>• 8 MLD STP at Chandinamura AMC already operational.</li> <li>• 8 MLD STP at Akhaura ICP, AMC is under construction. Work will be completed by November, 2023.</li> <li>• 1 MLD In-Situ Nalla Treatment is under construction in 5 drains flowing to river Howrah. Work will be completed by October, 2023</li> <li>• Action Plan to address the GAP of 65.5 MLD (say 66 MLD ) has been finalised in SLC meeting dated 26-012-2022.</li> </ul> <p>➤ <b>New proposal:</b></p> <ul style="list-style-type: none"> <li>• 31.5 MLD STP at Kantakhal &amp; Kalapania Khal of AMC - work order has already been issued.</li> <li>• 7.3 MLD in-situ nalla/oxidation pond over Kantakhal &amp; Kalapania Khal of AMC - tender cancelled. Instead of above (7.3 MLD in-situ nalla) an 8 MLD STP is proposed which is under tendering stage.</li> <li>• 9.7 MLD in-Situ nalla in 8 small ULBs - <b>work order issued.</b> Agency has started survey works physical works will start from October 23 after completion of preliminary works.</li> <li>• 17.5 MLD STP in 11 ULBs - Total works has been divided in 4 package.</li> <li>• 1 no. package tender will be opened on 16-08-2023. 2 nos. package will open on 30-08-2023 and retendering has</li> </ul>	<p>areas within the stipulated timeline.</p> <ul style="list-style-type: none"> <li>• All DMs shall take remedial measures to ensure the compliance of SWM Rules, 2016 and also for ensuring setting up of necessary sewage management systems in rural areas as well as Urban areas in coordination with the concerned line departments.</li> <li>• The UDD has informed that Oxidation Pond/ Insitu Nalla Treatment facility for sewage treatment is feasible in Kumarghat/ Bishalgarh /Amarpur. Initiatives may be taken to set up Oxidation Pond initially on pilot basis within stipulated timeline.</li> </ul>

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			<p>been done for the 4th package.</p> <ul style="list-style-type: none"> <li>• <b>Total new proposed {(31.5+8) AMC + (9.7+17.5) TUDA} = 66.7 MLD</b></li> </ul> <p style="text-align: center;"><b><u>Rural Area:</u></b></p> <ul style="list-style-type: none"> <li>• Focus of the State is on retrofitting of single pit toilets, convergence and co-treatment with STP facilities. Retrofitting work has been started in district level.</li> <li>• Action has been taken to retrofit 283272 Single pit and Septic tank toilets during 2023-24 for in situ management of faecal sludge. Out of which 11238 toilets has been retrofitted.</li> <li>• Action has also been taken to reassessment of the types of existing toilets in rural areas.</li> <li>• The GP/VCs which are within the 15 KM radius from the ULBs will be linked with the STPs having Co-Treatment facilities of Faecal sludge and septage of proposed and existing STPs in ULBs.</li> <li>• There are 34 cesspool vehicles (14 in Agartala, two each in 2 ULBs and one each in 16 ULBs) which will now cover 450 GPs after signing of MoU. Dump from these vehicles at present is being disposed off in Trenches.</li> <li>• A pilot project for standalone FSTP in one of the 8(eight) district will be carried out .</li> </ul>	
2.	<b>Finance/ UDD/PWD (DWS)/RDD / Panchayet</b>	Ring-fenced amount (Rs. 282.5 crores + Rs. 100 crores for urban solid and sewage management) be set apart in terms	<ul style="list-style-type: none"> <li>• An amount of Rs. 282.58 Cr has been ring-fenced by state Government.</li> </ul>	The Finance Department shall provide necessary financial support for setting up of solid waste processing plant and sewage management system to the concerned

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Sl No	Responsible Department/ Organization	Action Points as per NGT order	Progress as on Date	Decision taken in meeting of 24 <sup>th</sup> State Level Committee held on 11.08.2023
		of statement of the Chief Secretary, Tripura which has been taken on record and further observations of the Tribunal and such funds be kept as "non-lapsable".		department based on their proposal.
3.	UDD/PWD (DWS)/RDD / Panchayet/D Ms/ULBs	Community compost pits be properly maintained, ensuring that compost produced is fully utilized and standardized designs be executed at town and village level and progress of installation duly monitored.	<ul style="list-style-type: none"> <li>• Compost produced by ULBs are certified and is being sold locally and is also made available in flipkart and amazon in <b>Urban areas</b>.</li> <li>• Most of the wet waste at household level is being used for feeding of domestic cattle, small traditional compost pit, kitchen garden etc., which will be reported in MIS.</li> <li>• Other than this total <b>4200, Community Compost Pits</b> and <b>2,80,882 Individual Compost Pits</b> has been targeted to construct in rural area. Out of which <b>1578 Community Compost Pits</b> and <b>44569 Individual Compost Pits</b> constructed so far in rural areas and works for 231 Community Compost Pits and 3904 Individual Compost Pits is going on.</li> </ul> <p>In rural area total estimated waste generation is <b>192.50 TPD</b>, out of this 54.86 TPD are being treated with existing community and individual compost pits. For fillip of the gap of <b>137.64 TPD</b> action has been taken.</p>	<ul style="list-style-type: none"> <li>• Proper maintenance and monitoring of the functioning of compost pits already set up in ULBs shall be done by the UDD. The compost produced shall be utilised following standardized norms.</li> <li>• The RDD, PWD (DWS) and Panchayet Department shall expedite the setting up of the Community Compost Pits/Individual Compost Pits in rural areas to process the bio degradable solid wastes and also to take necessary initiatives to set up required Community Compost Pits/Individual Compost Pits involving the concerned DMs.</li> </ul>
4.	UDD/PWD (DWS)/RDD / Panchayet/Health Department	Plastic waste and construction & demolition waste processing plants be set up ensuring that bio-medical,	<ul style="list-style-type: none"> <li>• MRF facility is already operationalised in Agartala MC.</li> <li>• <b>IN URBAN AREAS:</b></li> <li>• MRF facility is already operationalised in Agartala MC.</li> <li>• 85 Secondary Waste</li> </ul>	<ul style="list-style-type: none"> <li>• The UDD/ULBs/DMs shall monitor the functioning of Material Recovery Facilities/SWSC and Tertiary Waste Treatment Plants.</li> </ul>

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	/DMs/ULBs	hazardous and E-waste are not co-mingled and treated with solid waste.	<p>Segregation centers are operationalised in 20 ULBs.</p> <ul style="list-style-type: none"> <li>• Tertiary Waste Treatment Plants has also the provision to further segregate and store Dry Waste.</li> <li>• Plastic and C&amp;D waste are isolated properly it is not mixed with solid waste after processing.</li> <li>• Few ULBs namely Teliamura, Udaipur &amp; Mohanpur MCs are producing paver blocks using C&amp;D waste.</li> <li>• An action Plan under SBM-U 2.0 has been submitted to MoHUA and is under active persuasion for setting up a C&amp;D processing plant at Agartala MC under special assistance case.</li> <li>• <b>IN RURAL AREAS :</b></li> <li>• 28 blocks can be covered under convergence mode (MoU to be signed) with existing PWMU infrastructure in ULBs.</li> <li>• For remaining blocks big storage units with a bailer machine for compressing of bulk plastic will be built at District level for storing plastic waste which is segregated at GP/VC level. The bailed plastic blocks will be transported to nearest ULB in the District once in two months.</li> <li>• For solid waste management in rural areas total 1178 Storage for Plastic, segregation &amp; compost premises at GP/VC level has been targeted to construct. So far 429 Storage for Plastic, segregation &amp; compost premises at GP/VC level has been constructed.</li> </ul> <p>People are being motivated to segregate Biodegradable and</p>	<ul style="list-style-type: none"> <li>• All DMs shall also take necessary initiatives to utilise the existing Material Recovery Facilities and Construction &amp; Demolition Waste Processing Plants at urban areas for the adjacent rural areas in coordination with concerned departments, as required.</li> <li>• The UDD shall take necessary initiatives for setting up of Construction &amp; Demolition Waste Processing Plants in urban areas so that other wastes are not mixed with solid wastes involving ULBs.</li> <li>• Health Department shall take initiatives for proper collection, transportation and processing of bio-medical wastes following the BMW Rules, 2016 so that these wastes are not mixed with solid wastes.</li> <li>• The UDD and PWD(DWS) shall organise Sensitization programme in urban and rural areas regarding proper segregation of household wastes.</li> </ul>



SI No	Responsible Department/ Organization	Action Points as per NGT order	Progress as on Date	Decision taken in meeting of 24 <sup>th</sup> State Level Committee held on 11.08.2023
			Non-Biodegradable waste at household level.	
5.	UDD, ULBs	Immediate efforts be made for ensuring connectivity with existing STPs and proposed STPs	<ul style="list-style-type: none"> <li>An Action Plan to increase the utilization capacity of 8 MLD STP at chandinamura, AMC to its optimal capacity has been prepared by AMC. File has been initiated to obtain approval from State Government and release of funds.</li> <li>A DPR has been prepared by UDD in 2017 amounting to Rs. 47 Cr approx. with a provision to connect 34.16 km sewage line &amp; 1590 nos House Hold Connection.</li> <li>State has already considered the said sewerage connectivity fund requirement while ring-fencing funds.</li> </ul>	UDD shall take necessary initiatives to ensure the sewerage connectivity with the existing as well as proposed STPs for their full capacity utilisation within stipulated timeline.
6.	UDD, ULBs, AMC, TSPCB	The issues relating to compliance of STPs with standards and utilization of treated sewage be monitored and looked into by centralised mechanism at State level. Instead of high costed STPs in small population towns/villages, oxidation ponds and other low cost options be preferred including modular STPs. Similarly, in-situ remediation projects be duly executed	<ul style="list-style-type: none"> <li>TSPCB shall continue its monitoring of compliance of STPs on monthly basis</li> <li>All ULBs has been requested to utilise their treated water as per norms.</li> <li>All ULBs use treated water for the purpose of sprinkling water along dust prone roads/ construction sites and for watering road side gardens/ lawns, statues and pavements.</li> </ul>	<ul style="list-style-type: none"> <li>TSPCB shall continue its monitoring of compliance of STPs on monthly basis.</li> <li>All ULBs shall take necessary initiatives to utilise the treated wastewater as per the Action Plan for utilisation treated wastewater.</li> <li>AMC shall expedite the in-situ bio-remediation projects of 5 drain already taken up at Agartala.</li> </ul>

Sl No	Responsible Department/ Organization	Action Points as per NGT order	Progress as on Date	Decision taken in meeting of 24 <sup>th</sup> State Level Committee held on 11.08.2023
7.	SIPARD	Chief Secretary may immediately set up orientation programme on regular basis at appropriate institutional level to deal with environmental issues at district level	<ul style="list-style-type: none"> <li>SIPARD organised orientation programmes on Solid Waste Management, Sewage Management, District Environment Plan and other relevant environmental issues involving all DMs and Officials of Blocks &amp; ULBs on 28.07.2023 &amp; 31.07.2023.</li> </ul>	SIPARD shall organise similar orientation programmes on Solid Waste Management, Sewage Management, District Environment Plan and other relevant environmental issues at District level involving all DMs and Officials of Blocks & ULBs on regular intervals.
8.	DSTE/DMs/ TSPCB	State level Monitoring Mechanism be set up under Chief Secretary and District level Monitoring Mechanism under District Magistrate for monthly review starting from 1st May, 2023.	<ul style="list-style-type: none"> <li>The meeting of the State Level Committee (SLC) are being conducted on regular basis under the Chairmanship of the Chief Secretary, Tripura.</li> <li>The DMs are reviewing the status of SWM and Sewage management along with other environmental issues.</li> </ul>	<ul style="list-style-type: none"> <li>Regular review meetings at the State as well as District level shall be convened to check the status of SWM and Sewage management along with other environmental issues.</li> <li>DMs shall provide the Record Notes/Minutes of the District Level Review meetings to the TSPCB on monthly basis.</li> <li>Review meeting on progress on solid waste management as well as liquid waste management for urban and rural areas may be convened separately with the concerned department prior to the State Level Committee meeting.</li> </ul>
9.	Forest/DSTE	The State may explore utilizing applicable policies for carbon credit by increasing its forest cover, utilizing treated sewage.	<ul style="list-style-type: none"> <li>The Forest Department and DSTE has taken initiatives for utilizing applicable policies for carbon credit by increasing its forest cover and utilizing treated sewage in the State</li> </ul>	<ul style="list-style-type: none"> <li>DSTE, UDD and Forest Department may take necessary initiatives in this regard.</li> </ul>
<b>Issue : Plastic Waste Management as per Plastic Waste Management Rules, 2016</b>				
<b>Ref : NGT order dated 06.12.2019 in OA No.247/2017</b>				
10	DMs/SPs/SD Ms/ SDPOs/BDOs	Enforcement of ban imposed on the use Identified Single	<ul style="list-style-type: none"> <li>Hon'ble Chief Minister has launched "Plastic Mukta Tripura Abhijan" on</li> </ul>	<ul style="list-style-type: none"> <li>All concerned shall take necessary initiatives for effective Enforcement of</li> </ul>

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		Use Plastic Items	15.07.2023. <ul style="list-style-type: none"> <li>DMs, SDMs &amp; ULBs are conducting raids and imposing penalty on violators.</li> </ul>	ban imposed on the use of Identified Single Use Plastic Items in the State.
11	UDD/I&C	Plastic waste Recycling Infrastructure	<ul style="list-style-type: none"> <li>Plastic wastes are given special emphasis in the entire waste management value chain. Trainings are departed to all stakeholders handling solid waste in all 20 ULBs.</li> <li>Segregation of dry, wet and plastic waste starts from the household level to the intermediate level at secondary waste segregation centre and finally sent to Tertiary Plants.</li> </ul>	<ul style="list-style-type: none"> <li>UDD shall take necessary initiatives for strengthening the plastic waste recycling infrastructure in the State, wherever required.</li> <li>I &amp; C Department shall take initiatives to facilitate the entrepreneurs for setting up of plastic waste recycling infrastructure in the State.</li> </ul>
12	I & C /TRLM/ TULM	Development, Manufacture and Promotion of Alternatives of Single Use Plastic Items and Promoting New Innovative Ideas	<ul style="list-style-type: none"> <li>Advt. was published in local newspapers inviting willing entrepreneurs to encourage to produce alternatives of SUP.</li> <li>A workshop was held on 20.10.2022 with all stakeholder departments.</li> <li>Tripura Industrial Investment Scheme has been declared wherein provision for incentives are there for alternatives of SUP producers.</li> </ul>	<ul style="list-style-type: none"> <li>I &amp; C Department shall provide necessary assistance to entrepreneurs for setting up of manufacturing units of alternative items of SUP like bags made of jute, cloth &amp; compostable plastics and other compostable items, utensils made of bamboo, areca nut leaves etc.</li> <li>TRLM &amp; TULM shall take necessary initiatives to manufacture the alternatives of the SUP items through SHGs and make it available in the market.</li> </ul>
13	ICA/UDD/ULBs/ TSPCB/ Education Department	Awareness Generation and Capacity Building	<ul style="list-style-type: none"> <li>Extensive awareness activities involving ICA, School Education Department is being carried out from time to time.</li> <li>The IEC video clips and other photographs of waste management are being displayed across the big digital screens installed by ICA Department.</li> </ul>	<ul style="list-style-type: none"> <li>Extensive Awareness Generation programmes shall be conducted by the ICA, ULBs and TSPCB.</li> <li>Education Department may also generate awareness among the school and college students through the Eco-Clubs.</li> </ul>

Sl No	Responsible Department/ Organization	Action Points as per NGT order	Progress as on Date	Decision taken in meeting of 24 <sup>th</sup> State Level Committee held on 11.08.2023
<b>Issue : Restoration of Polluted River Stretches</b>				
<b>Ref :NGT Orders dated 28.02.2020 in O.A. No : 606/2018 and orders dated 29.11.2019 &amp; 21.09.2020 in OA No.673/2018 (Application Disposed )</b>				
14	UDD/Forests /PWD (WR)/ I & C/ DMs/ULBs	Implementation of the Individual Action Plan for Restoration of Identified Six polluted River stretches	<ul style="list-style-type: none"> <li>Action Plan for Restoration of Identified Six polluted River stretches is under implementation. Sewage management/ treatment initiative are being centrally implemented by TUDA.</li> <li>ULBs are implementing the action plan.</li> <li>Sewage management/ treatment initiative are being centrally implemented by TUDA.</li> <li>AMC/ASCL is taking initiative for setting up of waste water treatment plants in AMC area.</li> </ul>	<ul style="list-style-type: none"> <li>All concerned shall implement the Action Plan for Restoration of Identified Six polluted River stretches with utmost priority. Special emphasis shall be given to the Model River Haora.</li> </ul>
15	DSTE(RRC)/ TSPCB	Monitoring of the implementation of Action Plan for restoration of Rivers by River Rejuvenation Committee (RRC)	<ul style="list-style-type: none"> <li>The RRC is monitoring the implementation of the Action Plan for restoration of identified river stretches with special emphasis on Haora River.</li> <li>The Haora River Front Development Project is under implementation.</li> </ul>	<ul style="list-style-type: none"> <li>The RRC shall monitor the implementation of the Action Plan for restoration of identified river stretches with special emphasis on Haora River.</li> </ul>
16	UDD/Forests /PWD (WR)/ I & C /DMs/ULBs/ TSPCB/AMC/ ASCL	Submission of Monthly Progress Report showing incremental progress in implementation of the Action Plan.	<ul style="list-style-type: none"> <li>UDD, Forest and TSPCB are submitting monthly Progress Report on regular basis.</li> <li>Monthly Progress Report is being submitted to NMCG within copy to CPCB on regular basis.</li> </ul>	<ul style="list-style-type: none"> <li>All concerned shall submit the monthly progress report within 20<sup>th</sup> of every month showing incremental progress to the TSPCB.</li> <li>The ASCL shall submit a status report on implementation of the different projects related to Howra River rejuvenation to the TSPCB.</li> <li>Monthly Progress Report shall be submitted to NMCG with a copy to CPCB within stipulated timeline by the TSPCB.</li> </ul>

Sl No	Responsible Department/ Organization	Action Points as per NGT order	Progress as on Date	Decision taken in meeting of 24 <sup>th</sup> State Level Committee held on 11.08.2023
<b>Issue : Bio Medical Waste Management as per Bio Medical Waste Management Rules, 2016 and Scientific Disposal of Bio-Medical Waste arising out of COVID-19 Treatment/ Handling/ Diagnosis/ Ref : NGT Orders dated 22.01.2020 in O.A. No.710-713 of 2017 and NGT Orders dated 21.04.2020 &amp; 18.01.2021 in O.A. No.72/2020. (Application is Disposed on 18.01.2021)</b>				
17	Health & Family Welfare/TSP CB/NHM	Setting up of proposed ETP/STP at Hospitals and operational status of existing ETP/STP	<ul style="list-style-type: none"> <li>Installation of STPs/ETPs in the Government hospitals is going on. All District Hospitals and IGM hospital has already been covered. Another, 9 Sub-divisional Hospitals has been taken up for installation of STP/ETP.</li> </ul>	Installation of STPs/ETPs at all Government bedded hospitals shall be completed at the earliest.
18	Health & Family Welfare/TSP CB/NHM	Operational status of Common Bio Medical Treatment Facility (CBWTF)	<ul style="list-style-type: none"> <li>The CBWTF at DC Nagar is operational w.e.f. 1<sup>st</sup> September, 2022 and point of collection of BMW wastes by the CBWTF Operator are from all Public Health Facilities (State Hospitals up to PHCs).</li> <li>At present, the average segregated BMW collection ranges between 150 to 200 Kg / day or 5 Metric Ton / month.</li> <li>The incinerating unit of the CBWTF at DC Nagar has the capacity to incinerate 250 Kg of Medical Wastes / Hour.</li> </ul>	<ul style="list-style-type: none"> <li>Proper monitoring shall be done to check the operational status of the CBWTF at DC Nagar.</li> <li>Necessary initiatives shall be taken for introducing bar coding system for collection/ transportation of bio medical wastes.</li> </ul>
19	Health & Family Welfare/TSP CB/NHM	Training/workshops for healthcare workers on Bio-Medical Waste (BMW) Management as well as COVID-19 issues	<ul style="list-style-type: none"> <li>During the FY: 2022-23, training has been conducted for all Health care workers on BMW by each District with technical assistance of TSPCB.</li> <li>For the FY: 2023-24, District level orientation training of all MO IC and Sister In-charges of Khowai and West Tripura has been already completed. Rest district shall organize orientation training of healthcare workers on BMW.</li> </ul>	Regular training shall be imparted to all Health care workers and concerned Officials regarding implementation of BMW management Rules. TSPCB shall provide technical assistance in this regard.
20	Health & Family Welfare/TSPCB	Status of Authorisation for Government Health Care Facilities under BMW Rules,	<ul style="list-style-type: none"> <li>Around 65% of the Health Care Facilities (HCF) has obtained BMW Authorization. During District level trainings on BMW, demonstration on</li> </ul>	Health & Family Welfare/TSPCB shall ensure that all the Health care Facilities in the State shall obtain Authorization

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		2016	<p>process of applying BMW Authorization done to ensure completion by the remaining HCFs.</p> <ul style="list-style-type: none"> <li>NHM has taken initiative that without BMW Authorization no Kayakalp Award will be given to any Health Facility.</li> <li>It is being followed up for BMW Authorization by the remaining Health Facilities.</li> </ul>	under BMW Rules, 2016.
21	TSPCB	Submission of Annual Report to CPCB	<ul style="list-style-type: none"> <li>Annual Report on implementation of the Bio Medical Waste Management rules in prescribed format has already been submitted.</li> </ul>	TSPCB has already submitted the Annual Report on implementation of the Bio Medical Waste Management Rules in the State to CPCB.

**Issue : E -Waste Management**

Ref : NGT Order dated 02.09.2019 in OA No. 512 of 2018

(Application Disposed of on 15.01.2021)

22	IT Department	Implementation of guideline for disposal of e-wastes from Government offices using Buy Back mechanism notified on 22.12.2022 by the IT Department.	<ul style="list-style-type: none"> <li>IT Department has already shared the guideline for disposal of e-wastes from Government offices using Buy Back mechanism notified on 22.12.2022 for its effective implementation.</li> </ul>	All Government line Departments shall effectively implement the guideline for disposal of e-wastes from Government offices using Buy Back mechanism notified on 22.12.2022.
23	IT Department /TSPCB	IEC Activities	Regular IEC activities are being conducted to generate public awareness.	Regular IEC activities shall be conducted through NGOs/ Eco-Club Schools or any other means to generate public awareness.
24	TSPCB	Submission of Annual Report to CPCB	Annual Report on implementation of the E-Waste Management rules in prescribed format will be submitted to CPCB within July, 2023.	TSPCB shall submit the Annual Report on implementation of the E-Waste Management rules in prescribed format to CPCB within stipulated timeline.

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Sl No	Responsible Department/ Organization	Action Points as per NGT order	Progress as on Date	Decision taken in meeting of 24 <sup>th</sup> State Level Committee held on 11.08.2023
<b>Issue : Air pollution including noise pollution</b> <b>Ref : NGT Order dated 20.11.2019 In OA No. 681/2018 and orders dated 10.02.2020 in OA No. 158/2016/EZ and Oder dated 17.11.2020 in OA No. 118 of 2020.</b> <b>(The application is disposed on 08.04.2021)</b>				
25	Home (Police) Department /Transport/ Forests/UDD / PWD (R&B)/ICA/ DMs/SDMs/S DPOs/ TSPCB	Implementation of Action Plan for controlling noise pollution	<ul style="list-style-type: none"> <li>TSPCB has already shared the Action Plan for Controlling Noise Pollution in the State to all the stake holders. Necessary initiatives are being taken by all concerned.</li> </ul>	<ul style="list-style-type: none"> <li>All concerned Departments shall take necessary initiatives for effective implementation of the Action Plan for controlling noise pollution and submit the ATR to TSPCB.</li> </ul>
26	Transport/F orests/UDD/ ICA/ Traffic Police/DMs/ ULBs/ TSPCB	Implementation of Action Plan for controlling air pollution	<ul style="list-style-type: none"> <li>TSPCB has already shared the Action Plan for Controlling Air Pollution in the State to all the stake holders. Necessary initiatives are being taken by all concerned.</li> </ul>	<ul style="list-style-type: none"> <li>All concerned Departments shall take necessary initiatives for effective implementation of the Action Plan for controlling air pollution and submit the ATR to TSPCB.</li> </ul>
27	Home (Police) Department	Monitoring of sound level at different locations on regular basis and initiation of appropriate legal action against the violators to control the noise pollution of the State.	Sound Level Meter has been distributed to the District Police and necessary training has been imparted.	<ul style="list-style-type: none"> <li>The Home (Police) Department shall monitor sound levels at different locations on regular basis, and appropriate legal action against the violators shall be initiated keeping in view of the upcoming festive season.</li> <li>The SDPOs are the designated Authority for concerned Sub-divisions to control noise pollution.</li> <li>The Home (Police) Department shall impart training to all Police Personals on regular basis.</li> </ul>

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Sl No	Responsible Department/ Organization	Action Points as per NGT order	Progress as on Date	Decision taken in meeting of 24 <sup>th</sup> State Level Committee held on 11.08.2023
<b>Issue : 100 industrial clusters/ CETPs/ ETPs</b>				
<b>Ref : NGT Order dated 14.11.2019 in OA No. 1038 of 2018</b>				
28	I & C, TIDC	Connection of pipeline of industrial wastewater with existing CETP.	The work for connection of pipeline with rubber industry has been completed.	The I & C/ TIDC shall ensure that the industries connected with CETP through pipeline shall discharge all the liquid wastes to the CETP for treatment.
29	I & C, TIDC	Operational of Online Continuous Emission Monitoring System (OCEMS) of the CETP	The I & C/ TIDC has taken initiatives for installation of OCEMS in the existing CETP at Budhjungnagar.	The I & C/TIDC shall expedite installation of OCEMS in the existing CETP at Budhjungnagar.
30	AMC	Operational of Online Continuous Emission Monitoring System (OCEMS) of existing STP, AMC	The AMC has taken initiatives for installation of OCEMS in the existing STP at Bhubanba.	The AMC shall expedite the installation of OCEMS in the existing STP at Bhubanban.
<b>Issue : Identification, Protection &amp; Restoration of water bodies</b>				
<b>Ref : NGT Order dated 01.06.2020&amp; 18.11.2020 in M.A. No. 26/2019 in OA No. 325/2015 (Application is disposed on 18.11.2020)</b>				
31	Forest Department / Fisheries/ State Level Committee (STE)/TSPCB	Identification, protection and restoration works of the water bodies.	<ul style="list-style-type: none"> <li>1000 nos Water samples have been collected from West Tripura, Sepahijala, North Tripura, Unakoti District and physical as well as chemical parameters have been analyzed. Collection of water samples from other districts are going on. Necessary instruction is being provided by restoration of the polluted water bodies.</li> </ul>	<ul style="list-style-type: none"> <li>1910 water bodies have been identified by the TSAC in the state through satellite image. Till date 1000 samples from water bodies have been collected and physical &amp; chemical verification have been done. Remaining samples from the Dhalai, Khowai, South and Gomati Tripura shall be collected and water quality analysis be done at the earliest.</li> </ul>
<b>Issue : Illegal sand mining</b>				
<b>Ref : NGT Order dated 26.02.2021 in OA No. 360/2015 (Application is Disposed of on 26.02.2021)</b>				
32	DMs/Forest	Appropriate action against the illegal sand mining activities	Appropriate actions against the illegal sand mining activities are being taken by the DMs.	DMs/Forest shall take appropriate action against the illegal sand mining activities.

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Sl No	Responsible Department/ Organization	Action Points as per NGT order	Progress as on Date	Decision taken in meeting of 24 <sup>th</sup> State Level Committee held on 11.08.2023
33	Forests/DMs /SEIAA	Implementation of Sustainable Sand Mining Management Guidelines 2016 (SSMG-2016) and SSMG-2020	Sustainable Sand Mining Management Guidelines 2016 (SSMG-2016) and SSMG-2020 are being implemented by all concerned.	Forests Department /DMs/ SEIAA shall take initiatives for implementation of Sustainable Sand Mining Management Guidelines 2016 (SSMG-2016) and SSMG-2020.
34	DSTE	Submission of Annual Report to MoEFCC	Annual Report has already been submitted.	Annual Reports has already been submitted to MoEFCC on 29.04.2023

(Animesh Das, IAS)

Director

Science, Technology & Environment  
Government of Tripura

**List of Participants in 24<sup>th</sup> State Level Committee Meeting held under the  
Chairmanship of Chief Secretary, Tripura on 11/08/2023**

<b>Sl. No.</b>	<b>Name, Designation &amp; Department</b>
1.	Sri JK Sinha, Chief Secretary, Government of Tripura
2.	Sri KS Sethi, Principal Secretary to the Government of Tripura, Foesrt and Science, Technology & Environment Department and PCCF & HoFF, Tripura
3.	Sri Puneet Agarwal, Principal Secretary to the Government of Tripura, IT Department, Tripura
4.	Dr D. Basu, Secretary to the Government of Tripura, Health & Family Welfare Department, Tripura
5.	Sri Apurba Roy, Secretary to the Government of Tripura, Agriculture Department, Tripura
6.	Sri Gaurab Chakraborty, Inspector General of Police (Welfare) , Government of Tripura
7.	Smt Vishwasree B, Director, I & C, Government of Tripura
8.	Sri Rajat Pant, Director, Urban Development Department, Government of Tripura
9.	Smt Chandni Chandran, Director, Secondary Education, Government of Tripura
10.	Md Sajad P, Municipal Commissioner, Agartala Municipal Corporation
11.	Smt Deepa D. Nair, CCF (P & D), Forest Department, Government of Tripura
12.	Sri Devananda Reang, Director of Panchayat, Government of Tripura
13.	Er. Swapan Kumar Das, Chief Engineer, RD, Government of Tripura
14.	Sri Rajib Majumder, Director, WSSO, PWD(DWS), Government of Tripura
15.	Sri Sajal Das, Director, Science, Technology & Environment Department, Government of Tripura.
16.	Dr. Bishu Karmakar, Member Secretary, Tripura State Pollution Control Board
17.	Sri Dipak Rudra Pal, Jr Scientist, Tripura State Pollution Control Board
18.	Dr. S. Reang, Nodal Officer, BMW, H & FW Department.
19.	Dr. Anirban Hore, NHM, H & FW Department.
20.	Sri Arun Kr Roy, Addl. Secretary, RD Department, Government of Tripura



# Tripura State Pollution Control Board

(A Statutory Organization Under Govt. of Tripura)  
Department of Science, Technology & Environment

1066



**LIFE**  
Lifestyle for  
Environment



No.F.13(23)/TSPCB/NGT/606/Pt-II/ 4434-54

August 21, 2023

To:

1. Principal Chief Conservator of Forest, Govt. of Tripura
2. Principal Secretary, Industries & Commerce, Govt. of Tripura.
3. Secretary, Finance Department, Govt. of Tripura.
4. Secretary, Education Department, Govt. of Tripura.
5. Secretary, Urban Development Department, Govt. of Tripura.
6. Secretary, PWD (R & B), Govt. of Tripura.
7. Secretary, ICA Department, Tripura.
8. Secretary, Rural Development Department, Govt. of Tripura.
9. Secretary, Health Department, Govt. of Tripura.
10. Secretary, Revenue Department, Govt. of Tripura.
11. Secretary, Agriculture Department, Govt. of Tripura.
12. Additional Director General/Inspector General of Police, Govt. of Tripura.
13. Director, Urban Development Department, Govt. of Tripura.
14. Director, Department of Industries & Commerce, Govt. of Tripura.
15. Director, Science, Technology & Environment, Govt. of Tripura.
16. Director, WSSO, PWD (DWS), Govt. of Tripura.
17. Municipal Commissioner, Agartala Municipal Corporation, Govt. of Tripura.
18. District Magistrate & Collector, West Tripura, Sepahijala, Gomati, South Tripura, Khowai, Dhalai, Unakoti & North Tripura District.
19. District Forest Officer, West Tripura, Sepahijala, Gomati, South Tripura, Khowai, Dhalai, Unakoti & North Tripura District.
20. Regional Director, Central Pollution Control Board, Shillong.

(Dr. Bishu Karmakar)  
Member Secretary

Copy to:

The PPS to the Chief Secretary, Tripura for kind information of the Chief Secretary.



Address:

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Contact:

Chairman : 0381 - 2322462  
Member Secretary : 0381 - 2325421  
Head of Office : 0381 - 2322455  
OCMMS Help Desk : 0381 - 2328792

Minutes of 25<sup>th</sup> meeting of State Level Committee held under the Chairmanship of Chief Secretary, Tripura on 04/09/2023 at 4:30 PM in Video Conference Room of the Civil Secretariat to review the progress of implementation regarding the Directions dated 13/04/2023 of the Hon'ble NGT in OA No. 606 of 2018 in the matter of compliance of Solid Waste Management Rules, 2016 and other environment related issues of the State.

The 25<sup>th</sup> meeting of the State Level Committee was held under the Chairmanship of Chief Secretary, Tripura on 04/09/2023 at 4.30 PM in the Video Conference Room of the Civil Secretariat to review the progress of implementation regarding the Directions dated 13.04.2023 of Hon'ble National Green Tribunal in O.A. No.606/2018 in the matter of Compliance of Solid Waste Management Rules, 2016 and other environment related issues of State.

The list of officers attended the VC meeting is mentioned at **Annexure-I**. The District Magistrate and Collectors of 8 (eight) Districts, DFOs of all 8 (Eight) Districts, Sub-Divisional Magistrates, BDOs of all RD Blocks and Commissioners/CEOs/EOs of all Urban Local Bodies participated in the meeting through Video Conferencing.

The decisions taken in respect of each of the issues are as follows:

Sl No	Responsible Department/ Organization	Action Points as per NGT order	Progress as on Date	Decision taken in meeting of 25 <sup>th</sup> State Level Committee held on 04.09.2023
<b>Issue : Solid Waste Management &amp; Sewage Management</b>				
<b>Ref : NGT Orders dated 13.04.2023 in O.A. No : 606/2018</b>				
1.	UDD/PWD (DWS)/RDD / Panchayet/ DMs/ULBs	The Chief Secretary, Tripura may take further remedial measures to ensure compliance of SWM Rules considering the statutory timelines to be sacrosanct as already directed by this Tribunal vide judgment dated 22.12.2016 (para-10). Similarly, the timelines for ensuring setting up of necessary sewage management systems have to be accepted as rigid timelines in view of judgment of the	<b>Urban Area</b> ➤ <b>Solid Waste Management:</b> Present MSW generation of the State is 333.1 TPD. 11 nos. Tertiary Waste Treatment Plants (TWTP) at ULB level has already been made operational. 2 nos. TWTP is ready for inauguration (Teliamura & Belonia MC). In addition, 3 nos. TWTP are in various stage of construction (Melaghar, Amarpur & Panisagar). Further, 85 nos. Secondary Centers scattered in 20 ULBs of the State are presently made operationalised. Presently, SW Processing Plant of capacity 250 TPD & 6 TPD is functional at Agartala and Kamalpur respectively. It is expected that the remaining TWTPs are made	<ul style="list-style-type: none"> <li>• UDD shall take necessary initiatives for setting up of the remaining 3 nos. TWTP at Melaghar, Amarpur &amp; Panisagar. 2 nos. TWTP at Teliamura &amp; Belonia shall be made operational within September, 2023.</li> <li>• 8 MLD STP at Akhaura ICP, AMC is under construction and 1 MLD In-Situ Nalla Treatment for 5 drains flowing to river Howra is on the verge of completion. UDD shall take necessary initiatives to expedite the works for completion the projects within stipulated timeline.</li> <li>• UDD shall take necessary initiatives to execute the</li> </ul>

Sl No	Responsible Department/ Organization	Action Points as per NGT order	Progress as on Date	Decision taken in meeting of 25 <sup>th</sup> State Level Committee held on 04.09.2023
		Hon'ble Supreme Court dated 22.02.2017	<p>operational by September, 2023.</p> <p>➤ <b>Sewage Management:</b> Total sewage generation in 20 ULBs is 82.4 MLD.</p> <p>➤ <b>Existing/Under construction:</b></p> <ul style="list-style-type: none"> <li>• 8 MLD STP at Chandinamura AMC already operational.</li> <li>• 8 MLD STP at Akhaura ICP, AMC is under construction. Work will be completed by December, 2023.</li> <li>• 1 MLD In-Situ Nalla Treatment is under construction in 5 drains flowing to river Howra. Work will be completed by October, 2023.</li> <li>• Land identified in two ULBs for setting up of oxidation pond.</li> <li>➤ <b>New proposal:</b></li> <li>• 31.5 MLD STP at Kantakhal &amp; Kalapania Khal of AMC - work order has already been issued.</li> <li>• 8 MLD STP is proposed (Kantakhal &amp; Kalapania Khal) which are under tendering stage.</li> <li>• 9.7 MLD in-Situ nalla in 8 small ULBs - <b>work order issued.</b> Agency has started survey works physical works will start from October 2023 after completion of preliminary works.</li> <li>• 17.5 MLD STP in 11 ULBs - Total works has been divided in 4 package.</li> <li>• 1 no. package tender is opened on 25.08.2023. 2 nos. package will open on 08-09-2023 and retendering has been done for the 4th package.</li> <li>• <b>Total new proposed</b> <math>\{(31.5+8) \text{ AMC} + (9.7+17.5) \text{ TUDA}\} = 66.7 \text{ MLD}</math></li> </ul> <p><b>Rural Area:</b></p>	<p>proposed sewerage treatment plant oxidation pond (31.5 MLD) STP at Kantakhal Kalapania Khal, 8 MLD STP at Kantakhal, 9.7 MLD in-Situ nalla treatment 8 small ULBs, 17.5 MLD STP in 11 ULBs and oxidation pond (Bishalgarh &amp; Kamalpur)</p> <ul style="list-style-type: none"> <li>• PWD (DWS)/ RDD Panchayet shall take necessary initiatives to ensure the compliance of SWM Rules, 2016 and also for ensuring setting up of necessary sewerage management systems in rural areas of the State to mitigate the gaps in Solid Waste as well as Liquid Waste management in rural areas within the stipulated timeline.</li> <li>• All DMs shall take remedial measures to ensure the compliance of SWM Rules, 2016 and also for ensuring setting up of necessary sewerage management systems in rural areas as well as Urban areas in coordination with the concerned line departments.</li> </ul>

Responsible Department/ Organization	Action Points as per NGT order	Progress as on Date	Decision taken in meeting of 25 <sup>th</sup> State Level Committee held on 04.09.2023
		<ul style="list-style-type: none"> <li>• In rural areas 192.50 TPD solid waste is being generated, out of which only 54.86 TPD are treated with existing community and individual compost pit. To mitigate the gap of 137.64, appropriate action has been taken up.</li> <li>• Focus of the State is on retrofitting of single pit toilets, convergence and co-treatment with STP facilities. Retrofitting work has been started at district level.</li> <li>• Action has been taken to retrofit 283272 Single pit and Septic tank toilets during 2023-24 for in situ management of faecal sludge. Out of which 11238 toilets has been retrofitted.</li> <li>• Action has also been taken to reassessment of the types of existing toilets in rural areas.</li> <li>• The GP/VCs which are within the 15 KM radius from the ULBs will be linked with the STPs having Co-Treatment facilities of Faecal sludge and septage of proposed and existing STPs in ULBs.</li> <li>• There are 34 cesspool vehicles (14 in Agartala, two each in 2 ULBs and one each in 16 ULBs) which will now cover 450 GPs after signing of MoU. Dump from these vehicles at present is being disposed off in Trenches.</li> </ul>	
2. Finance/ UDD/PWD (DWS)/RDD / Panchayet	Ring-fenced amount (Rs. 282.5 crores + Rs. 100 crores for urban solid and sewage management) be set apart in terms of statement of the	<ul style="list-style-type: none"> <li>• An amount of Rs. 282.58 Cr has been ring-fenced by state Government.</li> </ul>	The Finance Department shall provide necessary financial support for setting up of solid waste processing plant and sewage management system to the concerned department based on their

Sl No	Responsible Department/ Organization	Action Points as per NGT order	Progress as on Date	Decision taken in meeting of 25 <sup>th</sup> State Level Committee held on 04.09.2023
		Chief Secretary, Tripura which has been taken on record and further observations of the Tribunal and such funds be kept as "non-lapsable".		proposal.
3.	UDD/PWD (DWS)/RDD / Panchayet/D Ms/ULBs	Community compost pits be properly maintained, ensuring that compost produced is fully utilized and standardized designs be executed at town and village level and progress of installation duly monitored.	<ul style="list-style-type: none"> <li>• Compost produced by ULBs are certified and is being sold locally and is also made available in flipkart and amazon in <b>Urban areas</b>.</li> <li>• Most of the wet waste at household level is being used for feeding of domestic cattle, small traditional compost pit, kitchen garden etc., which will be reported in MIS.</li> <li>• Other than this total <b>4200, Community Compost Pits</b> and <b>2,80,882 Individual Compost Pits</b> has been targeted to construct in rural area. Out of which <b>1678 Community Compost Pits</b> and <b>46291 Individual Compost Pits</b> constructed so far in rural areas and works for 231 Community Compost Pits and 3904 Individual Compost Pits is going on.</li> </ul>	<ul style="list-style-type: none"> <li>• Proper maintenance and monitoring of the functioning of compost pits already set up in ULBs shall be done by the UDD. The compost produced shall be utilised following standardized norms.</li> <li>• The PWD (DWS), RDD and Panchayat Department shall expedite the setting up of the Community Compost Pits/Individual Compost Pits in rural areas to process the bio degradable solid wastes and also to take necessary initiatives to set up required Community Compost Pits/Individual Compost Pits involving the concerned DMs.</li> </ul>
4.	UDD/PWD (DWS)/RDD / Panchayet/ Health Department /DMs/ULBs	Plastic waste and construction & demolition waste processing plants be set up ensuring that bio-medical, hazardous and E-waste are not co-mingled and treated with solid waste.	<b>IN URBAN AREAS :</b> <ul style="list-style-type: none"> <li>• MRF facility is already operationalised in Agartala MC.</li> <li>• MRF facility is already operationalised in Agartala MC.</li> <li>• 85 Secondary Waste Segregation centers are operationalised in 20 ULBs.</li> <li>• Tertiary Waste Treatment Plants has also the provision to further segregate and store Dry Waste.</li> <li>• Plastic and C&amp;D waste are isolated properly and it is not mixed with solid waste after</li> </ul>	<ul style="list-style-type: none"> <li>• The UDD/ULBs shall monitor the functioning of Material Recovery Facilities/SWSC and Tertiary Waste Treatment Plants.</li> <li>• All DMs shall also take necessary initiatives to utilise the existing Material Recovery Facilities and Construction &amp; Demolition Waste Processing Plants at urban areas for the adjacent rural areas in coordination</li> </ul>

Responsible Department/ Organization	Action Points as per NGT order	Progress as on Date	Decision taken in meeting of 25 <sup>th</sup> State Level Committee held on 04.09.2023
		<p>processing.</p> <ul style="list-style-type: none"> <li>• Few ULBs namely Teliamura, Udaipur &amp; Mohanpur MCs are making paver blocks using C &amp; D waste.</li> <li>• An action Plan under SBM-U 2.0 has been submitted to MoHUA and is under active persuasion for setting up a C&amp;D processing plant at Agartala MC under special assistance case.</li> <li>• <b>IN RURAL AREAS :</b></li> <li>• 28 blocks can be covered under convergence mode (MoU to be signed) with existing PWMU infrastructure in ULBs.</li> <li>• For remaining blocks big storage units with a bailer machine for compressing of bulk plastic will be built at District level for storing plastic waste which is segregated at GP/VC level. The bailed plastic blocks will be transported to nearest ULB in the District once in two months.</li> <li>• For solid waste management in rural areas total 1178 Storage for Plastic, segregation &amp; compost premises at GP/VC level has been targeted to construct. So far 506 Storage for Plastic, segregation &amp; compost premises at GP/VC level has been constructed.</li> <li>• People are being motivated to segregate Biodegradable and Non-Biodegradable waste at household level.</li> </ul>	<p>with concerned departments, as required.</p> <ul style="list-style-type: none"> <li>• The UDD shall take necessary initiatives for setting up of Construction &amp; Demolition Waste Processing Plants in urban areas</li> <li>• The UDD and PWD(DWS) shall organise Sensitization programme in urban and rural areas regarding proper segregation of household wastes.</li> </ul>

Sl No	Responsible Department/ Organization	Action Points as per NGT order	Progress as on Date	Decision taken in meeting of 25 <sup>th</sup> State Level Committee held on 04.09.2023
5.	UDD, ULBs	Immediate efforts be made for ensuring connectivity with existing STPs and proposed STPs	<ul style="list-style-type: none"> <li>• An Action Plan to increase the utilization capacity of 8 MLD STP at chandinamura, AMC to its optimal capacity has been prepared by AMC. File has been initiated to obtain approval from State Government and release of funds.</li> <li>• A DPR has been prepared by UDD in 2017 amounting to Rs. 47 Cr approx. with a provision to connect 34.16 km sewage line &amp; 1590 nos House Hold Connection.</li> <li>• State has already considered the said sewerage connectivity fund requirement while ring-fencing funds.</li> </ul>	UDD shall take necessary initiatives to ensure the sewerage connectivity with the existing as well as proposed STPs for their full capacity utilisation within stipulated timeline.
6.	UDD, ULBs, AMC, TSPCB	The issues relating to compliance of STPs with standards and utilization of treated sewage be monitored and looked into by centralised mechanism at State level. Instead of high costed STPs in small population towns/villages, oxidation ponds and other low cost options be preferred including modular STPs. Similarly, in-situ remediation projects be duly executed	<ul style="list-style-type: none"> <li>• TSPCB is monitoring the compliance of STPs on monthly basis</li> <li>• All ULBs are using treated water for the purpose of sprinkling water along dust prone roads/ construction sites and for watering road side gardens/ lawns, statues and pavements.</li> </ul>	<ul style="list-style-type: none"> <li>• TSPCB shall continue its monitoring of compliance of STPs on monthly basis.</li> <li>• All ULBs shall take necessary initiatives to utilise the treated wastewater as per the Action Plan for utilisation treated wastewater.</li> </ul>
7.	SIPARD	Chief Secretary may immediately set up orientation programme on	<ul style="list-style-type: none"> <li>• SIPARD has organised orientation programmes on Solid Waste Management, Sewage Management, District</li> </ul>	SIPARD shall organise similar orientation programmes on Solid Waste Management,

No	Responsible Department/ Organization	Action Points as per NGT order	Progress as on Date	Decision taken in meeting of 25 <sup>th</sup> State Level Committee held on 04.09.2023
		regular basis at appropriate institutional level to deal with environmental issues at district level	Environment Plan and other relevant environmental issues involving all DMs and Officials of Blocks & ULBs on 28.07.2023 & 31.07.2023.	Sewage Management District Environment Plan and other relevant environmental issues at District level involving all DMs and Officials of Blocks & ULBs on regular intervals.
8.	DSTE/DMs/ TSPCB/UDD /PWD(DWS) /RDD/ Panchayet	State level Monitoring Mechanism be set up under Chief Secretary and District level Monitoring Mechanism under District Magistrate for monthly review starting from 1st May, 2023.	<ul style="list-style-type: none"> <li>Regular Review Meetings are being held at State as well as District Level.</li> </ul>	<ul style="list-style-type: none"> <li>Monthly review meetings at the State as well as District level shall be convened to check the status of SWM and Sewage management along with other environmental issues.</li> <li>Review meeting on progress on solid waste management as well as liquid waste management for urban and rural areas may be convened separately with the concerned department prior to the State Level Committee meeting.</li> </ul>
9.	Forest	The State may explore utilizing applicable policies for carbon credit by increasing its forest cover, utilizing treated sewage.	<ul style="list-style-type: none"> <li>The Forest Department and DSTE has taken initiatives for utilizing applicable policies for carbon credit. The issue has been taken up in the Elephant Project and Carbon Credit assessment is among the main objective of this project. The said project will be implemented within 5 years and extensive plantation will be done in first 3 years of this project.</li> </ul>	<ul style="list-style-type: none"> <li>Forest Department may take necessary steps in this regard.</li> </ul>
<b>Issue : Plastic Waste Management as per Plastic Waste Management Rules, 2016</b> <b>Ref : NGT order dated 06.12.2019 in OA No.247/2017</b>				
10	DMs/SPs/SD Ms/ SDPOs/BDOS	Enforcement of ban imposed on the use Identified Single Use Plastic Items	<ul style="list-style-type: none"> <li>Hon'ble Chief Minister has launched "Plastic Mukta Tripura Abhijan" on 15.07.2023.</li> <li>DMs, SDMs &amp; ULBs are conducting raids and imposing</li> </ul>	<ul style="list-style-type: none"> <li>All concerned shall take necessary initiatives for effective Enforcement of ban imposed on the use of Identified Single Use Plastic Items in the State.</li> </ul>

Sl No	Responsible Department/ Organization	Action Points as per NGT order	Progress as on Date	Decision taken in meeting of 25 <sup>th</sup> State Level Committee held on 04.09.2023
			penalty on violators. • Extensive awareness activities involving ICA & Education Department is being carried out.	
11	UDD/I&C	Plastic waste Recycling Infrastructure	<ul style="list-style-type: none"> <li>• Presently, 13 nos plastic waste recycling units are operational in the State.</li> <li>• Proper channelization of the Plastic Waste are being done by the all concerned ULBs.</li> </ul>	<ul style="list-style-type: none"> <li>• UDD shall take necessary initiatives for strengthening the plastic waste recycling infrastructure in the State, wherever required.</li> <li>• I &amp; C Department shall take initiatives to facilitate the entrepreneurs for setting up of plastic waste recycling infrastructure in the State.</li> </ul>
12	I & C /TRLM/ TULM	Development, Manufacture and Promotion of Alternatives of Single Use Plastic Items and Promoting New Innovative Ideas	<ul style="list-style-type: none"> <li>• Advt. was published in local newspapers inviting willing entrepreneurs to encourage to produce alternatives of SUP.</li> <li>• A meeting was held on 28.07.2023 with all stakeholder.</li> <li>• Tripura Industrial Investment Scheme has been launched wherein provision for incentives are there for alternatives of SUP producers.</li> </ul>	<ul style="list-style-type: none"> <li>• I &amp; C Department shall provide necessary assistance to entrepreneurs for setting up of manufacturing units of alternative items of SUP.</li> <li>• TRLM &amp; TULM shall take necessary initiatives to manufacture the alternatives of the SUP items through SHGs and make it available in the market.</li> </ul>

**Issue : Restoration of Polluted River Stretches**

Ref :NGT Orders dated 28.02.2020 in O.A. No : 606/2018 and orders dated 29.11.2019 & 21.09.2020 in OA No.673/2018 (Application Disposed )

13	UDD/Forests /PWD (WR)/ I & C/ DMs/ULBs	Implementation of the Individual Action Plan for Restoration of Identified Six polluted River stretches	<ul style="list-style-type: none"> <li>• Action Plan for Restoration of Identified Six polluted River stretches is under implementation.</li> <li>• ULBs are implementing the action plan.</li> <li>• Sewage management/ treatment initiative are being centrally implemented by TUDA.</li> <li>• AMC/ASCL is taking initiative for setting up of waste water</li> </ul>	<ul style="list-style-type: none"> <li>• All concerned shall implement the Action Plan for Restoration of Identified Six polluted River stretches with utmost priority. Special emphasis shall be given to the Model River Haora.</li> </ul>
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o	Responsible Department/ Organization	Action Points as per NGT order	Progress as on Date	Decision taken in meeting of 25 <sup>th</sup> State Level Committee held on 04.09.2023
14	DSTE(RRC)/ TSPCB	Monitoring of the implementation of Action Plan for restoration of Rivers by River Rejuvenation Committee (RRC)	<p>treatment plants in AMC area.</p> <ul style="list-style-type: none"> <li>The RRC is monitoring the implementation of the Action Plan for restoration of identified river stretches with special emphasis on Haora River.</li> <li>The Haora River Front Development Project is under implementation.</li> </ul>	<ul style="list-style-type: none"> <li>The RRC shall monitor the implementation of the Action Plan for restoration of identified river stretches with special emphasis on Haora River.</li> <li>The ASCL shall take necessary steps for implementation of the different projects related to Howra River rejuvenation.</li> </ul>
15	UDD/Forests /PWD (WR)/ I & C /DMs/ULBs/ TSPCB/AMC/ ASCL	Submission of Monthly Progress Report showing incremental progress in implementation of the Action Plan.	<ul style="list-style-type: none"> <li>UDD, Forest and TSPCB are submitting monthly Progress Report on regular basis.</li> <li>Monthly Progress Report is being submitted to NMCG within copy to CPCB on regular basis.</li> </ul>	<ul style="list-style-type: none"> <li>All concerned shall submit the monthly progress report within 20<sup>th</sup> of every month showing incremental progress to the TSPCB.</li> <li>Monthly Progress Report shall be submitted to NMCG with a copy to CPCB within stipulated timeline by the TSPCB.</li> </ul>
<p><b>Issue : Bio Medical Waste Management as per Bio Medical Waste Management Rules, 2016 and Scientific Disposal of Bio-Medical Waste arising out of COVID-19 Treatment/ Handling/ Diagnosis'</b>  <b>Ref : NGT Orders dated 22.01.2020 in O.A. No.710-713 of 2017 and NGT Orders dated 21.04.2020 &amp; 18.01.2021 in O.A. No.72/2020. (Application is Disposed on 18.01.2021)</b></p>				
16	Health & Family Welfare/TSPCB/NHM	Setting up of proposed ETP/STP at Hospitals and operational status of existing ETP/STP	<ul style="list-style-type: none"> <li>Installation of STPs/ETPs in the Government hospitals is going on. All District Hospitals and IGM hospital has already been covered. Another, 9 Sub-divisional Hospitals has been taken up for installation of STP/ETP. Tendering process is going on.</li> </ul>	Installation of STPs/ETPs at all Government bedded hospitals shall be completed at the earliest.
17	Health & Family Welfare/ TSPCB/NHM	Operational status of Common Bio Medical Treatment Facility (CBWTF)	<ul style="list-style-type: none"> <li>The CBWTF at DC Nagar is operational w.e.f. 1<sup>st</sup> September, 2022 and point of collection of BMW wastes by the CBWTF Operator are from all Public Health Facilities (State Hospitals up to PHCs).</li> <li>In the meeting of the State Level BMW Committee</li> </ul>	<ul style="list-style-type: none"> <li>Proper monitoring shall be done to check the operational status of the CBWTF at DC Nagar.</li> <li>Necessary initiatives shall be taken for introducing bar coding system for collection/ transportation of bio</li> </ul>

Sl No	Responsible Department/ Organization	Action Points as per NGT order	Progress as on Date	Decision taken in meeting of 25 <sup>th</sup> State Level Committee held on 04.09.2023
			meeting held on 04-09-2023, the matter regarding introducing bar coding system for collection/ transportation of bio-medical wastes was discussed and it has been suggested that the CBWTF Service Provider will submit a composite proposal specifying roles and responsibilities of H&FW Department and the CBWTF Service Provider including other logistics required as per Bar Coding System Implementation Guidelines of CPCB.	medical wastes.
18	<b>Health &amp; Family Welfare/TSPCB/NHM</b>	Training/workshops for healthcare workers on Bio-Medical Waste (BMW) Management as well COVID-19 issues	<ul style="list-style-type: none"> <li>• During the FY: 2022-23, training has been conducted for all Health care workers on BMW by each District with technical assistance of TSPCB. In addition BMW Service Provider have also conducted training for 1104 Health Care Workers (MOs/ Staff Nurses and 123 HCFs).</li> <li>• For the FY: 2023-24, District level orientation training of Khowai and West Tripura completed. Remaining districts shall take initiative to organize orientation training of health care workers on BMW under Kayakalp initiative during September 2023 month. Formal communication being made with respective District Authorities.</li> </ul>	Regular training shall be imparted to all Health care workers and concerned Officials regarding implementation of BMW management Rules. TSPCB shall provide technical assistance in this regard.
19	<b>Health &amp; Family Welfare/ TSPCB</b>	Status of Authorisation for Government Health Care Facilities under BMW Rules, 2016	<ul style="list-style-type: none"> <li>• Health Care Facilities (HCF) has obtained BMW Authorization. During District level trainings on BMW, demonstration on process of applying BMW Authorization done to ensure completion by the remaining HCFs.</li> <li>• NHM has taken initiative that</li> </ul>	Health & Family Welfare/TSPCB shall ensure that all the Health care Facilities in the State shall obtain Authorization under BMW Rules, 2016.

Responsible Department/ Organization	Action Points as per NGT order	Progress as on Date	Decision taken in meeting of 25 <sup>th</sup> State Level Committee held on 04.09.2023
		without BMW Authorization no Kayakalp Award will be given to any Health Facility. • It is being followed up for BMW Authorization by the remaining Health Facilities.	

**Issue : Air pollution including noise pollution**

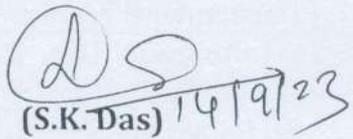
**Ref : NGT Order dated 20.11.2019 In OA No. 681/2018 and orders dated 10.02.2020 in OA No. 158/2016/EZ and Oder dated 17.11.2020 in OA No. 118 of 2020.**

**(The application is disposed on 08.04.2021)**

20	<b>Home (Police) Department /Transport/ Forests/UDD / PWD (R&amp;B)/ICA/ DMs/SDMs/S DPOs/ TSPCB</b>	Implementation of Action Plan for controlling noise pollution	<ul style="list-style-type: none"> <li>Necessary initiatives are being taken by all concerned for implementation of the Action Plan for controlling Noise Pollution.</li> </ul>	<ul style="list-style-type: none"> <li>All concerned Departments shall take necessary initiatives for effective implementation of the Action Plan for controlling noise pollution and submit the ATR to TSPCB.</li> </ul>
21	<b>Transport/F orests/UDD/ ICA/ Traffic Police/DMs/ ULBs/ TSPCB</b>	Implementation of Action Plan for controlling air pollution	Necessary initiatives are being taken by all concerned for implementation of the Action Plan for controlling Air Pollution.	<ul style="list-style-type: none"> <li>All concerned Departments shall take necessary initiatives for effective implementation of the Action Plan for controlling air pollution and submit the ATR to TSPCB.</li> </ul>
22	<b>Home (Police) Department</b>	Monitoring of sound level at different locations on regular basis and initiation of appropriate legal action against the violators to control the noise pollution of the State.	Sound Level Meter has been distributed to the District Police and necessary training has been imparted.	<ul style="list-style-type: none"> <li>The Home (Police) Department shall monitor sound levels at different locations on regular basis, and appropriate legal action against the violators shall be initiated keeping in view of the upcoming festive season.</li> <li>TSPCB shall take necessary initiatives to procure additional 35 nos. of Sound Level Meter for Home (Police) Department.</li> <li>The Home (Police) Department shall impart training to all Police</li> </ul>

Sl No	Responsible Department/ Organization	Action Points as per NGT order	Progress as on Date	Decision taken in meeting of 25 <sup>th</sup> State Level Committee held on 04.09.2023
Issue : 100 industrial clusters/ CETPs/ ETPs Ref: NGT Order dated 14.11.2019 in OA No. 1038 of 2018				
23	I & C, TIDC	Connection of pipeline of industrial wastewater with existing CETP.	The work for connection of pipeline with rubber industry has been completed.	The I & C/ TIDC shall ensure that the industries connected with CETP through pipeline shall discharge all the liquid wastes to the CETP for treatment.
24	I & C, TIDC	Operational of Online Continuous Emission Monitoring System (OCEMS) of the CETP	The I & C/ TIDC has taken initiatives for installation of OCEMS in the existing CETP at Budhjungnagar.	The I & C/TIDC shall expedite installation of OCEMS in the existing CETP at Budhjungnagar.
25	AMC	Operational of Online Continuous Emission Monitoring System (OCEMS) of existing STP, AMC	The AMC has taken initiatives for installation of OCEMS in the existing STP at Bhubanban.	The AMC shall expedite the installation of OCEMS in the existing STP at Bhubanban.
Issue : Identification, Protection & Restoration of water bodies Ref : NGT Order dated 01.06.2020 & 18.11.2020 in M.A. No. 26/2019 in OA No. 325/2015 (Application is disposed on 18.11.2020)				
26	Forest Department / Fisheries/ State Level Committee (STE)/TSPCB	Identification, protection and restoration works of the water bodies.	<ul style="list-style-type: none"> <li>1910 water bodies have been identified by the TSAC in the state through satellite image. Till date, 1100 nos Water samples have been collected from West Tripura, Sepahijala, North Tripura, Unakoti District, Gomati, South Tripura and physical as well as chemical parameters have been analyzed. Collection of water samples from other districts are going on. Necessary instruction is being provided for restoration of the polluted water bodies.</li> </ul>	<ul style="list-style-type: none"> <li>Remaining water samples from the Dhalai, and Khowai district shall be collected and water quality analysis be done at the earliest.</li> </ul>
Issue : Illegal sand mining Ref: NGT Order dated 26.02.2021 in OA No. 360/2015 (Application is Disposed of on 26.02.2021)				
27	DMs/Forest	Appropriate action against the illegal sand mining	Appropriate actions against the illegal sand mining activities are being taken by the DMs.	DMs/Forest shall take appropriate action against the illegal sand mining

o	Responsible Department/ Organization	Action Points as per NGT order	Progress as on Date	Decision taken in meeting of 25 <sup>th</sup> State Level Committee held on 04.09.2023
28	Forests/ DMs/SEIAA	Implementation of Sustainable Sand Mining Management Guidelines 2016 (SSMG-2016) and SSMG-2020	Sustainable Sand Mining Management Guidelines 2016 (SSMG-2016) and SSMG-2020 are being implemented by all concerned.	activities. Forests Department /DMs/ SEIAA shall take initiatives for implementation of Sustainable Sand Mining Management Guidelines 2016 (SSMG-2016) and SSMG-2020.

  
 (S.K. Das) 14/9/23

**Director (I/C)**  
**Science, Technology & Environment**  
**Government of Tripura**

**List of Participants in 25<sup>th</sup> State Level Committee Meeting held under the  
Chairmanship of Chief Secretary, Tripura on 04/09/2023**

Sl. No.	Name, Designation & Department
1.	Sri JK Sinha, Chief Secretary, Government of Tripura
2.	Sri KS Sethi, Principal Secretary to the Government of Tripura, Forest and Science, Technology & Environment Department and PCCF & HoFF, Tripura
3.	Sri RGK Rao, IGP, Tripura
4.	Sri Abhisek Singh, Secretary to the Government of Tripura, UD & PW Department, Government of Tripura
5.	Sri Sandeep Rathod, Secretary to the Government of Tripura, RDD, Government of Tripura
6.	Dr R. Hemandra Kumar, Special Secretary to the Government of Tripura, Education Department, Tripura
7.	Sri Animesh Das, Director, Science, Technology & Environment Department, Government of Tripura.
8.	Sri Rajat Pant, Director, Urban Development Department, Government of Tripura
9.	Smt Deepa D. Nair, CCF (P & D), Forest Department, Government of Tripura
10.	Dr. Naresh Babu, Director, IT, Tripura
11.	Sri Devananda Reang, Director of Panchayat, Government of Tripura
12.	Sri B. Bhattacharya, Director, ICA, Tripura
13.	Sri DK Chakma, MD, NHM Tripura
14.	Er. Swapan Kumar Das, Chief Engineer, RD, Government of Tripura
15.	Smt. S Debnath, Addll Director, I& C, Tripura
16.	Sri Rajib Majumder, Director, WSSO, PWD(DWS), Government of Tripura
17.	Dr. Bishu Karmakar, Member Secretary, Tripura State Pollution Control Board
18.	Sri Dipak Rudra Pal, Jr Scientist, Tripura State Pollution Control Board
19.	Dr. S. Reang, Nodal Officer, BMW, H & FW Department.
20.	Dr. Anirban Hore, NHM, H & FW Department.

# Tripura State Pollution Control Board

(A Statutory Organization Under Government of Tripura)  
Department of Science, Technology & Environment



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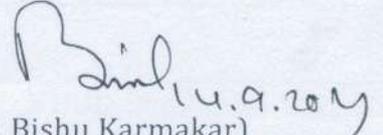


No.F.13(23)/TSPCB/NGT/606/Pt-II/ 4832 - 50

September 14, 2023

To:

1. Principal Secretary, Forest & Science, Technology & Environment, Govt. of Tripura.
2. Principal Secretary, IT Department, Government of Tripura
3. Principal Chief Conservator of Forest, Govt. of Tripura.
4. Secretary, Finance Department, Govt. of Tripura.
5. Secretary, Education Department, Govt. of Tripura.
6. Secretary, Urban Development Department, Govt. of Tripura.
7. Secretary, Revenue Department, Govt. of Tripura.
8. Secretary, ICA Department, Tripura.
9. Secretary, Agriculture Department, Govt. of Tripura.
10. Secretary, Rural Development Department, Govt. of Tripura.
11. Additional Director General/Inspector General of Police, Govt. of Tripura.
12. Director, Urban Development Department, Govt. of Tripura.
13. Director, Department of Industries & Commerce, Govt. of Tripura.
14. Director, Science, Technology & Environment, Govt. of Tripura.
15. District Magistrate & Collector, West Tripura, Sepahijala, Gomati, South Tripura, Khowai, Dhalai, Unakoti & North Tripura District.
16. District Forest Officer, West Tripura, Sepahijala, Gomati, South Tripura, Khowai, Dhalai, Unakoti & North Tripura District.
17. Municipal Commissioner, Agartala Municipal Corporation, Govt. of Tripura.
18. Regional Director, Central Pollution Control Board, Shillong.

  
(Dr. Bishu Karmakar)  
Member Secretary

Copy to:

The PPS to the Chief Secretary, Tripura for kind information of the Chief Secretary.



**Tripura State Pollution Control Board**  
(A Statutory Organization Under Government of Tripura)  
Department of Science, Technology & Environment

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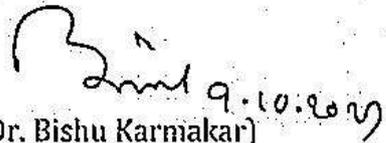


No.F.13(23)/TSPCB/NGT/606/Pt-II/ 5356-57

October 09, 2023

To:

1. Principal Secretary, Forest & Science, Technology & Environment, Govt. of Tripura.
2. Principal Secretary, Revenue & IT Department, Government of Tripura.
3. Principal Chief Conservator of Forest, Govt. of Tripura.
4. Secretary, Finance Department, Govt. of Tripura.
5. Secretary, Education Department, Govt. of Tripura.
6. Secretary, Urban Development Department, Govt. of Tripura.
7. Secretary, Revenue Department, Govt. of Tripura.
8. Secretary, ICA Department, Tripura.
9. Secretary, Agriculture Department, Govt. of Tripura.
10. Secretary, Rural Development Department, Govt. of Tripura.
11. Additional Director General/Inspector General of Police, Govt. of Tripura.
12. Director, Urban Development Department, Govt. of Tripura.
13. Director, Department of Industries & Commerce, Govt. of Tripura.
14. Director, Science, Technology & Environment, Govt. of Tripura.
15. District Magistrate & Collector, West Tripura, Sepahijala, Gomati, South Tripura, Khowai, Dhalai, Unakoti & North Tripura District.
16. District Forest Officer, West Tripura, Sepahijala, Gomati, South Tripura, Khowai, Dhalai, Unakoti & North Tripura District.
17. Municipal Commissioner, Agartala Municipal Corporation, Govt. of Tripura.
18. Regional Director, Central Pollution Control Board, Shillong.

  
(Dr. Bishu Karmakar)  
Member Secretary

Copy to:

The PPS to the Chief Secretary, Tripura for kind information of the Chief Secretary.

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Website:

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Contact:

Chairman : 0381 - 2322462  
Member Secretary : 0381 - 2325421  
Head of Office : 0381 - 2322455  
0381-2322455

Minutes of 26<sup>th</sup> meeting of State Level Committee held under the Chairmanship of Chief Secretary, Tripura on 04/10/2023 at 4:00 PM in Video Conference Room of the Civil Secretariat to review the progress of implementation regarding the Directions dated 13/04/2023 of the Hon'ble NGT in OA No. 606 of 2018 in the matter of compliance of Solid Waste Management Rules, 2016 and other environment related issues of the State.

The 26<sup>th</sup> meeting of the State Level Committee was held under the Chairmanship of Chief Secretary, Tripura on 04/10/2023 at 4.00 PM in the Video Conference Room of the Civil Secretariat to review the progress of implementation regarding the Directions dated 13.04.2023 of Hon'ble National Green Tribunal in O.A. No.606/2018 in the matter of Compliance of Solid Waste Management Rules, 2016 and other environment related issues of State.

The list of officers attended the VC meeting is mentioned at Annexure-I. The District Magistrate and Collectors of 8 (eight) Districts, DFOs of all 8 (Eight) Districts, Sub-Divisional Magistrates, BDOs of all RD Blocks and Commissioners/CEOs/EOs of all Urban Local Bodies participated in the meeting through Video Conferencing.

The decisions taken in respect of each of the issues are as follows:

Sl No	Responsible Department / Organization	Action Points as per NGT order	Progress as on Date	Decision taken in meeting of 26 <sup>th</sup> State Level Committee held on 04.10.2023
<b>Issue : Solid Waste Management &amp; Sewage Management</b>				
<b>Ref : NGT Orders dated 13.04.2023 in O.A. No : 606/2018</b>				
1.	UDD/PWD (DWS)/RDD/Panchayet/DMs/ULBs	The Chief Secretary, Tripura may take further remedial measures to ensure compliance of SWM Rules considering the statutory timelines to be sacrosanct as already directed by this Tribunal vide judgment dated 22.12.2016 (para-10). Similarly, the timelines ensuring setting up of necessary sewage management systems have to be accepted as rigid.	<u>Urban Area</u> ➤ Solid Waste Management: Present MSW generation of the State is 333.1 TPD. 12 nos. Tertiary Waste Treatment Plants (TWTP) at ULB level has already been made operational. 1 nos. TWTP is ready for inauguration (Teliamura MC). In addition, 3 nos. TWTP are in various stage of construction (Melaghar, Amarpur & Panisagar). Further, 85 nos. Secondary Centers scattered in 20 ULBs of the State are presently made operationalised. Presently, SW Processing Plant of capacity 250 TPD & 6 TPD is functional at Agartala and Kamalpur respectively. It is expected that the remaining TWTPs are made operational by	<ul style="list-style-type: none"> <li>Necessary initiatives may be taken by the UDD for setting up of the remaining 3 nos. TWTP at Melaghar, Amarpur &amp; Panisagar. 1 nos. TWTP at Teliamura shall be made operational within October, 2023.</li> <li>8 MLD STP at Akhaura ICP, AMC is under construction. UDD shall take necessary initiatives to expedite the works for completion the projects within stipulated timeline.</li> <li>UDD shall take necessary initiatives to execute the proposed sewage treatment plants/oxidation pond (31.5 MLD STP at Kantakhal &amp; Kalapania Khal, 8 MLD</li> </ul>

Sl No	Responsible Department / Organization	Action Points as per NGT order.	Progress as on Date	Decision taken in meeting of 26 <sup>th</sup> State Level Committee held on 04.10.2023
		timelines in view of judgment of the Hon'ble Supreme Court dated 22.02.2017	<p>November, 2023.</p> <p>➤ Sewage Management: Total sewage generation in 20 ULBs is 82.4 MLD.</p> <p>➤ Existing/Under construction:</p> <ul style="list-style-type: none"> <li>• 8 MLD STP at Chandinapura AMC already operational.</li> <li>• 8 MLD STP at Akhaura ICP, AMC is under construction. Work will be completed by December, 2023.</li> <li>• 1 MLD In-Situ Nalla Treatment at AMC area is completed and functional.</li> <li>• Land and survey completed in two ULBs (Kamalpur &amp; Bishalgarh) for setting up of oxidation pond.</li> <li>➤ New proposal:               <ul style="list-style-type: none"> <li>• 31.5 MLD STP at Kantakhal &amp; Kalapania Khal of AMC - work order has already been issued. Soil testing and drawing completed.</li> <li>• 8 MLD STP is proposed (Kantakhal &amp; Kalapania Khal) which are under tendering stage.</li> <li>• 9.7 MLD in-Situ nalla in 8 small ULBs - work order issued. Agency has started survey works physical works will started which included in situ Nalla treatment and oxidation pond.</li> <li>• 17.5 MLD STP in 11 ULBs - Total works has been divided in 4 package.                   <ul style="list-style-type: none"> <li>➤ Cluster-1: Bid Opened on 30.09.2023</li> <li>➤ Cluster-2: Bid opened on 25.08.2023</li> <li>➤ Cluster 3 &amp; 4: Technical Bid opened on 08.09.2023.</li> </ul> </li> <li>• Total new proposed ((31.5+8) AMC + (9.7+17.5) TUDA) = 66.7 MLD</li> </ul> </li> </ul>	<p>STP at Kantakhal, 9.7 MLD in-Situ nalla treatment in 8 small ULBs, 17.5 MLD STP in 11 ULBs and oxidation pond at Bishalgarh &amp; Kamalpur within stipulated timeline.</p> <p>• PWD (DWS)/ RDD/ Panchayet shall take necessary initiatives to ensure the compliance of SWM Rules, 2016 and also for ensuring setting up of necessary sewage management systems in rural areas of the State to mitigate the gaps in Solid as well as Liquid Waste management in rural areas within the stipulated timeline.</p> <p>• All DMs shall monitor the compliance of SWM Rules, 2016 and also for ensuring setting up of necessary sewage management systems in rural areas as well as Urban areas in coordination with the concerned line departments.</p>

Responsible Department / Organization	Action Points as per NGT order	Progress as on Date	Decision taken in meeting of 26 <sup>th</sup> State Level Committee held on 04.10.2023
		<p><u>Rural Area:</u></p> <ul style="list-style-type: none"> <li>In rural areas 192.50 TPD solid waste is being generated, out of which only 55.80 TPD are treated with existing community and individual compost pit. To mitigate the gap of 136.70, appropriate action has been taken up.</li> <li>Focus of the State is on retrofitting of single pit toilets, convergence and co-treatment with STP facilities. Retrofitting work has been started at district level.</li> <li>Action has been taken to retrofit 283272 Single pit and Septic tank toilets during 2023-24 for in situ management of faecal sludge. Out of which 13547 toilets has been retrofitted.</li> <li>Action has also been taken to reassessment of the types of existing toilets in rural areas.</li> <li>The GP/VCs which are within the 15 KM radius from the ULBs will be linked with the STPs having Co-Treatment facilities of faecal sludge and septage of proposed and existing STPs in ULBs.</li> <li>There are 34 cesspool vehicles (14 in Agartala, two each in 2 ULBs and one each in 16 ULBs) which will now cover 450 GPs after signing of MoU. Dump from these vehicles at present is being disposed off in Trenches.</li> </ul>	
2. Finance/ UDD/PWD (DWS)/RDD/ Panchayet	Ring-fenced amount (Rs. 282.5 crores + Rs. 100 crores for urban solid and sewage management) be set apart in terms of statement of the	An amount of Rs. 282.58 Cr has been ring-fenced by state Government.	The Finance Department shall provide necessary financial support for setting up of solid waste processing plant and sewage management system to the concerned department based on their

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Decision taken in meeting of 26<sup>th</sup> State Level Committee held on 04.10.2023 proposal.

Sl No	Responsible Department / Organization	Action Points as per NGT order		
		Chief Secretary, Tirupur which has been taken on record and further observations of the Tribunal and such funds be kept as "non-lapsable".		
3.	UDD/PWD (DWS)/RDD/ Panchayat/ DMs/ULBs	Community compost pits be properly maintained, ensuring that compost produced is fully utilized and standardized designs be executed at town and village level and progress of installation duly monitored.	<ul style="list-style-type: none"> <li>Compost produced by ULBs is certified and is being sold locally and is also made available in flipkart and amazon in Urban areas.</li> <li>Most of the wet waste at household level is being used for feeding of domestic cattle, small traditional compost pit, kitchen garden etc., which will be reported in MIS.</li> <li>Other than this total 4200, Community Compost Pits and 2,80,882 Individual Compost Pits has been targeted to construct in rural area. Out of which 1678 Community Compost Pits and 46991 Individual Compost Pits constructed so far in rural areas and works for 231 Community Compost Pits and 3904 Individual Compost Pits is going on.</li> </ul>	<ul style="list-style-type: none"> <li>Maintenance and monitoring of the functioning of compost pits already set up in ULBs shall be done by the UDD &amp; concerned ULBs. The compost produced shall be utilised following standardized norms.</li> <li>The PWD (DWS), RDD and Panchayat Department shall expedite the setting up of the Community Compost Pits/Individual Compost Pits in rural areas to process the bio degradable solid wastes and also to take necessary initiatives to set up required Community Compost Pits/Individual Compost Pits involving the concerned DMs.</li> </ul>
4.	UDD/PWD (DWS)/RDD/ Panchayat/ Health Department/ DMs/ULBs	Plastic waste and construction & demolition waste processing plants be set up ensuring that bio-medical, hazardous and E-waste are not co-mingled and treated with solid waste.	<p>IN URBAN AREAS :</p> <ul style="list-style-type: none"> <li>MRF facility is already operationalized in AMC.</li> <li>85 Secondary Waste Segregation centers are operationalised in 20 ULBs.</li> <li>Tertiary Waste Treatment Plants has also the provision to further segregate and store Dry Waste.</li> <li>Plastic and C&amp;D waste are isolated properly and it is not mixed with solid waste after processing.</li> <li>Few ULBs namely Teliamura, Udaipur &amp;</li> </ul>	<ul style="list-style-type: none"> <li>The UDD/ULBs shall monitor the functioning of Material Recovery Facilities/SWSC and Tertiary Waste Treatment Plants.</li> <li>All DMs shall also take necessary initiatives to utilise the existing Material Recovery Facilities at urban areas for the adjacent rural areas in coordination with concerned departments, if required.</li> </ul>

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Responsible Department / Organization	Action Points as per NGT order	Progress as on Date	Decision taken in meeting of 26 <sup>th</sup> State Level Committee held on 04.10.2023
		<p>Mohanpur MCs are making paver blocks using C &amp; D waste.</p> <ul style="list-style-type: none"> <li>An action Plan under SBM-U 2.0 has been submitted to MoHUA and is under active persuasion for setting up a C&amp;D processing plant at Agartala MC under special assistance case.</li> <li><b>IN RURAL AREAS :</b></li> <li>28 blocks can be covered under convergence mode (MoU to be signed) with existing PWMU infrastructure in ULBs.</li> <li>For remaining blocks big storage units with a baller machine for compressing of bulk plastic will be built at District level for storing plastic waste which is segregated at GP/VC level. The bailed plastic blocks will be transported to nearest ULB in the District once in two months.</li> <li>For solid waste management in rural areas total 1178 Storage for Plastic, segregation &amp; compost premises at GP/VC level has been targeted to construct. So far 506 Storage for Plastic, segregation &amp; compost premises at GP/VC level has been constructed.</li> <li>People are being motivated to segregate Biodegradable and Non-Biodegradable waste at household level.</li> </ul>	<ul style="list-style-type: none"> <li>The UDD shall take necessary initiatives for setting up of C &amp; D Waste Processing Plants in urban areas.</li> <li>The UDD and PWD(DWS) shall organise Sensitization programme in urban and rural areas regarding proper segregation of household wastes.</li> </ul>

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Sl No	Responsible Department / Organization	Action Points as per NGT order	Progress as on Date	Decision taken in meeting of 26 <sup>th</sup> State Level Committee held on 04.10.2023
5	UDD, ULBs	Immediate efforts be made for ensuring connectivity with existing STPs and proposed STPs	<ul style="list-style-type: none"> <li>An Action Plan to increase the utilization capacity of 8 MLD STP at Chandinapura, AMC to its optimal capacity has been prepared by AMC. File has been initiated to obtain approval from State Government and release of funds.</li> <li>A DPR has been prepared by UDD in 2017 amounting to Rs. 47 Cr approx. with a provision to connect 34.16 km sewage line &amp; 1590 nos. House Hold Connection.</li> <li>State has already considered the said sewerage connectivity fund requirement while ring-fencing funds.</li> </ul>	UDD/ULBs shall take necessary initiatives to ensure the sewerage connectivity with the existing as well as proposed STPs for their full capacity utilisation within stipulated timeline.
6	UDD, ULBs, AMC, TSPCB	The issues relating to compliance of STPs with standards and utilization of treated sewage be monitored and looked into by centralised mechanism at State level. Instead of high costed STPs in small population towns/villages, oxidation ponds and other low cost options be preferred including modular STPs. Similarly, in-situ remediation projects be duly executed	<ul style="list-style-type: none"> <li>TSPCB is monitoring the compliance of STPs on monthly basis</li> <li>All ULBs are using treated water for the purpose of sprinkling water along dust prone roads/ construction sites and for watering road side gardens/ lawns, statues and pavements.</li> </ul>	<ul style="list-style-type: none"> <li>TSPCB shall continue its monitoring of compliance of STPs on monthly basis.</li> <li>All ULBs shall take necessary initiatives to utilise the treated wastewater as per the Action Plan for utilisation of treated wastewater.</li> </ul>
7	SIPARD	Chief Secretary may immediately set up orientation programme on regular basis at	SIPARD has organised orientation programmes on Solid Waste Management, Sewage Management, District Environment Plan and other	SIPARD shall organise similar orientation programmes on Solid Waste Management, Sewage Management,

Responsible Department / Organization	Action Points as per NGT order	Progress as on Date	Decision taken in meeting of 26 <sup>th</sup> State Level Committee held on 04.10.2023
	appropriate institutional level to deal with environmental issues at district level	relevant environmental issues involving all DMs and Officials of Blocks & ULBs on 28.07.2023 & 31.07.2023.	District Environment Plan and other relevant environmental issues at District level involving all DMs and Officials of Blocks & ULBs on regular intervals.
8. DSTE/DMs/TSPCB/UDD/PWD(DWS)/RDD/Panchayet	State level Monitoring Mechanism be set up under Chief Secretary and District level Monitoring Mechanism under District Magistrate for monthly review starting from 1st May, 2023.	• Regular Review Meetings are being held at State as well as District Level.	• Monthly review meetings at the State as well as District level shall be convened to check the status of SWM and Sewage management along with other environmental issues. • Review meeting on progress made in solid waste management as well as liquid waste management for urban and rural areas may be convened separately with the concerned department prior to the State Level Committee meeting.
9. Forest	The State may explore utilizing applicable policies for carbon credit by increasing its forest cover, utilizing treated sewage.	• The Forest Department and DSTE has taken initiatives for utilizing applicable policies for carbon credit. The issue has been taken up in the Element Project and Carbon Credit assessment is among the main objective of this project. The said project will be implemented within 5 years and extensive plantation will be done in first 3 years of this project.	• Forest Department may take necessary steps in this regard.
10. UDD/PWD(DWS)/RDD/Panchayet/Forests/DSTE/TSPCB	Submission/Filing of six monthly progress reports on solid waste management and sewage management in urban & rural areas of the State in compliance of	UDD, PWD(DWS), RDD, Panchayet Department have taken initiatives to mitigate the gap in solid waste as well as sewage management in urban and rural areas in compliance of Hon'ble NGT order dated 13.04.2023 in OA No. 606 of 2018.	• All concerned Department shall submit the six monthly progress reports on solid waste management as well as sewage management in urban & rural areas and other issues to the TSPCB within 18.10.2023. • DSTE/TSPCB shall

Sl No	Responsible Department / Organization	Action Points as per NGT order	Progress as on Date	Decision taken in meeting of 26 <sup>th</sup> State Level Committee held on 04.10.2023
<p>Issue : Plastic Waste Management as per Plastic Waste Management Rules, 2016            Ref : NGT order dated 06.12.2019 in OA No.247/2017</p>				
10	DMs/SPs/SD Ms/ SDPOs/BDOs	Enforcement of ban imposed on the use Identified Single Use Plastic Items	<ul style="list-style-type: none"> <li>• Hon'ble Chief Minister has launched "Plastic Mukta Tripura Abhijan" on 15.07.2023.</li> <li>• DMs, SDMs &amp; ULBs are conducting raids and imposing penalty on violators.</li> <li>• Extensive awareness activities involving ICA &amp; Education Department is being carried out.</li> </ul>	<ul style="list-style-type: none"> <li>• All concerned shall take necessary initiatives for effective Enforcement of ban imposed on the use of Identified Single Use Plastic Items in the State.</li> </ul>
11	UDD/I&C	Plastic waste Recycling Infrastructure	<ul style="list-style-type: none"> <li>• Presently, 13 nos plastic waste recycling units are operational in the State.</li> <li>• Proper channelization of the Plastic Waste are being done by the all concerned ULBs.</li> </ul>	<ul style="list-style-type: none"> <li>• UDD shall take necessary initiatives for strengthening the plastic waste recycling infrastructure in the State, wherever required.</li> <li>• I &amp; C Department shall take initiatives to facilitate the entrepreneurs for setting up of plastic waste recycling infrastructure in the State.</li> </ul>
12	I & C /TRLM/ TULM	Development, Manufacture and Promotion of Alternatives of Single Use Plastic Items and Promoting New Innovative Ideas	<ul style="list-style-type: none"> <li>• Advt. was published in local newspapers inviting willing entrepreneurs to encourage to produce alternatives of SUP.</li> <li>• A meeting was held on 28.07.2023 with all stakeholder.</li> <li>• Tripura Industrial Investment Scheme has been launched wherein provision for incentives are there for alternatives of SUP producers.</li> </ul>	<ul style="list-style-type: none"> <li>• I &amp; C Department shall provide necessary assistance to entrepreneurs for setting up of manufacturing units of alternative items of SUP.</li> <li>• TRLM &amp; TULM shall take necessary initiatives to manufacture the alternatives of the SUP items through SHGs and</li> </ul>

ATE GN 12	Responsible Department / Organization	Action Points as per NGT order	Progress as on Date	Decision taken in meeting of 26 <sup>th</sup> State Level Committee held on 04.10.2023
			<ul style="list-style-type: none"> <li>• SHGs under TRLM are making paper plates, cups, pottery based utensils, jute bags and cloth bags.</li> <li>• Selling point of alternatives of SUP items is functional at Sanjog outlet at PO Chowmuhani, MBB Airport, Rural Mart at Nalchar RD Block &amp; Salema RD Block, BDO Offices, DM Office of Sepahijala District.</li> <li>• Training of making cloth bags/ jute bags are being conducted through RUDSETI.</li> </ul>	make it available in the market.
<p><b>Issue : Restoration of Polluted River Stretches</b>  <b>Ref :NGT Orders dated 28.02.2020 in O.A. No : 606/2018 and orders dated 29.11.2019 &amp; 21.09.2020 in OA No.673/2018 (Application Disposed )</b></p>				
13	UDD/Forests /PWD (WR)/ I & C/ DMs/ULBs	Implementation of the Individual Action Plan for Restoration of Identified Six polluted River stretches	<ul style="list-style-type: none"> <li>• Action Plan for Restoration of Identified Six polluted River stretches is under implementation.</li> <li>• ULBs are implementing the action plan.</li> <li>• Sewage management/ treatment initiative are being centrally implemented by TUDA.</li> <li>• AMC/ASCL is taking initiative for setting up of waste water treatment plants in AMC area.</li> </ul>	<ul style="list-style-type: none"> <li>• All concerned shall implement the Action Plan for Restoration of Identified Six polluted River stretches with utmost priority. Special emphasis shall be given to the Model River Haora.</li> </ul>
14	DSTE(RRC)/T SPCB	Monitoring of the implementation of Action Plan for restoration of Rivers by River Rejuvenation Committee (RRC)	<ul style="list-style-type: none"> <li>• The RRC is monitoring the implementation of the Action Plan for restoration of identified river stretches with special emphasis on Haora River.</li> <li>• The Haora River Front Development Project is under implementation.</li> </ul>	<ul style="list-style-type: none"> <li>• The RRC shall monitor the implementation of the Action Plan for restoration of identified river stretches with special emphasis on Haora River.</li> <li>• The ASCL shall take necessary steps for implementation of the different projects related to Howra River rejuvenation with utmost priority.</li> </ul>

Sl No	Responsible Department / Organization	Action Points as per NGT order	Progress as on Date	Decision taken in meeting of 26 <sup>th</sup> State Level Committee held on 04.10.2023
15	UDD/Forests /PWD (WR)/ I & C /DMs/ULBs/ TSPCB/AMC/ ASCL	Submission of Monthly Progress Report showing incremental progress in implementation of the Action Plan.	<ul style="list-style-type: none"> <li>UDD, Forest and TSPCB are submitting monthly Progress Report on regular basis.</li> <li>Monthly Progress Report is being submitted to NMCG within copy to CPCB on regular basis.</li> <li>In the 15<sup>th</sup> Central Committee Meeting, it was informed that the number of polluted river stretches of the state is now been reduced to 1 from 6.</li> </ul>	<ul style="list-style-type: none"> <li>All concerned shall submit the monthly progress report within 20<sup>th</sup> of every month showing incremental progress to the TSPCB.</li> <li>Monthly Progress Report shall be submitted to NMCG with a copy to CPCB within stipulated timeline by the TSPCB.</li> </ul>
<p><b>Issue : Bio Medical Waste Management as per Bio Medical Waste Management Rules, 2016 and Scientific Disposal of Bio-Medical Waste arising out of COVID-19 Treatment/ Handling/ Diagnosis'</b>  <b>Ref : NGT Orders dated 22.01.2020 in O.A. No.710-713 of 2017 and NGT Orders dated 21.04.2020 &amp; 18.01.2021 in O.A. No.72/2020. (Application is Disposed on 18.01.2021)</b></p>				
16	Health & Family Welfare/TSPCB/NIIM	Setting up of proposed ETP/STP at Hospitals and operational status of existing ETP/STP	<ul style="list-style-type: none"> <li>Installation of STPs/ETPs in the Government hospitals is going on. All District Hospitals and IGM hospital has already been covered. Another, 9 Sub-divisional Hospitals has been taken up for installation of STP/ETP. Tendering process is going on.</li> </ul>	Installation of STPs/ETPs at all Government bedded hospitals shall be completed at the earliest.
17	Health & Family Welfare/TSPCB/NHM	Operational status of Common Bio Medical Treatment Facility (CBWTF)	<ul style="list-style-type: none"> <li>The CBWTF at DC Nagar is operational w.e.f. 1<sup>st</sup> September, 2022 and point of collection of BMW wastes by the CBWTF Operator is from all Public Health Facilities (State Hospitals up to PHCs).</li> <li>In the meeting of the State Level BMW Committee meeting held on 04-09-2023, the matter regarding introducing bar coding system for collection/ transportation of bio-medical wastes was discussed and it has been suggested that the CBWTF Service Provider will submit a composite proposal specifying roles and responsibilities of H&amp;FW Department and the CBWTF</li> </ul>	<ul style="list-style-type: none"> <li>Proper monitoring shall be done to check the operational status of the CBWTF at DC Nagar.</li> <li>Necessary initiatives shall be taken for introducing bar coding system for collection/ transportation of bio medical wastes as per BMW Management Rules.</li> </ul>

C	Responsible Department / Organization	Action Points as per NGT order	Progress as on Date	Decision taken in meeting of 26 <sup>th</sup> State Level Committee held on 04.10.2023
			Service Provider including other logistics required as per Bar Coding System Implementation Guidelines of CPCB.	
18	Health & Family Welfare/TSPCB/NHM	Training/workshops for healthcare workers on Bio-Medical Waste (BMW) Management as well COVID-19 issues	<ul style="list-style-type: none"> <li>• During the FY:2022-23, training has been conducted for all Health care workers on BMW by each District with technical assistance of TSPCB. In addition BMW Service Provider have also conducted training for 1104 Health Care Workers (MOs/ Staff Nurses and 123 HCFs).</li> <li>• For the FY: 2023-24, District level orientation training of Khowai and West Tripura completed. Remaining districts shall take initiative to organize orientation training of health care workers on BMW under Kayakalp initiative during September 2023 month. Formal communication being made with respective District Authorities.</li> </ul>	Regular training shall be imparted to all Health care workers and concerned Officials regarding implementation of BMW management Rules. TSPCB shall provide technical assistance in this regard.
19	Health & Family Welfare/TSPCB	Status of Authorisation for Government Health Care Facilities under BMW Rules, 2016	<ul style="list-style-type: none"> <li>• Health Care Facilities (HCF) has obtained BMW Authorization. During District level trainings on BMW, demonstration on process of applying BMW Authorization done to ensure completion by the remaining HCFs.</li> <li>• NHM has taken initiative that without BMW Authorization no Kayakalp Award will be given to any Health Facility.</li> <li>• It is being followed up for BMW Authorization by the remaining Health Facilities.</li> </ul>	Health & Family Welfare/TSPCB shall ensure that all the Health care Facilities in the State shall obtain Authorization under BMW Rules, 2016.

22

Sl No	Responsible Department / Organization	Action Points as per NGT order	Progress as on Date	Decision taken in meeting of 26 <sup>th</sup> State Level Committee held on 04.10.2023
<p>Issue : Air pollution including noise pollution            Ref : NGT Order dated 20.11.2019 In OA No. 681/2018 and orders dated 10.02.2020 in OA No. 158/2016/EZ and Oder dated 17.11.2020 in OA No. 118 of 2020.            (The application is disposed on 08.04.2021)</p>				
20	Home (Police) Department/Transport/Forests/UDD/PWD (R&B)/ICA/DMs/SDMs/SDPOs/TSPCB	Implementation of Action Plan for controlling noise pollution	• Necessary initiatives are being taken by all concerned for implementation of the Action Plan for controlling Noise Pollution.	• All concerned Departments shall take necessary initiatives for effective implementation of the Action Plan for controlling noise pollution and submit the ATR to TSPCB.
21	Transport/Forests/UDD/ICA/Traffic Police/DMs/ULBs/TSPCB	Implementation of Action Plan for controlling air pollution	Necessary initiatives are being taken by all concerned for implementation of the Action Plan for controlling Air Pollution.	• All concerned Departments shall take necessary initiatives for effective implementation of the Action Plan for controlling air pollution and submit the ATR to TSPCB.
22	Home (Police) Department	Monitoring of sound level at different locations on regular basis and initiation of appropriate legal action against the violators to control the noise pollution of the State.	Sound Level Meter has been distributed to the District Police and necessary training has been imparted.	<ul style="list-style-type: none"> <li>• The Home (Police) Department shall monitor sound levels at different locations on regular basis, and appropriate legal action against the violators shall be initiated keeping in view of the upcoming festive season.</li> <li>• TSPCB shall take necessary initiatives to procure additional 35 nos. of Sound Level Meter for Home (Police) Department.</li> <li>• The Home (Police) Department shall impart training to all Police Personals on regular basis.</li> </ul>

Sl. No.	Responsible Department / Organization	Action Points as per NGT order	Progress as on Date	Decision taken in meeting of 26 <sup>th</sup> State Level Committee held on 04.10.2023
<b>Issue : 100 industrial clusters/ CETPs/ ETPs</b> <b>Ref : NGT Order dated 14.11.2019 in OA No. 1038 of 2018</b>				
23	I & C, TIDC	Connection of pipeline of industrial wastewater with existing CETP.	The work for connection of pipeline with rubber industry has been completed.	The I & C/ TIDC shall ensure that the industries connected with CETP through pipeline shall discharge all the liquid wastes to the CETP for treatment.
24	I & C, TIDC	Operational of Online Continuous Emission Monitoring System (OCEMS) of the CETP	The I. & C/ TIDC has taken initiatives for installation of OCEMS in the existing CETP at Budhjungnagar.	The I & C/TIDC shall expedite installation of OCEMS in the existing CETP at Budhjungnagar.
25	AMC	Operational of Online Continuous Emission Monitoring System (OCEMS) of existing STP, AMC	The AMC has taken initiatives for installation of OCEMS in the existing STP at Bhubanban.	The AMC shall expedite the installation of OCEMS in the existing STP at Bhubanban.
<b>Issue : Identification, Protection &amp; Restoration of water bodies</b> <b>Ref : NGT Order dated 01.06.2020 &amp; 18.11.2020 in M.A. No. 26/2019 in OA No. 325/2015</b> <b>(Application is disposed on 18.11.2020)</b>				
26	Forest Department/ Fisheries/ State Level Committee (STE)/TSPCB	Identification, protection and restoration works of the water bodies.	<ul style="list-style-type: none"> <li>1910 water bodies have been identified by the TSAC in the state through satellite image. Till date, 1200 nos Water samples have been collected from West Tripura, Sepahijala, North Tripura, Unakoti District, Gomati, South Tripura and physical as well as chemical parameters have been analyzed. Collection of water samples from other districts are going on. Necessary instruction is being provided for restoration of the polluted water bodies.</li> </ul>	<ul style="list-style-type: none"> <li>Remaining water samples from the Dhalai, and Khowai district shall be collected and water quality analysis be done at the earliest.</li> </ul>
<b>Issue : Illegal sand mining</b> <b>Ref: NGT Order dated 26.02.2021 in OA No. 360/2015 (Application is Disposed of on 26.02.2021)</b>				
27	DMs/Forest	Appropriate action against the illegal sand mining activities	Appropriate actions against the illegal sand mining activities are being taken by the DMs.	DMs/Forest shall take appropriate action against the illegal sand mining activities.

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Sl No	Responsible Department / Organization	Action Points as per NGT order	Progress as on Date	Decision taken in meeting of 26 <sup>th</sup> State Level Committee held on 04.10.2023
28	Forests/ DMS/SEIAA	Implementation of Sustainable Sand Mining Management Guidelines 2016 (SSMG-2016) and SSMG-2020.	Sustainable Sand Mining Management Guidelines 2016 (SSMG-2016) and SSMG-2020 are being implemented by all concerned.	Forests Department /DMS/ SEIAA shall take initiatives for implementation of Sustainable Sand Mining Management Guidelines 2016 (SSMG-2016) and SSMG-2020.
Issue : Preparation and Implementation of District Environment Plan and State Environment Plan. Ref: NGT Order dated 17.01.2023 in OA No. 360/2018 (Application is Disposed)				
29	DMS/DSTE/ TSPCB	The District Environment Plans (DEPs) as on 31 <sup>st</sup> December of the year must be finalized with respect to remaining 98 districts expeditiously, preferably within three months. CPCB may follow up with concerned States. Progress in implementation of the plan be placed on website by 31 <sup>st</sup> January every year. Likewise, State Environment Plan, taking into account District Environment Plans or any other relevant data may be finalized by 28th February every year and placed on respective State websites.	State Environment Plan has been prepared and submitted to CPCB. Seven Districts have already prepared the DEPs.	<ul style="list-style-type: none"> <li>All DMs and concerned line departments may take initiatives for implementation of the DEPs.</li> <li>All the DEPs shall be updated and uploaded in the website of the concerned District portal on yearly basis.</li> <li>An Action Taken Report regarding implementation of DEPs shall be submitted to the TSPCB.</li> </ul>

(Animesh Das, IAS)

Director

Science, Technology & Environment  
Government of Tripura

List of Participants in 26<sup>th</sup> State Level Committee Meeting held under the  
Chairmanship of Chief Secretary, Tripura on 04/10/2023

Sl. No.	Name, Designation & Department
1.	Sri JK Sinha, Chief Secretary, Government of Tripura
2.	Sri KS Sethi, Principal Secretary to the Government of Tripura, Forest and Science, Technology & Environment Department and PCCF & HOFF, Tripura
3.	Sri Puneet Agarwal, Principal Secretary to the Government of Tripura, IT & Revenue, Tripura
4.	Sri G. Chakraborty, IGP (Welfare, PHQ), Tripura
5.	Sri Sandeep Rathod, Secretary to the Government of Tripura, RDD, Government of Tripura
6.	Sri Apurba Roy, Secretary to the Government of Tripura, Finance & Agriculture
7.	Dr Sailesh Yadav, Municipal Commissioner, Agartala Municipal Corporation.
8.	Sri T. K. Chakma, District Magistrate & Collector, Sepahijala District, Tripura
9.	Sri Rajat Pant, Director, Urban Development Department, Government of Tripura
10.	Smt S. Debnath, Addl. Director, Industries & Commerce, Government of Tripura
11.	Smt Deepa D. Nair, CCF (P & D), Forest Department, Government of Tripura
12.	Smt. L. Darlong, Addl CEO & Addl. MD, TRLM, TULM, Government of Tripura.
13.	Sri Sajal Kr. Das, Director, Science, Technology & Environment Department, Government of Tripura.
14.	Dr. Sanjoy Rudra Pal, SPO
15.	Dr. Bishu Karmakar, Member Secretary, Tripura State Pollution Control Board
16.	Sri Dipak Rudra Pal, Jr Scientist, Tripura State Pollution Control Board

1098  
GOVERNMENT OF TRIPURA  
OFFICE OF THE DISTRICT MAGISTRATE & COLLECTOR  
NORTH TRIPURA: DHARMANAGAR

**Annexure-24**

No F. 6(19)/DM/N/JDL/W.M/2019/786-89

Date: 2<sup>nd</sup> Aug, 2023

To,

The Director  
Urban Development Department  
Govt. of Tripura  
3<sup>rd</sup> Floor of Khadya Bhawan, Pandit Nehru Complex  
Agartala, West Tripura

The Member Secretary & Scientist B  
Tripura State Pollution Control Board  
Parivesh Bhawan, P.N. Complex  
Gurkhabasti, Kunjaban, Agartala, (W) Tripura

Subject :- Submission of Minutes of the 50<sup>th</sup> Meeting of the District Level Special Task Force.

Sir,

With reference to the subject cited above, I am sending herewith the Minutes of the 50<sup>th</sup> meeting of District Level Special Task Force held on 31-07-2023.

This is for your information and doing the needful please.

Yours faithfully,

Encl: As stated.

  
07/08/2023  
Addl. District Magistrate & Collector  
North Tripura: Dharmanagar.

Copy to:-

- (i) The Principal Secretary, Science & Technology, Govt. of Tripura for kind information.



  
07/08/2023  
Addl. District Magistrate & Collector  
North Tripura: Dharmanagar.

  
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NO (Law)  
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**MINUTES OF THE 50<sup>TH</sup> MEETING OF THE DISTRICT LEVEL SPECIAL TASK FORCE HELD UNDER THE CHAIRMANSHIP OF THE ADDL. DISTRICT MAGISTRATE & COLLECTOR, NORTH TRIPURA DISTRICT ON 31-07-2023 AT 04:30 PM IN THE CONFERENCE HALL OF THE D.M & COLLECTOR, NORTH TRIPURA.**

List of the attendees are given in the ANNEXURE "A".

At the outset, the Addl. District Magistrate & Collector, North Tripura District welcomed all the officials of Dharmanagar Municipal Council, Panisagar Nagar Panchayat and other departments. The A.D.M & Collector, North Tripura has expressed his concerned over the devastating consequences of Solid Waste, Plastics and River Pollution on environment. He also discussed about the directions of the Hon'ble National Green Tribunal in connection with the responsibilities and duties of the District Administration, Urban Local Bodies, Gram Panchayats and other stake holders for effective implementation of the Solid Waste Management Rules, 2016; Plastic Waste Management Rules, 2016 and Construction & Demolition Waste Management Rules, 2016.

After detailed discussions following decisions were taken unanimously:-

**I. Door to door collection of Solid Waste:-**

- (i) Dharmanagar Municipal Council (DMC) has conducted door to door solid waste collection through women SHG groups within all 25 wards @ Rs. 60 from every households and PNS NP has also conducted solid waste collection through women SHG groups within all 11 wards @ Rs. 40 from every households on regular basis. (Action:- CEO DMC, EO PNS).
- (ii) Secondary Waste Treatment Center of one each is running smoothly under DMC and Panisagar Nagar Panchayat. DMC segregating waste of every 5 ward and PNS segregate waste for 12 wards. One agency named Bitan society is engaged to collect all plastic wastes from Secondary Treatment Plant and using after recycling. (Action:- CEO DMC, EO PNS).
- (iii) The SDM, Panisagar has reported that the land for Tertiary Waste Treatment Center has been identified at Bilthai and construction work is under process and it may be completed within next 3-4 months. Tertiary Waste Treatment Center is running under DMC. (Action:- CEO DMC, EO PNS).
- (iv) The SDM, Panisagar has reported that there is no Construction & Demolition Waste has generated in Panisagar Sub-Division and the SDM, Dharmanagar has reported that they have collect C & D Waste Materials @ Rs. 1000.00 per vehicle and they use it for low land filling and in road construction purpose. (Action:- CEO DMC, EO PNS).
- (v) As per the report of the SDM, Panisagar and the SDM, Dharmanagar, there is no gap between MSW and PMSW.

(vi) OC, Development and all BDOs are hereby requested to submit the current status of Community Compost Pit under the Rural Bodies. (Action:- OC, DEV; BDOs)

(vii) Requirement of Community Compost Pit in rural area = 179, Completed = 89, Ongoing = 75. Requirement of Individual Compost Pit in rural area = 99332, Completed = 32036, Ongoing = 7794.

Awareness programme are being done for proper maintenance of compost pit, use of full compost for farming or sale. (Action:- MS, SBM)

(viii) Segregation Sheds are being constructed in each GP/VC for segregation of Solid Waste. Total Target = 129, Completed = 32, Ongoing = 75. (Action:- MS, SBM)

## 2. Prevention of River/ Water Bodies Pollution:-

(i) The CEO, Dharmanagar Municipal Council had reported that in several locations wire mesh already fixed and new locations will be identified at the earliest. The EO, Panisagar Nagar Panchayat also reported that they also fixed wire nets/ mesh at different locations and new locations to be identified where wire mesh to be fixed. Also they remove waste materials from the said locations on daily basis. (Action:- CEO, DMC; EO, PNS)

(ii) The SDM- Dharmanagar, Panisagar, Kanchanpur were requested to conduct a joint visit with the General Manager, DIC, North Tripura and E.E, DWS, Dharmanagar to identify the illegal consumption of ground water by the several industry / project and Drinking water bottling plant within North Tripura District. (Action: SDM-DMN/PNS/KCP; GM- DIC, North; E.E, DWSE)

(iii) The DFO, North is hereby requested to take necessary steps to restoration of water body under Juri Reserve Forest. (Action:- DFO, NORTH)

(iv) Land for Fecal Sludge Treatment Center has been identified by the CEO, DMC at Chandrapur, Dharmanagar and identification of land for Panisagar Nagar Panchayet is under processing.( Action: CEO, DMC; EO, PNS)

## 3. To implementation of Plastic Waste Management Rules:-

(i) All SDMs & SIO, ICA, North are instructed to take an active role in publicizing the issue of special drive w.e.f 15-07-2023 to 14-08-2023 on "Plastic Mukta Tripura Campaign" launched by the Hon'ble Chief Minister of Tripura through local cable channels, print media & through miking in the Sub- Divisions on regular basis. (Action:- SDMs/ ICA)

(ii) The SP (N), SDMs, BDOs, Inspector of Taxes, Labour under North Tripura District is hereby requested to strictly enforce the Ban order on Plastic Carry Bags. Penalties/Fines may be imposed against the violators and inspections /raids should be enhanced. SDMs should registered case also who entail the guidelines/rules. All are requested to submit their detailed report about raids/ penalties/ awareness programmes to the DM & Collector on weekly basis for onward transmission.(Action:- SP (N), SDMs, BDOs, Inspector of Taxes, Labour)

1101  
(iii) The District Transport Officer, North Tripura is hereby requested to keep strict monitoring on the transportation of banned single use plastic carry bags by vehicles through Churaibari. **(Action:- DTO, North)**

(iv) The CEO, DMC reported that source segregation and disposal system of Plastic Waste Materials fully run after project of tertiary land fill started. **(Action: CEO, DMC)**

(v) Plastic Storages are being constructed in each GP/VC for storage of Plastic Waste separately. Total Target = 129, Completed = 32, Ongoing = 75 **(Action:- MS, SBM)**

(vi) As per report of MS, SBM for further processing of Plastic Waste, construction of Plastic Waste Management Unit (PWMU) is under planning @ 1 per Block.

The Solid Waste that cannot be managed at GP/VC or Block level due to higher quantity or any other reason, planning is being done for sending to nearest Urban Solid Waste Management facility. **(Action:- MS, SBM)**

(vii) The E.E (PWD), R & B, North Tripura is hereby requested to implementation of policy for use of plastic wastes in road construction works/ carpeting work. **(Action: EE(PWD) R&B, North)**

(viii) The G.M, DIC, North is hereby requested to take initiatives to design and make the alternatives of SUP items such as glass, cup, sticks etc. made of bamboo and other suitable materials in consultation with the Deptt. of Industries & Commerce. **(Action:- GM, DIC, North)**

(ix) The GM, DIC, North also requested to provide necessary assistance in setting up of manufacturing units of alternative items of SUP like bags made of jute, cloth & compostable plastics and other compostable items, utensils made of bamboo, areca nut leaf etc. Attention of the entrepreneurs may be drawn through huge publicity. **(Action:- GM, DIC, North)**

(x) SHGs are encouraged for manufacturing of alternative items of banned SUP such as cup, plates, pots, bags, thonga of different sizes using paper and leaf of areca nut under TRLM scheme. The products may be popularize and promoted for marketing. Also setting of selling point of alternatives of Single Use Plastics items at major markets through the SHGs. **(Action:- TRLM/ NULM)**

(xi) It has been decided to create awareness on the ban of plastic carry bags among general public by involving the local NGOs, Clubs, NSS units, AWC Workers & ASHA Workers. Awareness activities shall include road shows, display of Audio-Visual presentations in market areas, schools etc, street drama, door to door visits, shop to shop visits etc. **(Action:- SDMs/ULBs/CMO/BDOs/DEO/ICA)**

(xii) DEO, North Tripura and YAS Deptt., North is hereby requested to conduct regular awareness campaign on ban on Single Use Plastic as well as its ill effects and also promotion of alternatives of SUP in educational institutions involving Eco Clubs, youth organizations such as NCC, NSS, NYK and other voluntary organizations. All

eco clubs, NCC, NSS, NYK shall organize at least one campaign on the following event:- Essay writing competition, Speech competition, Seminar, Street Drama, Door to Door Campaign, Rally, Leaflet Distribution throughout the month. (Action: DEO, North, Dy. Director, YAS)

(xiii) All SDMs, BDOs are requested to conduct a meeting with the Merchant Associations/ Local Businessman/ NGOs/ Clubs etc. for awareness generation about the matter of "Plastic Mukta Tripura Campaign" and for their active participation with the Administration. (Action:- SDMs/ BDOs)

(xiv) The CEO, DMC is hereby requested to organize an awareness campaign on devastating consequences of Single use Plastic on 8<sup>th</sup> August, 2023 at 12 Noon in the office premises of Dharmanagar Merchant Association along with the merchants/ stakeholders of Dharmanagar market. The SIO, ICA is directed to make an announcement of the said awareness programme well before the date in Dharmanagar market area. (Action: CEO, DMC; ICA)

(xv) The DFO, North, Dy. Director- Agriculture, Horticulture is hereby requested to arrange awareness campaign among the farmers/ vendors/ suppliers about the using alternative items instead of poly bags for packeting of saplings in their garden/ farms. (Action:- DFO, North; Dy-Director- Agriculture, Horticulture)

(xvi) DDOs/ HoOs of all government organizations are hereby again requested to declare their Office become a Plastic Free Zone from 15-07-2023. From now no more plastic water bottles, items made by banned plastic materials etc. can be used in any govt. meeting or conference. (Action:- All DDOs/ HoO under North Tripura District)

#### **4. Regarding reduce Noise Pollution:-**

(i) The District Transport Officer, North Tripura is requested to strict vigilance against the reckless use of pressure horns by drivers of the vehicles and also the vehicles running without muffler in the silencer. (Action:- DTO, North)

(ii) The Addl. Superintendent of Police, North Tripura is requested to take steps against the reckless use of pressure horns by the vehicles and also the vehicles running without muffler in the silencer and valid documents. Report must be sent to this end for onward transmission on every fortnight. (Action: S.P, North)

(iii) As the festival seasons are at doorsteps, so the CEO, DMC; EO, PNS and SDMs are requested to enforce NGT order that the shops/decorators/ sound system owners giving rent or selling amplifiers and other sound systems sell/ giving rent the same with sound limiters. In case of non- compliance, trade license may be cancelled and prosecution may be launched against the violators.

(Action: SDMs; CEO, DMC; EO, PNS NP)

(iv) ULBs and Forest Departments are requested to start plantation of trees along the road sides to curb the Noise pollution. (Action: DFO, North; ULBs)

#### **5. Regarding Bio- Medical Waste Management:-**

(i) The Chief Medical Officer, North Tripura has reported that the installation of STPs/ETPs already completed in District Hospital, Dharmanagar, but it is not installed

in other Govt. hospitals till date. So, CMO North is requested to complete the installation programme as early as possible. (Action: CMO, North)

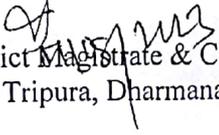
(ii) The CMO, North is requested to fix a meeting with the agency which is selected for collection of Bio- Medical Wastes from Health Institutions in consultation with the SDMs to collect Bio- Medical Wastes generated by the private pathological lab. (Action:- CMO, North)

6. Awareness Programmes:-

All responsible departments were requested to conduct awareness programme at their own jurisdiction about all types of pollution. They are also requested to conduct massive awareness programme with all resident, market associations, street vendors and the owner of hotels & restaurants about keeping suitable containers for storage and segregation of waste generated during the course of their activities such as food waste, disposal plates, cups, cans, wrappers etc. The DEO & the Member, DLSA is hereby requested to conduct awareness campaign on regular basis about the bad effects of matter.

At the end of the meeting, CEO, DMC and EO, PNS NP were once again requested to strictly implement the order on the Hon'ble National Green Tribunal and submit their action taken report through form III, IV and V by 3<sup>rd</sup> of every month for onward transmission.

The meeting ended with thanks to all.

  
Addl. District Magistrate & Collector  
North Tripura, Dharmanagar.

**GOVERNMENT OF TRIPURA**  
**OFFICE OF THE DISTRICT MAGISTRATE & COLLECTOR**  
**NORTH TRIPURA: DHARMANAGAR**

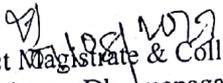
No F.6(19)/DM/N/JDL/W.M/2019/ 786-89

Date: 2<sup>nd</sup> <sup>Aug</sup> July, 2023

To,  
All Concerned.

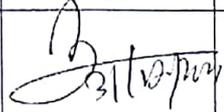
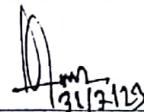
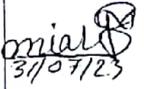
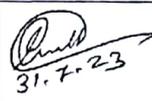
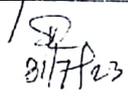
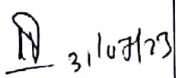
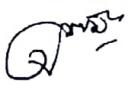
Copy to :-

(i) All attendees of the meeting for information & necessary action.

  
Addl. District Magistrate & Collector  
North Tripura, Dharmanagar.

ATTENDANCE SHEET REGARDING THE MEETING ON THE ORDER OF HON'BLE N.G.T ON IMPLEMENTATION OF S.W.M RULES, P.W.M RULES AND C & D WASTE MANAGEMENT RULES, 2016 ON 31-07-2023 AT 4.00 PM IN THE CONFERENCE HALL OF THE O/O THE D.M & COLLECTOR, NORTH TRIPURA.

## ANNEXURE-A

Sl. No	Name & Designation	Address	Signature	Mobile No
1.	Kingshuk Sarkar	MS. DSBMME North Dist.		9436115572
2.	Sulhas Acharya	SDM/PAB	 31/07/23	9736965229
3.	Michir Saha. SP (XRB)	SP (N) office.	 31/7/23	9862820090.
4.	Md Golam Sadek Mich, GM, DIC North	DIC North	 31/07/23	9862733549
5.	Samin Ku Nath OSD of DEO (North)	of the DEO North Tripura.	 31.7.23	9862289156.
6.	Es. Manojun Jy	EE, DNS DMN	 31/7/23	9612615836
7.	Es. Dibyojyoti North	AE. PWD (R&M)	 31/07/2023	9436168183.
8.	S. Jamatia	SDMS CEO DMN	 31/7/23	9436495646
9.	Ananta K. Das	DCM, KIP	 31/07/23	7085760605
10.	Shriyanshu Sena	Shriyanshu Marha Association		9436167315
11.	Dr. Supratim Choudhury of CMO (N) EPC	of CMO (N)		8637587746

Minutes of the meeting in connection with progress on National Green Tribunal order implementation held on 17.05.2023 at 12.00 noon in the Conference Hall, O/O the District Magistrate & Collector, Gomati District, Udaipur.

The District Magistrate & Collector, Gomati District, Udaipur welcomed the participants present in the meeting and following decisions were taken on implementation of National Green Tribunal Order.

List of participants in the meeting is shown at Annexure-"A"

The following decisions were taken in the meeting.

- 1) **Retro-fitting of IHHL:-** As per mandate of the Hon,ble NGT, retrofitting (Conversion of single pit toilet in to double pit) work for 62,100 nos. IHHL (target for the F/Y-2022-23) will be executed by the all BDO's of this District.

Block wise weekly target for retrofitting work will be finalized by the Secretary, Gomati Zilla Parishad as well as monitoring work is to be ensured by him.

(Action to be taken by : BDO's / Secy. GZP/ MS, SBM(G)

- 2) **Setting up of Burial and Sharp Pit Setup :-** For the disposal of Biomedical waste in the Gomati District Hospital and Sub-Division Hospitals Burial Pit and Sharp Pit should be setup as per required capacity . For this purpose design and estimate is to be prepared in accordance with the provision of the Biomedical Waste Management Rules- 2016.

(Action to be taken by : MS Gomati District /MO-I/C, Tripura Sundari Hospital /Amarpur Sub-Division Hospital)

- 3) **Low Cost STP:-** Low cost Sewage Treatment Plant has to be setup by the Chief Executive Officer, Udaipur Municipal Council and Executive Officer, Amarpur Nagar Panchayat.

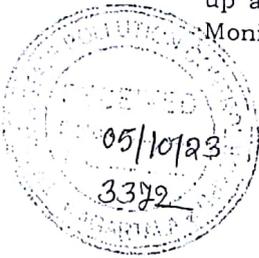
(Action to be taken by : CEO,UMC / EO, ANP)

- 4) **Tertiary Centre / Secondary Segregation Centre:-** Tertiary Centre of the Udaipur Municipal Council is to be made operational within next one week. Issue of payment towards SHG's Member should be streamlined at the earliest.

CEO, UMC should identify suitable sites for setting up more Secondary Segregation Centre according to their requirement.

(Action to be taken by : CEO,UMC)

- 5) **Formation of District Level Monitoring Team on NGT issue :-** For setting up a monitoring mechanism at District level on NGT issue, a District level Monitoring Team will be formed comprising of the following officers:-

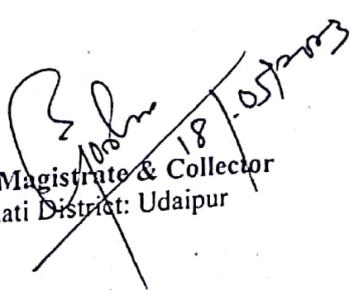


NO (Low)  
 [Signature]  
 5-10-2023

Cont. . . P/2

1. The District Magistrate & Collector, Gomati District, Udaipur
  2. The Addl. District Magistrate & Collector, Gomati District, Udaipur.
  3. The District Forest Officer, Gomati District, Udaipur.
  4. The Addl. Superintendent of Police, Gomati District, Udaipur.
  5. The Chief Medical Officer, Gomati District, Udaipur.
  6. The Medical Superintendent, Gomati District Hospital, Udaipur.
  7. The Chief Executive Officer, Udaipur Municipal Council, Udaipur.
  8. The Executive Officer, Amarpur Nagar Panchayat.
  9. The Secretary, Gomati Zilla Parisad, Udaipur, Gomati District.
  10. The Junior Scientist, Tripura State Pollution Control Board, Gomati District.
  11. The Secretary, District Legal Service Authority, Gomati District, Udaipur.
  12. The District Education Officer, Gomati District, Udaipur.
  13. The Superintending Engineer, PWD(R&B, DWS, WR), Gomati District.
  14. The Member Secretary, Swachh Bharat Mission, Gomati District.
- 6) **Report on realization of fine against Single use plastic (SUP)** :- All SDM's /CEO, UMC/EO, ANP/ BDO's should send monthly basis report on raid against single use plastic and realisation of fine against single use plastic to the District.
- (Action to be taken by : SDM's / CEO,UMC /EO, ANP/ BDO's)
- 7) **Awareness generation on NGT** :- For making awareness generation awareness the common people on the NGT matter and other environmental pollution issue, the representative of TSPCB had requested to provide IEC materials like Flex banner, hoarding and leaflet etc. to all SDMs / ULBs BDOs.
- 8) **Setting up of ETP / STP at Gomati District Hospital** :- Regarding setting up of ETP/STP at Gomati District Hospital, the DM& Collector has instructed to the Senior Deputy Collector, to pay visit the Gomati District Hospital.
- 9) **Status of Authorisation for Government Health Care Facilities under BMW Rules, 2016**:- The representative of the Medical Superintendent of the Gomati District Hospital, reported that out of total 16(sixteen) nos. Health Care Facility Units, 8(eight) nos. units had received authorisation and rest 8(eight) nos. units applied for authorisation to the TSPCB.
- The DM & Collector, Gomati District has directed to the representative of the TSPCB present in the meeting to look in to the matter.
- 10) Tentative date of next NGT meeting fixed on 16.06.2023 at 12.00 noon in the VC Room of Gomati District.

The Meeting ended with thanks to all

  
 District Magistrate & Collector  
 Gomati District: Udaipur

Government of Tripura  
**Office of the District Magistrate & Collector**  
Gomati District: Udaipur

No. F. 24(11)/GL/NGT/DM(G)/2021-22/1221

Dated 19. /05/2023.

To

All concerned .....

**To**

1. The District Magistrate & Collector, Gomati District, Udaipur
2. The Addl. District Magistrate & Collector, Gomati District, Udaipur.
3. The District Forest Officer, Gomati District, Udaipur.
4. The Addl. Superintendent of Police, Gomati District, Udaipur.
5. The Chief Medical Officer, Gomati District, Udaipur.
6. The Medical Superintendent, Gomati District Hospital, Udaipur.
7. The Chief Executive Officer, Udaipur Municipal Council, Udaipur.
8. The Executive Officer, Amarpur Nagar Panchayat.
9. ~~The Secretary, Gomati Zilla Parisad, Udaipur, Gomati District.~~
10. ~~The Junior Scientist, Tripura State Pollution Control Board, Gomati District.~~
11. The Secretary, District Legal Service Authority, Gomati District, Udaipur.
12. The District Education Officer, Gomati District, Udaipur.
13. The Superintending Engineer, PWD(R&B, DWS, WR). Gomati District.
14. The Member Secretary, Swachh Bharat Mission, Gomati District.

*Jm*  
*19/5/23*

**Officer-in-Charge**

General Section

O/o the District Magistrate & Collector  
Gomati District: Udaipur

## 1108

**MINUTES OF THE MONTHLY MEETING OF THE DISTRICT LEVEL SPECIAL TASK FORCE (DLSTF) UNDER WEST TRIPURA DISTRICT HELD ON 29/09/2023 AT 03:00 P.M. IN THE CONFERENCE HALL OF O/O. THE DISTRICT MAGISTRATE & COLLECTOR, WEST TRIPURA DISTRICT WITH REGARD TO SOLID WASTE MANAGEMENT AND OTHER ENVIRONMENT RELATED ISSUES AS PER DIRECTION OF THE HON'BLE NATIONAL GREEN TRIBUNAL (NGT), NEW DELHI**

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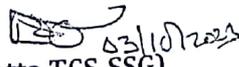
A meeting of the District Level Special Task Force was held on 29/09/2023 in the Conference Hall of this Collectorate.

The list of participants is given in **Annexure - I**.

At the beginning of the meeting the A.D.M. & Collector, West Tripura welcomed all the participants present in the meeting. The following decisions were taken in the said meeting:

1. SDMs and BDOs under West Tripura District will take initiative for banning of Single Use Plastic carry bags under their jurisdiction. People should be made aware to avoid plastic carry bags. Plastic carry bags may be replaced by paper bags or other bags made of bio-degradable materials. SDMs and BDOs have been requested to raid big shops who are selling single use plastic carry bags and other shops such as medicine shops, grocery, sweet shops who sell their products by using Single Use Plastic (SUP) carry bags. The SDM, Sadar and SDM Jirania have submitted report on enforcement drive "Plastic Mukta Tripura Abhijan" and now onwards the BDOs will submit report on banning of Single Use Plastic for this year upto 14/08/2023 at an early date. The quantity of SUP banned and the amount of penalty collected should be mentioned in the said report.
2. SDMs have been requested to take initiative for garbage clearance on daily basis at the public places and in the local market areas under their jurisdiction. In this regard ADM (West) expressed concern over the worst situation existing at Kalibazar Market under Mohanpur Sub-Division and requested SDM, Mohanpur to take immediate action for making the said market area clean. Door to door waste collection is going on in all Sub-Divisions under West Tripura District.
3. Every waste resulting from construction, re-modeling, repair and demolition of any civil structure of individual or organization or authority, which generates construction and demolition wastes such as building materials, debris and rubble should be properly managed by the Urban Local Bodies (ULBs). In this regard Mohanpur MC, Ranirbazar MC and Jirania NP have been requested to ensure proper management of construction and demolition waste in their jurisdictions.

The meeting ended with vote of thanks to all.

  
(Rajib Datta, TCS-SSG)  
Addl. District Magistrate & Collector  
West Tripura District.

**GOVERNMENT OF TRIPURA**  
**OFFICE OF THE DISTRICT MAGISTRATE & COLLECTOR**  
**WEST TRIPURA DISTRICT**

NO.F. 23(04)/DM/W/JDL/21//Vol-IV/2022-2104

Dated, 03/10/2023.

To

- 1) The Commissioner, Agartala Municipal Corporation.
- 2) The Superintendent of Police, West Tripura.
- 3) The Chief Medical Officer, West Tripura.
- 4) The District Forest Officer, West Tripura.
- 5) The SDM/Sadar/Mohanpur/Jirania, West Tripura.
- 6) The CEO, Ranirbazar / Mohanpur Municipal Council, West Tripura.
- 7) The BDO, Jirania/Belbari/Mandwai/Old Agartala/Bamutia/Mohanpur/Hezamara/  
Lefunga/Dukli
- 3) The EO, Jirania Nagar Panchayat, West Tripura.
- 9) Asst. Environmental Engineer, TSPCB.
- 10) All SA, Agriculture Deptt. (Jirania/Mohanpur/Dukli)
- 11) The Member Secretary, DWS.



  
(Rajib Datta, TCS-SSG) 03/10/2023  
Addl. District Magistrate & Collector  
West Tripura District.

no (has)  
  
7-10-2023

Minutes of the meeting regarding "Review of the status of Solid Waste Management and Sewage Management along with other Environmental issues" held on 25/09/2023 at 4.00 PM in the Video Conference Hall of the O/o the District Magistrate & Collector, Sepahijala District Collectorate, Bishramganj.

**The following officials were present in the meeting:**

- 1) Sri Rakesh Chakraborty, Sub-Divisional Magistrate, Bishalgarh, Sepahijala District.
- 2) Sri Manik Lal Das, Sub-Divisional Magistrate, Sonamura, Sepahijala District.
- 3) Sri Kamal Debbarma, Block Development Officer, Jampuijala R.D. Block, Sepahijala District.
- 4) Sri Animesh Debbarma, Block Development Officer, Boxanagar R.D. Block, Sepahijala District.
- 5) Sri Anurag Sen, Block Development Officer, Bishalgarh R.D. Block, Sepahijala District.
- 6) Sri Homagni Bhattacharjee, Block Development Officer, Kathalia R.D. Block, Sepahijala District.
- 7) Sri Rupon Das, Block Development Officer, Charilam R.D. Block, Sepahijala District.
- 8) Sri Maynakh Datta Majumder, DCM, O/o the Sub-Divisional Magistrate, Jampuijala, Sepahijala District.
- 9) Sri Gopal Das, Addl. Block Development Officer, Mohanbhog R.D. Block, Sepahijala District.

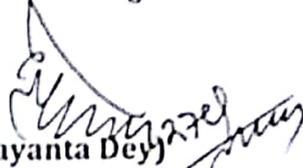
Welcoming all the participants, the ADM & Collector, Sepahijala District, Bishramganj initiated the discussion on the agenda points fixed for today's meeting. All the participants took part in the meeting, expressed their views during thorough and prolonged discussions.

1. It has been decided in the meeting that all the Block Development Officers of the R.D. Blocks under Sepahijala District should complete the identification of the segregation centres under their respective jurisdiction and make them functional by the month of October'2023 by resolving the issue relating to engagement of SHGs for house to house collection of waste for compliance of the SWM Rules'2016. **(Action: BDO, Bishalgarh / Charilam / Boxanagar / Kathalia / Jampuijala / Mohanbhog / Nalchar R.D. Block)**
2. The Chief Executive Officer, Melaghar Municipal Council under Sepahijala District assured that of the Tertiary Centre under the Melaghar Municipal Council will be made functional by the month of October, 2023. **(Action: CEO, Melaghar Municipal Council )**
3. The Chief Executive Officer, Bishalgarh Municipal Council under Sepahijala District informed that preliminary survey for catchment area of proposed Oxidation pond is completed and a team from TUDA has also visited the pond

and 4 (four) nos. Nala's on 22.11.2023 for further survey work and implementation. **(Action: CEO, Bishalgarh Municipal Council)**

4. It is decided that the Block Development Officers under Sepahijala District to expedite the construction of soak pits in all the identified house holds and markets to achieve the target by the month of October, 2023. **(Action: BDO, Bishalgarh/Charilam/Boxanagar/Kathalia/Jampuijala/Mohanbhog/Nalchar R.D. Block)**
5. All the Block Development Officers under Sepahijala District to conduct awareness campaign frequently among the house hold in their respective jurisdiction regarding SWM Rules, 2016. **(Action: BDO, Bishalgarh/ Charilam / Boxanagar / Kathalia /Jampuijala/Mohanbhog/NalcharR.D. Block)**

Meeting ended with thanks to all the participants in the meeting.

  
**(Jayanta Dey)**  
Addl. District Magistrate & Collector,  
Sepahijala District, Bishramganj.

1112

GOVERNMENT OF TRIPURA  
OFFICE OF THE DISTRICT MAGISTRATE & COLLECTOR  
SEPAHIJALA DISTRICT, BISHRAMGANJ  
(Law Cell)

No. F. 9(28)/ DM/ SPJ/LAW/NGT Meeting/2021/12059-71 Dated, 27/09/2023

To,  
All concerned

.....for information  
& necessary action.

Copy to:

1. The Secretary, Urban Development Department, Govt. of Tripura, Agartala for kind information.
2. The Secretary, Rural Development Department, Govt. of Tripura, Agartala for kind information.
3. The District Magistrate & Collector, Sepahijala District, Bishramganj for kind information.
4. The Member, Secretary, Tripura State Pollution Control Board, Agartala for information.

  
(Jayanta Dey)

Addl. District Magistrate & Collector,  
Sepahijala District, Bishramganj.